

Crime in India 2015 Statistics



National Crime Records Bureau
Ministry of Home Affairs

Crime in India 2015

Statistics



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**North Block,
New Delhi.**

29th July, 2016

MESSAGE

It gives me pleasure to present the annual report “**Crime in India**” for the year 2015 published by the National Crime Records Bureau (NCRB). This report is 63rd in the series; first report having been published in the year 1953. A lot of changes have been made to widen the scope and coverage of the report and it continues to be the principal reference for crime statistics in India, since 1953.

Criminals nowadays are more organized than ever before due to better communication technology and are continually adopting new techniques and modus operandi and developing new network that go beyond the national boundaries. This poses a serious challenge to the law enforcement agencies, policy makers and other stakeholders of the criminal justice system. An exhaustive information base on every aspect of criminality in the society is required to properly analyse the emerging trends and patterns of crime, plan suitable strategies and appropriate interventions and measures for the future. The annual report of the NCRB aims to fulfill these data requirements of various stakeholders.

I thank all the State Governments and UT Administration and heads of various law enforcement agencies for sending the validated data for compilation and without them this publication would not have been possible.

(Rajiv Mehrishi)

“Please visit our website at <http://mha.nic.in>”

Radhakrishna Kini A.
Director General



राष्ट्रीय अपराध रिकार्ड ब्यूरो

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NATIONAL CRIME RECORDS BUREAU

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GOVERNMENT OF INDIA

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29th July, 2016

FOREWORD

I am privileged to publish 63rd edition of 'Crime in India' for the year 2015, an annual publication of National Crime Records Bureau since the year 1953.

The trends of crimes keep changing with the growing population and rapid development of towns and cities. Rise in crimes in any place especially crimes against women, children and weaker sections of the society is a worrying factor for everyone. Crime in India publication is a vital tool in the hands of such police officers, researchers, criminologists and officers of criminal justice system in the country as it provides ample statistical data to analyze and helps in informed decision making to curb crime. This report has been one of the prime documents on crime statistics in our country. Over the last few decades, this report has become quite popular and its release is eagerly awaited by all. The report makes us understand and analyse the emerging crime trends both nationally and locally better.

The report is published in two parts. Part – 1 *i.e.* Crime in India (Compendium) pertains to analytical description of crimes, criminals and properties while Part – 2 *i.e.* Crime in India (Statistics) contains tabular statistics on crimes, criminals & property. The report is published with more than 600 pages containing graphs, maps, time series tables etc. The magnitude of the exercise undertaken for this edition can be gauged from the fact that the data have been collected in 34 revised proformae from SCRBx/CID of all 36 States/UTs and 53 Mega Cities (City having population of 10 lakhs or more). The proformae for collecting data were revised in 2014 only, and lot of efforts had gone in to

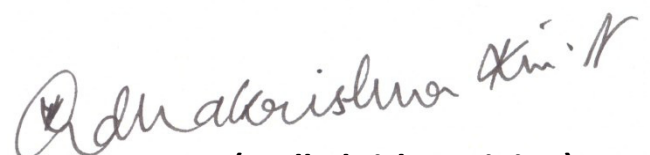
synchronize the procedure of collecting quality data and analyzing the trend & patterns of crimes. To make sure that quality of data is not compromised, many training sessions were given to States' and UTs' officials by the Bureau.

Data collection, compilation, analysis, brief comments and publication of the report is an arduous task and requires untiring efforts. So, I take this opportunity to record my appreciation of the excellent work done by all the team members of the Statistical Branch of the Bureau and specially the contributions of Software Development Team, the software is completely build by in-house team of the Bureau and has helped a lot in data collection and validating the same. This software not just helps NCRB but also the States and UTs to compile their data and publish similar reports for their respective States and UTs.

I convey my gratitude to all the States and UT Police Departments for supplying the crime data to NCRB within the time schedule. Without their active support and cooperation it would not have been possible for us to bring out the report within the timeframe. I urge the Heads of Law Enforcement Agencies to supply the crime data pertaining to the year 2016 by February 2017 itself.

It is our constant endeavors to make data available in the public domain so that maximum use of the data could be made. In this regard, Bureau has uploaded all previous editions of the report including the current publication '**Crime in India 2015**' on our website <http://ncrb.nic.in>. Besides, the Bureau is also in process of digitizing all previous editions of reports in open source format. I am happy to apprise that more than 1400 datasets including statistical tables of '**Crime in India**' report during 2014 – 1986 have already been uploaded on Open Government Data(OGD) Platform India website <http://data.gov.in>.

We look forward for your suggestion and feedback for improvement in content and quality of this publication. A feedback form is attached at the end of the report for your valuable suggestions.



(Radhakrishna Kini A.)

Disclaimer

- The statistical data covered in this report have been obtained from States/UTs Police. All precautions have been taken to ensure that the data is statistically consistent. Since NCRB has only compiled and collated the data as furnished by the States/UTs and presented these in the form of this report, hence NCRB shall not be responsible for statistical error, if any, in the published data. However, any discrepancy observed in this report may be brought to the notice of the Bureau, so that the same can be got clarified from concerned State/UT.
- The Bureau is collecting statistical data of police recorded cognizable crimes through a set of 34 proformae from 36 States/UTs and 53 Mega Cities (i.e. 89 data supplying centres). The data pertain to the calendar year 2015.
- In this report, the calculated values of crime rate, percentage etc. are rounded up to one decimal only; hence an approximate value is used for analysis.
- 'Crime Rate' is standard measurement for making State/UT wise comparison in incidents of crimes. The Bureau has calculated the Crime Rate on the basis of total cases reported in comparison to total population. However Crime Rate under Crimes against Women, Children, Scheduled Castes/ Scheduled Tribes and Senior Citizens have been calculated on the basis of population of that particular segment. The population used for calculation of Crime Rate for Total Crimes, Crimes against Women and Crimes against Children are Projected Population as on 1st July as furnished by Office of RGI, MHA while the Rate under Crimes against Scheduled Castes, Scheduled Tribes and Senior Citizens has been calculated using population figures of The Population Census, 2011. Hence the Bureau does not claim the precise accuracy of estimated population.
- The Bureau follows 'Principal Offence Rule' for counting of crime. Hence among many offences covered in a single registered criminal case, only most heinous crime in the registered case has been considered as counting unit representing that case.
- The Socio-economic causative factors or reasons of crimes are not being captured by the Bureau. Only police registered criminal cases are being captured for this publication.
- Analysis of crimes in all the Chapters in this report has been done on the basis of First Information Report(FIR), as registered by police.
- Considering the cost and size of report, the Bureau has printed only limited tables. However, all the remaining tables will be made available on our website <http://ncrb.gov.in> under 'Additional Table for CII' link.
- The Bureau has published some information on Child Trafficking (Children Trafficked below 18 Years of age) along with Total Human Trafficking in Chapter 6A.
- The Ministry of Women and Child Development is the nodal agency for all missing children through their website 'Track Child' Portal and this portal is single source of data on the subject. (Reference : Hon'ble Supreme Court WP(s) (Civil) No.75/2012.

Disclaimer

- In present edition, 'Crimes against Women' include crime head viz. Rape, Assault on Women with Intent to Outrage her Modesty, Insult to the Modesty of Women, Importation of Girls from Foreign Country, Cruelty by Husband or His Relatives, Kidnapping & Abduction of Women, Abetment of Suicides of Women, Dowry Deaths cases under The Dowry Prohibition Act, 1961, The Indecent Representation of Women (Prohibition) Act, 1986, The Commission of Sati Prevention Act 1987, The Protection of Women from Domestic Violence Act, 2005 and The Immoral Traffic (P) Act. Whereas in previous editions, it consisted of Rape, Assault on Women with Intent to Outrage her Modesty, Insult to the Modesty of Women, Importation of Girls from Foreign Country, Cruelty by Husband or his Relatives, Kidnapping & Abduction of Women, cases under The Dowry Prohibition Act, 1961, The Indecent Representation Of Women (Prohibition) Act, 1986, The Commission of Sati Prevention Act 1987 and The Immoral Traffic (P) Act.
- Under revised proformae, the classification of crime heads under 'Crimes against Scheduled Castes & Scheduled Tribes' have further been elaborated. Now under 'Crimes against Scheduled Castes & Scheduled Tribes', crime heads have been categorised as 'IPC crimes along with section of The SC/ST(Prevention of Atrocities) Act', 'IPC crimes without The SC/ST(Prevention of Atrocities)', 'The Protection of Civil Rights Act' 'The Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act' and 'Other SLL Crimes'. The Bureau considers the cases registered under various section IPC along with section of the SC/ST(POA)Act as atrocity cases only. Hence under total crimes against persons belonging to Scheduled Castes and Scheduled Tribes both atrocity cases as well as non-atrocity cases are included.
- Cyber Crimes include cases under the Information Technology Act, related sections of IPC and SLL.
- All editions of the publications have been made available on our website. Besides, the historical data, in open source format, have also been made available on the website <http://data.gov.in> of Open Government Data (OGD) Platform India.
- Crime rate for crime against women, crime against children, crime against SCs/STs and crime senior citizens have been calculated using population of female, children(up to 18 years), SCs/STs and persons(60 years & above of age).
- The complaints against police personnel (Table 16.1) do not necessarily include cases of human rights violations by police, it may includes complaints related to family problems, general complaints etc.
- In some crime heads, figures of persons arrested/charge-sheeted/convicted/etc. may be less than the corresponding registered cases, as accused might not have been arrested or died etc.
- For some crime heads, cases/persons pending for investigation or trials brought forward in 2015 may not match with the previous year data (2014), due to change/modification of sections of that crime heads under the revised proformae.

Limitation

- Projected Mid-Year Population for the year 2015 which is based on The Population Census 2001, as supplied by Demographic Division, RGI, MHA, is used for calculation of crime rate. In respect of newly created States namely Telangana and Andhra Pradesh, a rough estimation based on percentage share of population ratio has been made for calculation of their respective population.
- Mid-Year Estimated Population of Children (up to 18 years of age) for the year 2014 has been used for calculating crime rate in respect of crime against children for the year 2015, due to non-availability of such estimate for the year 2015.
- Population figures of persons belonging to SCs & STs, Senior Citizens and Mega Cities from the Population Census 2011 has been used for calculating Crime Rate for 'Crime against SCs & STs', 'Crime Against Senior Citizens' and 'Crime Rate in Mega Cities', due to non-availability of projected mid-year population figures for the year 2015 for these categories.

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Tables
Chapter

1

Executive Summary

TABLE 1.1

Nature and Number of Complaints Received by Police and Cases Registered under IPC & SLL During 2015

S. No.	State/UT	Oral Complaints				Written Complaints			
		Total Oral Complaints	Narrated to O/C/SHO	Distress call over Phone/ Dial 100 etc.	Complaints Received in Electronic Forms	Total Written Complaints	To O/C/SHO	To SP	Court Complaints (Sec. 156(3) Cr.P.C)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	89831	12769	76095	967	136650	129396	3871	3383
2	Arunachal Pradesh	26	15	11	0	3316	3106	204	6
3	Assam	2023	2023	0	0	106307	94841	5030	6436
4	Bihar	7468	7390	78	0	189389	173372	2254	13763
5	Chhattisgarh	93674	90754	2653	267	66008	39263	24910	1835
6	Goa	17847	17825	22	0	3257	3244	7	6
7	Gujarat	142166	134148	8018	0	316578	312351	4139	88
8	Haryana	550009	46261	479869	23879	199725	101092	97414	1219
9	Himachal Pradesh	7932	3267	2984	1681	17069	8261	8304	504
10	Jammu & Kashmir	3636	3234	372	30	17772	16862	204	706
11	Jharkhand	4927	4898	8	21	46838	39291	185	7362
12	Karnataka	25692	24519	0	1173	141727	136614	2410	2703
13	Kerala	207041	157383	37843	11815	284465	258056	20944	5465
14	Madhya Pradesh	267076	213743	44611	8722	233274	121761	110222	1291
15	Maharashtra	183129	152889	29286	954	499712	457595	39926	2191
16	Manipur	370	270	100	0	3931	3911	20	0
17	Meghalaya	4	4	0	0	4118	4118	0	0
18	Mizoram	1119	920	199	0	1270	1265	5	0
19	Nagaland	121	103	8	10	1283	1193	90	0
20	Odisha	42	40	2	0	86778	84114	226	2438
21	Punjab	203194	7415	152160	43619	219510	97039	122172	299
22	Rajasthan	4474	2959	1375	140	246635	176755	6867	63013
23	Sikkim	56	45	5	6	891	834	55	2
24	Tamil Nadu	265853	32725	221661	11467	426782	376298	48204	2280
25	Telangana	1715	3	1712	0	112230	99551	8057	4622
26	Tripura	162	147	15	0	4586	3884	3	699
27	Uttar Pradesh	2776370	75669	2696707	3994	710198	352952	341673	15573
28	Uttarakhand	184	0	128	56	12219	11638	511	70
29	West Bengal	96006	92544	3200	262	205009	175011	3603	26395
TOTAL STATE(S)		4952147	1083962	3759122	109063	4297527	3283668	851510	162349
UNION TERRITORIES:									
30	A & N Islands	994	644	350	0	380	270	108	2
31	Chandigarh	94126	0	90450	3676	13703	0	13689	14
32	D&N Haveli	470	221	249	0	168	147	10	11
33	Daman & Diu	245	245	0	0	75	62	0	13
34	Delhi UT	2783785	10640	2761889	11256	352271	257991	93519	761
35	Lakshadweep	11	0	0	11	97	90	7	0
36	Puducherry	1019	1003	16	0	2762	2733	0	29
TOTAL UT(S)		2880650	12753	2852954	14943	369456	261293	107333	830
TOTAL ALL INDIA		7832797	1096715	6612076	124006	4666983	3544961	958843	163179

Complaints Figures Include Crime related complaints only

** Some States/UTs has not furnished figures as the complaints received through 'Distress call over Phone/ Dial 100 etc' have not been converted in to FIR.

Col.3=Col.4+Col.5+Col.6

Col.7=Col.8+Col.9+Col.10

TABLE 1.1 - Page: 1 of 2

TABLE 1.1

Nature and Number of Complaints Received by Police and Cases Registered under IPC & SLL During 2015

S. No.	State/UT	Other Complaints					Total Complaints (Col.3 +7 + 11)	Number of Cases Registered		No. of Non-Cognizable Complaints Recorded by Police
		Total Other Complaints	Complaints Received from Human Rights Commission (SHRC/ NHRC/NCPC)	Complaints Received from National Commission for Scheduled Caste / Scheduled Tribe	Complaints initiated Suo-moto by Police	From Organization other than Col. 12 and 13		IPC	SLL	
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)
STATES:										
1	Andhra Pradesh	13445	67	80	6618	6680	239926	110693	15755	3031
2	Arunachal Pradesh	8	0	0	8	0	3350	2968	181	10
3	Assam	122	0	0	122	0	108452	103616	3849	914
4	Bihar	1221	2	1	255	963	198078	176973	18439	14734
5	Chhattisgarh	156730	177	58	17184	139311	316412	56692	245223	34312
6	Goa	2095	3	0	2091	1	23199	3074	1482	18302
7	Gujarat	2145	50	0	554	1541	460889	126935	307108	27950
8	Haryana	87236	1991	981	8337	75927	836970	84466	47523	127636
9	Himachal Pradesh	1716	80	14	1098	524	26717	14007	3214	8695
10	Jammu & Kashmir	3902	0	0	1062	2840	25310	23583	1727	0
11	Jharkhand	1461	0	11	75	1375	53226	45050	7861	1096
12	Karnataka	30034	192	987	25312	3543	197453	138847	32019	89985
13	Kerala	478366	4196	64	410959	63147	969872	257074	396334	106441
14	Madhya Pradesh	25519	3615	194	14359	7351	525869	268614	90046	188146
15	Maharashtra	145169	59	38	119548	25524	828010	275414	147766	996293
16	Manipur	550	0	0	506	44	4851	3847	1004	0
17	Meghalaya	565	0	0	181	384	4687	4079	327	3
18	Mizoram	190	0	0	190	0	2579	2228	347	0
19	Nagaland	584	0	0	579	5	1988	1302	629	0
20	Odisha	16719	0	535	16184	0	103539	83360	19848	2210
21	Punjab	61015	7231	904	11733	41147	483719	37983	22253	60186
22	Rajasthan	47081	378	41	18329	28333	298190	198080	64096	59584
23	Sikkim	3	0	0	3	0	950	766	184	566
24	Tamil Nadu	523147	806	89	495421	26831	1215782	187558	254604	508232
25	Telangana	78013	0	2	72874	5137	191958	106282	16496	41047
26	Tripura	116	0	0	114	2	4864	4692	172	0
27	Uttar Pradesh	2454550	18428	5464	2322453	108205	5941118	241920	2549421	241361
28	Uttarakhand	87230	12	6	43774	43438	99633	10248	88618	385
29	West Bengal	72156	131	8	13822	58195	373171	179501	26777	222263
TOTAL STATE(S)		4291088	37418	9477	3603745	640448	13540762	2749852	4363303	2753382
UNION TERRITORIES:										
30	A & N Islands	2143	0	0	2143	0	3517	862	2197	2235
31	Chandigarh	24	1	0	23	0	107853	3248	1865	102740
32	D&N Haveli	42	0	1	41	0	680	269	34	29
33	Daman & Diu	0	0	0	0	0	320	302	17	30
34	Delhi UT	31834	1752	261	2169	27652	3167890	191377	8599	1373368
35	Lakshadweep	13	0	0	13	0	121	50	15	64
36	Puducherry	763	0	0	299	464	4544	3440	669	351
TOTAL UT(S)		34819	1753	262	4688	28116	3284925	199548	13396	1478817
TOTAL ALL INDIA		4325907	39171	9739	3608433	668564	16825687	2949400	4376699	4232199

Col.11=Col.12+Col.13+Col.14+Col.15

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TABLE 1.2

Cases Reported & Rate of Total Cognizable Crimes Under Indian Penal Code (IPC) And Special & Local Laws (SLL) During 2005-2015

S. No.	Year	Mid-Year Projected Population (in Lakhs)+	Cases Reported			Rate			Percentage of IPC Crimes to Total Cognizable Crimes
			IPC	SLL	Total	IPC	SLL	Total	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
YEAR:									
1	2005	11027.9	1822602	3203735	5026337	165.3	290.5	455.8	36.3
2	2006	11197.8	1878293	3224167	5102460	167.7	287.9	455.7	36.8
3	2007	11365.5	1989673	3743734	5733407	175.1	329.4	504.5	34.7
4	2008	11531.3	2093379	3844725 [@]	5938104	181.5	333.4	515.0	35.3
5	2009	11694.4	2121345	4553872 ⁺⁺	6675217	181.4	389.4	570.8	31.8
6	2010	11857.6	2224831	4525917	6750748	187.6	381.7	569.3	33.0
7	2011 #	12101.9	2325575	3927154	6252729	192.2	324.5	516.7	37.2
8	2012	12133.7	2387188	3654371	6041559	196.7	301.2	497.9	39.5
9	2013	12287.8	2647722	3992656	6640378	215.5	324.9	540.4	39.9
10	2014	12440.4	2851563	4377630	7229193	229.2	351.9	581.1	39.4
11	2015	12591.1	2949400	4376699	7326099	234.2	347.6	581.8	40.3
PERCENTAGE CHANGE IN 2015 OVER 2005⁺		14.2	61.8	36.6	45.8	41.7	19.7	27.6	11.0
COMPOUND GROWTH RATE PER ANNUM		1.3	4.9	2.5	3.4	3.5	1.2	2.0	1.5

⁺ Source: Registrar General/Population Commissioner, RGI, MHA

TABLE 1.2 - Page: 1 of 1

[#] Actual Population as per the Population Census, 2011

[@] Andhra Pradesh excluded Motor Vehicle Act(Non-Cognizable) Cases from the year 2009. Variation in SLL crimes is due to less registration of MV Act & Town Nuisance Act cases in Andhra Pradesh

⁺⁺ Variation in SLL crimes is due to less registration of M.V. Act (Cognizable) & Town Nuisance Act cases in Andhra Pradesh.

Rate = Cases Reported per 1,00,000 of population.

TABLE 1.3

Cases Reported & Rate of Cognizable Crimes (IPC) under Different Crime Heads During 2015 and Decadal & Quinquennial Percentage Changes

S. No.	Crime Head	Years					
		2005	2010	2011	2012	2013	2014
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Murder	32719 (3.0)	33335 (2.8)	34305 (2.8)	34434 (2.8)	33201 (2.7)	33981 (2.7)
2	Attempt to Commit Murder	28031 (2.5)	29421 (2.5)	31385 (2.6)	35138 (2.9)	35417 (2.9)	41791 (3.4)
3	Culpable Homicide not amounting to Murder	3578 (0.3)	3782 (0.3)	3707 (0.3)	3620 (0.3)	3380 (0.3)	3332 (0.3)
4	Attempt to Commit Culpable Homicide	- *	- *	- *	- *	0 (0.0)	4358 (0.4)
5	Rape ~	18359 (3.3)	22172 (3.9)	24206 (4.1)	24923 (4.3)	33707 (5.7)	36735 (6.1)
6	Attempt to Commit Rape ~	- *	- *	- *	- *	- *	4234 (0.7)
7	Kidnapping & Abduction	22832 (2.1)	38440 (3.2)	44664 (3.7)	47592 (3.9)	65461 (5.3)	77237 (6.2)
8	Dacoity	5141 (0.5)	4358 (0.4)	4285 (0.4)	4314 (0.4)	4539 (0.4)	4395 (0.4)
9	Making Preparation and Assembly for Committing Dacoity	2834 (0.3)	2615 (0.2)	2895 (0.2)	3099 (0.3)	3159 (0.3)	2834 (0.2)
10	Robbery	17673 (1.6)	23393 (2.0)	24700 (2.0)	27343 (2.3)	31927 (2.6)	38071 (3.1)
11	Criminal Trespass/Burglary	90108 (8.2)	90179 (7.6)	92504 (7.6)	92892 (7.7)	104401 (8.5)	114646 (9.2)
12	Theft	273111 (24.8)	330312 (27.9)	340800 (28.2)	337407 (27.8)	372622 (30.3)	440915 (35.4)
13	Unlawful Assembly	- *	- *	- *	- *	- *	9870 (0.8)
14	Riots	56235 (5.1)	67571 (5.7)	68500 (5.7)	74633 (6.2)	72126 (5.9)	66042 (5.3)
15	Criminal Breach of Trust	13572 (1.2)	16678 (1.4)	17457 (1.4)	17901 (1.5)	19627 (1.6)	19982 (1.6)
16	Cheating	53625 (4.9)	78999 (6.7)	87656 (7.2)	94203 (7.8)	107330 (8.7)	109354 (8.8)
17	Forgery	- *	- *	- *	- *	- *	11245 (0.9)
18	Counterfeiting	2383 (0.2)	2589 (0.2)	2307 (0.2)	2351 (0.2)	2349 (0.2)	1979 (0.2)
19	Arson	8451 (0.8)	8508 (0.7)	9064 (0.7)	11836 (1.0)	9357 (0.8)	9289 (0.7)
20	Grievous Hurt	270861 (24.6)	289022 (24.4)	302847 (25.0)	332324 (27.4)	334669 (27.2)	105201 (8.5)
21	Dowry Deaths ~	6787 (1.3)	8391 (1.5)	8618 (1.5)	8233 (1.4)	8083 (1.4)	8455 (1.4)
22	Assault on Women with Intent to Outrage her Modesty ~	34175 (6.3)	40613 (7.1)	42968 (7.3)	45351 (7.7)	70739 (11.9)	82235 (13.7)
23	Insult to the Modesty of Women ~	9984 (1.8)	9961 (0.8)	8570 (0.7)	9173 (0.8)	12589 (1.0)	9735 (0.8)
24	Cruelty by Husband or his Relatives ~	58319 (10.8)	94041 (7.9)	99135 (8.2)	106527 (8.8)	118866 (9.7)	122877 (9.9)
25	Importation of Girls from Foreign Country ~	149 (0.0)	36 (0.0)	80 (0.0)	59 (0.0)	31 (0.0)	13 (0.0)
26	Causing Death by Negligence	71698 (6.5)	106343 (9.0)	108890 (9.0)	107591 (8.9)	111517 (9.1)	128771 (10.4)
27	Offences against State	- *	- *	- *	- *	- *	176 (0.0)
28	Offences Promoting Enmity between Different Groups	- *	- *	- *	- *	- *	336 (0.0)
29	Extortion	- *	- *	- *	- *	- *	8192 (0.7)
30	Disclosure of Identity of Victims	- *	- *	- *	- *	- *	4 (0.0)
31	Causing Injury under Rash Driving / Road Rage	- *	- *	- *	- *	- *	409899 (32.9)
32	Human Trafficking (Section 370 & 370A IPC)	- *	- *	- *	- *	- *	720 (0.1)
33	Unnatural Offences	- *	- *	- *	- *	- *	1148 (0.1)
34	Other IPC crimes	741977 (67.3)	924072 (77.9)	966032 (79.8)	966244 (79.8)	1092625 (88.9)	943511 (75.8)
Total Cognizable IPC crimes		1822602 (165.3)	2224831 (187.6)	2325575 (192.2)	2387188 (196.7)	2647722 (215.5)	2851563 (229.2)

1. Figures in brackets indicate rate of crime per 1,00,000 of population.

2. ~ Rate of gender specific (women) crime has been worked out using female population (mid-year estimated / actual census) of the respective years.

3. * Crime head 'Culpable Homicide not amounting to Murder and Attempt to commit Culpable Homicide' collected separately in the year 2014, prior to 2014 they were collected under crime head 'CH not amounting to murder'

Crime heads Riots and Unlawful assembly are published separately, in previous editions, it was collected combined

TABLE 1.3 - Page: 1 of 2

TABLE 1.3
Cases Reported & Rate of Cognizable Crimes (IPC) under Different Crime Heads During 2015 and Decadal & Quinquennial Percentage Changes (Concluded)

S. No.	Crime Head	Quinquennial Average 2010-2014	2015	Percentage Change In 2015 Increase(+)/Decrease(-) Over		
				2005	Q.A.	2014
(1)	(2)	(9)	(10)	(11)	(12)	(13)
CRIME HEAD:						
1	Murder	33851 (2.8)	32127 (2.6)	-1.8	-5.1	-5.5
2	Attempt to Commit Murder	34630 (2.8)	46471 (3.7)	65.8	34.2	11.2
3	Culpable Homicide not amounting to Murder	3564 (0.3)	3176 (0.3)	-11.2	-10.9	-4.7
4	Attempt to Commit Culpable Homicide	- *	6118 (0.5)	-	-	40.4
5	Rape ~	28349 (4.8)	34651 (5.7)	88.7	22.2	-5.7
6	Attempt to Commit Rape ~	- *	4437 (0.4)	-	-	4.8
7	Kidnapping & Abduction	54679 (4.5)	82999 (6.6)	263.5	51.8	7.5
8	Dacoity	4378 (0.4)	3972 (0.3)	-22.7	-9.3	-9.6
9	Making Preparation and Assembly for Committing Dacoity	2920 (0.2)	3163 (0.3)	11.6	8.3	11.6
10	Robbery	29087 (2.4)	36188 (2.9)	104.8	24.4	-4.9
11	Criminal Trespass/Burglary	98924 (8.1)	114123 (9.1)	26.7	15.4	-0.5
12	Theft	364411 (30.0)	467833 (37.2)	71.3	28.4	6.1
13	Unlawful Assembly	- *	10876 (0.9)	-	-	10.2
14	Riots	69774 (5.7)	65255 (5.2)	16.0	-6.5	-1.2
15	Criminal Breach of Trust	18329 (1.5)	19218 (1.5)	41.6	4.9	-3.8
16	Cheating	95508 (7.9)	115405 (9.2)	115.2	20.8	5.5
17	Forgery	- *	13846 (1.1)	-	-	23.1
18	Counterfeiting	2315 (0.2)	1701 (0.1)	-28.6	-26.5	-14.0
19	Arson	9611 (0.8)	9710 (0.8)	14.9	1.0	4.5
20	Grievous Hurt	272813 (22.4)	92996 (7.4)	-65.7	-65.9	-11.6
21	Dowry Deaths ~	8356 (1.4)	7634 (1.3)	12.5	-8.6	-9.7
22	Assault on Women with Intent to Outrage her Modesty ~	56381 (9.6)	82422 (13.6)	141.2	46.2	0.2
23	Insult to the Modesty of Women ~	10006 (1.7)	8685 (1.4)	-13.0	-13.2	-10.8
24	Cruelty by Husband or his Relatives ~	108289 (18.4)	113403 (18.7)	94.5	4.7	-7.7
25	Importation of Girls from Foreign Country ~	44 (0.0)	6 (0.0)	-96.0	-86.3	-53.8
26	Causing Death by Negligence	112622 (9.3)	134384 (10.7)	87.4	19.3	4.4
27	Offences against State	- *	147 (0.0)	-	-	-16.5
28	Offences Promoting Enmity between Different Groups	- *	424 (0.0)	-	-	26.2
29	Extortion	- *	10636 (0.8)	-	-	29.8
30	Disclosure of Identity of Victims	- *	0 (0.0)	-	-	-100.0
31	Causing Injury under Rash Driving / Road Rage	- *	451069 (35.8)	-	-	10.0
32	Human Trafficking (Section 370 & 370A IPC)	- *	1021 (0.1)	-	-	41.8
33	Unnatural Offences	- *	1347 (0.1)	-	-	17.3
34	Other IPC crimes	978497 (80.4)	973957 (77.4)	31.3	-0.5	3.2
Total Cognizable IPC crimes		2487376 (204.5)	2949400 (234.2)	61.8	18.6	3.4

TABLE 1.4

Cases Reported & Rate of Total Cognizable Crimes (IPC) During 2015

S.No.	State/UT	Cases Reported under Total Cognizable Crimes	Percentage Contribution to All India Total	Mid-Year Projected Population (In Lakhs)+	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	110693	3.8	513.4*	215.6
2	Arunachal Pradesh	2968	0.1	13.0	227.8
3	Assam	103616	3.5	322.0	321.8
4	Bihar	176973	6.0	1031.4	171.6
5	Chhattisgarh	56692	1.9	256.6	220.9
6	Goa	3074	0.1	19.7	156.4
7	Gujarat	126935	4.3	623.3	203.6
8	Haryana	84466	2.9	272.2	310.4
9	Himachal Pradesh	14007	0.5	70.6	198.5
10	Jammu & Kashmir	23583	0.8	123.4	191.2
11	Jharkhand	45050	1.5	333.5	135.1
12	Karnataka	138847	4.7	619.9	224.0
13	Kerala	257074	8.7	355.5	723.2
14	Madhya Pradesh	268614	9.1	771.3	348.3
15	Maharashtra	275414	9.3	1191.4	231.2
16	Manipur	3847	0.1	25.7	149.5
17	Meghalaya	4079	0.1	27.5	148.2
18	Mizoram	2228	0.1	10.6	211.2
19	Nagaland	1302	0.0	23.6	55.1
20	Odisha	83360	2.8	422.5	197.3
21	Punjab	37983	1.3	289.4	131.2
22	Rajasthan	198080	6.7	723.1	273.9
23	Sikkim	766	0.0	6.4	119.3
24	Tamil Nadu	187558	6.4	691.6	271.2
25	Telangana	106282	3.6	365.6*	290.7
26	Tripura	4692	0.2	38.0	123.5
27	Uttar Pradesh	241920	8.2	2158.4	112.1
28	Uttarakhand	10248	0.3	105.4	97.2
29	West Bengal	179501	6.1	930.0	193.0
TOTAL STATE(S)		2749852	93.2	12334.8	222.9
UNION TERRITORIES:					
30	A & N Islands	862	0.0	5.5	157.9
31	Chandigarh	3248	0.1	17.4	186.5
32	D&N Haveli	269	0.0	4.2	64.4
33	Daman & Diu	302	0.0	3.2	94.1
34	Delhi UT	191377	6.5	208.8	916.8
35	Lakshadweep	50	0.0	0.8	62.5
36	Puducherry	3440	0.1	16.5	209.1
TOTAL UT(S)		199548	6.8	256.3	778.7
TOTAL (ALL INDIA)		2949400	100.0	12591.1	234.2

‘**’ Adjusted Mid-year Projected population for the year 2015, due to absence of population figures of newly created States namely Andhra Pradesh and Telangana carved out from erstwhile ‘Andhra Pradesh’

TABLE 1.4 - Page:
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‘+’ Population Source: Registrar General/Population Commissioner, RGI, MHA
Rate refers to Cases Reported per 1,00,000 population.

TABLE 1.5

Cases Reported & Rate of Total Cognizable Crimes under Special & Local Laws (SLL) During 2015

S. No.	State/UT	Cases Reported under Total Cognizable Crimes	Percentage Contribution to All India Total	Mid-Year Projected Population (In Lakhs)+	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	15755	0.4	513.4*	30.7
2	Arunachal Pradesh	181	0.0	13.0	13.9
3	Assam	3849	0.1	322.0	12.0
4	Bihar	18439	0.4	1031.4	17.9
5	Chhattisgarh	245223	5.6	256.6	955.6
6	Goa	1482	0.0	19.7	75.4
7	Gujarat	307108	7.0	623.3	492.7
8	Haryana	47523	1.1	272.2	174.6
9	Himachal Pradesh	3214	0.1	70.6	45.5
10	Jammu & Kashmir	1727	0.0	123.4	14.0
11	Jharkhand	7861	0.2	333.5	23.6
12	Karnataka	32019	0.7	619.9	51.7
13	Kerala	396334	9.1	355.5	1115.0
14	Madhya Pradesh	90046	2.1	771.3	116.8
15	Maharashtra	147766	3.4	1191.4	124.0
16	Manipur	1004	0.0	25.7	39.0
17	Meghalaya	327	0.0	27.5	11.9
18	Mizoram	347	0.0	10.6	32.9
19	Nagaland	629	0.0	23.6	26.6
20	Odisha	19848	0.5	422.5	47.0
21	Punjab	22253	0.5	289.4	76.9
22	Rajasthan	64096	1.5	723.1	88.6
23	Sikkim	184	0.0	6.4	28.7
24	Tamil Nadu	254604	5.8	691.6	368.2
25	Telangana	16496	0.4	365.6*	45.1
26	Tripura	172	0.0	38.0	4.5
27	Uttar Pradesh	2549421	58.2	2158.4	1181.2
28	Uttarakhand	88618	2.0	105.4	840.5
29	West Bengal	26777	0.6	930.0	28.8
TOTAL STATE(S)		4363303	99.7	12334.8	353.7
UNION TERRITORIES:					
30	A & N Islands	2197	0.1	5.5	402.4
31	Chandigarh	1865	0.0	17.4	107.1
32	D&N Haveli	34	0.0	4.2	8.1
33	Daman & Diu	17	0.0	3.2	5.3
34	Delhi UT	8599	0.2	208.8	41.2
35	Lakshadweep	15	0.0	0.8	18.8
36	Puducherry	669	0.0	16.5	40.7
TOTAL UT(S)		13396	0.3	256.3	52.3
TOTAL (ALL INDIA)		4376699	100.0	12591.1	347.6

‘**’ Adjusted Mid-year Projected population for the year 2015, due to absence of population figures of newly created States namely Andhra Pradesh and Telangana carved out from erstwhile 'Andhra Pradesh'

TABLE 1.5 - Page:
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‘+’ Population Source: Registrar General/Population Commissioner, RGI, MHA

Rate refers to Cases Reported per 1,00,000 population.

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015

S. No.	State/UT	Murder			Attempt to Commit Murder			C.H. Not Amounting To Murder			Attempt to Commit Culpable Homicide		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
STATES:													
1	Andhra Pradesh	1099	1144	2.1	1737	1771	3.4	92	107	0.2	6	6	0.0
2	Arunachal Pradesh	57	61	4.4	53	59	4.1	5	5	0.4	0	0	0.0
3	Assam	1343	1352	4.2	1044	1051	3.2	91	91	0.3	6	6	0.0
4	Bihar	3178	3183	3.1	5981	6352	5.8	121	121	0.1	864	891	0.8
5	Chhattisgarh	929	959	3.6	726	764	2.8	32	47	0.1	4	7	0.0
6	Goa	31	35	1.6	25	36	1.3	7	8	0.4	0	0	0.0
7	Gujarat	1150	1228	1.8	908	1131	1.5	49	81	0.1	5	14	0.0
8	Haryana	1002	1024	3.7	859	879	3.2	61	61	0.2	2	2	0.0
9	Himachal Pradesh	106	109	1.5	64	64	0.9	7	7	0.1	0	0	0.0
10	Jammu & Kashmir	133	169	1.1	430	438	3.5	30	31	0.2	0	0	0.0
11	Jharkhand	1536	1551	4.6	992	1010	3.0	34	34	0.1	9	9	0.0
12	Karnataka	1557	1664	2.5	2470	2945	4.0	82	93	0.1	94	98	0.2
13	Kerala	334	355	0.9	587	635	1.7	87	117	0.2	2059	2111	5.8
14	Madhya Pradesh	2339	2381	3.0	2507	2690	3.3	132	294	0.2	65	68	0.1
15	Maharashtra	2509	2599	2.1	2683	2856	2.3	151	203	0.1	12	12	0.0
16	Manipur	81	102	3.1	196	205	7.6	0	0	0.0	0	0	0.0
17	Meghalaya	149	152	5.4	113	113	4.1	3	4	0.1	0	0	0.0
18	Mizoram	36	50	3.4	24	31	2.3	10	10	0.9	0	0	0.0
19	Nagaland	51	58	2.2	60	60	2.5	7	7	0.3	0	0	0.0
20	Odisha	1473	1490	3.5	2446	2463	5.8	26	26	0.1	0	0	0.0
21	Punjab	701	743	2.4	884	929	3.1	124	180	0.4	37	42	0.1
22	Rajasthan	1569	1589	2.2	1645	1714	2.3	69	88	0.1	144	154	0.2
23	Sikkim	17	17	2.6	17	18	2.6	2	2	0.3	0	0	0.0
24	Tamil Nadu	1748	1835	2.5	2935	3274	4.2	59	83	0.1	0	0	0.0
25	Telangana	1188	1209	3.2	1143	1164	3.1	116	123	0.3	0	0	0.0
26	Tripura	144	150	3.8	89	91	2.3	3	3	0.1	0	0	0.0
27	Uttar Pradesh	4732	4860	2.2	4897	4914	2.3	1338	1355	0.6	686	687	0.3
28	Uttarakhand	192	192	1.8	199	200	1.9	38	38	0.4	6	6	0.1
29	West Bengal	2096	2133	2.3	9918	10195	10.7	328	357	0.4	1101	1137	1.2
TOTAL STATE(S)		31480	32394	2.6	45632	48052	3.7	3104	3576	0.3	5100	5250	0.4
UNION TERRITORIES:													
30	A & N Islands	19	19	3.5	6	6	1.1	0	0	0.0	1	1	0.2
31	Chandigarh	20	24	1.1	42	42	2.4	7	12	0.4	8	8	0.5
32	D&N Haveli	10	10	2.4	2	2	0.5	2	2	0.5	0	0	0.0
33	Daman & Diu	4	4	1.2	5	6	1.6	0	0	0.0	5	5	1.6
34	Delhi UT	570	598	2.7	770	807	3.7	58	60	0.3	1003	1145	4.8
35	Lakshadweep	0	0	0.0	1	1	1.3	0	0	0.0	0	0	0.0
36	Puducherry	24	33	1.5	13	15	0.8	5	7	0.3	1	1	0.1
TOTAL UT(S)		647	688	2.5	839	879	3.3	72	81	0.3	1018	1160	4.0
TOTAL (ALL INDIA)		32127	33082	2.6	46471	48931	3.7	3176	3657	0.3	6118	6410	0.5

Note: Crime Rate is Cases Reported of Crime per 1,00,000 of Population

'I' - refers to Cases Reported; 'V' refers to No.of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 1.6 - Page: 1 of 22

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Rape *											
		Total Rape (Custodial +Other than Custodial)			Custodial Rape								
					Total Custodial			Gang Rape			Other Rape		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:													
1	Andhra Pradesh	1027	1029	4.0	1	1	0.0	0	0	0.0	1	1	0.0
2	Arunachal Pradesh	71	71	11.5	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	1733	1733	11.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	1041	1041	2.1	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	1560	1561	12.2	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	86	88	9.4	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	503	503	1.7	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	1070	1070	8.6	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	244	250	7.1	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	296	296	5.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	1053	1059	6.5	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	589	589	1.9	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	1256	1268	6.9	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	4391	4400	11.9	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	4144	4189	7.3	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	46	46	3.6	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	93	94	6.8	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	58	74	11.3	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	35	35	3.1	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	2251	2251	10.8	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	886	886	6.7	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	3644	3649	10.5	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	5	5	1.7	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	421	421	1.2	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	1105	1105	6.1	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	213	213	11.5	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	3025	3029	3.0	91	91	0.1	4	4	0.0	87	87	0.1
28	Uttarakhand	283	283	5.5	2	2	0.0	0	0	0.0	2	2	0.0
29	West Bengal	1199	1199	2.6	1	1	0.0	0	0	0.0	1	1	0.0
TOTAL STATE(S)		32328	32437	5.4	95	95	0.0	4	4	0.0	91	91	0.0
UNION TERRITORIES:													
30	A & N Islands	36	36	13.5	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	72	72	10.1	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	8	8	4.1	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	5	5	4.7	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	2199	2210	23.7	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	3	3	0.4	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		2323	2334	20.5	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		34651	34771	5.7	95	95	0.0	4	4	0.0	91	91	0.0

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*The calculation of Crime Rate in respect of Offences related to Crime Against Women have been done using the Female Population.

Col. 16 = Col. 19+ Col. 28; Col. 19 = Col. 22+ Col. 25

Col. 17 = Col. 20+ Col. 29; Col. 20 = Col. 23+ Col. 26

TABLE 1.6

**Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)**

S. No.	State/UT	Rape *									Attempt to Commit Rape		
		Rape Other than Custodial											
		Total Rape other than Custodial			Gang Rape			Other Rape					
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)
STATES:													
1	Andhra Pradesh	1026	1028	4.0	24	24	0.1	1002	1004	3.9	206	206	0.8
2	Arunachal Pradesh	71	71	11.5	4	4	0.6	67	67	10.8	12	12	1.9
3	Assam	1733	1733	11.0	21	21	0.1	1712	1712	10.9	499	499	3.2
4	Bihar	1041	1041	2.1	15	15	0.0	1026	1026	2.1	403	403	0.8
5	Chhattisgarh	1560	1561	12.2	57	57	0.4	1503	1504	11.8	19	19	0.1
6	Goa	86	88	9.4	2	3	0.2	84	85	9.2	0	0	0.0
7	Gujarat	503	503	1.7	6	6	0.0	497	497	1.7	3	3	0.0
8	Haryana	1070	1070	8.6	204	204	1.6	866	866	6.9	105	105	0.8
9	Himachal Pradesh	244	250	7.1	8	8	0.2	236	242	6.9	1	1	0.0
10	Jammu & Kashmir	296	296	5.0	0	0	0.0	296	296	5.0	21	21	0.4
11	Jharkhand	1053	1059	6.5	65	71	0.4	988	988	6.1	202	207	1.2
12	Karnataka	589	589	1.9	21	21	0.1	568	568	1.9	16	16	0.1
13	Kerala	1256	1268	6.9	12	12	0.1	1244	1256	6.8	30	30	0.2
14	Madhya Pradesh	4391	4400	11.9	270	271	0.7	4121	4129	11.2	57	57	0.2
15	Maharashtra	4144	4189	7.3	141	141	0.2	4003	4048	7.0	13	13	0.0
16	Manipur	46	46	3.6	0	0	0.0	46	46	3.6	1	1	0.1
17	Meghalaya	93	94	6.8	5	6	0.4	88	88	6.5	23	23	1.7
18	Mizoram	58	74	11.3	4	5	0.8	54	69	10.5	6	6	1.2
19	Nagaland	35	35	3.1	0	0	0.0	35	35	3.1	1	1	0.1
20	Odisha	2251	2251	10.8	103	103	0.5	2148	2148	10.3	137	137	0.7
21	Punjab	886	886	6.7	27	27	0.2	859	859	6.4	128	128	1.0
22	Rajasthan	3644	3649	10.5	411	412	1.2	3233	3237	9.4	407	407	1.2
23	Sikkim	5	5	1.7	0	0	0.0	5	5	1.7	1	1	0.3
24	Tamil Nadu	421	421	1.2	4	4	0.0	417	417	1.2	29	29	0.1
25	Telangana	1105	1105	6.1	26	26	0.1	1079	1079	5.9	43	43	0.2
26	Tripura	213	213	11.5	10	10	0.5	203	203	10.9	38	38	2.0
27	Uttar Pradesh	2934	2938	2.9	458	459	0.4	2476	2479	2.4	422	422	0.4
28	Uttarakhand	281	281	5.4	9	9	0.2	272	272	5.3	10	10	0.2
29	West Bengal	1198	1198	2.6	109	109	0.2	1089	1089	2.4	1551	1551	3.4
TOTAL STATE(S)		32233	32342	5.4	2016	2028	0.3	30217	30314	5.1	4384	4389	0.7
UNION TERRITORIES:													
30	A & N Islands	36	36	13.5	1	1	0.4	35	35	13.2	0	0	0.0
31	Chandigarh	72	72	10.1	4	4	0.6	68	68	9.5	6	6	0.8
32	D&N Haveli	8	8	4.1	0	0	0.0	8	8	4.1	0	0	0.0
33	Daman & Diu	5	5	4.7	0	0	0.0	5	5	4.7	0	0	0.0
34	Delhi UT	2199	2210	23.7	92	92	1.0	2107	2118	22.7	46	46	0.5
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	3	3	0.4	0	0	0.0	3	3	0.4	1	1	0.1
TOTAL UT(S)		2323	2334	20.5	97	97	0.9	2226	2237	19.6	53	53	0.5
TOTAL (ALL INDIA)		34556	34676	5.7	2113	2125	0.3	32443	32551	5.3	4437	4442	0.7

*** The calculation of Crime Rate in respect of Offences related to Crime Against Women have been done using the Female Population.
Col. 28 = Col. 31+ Col. 34
Col. 29 = Col. 32+ Col. 35

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TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Kidnaping & Abduction														
		Kidnapping & Abduction (Total)			Kidnapping & Abduction			K & A for Murder (Section 364 IPC)			K & A for Ransom (Section 364A IPC)			K & A of Women To Compel Her For Marriage		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(40)	(41)	(42)	(43)	(44)	(45)	(46)	(47)	(48)	(49)	(50)	(51)	(52)	(53)	(54)
STATES:																
1	Andhra Pradesh	917	930	1.8	425	429	0.8	4	4	0.0	13	16	0.0	278	283	1.1
2	Arunachal Pradesh	175	205	13.4	95	110	7.3	0	0	0.0	8	9	0.6	19	19	3.1
3	Assam	5831	5831	18.1	121	121	0.4	13	13	0.0	84	84	0.3	4141	4141	26.4
4	Bihar	7128	7131	6.9	740	741	0.7	277	277	0.3	58	58	0.1	4444	4444	8.9
5	Chhattisgarh	2083	2119	8.1	1385	1414	5.4	4	4	0.0	9	9	0.0	268	268	2.1
6	Goa	112	119	5.7	102	108	5.2	1	1	0.1	1	1	0.1	0	0	0.0
7	Gujarat	2108	2157	3.4	891	923	1.4	2	2	0.0	43	43	0.1	938	941	3.2
8	Haryana	3520	3570	12.9	152	156	0.6	25	25	0.1	19	19	0.1	970	972	7.8
9	Himachal Pradesh	327	348	4.6	62	74	0.9	4	4	0.1	2	2	0.0	203	209	5.9
10	Jammu & Kashmir	1153	1169	9.3	428	430	3.5	23	23	0.2	0	0	0.0	225	228	3.8
11	Jharkhand	1402	1404	4.2	267	267	0.8	23	23	0.1	59	59	0.2	891	893	5.5
12	Karnataka	2354	2422	3.8	1632	1689	2.6	4	4	0.0	51	53	0.1	180	180	0.6
13	Kerala	271	277	0.8	54	54	0.2	0	0	0.0	5	5	0.0	67	67	0.4
14	Madhya Pradesh	6778	6856	8.8	3186	3219	4.1	6	6	0.0	43	44	0.1	2068	2076	5.6
15	Maharashtra	8255	8576	6.9	5788	6028	4.9	16	16	0.0	35	36	0.0	1270	1290	2.2
16	Manipur	179	192	7.0	16	16	0.6	0	0	0.0	14	16	0.5	91	96	7.1
17	Meghalaya	212	228	7.7	50	50	1.8	3	4	0.1	43	53	1.6	12	12	0.9
18	Mizoram	15	18	1.4	10	12	0.9	0	0	0.0	1	2	0.1	1	1	0.2
19	Nagaland	85	88	3.6	51	53	2.2	5	5	0.2	13	13	0.6	2	2	0.2
20	Odisha	3236	3248	7.7	1190	1202	2.8	2	2	0.0	9	9	0.0	1223	1223	5.8
21	Punjab	1694	1752	5.9	93	95	0.3	16	17	0.1	6	6	0.0	975	1008	7.3
22	Rajasthan	5426	5456	7.5	1194	1204	1.7	2	2	0.0	23	23	0.0	2365	2368	6.8
23	Sikkim	21	28	3.3	20	27	3.1	0	0	0.0	0	0	0.0	1	1	0.3
24	Tamil Nadu	1603	1612	2.3	227	232	0.3	5	5	0.0	27	30	0.0	1104	1104	3.2
25	Telangana	1044	1059	2.9	446	458	1.2	3	3	0.0	16	17	0.0	291	291	1.6
26	Tripura	152	162	4.0	22	25	0.6	3	3	0.1	3	3	0.1	56	56	3.0
27	Uttar Pradesh	11999	12034	5.6	1998	2013	0.9	758	758	0.4	61	66	0.0	8290	8303	8.1
28	Uttarakhand	757	776	7.2	264	272	2.5	2	2	0.0	1	1	0.0	33	33	0.6
29	West Bengal	6115	6119	6.6	2560	2562	2.8	59	59	0.1	90	90	0.1	1309	1309	2.9
TOTAL STATE(S)		74952	75886	6.1	23469	23984	1.9	1260	1262	0.1	737	767	0.1	31715	31818	5.3
UNION TERRITORIES:																
30	A & N Islands	28	31	5.1	28	31	5.1	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	230	245	13.2	143	154	8.2	0	0	0.0	0	0	0.0	56	59	7.8
32	D&N Haveli	14	14	3.3	14	14	3.3	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	27	31	8.4	21	25	6.5	0	0	0.0	0	0	0.0	3	3	2.8
34	Delhi UT	7730	8257	37.0	6868	7292	32.9	0	0	0.0	36	38	0.2	3	3	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	18	19	1.1	15	16	0.9	0	0	0.0	1	1	0.1	1	1	0.1
TOTAL UT(S)		8047	8597	31.4	7089	7532	27.7	0	0	0.0	37	39	0.1	63	66	0.6
TOTAL (ALL INDIA)		82999	84483	6.6	30558	31516	2.4	1260	1262	0.1	774	806	0.1	31778	31884	5.2

* ** The calculation of Crime Rate in respect of Offences related to Crime Against Women have been done using the Female Population.

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Col. 40 = Col. 43+ Col. 46 + Col. 49+ Col. 52 + Col. 55
Col. 41 = Col. 44+ Col. 47 + Col. 50+ Col. 53 + Col. 56

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Other Kidnapping & Abduction			Dacoity (Total)									Making Preparation And Assembly For Committing Dacoity		
					Total Dacoity			Dacoity with Murder			Others					
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(55)	(56)	(57)	(58)	(59)	(60)	(61)	(62)	(63)	(64)	(65)	(66)	(67)	(68)	(69)
STATES:																
1	Andhra Pradesh	197	198	0.4	55	61	0.1	2	2	0.0	53	59	0.1	11	-	0.0
2	Arunachal Pradesh	53	67	4.1	10	14	0.8	0	0	0.0	10	14	0.8	2	-	0.2
3	Assam	1472	1472	4.6	191	201	0.6	0	0	0.0	191	201	0.6	12	-	0.0
4	Bihar	1609	1611	1.6	426	486	0.4	5	10	0.0	421	476	0.4	59	-	0.1
5	Chhattisgarh	417	424	1.6	106	118	0.4	1	1	0.0	105	117	0.4	10	-	0.0
6	Goa	8	9	0.4	4	17	0.2	0	0	0.0	4	17	0.2	2	-	0.1
7	Gujarat	234	248	0.4	275	305	0.4	2	2	0.0	273	303	0.4	17	-	0.0
8	Haryana	2354	2398	8.6	201	201	0.7	1	1	0.0	200	200	0.7	106	-	0.4
9	Himachal Pradesh	56	59	0.8	1	1	0.0	0	0	0.0	1	1	0.0	0	-	0.0
10	Jammu & Kashmir	477	488	3.9	7	9	0.1	0	0	0.0	7	9	0.1	0	-	0.0
11	Jharkhand	162	162	0.5	211	264	0.6	1	1	0.0	210	263	0.6	17	-	0.1
12	Karnataka	487	496	0.8	268	298	0.4	1	1	0.0	267	297	0.4	455	-	0.7
13	Kerala	145	151	0.4	92	107	0.3	0	0	0.0	92	107	0.3	64	-	0.2
14	Madhya Pradesh	1475	1511	1.9	145	152	0.2	4	4	0.0	141	148	0.2	217	-	0.3
15	Maharashtra	1146	1206	1.0	784	864	0.7	10	12	0.0	774	852	0.6	275	-	0.2
16	Manipur	58	64	2.3	0	0	0.0	0	0	0.0	0	0	0.0	0	-	0.0
17	Meghalaya	104	109	3.8	41	44	1.5	5	5	0.2	36	39	1.3	2	-	0.1
18	Mizoram	3	3	0.3	3	4	0.3	0	0	0.0	3	4	0.3	0	-	0.0
19	Nagaland	14	15	0.6	3	3	0.1	0	0	0.0	3	3	0.1	0	-	0.0
20	Odisha	812	812	1.9	379	385	0.9	2	2	0.0	377	383	0.9	107	-	0.3
21	Punjab	604	626	2.1	25	25	0.1	0	0	0.0	25	25	0.1	154	-	0.5
22	Rajasthan	1842	1859	2.5	68	99	0.1	4	5	0.0	64	94	0.1	78	-	0.1
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	-	0.0
24	Tamil Nadu	240	241	0.3	93	95	0.1	1	1	0.0	92	94	0.1	80	-	0.1
25	Telangana	288	290	0.8	36	44	0.1	0	0	0.0	36	44	0.1	2	-	0.0
26	Tripura	68	75	1.8	4	5	0.1	0	0	0.0	4	5	0.1	1	-	0.0
27	Uttar Pradesh	892	894	0.4	277	327	0.1	16	21	0.0	261	306	0.1	56	-	0.0
28	Uttarakhand	457	468	4.3	17	17	0.2	1	1	0.0	16	16	0.2	3	-	0.0
29	West Bengal	2097	2099	2.3	163	173	0.2	1	1	0.0	162	172	0.2	1424	-	1.5
TOTAL STATE(S)		17771	18055	1.4	3885	4319	0.3	57	70	0.0	3828	4249	0.3	3154	-	0.3
UNION TERRITORIES:																
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	-	0.0
31	Chandigarh	31	32	1.8	8	8	0.5	0	0	0.0	8	8	0.5	1	-	0.1
32	D&N Haveli	0	0	0.0	1	1	0.2	0	0	0.0	1	1	0.2	0	-	0.0
33	Daman & Diu	3	3	0.9	2	2	0.6	0	0	0.0	2	2	0.6	0	-	0.0
34	Delhi UT	823	924	3.9	75	78	0.4	0	0	0.0	75	78	0.4	5	-	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	-	0.0
36	Puducherry	1	1	0.1	1	1	0.1	0	0	0.0	1	1	0.1	3	-	0.2
TOTAL UT(S)		858	960	3.3	87	90	0.3	0	0	0.0	87	90	0.3	9	-	0.0
TOTAL (ALL INDIA)		18629	19015	1.5	3972	4409	0.3	57	70	0.0	3915	4339	0.3	3163	-	0.3

Col. 58 = Col. 61+ Col.64
Col. 59 = Col. 62+ Col.65

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TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Robbery			Criminal Trespass/Burglary								
					Criminal Trespass/Burglary (Total)			Criminal Trespass/Burglary			House Trespass & House Breaking		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(70)	(71)	(72)	(73)	(74)	(75)	(76)	(77)	(78)	(79)	(80)	(81)
STATES:													
1	Andhra Pradesh	384	388	0.7	4658	-	9.1	3560	-	6.9	1098	-	2.1
2	Arunachal Pradesh	75	95	5.8	265	-	20.3	232	-	17.8	33	-	2.5
3	Assam	928	932	2.9	5021	-	15.6	4516	-	14.0	505	-	1.6
4	Bihar	1640	1691	1.6	4518	-	4.4	4192	-	4.1	326	-	0.3
5	Chhattisgarh	358	361	1.4	3301	-	12.9	2578	-	10.0	723	-	2.8
6	Goa	17	18	0.9	185	-	9.4	142	-	7.2	43	-	2.2
7	Gujarat	992	1004	1.6	4281	-	6.9	2832	-	4.5	1449	-	2.3
8	Haryana	935	935	3.4	6653	-	24.4	5796	-	21.3	857	-	3.1
9	Himachal Pradesh	5	5	0.1	674	-	9.6	378	-	5.4	296	-	4.2
10	Jammu & Kashmir	63	63	0.5	1435	-	11.6	769	-	6.2	666	-	5.4
11	Jharkhand	474	521	1.4	1298	-	3.9	592	-	1.8	706	-	2.1
12	Karnataka	1906	1940	3.1	6086	-	9.8	4964	-	8.0	1122	-	1.8
13	Kerala	767	789	2.2	2855	-	8.0	2147	-	6.0	708	-	2.0
14	Madhya Pradesh	1836	1860	2.4	11316	-	14.7	9058	-	11.7	2258	-	2.9
15	Maharashtra	8561	8591	7.2	16581	-	13.9	13021	-	10.9	3560	-	3.0
16	Manipur	7	8	0.3	84	-	3.3	53	-	2.1	31	-	1.2
17	Meghalaya	89	90	3.2	212	-	7.7	146	-	5.3	66	-	2.4
18	Mizoram	5	9	0.5	632	-	59.9	394	-	37.3	238	-	22.6
19	Nagaland	40	40	1.7	61	-	2.6	42	-	1.8	19	-	0.8
20	Odisha	1787	1800	4.2	4046	-	9.6	3429	-	8.1	617	-	1.5
21	Punjab	140	140	0.5	2812	-	9.7	2067	-	7.1	745	-	2.6
22	Rajasthan	1227	1248	1.7	6224	-	8.6	4264	-	5.9	1960	-	2.7
23	Sikkim	11	11	1.7	98	-	15.3	47	-	7.3	51	-	7.9
24	Tamil Nadu	1763	1786	2.5	5131	-	7.4	3274	-	4.7	1857	-	2.7
25	Telangana	377	407	1.0	5039	-	13.8	3432	-	9.4	1607	-	4.4
26	Tripura	34	35	0.9	183	-	4.8	137	-	3.6	46	-	1.2
27	Uttar Pradesh	3637	3658	1.7	6683	-	3.1	4573	-	2.1	2110	-	1.0
28	Uttarakhand	126	126	1.2	337	-	3.2	220	-	2.1	117	-	1.1
29	West Bengal	508	521	0.5	352	-	0.4	280	-	0.3	72	-	0.1
TOTAL STATE(S)		28692	29072	2.3	101021	-	8.2	77135	-	6.3	23886	-	1.9
UNION TERRITORIES:													
30	A & N Islands	2	4	0.4	59	-	10.8	34	-	6.2	25	-	4.6
31	Chandigarh	75	76	4.3	102	-	5.9	70	-	4.0	32	-	1.8
32	D&N Haveli	3	3	0.7	14	-	3.3	2	-	0.5	12	-	2.9
33	Daman & Diu	6	6	1.9	27	-	8.4	12	-	3.7	15	-	4.7
34	Delhi UT	7407	7417	35.5	12862	-	61.6	9286	-	44.5	3576	-	17.1
35	Lakshadweep	0	0	0.0	5	-	6.3	3	-	3.8	2	-	2.5
36	Puducherry	3	3	0.2	33	-	2.0	20	-	1.2	13	-	0.8
TOTAL UT(S)		7496	7509	29.3	13102	-	51.1	9427	-	36.8	3675	-	14.3
TOTAL (ALL INDIA)		36188	36581	2.9	114123	-	9.1	86562	-	6.9	27561	-	2.2

Col. 73 = Col. 76+ Col. 79
Col. 74 = Col. 77+ Col. 80

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TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Theft									Unlawful Assembly		
		Theft (Total)			Auto Theft			Other Theft					
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(82)	(83)	(84)	(85)	(86)	(87)	(88)	(89)	(90)	(91)	(92)	(93)
STATES:													
1	Andhra Pradesh	14062	-	27.4	4398	-	8.6	9664	-	18.8	161	-	0.3
2	Arunachal Pradesh	561	-	43.1	180	-	13.8	381	-	29.2	1	-	0.1
3	Assam	12399	-	38.5	4110	-	12.8	8289	-	25.7	1790	-	5.6
4	Bihar	22462	-	21.8	9891	-	9.6	12571	-	12.2	100	-	0.1
5	Chhattisgarh	5773	-	22.5	2562	-	10.0	3211	-	12.5	97	-	0.4
6	Goa	597	-	30.4	204	-	10.4	393	-	20.0	38	-	1.9
7	Gujarat	14096	-	22.6	8095	-	13.0	6001	-	9.6	270	-	0.4
8	Haryana	20598	-	75.7	14331	-	52.7	6267	-	23.0	0	-	0.0
9	Himachal Pradesh	550	-	7.8	250	-	3.5	300	-	4.3	15	-	0.2
10	Jammu & Kashmir	1883	-	15.3	804	-	6.5	1079	-	8.7	1	-	0.0
11	Jharkhand	7796	-	23.4	2937	-	8.8	4859	-	14.6	784	-	2.4
12	Karnataka	20748	-	33.5	9719	-	15.7	11029	-	17.8	112	-	0.2
13	Kerala	4422	-	12.4	1515	-	4.3	2907	-	8.2	553	-	1.6
14	Madhya Pradesh	29649	-	38.4	15892	-	20.6	13757	-	17.8	4	-	0.0
15	Maharashtra	61128	-	51.3	21468	-	18.0	39660	-	33.3	909	-	0.8
16	Manipur	1333	-	51.8	1151	-	44.7	182	-	7.1	1	-	0.0
17	Meghalaya	820	-	29.8	177	-	6.4	643	-	23.4	0	-	0.0
18	Mizoram	855	-	81.0	81	-	7.7	774	-	73.4	2	-	0.2
19	Nagaland	462	-	19.6	300	-	12.7	162	-	6.9	0	-	0.0
20	Odisha	10055	-	23.8	3531	-	8.4	6524	-	15.4	222	-	0.5
21	Punjab	5088	-	17.6	1960	-	6.8	3128	-	10.8	1	-	0.0
22	Rajasthan	29067	-	40.2	18141	-	25.1	10926	-	15.1	4006	-	5.5
23	Sikkim	111	-	17.3	20	-	3.1	91	-	14.2	0	-	0.0
24	Tamil Nadu	11196	-	16.2	3740	-	5.4	7456	-	10.8	619	-	0.9
25	Telangana	14765	-	40.4	4880	-	13.3	9885	-	27.0	247	-	0.7
26	Tripura	275	-	7.2	71	-	1.9	204	-	5.4	0	-	0.0
27	Uttar Pradesh	49491	-	22.9	29846	-	13.8	19645	-	9.1	179	-	0.1
28	Uttarakhand	1609	-	15.3	775	-	7.4	834	-	7.9	4	-	0.0
29	West Bengal	19941	-	21.4	4396	-	4.7	15545	-	16.7	740	-	0.8
TOTAL STATE(S)		361792	-	29.3	165425	-	13.4	196367	-	15.9	10856	-	0.9
UNION TERRITORIES:													
30	A & N Islands	49	-	9.0	7	-	1.3	42	-	7.7	0	-	0.0
31	Chandigarh	984	-	56.5	601	-	34.5	383	-	22.0	0	-	0.0
32	D&N Haveli	32	-	7.7	17	-	4.1	15	-	3.6	0	-	0.0
33	Daman & Diu	40	-	12.5	18	-	5.6	22	-	6.9	0	-	0.0
34	Delhi UT	104432	-	500.3	32729	-	156.8	71703	-	343.5	0	-	0.0
35	Lakshadweep	6	-	7.5	0	-	0.0	6	-	7.5	4	-	5.0
36	Puducherry	498	-	30.3	330	-	20.1	168	-	10.2	16	-	1.0
TOTAL UT(S)		106041	-	413.8	33702	-	131.5	72339	-	282.3	20	-	0.1
TOTAL (ALL INDIA)		467833	-	37.2	199127	-	15.8	268706	-	21.3	10876	-	0.9

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Riots											
		Riots (Total)			Communal			Industrial			Political		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(94)	(95)	(96)	(97)	(98)	(99)	(100)	(101)	(102)	(103)	(104)	(105)
STATES:													
1	Andhra Pradesh	731	920	1.4	1	1	0.0	8	10	0.0	66	90	0.1
2	Arunachal Pradesh	28	37	2.1	9	9	0.7	0	0	0.0	7	8	0.5
3	Assam	2435	2761	7.6	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	13311	19382	12.9	79	146	0.1	1	500	0.0	0	0	0.0
5	Chhattisgarh	809	905	3.2	0	0	0.0	1	1	0.0	29	29	0.1
6	Goa	123	201	6.3	0	0	0.0	3	3	0.2	0	0	0.0
7	Gujarat	1751	2338	2.8	45	93	0.1	10	10	0.0	61	80	0.1
8	Haryana	1875	1931	6.9	201	220	0.7	0	0	0.0	0	0	0.0
9	Himachal Pradesh	409	480	5.8	0	0	0.0	0	0	0.0	4	4	0.1
10	Jammu & Kashmir	1162	1353	9.4	4	4	0.0	0	0	0.0	11	15	0.1
11	Jharkhand	2196	2828	6.6	68	149	0.2	44	64	0.1	110	293	0.3
12	Karnataka	6602	9519	10.6	163	203	0.3	36	57	0.1	166	342	0.3
13	Kerala	5830	6426	16.4	6	6	0.0	0	0	0.0	1031	1191	2.9
14	Madhya Pradesh	2205	2756	2.9	43	43	0.1	0	0	0.0	43	48	0.1
15	Maharashtra	8336	9259	7.0	80	104	0.1	6	6	0.0	98	119	0.1
16	Manipur	164	176	6.4	0	0	0.0	0	0	0.0	2	4	0.1
17	Meghalaya	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
18	Mizoram	3	14	0.3	1	1	0.1	0	0	0.0	0	0	0.0
19	Nagaland	10	22	0.4	6	18	0.3	0	0	0.0	0	0	0.0
20	Odisha	1976	2293	4.7	7	11	0.0	70	71	0.2	45	70	0.1
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	424	601	0.6	16	21	0.0	0	0	0.0	0	0	0.0
23	Sikkim	5	7	0.8	0	0	0.0	0	0	0.0	2	2	0.3
24	Tamil Nadu	2648	3203	3.8	5	9	0.0	8	14	0.0	26	30	0.0
25	Telangana	554	755	1.5	0	0	0.0	0	0	0.0	48	67	0.1
26	Tripura	76	129	2.0	0	0	0.0	0	0	0.0	7	7	0.2
27	Uttar Pradesh	6813	7583	3.2	48	122	0.0	4	4	0.0	61	63	0.0
28	Uttarakhand	464	469	4.4	0	0	0.0	0	0	0.0	2	2	0.0
29	West Bengal	4057	4707	4.4	6	13	0.0	0	0	0.0	131	184	0.1
TOTAL STATE(S)		64998	81056	5.3	789	1174	0.1	191	740	0.0	1950	2648	0.2
UNION TERRITORIES:													
30	A & N Islands	20	20	3.7	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	49	67	2.8	0	0	0.0	0	0	0.0	2	2	0.1
32	D&N Haveli	10	10	2.4	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	5	5	1.6	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	130	161	0.6	0	0	0.0	0	0	0.0	7	7	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	43	78	2.6	0	0	0.0	1	1	0.1	1	1	0.1
TOTAL UT(S)		257	341	1.0	0	0	0.0	1	1	0.0	10	10	0.0
TOTAL (ALL INDIA)		65255	81397	5.2	789	1174	0.1	192	741	0.0	1960	2658	0.2

Col. 94 = Col. 97+Col.100+Col. 103+ Col. 106+ Col. 115+ Col. 118+ Col. 121+ Col. 123+ Col. 124
Col. 95 = Col. 98+Col.101+Col. 104+ Col. 107+ Col. 116+ Col. 119+ Col. 122+ Col. 124+ Col. 125

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TABLE 1.6

**Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)**

S. No.	State/UT	Riots								
		Total Riots (Caste Conflict)			SCs/STs VS Non-SCs/STs			Other Caste Conflict		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(106)	(107)	(108)	(109)	(110)	(111)	(112)	(113)	(114)
STATES:										
1	Andhra Pradesh	52	56	0.1	28	28	0.1	24	28	0.0
2	Arunachal Pradesh	1	1	0.1	0	0	0.0	1	1	0.1
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	258	403	0.3	28	28	0.0	230	375	0.2
5	Chhattisgarh	17	17	0.1	2	2	0.0	15	15	0.1
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	141	198	0.2	69	91	0.1	72	107	0.1
8	Haryana	46	61	0.2	7	7	0.0	39	54	0.1
9	Himachal Pradesh	15	15	0.2	0	0	0.0	15	15	0.2
10	Jammu & Kashmir	25	25	0.2	0	0	0.0	25	25	0.2
11	Jharkhand	252	363	0.8	10	36	0.0	242	327	0.7
12	Karnataka	188	359	0.3	50	171	0.1	138	188	0.2
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	30	47	0.0	16	33	0.0	14	14	0.0
15	Maharashtra	204	229	0.2	113	138	0.1	91	91	0.1
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	14	18	0.0	9	10	0.0	5	8	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	426	578	0.6	186	308	0.3	240	270	0.3
25	Telangana	11	15	0.0	7	9	0.0	4	6	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	724	808	0.3	632	659	0.3	92	149	0.0
28	Uttarakhand	1	1	0.0	1	1	0.0	0	0	0.0
29	West Bengal	3	3	0.0	0	0	0.0	3	3	0.0
TOTAL STATE(S)		2408	3197	0.2	1158	1521	0.1	1250	1676	0.1
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	3	3	0.0	0	0	0.0	3	3	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	17	32	1.0	2	4	0.1	15	28	0.9
TOTAL UT(S)		20	35	0.1	2	4	0.0	18	31	0.1
TOTAL (ALL INDIA)		2428	3232	0.2	1160	1525	0.1	1268	1707	0.1

Col. 106 = Col. 109 + Col. 112
Col. 107 = Col. 110 + Col. 113

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TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Riots								
		Agrarian			Students			Sectarian		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(115)	(116)	(117)	(118)	(119)	(120)	(121)	(122)	(123)
STATES:										
1	Andhra Pradesh	7	15	0.0	2	2	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	1156	1347	1.1	6	8	0.0	0	0	0.0
5	Chhattisgarh	17	17	0.1	5	5	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	126	159	0.2	7	7	0.0	7	11	0.0
8	Haryana	1	1	0.0	2	2	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	5	5	0.1	0	0	0.0
10	Jammu & Kashmir	6	6	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	303	456	0.9	50	96	0.1	0	0	0.0
12	Karnataka	52	68	0.1	20	29	0.0	0	0	0.0
13	Kerala	0	0	0.0	154	208	0.4	0	0	0.0
14	Madhya Pradesh	28	55	0.0	1	1	0.0	0	0	0.0
15	Maharashtra	85	92	0.1	2	2	0.0	0	0	0.0
16	Manipur	0	0	0.0	20	20	0.8	9	9	0.3
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	4	4	0.2	0	0	0.0
20	Odisha	10	10	0.0	28	31	0.1	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	27	49	0.0	3	7	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	92	92	0.1	13	13	0.0	33	33	0.0
25	Telangana	2	2	0.0	10	10	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	752	795	0.3	141	147	0.1	835	1039	0.4
28	Uttarakhand	0	0	0.0	7	7	0.1	0	0	0.0
29	West Bengal	19	28	0.0	5	10	0.0	0	0	0.0
TOTAL STATE(S)		2683	3192	0.2	485	614	0.0	884	1092	0.1
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	1	3	0.1	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	2	2	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	1	1	0.1	0	0	0.0
TOTAL UT(S)		0	0	0.0	4	6	0.0	0	0	0.0
TOTAL (ALL INDIA)		2683	3192	0.2	489	620	0.0	884	1092	0.1

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TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Riots			Criminal Breach of Trust			Cheating		
		Riots Others (excluding previous columns)								
		I	V	R	I	V	R	I	V	R
(1)	(2)	(124)	(125)	(126)	(127)	(128)	(129)	(130)	(131)	(132)
STATES:										
1	Andhra Pradesh	595	746	1.2	815	-	1.6	5532	-	10.8
2	Arunachal Pradesh	11	19	0.8	42	-	3.2	123	-	9.4
3	Assam	2435	2761	7.6	1917	-	6.0	4069	-	12.6
4	Bihar	11811	16978	11.5	1368	-	1.3	6410	-	6.2
5	Chhattisgarh	740	836	2.9	178	-	0.7	982	-	3.8
6	Goa	120	198	6.1	56	-	2.8	137	-	7.0
7	Gujarat	1354	1780	2.2	1051	-	1.7	1725	-	2.8
8	Haryana	1625	1647	6.0	1035	-	3.8	3260	-	12.0
9	Himachal Pradesh	385	456	5.5	123	-	1.7	395	-	5.6
10	Jammu & Kashmir	1116	1303	9.0	106	-	0.9	524	-	4.2
11	Jharkhand	1369	1407	4.1	515	-	1.5	2654	-	8.0
12	Karnataka	5977	8461	9.6	457	-	0.7	7513	-	12.1
13	Kerala	4639	5021	13.1	328	-	0.9	4720	-	13.3
14	Madhya Pradesh	2060	2562	2.7	483	-	0.6	1895	-	2.5
15	Maharashtra	7861	8707	6.6	2042	-	1.7	10490	-	8.8
16	Manipur	133	143	5.2	51	-	2.0	124	-	4.8
17	Meghalaya	0	0	0.0	48	-	1.7	194	-	7.0
18	Mizoram	2	13	0.2	23	-	2.2	71	-	6.7
19	Nagaland	0	0	0.0	11	-	0.5	50	-	2.1
20	Odisha	1802	2082	4.3	513	-	1.2	2925	-	6.9
21	Punjab	0	0	0.0	305	-	1.1	3768	-	13.0
22	Rajasthan	378	524	0.5	516	-	0.7	21898	-	30.3
23	Sikkim	3	5	0.5	4	-	0.6	37	-	5.8
24	Tamil Nadu	2045	2434	3.0	252	-	0.4	4580	-	6.6
25	Telangana	483	661	1.3	632	-	1.7	8000	-	21.9
26	Tripura	69	122	1.8	43	-	1.1	118	-	3.1
27	Uttar Pradesh	4248	4605	2.0	3656	-	1.7	9343	-	4.3
28	Uttarakhand	454	459	4.3	123	-	1.2	592	-	5.6
29	West Bengal	3893	4469	4.2	1855	-	2.0	6761	-	7.3
TOTAL STATE(S)		55608	68399	4.5	18548	-	1.5	108890	-	8.8
UNION TERRITORIES:										
30	A & N Islands	20	20	3.7	2	-	0.4	70	-	12.8
31	Chandigarh	46	62	2.6	28	-	1.6	336	-	19.3
32	D&N Haveli	10	10	2.4	6	-	1.4	12	-	2.9
33	Daman & Diu	5	5	1.6	1	-	0.3	30	-	9.3
34	Delhi UT	118	149	0.6	615	-	2.9	5990	-	28.7
35	Lakshadweep	0	0	0.0	0	-	0.0	0	-	0.0
36	Puducherry	23	43	1.4	18	-	1.1	77	-	4.7
TOTAL UT(S)		222	289	0.9	670	-	2.6	6515	-	25.4
TOTAL (ALL INDIA)		55830	68688	4.4	19218	-	1.5	115405	-	9.2

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TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Forgery			Counterfeiting								
					Counterfeiting (Total)			Offences Related To Counterfeit Coin			Counterfeiting Government Stamp		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(133)	(134)	(135)	(136)	(137)	(138)	(139)	(140)	(141)	(142)	(143)	(144)
STATES:													
1	Andhra Pradesh	235	-	0.5	87	-	0.2	17	-	0.0	0	-	0.0
2	Arunachal Pradesh	19	-	1.5	4	-	0.3	0	-	0.0	0	-	0.0
3	Assam	693	-	2.2	54	-	0.2	0	-	0.0	1	-	0.0
4	Bihar	1157	-	1.1	38	-	0.0	12	-	0.0	0	-	0.0
5	Chhattisgarh	32	-	0.1	23	-	0.1	0	-	0.0	0	-	0.0
6	Goa	11	-	0.6	9	-	0.5	0	-	0.0	0	-	0.0
7	Gujarat	337	-	0.5	91	-	0.1	4	-	0.0	0	-	0.0
8	Haryana	739	-	2.7	23	-	0.1	0	-	0.0	0	-	0.0
9	Himachal Pradesh	43	-	0.6	3	-	0.0	0	-	0.0	0	-	0.0
10	Jammu & Kashmir	46	-	0.4	13	-	0.1	0	-	0.0	0	-	0.0
11	Jharkhand	387	-	1.2	10	-	0.0	0	-	0.0	0	-	0.0
12	Karnataka	351	-	0.6	65	-	0.1	0	-	0.0	0	-	0.0
13	Kerala	260	-	0.7	52	-	0.1	0	-	0.0	0	-	0.0
14	Madhya Pradesh	166	-	0.2	42	-	0.1	0	-	0.0	0	-	0.0
15	Maharashtra	1011	-	0.8	190	-	0.2	0	-	0.0	0	-	0.0
16	Manipur	20	-	0.8	6	-	0.2	0	-	0.0	0	-	0.0
17	Meghalaya	52	-	1.9	2	-	0.1	0	-	0.0	0	-	0.0
18	Mizoram	12	-	1.1	11	-	1.0	0	-	0.0	0	-	0.0
19	Nagaland	30	-	1.3	5	-	0.2	0	-	0.0	0	-	0.0
20	Odisha	25	-	0.1	26	-	0.1	3	-	0.0	0	-	0.0
21	Punjab	36	-	0.1	25	-	0.1	0	-	0.0	0	-	0.0
22	Rajasthan	4612	-	6.4	45	-	0.1	0	-	0.0	0	-	0.0
23	Sikkim	4	-	0.6	1	-	0.2	1	-	0.2	0	-	0.0
24	Tamil Nadu	290	-	0.4	186	-	0.3	0	-	0.0	0	-	0.0
25	Telangana	300	-	0.8	47	-	0.1	0	-	0.0	0	-	0.0
26	Tripura	32	-	0.8	4	-	0.1	0	-	0.0	0	-	0.0
27	Uttar Pradesh	1426	-	0.7	120	-	0.1	0	-	0.0	0	-	0.0
28	Uttarakhand	326	-	3.1	23	-	0.2	0	-	0.0	0	-	0.0
29	West Bengal	706	-	0.8	415	-	0.4	0	-	0.0	0	-	0.0
TOTAL STATE(S)		13358	-	1.1	1620	-	0.1	37	-	0.0	1	-	0.0
UNION TERRITORIES:													
30	A & N Islands	4	-	0.7	1	-	0.2	0	-	0.0	0	-	0.0
31	Chandigarh	7	-	0.4	1	-	0.1	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	3	-	0.9	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	470	-	2.3	69	-	0.3	1	-	0.0	0	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	4	-	0.2	10	-	0.6	0	-	0.0	0	-	0.0
TOTAL UT(S)		488	-	1.9	81	-	0.3	1	-	0.0	0	-	0.0
TOTAL (ALL INDIA)		13846	-	1.1	1701	-	0.1	38	-	0.0	1	-	0.0

Col. 136 = Col. 139+ Col. 142+ Col. 145
Col. 137 = Col. 140+ Col. 143+ Col. 146

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TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Counterfeiting								
		Counterfeit Currency & Bank Notes								
		Counterfeit Currency & Bank Notes (Sub-Total)			Counterfeiting Currency- Notes Or Bank Notes			Using As Genuine, Forged or Counterfeiting Currency / Bank Notes		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(145)	(146)	(147)	(148)	(149)	(150)	(151)	(152)	(153)
STATES:										
1	Andhra Pradesh	70	-	0.1	20	-	0.0	46	-	0.1
2	Arunachal Pradesh	4	-	0.3	2	-	0.2	2	-	0.2
3	Assam	53	-	0.2	30	-	0.1	13	-	0.0
4	Bihar	26	-	0.0	19	-	0.0	2	-	0.0
5	Chhattisgarh	23	-	0.1	10	-	0.0	13	-	0.1
6	Goa	9	-	0.5	5	-	0.3	3	-	0.2
7	Gujarat	87	-	0.1	44	-	0.1	31	-	0.0
8	Haryana	23	-	0.1	6	-	0.0	7	-	0.0
9	Himachal Pradesh	3	-	0.0	0	-	0.0	3	-	0.0
10	Jammu & Kashmir	13	-	0.1	7	-	0.1	1	-	0.0
11	Jharkhand	10	-	0.0	0	-	0.0	3	-	0.0
12	Karnataka	65	-	0.1	25	-	0.0	37	-	0.1
13	Kerala	52	-	0.1	27	-	0.1	12	-	0.0
14	Madhya Pradesh	42	-	0.1	17	-	0.0	11	-	0.0
15	Maharashtra	190	-	0.2	89	-	0.1	83	-	0.1
16	Manipur	6	-	0.2	1	-	0.0	2	-	0.1
17	Meghalaya	2	-	0.1	0	-	0.0	1	-	0.0
18	Mizoram	11	-	1.0	4	-	0.4	3	-	0.3
19	Nagaland	5	-	0.2	2	-	0.1	1	-	0.0
20	Odisha	23	-	0.1	9	-	0.0	11	-	0.0
21	Punjab	25	-	0.1	14	-	0.0	7	-	0.0
22	Rajasthan	45	-	0.1	26	-	0.0	15	-	0.0
23	Sikkim	0	-	0.0	0	-	0.0	0	-	0.0
24	Tamil Nadu	186	-	0.3	98	-	0.1	76	-	0.1
25	Telangana	47	-	0.1	14	-	0.0	25	-	0.1
26	Tripura	4	-	0.1	0	-	0.0	2	-	0.1
27	Uttar Pradesh	120	-	0.1	59	-	0.0	56	-	0.0
28	Uttarakhand	23	-	0.2	17	-	0.2	4	-	0.0
29	West Bengal	415	-	0.4	18	-	0.0	391	-	0.4
TOTAL STATE(S)		1582	-	0.1	563	-	0.0	861	-	0.1
UNION TERRITORIES:										
30	A & N Islands	1	-	0.2	0	-	0.0	0	-	0.0
31	Chandigarh	1	-	0.1	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	68	-	0.3	5	-	0.0	6	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	10	-	0.6	2	-	0.1	1	-	0.1
TOTAL UT(S)		80	-	0.3	7	-	0.0	7	-	0.0
TOTAL (ALL INDIA)		1662	-	0.1	570	-	0.0	868	-	0.1

TABLE 1.6 - Page: 13 of 22

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Counterfeiting								
		Counterfeit Currency & Bank Notes (Section 489-A To 489-E IPC)								
		Possession of Forged Or Counterfeiting Currency / Bank Notes (Section 489C IPC)			Making or Possessing Materials For Forged or Counterfeiting Currency / Bank Notes (Section 489D IPC)			Making or Using Documents Resembling Currency Notes / Bank Notes (Section 489- E IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(154)	(155)	(156)	(157)	(158)	(159)	(160)	(161)	(162)
STATES:										
1	Andhra Pradesh	4	-	0.0	0	-	0.0	0	-	0.0
2	Arunachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0
3	Assam	9	-	0.0	1	-	0.0	0	-	0.0
4	Bihar	2	-	0.0	3	-	0.0	0	-	0.0
5	Chhattisgarh	0	-	0.0	0	-	0.0	0	-	0.0
6	Goa	0	-	0.0	0	-	0.0	1	-	0.1
7	Gujarat	4	-	0.0	0	-	0.0	8	-	0.0
8	Haryana	9	-	0.0	1	-	0.0	0	-	0.0
9	Himachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0
10	Jammu & Kashmir	5	-	0.0	0	-	0.0	0	-	0.0
11	Jharkhand	7	-	0.0	0	-	0.0	0	-	0.0
12	Karnataka	3	-	0.0	0	-	0.0	0	-	0.0
13	Kerala	0	-	0.0	1	-	0.0	12	-	0.0
14	Madhya Pradesh	3	-	0.0	11	-	0.0	0	-	0.0
15	Maharashtra	17	-	0.0	0	-	0.0	1	-	0.0
16	Manipur	3	-	0.1	0	-	0.0	0	-	0.0
17	Meghalaya	1	-	0.0	0	-	0.0	0	-	0.0
18	Mizoram	4	-	0.4	0	-	0.0	0	-	0.0
19	Nagaland	2	-	0.1	0	-	0.0	0	-	0.0
20	Odisha	3	-	0.0	0	-	0.0	0	-	0.0
21	Punjab	4	-	0.0	0	-	0.0	0	-	0.0
22	Rajasthan	3	-	0.0	1	-	0.0	0	-	0.0
23	Sikkim	0	-	0.0	0	-	0.0	0	-	0.0
24	Tamil Nadu	11	-	0.0	1	-	0.0	0	-	0.0
25	Telangana	7	-	0.0	1	-	0.0	0	-	0.0
26	Tripura	2	-	0.1	0	-	0.0	0	-	0.0
27	Uttar Pradesh	5	-	0.0	0	-	0.0	0	-	0.0
28	Uttarakhand	2	-	0.0	0	-	0.0	0	-	0.0
29	West Bengal	6	-	0.0	0	-	0.0	0	-	0.0
TOTAL STATE(S)		116	-	0.0	20	-	0.0	22	-	0.0
UNION TERRITORIES:										
30	A & N Islands	1	-	0.2	0	-	0.0	0	-	0.0
31	Chandigarh	1	-	0.1	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	57	-	0.3	0	-	0.0	0	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	7	-	0.4	0	-	0.0	0	-	0.0
TOTAL UT(S)		66	-	0.3	0	-	0.0	0	-	0.0
TOTAL (ALL INDIA)		182	-	0.0	20	-	0.0	22	-	0.0

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Arson			Grievous Hurt (Section 325, 326, 326A & 326B IPC)											
					Grievous Hurt (Total)			Grievous Hurt (Section 325 & 326 IPC)			Acid Attack (Section 326A IPC)			Attempt to Acid Attack (Section 326B IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(163)	(164)	(165)	(166)	(167)	(168)	(169)	(170)	(171)	(172)	(173)	(174)	(175)	(176)	(177)
STATES:																
1	Andhra Pradesh	516	-	1.0	758	781	1.5	738	761	1.4	14	14	0.0	6	6	0.0
2	Arunachal Pradesh	32	-	2.5	283	296	21.7	283	296	21.7	0	0	0.0	0	0	0.0
3	Assam	826	-	2.6	11407	11493	35.4	11404	11490	35.4	3	3	0.0	0	0	0.0
4	Bihar	448	-	0.4	12502	13085	12.1	12483	13062	12.1	15	19	0.0	4	4	0.0
5	Chhattisgarh	382	-	1.5	1987	2000	7.7	1987	2000	7.7	0	0	0.0	0	0	0.0
6	Goa	22	-	1.1	73	92	3.7	73	92	3.7	0	0	0.0	0	0	0.0
7	Gujarat	273	-	0.4	2886	3056	4.6	2882	3052	4.6	4	4	0.0	0	0	0.0
8	Haryana	234	-	0.9	2014	2191	7.4	2003	2178	7.4	10	12	0.0	1	1	0.0
9	Himachal Pradesh	84	-	1.2	457	463	6.5	456	462	6.5	1	1	0.0	0	0	0.0
10	Jammu & Kashmir	148	-	1.2	273	287	2.2	271	285	2.2	2	2	0.0	0	0	0.0
11	Jharkhand	100	-	0.3	2444	2583	7.3	2444	2583	7.3	0	0	0.0	0	0	0.0
12	Karnataka	464	-	0.7	1243	1522	2.0	1241	1520	2.0	2	2	0.0	0	0	0.0
13	Kerala	562	-	1.6	1852	1901	5.2	1844	1890	5.2	7	10	0.0	1	1	0.0
14	Madhya Pradesh	834	-	1.1	5604	5763	7.3	5588	5742	7.2	14	19	0.0	2	2	0.0
15	Maharashtra	1299	-	1.1	7945	8232	6.7	7938	8224	6.7	7	8	0.0	0	0	0.0
16	Manipur	75	-	2.9	224	226	8.7	223	225	8.7	1	1	0.0	0	0	0.0
17	Meghalaya	34	-	1.2	123	123	4.5	123	123	4.5	0	0	0.0	0	0	0.0
18	Mizoram	17	-	1.6	75	93	7.1	75	93	7.1	0	0	0.0	0	0	0.0
19	Nagaland	7	-	0.3	25	25	1.1	25	25	1.1	0	0	0.0	0	0	0.0
20	Odisha	505	-	1.2	4363	4428	10.3	4353	4418	10.3	8	8	0.0	2	2	0.0
21	Punjab	80	-	0.3	2440	2535	8.4	2432	2525	8.4	5	7	0.0	3	3	0.0
22	Rajasthan	472	-	0.7	1402	1440	1.9	1401	1439	1.9	1	1	0.0	0	0	0.0
23	Sikkim	4	-	0.6	50	55	7.8	50	55	7.8	0	0	0.0	0	0	0.0
24	Tamil Nadu	677	-	1.0	1158	1204	1.7	1150	1194	1.7	8	10	0.0	0	0	0.0
25	Telangana	436	-	1.2	1023	1054	2.8	1022	1053	2.8	1	1	0.0	0	0	0.0
26	Tripura	25	-	0.7	1055	1159	27.8	1051	1155	27.7	4	4	0.1	0	0	0.0
27	Uttar Pradesh	396	-	0.2	10397	10761	4.8	10331	10689	4.8	55	61	0.0	11	11	0.0
28	Uttarakhand	9	-	0.1	102	102	1.0	102	102	1.0	0	0	0.0	0	0	0.0
29	West Bengal	503	-	0.5	18075	19324	19.4	18028	19275	19.4	39	41	0.0	8	8	0.0
TOTAL STATE(S)		9464	-	0.8	92240	96274	7.5	92001	96008	7.5	201	228	0.0	38	38	0.0
UNION TERRITORIES:																
30	A & N Islands	4	-	0.7	29	30	5.3	29	30	5.3	0	0	0.0	0	0	0.0
31	Chandigarh	7	-	0.4	35	35	2.0	35	35	2.0	0	0	0.0	0	0	0.0
32	D&N Haveli	2	-	0.5	13	13	3.1	13	13	3.1	0	0	0.0	0	0	0.0
33	Daman & Diu	4	-	1.2	9	9	2.8	9	9	2.8	0	0	0.0	0	0	0.0
34	Delhi UT	224	-	1.1	632	673	3.0	603	644	2.9	21	21	0.1	8	8	0.0
35	Lakshadweep	5	-	6.3	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	-	0.0	38	44	2.3	38	44	2.3	0	0	0.0	0	0	0.0
TOTAL UT(S)		246	-	1.0	756	804	3.0	727	775	2.8	21	21	0.1	8	8	0.0
TOTAL (ALL INDIA)		9710	-	0.8	92996	97078	7.4	92728	96783	7.4	222	249	0.0	46	46	0.0

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Dowry Deaths*			Assault on Women With Intent to Outrage Her Modesty*								
					Assault on Women With Intent to Outrage Her Modesty (Total)			Sexual Harassment (Section 354A IPC)			Use of Criminal Force With Intent to Disrobe (Section 354B IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(178)	(179)	(180)	(181)	(182)	(183)	(184)	(185)	(186)	(187)	(188)	(189)
STATES:													
1	Andhra Pradesh	174	174	0.7	4616	4637	18.1	1070	1081	4.2	491	491	1.9
2	Arunachal Pradesh	0	0	0.0	101	101	16.3	15	15	2.4	1	1	0.2
3	Assam	216	216	1.4	4293	4293	27.4	499	499	3.2	808	808	5.1
4	Bihar	1154	1154	2.3	198	198	0.4	78	78	0.2	42	42	0.1
5	Chhattisgarh	89	89	0.7	1868	1871	14.6	507	507	4.0	67	67	0.5
6	Goa	0	0	0.0	150	152	16.4	58	60	6.3	4	4	0.4
7	Gujarat	12	12	0.0	1164	1171	3.9	536	542	1.8	63	64	0.2
8	Haryana	243	245	1.9	1886	1890	15.1	688	688	5.5	249	249	2.0
9	Himachal Pradesh	2	2	0.1	434	434	12.6	99	99	2.9	15	15	0.4
10	Jammu & Kashmir	6	6	0.1	1343	1343	22.8	244	244	4.1	140	140	2.4
11	Jharkhand	267	271	1.6	844	846	5.2	531	533	3.3	179	179	1.1
12	Karnataka	254	254	0.8	5112	5202	16.7	535	543	1.8	510	533	1.7
13	Kerala	8	8	0.0	3987	4018	21.9	1145	1154	6.3	129	129	0.7
14	Madhya Pradesh	664	665	1.8	8049	8055	21.8	2559	2559	6.9	80	80	0.2
15	Maharashtra	268	268	0.5	11713	11769	20.6	4751	4758	8.4	434	437	0.8
16	Manipur	0	0	0.0	84	84	6.6	2	2	0.2	7	7	0.5
17	Meghalaya	1	1	0.1	95	101	7.0	22	22	1.6	2	2	0.1
18	Mizoram	0	0	0.0	75	92	14.6	53	62	10.4	9	10	1.8
19	Nagaland	0	0	0.0	8	8	0.7	6	6	0.5	0	0	0.0
20	Odisha	356	356	1.7	6499	6515	31.1	886	887	4.2	1957	1958	9.4
21	Punjab	85	85	0.6	1123	1130	8.4	400	402	3.0	70	70	0.5
22	Rajasthan	463	463	1.3	4813	4815	13.9	649	649	1.9	228	228	0.7
23	Sikkim	1	1	0.3	21	21	7.0	5	5	1.7	0	0	0.0
24	Tamil Nadu	65	65	0.2	1163	1164	3.4	197	197	0.6	38	38	0.1
25	Telangana	262	263	1.4	3608	3622	19.8	620	623	3.4	200	200	1.1
26	Tripura	28	28	1.5	352	354	19.0	28	28	1.5	169	171	9.1
27	Uttar Pradesh	2335	2338	2.3	7885	7885	7.7	5925	5925	5.8	1093	1093	1.1
28	Uttarakhand	54	54	1.0	318	319	6.2	51	51	1.0	17	17	0.3
29	West Bengal	498	499	1.1	5069	5112	11.2	674	692	1.5	1054	1068	2.3
TOTAL STATE(S)		7505	7517	1.3	76871	77202	12.9	22833	22911	3.8	8056	8101	1.4
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	57	57	21.4	23	23	8.6	2	2	0.8
31	Chandigarh	5	5	0.7	76	76	10.6	22	22	3.1	2	2	0.3
32	D&N Haveli	1	1	0.5	5	5	2.6	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	7	9	6.6	3	3	2.8	0	0	0.0
34	Delhi UT	122	122	1.3	5367	5412	57.8	1150	1155	12.4	547	553	5.9
35	Lakshadweep	0	0	0.0	6	6	14.6	0	0	0.0	0	0	0.0
36	Puducherry	1	1	0.1	33	33	4.5	10	10	1.4	6	6	0.8
TOTAL UT(S)		129	129	1.1	5551	5598	49.0	1208	1213	10.7	557	563	4.9
TOTAL (ALL INDIA)		7634	7646	1.3	82422	82800	13.6	24041	24124	4.0	8613	8664	1.4

* ** The calculation of Crime Rate in respect of Offences related to Crime Against Women have been done using the Female Population.

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Col. 181 = Col 184+ Col. 187+ Col. 190 + Col. 193+ Col. 196

Col. 182 = Col 185+ Col. 188+ Col. 191 + Col. 194+ Col. 197

TABLE 1.6

**Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)**

S. No.	State/UT	Assault on Women With Intent to Outrage Her Modesty*								
		Voyeurism (Section 354C IPC)			Stalking (Section 354D IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(190)	(191)	(192)	(193)	(194)	(195)	(196)	(197)	(198)
STATES:										
1	Andhra Pradesh	112	112	0.4	551	552	2.2	2392	2401	9.4
2	Arunachal Pradesh	1	1	0.2	1	1	0.2	83	83	13.4
3	Assam	46	46	0.3	59	59	0.4	2881	2881	18.4
4	Bihar	0	0	0.0	2	2	0.0	76	76	0.2
5	Chhattisgarh	9	9	0.1	75	76	0.6	1210	1212	9.5
6	Goa	5	5	0.5	20	20	2.2	63	63	6.9
7	Gujarat	24	24	0.1	92	92	0.3	449	449	1.5
8	Haryana	28	28	0.2	338	339	2.7	583	586	4.7
9	Himachal Pradesh	1	1	0.0	52	52	1.5	267	267	7.8
10	Jammu & Kashmir	1	1	0.0	4	4	0.1	954	954	16.2
11	Jharkhand	5	5	0.0	6	6	0.0	123	123	0.8
12	Karnataka	23	24	0.1	127	130	0.4	3917	3972	12.8
13	Kerala	32	32	0.2	61	61	0.3	2620	2642	14.4
14	Madhya Pradesh	54	54	0.1	357	359	1.0	4999	5003	13.6
15	Maharashtra	120	124	0.2	1399	1401	2.5	5009	5049	8.8
16	Manipur	2	2	0.2	4	4	0.3	69	69	5.4
17	Meghalaya	0	0	0.0	3	3	0.2	68	74	5.0
18	Mizoram	1	1	0.2	1	1	0.2	11	18	2.1
19	Nagaland	0	0	0.0	2	2	0.2	0	0	0.0
20	Odisha	65	65	0.3	225	225	1.1	3366	3380	16.1
21	Punjab	9	9	0.1	68	68	0.5	576	581	4.3
22	Rajasthan	8	8	0.0	126	127	0.4	3802	3803	11.0
23	Sikkim	1	1	0.3	4	4	1.3	11	11	3.7
24	Tamil Nadu	9	9	0.0	11	11	0.0	908	909	2.6
25	Telangana	52	52	0.3	766	767	4.2	1970	1980	10.8
26	Tripura	0	0	0.0	0	0	0.0	155	155	8.3
27	Uttar Pradesh	61	61	0.1	519	519	0.5	287	287	0.3
28	Uttarakhand	6	6	0.1	15	15	0.3	229	230	4.4
29	West Bengal	93	95	0.2	231	232	0.5	3017	3025	6.7
TOTAL STATE(S)		768	775	0.1	5119	5132	0.9	40095	40283	6.7
UNION TERRITORIES:										
30	A & N Islands	1	1	0.4	5	5	1.9	26	26	9.8
31	Chandigarh	1	1	0.1	13	13	1.8	38	38	5.3
32	D&N Haveli	0	0	0.0	0	0	0.0	5	5	2.6
33	Daman & Diu	0	0	0.0	2	2	1.9	2	4	1.9
34	Delhi UT	65	66	0.7	1124	1128	12.1	2481	2510	26.7
35	Lakshadweep	0	0	0.0	0	0	0.0	6	6	14.6
36	Puducherry	3	3	0.4	3	3	0.4	11	11	1.5
TOTAL UT(S)		70	71	0.6	1147	1151	10.1	2569	2600	22.7
TOTAL (ALL INDIA)		838	846	0.1	6266	6283	1.0	42664	42883	7.0

* ** The calculation of Crime Rate in respect of Offences related to Crime Against Women have been done using the Female Population.

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TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Insult to Modesty of Women (Section 509 IPC)*														
		Insult to Modesty of Women (Total)			At Office Premises			Other Places Related To Work			In Public Transport System			Places Other Than (Previous Columns)		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(199)	(200)	(201)	(202)	(203)	(204)	(205)	(206)	(207)	(208)	(209)	(210)	(211)	(212)	(213)
STATES:																
1	Andhra Pradesh	2200	2200	8.6	3	3	0.0	103	103	0.4	24	24	0.1	2070	2070	8.1
2	Arunachal Pradesh	2	2	0.3	0	0	0.0	1	1	0.2	0	0	0.0	1	1	0.2
3	Assam	111	111	0.7	1	1	0.0	16	16	0.1	14	14	0.1	80	80	0.5
4	Bihar	96	96	0.2	0	0	0.0	0	0	0.0	0	0	0.0	96	96	0.2
5	Chhattisgarh	53	53	0.4	0	0	0.0	7	7	0.1	0	0	0.0	46	46	0.4
6	Goa	34	34	3.7	4	4	0.4	0	0	0.0	0	0	0.0	30	30	3.3
7	Gujarat	73	73	0.2	1	1	0.0	6	6	0.0	2	2	0.0	64	64	0.2
8	Haryana	90	90	0.7	1	1	0.0	2	2	0.0	1	1	0.0	86	86	0.7
9	Himachal Pradesh	58	58	1.7	1	1	0.0	8	8	0.2	0	0	0.0	49	49	1.4
10	Jammu & Kashmir	175	175	3.0	0	0	0.0	0	0	0.0	10	10	0.2	165	165	2.8
11	Jharkhand	10	10	0.1	0	0	0.0	5	5	0.0	1	1	0.0	4	4	0.0
12	Karnataka	154	154	0.5	5	5	0.0	15	15	0.0	7	7	0.0	127	127	0.4
13	Kerala	267	267	1.5	0	0	0.0	3	3	0.0	8	8	0.0	256	256	1.4
14	Madhya Pradesh	390	390	1.1	1	1	0.0	4	4	0.0	1	1	0.0	384	384	1.0
15	Maharashtra	1119	1121	2.0	27	27	0.0	115	115	0.2	28	28	0.0	949	951	1.7
16	Manipur	2	2	0.2	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.2
17	Meghalaya	20	20	1.5	0	0	0.0	1	1	0.1	0	0	0.0	19	19	1.4
18	Mizoram	2	2	0.4	0	0	0.0	0	0	0.0	1	1	0.2	1	1	0.2
19	Nagaland	9	9	0.8	1	1	0.1	0	0	0.0	0	0	0.0	8	8	0.7
20	Odisha	472	474	2.3	0	0	0.0	9	9	0.0	8	8	0.0	455	457	2.2
21	Punjab	27	28	0.2	0	0	0.0	2	2	0.0	0	0	0.0	25	26	0.2
22	Rajasthan	9	13	0.0	0	0	0.0	0	0	0.0	6	6	0.0	3	7	0.0
23	Sikkim	2	2	0.7	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.7
24	Tamil Nadu	20	20	0.1	0	0	0.0	0	0	0.0	0	0	0.0	20	20	0.1
25	Telangana	1288	1291	7.1	32	32	0.2	169	170	0.9	179	180	1.0	908	909	5.0
26	Tripura	6	6	0.3	0	0	0.0	1	1	0.1	0	0	0.0	5	5	0.3
27	Uttar Pradesh	11	11	0.0	0	0	0.0	10	10	0.0	1	1	0.0	0	0	0.0
28	Uttarakhand	12	12	0.2	0	0	0.0	0	0	0.0	0	0	0.0	12	12	0.2
29	West Bengal	455	460	1.0	6	6	0.0	8	9	0.0	4	4	0.0	437	441	1.0
TOTAL STATE(S)		7167	7184	1.2	83	83	0.0	485	487	0.1	295	296	0.0	6304	6318	1.1
UNION TERRITORIES:																
30	A & N Islands	5	5	1.9	0	0	0.0	0	0	0.0	0	0	0.0	5	5	1.9
31	Chandigarh	10	10	1.4	0	0	0.0	1	1	0.1	1	1	0.1	8	8	1.1
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	1492	1497	16.1	36	36	0.4	228	228	2.5	19	19	0.2	1209	1214	13.0
35	Lakshadweep	1	1	2.4	0	0	0.0	0	0	0.0	0	0	0.0	1	1	2.4
36	Puducherry	10	10	1.4	0	0	0.0	0	0	0.0	0	0	0.0	10	10	1.4
TOTAL UT(S)		1518	1523	13.4	36	36	0.3	229	229	2.0	20	20	0.2	1233	1238	10.9
TOTAL (ALL INDIA)		8685	8707	1.4	119	119	0.0	714	716	0.1	315	316	0.1	7537	7556	1.2

* ** The calculation of Crime Rate in respect of Offences related to Crime Against Women have been done using the Female Population.

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Col. 199 = Col 202+ Col. 205+ Col. 208 + Col. 211

Col. 200 = Col 203+ Col. 206+ Col. 209 + Col. 212

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Cruelty By Husband Or His Relatives *			Importation of Girls from Foreign Country*			Causing Death By Negligence								
								Causing Death By Negligence (Total)			Deaths Due To Rash/Negligent Driving			Deaths Due To Other Causes		
(1)	(2)	(214)	(215)	(216)	(217)	(218)	(219)	(220)	(221)	(222)	(223)	(224)	(225)	(226)	(227)	(228)
STATES:																
1	Andhra Pradesh	6121	6129	23.9	0	0	0.0	7770	9076	15.1	7587	8882	14.8	183	194	0.4
2	Arunachal Pradesh	66	66	10.7	0	0	0.0	119	239	9.1	113	206	8.7	6	33	0.5
3	Assam	11225	11225	71.5	0	0	0.0	2683	2817	8.3	2191	2302	6.8	492	515	1.5
4	Bihar	3792	3835	7.6	0	0	0.0	4061	4161	3.9	3754	3854	3.6	307	307	0.3
5	Chhattisgarh	620	623	4.9	0	0	0.0	3937	4128	15.3	3491	3677	13.6	446	451	1.7
6	Goa	19	19	2.1	0	0	0.0	235	281	12.0	228	274	11.6	7	7	0.4
7	Gujarat	4133	4134	14.0	0	0	0.0	7400	9106	11.9	7374	9076	11.8	26	30	0.0
8	Haryana	3525	3541	28.3	0	0	0.0	4450	4779	16.4	4261	4558	15.7	189	221	0.7
9	Himachal Pradesh	226	226	6.6	0	0	0.0	781	1150	11.1	734	1096	10.4	47	54	0.7
10	Jammu & Kashmir	400	400	6.8	0	0	0.0	766	930	6.2	744	908	6.0	22	22	0.2
11	Jharkhand	1654	1676	10.2	0	0	0.0	1631	1687	4.9	1591	1647	4.8	40	40	0.1
12	Karnataka	2732	2743	8.9	0	0	0.0	10458	12755	16.9	9936	12204	16.0	522	551	0.8
13	Kerala	3668	3684	20.2	0	0	0.0	3447	3644	9.7	3394	3588	9.5	53	56	0.1
14	Madhya Pradesh	5281	5281	14.3	0	0	0.0	9044	9410	11.7	8521	8882	11.0	523	528	0.7
15	Maharashtra	7640	7645	13.5	0	0	0.0	13058	13824	11.0	12601	13334	10.6	457	490	0.4
16	Manipur	39	39	3.1	0	0	0.0	119	136	4.6	112	129	4.4	7	7	0.3
17	Meghalaya	44	44	3.2	0	0	0.0	136	162	4.9	135	161	4.9	1	1	0.0
18	Mizoram	9	10	1.8	0	0	0.0	46	106	4.4	42	102	4.0	4	4	0.4
19	Nagaland	4	4	0.4	0	0	0.0	28	31	1.2	20	23	0.8	8	8	0.3
20	Odisha	3605	3608	17.2	0	0	0.0	4267	4442	10.1	4239	4413	10.0	28	29	0.1
21	Punjab	1583	1584	11.9	0	0	0.0	3349	3826	11.6	3307	3775	11.4	42	51	0.1
22	Rajasthan	14383	14383	41.6	0	0	0.0	9416	10921	13.0	9328	10832	12.9	88	89	0.1
23	Sikkim	2	2	0.7	0	0	0.0	69	145	10.7	63	138	9.8	6	7	0.9
24	Tamil Nadu	1900	1908	5.5	0	0	0.0	15138	16310	21.9	14933	16083	21.6	205	227	0.3
25	Telangana	7329	7329	40.3	0	0	0.0	6884	7364	18.8	6671	7134	18.2	213	230	0.6
26	Tripura	501	502	27.0	0	0	0.0	137	146	3.6	136	145	3.6	1	1	0.0
27	Uttar Pradesh	8660	8660	8.5	0	0	0.0	15995	18497	7.4	15857	18357	7.3	138	140	0.1
28	Uttarakhand	407	407	7.9	2	2	0.0	568	601	5.4	555	576	5.3	13	25	0.1
29	West Bengal	20163	20169	44.6	4	4	0.0	6146	7338	6.6	5968	7148	6.4	178	190	0.2
TOTAL STATE(S)		109731	109876	18.4	6	6	0.0	132138	148012	10.7	127886	143504	10.4	4252	4508	0.3
UNION TERRITORIES:																
30	A & N Islands	14	14	5.3	0	0	0.0	34	36	6.2	22	23	4.0	12	13	2.2
31	Chandigarh	126	126	17.6	0	0	0.0	98	100	5.6	92	94	5.3	6	6	0.3
32	D&N Haveli	2	2	1.0	0	0	0.0	52	52	12.4	36	36	8.6	16	16	3.8
33	Daman & Diu	3	3	2.8	0	0	0.0	52	56	16.2	38	42	11.8	14	14	4.4
34	Delhi UT	3521	3521	37.9	0	0	0.0	1777	1843	8.5	1582	1626	7.6	195	217	0.9
35	Lakshadweep	2	2	4.9	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	4	4	0.5	0	0	0.0	233	236	14.2	223	226	13.6	10	10	0.6
TOTAL UT(S)		3672	3672	32.4	0	0	0.0	2246	2323	8.8	1993	2047	7.8	253	276	1.0
TOTAL (ALL INDIA)		113403	113548	18.7	6	6	0.0	134384	150335	10.7	129879	145551	10.3	4505	4784	0.4

*** The calculation of Crime Rate in respect of Offences related to Crime Against Women have been done using the Female Population.

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Col. 220 = Col 223+ Col. 226

Col. 221 = Col 224+ Col. 227

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Offences Against State (Section 121, 121A, 122, 123 & 124A IPC)								
		Offences Against State (Total)			Sedition (Section 124A IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(229)	(230)	(231)	(232)	(233)	(234)	(235)	(236)	(237)
STATES:										
1	Andhra Pradesh	1	-	0.0	0	-	0.0	1	-	0.0
2	Arunachal Pradesh	1	-	0.1	0	-	0.0	1	-	0.1
3	Assam	22	-	0.1	0	-	0.0	22	-	0.1
4	Bihar	17	-	0.0	9	-	0.0	8	-	0.0
5	Chhattisgarh	8	-	0.0	0	-	0.0	8	-	0.0
6	Goa	0	-	0.0	0	-	0.0	0	-	0.0
7	Gujarat	3	-	0.0	2	-	0.0	1	-	0.0
8	Haryana	3	-	0.0	3	-	0.0	0	-	0.0
9	Himachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0
10	Jammu & Kashmir	16	-	0.1	1	-	0.0	15	-	0.1
11	Jharkhand	0	-	0.0	0	-	0.0	0	-	0.0
12	Karnataka	3	-	0.0	3	-	0.0	0	-	0.0
13	Kerala	9	-	0.0	3	-	0.0	6	-	0.0
14	Madhya Pradesh	1	-	0.0	0	-	0.0	1	-	0.0
15	Maharashtra	1	-	0.0	1	-	0.0	0	-	0.0
16	Manipur	4	-	0.2	1	-	0.0	3	-	0.1
17	Meghalaya	20	-	0.7	0	-	0.0	20	-	0.7
18	Mizoram	7	-	0.7	0	-	0.0	7	-	0.7
19	Nagaland	8	-	0.3	0	-	0.0	8	-	0.3
20	Odisha	14	-	0.0	0	-	0.0	14	-	0.0
21	Punjab	1	-	0.0	1	-	0.0	0	-	0.0
22	Rajasthan	1	-	0.0	1	-	0.0	0	-	0.0
23	Sikkim	0	-	0.0	0	-	0.0	0	-	0.0
24	Tamil Nadu	0	-	0.0	0	-	0.0	0	-	0.0
25	Telangana	1	-	0.0	1	-	0.0	0	-	0.0
26	Tripura	1	-	0.0	0	-	0.0	1	-	0.0
27	Uttar Pradesh	0	-	0.0	0	-	0.0	0	-	0.0
28	Uttarakhand	0	-	0.0	0	-	0.0	0	-	0.0
29	West Bengal	5	-	0.0	4	-	0.0	1	-	0.0
TOTAL STATE(S)		147	-	0.0	30	-	0.0	117	-	0.0
UNION TERRITORIES:										
30	A & N Islands	0	-	0.0	0	-	0.0	0	-	0.0
31	Chandigarh	0	-	0.0	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	0	-	0.0	0	-	0.0	0	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL UT(S)		0	-	0.0	0	-	0.0	0	-	0.0
TOTAL (ALL INDIA)		147	-	0.0	30	-	0.0	117	-	0.0

Col. 229 = Col 232+ Col. 235
Col. 230 = Col 233+ Col. 236

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TABLE 1.6
Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Offences Promoting Enmity Between Different Groups (Section 153A & 153B IPC)									Extortion			Disclosure of Identity Of Victims		
		Offences Promoting Enmity Between Different Groups - (Total)			Promoting Enmity Between Different Groups on Ground of Religion, Race, Place of Birth, etc. (Section 153A IPC)			Imputation, Assertions Prejudicial to National Integration(Section 153B IPC)								
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(238)	(239)	(240)	(241)	(242)	(243)	(244)	(245)	(246)	(247)	(248)	(249)	(250)	(251)	(252)
STATES:																
1	Andhra Pradesh	49	-	0.1	26	-	0.1	23	-	0.0	544	561	1.1	0	0	0.0
2	Arunachal Pradesh	2	-	0.2	2	-	0.2	0	-	0.0	109	112	8.4	0	0	0.0
3	Assam	1	-	0.0	1	-	0.0	0	-	0.0	1446	1452	4.5	0	0	0.0
4	Bihar	1	-	0.0	1	-	0.0	0	-	0.0	1270	1305	1.2	0	0	0.0
5	Chhattisgarh	0	-	0.0	0	-	0.0	0	-	0.0	68	68	0.3	0	0	0.0
6	Goa	0	-	0.0	0	-	0.0	0	-	0.0	3	3	0.2	0	0	0.0
7	Gujarat	14	-	0.0	13	-	0.0	1	-	0.0	225	228	0.4	0	0	0.0
8	Haryana	7	-	0.0	6	-	0.0	1	-	0.0	317	319	1.2	0	0	0.0
9	Himachal Pradesh	2	-	0.0	1	-	0.0	1	-	0.0	6	6	0.1	0	0	0.0
10	Jammu & Kashmir	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	9	-	0.0	9	-	0.0	0	-	0.0	525	572	1.6	0	0	0.0
12	Karnataka	46	-	0.1	46	-	0.1	0	-	0.0	227	229	0.4	0	0	0.0
13	Kerala	36	-	0.1	33	-	0.1	3	-	0.0	31	33	0.1	0	0	0.0
14	Madhya Pradesh	11	-	0.0	9	-	0.0	2	-	0.0	184	184	0.2	0	0	0.0
15	Maharashtra	35	-	0.0	34	-	0.0	1	-	0.0	981	988	0.8	0	0	0.0
16	Manipur	0	-	0.0	0	-	0.0	0	-	0.0	67	69	2.6	0	0	0.0
17	Meghalaya	0	-	0.0	0	-	0.0	0	-	0.0	174	174	6.3	0	0	0.0
18	Mizoram	0	-	0.0	0	-	0.0	0	-	0.0	22	25	2.1	0	0	0.0
19	Nagaland	0	-	0.0	0	-	0.0	0	-	0.0	156	163	6.6	0	0	0.0
20	Odisha	2	-	0.0	2	-	0.0	0	-	0.0	572	578	1.4	0	0	0.0
21	Punjab	2	-	0.0	1	-	0.0	1	-	0.0	70	70	0.2	0	0	0.0
22	Rajasthan	23	-	0.0	23	-	0.0	0	-	0.0	311	311	0.4	0	0	0.0
23	Sikkim	1	-	0.2	1	-	0.2	0	-	0.0	2	2	0.3	0	0	0.0
24	Tamil Nadu	41	-	0.1	41	-	0.1	0	-	0.0	1244	1248	1.8	0	0	0.0
25	Telangana	53	-	0.1	52	-	0.1	1	-	0.0	331	333	0.9	0	0	0.0
26	Tripura	0	-	0.0	0	-	0.0	0	-	0.0	10	10	0.3	0	0	0.0
27	Uttar Pradesh	60	-	0.0	51	-	0.0	9	-	0.0	827	827	0.4	0	0	0.0
28	Uttarakhand	6	-	0.1	6	-	0.1	0	-	0.0	16	16	0.2	0	0	0.0
29	West Bengal	18	-	0.0	15	-	0.0	3	-	0.0	593	652	0.6	0	0	0.0
TOTAL STATE(S)		419	-	0.0	373	-	0.0	46	-	0.0	10331	10538	0.8	0	0	0.0
UNION TERRITORIES:																
30	A & N Islands	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	-	0.0	0	-	0.0	0	-	0.0	8	8	0.5	0	0	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0	1	1	0.3	0	0	0.0
34	Delhi UT	5	-	0.0	5	-	0.0	0	-	0.0	290	290	1.4	0	0	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	-	0.0	0	-	0.0	0	-	0.0	6	6	0.4	0	0	0.0
TOTAL UT(S)		5	-	0.0	5	-	0.0	0	-	0.0	305	305	1.2	0	0	0.0
TOTAL (ALL INDIA)		424	-	0.0	378	-	0.0	46	-	0.0	10636	10843	0.8	0	0	0.0

TABLE 1.6

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Concluded)

S. No.	State/UT	Causing Injuries under Rash Driving/ Road Rage			Human Trafficking (Section 370 & 370A IPC)			Unnatural Offences (Section 377 IPC)			Other IPC Crimes			Total Cognizable IPC Crimes (Excluding Sub Heads)		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(253)	(254)	(255)	(256)	(257)	(258)	(259)	(260)	(261)	(262)	(263)	(264)	(265)	(266)	(267)
STATES:																
1	Andhra Pradesh	16522	-	32.2	19	34	0.0	10	10	0.0	39578	-	77.1	110693	-	215.6
2	Arunachal Pradesh	149	-	11.4	1	2	0.1	0	0	0.0	600	-	46.0	2968	-	227.8
3	Assam	4859	-	15.1	137	145	0.4	11	11	0.0	26323	-	81.8	103616	-	321.8
4	Bihar	4886	-	4.7	38	177	0.0	24	24	0.0	78281	-	75.9	176973	-	171.6
5	Chhattisgarh	9800	-	38.2	61	192	0.2	29	32	0.1	20768	-	80.9	56692	-	220.9
6	Goa	599	-	30.5	26	76	1.3	2	2	0.1	471	-	24.0	3074	-	156.4
7	Gujarat	27251	-	43.7	2	2	0.0	20	21	0.0	53867	-	86.4	126935	-	203.6
8	Haryana	7043	-	25.9	21	22	0.1	111	111	0.4	22478	-	82.6	84466	-	310.4
9	Himachal Pradesh	2276	-	32.3	0	0	0.0	9	9	0.1	6705	-	95.0	14007	-	198.5
10	Jammu & Kashmir	5113	-	41.5	0	0	0.0	20	20	0.2	8020	-	65.0	23583	-	191.2
11	Jharkhand	2550	-	7.6	126	159	0.4	8	8	0.0	13312	-	39.9	45050	-	135.1
12	Karnataka	34201	-	55.2	19	90	0.0	10	10	0.0	32199	-	51.9	138847	-	224.0
13	Kerala	130907	-	368.3	10	620	0.0	159	160	0.4	87564	-	246.3	257074	-	723.2
14	Madhya Pradesh	41529	-	53.8	55	70	0.1	102	102	0.1	132639	-	172.0	268614	-	348.3
15	Maharashtra	31161	-	26.2	7	13	0.0	159	161	0.1	71954	-	60.4	275414	-	231.2
16	Manipur	556	-	21.6	0	0	0.0	1	4	0.0	383	-	14.9	3847	-	149.5
17	Meghalaya	141	-	5.1	0	0	0.0	2	2	0.1	1235	-	44.9	4079	-	148.2
18	Mizoram	18	-	1.7	0	0	0.0	0	0	0.0	191	-	18.1	2228	-	211.2
19	Nagaland	15	-	0.6	1	1	0.0	1	1	0.0	129	-	5.5	1302	-	55.1
20	Odisha	5710	-	13.5	60	119	0.1	18	18	0.0	25287	-	59.8	83360	-	197.3
21	Punjab	2255	-	7.8	3	3	0.0	81	81	0.3	10076	-	34.8	37983	-	131.2
22	Rajasthan	13933	-	19.3	7	26	0.0	50	50	0.1	71728	-	99.2	198080	-	273.9
23	Sikkim	156	-	24.3	0	0	0.0	1	1	0.2	123	-	19.2	766	-	119.3
24	Tamil Nadu	54253	-	78.5	57	110	0.1	1	1	0.0	78208	-	113.1	187558	-	271.2
25	Telangana	14725	-	40.3	226	325	0.6	14	14	0.0	35464	-	97.0	106282	-	290.7
26	Tripura	511	-	13.5	0	0	0.0	2	2	0.1	655	-	17.2	4692	-	123.5
27	Uttar Pradesh	16492	-	7.6	10	10	0.0	239	239	0.1	69833	-	32.4	241920	-	112.1
28	Uttarakhand	747	-	7.1	4	4	0.0	11	11	0.1	2883	-	27.3	10248	-	97.2
29	West Bengal	11932	-	12.8	50	50	0.1	65	65	0.1	56695	-	61.0	179501	-	193.0
TOTAL STATE(S)		440290	-	35.7	940	2250	0.1	1160	1170	0.1	947649	-	76.8	2749852	-	222.9
UNION TERRITORIES:																
30	A & N Islands	236	-	43.2	0	0	0.0	1	1	0.2	185	-	33.9	862	-	157.9
31	Chandigarh	321	-	18.4	2	2	0.1	12	12	0.7	572	-	32.8	3248	-	186.5
32	D&N Haveli	33	-	7.9	0	0	0.0	0	0	0.0	47	-	11.2	269	-	64.4
33	Daman & Diu	32	-	10.0	1	2	0.3	0	0	0.0	33	-	10.3	302	-	94.1
34	Delhi UT	8903	-	42.6	78	194	0.4	172	174	0.8	24363	-	116.7	191377	-	916.8
35	Lakshadweep	4	-	5.0	0	0	0.0	0	0	0.0	16	-	20.0	50	-	62.5
36	Puducherry	1250	-	76.0	0	0	0.0	2	2	0.1	1092	-	66.4	3440	-	209.1
TOTAL UT(S)		10779	-	42.1	81	198	0.3	187	189	0.7	26308	-	102.7	199548	-	778.7
TOTAL (ALL INDIA)		451069	-	35.8	1021	2448	0.1	1347	1359	0.1	973957	-	77.4	2949400	-	234.2

TABLE 1.6 - Page: 22 of 22

Col 265 = Col. 4+7+10+13+16+37+40+58+67+70+73+82+91+94+127+130+133+136+163+166+178+181+199+214+217+220+229 +214+217+220+229+238+247+250+253+256+259+262

TABLE 1.7

Cases Reported under IPC Crimes relating to Sexual Offences During 2015

S. No.	State/UT	Rape	Attempt to Commit Rape	Assault on Women With Intent to Outrage her Modesty	Insult to Modesty of Women	Total Sexual Offences under IPC	Percentage Share	Crime Rate	Percentage to Total IPC Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	1027	206	4616	2200	8049	6.2	15.7	7.3
2	Arunachal Pradesh	71	12	101	2	186	0.1	14.3	6.3
3	Assam	1733	499	4293	111	6636	5.1	20.6	6.4
4	Bihar	1041	403	198	96	1738	1.3	1.7	1.0
5	Chhattisgarh	1560	19	1868	53	3500	2.7	13.6	6.2
6	Goa	86	0	150	34	270	0.2	13.7	8.8
7	Gujarat	503	3	1164	73	1743	1.3	2.8	1.4
8	Haryana	1070	105	1886	90	3151	2.4	11.6	3.7
9	Himachal Pradesh	244	1	434	58	737	0.6	10.4	5.3
10	Jammu & Kashmir	296	21	1343	175	1835	1.4	14.9	7.8
11	Jharkhand	1053	202	844	10	2109	1.6	6.3	4.7
12	Karnataka	589	16	5112	154	5871	4.5	9.5	4.2
13	Kerala	1256	30	3987	267	5540	4.3	15.6	2.2
14	Madhya Pradesh	4391	57	8049	390	12887	9.9	16.7	4.8
15	Maharashtra	4144	13	11713	1119	16989	13.0	14.3	6.2
16	Manipur	46	1	84	2	133	0.1	5.2	3.5
17	Meghalaya	93	23	95	20	231	0.2	8.4	5.7
18	Mizoram	58	6	75	2	141	0.1	13.4	6.3
19	Nagaland	35	1	8	9	53	0.0	2.2	4.1
20	Odisha	2251	137	6499	472	9359	7.2	22.2	11.2
21	Punjab	886	128	1123	27	2164	1.7	7.5	5.7
22	Rajasthan	3644	407	4813	9	8873	6.8	12.3	4.5
23	Sikkim	5	1	21	2	29	0.0	4.5	3.8
24	Tamil Nadu	421	29	1163	20	1633	1.3	2.4	0.9
25	Telangana	1105	43	3608	1288	6044	4.6	16.5	5.7
26	Tripura	213	38	352	6	609	0.5	16.0	13.0
27	Uttar Pradesh	3025	422	7885	11	11343	8.7	5.3	4.7
28	Uttarakhand	283	10	318	12	623	0.5	5.9	6.1
29	West Bengal	1199	1551	5069	455	8274	6.4	8.9	4.6
TOTAL STATE(S)		32328	4384	76871	7167	120750	92.7	20.3	4.4
UNION TERRITORIES:									
30	A & N Islands	36	0	57	5	98	0.1	17.9	11.4
31	Chandigarh	72	6	76	10	164	0.1	9.4	5.0
32	D&N Haveli	8	0	5	0	13	0.0	3.1	4.8
33	Daman & Diu	5	0	7	0	12	0.0	3.7	4.0
34	Delhi UT	2199	46	5367	1492	9104	7.0	43.6	4.8
35	Lakshadweep	0	0	6	1	7	0.0	8.7	14.0
36	Puducherry	3	1	33	10	47	0.0	2.9	1.4
TOTAL UT(S)		2323	53	5551	1518	9445	7.3	83.3	4.7
TOTAL ALL INDIA		34651	4437	82422	8685	130195	100.0	21.4	4.4

Note: Crime Rate is Incidence of Sexual Offences per 1,00,000 of Female Population

TABLE 1.7 - Page: 1 of 1

Col.7=Col.3+Col.4+Col.5+Col.6

TABLE 1.8
Cases Reported under IPC Crimes Against Body During 2015

S. No.	State/UT	Murder	Attempt to Commit Murder	C.H. Not Amounting To Murder	Attempt to Commit Culpable Homicide	Kidnapping & Abduction	Grievous Hurt	Causing Death by Negligence
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	1099	1737	92	6	917	758	7770
2	Arunachal Pradesh	57	53	5	0	175	283	119
3	Assam	1343	1044	91	6	5831	11407	2683
4	Bihar	3178	5981	121	864	7128	12502	4061
5	Chhattisgarh	929	726	32	4	2083	1987	3937
6	Goa	31	25	7	0	112	73	235
7	Gujarat	1150	908	49	5	2108	2886	7400
8	Haryana	1002	859	61	2	3520	2014	4450
9	Himachal Pradesh	106	64	7	0	327	457	781
10	Jammu & Kashmir	133	430	30	0	1153	273	766
11	Jharkhand	1536	992	34	9	1402	2444	1631
12	Karnataka	1557	2470	82	94	2354	1243	10458
13	Kerala	334	587	87	2059	271	1852	3447
14	Madhya Pradesh	2339	2507	132	65	6778	5604	9044
15	Maharashtra	2509	2683	151	12	8255	7945	13058
16	Manipur	81	196	0	0	179	224	119
17	Meghalaya	149	113	3	0	212	123	136
18	Mizoram	36	24	10	0	15	75	46
19	Nagaland	51	60	7	0	85	25	28
20	Odisha	1473	2446	26	0	3236	4363	4267
21	Punjab	701	884	124	37	1694	2440	3349
22	Rajasthan	1569	1645	69	144	5426	1402	9416
23	Sikkim	17	17	2	0	21	50	69
24	Tamil Nadu	1748	2935	59	0	1603	1158	15138
25	Telangana	1188	1143	116	0	1044	1023	6884
26	Tripura	144	89	3	0	152	1055	137
27	Uttar Pradesh	4732	4897	1338	686	11999	10397	15995
28	Uttarakhand	192	199	38	6	757	102	568
29	West Bengal	2096	9918	328	1101	6115	18075	6146
TOTAL STATE(S)		31480	45632	3104	5100	74952	92240	132138
UNION TERRITORIES:								
30	A & N Islands	19	6	0	1	28	29	34
31	Chandigarh	20	42	7	8	230	35	98
32	D&N Haveli	10	2	2	0	14	13	52
33	Daman & Diu	4	5	0	5	27	9	52
34	Delhi UT	570	770	58	1003	7730	632	1777
35	Lakshadweep	0	1	0	0	0	0	0
36	Puducherry	24	13	5	1	18	38	233
TOTAL UT(S)		647	839	72	1018	8047	756	2246
TOTAL ALL INDIA		32127	46471	3176	6118	82999	92996	134384

Note: Crime Rate is Incidence of Crime against Body per 1,00,000 Population

TABLE 1.8 - Page: 1 of 2

TABLE 1.8
Cases Reported of IPC Crimes Against Body During 2015 (Concluded)

S. No.	State/UT	Causing Injuries under Rash Driving/Road Rage	Dowry Deaths	Human Trafficking (Section 370 & 370A IPC)	Total IPC Crimes Against Body	Percentage Share	Crime Rate	Percentage To Total IPC Crimes
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
STATES:								
1	Andhra Pradesh	16522	174	19	29094	3.4	56.7	26.3
2	Arunachal Pradesh	149	0	1	842	0.1	64.6	28.4
3	Assam	4859	216	137	27617	3.2	85.8	26.7
4	Bihar	4886	1154	38	39913	4.7	38.7	22.6
5	Chhattisgarh	9800	89	61	19648	2.3	76.6	34.7
6	Goa	599	0	26	1108	0.1	56.4	36.0
7	Gujarat	27251	12	2	41771	4.9	67.0	32.9
8	Haryana	7043	243	21	19215	2.2	70.6	22.7
9	Himachal Pradesh	2276	2	0	4020	0.5	57.0	28.7
10	Jammu & Kashmir	5113	6	0	7904	0.9	64.1	33.5
11	Jharkhand	2550	267	126	10991	1.3	33.0	24.4
12	Karnataka	34201	254	19	52732	6.1	85.1	38.0
13	Kerala	130907	8	10	139562	16.3	392.6	54.3
14	Madhya Pradesh	41529	664	55	68717	8.0	89.1	25.6
15	Maharashtra	31161	268	7	66049	7.7	55.4	24.0
16	Manipur	556	0	0	1355	0.2	52.7	35.2
17	Meghalaya	141	1	0	878	0.1	31.9	21.5
18	Mizoram	18	0	0	224	0.0	21.2	10.1
19	Nagaland	15	0	1	272	0.0	11.5	20.9
20	Odisha	5710	356	60	21937	2.6	51.9	26.3
21	Punjab	2255	85	3	11572	1.3	40.0	30.5
22	Rajasthan	13933	463	7	34074	4.0	47.1	17.2
23	Sikkim	156	1	0	333	0.0	51.9	43.5
24	Tamil Nadu	54253	65	57	77016	9.0	111.4	41.1
25	Telangana	14725	262	226	26611	3.1	72.8	25.0
26	Tripura	511	28	0	2119	0.2	55.8	45.2
27	Uttar Pradesh	16492	2335	10	68881	8.0	31.9	28.5
28	Uttarakhand	747	54	4	2667	0.3	25.3	26.0
29	West Bengal	11932	498	50	56259	6.6	60.5	31.3
TOTAL STATE(S)		440290	7505	940	833381	97.1	67.6	30.3
UNION TERRITORIES:								
30	A & N Islands	236	0	0	353	0.0	64.7	41.0
31	Chandigarh	321	5	2	768	0.1	44.1	23.6
32	D&N Haveli	33	1	0	127	0.0	30.4	47.2
33	Daman & Diu	32	0	1	135	0.0	42.1	44.7
34	Delhi UT	8903	122	78	21643	2.5	103.7	11.3
35	Lakshadweep	4	0	0	5	0.0	6.2	10.0
36	Puducherry	1250	1	0	1583	0.2	96.2	46.0
TOTAL UT(S)		10779	129	81	24614	2.9	96.0	12.3
TOTAL ALL INDIA		451069	7634	1021	857995	100.0	68.1	29.1

TABLE 1.8 - Page: 2 of 2

Col.13= Col.1+ Col.2+ Col.3+ Col.4+ Col.5+ Col.6+ Col.7+ Col.8+ Col.9+ Col.10+ Col.11+Col.12

TABLE 1.9

Cases Reported under IPC Crimes relating to Property Offences During 2015

S. No.	State/UT	Dacoity	Making Preparation And Assembly For Committing Dacoity	Robbery	Criminal Trespass/Burglary	Theft	Total IPC Crimes Against Property	Percentage Share	Crime Rate	Percentage To Total IPC Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
STATES:										
1	Andhra Pradesh	55	11	384	4658	14062	19170	3.1	37.3	17.3
2	Arunachal Pradesh	10	2	75	265	561	913	0.1	70.1	30.8
3	Assam	191	12	928	5021	12399	18551	3.0	57.6	17.9
4	Bihar	426	59	1640	4518	22462	29105	4.7	28.2	16.4
5	Chhattisgarh	106	10	358	3301	5773	9548	1.5	37.2	16.8
6	Goa	4	2	17	185	597	805	0.1	41.0	26.2
7	Gujarat	275	17	992	4281	14096	19661	3.1	31.5	15.5
8	Haryana	201	106	935	6653	20598	28493	4.6	104.7	33.7
9	Himachal Pradesh	1	0	5	674	550	1230	0.2	17.4	8.8
10	Jammu & Kashmir	7	0	63	1435	1883	3388	0.5	27.5	14.4
11	Jharkhand	211	17	474	1298	7796	9796	1.6	29.4	21.7
12	Karnataka	268	455	1906	6086	20748	29463	4.7	47.5	21.2
13	Kerala	92	64	767	2855	4422	8200	1.3	23.1	3.2
14	Madhya Pradesh	145	217	1836	11316	29649	43163	6.9	56.0	16.1
15	Maharashtra	784	275	8561	16581	61128	87329	14.0	73.3	31.7
16	Manipur	0	0	7	84	1333	1424	0.2	55.3	37.0
17	Meghalaya	41	2	89	212	820	1164	0.2	42.3	28.5
18	Mizoram	3	0	5	632	855	1495	0.2	141.7	67.1
19	Nagaland	3	0	40	61	462	566	0.1	24.0	43.5
20	Odisha	379	107	1787	4046	10055	16374	2.6	38.8	19.6
21	Punjab	25	154	140	2812	5088	8219	1.3	28.4	21.6
22	Rajasthan	68	78	1227	6224	29067	36664	5.9	50.7	18.5
23	Sikkim	0	0	11	98	111	220	0.0	34.3	28.7
24	Tamil Nadu	93	80	1763	5131	11196	18263	2.9	26.4	9.7
25	Telangana	36	2	377	5039	14765	20219	3.2	55.3	19.0
26	Tripura	4	1	34	183	275	497	0.1	13.1	10.6
27	Uttar Pradesh	277	56	3637	6683	49491	60144	9.6	27.9	24.9
28	Uttarakhand	17	3	126	337	1609	2092	0.3	19.8	20.4
29	West Bengal	163	1424	508	352	19941	22388	3.6	24.1	12.5
TOTAL STATE(S)		3885	3154	28692	101021	361792	498544	79.7	40.4	18.1
UNION TERRITORIES:										
30	A & N Islands	0	0	2	59	49	110	0.0	20.1	12.8
31	Chandigarh	8	1	75	102	984	1170	0.2	67.2	36.0
32	D&N Haveli	1	0	3	14	32	50	0.0	12.0	18.6
33	Daman & Diu	2	0	6	27	40	75	0.0	23.4	24.8
34	Delhi UT	75	5	7407	12862	104432	124781	20.0	597.8	65.2
35	Lakshadweep	0	0	0	5	6	11	0.0	13.7	22.0
36	Puducherry	1	3	3	33	498	538	0.1	32.7	15.6
TOTAL UT(S)		87	9	7496	13102	106041	126735	20.3	494.5	63.5
TOTAL (ALL INDIA)		3972	3163	36188	114123	467833	625279	100.0	49.7	21.2

Note: Crime Rate is Incidence of Crime per 1,00,000 of Population

TABLE 1.9 - Page: 1 of 1

TABLE 1.10

Cases Reported under IPC Crimes relating to Public Order During 2015

S. No.	State/UT	Riots	Arson	Unlawful Assembly	Offences Promoting Enmity Between Different Groups	Total Crimes Against Public Order	Percentage Share	Crime Rate	Percentage To Total IPC Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	731	516	161	49	1457	1.7	2.8	1.3
2	Arunachal Pradesh	28	32	1	2	63	0.1	4.8	2.1
3	Assam	2435	826	1790	1	5052	5.9	15.7	4.9
4	Bihar	13311	448	100	1	13860	16.1	13.4	7.8
5	Chhattisgarh	809	382	97	0	1288	1.5	5.0	2.3
6	Goa	123	22	38	0	183	0.2	9.3	6.0
7	Gujarat	1751	273	270	14	2308	2.7	3.7	1.8
8	Haryana	1875	234	0	7	2116	2.5	7.8	2.5
9	Himachal Pradesh	409	84	15	2	510	0.6	7.2	3.6
10	Jammu & Kashmir	1162	148	1	0	1311	1.5	10.6	5.6
11	Jharkhand	2196	100	784	9	3089	3.6	9.3	6.9
12	Karnataka	6602	464	112	46	7224	8.4	11.7	5.2
13	Kerala	5830	562	553	36	6981	8.1	19.6	2.7
14	Madhya Pradesh	2205	834	4	11	3054	3.5	4.0	1.1
15	Maharashtra	8336	1299	909	35	10579	12.3	8.9	3.8
16	Manipur	164	75	1	0	240	0.3	9.3	6.2
17	Meghalaya	1	34	0	0	35	0.0	1.3	0.9
18	Mizoram	3	17	2	0	22	0.0	2.1	1.0
19	Nagaland	10	7	0	0	17	0.0	0.7	1.3
20	Odisha	1976	505	222	2	2705	3.1	6.4	3.2
21	Punjab	0	80	1	2	83	0.1	0.3	0.2
22	Rajasthan	424	472	4006	23	4925	5.7	6.8	2.5
23	Sikkim	5	4	0	1	10	0.0	1.6	1.3
24	Tamil Nadu	2648	677	619	41	3985	4.6	5.8	2.1
25	Telangana	554	436	247	53	1290	1.5	3.5	1.2
26	Tripura	76	25	0	0	101	0.1	2.7	2.2
27	Uttar Pradesh	6813	396	179	60	7448	8.6	3.5	3.1
28	Uttarakhand	464	9	4	6	483	0.6	4.6	4.7
29	West Bengal	4057	503	740	18	5318	6.2	5.7	3.0
TOTAL STATE(S)		64998	9464	10856	419	85737	99.4	7.0	3.1
UNION TERRITORIES:									
30	A & N Islands	20	4	0	0	24	0.0	4.4	2.8
31	Chandigarh	49	7	0	0	56	0.1	3.2	1.7
32	D&N Haveli	10	2	0	0	12	0.0	2.9	4.5
33	Daman & Diu	5	4	0	0	9	0.0	2.8	3.0
34	Delhi UT	130	224	0	5	359	0.4	1.7	0.2
35	Lakshadweep	0	5	4	0	9	0.0	11.2	18.0
36	Puducherry	43	0	16	0	59	0.1	3.6	1.7
TOTAL UT(S)		257	246	20	5	528	0.6	2.1	0.3
TOTAL (ALL INDIA)		65255	9710	10876	424	86265	100.0	6.9	2.9

Note: Crime Rate is Incidence of Crime against Public Order per 1,00,000 Population

TABLE 1.10 - Page: 1 of 1

TABLE 1.11

Cases Reported under IPC relating to Economic Crimes During 2015

S. No.	State/UT	Criminal Breach of Trust	Cheating	Forgery	Counterfeiting	Total Economic Crimes	Percentage Share	Crime Rate	Percentage To Total IPC Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	815	5532	235	87	6669	4.4	13.0	6.0
2	Arunachal Pradesh	42	123	19	4	188	0.1	14.4	6.3
3	Assam	1917	4069	693	54	6733	4.5	20.9	6.5
4	Bihar	1368	6410	1157	38	8973	6.0	8.7	5.1
5	Chhattisgarh	178	982	32	23	1215	0.8	4.7	2.1
6	Goa	56	137	11	9	213	0.1	10.8	6.9
7	Gujarat	1051	1725	337	91	3204	2.1	5.1	2.5
8	Haryana	1035	3260	739	23	5057	3.4	18.6	6.0
9	Himachal Pradesh	123	395	43	3	564	0.4	8.0	4.0
10	Jammu & Kashmir	106	524	46	13	689	0.5	5.6	2.9
11	Jharkhand	515	2654	387	10	3566	2.4	10.7	7.9
12	Karnataka	457	7513	351	65	8386	5.6	13.5	6.0
13	Kerala	328	4720	260	52	5360	3.6	15.1	2.1
14	Madhya Pradesh	483	1895	166	42	2586	1.7	3.4	1.0
15	Maharashtra	2042	10490	1011	190	13733	9.1	11.5	5.0
16	Manipur	51	124	20	6	201	0.1	7.8	5.2
17	Meghalaya	48	194	52	2	296	0.2	10.8	7.3
18	Mizoram	23	71	12	11	117	0.1	11.1	5.3
19	Nagaland	11	50	30	5	96	0.1	4.1	7.4
20	Odisha	513	2925	25	26	3489	2.3	8.3	4.2
21	Punjab	305	3768	36	25	4134	2.8	14.3	10.9
22	Rajasthan	516	21898	4612	45	27071	18.0	37.4	13.7
23	Sikkim	4	37	4	1	46	0.0	7.2	6.0
24	Tamil Nadu	252	4580	290	186	5308	3.5	7.7	2.8
25	Telangana	632	8000	300	47	8979	6.0	24.6	8.4
26	Tripura	43	118	32	4	197	0.1	5.2	4.2
27	Uttar Pradesh	3656	9343	1426	120	14545	9.7	6.7	6.0
28	Uttarakhand	123	592	326	23	1064	0.7	10.1	10.4
29	West Bengal	1855	6761	706	415	9737	6.5	10.5	5.4
TOTAL STATE(S)		18548	108890	13358	1620	142416	94.8	11.5	5.2
UNION TERRITORIES:									
30	A & N Islands	2	70	4	1	77	0.1	14.1	8.9
31	Chandigarh	28	336	7	1	372	0.2	21.4	11.5
32	D&N Haveli	6	12	0	0	18	0.0	4.3	6.7
33	Daman & Diu	1	30	3	0	34	0.0	10.6	11.3
34	Delhi UT	615	5990	470	69	7144	4.8	34.2	3.7
35	Lakshadweep	0	0	0	0	0	0.0	0.0	0.0
36	Puducherry	18	77	4	10	109	0.1	6.6	3.2
TOTAL UT(S)		670	6515	488	81	7754	5.2	30.3	3.9
TOTAL (ALL INDIA)		19218	115405	13846	1701	150170	100.0	11.9	5.1

Note: Crime Rate is Incidence of Economic Crime per 1,00,000 Population

TABLE 1.11 - Page: 1 of 1

TABLE 1.12

Cases Reported & Rate of Cognizable Crimes under Special and Local Laws (SLL) under Different Crime Heads During 2015 and Decadal & Quinquennial Percentage Changes

S. No.	Crime Head	Years					
		2005	2010	2011	2012	2013	2014
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Arms Act, 1959	74270	75550	62329	55376	54362	55255
		(6.7)	(6.4)	(5.2)	(4.6)	(4.4)	(4.4)
2	Narcotic Drugs & Psychotropic Substances Act, 1985	29421	29576	25785	29247	34668	46923
		(2.7)	(2.5)	(2.1)	(2.4)	(2.8)	(3.8)
3	Gambling Act, 1867	189523	157958	154335	140302	131634	125494
		(17.2)	(13.3)	(12.8)	(11.6)	(10.7)	(10.1)
4	Excise Act, 1944	150604	177081	144614	160528	175744	186012
		(13.7)	(14.9)	(11.9)	(13.2)	(14.3)	(15.0)
5	Prohibition Act	326190	385670	399257	416749	420113	467111
		(29.6)	(32.5)	(33.0)	(34.3)	(34.2)	(37.5)
6	Explosives and Explosive Substances Act	4254	4021	3669	4027	3875	3843
		(0.4)	(0.3)	(0.3)	(0.3)	(0.3)	(0.3)
7	Immoral Traffic (Prevention) Act, 1956	5908	2499	2436	2563	2579	2617
		(0.5)	(0.2)	(0.2)	(0.2)	(0.2)	(0.2)
8	Indian Railways Act, 1989	224	148	156	144	166	287
		(0.0)	(0.0)	(0.0)	(0.0)	(0.0)	(0.0)
9	Registration of Foreigners Act, 1939	1951	1204	1284	1519	2133	499
		(0.2)	(0.1)	(0.1)	(0.1)	(0.2)	(0.0)
10	Protection of Civil Rights Act, 1955	453	148	74	64	87	115
		(0.0)	(0.0)	(0.0)	(0.0)	(0.0)	(0.0)
11	Passport Act, 1967	1120	937	869	953	933	667
		(0.1)	(0.1)	(0.1)	(0.1)	(0.1)	(0.1)
12	Essential Commodities Act, 1955	7216	7928	8654	6755	5143	5418
		(0.7)	(0.7)	(0.7)	(0.6)	(0.4)	(0.4)
13	Antiquities & Art Treasures Act, 1972	68	57	71	59	34	40
		(0.0)	(0.0)	(0.0)	(0.0)	(0.0)	(0.0)
14	Dowry Prohibition Act, 1961 ~	3204	5182	6619	9038	10709	10050
		(0.6)	(0.9)	(1.1)	(1.5)	(1.8)	(1.7)
15	Indecent Representation of Women (Prohibition) Act, 1986 ~	2917	895	453	141	362	47
		(0.5)	(0.2)	(0.1)	(0.0)	(0.1)	(0.0)
16	Copyright Act, 1957	6846	7889	6976	6151	6087	5236
		(0.6)	(0.7)	(0.6)	(0.5)	(0.5)	(0.4)
17	Protection of Children from Sexual Offences Act	0	0	0	0	0	0
		(0.0)	(0.0)	(0.0)	(0.0)	(0.0)	(0.0)
18	SC/ST (Prevention of Atrocities) Act, 1989)	9780	11456	12496	13887	15365	10009
		(0.9)	(1.0)	(1.0)	(1.1)	(1.3)	(0.8)
19	Forest Act, 1927	4168	6004	7448	6467	20407	4901
		(0.4)	(0.5)	(0.6)	(0.5)	(1.7)	(0.4)
20	Prohibition of Child Marriage Act, 2006	122	60	113	169	222	280
		(0.0)	(0.0)	(0.0)	(0.0)	(0.0)	(0.0)
21	Protection of Women from Domestic Violence Act, 2005 ~	-	-	-	-	-	426
		*	*	*	*	*	(0.1)
22	Information Technology Act, 2000	-	-	-	-	-	7201
		*	*	*	*	*	(0.6)
23	Official Secrets Act, 1923	-	-	-	-	-	11
		*	*	*	*	*	(0.0)
24	Electricity Act, 2003	-	-	-	-	-	64034
		*	*	*	*	*	(5.1)

1. Figures in brackets indicate rate of crime per 1,00,000 of population.

2. Due to technical limitations Crime Committed against Children and SC/ST has been calculated on the basis of Total Population instead of Children and SC/ST Population respectively.

3. ~ Rate of gender specific (women) crime has been worked out using female population (mid-year estimated / actual census) of the respective years.

TABLE 1.12 - Page: 1 of 6

TABLE 1.12

Cases Reported & Rate of Cognizable Crimes under Special and Local Laws (SLL) under Different Crime Heads During 2015 and Decadal & Quinquennial Percentage Changes (Continued)

S. No.	Crime Head	Years					
		2005	2010	2011	2012	2013	2014
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
25	Wildlife Protection Act, 1972	-	-	-	-	-	770
		*	*	*	*	*	(0.1)
26	Bonded Labour System (Abolition) Act, 1976	-	-	-	-	-	70
		*	*	*	*	*	(0.0)
27	Environmental (Protection) Act, 1986	-	-	-	-	-	101
		*	*	*	*	*	(0.0)
28	Air (Prevention & Control of Pollution) Act, 1981	-	-	-	-	-	48
		*	*	*	*	*	(0.0)
29	Water (Prevention & Control of Pollution) Act, 1974	-	-	-	-	-	15
		*	*	*	*	*	(0.0)
30	National Security Act, 1980	-	-	-	-	-	336
		*	*	*	*	*	(0.0)
31	Unlawful Activities (Prevention) Act, 1967	-	-	-	-	-	976
		*	*	*	*	*	(0.1)
32	Young Persons (Harmful Publications) Act, 1956	-	-	-	-	-	11
		*	*	*	*	*	(0.0)
33	Railway Property (Unlawful Possession) Act, 1966	-	-	-	-	-	2
		*	*	*	*	*	(0.0)
34	Prevention of Damage to Public Property Act, 1984	-	-	-	-	-	4220
		*	*	*	*	*	(0.3)
35	Transplantation of Human Organs Act, 1994	-	-	-	-	-	2
		*	*	*	*	*	(0.0)
36	Trade Marks Act, 1999	-	-	-	-	-	119
		*	*	*	*	*	(0.0)
37	Prevention of Insults to National Honour Act, 1971	-	-	-	-	-	77
		*	*	*	*	*	(0.0)
38	State Emblem (Prohibition of Improper Use) Act, 2005	-	-	-	-	-	1
		*	*	*	*	*	(0.0)
39	Lotteries (Regulation) Act, 1998	-	-	-	-	-	2147
		*	*	*	*	*	(0.2)
40	Citizenship Act, 1955	-	-	-	-	-	14
		*	*	*	*	*	(0.0)
41	Foreigners Act, 1946	-	-	-	-	-	1473
		*	*	*	*	*	(0.1)
42	Place of Worship (Special Provisions) Act, 1991	-	-	-	-	-	5
		*	*	*	*	*	(0.0)
43	Religious Institution (Prevention of Misuse) Act, 1988	-	-	-	-	-	2
		*	*	*	*	*	(0.0)
44	Representation of People Act, 1951	-	-	-	-	-	564
		*	*	*	*	*	(0.0)
45	Emigration Act, 1983	-	-	-	-	-	48
		*	*	*	*	*	(0.0)
46	Juvenile Justice (Care and Protection of Children) Act, 2000	-	-	-	-	-	1315
		*	*	*	*	*	(0.1)
47	Infant Substitutes Regulation Act, 2003	-	-	-	-	-	0
		*	*	*	*	*	(0.0)
48	Anti-Hijacking Act, 1982	-	-	-	-	-	0
		*	*	*	*	*	(0.0)

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TABLE 1.12

Cases Reported & Rate of Cognizable Crimes under Special and Local Laws (SLL) under Different Crime Heads During 2015 and Decadal & Quinquennial Percentage Changes (Continued)

S. No.	Crime Head	Years					
		2005	2010	2011	2012	2013	2014
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
49 Atomic Energy Act, 1962		-	-	-	-	-	1
		*	*	*	*	*	(0.0)
50 Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005		-	-	-	-	-	0
		*	*	*	*	*	(0.0)
51 Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982		-	-	-	-	-	0
		*	*	*	*	*	(0.0)
52 Safety of Maritime Navigation Act, 2002		-	-	-	-	-	0
		*	*	*	*	*	(0.0)
53 Manual Scavengers and Construction of Dry Latrines (P) Act, 1993		-	-	-	-	-	0
		*	*	*	*	*	(0.0)
54 Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994		-	-	-	-	-	25
		*	*	*	*	*	(0.0)
55 The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981		-	-	-	-	-	10
		*	*	*	*	*	(0.0)
56 Other SLL crimes		2385496	3651654	3089516	2800232	3108033	3368802
		(216.3)	(308.0)	(255.3)	(230.8)	(252.9)	(270.8)
Total Cognizable SLL crimes		3203735	4525917	3927154	3654371	3992656	4377630
		(290.5)	(381.7)	(324.5)	(301.2)	(324.9)	(351.9)

Note: Figures in brackets indicate rate of Crime per lakh population

TABLE 1.12 - Page: 3 of 6

TABLE 1.12

Cases Reported & Rate of Cognizable Crimes under Special and Local Laws (SLL) under Different Crime Heads During 2015 and Decadal & Quinquennial Percentage Changes (Concluded)

S. No.	Crime Head	Quinquennial Average 2010-2014	2015	Percentage Change In 2015 Increase(+)/Decrease(-) Over		
				2005	Q.A.	2014
(1)	(2)	(9)	(10)	(11)	(12)	(13)
CRIME HEAD:						
1	Arms Act, 1959	60574	53300	-28.2	-12.0	-3.5
		(5.0)	(4.2)			
2	Narcotic Drugs & Psychotropic Substances Act, 1985	33240	50796	72.7	52.8	8.3
		(2.7)	(4.0)			
3	Gambling Act, 1867	141945	130134	-31.3	-8.3	3.7
		(11.7)	(10.3)			
4	Excise Act, 1944	168796	206069	36.8	22.1	10.8
		(13.9)	(16.4)			
5	Prohibition Act	417780	500757	53.5	19.9	7.2
		(34.3)	(39.8)			
6	Explosives and Explosive Substances Act	3887	4368	2.7	12.4	13.7
		(0.3)	(0.3)			
7	Immoral Traffic (Prevention) Act, 1956	2539	2641	-55.3	4.0	0.9
		(0.2)	(0.2)			
8	Indian Railways Act, 1989	180	346	54.5	92.0	20.6
		(0.0)	(0.0)			
9	Registration of Foreigners Act, 1939	1328	74	-96.2	-94.4	-85.2
		(0.1)	(0.0)			
10	Protection of Civil Rights Act, 1955	98	117	-74.2	19.9	1.7
		(0.0)	(0.0)			
11	Passport Act, 1967	872	703	-37.2	-19.4	5.4
		(0.1)	(0.1)			
12	Essential Commodities Act, 1955	6780	4501	-37.6	-33.6	-16.9
		(0.6)	(0.4)			
13	Antiquities & Art Treasures Act, 1972	52	37	-45.6	-29.1	-7.5
		(0.0)	(0.0)			
14	Dowry Prohibition Act, 1961 ~	8320	9894	208.8	18.9	-1.6
		(1.4)	(1.6)			
15	Indecent Representation of Women (Prohibition) Act, 1986 ~	380	40	-98.6	-89.5	-14.9
		(0.1)	(0.0)			
16	Copyright Act, 1957	6468	5241	-23.4	-19.0	0.1
		(0.5)	(0.4)			
17	Protection of Children from Sexual Offences Act	0	14913	-	-	-
		(0.0)	(3.3)			
18	SC/ST (Prevention of Atrocities) Act, 1989)	12643	6837	-30.1	-45.9	-31.7
		(1.0)	(0.5)			
19	Forest Act, 1927	9045	3968	-4.8	-56.1	-19.0
		(0.7)	(0.3)			
20	Prohibition of Child Marriage Act, 2006	169	293	140.2	73.6	4.6
		(0.0)	(0.0)			
21	Protection of Women from Domestic Violence Act, 2005 ~	-	461	-	-	8.2
		*	(0.1)			
22	Information Technology Act, 2000	-	8045	-	-	11.7
		*	(0.6)			
23	Official Secrets Act, 1923	-	9	-	-	-18.2
		*	(0.0)			
24	Electricity Act, 2003	-	97591	-	-	52.4
		*	(7.8)			

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TABLE 1.12

Cases Reported & Rate of Cognizable Crimes under Special and Local Laws (SLL) under Different Crime Heads During 2015 and Decadal & Quinquennial Percentage Changes (Concluded)

S. No.	Crime Head	Quinquennial Average 2010-2014	2015	Percentage Change In 2015 Increase(+)/Decrease(-) Over		
				2005	Q.A.	2014
(1)	(2)	(9)	(10)	(11)	(12)	(13)
25	Wildlife Protection Act, 1972	-	829	-	-	7.7
		*	(0.1)			
26	Bonded Labour System (Abolition) Act, 1976	-	92	-	-	31.4
		*	(0.0)			
27	Environmental (Protection) Act, 1986	-	299	-	-	196.0
		*	(0.0)			
28	Air (Prevention & Control of Pollution) Act, 1981	-	50	-	-	4.2
		*	(0.0)			
29	Water (Prevention & Control of Pollution) Act, 1974	-	10	-	-	-33.3
		*	(0.0)			
30	National Security Act, 1980	-	412	-	-	22.6
		*	(0.0)			
31	Unlawful Activities (Prevention) Act, 1967	-	897	-	-	-8.1
		*	(0.1)			
32	Young Persons (Harmful Publications) Act, 1956	-	0	-	-	-100.0
		*	(0.0)			
33	Railway Property (Unlawful Possession) Act, 1966	-	7	-	-	250.0
		*	(0.0)			
34	Prevention of Damage to Public Property Act, 1984	-	4941	-	-	17.1
		*	(0.4)			
35	Transplantation of Human Organs Act, 1994	-	15	-	-	650.0
		*	(0.0)			
36	Trade Marks Act, 1999	-	186	-	-	56.3
		*	(0.0)			
37	Prevention of Insults to National Honour Act, 1971	-	61	-	-	-20.8
		*	(0.0)			
38	State Emblem (Prohibition of Improper Use) Act, 2005	-	8	-	-	700.0
		*	(0.0)			
39	Lotteries (Regulation) Act, 1998	-	3390	-	-	57.9
		*	(0.3)			
40	Citizenship Act, 1955	-	19	-	-	35.7
		*	(0.0)			
41	Foreigners Act, 1946	-	2025	-	-	37.5
		*	(0.2)			
42	Place of Worship (Special Provisions) Act, 1991	-	18	-	-	260.0
		*	(0.0)			
43	Religious Institution (Prevention of Misuse) Act, 1988	-	1	-	-	-50.0
		*	(0.0)			
44	Representation of People Act, 1951	-	1049	-	-	86.0
		*	(0.1)			
45	Emigration Act, 1983	-	42	-	-	-12.5
		*	(0.0)			
46	Juvenile Justice (Care and Protection of Children) Act, 2000	-	1457	-	-	10.8
		*	(0.1)			
47	Infant Substitutes Regulation Act, 2003	-	0	-	-	-
		*	(0.0)			
48	Anti-Hijacking Act, 1982	-	0	-	-	-
		*	(0.0)			

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TABLE 1.12

Cases Reported & Rate of Cognizable Crimes under Special and Local Laws (SLL) under Different Crime Heads During 2015 and Decadal & Quinquennial Percentage Changes (Concluded)

S. No.	Crime Head	Quinquennial Average 2010-2014	2015	Percentage Change In 2015 Increase(+)/Decrease(-) Over		
				2005	Q.A.	2014
(1)	(2)	(9)	(10)	(11)	(12)	(13)
49	Atomic Energy Act, 1962	-	0	-	-	-100.0
		*	(0.0)			
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	-	0	-	-	-
		*	(0.0)			
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	-	0	-	-	-
		*	(0.0)			
52	Safety of Maritime Navigation Act, 2002	-	0	-	-	-
		*	(0.0)			
53	Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	-	2	-	-	-
		*	(0.0)			
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	-	34	-	-	36.0
		*	(0.0)			
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	-	4	-	-	-60.0
		*	(0.0)			
56	Other SLL crimes	3203647	3259716	36.7	1.8	-3.2
		(263.4)	(258.9)			
	Total Cognizable SLL crimes	4095546	4376699	36.6	6.9	0.0
		(336.7)	(347.6)			

TABLE 1.12 - Page: 6 of 6

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015

S. No.	State/UT	Arms Act, 1959			NDPS Act			Gambling Act			Excise Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
STATES:													
1	Andhra Pradesh	128	-	0.2	520	-	1.0	4633	-	9.0	2900	-	5.6
2	Arunachal Pradesh	9	-	0.7	105	-	8.1	2	-	0.2	0	-	0.0
3	Assam	473	-	1.5	210	-	0.7	149	-	0.5	28	-	0.1
4	Bihar	1846	-	1.8	349	-	0.3	217	-	0.2	4890	-	4.7
5	Chhattisgarh	591	-	2.3	505	-	2.0	11287	-	44.0	15919	-	62.0
6	Goa	8	-	0.4	60	-	3.1	1251	-	63.7	0	-	0.0
7	Gujarat	546	-	0.9	54	-	0.1	11173	-	17.9	0	-	0.0
8	Haryana	1741	-	6.4	1661	-	6.1	4729	-	17.4	16363	-	60.1
9	Himachal Pradesh	17	-	0.2	622	-	8.8	302	-	4.3	1738	-	24.6
10	Jammu & Kashmir	146	-	1.2	588	-	4.8	156	-	1.3	460	-	3.7
11	Jharkhand	498	-	1.5	131	-	0.4	117	-	0.4	300	-	0.9
12	Karnataka	136	-	0.2	350	-	0.6	9993	-	16.1	4088	-	6.6
13	Kerala	250	-	0.7	4103	-	11.5	3691	-	10.4	0	-	0.0
14	Madhya Pradesh	9773	-	12.7	591	-	0.8	22618	-	29.3	51470	-	66.7
15	Maharashtra	1253	-	1.1	18979	-	15.9	20171	-	16.9	0	-	0.0
16	Manipur	16	-	0.6	140	-	5.4	29	-	1.1	0	-	0.0
17	Meghalaya	40	-	1.5	30	-	1.1	4	-	0.1	2	-	0.1
18	Mizoram	31	-	2.9	96	-	9.1	0	-	0.0	0	-	0.0
19	Nagaland	161	-	6.8	78	-	3.3	19	-	0.8	0	-	0.0
20	Odisha	349	-	0.8	516	-	1.2	1173	-	2.8	15344	-	36.3
21	Punjab	492	-	1.7	10159	-	35.1	1829	-	6.3	7506	-	25.9
22	Rajasthan	5894	-	8.2	883	-	1.2	19099	-	26.4	14617	-	20.2
23	Sikkim	2	-	0.3	1	-	0.2	0	-	0.0	0	-	0.0
24	Tamil Nadu	227	-	0.3	1522	-	2.2	5679	-	8.2	0	-	0.0
25	Telangana	109	-	0.3	198	-	0.5	1185	-	3.2	4929	-	13.5
26	Tripura	5	-	0.1	72	-	1.9	5	-	0.1	0	-	0.0
27	Uttar Pradesh	24702	-	11.4	6094	-	2.8	8424	-	3.9	51491	-	23.9
28	Uttarakhand	753	-	7.1	411	-	3.9	341	-	3.2	2281	-	21.6
29	West Bengal	2379	-	2.6	1292	-	1.4	436	-	0.5	6575	-	7.1
TOTAL STATE(S)		52575	-	4.3	50320	-	4.1	128712	-	10.4	200901	-	16.3
UNION TERRITORIES:													
30	A & N Islands	0	-	0.0	16	-	2.9	53	-	9.7	2094	-	383.5
31	Chandigarh	11	-	0.6	173	-	9.9	454	-	26.1	1097	-	63.0
32	D&N Haveli	0	-	0.0	3	-	0.7	3	-	0.7	10	-	2.4
33	Daman & Diu	1	-	0.3	1	-	0.3	8	-	2.5	0	-	0.0
34	Delhi UT	700	-	3.4	277	-	1.3	894	-	4.3	1967	-	9.4
35	Lakshadweep	0	-	0.0	4	-	5.0	0	-	0.0	0	-	0.0
36	Puducherry	13	-	0.8	2	-	0.1	10	-	0.6	0	-	0.0
TOTAL UT(S)		725	-	2.8	476	-	1.9	1422	-	5.5	5168	-	20.2
TOTAL (ALL INDIA)		53300	-	4.2	50796	-	4.0	130134	-	10.3	206069	-	16.4

‘NDPS Act’- Narcotic Drugs & Psychotropic Substances Act, 1985

TABLE 1.13 - Page: 1 of 19

Note: 1. Crime Rate is incidence of crime per one lakh Population

2. ‘*’ For women related crimes, the crime rate has been calculated using Female Population

3. ‘I’ - refers to Cases Reported; ‘V’ refers to No. of Victims in registered cases; ‘R’ refers to Crime Rate.

TABLE 1.13

**Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)**

S. No.	State/UT	Prohibition Act			Explosives and Explosive Substances Act			Immoral Traffic (Prevention) Act					
		I	V	R	I	V	R	Immoral Traffic (Prevention) Act (Total)			Under Section 5		
								I	V	R	I	V	R
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:													
1	Andhra Pradesh	1051	-	2.0	259	-	0.5	222	295	0.4	76	128	0.1
2	Arunachal Pradesh	5	-	0.4	6	-	0.5	2	2	0.2	0	0	0.0
3	Assam	1	-	0.0	88	-	0.3	54	68	0.2	21	35	0.1
4	Bihar	0	-	0.0	70	-	0.1	38	50	0.0	32	44	0.0
5	Chhattisgarh	1	-	0.0	268	-	1.0	4	4	0.0	0	0	0.0
6	Goa	0	-	0.0	1	-	0.1	3	4	0.2	0	0	0.0
7	Gujarat	254212	-	407.8	107	-	0.2	44	54	0.1	23	33	0.0
8	Haryana	0	-	0.0	53	-	0.2	61	86	0.2	9	13	0.0
9	Himachal Pradesh	0	-	0.0	6	-	0.1	9	19	0.1	4	14	0.1
10	Jammu & Kashmir	0	-	0.0	34	-	0.3	1	1	0.0	0	0	0.0
11	Jharkhand	0	-	0.0	84	-	0.3	19	17	0.1	17	17	0.1
12	Karnataka	2	-	0.0	85	-	0.1	423	592	0.7	207	354	0.3
13	Kerala	58197	-	163.7	373	-	1.0	138	92	0.4	17	17	0.0
14	Madhya Pradesh	0	-	0.0	398	-	0.5	30	42	0.0	17	25	0.0
15	Maharashtra	65128	-	54.7	88	-	0.1	400	384	0.3	126	210	0.1
16	Manipur	0	-	0.0	23	-	0.9	0	0	0.0	0	0	0.0
17	Meghalaya	0	-	0.0	4	-	0.1	2	2	0.1	0	0	0.0
18	Mizoram	64	-	6.1	6	-	0.6	0	0	0.0	0	0	0.0
19	Nagaland	197	-	8.3	26	-	1.1	5	5	0.2	3	3	0.1
20	Odisha	0	-	0.0	165	-	0.4	47	47	0.1	14	14	0.0
21	Punjab	8	-	0.0	7	-	0.0	77	128	0.3	39	53	0.1
22	Rajasthan	0	-	0.0	824	-	1.1	86	124	0.1	17	20	0.0
23	Sikkim	0	-	0.0	2	-	0.3	0	0	0.0	0	0	0.0
24	Tamil Nadu	116810	-	168.9	545	-	0.8	511	684	0.7	351	492	0.5
25	Telangana	5061	-	13.8	167	-	0.5	292	341	0.8	224	271	0.6
26	Tripura	0	-	0.0	0	-	0.0	2	3	0.1	2	3	0.1
27	Uttar Pradesh	0	-	0.0	456	-	0.2	33	53	0.0	30	51	0.0
28	Uttarakhand	0	-	0.0	2	-	0.0	20	31	0.2	15	25	0.1
29	West Bengal	0	-	0.0	208	-	0.2	107	268	0.1	38	185	0.0
TOTAL STATE(S)		500737	-	40.6	4355	-	0.4	2630	3396	0.2	1282	2007	0.1
UNION TERRITORIES:													
30	A & N Islands	14	-	2.6	0	-	0.0	1	0	0.2	1	0	0.2
31	Chandigarh	0	-	0.0	0	-	0.0	4	0	0.2	0	0	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	2	2	0.5	0	0	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	-	0.0	9	-	0.0	3	6	0.0	3	6	0.0
35	Lakshadweep	6	-	7.5	0	-	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	-	0.0	4	-	0.2	1	1	0.1	1	1	0.1
TOTAL UT(S)		20	-	0.1	13	-	0.1	11	9	0.0	5	7	0.0
TOTAL (ALL INDIA)		500757	-	39.8	4368	-	0.3	2641	3405	0.2	1287	2014	0.1

Note : Immoral Traffic (Prevention) Act consists of crimes committed on all genders including female, thus the calculation of Crime Rate has been done on the basis of total Population.

TABLE 1.13 - Page: 2 of 19

Col. 22 = Col. 25+ Col. 28+ Col. 31 + Col. 34+ Col. 37

Col. 23 = Col. 26+ Col. 29+ Col. 32 + Col. 35+ Col. 38

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Immoral Traffic (Prevention) Act											
		Under Section 6			Under Section 7			Under Section 8			Others		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)
STATES:													
1	Andhra Pradesh	5	8	0.0	7	10	0.0	1	-	0.0	133	149	0.3
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	-	0.0	2	2	0.2
3	Assam	19	19	0.1	3	3	0.0	0	-	0.0	11	11	0.0
4	Bihar	1	1	0.0	0	0	0.0	0	-	0.0	5	5	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	-	0.0	4	4	0.0
6	Goa	0	0	0.0	0	0	0.0	0	-	0.0	3	4	0.2
7	Gujarat	2	2	0.0	3	7	0.0	4	-	0.0	12	12	0.0
8	Haryana	6	17	0.0	6	11	0.0	0	-	0.0	40	45	0.1
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	-	0.0	5	5	0.1
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	-	0.0	1	1	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	2	-	0.0	0	0	0.0
12	Karnataka	4	5	0.0	47	75	0.1	48	-	0.1	117	158	0.2
13	Kerala	0	0	0.0	12	20	0.0	63	-	0.2	46	55	0.1
14	Madhya Pradesh	0	0	0.0	1	1	0.0	0	-	0.0	12	16	0.0
15	Maharashtra	4	8	0.0	49	67	0.0	140	-	0.1	81	99	0.1
16	Manipur	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	-	0.0	2	2	0.1
18	Mizoram	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
19	Nagaland	0	0	0.0	2	2	0.1	0	-	0.0	0	0	0.0
20	Odisha	0	0	0.0	1	1	0.0	0	-	0.0	32	32	0.1
21	Punjab	0	0	0.0	0	0	0.0	1	-	0.0	37	75	0.1
22	Rajasthan	4	4	0.0	2	2	0.0	0	-	0.0	63	98	0.1
23	Sikkim	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
24	Tamil Nadu	35	47	0.1	45	58	0.1	13	-	0.0	67	87	0.1
25	Telangana	1	1	0.0	1	3	0.0	0	-	0.0	66	66	0.2
26	Tripura	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
27	Uttar Pradesh	1	1	0.0	1	1	0.0	1	-	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	1	2	0.0	0	-	0.0	4	4	0.0
29	West Bengal	3	6	0.0	1	1	0.0	23	-	0.0	42	76	0.0
TOTAL STATE(S)		85	119	0.0	182	264	0.0	296	-	0.0	785	1006	0.1
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	4	-	0.2	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	-	0.0	2	2	0.5
33	Daman & Diu	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	4	-	0.0	2	2	0.0
TOTAL (ALL INDIA)		85	119	0.0	182	264	0.0	300	-	0.0	787	1008	0.1

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Indian Railways Act			Registration of Foreigners Act		
		I	V	R	I	V	R
(1)	(2)	(40)	(41)	(42)	(43)	(44)	(45)
STATES:							
1	Andhra Pradesh	2	-	0.0	1	-	0.0
2	Arunachal Pradesh	0	-	0.0	4	-	0.3
3	Assam	0	-	0.0	10	-	0.0
4	Bihar	0	-	0.0	1	-	0.0
5	Chhattisgarh	18	-	0.1	0	-	0.0
6	Goa	0	-	0.0	0	-	0.0
7	Gujarat	1	-	0.0	0	-	0.0
8	Haryana	12	-	0.0	1	-	0.0
9	Himachal Pradesh	0	-	0.0	0	-	0.0
10	Jammu & Kashmir	0	-	0.0	5	-	0.0
11	Jharkhand	1	-	0.0	0	-	0.0
12	Karnataka	2	-	0.0	1	-	0.0
13	Kerala	22	-	0.1	12	-	0.0
14	Madhya Pradesh	0	-	0.0	0	-	0.0
15	Maharashtra	30	-	0.0	1	-	0.0
16	Manipur	0	-	0.0	7	-	0.3
17	Meghalaya	0	-	0.0	0	-	0.0
18	Mizoram	0	-	0.0	0	-	0.0
19	Nagaland	0	-	0.0	0	-	0.0
20	Odisha	0	-	0.0	0	-	0.0
21	Punjab	14	-	0.0	0	-	0.0
22	Rajasthan	8	-	0.0	10	-	0.0
23	Sikkim	0	-	0.0	0	-	0.0
24	Tamil Nadu	8	-	0.0	17	-	0.0
25	Telangana	3	-	0.0	0	-	0.0
26	Tripura	0	-	0.0	0	-	0.0
27	Uttar Pradesh	222	-	0.1	2	-	0.0
28	Uttarakhand	0	-	0.0	0	-	0.0
29	West Bengal	3	-	0.0	0	-	0.0
TOTAL STATE(S)		346	-	0.0	72	-	0.0
UNION TERRITORIES:							
30	A & N Islands	0	-	0.0	0	-	0.0
31	Chandigarh	0	-	0.0	1	-	0.1
32	D&N Haveli	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0
34	Delhi UT	0	-	0.0	1	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0
36	Puducherry	0	-	0.0	0	-	0.0
TOTAL UT(S)		0	-	0.0	2	-	0.0
TOTAL (ALL INDIA)		346	-	0.0	74	-	0.0

TABLE 1.13 - Page: 4 of 19

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Protection of Civil Rights Act #											
		Protection of Civil Rights Act (Total)			For Crimes Committed Against SCs			For Crimes Committed Against STs			For Crimes Committed Against Others		
		I	V	R	I	V	R #	I	V	R #	I	V	R
(1)	(2)	(46)	(47)	(48)	(49)	(50)	(51)	(52)	(53)	(54)	(55)	(56)	(57)
STATES:													
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	-	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	74	74	0.1	74	74	0.4	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	0.0	0	0	0.0	0	0	-	0	0	0.0
9	Himachal Pradesh	3	3	0.0	3	3	0.2	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	11	13	0.0	11	13	0.1	0	0	0.0	0	0	0.0
13	Kerala	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	20	20	0.0	9	9	0.1	1	1	0.0	10	10	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	-	0	0	0.0	0	0	0.0
20	Odisha	2	2	0.0	2	2	0.0	0	0	0.0	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	-	0	0	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
25	Telangana	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		114	116	0.0	103	105	0.1	1	1	0.0	10	10	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	-	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	-	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	2	2	0.0	2	2	0.1	0	0	-	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	-	0	0	0.0	0	0	0.0
36	Puducherry	1	1	0.1	1	1	0.5	0	0	-	0	0	0.0
TOTAL UT(S)		3	3	0.0	3	3	0.1	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		117	119	0.0	106	108	0.1	1	1	0.0	10	10	0.0

Note : '#' The calculation of Crime Rate has been done using Population of SCs and STs only.

Col. 46 = Col. 49+ Col. 52+ Col. 55

Col. 47 = Col. 50+ Col. 53+ Col. 56

TABLE 1.13 - Page: 5 of 19

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Passport Act			Essential Commodities Act			Antiquities & Art Treasures Act, 1972		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(58)	(59)	(60)	(61)	(62)	(63)	(64)	(65)	(66)
STATES:										
1	Andhra Pradesh	4	-	0.0	175	-	0.3	5	-	0.0
2	Arunachal Pradesh	0	-	0.0	1	-	0.1	0	-	0.0
3	Assam	33	-	0.1	30	-	0.1	0	-	0.0
4	Bihar	3	-	0.0	496	-	0.5	10	-	0.0
5	Chhattisgarh	0	-	0.0	60	-	0.2	0	-	0.0
6	Goa	0	-	0.0	0	-	0.0	0	-	0.0
7	Gujarat	6	-	0.0	64	-	0.1	4	-	0.0
8	Haryana	0	-	0.0	171	-	0.6	0	-	0.0
9	Himachal Pradesh	0	-	0.0	11	-	0.2	0	-	0.0
10	Jammu & Kashmir	0	-	0.0	134	-	1.1	0	-	0.0
11	Jharkhand	0	-	0.0	60	-	0.2	0	-	0.0
12	Karnataka	45	-	0.1	405	-	0.7	6	-	0.0
13	Kerala	113	-	0.3	197	-	0.6	0	-	0.0
14	Madhya Pradesh	1	-	0.0	269	-	0.3	0	-	0.0
15	Maharashtra	56	-	0.0	722	-	0.6	1	-	0.0
16	Manipur	0	-	0.0	0	-	0.0	0	-	0.0
17	Meghalaya	1	-	0.0	3	-	0.1	0	-	0.0
18	Mizoram	1	-	0.1	3	-	0.3	0	-	0.0
19	Nagaland	0	-	0.0	2	-	0.1	0	-	0.0
20	Odisha	0	-	0.0	71	-	0.2	0	-	0.0
21	Punjab	20	-	0.1	57	-	0.2	0	-	0.0
22	Rajasthan	6	-	0.0	149	-	0.2	1	-	0.0
23	Sikkim	0	-	0.0	0	-	0.0	0	-	0.0
24	Tamil Nadu	297	-	0.4	21	-	0.0	1	-	0.0
25	Telangana	13	-	0.0	324	-	0.9	9	-	0.0
26	Tripura	37	-	1.0	20	-	0.5	0	-	0.0
27	Uttar Pradesh	10	-	0.0	645	-	0.3	0	-	0.0
28	Uttarakhand	0	-	0.0	23	-	0.2	0	-	0.0
29	West Bengal	42	-	0.0	330	-	0.4	0	-	0.0
TOTAL STATE(S)		688	-	0.1	4443	-	0.4	37	-	0.0
UNION TERRITORIES:										
30	A & N Islands	0	-	0.0	0	-	0.0	0	-	0.0
31	Chandigarh	0	-	0.0	16	-	0.9	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	15	-	0.1	22	-	0.1	0	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	0	-	0.0	20	-	1.2	0	-	0.0
TOTAL UT(S)		15	-	0.1	58	-	0.2	0	-	0.0
TOTAL (ALL INDIA)		703	-	0.1	4501	-	0.4	37	-	0.0

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Dowry Prohibition Act*			Indecent Representation of Women (Prohibition) Act*			Copy Right Act, 1957		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(67)	(68)	(69)	(70)	(71)	(72)	(73)	(74)	(75)
STATES:										
1	Andhra Pradesh	303	303	1.2	12	12	0.0	307	225	0.6
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	95	95	0.6	0	0	0.0	12	14	0.0
4	Bihar	1867	1912	3.7	0	0	0.0	4	4	0.0
5	Chhattisgarh	10	10	0.1	0	0	0.0	12	14	0.0
6	Goa	0	0	0.0	0	0	0.0	4	4	0.2
7	Gujarat	36	36	0.1	0	0	0.0	236	151	0.4
8	Haryana	14	14	0.1	0	0	0.0	114	108	0.4
9	Himachal Pradesh	0	0	0.0	0	0	0.0	16	16	0.2
10	Jammu & Kashmir	1	1	0.0	0	0	0.0	4	4	0.0
11	Jharkhand	1552	1595	9.6	0	0	0.0	17	17	0.1
12	Karnataka	1541	1543	5.0	2	2	0.0	246	200	0.4
13	Kerala	4	4	0.0	4	4	0.0	136	91	0.4
14	Madhya Pradesh	62	62	0.2	1	1	0.0	79	62	0.1
15	Maharashtra	42	42	0.1	0	0	0.0	371	215	0.3
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	2	2	0.1
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	1201	1201	5.7	0	0	0.0	5	5	0.0
21	Punjab	8	8	0.1	1	1	0.0	157	126	0.5
22	Rajasthan	9	9	0.0	9	9	0.0	304	222	0.4
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	333	333	1.0	7	7	0.0	2024	272	2.9
25	Telangana	2	2	0.0	2	2	0.0	207	186	0.6
26	Tripura	0	0	0.0	0	0	0.0	1	1	0.0
27	Uttar Pradesh	2766	2766	2.7	0	0	0.0	254	0	0.1
28	Uttarakhand	12	12	0.2	0	0	0.0	4	4	0.0
29	West Bengal	4	4	0.0	1	1	0.0	564	567	0.6
TOTAL STATE(S)		9862	9952	1.7	39	39	0.0	5080	2510	0.4
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	9	9	0.5
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	20	20	0.2	0	0	0.0	150	140	0.7
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	12	12	1.6	1	1	0.1	2	2	0.1
TOTAL UT(S)		32	32	0.3	1	1	0.0	161	151	0.6
TOTAL (ALL INDIA)		9894	9984	1.6	40	40	0.0	5241	2661	0.4

Note : ** The calculation of Crime Rate has been done using the female population only.

TABLE 1.13 - Page: 7 of 19

TABLE 1.13

**Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)**

S. No.	State/UT	Protection of Children from Sexual Offences Act			SC/ST (Prevention of Atrocities) Act #								
					SC/ST (Prevention of Atrocities) Act (Total)			For Crimes Committed Against SCs			For Crimes Committed Against STs		
		I	V	R	I	V	R	I	V	R #	I	V	R #
(1)	(2)	(76)	(77)	(78)	(79)	(80)	(81)	(82)	(83)	(84)	(85)	(86)	(87)
STATES:													
1	Andhra Pradesh	237	237	1.5	683	694	6.2	591	600	7.0	92	94	3.5
2	Arunachal Pradesh	12	12	2.6	0	0	0.0	0	0	-	0	0	0.0
3	Assam	731	731	6.1	4	4	0.1	4	4	0.2	0	0	0.0
4	Bihar	60	60	0.1	460	478	2.6	455	473	2.7	5	5	0.4
5	Chhattisgarh	1164	1169	11.6	1	1	0.0	0	0	0.0	1	1	0.0
6	Goa	0	0	0.0	19	20	10.9	13	13	51.1	6	7	4.0
7	Gujarat	1416	1424	6.8	209	223	1.6	190	204	4.7	19	19	0.2
8	Haryana	440	440	4.7	19	19	0.4	19	19	0.4	0	0	-
9	Himachal Pradesh	3	3	0.1	80	80	3.8	74	74	4.3	6	6	1.5
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	141	141	1.1	856	913	6.8	641	660	16.1	215	253	2.5
12	Karnataka	1480	1500	7.6	1832	2056	12.4	1509	1692	14.4	323	364	7.6
13	Kerala	516	542	5.5	83	84	2.4	77	78	2.5	6	6	1.2
14	Madhya Pradesh	1687	1687	5.6	1	1	0.0	1	1	0.0	0	0	0.0
15	Maharashtra	26	30	0.1	340	368	1.4	290	314	2.2	50	54	0.5
16	Manipur	25	26	2.6	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	118	118	11.8	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	114	116	30.7	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	5	5	0.7	0	0	0.0	0	0	-	0	0	0.0
20	Odisha	19	19	0.1	1	1	0.0	1	1	0.0	0	0	0.0
21	Punjab	18	18	0.2	23	26	0.3	23	26	0.3	0	0	-
22	Rajasthan	222	222	0.8	112	112	0.5	92	92	0.8	20	20	0.2
23	Sikkim	54	55	26.6	3	4	1.3	3	4	10.6	0	0	0.0
24	Tamil Nadu	1544	1603	7.6	115	117	0.8	111	113	0.8	4	4	0.5
25	Telangana	264	264	2.4	421	441	4.8	358	373	6.6	63	68	1.9
26	Tripura	0	0	0.0	1	1	0.1	0	0	0.0	1	1	0.1
27	Uttar Pradesh	3078	3078	3.5	1473	1539	3.5	1470	1536	3.6	3	3	0.3
28	Uttarakhand	99	99	2.6	42	42	1.9	41	41	2.2	1	1	0.3
29	West Bengal	1289	1289	4.4	39	44	0.1	27	28	0.1	12	16	0.2
TOTAL STATE(S)		14762	14888	3.4	6817	7268	2.3	5990	6346	3.0	827	922	0.8
UNION TERRITORIES:													
30	A & N Islands	1	1	0.7	2	2	7.0	0	0	-	2	2	7.0
31	Chandigarh	1	1	0.3	0	0	0.0	0	0	0.0	0	0	-
32	D&N Haveli	13	13	10.2	3	3	1.6	0	0	0.0	3	3	1.7
33	Daman & Diu	4	4	4.4	1	2	4.7	1	2	16.3	0	0	0.0
34	Delhi UT	86	86	1.5	14	14	0.5	14	14	0.5	0	0	-
35	Lakshadweep	1	1	5.6	0	0	0.0	0	0	-	0	0	0.0
36	Puducherry	45	45	9.7	0	0	0.0	0	0	0.0	0	0	-
TOTAL UT(S)		151	151	2.2	20	21	0.6	15	16	0.5	5	5	1.8
TOTAL (ALL INDIA)		14913	15039	3.3	6837	7289	2.2	6005	6362	3.0	832	927	0.8

Note : '#' The calculation of Crime Rate has been done using population of SCs & STs only.

TABLE 1.13 - Page: 8 of 19

Col. 79 = Col. 82+ Col. 85

Col. 80 = Col. 83+ Col. 86

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Forest Act			Prohibition of Child Marriage Act \$			Protection of Women From Domestic Violence Act*		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(88)	(89)	(90)	(91)	(92)	(93)	(94)	(95)	(96)
STATES:										
1	Andhra Pradesh	177	-	0.3	15	15	0.1	0	0	0.0
2	Arunachal Pradesh	0	-	0.0	0	0	0.0	0	0	0.0
3	Assam	31	-	0.1	14	14	0.1	0	0	0.0
4	Bihar	4	-	0.0	0	0	0.0	161	161	0.3
5	Chhattisgarh	0	-	0.0	6	6	0.1	2	8	0.0
6	Goa	0	-	0.0	0	0	0.0	0	0	0.0
7	Gujarat	7	-	0.0	9	11	0.0	2	2	0.0
8	Haryana	9	-	0.0	14	15	0.2	11	11	0.1
9	Himachal Pradesh	101	-	1.4	1	1	0.0	15	15	0.4
10	Jammu & Kashmir	5	-	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	198	-	0.6	1	1	0.0	0	0	0.0
12	Karnataka	135	-	0.2	35	35	0.2	1	1	0.0
13	Kerala	12	-	0.0	13	13	0.1	132	132	0.7
14	Madhya Pradesh	16	-	0.0	9	9	0.0	91	91	0.2
15	Maharashtra	18	-	0.0	24	24	0.1	8	8	0.0
16	Manipur	4	-	0.2	0	0	0.0	0	0	0.0
17	Meghalaya	0	-	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	-	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	-	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	-	0.0	1	1	0.0	0	0	0.0
21	Punjab	4	-	0.0	5	5	0.1	2	2	0.0
22	Rajasthan	1828	-	2.5	6	6	0.0	14	14	0.0
23	Sikkim	0	-	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	14	-	0.0	77	77	0.4	4	4	0.0
25	Telangana	6	-	0.0	15	15	0.1	6	7	0.0
26	Tripura	0	-	0.0	2	2	0.2	0	0	0.0
27	Uttar Pradesh	1311	-	0.6	4	4	0.0	4	4	0.0
28	Uttarakhand	41	-	0.4	1	1	0.0	0	0	0.0
29	West Bengal	6	-	0.0	40	40	0.1	2	2	0.0
TOTAL STATE(S)		3927	-	0.3	292	295	0.1	455	462	0.1
UNION TERRITORIES:										
30	A & N Islands	0	-	0.0	1	1	0.7	2	2	0.8
31	Chandigarh	0	-	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	-	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	-	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	41	-	0.2	0	0	0.0	4	4	0.0
35	Lakshadweep	0	-	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	-	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		41	-	0.2	1	1	0.0	6	6	0.1
TOTAL (ALL INDIA)		3968	-	0.3	293	296	0.1	461	468	0.1

Note : '\$' The calculation of Crime Rate has been done using population of children only.

*** The calculation of Crime Rate has been done using the female population only.

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TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Information Technology Act			Official Secrets Act			Electricity Act			Wildlife Protection Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(97)	(98)	(99)	(100)	(101)	(102)	(103)	(104)	(105)	(106)	(107)	(108)
STATES:													
1	Andhra Pradesh	393	-	0.8	0	-	0.0	15	-	0.0	2	-	0.0
2	Arunachal Pradesh	6	-	0.5	0	-	0.0	0	-	0.0	3	-	0.2
3	Assam	483	-	1.5	0	-	0.0	264	-	0.8	74	-	0.2
4	Bihar	212	-	0.2	0	-	0.0	4217	-	4.1	0	-	0.0
5	Chhattisgarh	95	-	0.4	0	-	0.0	108	-	0.4	12	-	0.0
6	Goa	12	-	0.6	0	-	0.0	0	-	0.0	0	-	0.0
7	Gujarat	103	-	0.2	0	-	0.0	195	-	0.3	20	-	0.0
8	Haryana	208	-	0.8	2	-	0.0	18598	-	68.3	10	-	0.0
9	Himachal Pradesh	44	-	0.6	0	-	0.0	1	-	0.0	12	-	0.2
10	Jammu & Kashmir	31	-	0.3	0	-	0.0	1	-	0.0	4	-	0.0
11	Jharkhand	180	-	0.5	0	-	0.0	1127	-	3.4	34	-	0.1
12	Karnataka	1414	-	2.3	0	-	0.0	8	-	0.0	74	-	0.1
13	Kerala	248	-	0.7	0	-	0.0	61	-	0.2	2	-	0.0
14	Madhya Pradesh	162	-	0.2	0	-	0.0	300	-	0.4	3	-	0.0
15	Maharashtra	348	-	0.3	0	-	0.0	996	-	0.8	20	-	0.0
16	Manipur	0	-	0.0	0	-	0.0	199	-	7.7	0	-	0.0
17	Meghalaya	45	-	1.6	0	-	0.0	2	-	0.1	0	-	0.0
18	Mizoram	7	-	0.7	0	-	0.0	0	-	0.0	1	-	0.1
19	Nagaland	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
20	Odisha	43	-	0.1	0	-	0.0	538	-	1.3	0	-	0.0
21	Punjab	148	-	0.5	1	-	0.0	1	-	0.0	1	-	0.0
22	Rajasthan	639	-	0.9	0	-	0.0	2702	-	3.7	239	-	0.3
23	Sikkim	1	-	0.2	0	-	0.0	0	-	0.0	0	-	0.0
24	Tamil Nadu	126	-	0.2	2	-	0.0	7	-	0.0	2	-	0.0
25	Telangana	472	-	1.3	0	-	0.0	0	-	0.0	9	-	0.0
26	Tripura	3	-	0.1	0	-	0.0	12	-	0.3	0	-	0.0
27	Uttar Pradesh	2161	-	1.0	0	-	0.0	57193	-	26.5	234	-	0.1
28	Uttarakhand	45	-	0.4	1	-	0.0	621	-	5.9	14	-	0.1
29	West Bengal	295	-	0.3	1	-	0.0	8998	-	9.7	50	-	0.1
TOTAL STATE(S)		7924	-	0.6	7	-	0.0	96164	-	7.8	820	-	0.1
UNION TERRITORIES:													
30	A & N Islands	5	-	0.9	0	-	0.0	0	-	0.0	0	-	0.0
31	Chandigarh	17	-	1.0	0	-	0.0	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	1	-	0.3	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	98	-	0.5	2	-	0.0	1427	-	6.8	8	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0	1	-	1.3
36	Puducherry	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL UT(S)		121	-	0.5	2	-	0.0	1427	-	5.6	9	-	0.0
TOTAL (ALL INDIA)		8045	-	0.6	9	-	0.0	97591	-	7.8	829	-	0.1

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TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Bonded Labour System (Abolition) Act											
		Bonded Labour System (Abolition) Act (Total)			Against SC			Against ST			Against Others		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(109)	(110)	(111)	(112)	(113)	(114)	(115)	(116)	(117)	(118)	(119)	(120)
STATES:													
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	1	1	0.0	0	0	0.0	0	0	0.0	1	1	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	10	10	0.0	1	1	0.0	0	0	0.0	9	9	0.0
9	Himachal Pradesh	1	1	0.0	0	0	0.0	0	0	0.0	1	1	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	8	77	0.0	1	1	0.0	0	0	0.0	7	76	0.0
13	Kerala	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	2	2	0.0	0	0	0.0	1	1	0.0	1	1	0.0
15	Maharashtra	5	5	0.0	0	0	0.0	0	0	0.0	5	5	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	6	9	0.0	0	0	0.0	0	0	0.0	6	9	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	15	254	0.0	0	0	0.0	3	12	0.0	12	242	0.0
25	Telangana	8	9	0.0	4	4	0.0	0	0	0.0	4	5	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	31	49	0.0	8	8	0.0	1	5	0.0	22	36	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		88	418	0.0	15	15	0.0	5	18	0.0	68	385	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	4	8	0.0	0	0	0.0	0	0	0.0	4	8	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		4	8	0.0	0	0	0.0	0	0	0.0	4	8	0.0
TOTAL (ALL INDIA)		92	426	0.0	15	15	0.0	5	18	0.0	72	393	0.0

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Col. 109 = Col. 112+ Col. 115+ Col. 118
Col. 110 = Col. 113+ Col. 116+ Col. 119

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Environmental (Protection) Act			Air (Prevention & Control of Pollution) Act, 1981			Water (Prevention & Control of Pollution) Act			National Security Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(121)	(122)	(123)	(124)	(125)	(126)	(127)	(128)	(129)	(130)	(131)	(132)
STATES:													
1	Andhra Pradesh	1	-	0.0	0	-	0.0	1	-	0.0	0	-	0.0
2	Arunachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
3	Assam	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
4	Bihar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
5	Chhattisgarh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
6	Goa	6	-	0.3	0	-	0.0	0	-	0.0	0	-	0.0
7	Gujarat	1	-	0.0	0	-	0.0	3	-	0.0	0	-	0.0
8	Haryana	1	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
9	Himachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
10	Jammu & Kashmir	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
11	Jharkhand	0	-	0.0	1	-	0.0	0	-	0.0	0	-	0.0
12	Karnataka	1	-	0.0	1	-	0.0	0	-	0.0	0	-	0.0
13	Kerala	1	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
14	Madhya Pradesh	1	-	0.0	0	-	0.0	0	-	0.0	155	-	0.2
15	Maharashtra	46	-	0.0	42	-	0.0	1	-	0.0	1	-	0.0
16	Manipur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
17	Meghalaya	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
18	Mizoram	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
19	Nagaland	0	-	0.0	0	-	0.0	0	-	0.0	3	-	0.1
20	Odisha	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
21	Punjab	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
22	Rajasthan	3	-	0.0	3	-	0.0	1	-	0.0	0	-	0.0
23	Sikkim	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
24	Tamil Nadu	1	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
25	Telangana	0	-	0.0	0	-	0.0	1	-	0.0	0	-	0.0
26	Tripura	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
27	Uttar Pradesh	234	-	0.1	0	-	0.0	0	-	0.0	253	-	0.1
28	Uttarakhand	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
29	West Bengal	1	-	0.0	3	-	0.0	3	-	0.0	0	-	0.0
TOTAL STATE(S)		297	-	0.0	50	-	0.0	10	-	0.0	412	-	0.0
UNION TERRITORIES:													
30	A & N Islands	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
31	Chandigarh	2	-	0.1	0	-	0.0	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL UT(S)		2	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL (ALL INDIA)		299	-	0.0	50	-	0.0	10	-	0.0	412	-	0.0

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TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Unlawful Activities (Prevention) Act			Young Persons (Harmful Publications) Act			Railway Property (Unlawful Possession) Act			Prevention of Damage To Public Property Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(133)	(134)	(135)	(136)	(137)	(138)	(139)	(140)	(141)	(142)	(143)	(144)
STATES:													
1	Andhra Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	20	-	0.0
2	Arunachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	6	-	0.5
3	Assam	103	-	0.3	0	-	0.0	0	-	0.0	87	-	0.3
4	Bihar	57	-	0.1	0	-	0.0	1	-	0.0	128	-	0.1
5	Chhattisgarh	2	-	0.0	0	-	0.0	0	-	0.0	6	-	0.0
6	Goa	0	-	0.0	0	-	0.0	0	-	0.0	19	-	1.0
7	Gujarat	0	-	0.0	0	-	0.0	0	-	0.0	42	-	0.1
8	Haryana	1	-	0.0	0	-	0.0	0	-	0.0	529	-	1.9
9	Himachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	69	-	1.0
10	Jammu & Kashmir	59	-	0.5	0	-	0.0	0	-	0.0	2	-	0.0
11	Jharkhand	44	-	0.1	0	-	0.0	1	-	0.0	115	-	0.3
12	Karnataka	7	-	0.0	0	-	0.0	0	-	0.0	77	-	0.1
13	Kerala	35	-	0.1	0	-	0.0	1	-	0.0	296	-	0.8
14	Madhya Pradesh	1	-	0.0	0	-	0.0	0	-	0.0	10	-	0.0
15	Maharashtra	1	-	0.0	0	-	0.0	0	-	0.0	159	-	0.1
16	Manipur	544	-	21.1	0	-	0.0	0	-	0.0	0	-	0.0
17	Meghalaya	10	-	0.4	0	-	0.0	0	-	0.0	2	-	0.1
18	Mizoram	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
19	Nagaland	4	-	0.2	0	-	0.0	0	-	0.0	0	-	0.0
20	Odisha	4	-	0.0	0	-	0.0	0	-	0.0	19	-	0.0
21	Punjab	2	-	0.0	0	-	0.0	0	-	0.0	24	-	0.1
22	Rajasthan	0	-	0.0	0	-	0.0	2	-	0.0	112	-	0.2
23	Sikkim	0	-	0.0	0	-	0.0	0	-	0.0	1	-	0.2
24	Tamil Nadu	1	-	0.0	0	-	0.0	0	-	0.0	1671	-	2.4
25	Telangana	0	-	0.0	0	-	0.0	0	-	0.0	61	-	0.2
26	Tripura	0	-	0.0	0	-	0.0	0	-	0.0	8	-	0.2
27	Uttar Pradesh	6	-	0.0	0	-	0.0	2	-	0.0	1331	-	0.6
28	Uttarakhand	0	-	0.0	0	-	0.0	0	-	0.0	7	-	0.1
29	West Bengal	13	-	0.0	0	-	0.0	0	-	0.0	126	-	0.1
TOTAL STATE(S)		894	-	0.1	0	-	0.0	7	-	0.0	4927	-	0.4
UNION TERRITORIES:													
30	A & N Islands	0	-	0.0	0	-	0.0	0	-	0.0	3	-	0.5
31	Chandigarh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	3	-	0.0	0	-	0.0	0	-	0.0	9	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	0	-	0.0	0	-	0.0	0	-	0.0	2	-	0.1
TOTAL UT(S)		3	-	0.0	0	-	0.0	0	-	0.0	14	-	0.1
TOTAL (ALL INDIA)		897	-	0.1	0	-	0.0	7	-	0.0	4941	-	0.4

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TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Transplantation of Human Organs Act			Trade Marks Act			Prevention of Insults to National Honour Act			State Emblem of India (Prohibition of Improper Use) Act, 2005		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(145)	(146)	(147)	(148)	(149)	(150)	(151)	(152)	(153)	(154)	(155)	(156)
STATES:													
1	Andhra Pradesh	0	0	0.0	0	-	0.0	1	-	0.0	1	-	0.0
2	Arunachal Pradesh	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
3	Assam	0	0	0.0	1	-	0.0	2	-	0.0	0	-	0.0
4	Bihar	0	0	0.0	3	-	0.0	2	-	0.0	0	-	0.0
5	Chhattisgarh	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
6	Goa	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
7	Gujarat	0	0	0.0	5	-	0.0	0	-	0.0	0	-	0.0
8	Haryana	0	0	0.0	1	-	0.0	0	-	0.0	0	-	0.0
9	Himachal Pradesh	0	0	0.0	0	-	0.0	2	-	0.0	0	-	0.0
10	Jammu & Kashmir	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
11	Jharkhand	0	0	0.0	1	-	0.0	0	-	0.0	0	-	0.0
12	Karnataka	12	12	0.0	2	-	0.0	7	-	0.0	0	-	0.0
13	Kerala	0	0	0.0	0	-	0.0	21	-	0.1	1	-	0.0
14	Madhya Pradesh	0	0	0.0	0	-	0.0	4	-	0.0	0	-	0.0
15	Maharashtra	0	0	0.0	3	-	0.0	11	-	0.0	1	-	0.0
16	Manipur	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
17	Meghalaya	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
18	Mizoram	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
19	Nagaland	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
20	Odisha	0	0	0.0	0	-	0.0	1	-	0.0	0	-	0.0
21	Punjab	1	1	0.0	1	-	0.0	1	-	0.0	0	-	0.0
22	Rajasthan	0	0	0.0	1	-	0.0	2	-	0.0	0	-	0.0
23	Sikkim	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
24	Tamil Nadu	1	1	0.0	6	-	0.0	1	-	0.0	5	-	0.0
25	Telangana	0	0	0.0	4	-	0.0	2	-	0.0	0	-	0.0
26	Tripura	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
27	Uttar Pradesh	0	0	0.0	118	-	0.1	2	-	0.0	0	-	0.0
28	Uttarakhand	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
29	West Bengal	1	1	0.0	3	-	0.0	2	-	0.0	0	-	0.0
TOTAL STATE(S)		15	15	0.0	149	-	0.0	61	-	0.0	8	-	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
31	Chandigarh	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
32	D&N Haveli	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	0	0	0.0	37	-	0.2	0	-	0.0	0	-	0.0
35	Lakshadweep	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL UT(S)		0	0	0.0	37	-	0.1	0	-	0.0	0	-	0.0
TOTAL (ALL INDIA)		15	15	0.0	186	-	0.0	61	-	0.0	8	-	0.0

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Lotteries (Regulation) Act			Citizenship Act, 1955			Foreigners Act			Place of Worship (Special Provisions) Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(157)	(158)	(159)	(160)	(161)	(162)	(163)	(164)	(165)	(166)	(167)	(168)
STATES:													
1	Andhra Pradesh	50	-	0.1	0	-	0.0	0	-	0.0	0	-	0.0
2	Arunachal Pradesh	0	-	0.0	0	-	0.0	1	-	0.1	0	-	0.0
3	Assam	0	-	0.0	0	-	0.0	17	-	0.1	0	-	0.0
4	Bihar	1	-	0.0	1	-	0.0	3	-	0.0	0	-	0.0
5	Chhattisgarh	0	-	0.0	0	-	0.0	1	-	0.0	0	-	0.0
6	Goa	0	-	0.0	0	-	0.0	15	-	0.8	0	-	0.0
7	Gujarat	3	-	0.0	0	-	0.0	5	-	0.0	0	-	0.0
8	Haryana	0	-	0.0	0	-	0.0	12	-	0.0	0	-	0.0
9	Himachal Pradesh	0	-	0.0	0	-	0.0	4	-	0.1	0	-	0.0
10	Jammu & Kashmir	0	-	0.0	0	-	0.0	4	-	0.0	0	-	0.0
11	Jharkhand	3	-	0.0	0	-	0.0	1	-	0.0	0	-	0.0
12	Karnataka	16	-	0.0	0	-	0.0	33	-	0.1	0	-	0.0
13	Kerala	117	-	0.3	0	-	0.0	1	-	0.0	0	-	0.0
14	Madhya Pradesh	0	-	0.0	2	-	0.0	1	-	0.0	0	-	0.0
15	Maharashtra	17	-	0.0	0	-	0.0	18	-	0.0	0	-	0.0
16	Manipur	0	-	0.0	0	-	0.0	2	-	0.1	0	-	0.0
17	Meghalaya	0	-	0.0	0	-	0.0	33	-	1.2	0	-	0.0
18	Mizoram	0	-	0.0	0	-	0.0	6	-	0.6	0	-	0.0
19	Nagaland	0	-	0.0	0	-	0.0	3	-	0.1	0	-	0.0
20	Odisha	1	-	0.0	0	-	0.0	1	-	0.0	0	-	0.0
21	Punjab	58	-	0.2	0	-	0.0	5	-	0.0	0	-	0.0
22	Rajasthan	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
23	Sikkim	0	-	0.0	0	-	0.0	2	-	0.3	0	-	0.0
24	Tamil Nadu	3084	-	4.5	0	-	0.0	2	-	0.0	0	-	0.0
25	Telangana	2	-	0.0	0	-	0.0	5	-	0.0	0	-	0.0
26	Tripura	0	-	0.0	0	-	0.0	1	-	0.0	0	-	0.0
27	Uttar Pradesh	1	-	0.0	0	-	0.0	6	-	0.0	18	-	0.0
28	Uttarakhand	0	-	0.0	0	-	0.0	4	-	0.0	0	-	0.0
29	West Bengal	1	-	0.0	16	-	0.0	1813	-	1.9	0	-	0.0
TOTAL STATE(S)		3354	-	0.3	19	-	0.0	1999	-	0.2	18	-	0.0
UNION TERRITORIES:													
30	A & N Islands	0	-	0.0	0	-	0.0	3	-	0.5	0	-	0.0
31	Chandigarh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	0	-	0.0	0	-	0.0	23	-	0.1	0	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	36	-	2.2	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL UT(S)		36	-	0.1	0	-	0.0	26	-	0.1	0	-	0.0
TOTAL (ALL INDIA)		3390	-	0.3	19	-	0.0	2025	-	0.2	18	-	0.0

TABLE 1.13 - Page: 15 of 19

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Religious Institution (Prevention of Misuse) Act			Representation of the People Act			Emigration Act			Juvenile Justice (Care And Protection of Children) Act \$		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(169)	(170)	(171)	(172)	(173)	(174)	(175)	(176)	(177)	(178)	(179)	(180)
STATES:													
1	Andhra Pradesh	0	-	0.0	3	-	0.0	0	-	0.0	5	5	0.0
2	Arunachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
3	Assam	0	-	0.0	0	-	0.0	0	-	0.0	83	83	0.7
4	Bihar	0	-	0.0	277	-	0.3	0	-	0.0	1	1	0.0
5	Chhattisgarh	0	-	0.0	0	-	0.0	0	-	0.0	1	1	0.0
6	Goa	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
7	Gujarat	0	-	0.0	0	-	0.0	0	-	0.0	107	137	0.5
8	Haryana	0	-	0.0	16	-	0.1	0	-	0.0	53	104	0.6
9	Himachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	6	6	0.3
10	Jammu & Kashmir	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
11	Jharkhand	0	-	0.0	3	-	0.0	0	-	0.0	43	43	0.3
12	Karnataka	0	-	0.0	88	-	0.1	0	-	0.0	48	85	0.2
13	Kerala	0	-	0.0	0	-	0.0	22	-	0.1	201	204	2.2
14	Madhya Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
15	Maharashtra	0	-	0.0	20	-	0.0	0	-	0.0	251	328	0.7
16	Manipur	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
17	Meghalaya	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
18	Mizoram	0	-	0.0	0	-	0.0	0	-	0.0	4	7	1.1
19	Nagaland	0	-	0.0	2	-	0.1	0	-	0.0	0	0	0.0
20	Odisha	0	-	0.0	0	-	0.0	0	-	0.0	45	45	0.3
21	Punjab	0	-	0.0	1	-	0.0	15	-	0.1	10	44	0.1
22	Rajasthan	0	-	0.0	0	-	0.0	0	-	0.0	216	879	0.8
23	Sikkim	0	-	0.0	0	-	0.0	0	-	0.0	6	6	3.0
24	Tamil Nadu	0	-	0.0	1	-	0.0	2	-	0.0	94	193	0.5
25	Telangana	0	-	0.0	0	-	0.0	2	-	0.0	126	159	1.1
26	Tripura	0	-	0.0	1	-	0.0	0	-	0.0	1	1	0.1
27	Uttar Pradesh	1	-	0.0	634	-	0.3	0	-	0.0	0	0	0.0
28	Uttarakhand	0	-	0.0	0	-	0.0	0	-	0.0	2	2	0.1
29	West Bengal	0	-	0.0	3	-	0.0	1	-	0.0	24	25	0.1
TOTAL STATE(S)		1	-	0.0	1049	-	0.1	42	-	0.0	1327	2358	0.3
UNION TERRITORIES:													
30	A & N Islands	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
31	Chandigarh	0	-	0.0	0	-	0.0	0	-	0.0	15	20	3.8
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0	1	1	1.1
34	Delhi UT	0	-	0.0	0	-	0.0	0	-	0.0	114	200	2.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
36	Puducherry	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
TOTAL UT(S)		0	-	0.0	0	-	0.0	0	-	0.0	130	221	1.9
TOTAL (ALL INDIA)		1	-	0.0	1049	-	0.1	42	-	0.0	1457	2579	0.3

Note : '\$' The calculation of Crime Rate has been done using population of children.

TABLE 1.13 - Page: 16 of 19

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Infant Milk Substitutes, Feeding Bottles And Infant Foods (Regulation of Production, Supply And Distribution) Amendment Act			Anti Hijacking Act, 1982			Atomic Energy Act, 1962			Weapons of Mass Destruction And Their Delivery Systems (Prohibition Of Unlawful Activities) Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(181)	(182)	(183)	(184)	(185)	(186)	(187)	(188)	(189)	(190)	(191)	(192)
STATES:													
1	Andhra Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
2	Arunachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
3	Assam	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
4	Bihar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
5	Chhattisgarh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
6	Goa	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
7	Gujarat	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
8	Haryana	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
9	Himachal Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
10	Jammu & Kashmir	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
11	Jharkhand	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
12	Karnataka	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
13	Kerala	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
14	Madhya Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
15	Maharashtra	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
16	Manipur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
17	Meghalaya	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
18	Mizoram	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
19	Nagaland	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
20	Odisha	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
21	Punjab	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
22	Rajasthan	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
23	Sikkim	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
24	Tamil Nadu	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
25	Telangana	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
26	Tripura	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
27	Uttar Pradesh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
28	Uttarakhand	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
29	West Bengal	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL STATE(S)		0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
UNION TERRITORIES:													
30	A & N Islands	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
31	Chandigarh	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
34	Delhi UT	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Puducherry	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL UT(S)		0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL (ALL INDIA)		0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Continued)

S. No.	State/UT	Safety of Civil Aviation Act			Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act			Manual Scavengers and Construction of Dry Latrines (Prohibition) Act		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(193)	(194)	(195)	(196)	(197)	(198)	(199)	(200)	(201)
STATES:										
1	Andhra Pradesh	0	-	0.0	0	-	0.0	0	0	0.0
2	Arunachal Pradesh	0	-	0.0	0	-	0.0	0	0	0.0
3	Assam	0	-	0.0	0	-	0.0	0	0	0.0
4	Bihar	0	-	0.0	0	-	0.0	0	0	0.0
5	Chhattisgarh	0	-	0.0	0	-	0.0	0	0	0.0
6	Goa	0	-	0.0	0	-	0.0	0	0	0.0
7	Gujarat	0	-	0.0	0	-	0.0	0	0	0.0
8	Haryana	0	-	0.0	0	-	0.0	0	0	0.0
9	Himachal Pradesh	0	-	0.0	0	-	0.0	0	0	0.0
10	Jammu & Kashmir	0	-	0.0	0	-	0.0	0	0	0.0
11	Jharkhand	0	-	0.0	0	-	0.0	0	0	0.0
12	Karnataka	0	-	0.0	0	-	0.0	2	3	0.0
13	Kerala	0	-	0.0	0	-	0.0	0	0	0.0
14	Madhya Pradesh	0	-	0.0	0	-	0.0	0	0	0.0
15	Maharashtra	0	-	0.0	0	-	0.0	0	0	0.0
16	Manipur	0	-	0.0	0	-	0.0	0	0	0.0
17	Meghalaya	0	-	0.0	0	-	0.0	0	0	0.0
18	Mizoram	0	-	0.0	0	-	0.0	0	0	0.0
19	Nagaland	0	-	0.0	0	-	0.0	0	0	0.0
20	Odisha	0	-	0.0	0	-	0.0	0	0	0.0
21	Punjab	0	-	0.0	0	-	0.0	0	0	0.0
22	Rajasthan	0	-	0.0	0	-	0.0	0	0	0.0
23	Sikkim	0	-	0.0	0	-	0.0	0	0	0.0
24	Tamil Nadu	0	-	0.0	0	-	0.0	0	0	0.0
25	Telangana	0	-	0.0	0	-	0.0	0	0	0.0
26	Tripura	0	-	0.0	0	-	0.0	0	0	0.0
27	Uttar Pradesh	0	-	0.0	0	-	0.0	0	0	0.0
28	Uttarakhand	0	-	0.0	0	-	0.0	0	0	0.0
29	West Bengal	0	-	0.0	0	-	0.0	0	0	0.0
TOTAL STATE(S)		0	-	0.0	0	-	0.0	2	3	0.0
UNION TERRITORIES:										
30	A & N Islands	0	-	0.0	0	-	0.0	0	0	0.0
31	Chandigarh	0	-	0.0	0	-	0.0	0	0	0.0
32	D&N Haveli	0	-	0.0	0	-	0.0	0	0	0.0
33	Daman & Diu	0	-	0.0	0	-	0.0	0	0	0.0
34	Delhi UT	0	-	0.0	0	-	0.0	0	0	0.0
35	Lakshadweep	0	-	0.0	0	-	0.0	0	0	0.0
36	Puducherry	0	-	0.0	0	-	0.0	0	0	0.0
TOTAL UT(S)		0	-	0.0	0	-	0.0	0	0	0.0
TOTAL (ALL INDIA)		0	-	0.0	0	-	0.0	2	3	0.0

TABLE 1.13 - Page: 18 of 19

TABLE 1.13

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) under Different Crime Heads During 2015
(Concluded)

S. No.	State/UT	Pre-Natal Diagnostic Techniques (Regulation And Prevention of Misuse) Act			The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981			Other SLL Crimes			Total Cognizable Crimes Under SLL		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(202)	(203)	(204)	(205)	(206)	(207)	(208)	(209)	(210)	(211)	(212)	(213)
STATES:													
1	Andhra Pradesh	0	-	0.0	0	-	0.0	3629	-	7.1	15755	-	30.7
2	Arunachal Pradesh	0	-	0.0	0	-	0.0	19	-	1.5	181	-	13.9
3	Assam	0	-	0.0	0	-	0.0	772	-	2.4	3849	-	12.0
4	Bihar	0	-	0.0	0	-	0.0	2986	-	2.9	18439	-	17.9
5	Chhattisgarh	0	-	0.0	0	-	0.0	215149	-	838.4	245223	-	955.6
6	Goa	0	-	0.0	0	-	0.0	84	-	4.3	1482	-	75.4
7	Gujarat	1	-	0.0	0	-	0.0	38496	-	61.8	307108	-	492.7
8	Haryana	32	-	0.1	0	-	0.0	2637	-	9.7	47523	-	174.6
9	Himachal Pradesh	0	-	0.0	0	-	0.0	151	-	2.1	3214	-	45.5
10	Jammu & Kashmir	0	-	0.0	0	-	0.0	92	-	0.7	1727	-	14.0
11	Jharkhand	0	-	0.0	0	-	0.0	2333	-	7.0	7861	-	23.6
12	Karnataka	0	-	0.0	0	-	0.0	9402	-	15.2	32019	-	51.7
13	Kerala	0	-	0.0	0	-	0.0	327329	-	920.9	396334	-	1115.0
14	Madhya Pradesh	0	-	0.0	0	-	0.0	2309	-	3.0	90046	-	116.8
15	Maharashtra	0	-	0.0	0	-	0.0	38148	-	32.0	147766	-	124.0
16	Manipur	0	-	0.0	0	-	0.0	15	-	0.6	1004	-	39.0
17	Meghalaya	0	-	0.0	0	-	0.0	29	-	1.1	327	-	11.9
18	Mizoram	0	-	0.0	0	-	0.0	14	-	1.3	347	-	32.9
19	Nagaland	0	-	0.0	0	-	0.0	124	-	5.2	629	-	26.6
20	Odisha	0	-	0.0	0	-	0.0	302	-	0.7	19848	-	47.0
21	Punjab	0	-	0.0	0	-	0.0	1591	-	5.5	22253	-	76.9
22	Rajasthan	0	-	0.0	0	-	0.0	16095	-	22.3	64096	-	88.6
23	Sikkim	0	-	0.0	0	-	0.0	112	-	17.4	184	-	28.7
24	Tamil Nadu	0	-	0.0	3	-	0.0	119823	-	173.3	254604	-	368.2
25	Telangana	0	-	0.0	0	-	0.0	2590	-	7.1	16496	-	45.1
26	Tripura	0	-	0.0	0	-	0.0	1	-	0.0	172	-	4.5
27	Uttar Pradesh	0	-	0.0	0	-	0.0	2386227	-	1105.6	2549421	-	1181.2
28	Uttarakhand	1	-	0.0	0	-	0.0	83893	-	795.6	88618	-	840.5
29	West Bengal	0	-	0.0	0	-	0.0	2106	-	2.3	26777	-	28.8
TOTAL STATE(S)		34	-	0.0	3	-	0.0	3256458	-	264.0	4363303	-	353.7
UNION TERRITORIES:													
30	A & N Islands	0	-	0.0	1	-	0.2	1	-	0.2	2197	-	402.4
31	Chandigarh	0	-	0.0	0	-	0.0	65	-	3.7	1865	-	107.1
32	D&N Haveli	0	-	0.0	0	-	0.0	0	-	0.0	34	-	8.1
33	Daman & Diu	0	-	0.0	0	-	0.0	0	-	0.0	17	-	5.3
34	Delhi UT	0	-	0.0	0	-	0.0	2669	-	12.8	8599	-	41.2
35	Lakshadweep	0	-	0.0	0	-	0.0	3	-	3.8	15	-	18.8
36	Puducherry	0	-	0.0	0	-	0.0	520	-	31.6	669	-	40.7
TOTAL UT(S)		0	-	0.0	1	-	0.0	3258	-	12.7	13396	-	52.3
TOTAL (ALL INDIA)		34	-	0.0	4	-	0.0	3259716	-	258.9	4376699	-	347.6

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Col. 211 = Col.4+7+10+13+16+19+22+40+43+46+49+58+61+64+67+70+73+76+79+88+91+94+97+100+103+106+109+121+124+ 127+130+133+136+139+142+ 145+148+151+154+157+160+163+166+169+172+175+178+181+184+187+190+193+196+199+ 202+205+208;

Tables
Chapter

2

Crimes in Mega Cities

TABLE 2.1

Cases Reported & Rate of Total Cognizable Crimes (IPC) During 2015

S.No.	Cities @	Incidence of Total Cognizable Crimes	Percentage Contribution to All India Total	Actual Population (In Lakhs)+#	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
CITIES:					
1	Agra	6299	0.9	17.5	360.8
2	Ahmedabad	15964	2.4	63.5	251.3
3	Allahabad	3909	0.6	12.2	321.2
4	Amritsar	1939	0.3	11.8	163.8
5	Asansol	4273	0.6	12.4	343.8
6	Aurangabad	7051	1.0	11.9	593.0
7	Bengaluru	35576	5.3	85.0	418.6
8	Bhopal	14857	2.2	18.8	789.0
9	Chandigarh City	3136	0.5	10.3	305.7
10	Chennai	13422	2.0	87.0	154.3
11	Coimbatore	3827	0.6	21.5	177.9
12	Delhi (City)	173947	25.7	163.1	1066.2
13	Dhanbad	1672	0.2	11.9	139.9
14	Durg-Bhilainagar	5625	0.8	10.6	528.7
15	Faridabad	6846	1.0	14.1	487.3
16	Ghaziabad	6441	1.0	23.6	273.0
17	Gwalior	8531	1.3	11.0	774.1
18	Hyderabad	16965	2.5	77.5	218.9
19	Indore	18463	2.7	21.7	852.0
20	Jabalpur	9253	1.4	12.7	729.7
21	Jaipur	26288	3.9	30.7	855.5
22	Jamshedpur	3541	0.5	13.4	264.8
23	Jodhpur	11822	1.7	11.4	1038.8
24	Kannur	2252	0.3	16.4	137.1
25	Kanpur	4960	0.7	29.2	169.9
26	Kochi	13781	2.0	21.2	650.7
27	Kolkata	23990	3.5	141.1	170.0
28	Kollam	13257	2.0	11.1	1194.3
29	Kota	5366	0.8	10.0	536.1
30	Kozhikode	9241	1.4	20.3	455.0
31	Lucknow	11981	1.8	29.0	413.0
32	Ludhiana	4012	0.6	16.1	248.6
33	Madurai	4388	0.6	14.6	300.1
34	Malappuram	4165	0.6	17.0	245.1
35	Meerut	5823	0.9	14.3	408.6
36	Mumbai	42940	6.4	184.1	233.2
37	Nagpur	11018	1.6	25.0	441.1
38	Nasik	3963	0.6	15.6	253.6
39	Patna	16871	2.5	20.5	824.2
40	Pune	15349	2.3	50.5	303.9
41	Raipur	5368	0.8	11.2	478.0
42	Rajkot	3385	0.5	13.9	243.4
43	Ranchi	4663	0.7	11.3	413.8
44	Srinagar	2818	0.4	12.7	221.4
45	Surat	3985	0.6	45.8	86.9
46	Thiruvananthapuram	15415	2.3	16.9	913.8
47	Thrissur	12376	1.8	18.5	667.2
48	Tiruchirapalli	3324	0.5	10.2	325.2
49	Vadodara	13243	2.0	18.2	728.8
50	Varanasi	2779	0.4	14.4	193.7
51	Vasai Virar	3283	0.5	12.2	268.9
52	Vijayawada	6438	1.0	14.9	431.8
53	Vishakhapatnam	6005	0.9	17.3	347.1
TOTAL CITIES		676086	100.0	1607.2	420.7

‘#’ Actual population figures of the Population Census 2011, due to absence of estimated mid-year population for these cities;

‘+’ Source: Registrar General/Population Commissioner, RGI, MHA

‘@’ These Cities includes City having Population of 10,00,000 or more.

Incidence refers to cases reported

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015

S. No.	Cities	Murder			Attempt to Commit Murder			C.H. Not Amounting To Murder			Attempt to Commit Culpable Homicide		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
CITIES:													
1	Agra	71	74	4.1	86	86	4.9	32	32	1.8	22	22	1.3
2	Ahmedabad	92	94	1.4	53	60	0.8	6	8	0.1	0	0	0.0
3	Allahabad	40	42	3.3	41	41	3.4	6	6	0.5	0	0	0.0
4	Amritsar	33	34	2.8	66	69	5.6	4	4	0.3	2	2	0.2
5	Asansol	50	50	4.0	161	162	13.0	5	5	0.4	1	1	0.1
6	Aurangabad	35	36	2.9	82	84	6.9	3	3	0.3	1	1	0.1
7	Bengaluru	188	201	2.2	464	481	5.5	23	27	0.3	0	0	0.0
8	Bhopal	55	55	2.9	76	76	4.0	5	5	0.3	10	10	0.5
9	Chandigarh City	18	22	1.8	40	40	3.9	7	12	0.7	8	8	0.8
10	Chennai	140	145	1.6	212	214	2.4	7	10	0.1	0	0	0.0
11	Coimbatore	25	26	1.2	39	39	1.8	0	0	0.0	0	0	0.0
12	Delhi (City)	464	490	2.8	674	703	4.1	53	55	0.3	897	1036	5.5
13	Dhanbad	30	30	2.5	5	5	0.4	1	1	0.1	0	0	0.0
14	Durg-Bhilainagar	28	28	2.6	31	31	2.9	1	1	0.1	0	0	0.0
15	Faridabad	60	63	4.3	58	59	4.1	7	7	0.5	0	0	0.0
16	Ghaziabad	59	59	2.5	60	60	2.5	15	15	0.6	2	2	0.1
17	Gwalior	42	44	3.8	61	114	5.5	6	6	0.5	1	1	0.1
18	Hyderabad	106	106	1.4	137	137	1.8	6	6	0.1	0	0	0.0
19	Indore	70	73	3.2	198	198	9.1	1	1	0.0	2	2	0.1
20	Jabalpur	41	41	3.2	123	123	9.7	4	4	0.3	1	1	0.1
21	Jaipur	114	114	3.7	103	109	3.4	7	7	0.2	0	0	0.0
22	Jamshedpur	43	44	3.2	17	17	1.3	2	2	0.1	0	0	0.0
23	Jodhpur	58	60	5.1	156	156	13.7	4	4	0.4	2	2	0.2
24	Kannur	7	7	0.4	13	13	0.8	5	6	0.3	39	39	2.4
25	Kanpur	50	50	1.7	57	57	2.0	17	17	0.6	16	16	0.5
26	Kochi	11	11	0.5	19	20	0.9	2	12	0.1	24	25	1.1
27	Kolkata	59	62	0.4	111	111	0.8	19	20	0.1	0	0	0.0
28	Kollam	18	19	1.6	35	35	3.2	5	5	0.5	89	89	8.0
29	Kota	21	21	2.1	103	105	10.3	3	3	0.3	28	28	2.8
30	Kozhikode	8	8	0.4	13	13	0.6	1	3	0.0	65	65	3.2
31	Lucknow	115	118	4.0	104	104	3.6	17	17	0.6	0	0	0.0
32	Ludhiana	73	73	4.5	68	72	4.2	11	11	0.7	0	0	0.0
33	Madurai	45	45	3.1	75	75	5.1	1	2	0.1	0	0	0.0
34	Malappuram	5	5	0.3	8	8	0.5	1	1	0.1	23	23	1.4
35	Meerut	82	92	5.8	112	112	7.9	10	10	0.7	23	23	1.6
36	Mumbai	169	172	0.9	231	243	1.3	1	2	0.0	1	1	0.0
37	Nagpur	79	86	3.2	84	87	3.4	3	3	0.1	0	0	0.0
38	Nasik	40	40	2.6	43	46	2.8	0	0	0.0	0	0	0.0
39	Patna	232	232	11.3	15	15	0.7	2	2	0.1	0	0	0.0
40	Pune	125	127	2.5	180	196	3.6	10	12	0.2	1	1	0.0
41	Raipur	40	40	3.6	92	92	8.2	4	4	0.4	0	0	0.0
42	Rajkot	36	36	2.6	40	40	2.9	3	3	0.2	0	0	0.0
43	Ranchi	52	52	4.6	49	49	4.3	0	0	0.0	0	0	0.0
44	Srinagar	5	5	0.4	31	31	2.4	4	4	0.3	0	0	0.0
45	Surat	101	101	2.2	17	20	0.4	3	6	0.1	0	0	0.0
46	Thiruvananthapuram	9	9	0.5	17	17	1.0	3	3	0.2	107	107	6.3
47	Thrissur	6	7	0.3	14	14	0.8	1	2	0.1	41	41	2.2
48	Tiruchirapalli	17	17	1.7	16	18	1.6	1	1	0.1	0	0	0.0
49	Vadodara	20	20	1.1	48	56	2.6	1	1	0.1	0	0	0.0
50	Varanasi	19	19	1.3	35	35	2.4	13	13	0.9	0	0	0.0
51	Vasai Virar	44	45	3.6	18	18	1.5	1	1	0.1	0	0	0.0
52	Vijayawada	27	27	1.8	58	58	3.9	5	9	0.3	0	0	0.0
53	Vishakhapatnam	24	24	1.4	48	48	2.8	0	0	0.0	0	0	0.0
TOTAL CITIES		3401	3501	2.1	4697	4872	2.9	352	394	0.2	1406	1546	0.9

Note: 1. Crime Rate is incidence of crime per one lakh Population

2. '*' For women related crimes, the crime rate has been calculated using female population

3. '@' These Cities includes City having Population of 10,00,000 or more.

4. 'I' - refers to Cases Reported; 'V' refers to No.of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 2.2 - Page: 1 of 22

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Rape *											
		Total Rape (Custodial+Other than Custodial)			Custodial Rape								
					Total Custodial			Gang Rape			Other Rape		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
CITIES:													
1	Agra	51	51	2.9	0	0	0.0	0	0	0.0	0	0	0.0
2	Ahmedabad	59	59	0.9	0	0	0.0	0	0	0.0	0	0	0.0
3	Allahabad	20	20	1.6	0	0	0.0	0	0	0.0	0	0	0.0
4	Amritsar	27	27	2.3	0	0	0.0	0	0	0.0	0	0	0.0
5	Asansol	35	35	2.8	0	0	0.0	0	0	0.0	0	0	0.0
6	Aurangabad	65	65	5.5	0	0	0.0	0	0	0.0	0	0	0.0
7	Bengaluru	112	112	1.3	0	0	0.0	0	0	0.0	0	0	0.0
8	Bhopal	133	133	7.1	0	0	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	64	64	6.2	0	0	0.0	0	0	0.0	0	0	0.0
10	Chennai	25	25	0.3	0	0	0.0	0	0	0.0	0	0	0.0
11	Coimbatore	2	2	0.1	0	0	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	1893	1914	11.6	0	0	0.0	0	0	0.0	0	0	0.0
13	Dhanbad	25	25	2.1	0	0	0.0	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	84	84	7.9	0	0	0.0	0	0	0.0	0	0	0.0
15	Faridabad	128	128	9.1	0	0	0.0	0	0	0.0	0	0	0.0
16	Ghaziabad	40	40	1.7	0	0	0.0	0	0	0.0	0	0	0.0
17	Gwalior	115	120	10.4	0	0	0.0	0	0	0.0	0	0	0.0
18	Hyderabad	113	116	1.5	0	0	0.0	0	0	0.0	0	0	0.0
19	Indore	76	76	3.5	0	0	0.0	0	0	0.0	0	0	0.0
20	Jabalpur	83	83	6.5	0	0	0.0	0	0	0.0	0	0	0.0
21	Jaipur	279	280	9.1	0	0	0.0	0	0	0.0	0	0	0.0
22	Jamshedpur	45	45	3.4	0	0	0.0	0	0	0.0	0	0	0.0
23	Jodhpur	152	152	13.4	0	0	0.0	0	0	0.0	0	0	0.0
24	Kannur	12	12	0.7	0	0	0.0	0	0	0.0	0	0	0.0
25	Kanpur	24	24	0.8	1	1	0.0	0	0	0.0	1	1	0.0
26	Kochi	51	52	2.4	0	0	0.0	0	0	0.0	0	0	0.0
27	Kolkata	33	33	0.2	0	0	0.0	0	0	0.0	0	0	0.0
28	Kollam	56	56	5.0	0	0	0.0	0	0	0.0	0	0	0.0
29	Kota	91	91	9.1	0	0	0.0	0	0	0.0	0	0	0.0
30	Kozhikode	32	32	1.6	0	0	0.0	0	0	0.0	0	0	0.0
31	Lucknow	67	67	2.3	0	0	0.0	0	0	0.0	0	0	0.0
32	Ludhiana	101	101	6.3	0	0	0.0	0	0	0.0	0	0	0.0
33	Madurai	13	13	0.9	0	0	0.0	0	0	0.0	0	0	0.0
34	Malappuram	19	19	1.1	0	0	0.0	0	0	0.0	0	0	0.0
35	Meerut	24	24	1.7	0	0	0.0	0	0	0.0	0	0	0.0
36	Mumbai	712	724	3.9	0	0	0.0	0	0	0.0	0	0	0.0
37	Nagpur	166	183	6.6	0	0	0.0	0	0	0.0	0	0	0.0
38	Nasik	30	30	1.9	0	0	0.0	0	0	0.0	0	0	0.0
39	Patna	63	63	3.1	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	266	270	5.3	0	0	0.0	0	0	0.0	0	0	0.0
41	Raipur	125	125	11.1	0	0	0.0	0	0	0.0	0	0	0.0
42	Rajkot	19	19	1.4	0	0	0.0	0	0	0.0	0	0	0.0
43	Ranchi	69	69	6.1	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	12	12	0.9	0	0	0.0	0	0	0.0	0	0	0.0
45	Surat	43	43	0.9	0	0	0.0	0	0	0.0	0	0	0.0
46	Thiruvananthapuram	38	38	2.3	0	0	0.0	0	0	0.0	0	0	0.0
47	Thrissur	45	45	2.4	0	0	0.0	0	0	0.0	0	0	0.0
48	Tiruchirapalli	2	2	0.2	0	0	0.0	0	0	0.0	0	0	0.0
49	Vadodara	15	15	0.8	0	0	0.0	0	0	0.0	0	0	0.0
50	Varanasi	43	43	3.0	7	7	0.5	0	0	0.0	7	7	0.5
51	Vasai Virar	79	79	6.5	0	0	0.0	0	0	0.0	0	0	0.0
52	Vijayawada	53	53	3.6	0	0	0.0	0	0	0.0	0	0	0.0
53	Vishakhapatnam	87	87	5.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL CITIES		6016	6080	3.7	8	8	0.0	0	0	0.0	8	8	0.0

For women related crimes, the crime rate has been calculated using Female Population

TABLE 2.2- Page: 2 of 22

Col. 16 = Col. 19+ Col. 28; Col. 19 = Col. 22+ Col. 25

Col. 17 = Col. 20+ Col. 29; Col. 20 = Col. 23+ Col. 26

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Rape *									Attempt to Commit Rape *		
		Rape Other than Custodial											
		Total Rape other than Custodial			Gang Rape			Other Rape					
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)
CITIES:													
1	Agra	51	51	2.9	1	1	0.1	50	50	2.9	5	5	0.3
2	Ahmedabad	59	59	0.9	1	1	0.0	58	58	0.9	0	0	0.0
3	Allahabad	20	20	1.6	2	2	0.2	18	18	1.5	0	0	0.0
4	Amritsar	27	27	2.3	0	0	0.0	27	27	2.3	6	6	0.5
5	Asansol	35	35	2.8	7	7	0.6	28	28	2.3	20	20	1.6
6	Aurangabad	65	65	5.5	6	6	0.5	59	59	5.0	0	0	0.0
7	Bengaluru	112	112	1.3	5	5	0.1	107	107	1.3	2	2	0.0
8	Bhopal	133	133	7.1	3	3	0.2	130	130	6.9	3	3	0.2
9	Chandigarh City	64	64	6.2	4	4	0.4	60	60	5.8	4	4	0.4
10	Chennai	25	25	0.3	0	0	0.0	25	25	0.3	4	4	0.0
11	Coimbatore	2	2	0.1	0	0	0.0	2	2	0.1	0	0	0.0
12	Delhi (City)	1893	1914	11.6	80	80	0.5	1813	1834	11.1	39	39	0.2
13	Dhanbad	25	25	2.1	3	3	0.3	22	22	1.8	10	10	0.8
14	Durg-Bhilainagar	84	84	7.9	6	6	0.6	78	78	7.3	7	7	0.7
15	Faridabad	128	128	9.1	16	16	1.1	112	112	8.0	9	9	0.6
16	Ghaziabad	40	40	1.7	4	4	0.2	36	36	1.5	0	0	0.0
17	Gwalior	115	120	10.4	13	13	1.2	102	107	9.3	5	5	0.5
18	Hyderabad	113	116	1.5	1	1	0.0	112	115	1.4	2	2	0.0
19	Indore	76	76	3.5	6	6	0.3	70	70	3.2	2	2	0.1
20	Jabalpur	83	83	6.5	5	5	0.4	78	78	6.2	3	3	0.2
21	Jaipur	279	280	9.1	21	22	0.7	258	258	8.4	3	3	0.1
22	Jamshedpur	45	45	3.4	5	5	0.4	40	40	3.0	19	19	1.4
23	Jodhpur	152	152	13.4	0	0	0.0	152	152	13.4	0	0	0.0
24	Kannur	12	12	0.7	1	1	0.1	11	11	0.7	0	0	0.0
25	Kanpur	23	23	0.8	3	3	0.1	20	20	0.7	3	3	0.1
26	Kochi	51	52	2.4	1	1	0.0	50	51	2.4	0	0	0.0
27	Kolkata	33	33	0.2	8	8	0.1	25	25	0.2	19	19	0.1
28	Kollam	56	56	5.0	0	0	0.0	56	56	5.0	0	0	0.0
29	Kota	91	91	9.1	2	2	0.2	89	89	8.9	10	10	1.0
30	Kozhikode	32	32	1.6	1	1	0.0	31	31	1.5	0	0	0.0
31	Lucknow	67	67	2.3	3	3	0.1	64	64	2.2	0	0	0.0
32	Ludhiana	101	101	6.3	5	5	0.3	96	96	5.9	18	18	1.1
33	Madurai	13	13	0.9	0	0	0.0	13	13	0.9	0	0	0.0
34	Malappuram	19	19	1.1	0	0	0.0	19	19	1.1	0	0	0.0
35	Meerut	24	24	1.7	4	4	0.3	20	20	1.4	21	21	1.5
36	Mumbai	712	724	3.9	14	14	0.1	698	710	3.8	0	0	0.0
37	Nagpur	166	183	6.6	6	6	0.2	160	177	6.4	1	1	0.0
38	Nasik	30	30	1.9	1	1	0.1	29	29	1.9	0	0	0.0
39	Patna	63	63	3.1	1	1	0.0	62	62	3.0	23	23	1.1
40	Pune	266	270	5.3	2	2	0.0	264	268	5.2	0	0	0.0
41	Raipur	125	125	11.1	4	4	0.4	121	121	10.8	2	2	0.2
42	Rajkot	19	19	1.4	0	0	0.0	19	19	1.4	0	0	0.0
43	Ranchi	69	69	6.1	3	3	0.3	66	66	5.9	0	0	0.0
44	Srinagar	12	12	0.9	0	0	0.0	12	12	0.9	6	6	0.5
45	Surat	43	43	0.9	0	0	0.0	43	43	0.9	0	0	0.0
46	Thiruvananthapuram	38	38	2.3	1	1	0.1	37	37	2.2	1	1	0.1
47	Thrissur	45	45	2.4	0	0	0.0	45	45	2.4	1	1	0.1
48	Tiruchirapalli	2	2	0.2	0	0	0.0	2	2	0.2	1	1	0.1
49	Vadodara	15	15	0.8	0	0	0.0	15	15	0.8	0	0	0.0
50	Varanasi	36	36	2.5	1	1	0.1	35	35	2.4	13	13	0.9
51	Vasai Virar	79	79	6.5	1	1	0.1	78	78	6.4	0	0	0.0
52	Vijayawada	53	53	3.6	0	0	0.0	53	53	3.6	2	2	0.1
53	Vishakhapatnam	87	87	5.0	3	3	0.2	84	84	4.9	2	2	0.1
TOTAL CITIES		6008	6072	3.7	254	255	0.2	5754	5817	3.6	266	266	0.2

For women related crimes, the crime rate has been calculated using female population

TABLE 2.2- Page: 3 of 22

Col. 28 = Col. 31+ Col. 34

Col. 29 = Col. 32+ Col. 35

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Kidnaping & Abduction														
		Kidnapping & Abduction (Total)			Kidnapping & Abduction			K & A for Murder (Section 364 IPC)			K & A for Ransom (Section 364A IPC)			K & A of Women To Compel Her For Marriage		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(40)	(41)	(42)	(43)	(44)	(45)	(46)	(47)	(48)	(49)	(50)	(51)	(52)	(53)	(54)
CITIES:																
1	Agra	339	339	19.4	177	177	10.1	70	70	4.0	3	3	0.2	89	89	5.1
2	Ahmedabad	332	341	5.2	102	106	1.6	0	0	0.0	4	4	0.1	197	200	3.1
3	Allahabad	103	103	8.5	56	56	4.6	0	0	0.0	2	2	0.2	45	45	3.7
4	Amritsar	85	87	7.2	1	1	0.1	0	0	0.0	2	2	0.2	58	60	4.9
5	Asansol	113	114	9.1	71	72	5.7	0	0	0.0	6	6	0.5	31	31	2.5
6	Aurangabad	174	193	14.6	132	149	11.1	0	0	0.0	2	2	0.2	19	19	1.6
7	Bengaluru	777	796	9.1	696	715	8.2	1	1	0.0	39	39	0.5	8	8	0.1
8	Bhopal	431	431	22.9	0	0	0.0	0	0	0.0	0	0	0.0	225	225	11.9
9	Chandigarh City	209	224	20.4	130	141	12.7	0	0	0.0	0	0	0.0	51	54	5.0
10	Chennai	37	39	0.4	18	20	0.2	2	2	0.0	7	7	0.1	5	5	0.1
11	Coimbatore	10	10	0.5	6	6	0.3	1	1	0.0	1	1	0.0	1	1	0.0
12	Delhi (City)	6630	7106	40.6	5893	6332	36.1	0	0	0.0	33	35	0.2	3	3	0.0
13	Dhanbad	67	67	5.6	0	0	0.0	0	0	0.0	0	0	0.0	66	66	5.5
14	Durg-Bhilainagar	205	205	19.3	97	97	9.1	1	1	0.1	0	0	0.0	12	12	1.1
15	Faridabad	447	460	31.8	16	16	1.1	0	0	0.0	0	0	0.0	166	166	11.8
16	Ghaziabad	315	315	13.4	72	72	3.1	60	60	2.5	2	2	0.1	181	181	7.7
17	Gwalior	177	182	16.1	92	96	8.3	0	0	0.0	2	2	0.2	4	4	0.4
18	Hyderabad	332	332	4.3	188	188	2.4	0	0	0.0	1	1	0.0	8	8	0.1
19	Indore	453	453	20.9	382	382	17.6	0	0	0.0	1	1	0.0	56	56	2.6
20	Jabalpur	363	363	28.6	108	108	8.5	0	0	0.0	0	0	0.0	93	93	7.3
21	Jaipur	630	630	20.5	239	239	7.8	0	0	0.0	3	3	0.1	86	86	2.8
22	Jamshedpur	76	76	5.7	11	11	0.8	3	3	0.2	2	2	0.1	55	55	4.1
23	Jodhpur	224	224	19.7	28	28	2.5	0	0	0.0	0	0	0.0	68	68	6.0
24	Kannur	7	7	0.4	0	0	0.0	0	0	0.0	1	1	0.1	0	0	0.0
25	Kanpur	259	262	8.9	0	0	0.0	5	5	0.2	2	2	0.1	81	81	2.8
26	Kochi	13	13	0.6	0	0	0.0	0	0	0.0	0	0	0.0	8	8	0.4
27	Kolkata	310	310	2.2	142	142	1.0	3	3	0.0	14	14	0.1	12	12	0.1
28	Kollam	10	10	0.9	0	0	0.0	0	0	0.0	0	0	0.0	6	6	0.5
29	Kota	229	229	22.9	26	26	2.6	0	0	0.0	1	1	0.1	117	117	11.7
30	Kozhikode	10	10	0.5	5	5	0.2	0	0	0.0	0	0	0.0	0	0	0.0
31	Lucknow	285	285	9.8	6	6	0.2	0	0	0.0	2	2	0.1	277	277	9.5
32	Ludhiana	275	290	17.0	0	0	0.0	0	0	0.0	0	0	0.0	217	229	13.4
33	Madurai	35	35	2.4	9	9	0.6	0	0	0.0	9	9	0.6	14	14	1.0
34	Malappuram	4	4	0.2	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.1
35	Meerut	159	159	11.2	0	0	0.0	0	0	0.0	0	0	0.0	43	43	3.0
36	Mumbai	1583	1628	8.6	1494	1538	8.1	0	0	0.0	3	3	0.0	13	13	0.1
37	Nagpur	355	383	14.2	315	336	12.6	2	2	0.1	0	0	0.0	37	44	1.5
38	Nasik	166	179	10.6	161	173	10.3	0	0	0.0	1	1	0.1	3	4	0.2
39	Patna	869	869	42.5	0	0	0.0	15	15	0.7	3	3	0.1	314	314	15.3
40	Pune	707	738	14.0	527	535	10.4	2	2	0.0	8	8	0.2	40	41	0.8
41	Raipur	219	219	19.5	210	210	18.7	0	0	0.0	1	1	0.1	8	8	0.7
42	Rajkot	99	99	7.1	0	0	0.0	0	0	0.0	0	0	0.0	74	74	5.3
43	Ranchi	159	159	14.1	10	10	0.9	0	0	0.0	6	6	0.5	143	143	12.7
44	Srinagar	112	112	8.8	57	57	4.5	9	9	0.7	0	0	0.0	0	0	0.0
45	Surat	247	257	5.4	157	166	3.4	0	0	0.0	7	7	0.2	67	67	1.5
46	Thiruvananthapuram	20	20	1.2	20	20	1.2	0	0	0.0	0	0	0.0	0	0	0.0
47	Thrissur	9	9	0.5	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
48	Tiruchirapalli	13	16	1.3	7	7	0.7	1	1	0.1	1	4	0.1	4	4	0.4
49	Vadodara	83	89	4.6	35	40	1.9	0	0	0.0	6	6	0.3	28	28	1.5
50	Varanasi	129	129	9.0	0	0	0.0	0	0	0.0	0	0	0.0	85	85	5.9
51	Vasai Virar	336	338	27.5	322	322	26.4	0	0	0.0	3	3	0.2	1	1	0.1
52	Vijayawada	35	35	2.3	18	18	1.2	1	1	0.1	0	0	0.0	14	14	0.9
53	Vishakhapatnam	189	189	10.9	189	189	10.9	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL CITIES		19455	20172	12.1	12225	12821	7.6	176	176	0.1	178	183	0.1	3134	3163	1.9

“(*) For women related crimes, the crime rate has been calculated using female population

TABLE 2.2- Page: 4 of 22

Col. 40 = Col. 43+ Col. 46 + Col. 49+ Col. 52 + Col. 55

Col. 41 = Col. 44+ Col. 47 + Col. 50+ Col. 53 + Col. 56

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Other Kidnapping & Abduction			Dacoity (Total)									Making Preparation And Assembly For Committing Dacoity		
					Total Dacoity			Dacoity with Murder			Others					
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(55)	(56)	(57)	(58)	(59)	(60)	(61)	(62)	(63)	(64)	(65)	(66)	(67)	(68)	(69)
CITIES:																
1	Agra	0	0	0.0	2	2	0.1	0	0	0.0	2	2	0.1	5	-	0.3
2	Ahmedabad	29	31	0.5	6	6	0.1	0	0	0.0	6	6	0.1	2	-	0.0
3	Allahabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	-	0.0
4	Amritsar	24	24	2.0	3	3	0.3	0	0	0.0	3	3	0.3	15	-	1.3
5	Asansol	5	5	0.4	4	4	0.3	0	0	0.0	4	4	0.3	52	-	4.2
6	Aurangabad	21	23	1.8	27	27	2.3	0	0	0.0	27	27	2.3	23	-	1.9
7	Bengaluru	33	33	0.4	45	46	0.5	0	0	0.0	45	46	0.5	320	-	3.8
8	Bhopal	206	206	10.9	1	1	0.1	0	0	0.0	1	1	0.1	9	-	0.5
9	Chandigarh City	28	29	2.7	8	8	0.8	0	0	0.0	8	8	0.8	1	-	0.1
10	Chennai	5	5	0.1	6	6	0.1	1	1	0.0	5	5	0.1	0	-	0.0
11	Coimbatore	1	1	0.0	4	4	0.2	0	0	0.0	4	4	0.2	2	-	0.1
12	Delhi (City)	701	736	4.3	61	63	0.4	0	0	0.0	61	63	0.4	5	-	0.0
13	Dhanbad	1	1	0.1	16	16	1.3	0	0	0.0	16	16	1.3	1	-	0.1
14	Durg-Bhilainagar	95	95	8.9	1	1	0.1	0	0	0.0	1	1	0.1	1	-	0.1
15	Faridabad	265	278	18.9	20	20	1.4	0	0	0.0	20	20	1.4	5	-	0.4
16	Ghaziabad	0	0	0.0	2	2	0.1	0	0	0.0	2	2	0.1	5	-	0.2
17	Gwalior	79	80	7.2	2	3	0.2	1	1	0.1	1	2	0.1	44	-	4.0
18	Hyderabad	135	135	1.7	8	8	0.1	0	0	0.0	8	8	0.1	1	-	0.0
19	Indore	14	14	0.6	4	4	0.2	0	0	0.0	4	4	0.2	13	-	0.6
20	Jabalpur	162	162	12.8	2	2	0.2	0	0	0.0	2	2	0.2	3	-	0.2
21	Jaipur	302	302	9.8	0	0	0.0	0	0	0.0	0	0	0.0	6	-	0.2
22	Jamshedpur	5	5	0.4	6	11	0.4	0	0	0.0	6	11	0.4	1	-	0.1
23	Jodhpur	128	128	11.2	0	0	0.0	0	0	0.0	0	0	0.0	2	-	0.2
24	Kannur	6	6	0.4	4	4	0.2	0	0	0.0	4	4	0.2	0	-	0.0
25	Kanpur	171	174	5.9	3	3	0.1	0	0	0.0	3	3	0.1	3	-	0.1
26	Kochi	5	5	0.2	8	13	0.4	0	0	0.0	8	13	0.4	6	-	0.3
27	Kolkata	139	139	1.0	6	6	0.0	0	0	0.0	6	6	0.0	10	-	0.1
28	Kollam	4	4	0.4	5	5	0.5	0	0	0.0	5	5	0.5	0	-	0.0
29	Kota	85	85	8.5	0	0	0.0	0	0	0.0	0	0	0.0	5	-	0.5
30	Kozhikode	5	5	0.2	0	0	0.0	0	0	0.0	0	0	0.0	2	-	0.1
31	Lucknow	0	0	0.0	6	6	0.2	0	0	0.0	6	6	0.2	4	-	0.1
32	Ludhiana	58	61	3.6	2	2	0.1	0	0	0.0	2	2	0.1	30	-	1.9
33	Madurai	3	3	0.2	3	3	0.2	0	0	0.0	3	3	0.2	0	-	0.0
34	Malappuram	3	3	0.2	1	1	0.1	0	0	0.0	1	1	0.1	0	-	0.0
35	Meerut	116	116	8.1	4	4	0.3	0	0	0.0	4	4	0.3	0	-	0.0
36	Mumbai	73	74	0.4	48	49	0.3	0	0	0.0	48	49	0.3	29	-	0.2
37	Nagpur	1	1	0.0	21	21	0.8	0	0	0.0	21	21	0.8	27	-	1.1
38	Nasik	1	1	0.1	10	10	0.6	0	0	0.0	10	10	0.6	9	-	0.6
39	Patna	537	537	26.2	34	42	1.7	0	0	0.0	34	42	1.7	1	-	0.0
40	Pune	130	152	2.6	40	40	0.8	0	0	0.0	40	40	0.8	28	-	0.6
41	Raipur	0	0	0.0	3	3	0.3	0	0	0.0	3	3	0.3	0	-	0.0
42	Rajkot	25	25	1.8	4	4	0.3	0	0	0.0	4	4	0.3	0	-	0.0
43	Ranchi	0	0	0.0	5	5	0.4	0	0	0.0	5	5	0.4	0	-	0.0
44	Srinagar	46	46	3.6	1	1	0.1	0	0	0.0	1	1	0.1	0	-	0.0
45	Surat	16	17	0.3	18	19	0.4	0	0	0.0	18	19	0.4	4	-	0.1
46	Thiruvananthapuram	0	0	0.0	1	1	0.1	0	0	0.0	1	1	0.1	17	-	1.0
47	Thrissur	9	9	0.5	2	2	0.1	0	0	0.0	2	2	0.1	6	-	0.3
48	Tiruchirapalli	0	0	0.0	1	1	0.1	0	0	0.0	1	1	0.1	0	-	0.0
49	Vadodara	14	15	0.8	9	9	0.5	0	0	0.0	9	9	0.5	1	-	0.1
50	Varanasi	44	44	3.1	2	2	0.1	0	0	0.0	2	2	0.1	2	-	0.1
51	Vasai Virar	10	12	0.8	14	14	1.1	0	0	0.0	14	14	1.1	5	-	0.4
52	Vijayawada	2	2	0.1	2	2	0.1	0	0	0.0	2	2	0.1	0	-	0.0
53	Vishakhapatnam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	-	0.0
TOTAL CITIES		3742	3829	2.3	485	509	0.3	2	2	0.0	483	507	0.3	705	-	0.4

TABLE 2.2 - Page: 5 of 22

Col. 58 = Col. 61+ Col.64
Col. 59 = Col. 62+ Col.65

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Robbery			Criminal Trespass/Burglary								
					Criminal Trespass/Burglary (Total)			Criminal Trespass/Burglary			House Trespass & House Breaking		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(70)	(71)	(72)	(73)	(74)	(75)	(76)	(77)	(78)	(79)	(80)	(81)
CITIES:													
1	Agra	102	102	5.8	188	-	10.8	59	-	3.4	129	-	7.4
2	Ahmedabad	130	131	2.0	572	-	9.0	426	-	6.7	146	-	2.3
3	Allahabad	23	23	1.9	171	-	14.1	171	-	14.1	0	-	0.0
4	Amritsar	17	17	1.4	130	-	11.0	130	-	11.0	0	-	0.0
5	Asansol	19	19	1.5	14	-	1.1	14	-	1.1	0	-	0.0
6	Aurangabad	210	210	17.7	349	-	29.4	240	-	20.2	109	-	9.2
7	Bengaluru	707	707	8.3	1608	-	18.9	1206	-	14.2	402	-	4.7
8	Bhopal	149	149	7.9	888	-	47.2	0	-	0.0	888	-	47.2
9	Chandigarh City	72	73	7.0	96	-	9.4	66	-	6.4	30	-	2.9
10	Chennai	67	68	0.8	271	-	3.1	216	-	2.5	55	-	0.6
11	Coimbatore	121	121	5.6	136	-	6.3	107	-	5.0	29	-	1.3
12	Delhi (City)	6766	6771	41.5	11121	-	68.2	7904	-	48.4	3217	-	19.7
13	Dhanbad	18	18	1.5	81	-	6.8	0	-	0.0	81	-	6.8
14	Durg-Bhilainagar	31	31	2.9	253	-	23.8	0	-	0.0	253	-	23.8
15	Faridabad	53	53	3.8	348	-	24.8	284	-	20.2	64	-	4.6
16	Ghaziabad	47	47	2.0	91	-	3.9	86	-	3.6	5	-	0.2
17	Gwalior	56	56	5.1	489	-	44.4	425	-	38.6	64	-	5.8
18	Hyderabad	104	104	1.3	671	-	8.7	523	-	6.7	148	-	1.9
19	Indore	257	257	11.9	1140	-	52.6	1140	-	52.6	0	-	0.0
20	Jabalpur	101	101	8.0	460	-	36.3	377	-	29.7	83	-	6.5
21	Jaipur	312	324	10.2	1248	-	40.6	1031	-	33.6	217	-	7.1
22	Jamshedpur	18	27	1.3	135	-	10.1	115	-	8.6	20	-	1.5
23	Jodhpur	204	206	17.9	770	-	67.7	394	-	34.6	376	-	33.0
24	Kannur	25	25	1.5	54	-	3.3	42	-	2.6	12	-	0.7
25	Kanpur	69	69	2.4	148	-	5.1	148	-	5.1	0	-	0.0
26	Kochi	33	33	1.6	97	-	4.6	71	-	3.4	26	-	1.2
27	Kolkata	25	27	0.2	46	-	0.3	38	-	0.3	8	-	0.1
28	Kollam	43	43	3.9	103	-	9.3	16	-	1.4	87	-	7.8
29	Kota	49	49	4.9	132	-	13.2	14	-	1.4	118	-	11.8
30	Kozhikode	56	56	2.8	144	-	7.1	107	-	5.3	37	-	1.8
31	Lucknow	46	46	1.6	647	-	22.3	4	-	0.1	643	-	22.2
32	Ludhiana	17	17	1.1	228	-	14.1	5	-	0.3	223	-	13.8
33	Madurai	189	189	12.9	177	-	12.1	160	-	10.9	17	-	1.2
34	Malappuram	9	9	0.5	47	-	2.8	42	-	2.5	5	-	0.3
35	Meerut	90	90	6.3	181	-	12.7	15	-	1.1	166	-	11.6
36	Mumbai	1708	1724	9.3	3010	-	16.3	2578	-	14.0	432	-	2.3
37	Nagpur	464	464	18.6	1079	-	43.2	869	-	34.8	210	-	8.4
38	Nasik	187	188	12.0	300	-	19.2	249	-	15.9	51	-	3.3
39	Patna	162	162	7.9	676	-	33.0	676	-	33.0	0	-	0.0
40	Pune	731	733	14.5	1194	-	23.6	855	-	16.9	339	-	6.7
41	Raipur	43	43	3.8	294	-	26.2	261	-	23.2	33	-	2.9
42	Rajkot	32	32	2.3	188	-	13.5	29	-	2.1	159	-	11.4
43	Ranchi	55	55	4.9	212	-	18.8	212	-	18.8	0	-	0.0
44	Srinagar	19	19	1.5	236	-	18.5	0	-	0.0	236	-	18.5
45	Surat	33	34	0.7	240	-	5.2	207	-	4.5	33	-	0.7
46	Thiruvananthapuram	45	45	2.7	119	-	7.1	92	-	5.5	27	-	1.6
47	Thrissur	32	34	1.7	121	-	6.5	91	-	4.9	30	-	1.6
48	Tiruchirapalli	59	59	5.8	54	-	5.3	0	-	0.0	54	-	5.3
49	Vadodara	117	117	6.4	343	-	18.9	291	-	16.0	52	-	2.9
50	Varanasi	13	13	0.9	93	-	6.5	0	-	0.0	93	-	6.5
51	Vasai Virar	195	197	16.0	445	-	36.4	344	-	28.2	101	-	8.3
52	Vijayawada	54	54	3.6	343	-	23.0	108	-	7.2	235	-	15.8
53	Vishakhapatnam	30	30	1.7	326	-	18.8	276	-	16.0	50	-	2.9
TOTAL CITIES		14214	14271	8.8	32507	-	20.2	22714	-	14.1	9793	-	6.1

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Theft									Unlawful Assembly		
		Theft (Total)			Auto Theft			Other Theft					
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(82)	(83)	(84)	(85)	(86)	(87)	(88)	(89)	(90)	(91)	(92)	(93)
CITIES:													
1	Agra	2397	-	137.3	1901	-	108.9	496	-	28.4	0	-	0.0
2	Ahmedabad	2486	-	39.1	1701	-	26.8	785	-	12.4	24	-	0.4
3	Allahabad	1121	-	92.1	904	-	74.3	217	-	17.8	0	-	0.0
4	Amritsar	449	-	37.9	173	-	14.6	276	-	23.3	0	-	0.0
5	Asansol	541	-	43.5	156	-	12.6	385	-	31.0	0	-	0.0
6	Aurangabad	2220	-	186.7	900	-	75.7	1320	-	111.0	38	-	3.2
7	Bengaluru	11409	-	134.2	5346	-	62.9	6063	-	71.3	0	-	0.0
8	Bhopal	3149	-	167.2	2389	-	126.9	760	-	40.4	0	-	0.0
9	Chandigarh City	950	-	92.6	584	-	56.9	366	-	35.7	0	-	0.0
10	Chennai	1052	-	12.1	201	-	2.3	851	-	9.8	230	-	2.6
11	Coimbatore	481	-	22.4	206	-	9.6	275	-	12.8	52	-	2.4
12	Delhi (City)	96924	-	594.1	31302	-	191.9	65622	-	402.2	0	-	0.0
13	Dhanbad	508	-	42.5	239	-	20.0	269	-	22.5	0	-	0.0
14	Durg-Bhilainagar	653	-	61.4	305	-	28.7	348	-	32.7	0	-	0.0
15	Faridabad	2070	-	147.3	1617	-	115.1	453	-	32.2	0	-	0.0
16	Ghaziabad	2649	-	112.3	2076	-	88.0	573	-	24.3	0	-	0.0
17	Gwalior	1434	-	130.1	1083	-	98.3	351	-	31.9	0	-	0.0
18	Hyderabad	3547	-	45.8	1194	-	15.4	2353	-	30.4	6	-	0.1
19	Indore	5455	-	251.7	3967	-	183.1	1488	-	68.7	0	-	0.0
20	Jabalpur	874	-	68.9	543	-	42.8	331	-	26.1	0	-	0.0
21	Jaipur	7388	-	240.4	5450	-	177.4	1938	-	63.1	278	-	9.0
22	Jamshedpur	824	-	61.6	392	-	29.3	432	-	32.3	5	-	0.4
23	Jodhpur	2204	-	193.7	1556	-	136.7	648	-	56.9	0	-	0.0
24	Kannur	58	-	3.5	29	-	1.8	29	-	1.8	0	-	0.0
25	Kanpur	1297	-	44.4	988	-	33.8	309	-	10.6	0	-	0.0
26	Kochi	323	-	15.3	110	-	5.2	213	-	10.1	117	-	5.5
27	Kolkata	4183	-	29.6	597	-	4.2	3586	-	25.4	103	-	0.7
28	Kollam	126	-	11.4	65	-	5.9	61	-	5.5	0	-	0.0
29	Kota	1175	-	117.4	832	-	83.1	343	-	34.3	50	-	5.0
30	Kozhikode	289	-	14.2	171	-	8.4	118	-	5.8	9	-	0.4
31	Lucknow	3155	-	108.8	2111	-	72.8	1044	-	36.0	0	-	0.0
32	Ludhiana	573	-	35.5	173	-	10.7	400	-	24.8	0	-	0.0
33	Madurai	381	-	26.1	168	-	11.5	213	-	14.6	0	-	0.0
34	Malappuram	87	-	5.1	41	-	2.4	46	-	2.7	0	-	0.0
35	Meerut	2908	-	204.1	2401	-	168.5	507	-	35.6	0	-	0.0
36	Mumbai	10422	-	56.6	3311	-	18.0	7111	-	38.6	5	-	0.0
37	Nagpur	3044	-	121.9	1608	-	64.4	1436	-	57.5	24	-	1.0
38	Nasik	1164	-	74.5	634	-	40.6	530	-	33.9	4	-	0.3
39	Patna	3993	-	195.1	2322	-	113.4	1671	-	81.6	0	-	0.0
40	Pune	5037	-	99.7	2690	-	53.3	2347	-	46.5	5	-	0.1
41	Raipur	1109	-	98.8	679	-	60.5	430	-	38.3	0	-	0.0
42	Rajkot	796	-	57.2	629	-	45.2	167	-	12.0	19	-	1.4
43	Ranchi	1757	-	155.9	1050	-	93.2	707	-	62.7	0	-	0.0
44	Srinagar	320	-	25.1	209	-	16.4	111	-	8.7	0	-	0.0
45	Surat	1168	-	25.5	873	-	19.0	295	-	6.4	3	-	0.1
46	Thiruvananthapuram	232	-	13.8	96	-	5.7	136	-	8.1	0	-	0.0
47	Thrissur	175	-	9.4	39	-	2.1	136	-	7.3	56	-	3.0
48	Tiruchirapalli	269	-	26.3	126	-	12.3	143	-	14.0	0	-	0.0
49	Vadodara	1382	-	76.1	999	-	55.0	383	-	21.1	8	-	0.4
50	Varanasi	597	-	41.6	419	-	29.2	178	-	12.4	0	-	0.0
51	Vasai Virar	770	-	63.1	414	-	33.9	356	-	29.2	0	-	0.0
52	Vijayawada	1760	-	118.0	730	-	49.0	1030	-	69.1	32	-	2.1
53	Vishakhapatnam	1013	-	58.6	360	-	20.8	653	-	37.7	0	-	0.0
TOTAL CITIES		200348	-	124.7	89059	-	55.4	111289	-	69.2	1068	-	0.7

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Riots											
		Riots (Total)			Communal			Industrial			Political		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(94)	(95)	(96)	(97)	(98)	(99)	(100)	(101)	(102)	(103)	(104)	(105)
CITIES:													
1	Agra	219	219	12.5	14	14	0.8	0	0	0.0	0	0	0.0
2	Ahmedabad	118	144	1.9	5	22	0.1	0	0	0.0	1	1	0.0
3	Allahabad	61	76	5.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Amritsar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Asansol	152	157	12.2	0	0	0.0	0	0	0.0	5	5	0.4
6	Aurangabad	145	145	12.2	0	0	0.0	0	0	0.0	0	0	0.0
7	Bengaluru	373	499	4.4	0	0	0.0	0	0	0.0	1	4	0.0
8	Bhopal	52	52	2.8	0	0	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	46	63	4.5	0	0	0.0	0	0	0.0	2	2	0.2
10	Chennai	151	151	1.7	0	0	0.0	0	0	0.0	4	4	0.0
11	Coimbatore	38	38	1.8	0	0	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	108	128	0.7	0	0	0.0	0	0	0.0	7	7	0.0
13	Dhanbad	61	61	5.1	0	0	0.0	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	30	30	2.8	0	0	0.0	0	0	0.0	0	0	0.0
15	Faridabad	201	220	14.3	201	220	14.3	0	0	0.0	0	0	0.0
16	Ghaziabad	30	30	1.3	0	0	0.0	0	0	0.0	0	0	0.0
17	Gwalior	62	102	5.6	0	0	0.0	0	0	0.0	0	0	0.0
18	Hyderabad	42	44	0.5	0	0	0.0	0	0	0.0	13	13	0.2
19	Indore	47	47	2.2	0	0	0.0	0	0	0.0	0	0	0.0
20	Jabalpur	64	64	5.0	0	0	0.0	0	0	0.0	11	11	0.9
21	Jaipur	71	80	2.3	0	0	0.0	0	0	0.0	0	0	0.0
22	Jamshedpur	110	291	8.2	8	38	0.6	9	27	0.7	25	49	1.9
23	Jodhpur	4	4	0.4	0	0	0.0	0	0	0.0	0	0	0.0
24	Kannur	197	228	12.0	0	0	0.0	0	0	0.0	79	93	4.8
25	Kanpur	96	96	3.3	4	4	0.1	0	0	0.0	0	0	0.0
26	Kochi	43	46	2.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Kolkata	293	296	2.1	0	0	0.0	0	0	0.0	0	0	0.0
28	Kollam	217	223	19.5	0	0	0.0	0	0	0.0	31	34	2.8
29	Kota	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
30	Kozhikode	226	226	11.1	0	0	0.0	0	0	0.0	37	37	1.8
31	Lucknow	113	172	3.9	7	66	0.2	0	0	0.0	0	0	0.0
32	Ludhiana	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Madurai	51	51	3.5	0	0	0.0	0	0	0.0	0	0	0.0
34	Malappuram	146	146	8.6	0	0	0.0	0	0	0.0	0	0	0.0
35	Meerut	112	112	7.9	0	0	0.0	0	0	0.0	0	0	0.0
36	Mumbai	396	429	2.2	0	0	0.0	1	1	0.0	1	1	0.0
37	Nagpur	142	142	5.7	0	0	0.0	0	0	0.0	0	0	0.0
38	Nasik	77	77	4.9	0	0	0.0	1	1	0.1	1	1	0.1
39	Patna	725	750	35.4	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	259	268	5.1	0	0	0.0	0	0	0.0	1	1	0.0
41	Raipur	43	43	3.8	0	0	0.0	0	0	0.0	4	4	0.4
42	Rajkot	77	77	5.5	0	0	0.0	0	0	0.0	0	0	0.0
43	Ranchi	83	83	7.4	0	0	0.0	1	1	0.1	0	0	0.0
44	Srinagar	150	180	11.8	0	0	0.0	0	0	0.0	0	0	0.0
45	Surat	115	126	2.5	2	2	0.0	4	4	0.1	2	2	0.0
46	Thiruvananthapuram	159	159	9.4	0	0	0.0	0	0	0.0	0	0	0.0
47	Thrissur	108	112	5.8	0	0	0.0	0	0	0.0	9	9	0.5
48	Tiruchirapalli	8	8	0.8	0	0	0.0	0	0	0.0	0	0	0.0
49	Vadodara	109	129	6.0	8	16	0.4	0	0	0.0	0	0	0.0
50	Varanasi	29	29	2.0	0	0	0.0	0	0	0.0	0	0	0.0
51	Vasai Virar	102	113	8.4	0	0	0.0	0	0	0.0	0	0	0.0
52	Vijayawada	3	3	0.2	0	0	0.0	0	0	0.0	0	0	0.0
53	Vishakhapatnam	6	6	0.3	0	0	0.0	1	1	0.1	5	5	0.3
TOTAL CITIES		6270	6975	3.9	249	382	0.2	17	35	0.0	239	283	0.1

TABLE 2.2 - Page: 8 of 22

Col. 94 = Col. 97+Col.100+Col. 103+ Col. 106+ Col. 115+ Col. 118+ Col. 121+ Col. 123+ Col. 124
Col. 95 = Col. 98+Col.101+Col. 104+ Col. 107+ Col. 116+ Col. 119+ Col. 122+ Col. 124+ Col. 125

TABLE 2.2

**Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)**

S. No.	Cities	Riots								
		Total Riots (Caste Conflict)			SCs/STs VS Non-SCs/STs			Other Caste Conflict		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(106)	(107)	(108)	(109)	(110)	(111)	(112)	(113)	(114)
CITIES:										
1	Agra	12	12	0.7	12	12	0.7	0	0	0.0
2	Ahmedabad	5	5	0.1	2	2	0.0	3	3	0.0
3	Allahabad	0	0	0.0	0	0	0.0	0	0	0.0
4	Amritsar	0	0	0.0	0	0	0.0	0	0	0.0
5	Asansol	0	0	0.0	0	0	0.0	0	0	0.0
6	Aurangabad	2	2	0.2	0	0	0.0	2	2	0.2
7	Bengaluru	0	0	0.0	0	0	0.0	0	0	0.0
8	Bhopal	0	0	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	0	0	0.0	0	0	0.0	0	0	0.0
10	Chennai	0	0	0.0	0	0	0.0	0	0	0.0
11	Coimbatore	0	0	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	3	3	0.0	2	2	0.0	1	1	0.0
13	Dhanbad	2	2	0.2	2	2	0.2	0	0	0.0
14	Durg-Bhilainagar	0	0	0.0	0	0	0.0	0	0	0.0
15	Faridabad	0	0	0.0	0	0	0.0	0	0	0.0
16	Ghaziabad	0	0	0.0	0	0	0.0	0	0	0.0
17	Gwalior	0	0	0.0	0	0	0.0	0	0	0.0
18	Hyderabad	8	10	0.1	4	4	0.1	4	6	0.1
19	Indore	0	0	0.0	0	0	0.0	0	0	0.0
20	Jabalpur	0	0	0.0	0	0	0.0	0	0	0.0
21	Jaipur	0	0	0.0	0	0	0.0	0	0	0.0
22	Jamshedpur	18	44	1.3	0	0	0.0	18	44	1.3
23	Jodhpur	0	0	0.0	0	0	0.0	0	0	0.0
24	Kannur	0	0	0.0	0	0	0.0	0	0	0.0
25	Kanpur	0	0	0.0	0	0	0.0	0	0	0.0
26	Kochi	0	0	0.0	0	0	0.0	0	0	0.0
27	Kolkata	0	0	0.0	0	0	0.0	0	0	0.0
28	Kollam	0	0	0.0	0	0	0.0	0	0	0.0
29	Kota	0	0	0.0	0	0	0.0	0	0	0.0
30	Kozhikode	0	0	0.0	0	0	0.0	0	0	0.0
31	Lucknow	0	0	0.0	0	0	0.0	0	0	0.0
32	Ludhiana	0	0	0.0	0	0	0.0	0	0	0.0
33	Madurai	0	0	0.0	0	0	0.0	0	0	0.0
34	Malappuram	0	0	0.0	0	0	0.0	0	0	0.0
35	Meerut	0	0	0.0	0	0	0.0	0	0	0.0
36	Mumbai	10	10	0.1	4	4	0.0	6	6	0.0
37	Nagpur	0	0	0.0	0	0	0.0	0	0	0.0
38	Nasik	0	0	0.0	0	0	0.0	0	0	0.0
39	Patna	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	0	0	0.0	0	0	0.0	0	0	0.0
41	Raipur	0	0	0.0	0	0	0.0	0	0	0.0
42	Rajkot	3	3	0.2	3	3	0.2	0	0	0.0
43	Ranchi	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	0	0	0.0	0	0	0.0	0	0	0.0
45	Surat	1	1	0.0	1	1	0.0	0	0	0.0
46	Thiruvananthapuram	0	0	0.0	0	0	0.0	0	0	0.0
47	Thrissur	0	0	0.0	0	0	0.0	0	0	0.0
48	Tiruchirapalli	0	0	0.0	0	0	0.0	0	0	0.0
49	Vadodara	3	8	0.2	3	8	0.2	0	0	0.0
50	Varanasi	0	0	0.0	0	0	0.0	0	0	0.0
51	Vasai Virar	1	1	0.1	1	1	0.1	0	0	0.0
52	Vijayawada	0	0	0.0	0	0	0.0	0	0	0.0
53	Vishakhapatnam	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL CITIES		68	101	0.0	34	39	0.0	34	62	0.0

TABLE 2.2 - Page: 9 of 22

Col. 106 = Col. 109 + Col. 112
Col. 107 = Col. 110 + Col. 113

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Riots								
		Agrarian			Students			Sectarian		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(115)	(116)	(117)	(118)	(119)	(120)	(121)	(122)	(123)
CITIES:										
1	Agra	51	51	2.9	47	47	2.7	16	16	0.9
2	Ahmedabad	2	2	0.0	2	2	0.0	5	9	0.1
3	Allahabad	0	0	0.0	9	15	0.7	0	0	0.0
4	Amritsar	0	0	0.0	0	0	0.0	0	0	0.0
5	Asansol	0	0	0.0	0	0	0.0	0	0	0.0
6	Aurangabad	0	0	0.0	0	0	0.0	0	0	0.0
7	Bengaluru	0	0	0.0	4	4	0.0	0	0	0.0
8	Bhopal	0	0	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	0	0	0.0	1	3	0.1	0	0	0.0
10	Chennai	0	0	0.0	0	0	0.0	0	0	0.0
11	Coimbatore	0	0	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	0	0	0.0	2	2	0.0	0	0	0.0
13	Dhanbad	0	0	0.0	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	0	0	0.0	0	0	0.0	0	0	0.0
15	Faridabad	0	0	0.0	0	0	0.0	0	0	0.0
16	Ghaziabad	1	1	0.0	0	0	0.0	0	0	0.0
17	Gwalior	5	21	0.5	0	0	0.0	0	0	0.0
18	Hyderabad	0	0	0.0	4	4	0.1	0	0	0.0
19	Indore	0	0	0.0	0	0	0.0	0	0	0.0
20	Jabalpur	0	0	0.0	0	0	0.0	0	0	0.0
21	Jaipur	8	8	0.3	3	7	0.1	0	0	0.0
22	Jamshedpur	5	15	0.4	25	65	1.9	0	0	0.0
23	Jodhpur	0	0	0.0	0	0	0.0	0	0	0.0
24	Kannur	0	0	0.0	6	8	0.4	0	0	0.0
25	Kanpur	1	1	0.0	2	2	0.1	0	0	0.0
26	Kochi	0	0	0.0	0	0	0.0	0	0	0.0
27	Kolkata	0	0	0.0	0	0	0.0	0	0	0.0
28	Kollam	0	0	0.0	7	7	0.6	0	0	0.0
29	Kota	0	0	0.0	0	0	0.0	0	0	0.0
30	Kozhikode	0	0	0.0	9	9	0.4	0	0	0.0
31	Lucknow	0	0	0.0	3	3	0.1	4	4	0.1
32	Ludhiana	0	0	0.0	0	0	0.0	0	0	0.0
33	Madurai	0	0	0.0	0	0	0.0	0	0	0.0
34	Malappuram	0	0	0.0	0	0	0.0	0	0	0.0
35	Meerut	0	0	0.0	3	3	0.2	0	0	0.0
36	Mumbai	0	0	0.0	0	0	0.0	0	0	0.0
37	Nagpur	0	0	0.0	0	0	0.0	0	0	0.0
38	Nasik	0	0	0.0	0	0	0.0	0	0	0.0
39	Patna	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	0	0	0.0	1	1	0.0	0	0	0.0
41	Raipur	0	0	0.0	4	4	0.4	0	0	0.0
42	Rajkot	0	0	0.0	0	0	0.0	0	0	0.0
43	Ranchi	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	0	0	0.0	0	0	0.0	0	0	0.0
45	Surat	0	0	0.0	0	0	0.0	0	0	0.0
46	Thiruvananthapuram	0	0	0.0	0	0	0.0	0	0	0.0
47	Thrissur	0	0	0.0	5	5	0.3	0	0	0.0
48	Tiruchirapalli	0	0	0.0	0	0	0.0	0	0	0.0
49	Vadodara	0	0	0.0	0	0	0.0	0	0	0.0
50	Varanasi	0	0	0.0	0	0	0.0	0	0	0.0
51	Vasai Virar	0	0	0.0	0	0	0.0	0	0	0.0
52	Vijayawada	0	0	0.0	0	0	0.0	0	0	0.0
53	Vishakhapatnam	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL CITIES		73	99	0.0	137	191	0.1	25	29	0.0

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Riots			Criminal Breach of Trust			Cheating		
		Riots Others (excluding previous columns)								
		I	V	R	I	V	R	I	V	R
(1)	(2)	(124)	(125)	(126)	(127)	(128)	(129)	(130)	(131)	(132)
CITIES:										
1	Agra	79	79	4.5	112	112	6.4	283	283	16.2
2	Ahmedabad	98	103	1.5	168	171	2.6	179	179	2.8
3	Allahabad	52	61	4.3	68	68	5.6	215	215	17.7
4	Amritsar	0	0	0.0	21	21	1.8	216	216	18.2
5	Asansol	147	152	11.8	97	97	7.8	232	232	18.7
6	Aurangabad	143	143	12.0	56	56	4.7	362	365	30.4
7	Bengaluru	368	491	4.3	112	112	1.3	3333	3335	39.2
8	Bhopal	52	52	2.8	32	32	1.7	169	169	9.0
9	Chandigarh City	43	58	4.2	28	28	2.7	330	330	32.2
10	Chennai	147	147	1.7	66	66	0.8	272	272	3.1
11	Coimbatore	38	38	1.8	12	12	0.6	155	155	7.2
12	Delhi (City)	96	116	0.6	543	544	3.3	5320	5763	32.6
13	Dhanbad	59	59	4.9	46	46	3.8	45	45	3.8
14	Durg-Bhilainagar	30	30	2.8	17	17	1.6	113	113	10.6
15	Faridabad	0	0	0.0	230	236	16.4	102	102	7.3
16	Ghaziabad	29	29	1.2	133	133	5.6	286	286	12.1
17	Gwalior	57	81	5.2	37	37	3.4	58	58	5.3
18	Hyderabad	17	17	0.2	92	92	1.2	2171	2171	28.0
19	Indore	47	47	2.2	44	44	2.0	130	130	6.0
20	Jabalpur	53	53	4.2	7	7	0.6	88	88	6.9
21	Jaipur	60	65	2.0	184	186	6.0	5424	5453	176.5
22	Jamshedpur	20	53	1.5	32	59	2.4	519	1150	38.8
23	Jodhpur	4	4	0.4	54	54	4.7	914	920	80.3
24	Kannur	112	127	6.8	8	8	0.5	47	50	2.9
25	Kanpur	89	89	3.0	99	99	3.4	326	326	11.2
26	Kochi	43	46	2.0	18	18	0.8	563	618	26.6
27	Kolkata	293	296	2.1	277	285	2.0	1870	1870	13.3
28	Kollam	179	182	16.1	4	4	0.4	142	145	12.8
29	Kota	0	0	0.0	15	15	1.5	752	752	75.1
30	Kozhikode	180	180	8.9	23	23	1.1	219	219	10.8
31	Lucknow	99	99	3.4	328	328	11.3	887	887	30.6
32	Ludhiana	0	0	0.0	37	37	2.3	451	451	27.9
33	Madurai	51	51	3.5	6	6	0.4	347	347	23.7
34	Malappuram	146	146	8.6	4	4	0.2	102	102	6.0
35	Meerut	109	109	7.6	64	64	4.5	217	217	15.2
36	Mumbai	384	417	2.1	761	776	4.1	2937	2969	15.9
37	Nagpur	142	142	5.7	73	73	2.9	313	313	12.5
38	Nasik	75	75	4.8	17	17	1.1	161	162	10.3
39	Patna	725	750	35.4	82	82	4.0	1517	1517	74.1
40	Pune	257	266	5.1	108	109	2.1	784	818	15.5
41	Raipur	35	35	3.1	37	37	3.3	151	151	13.4
42	Rajkot	74	74	5.3	71	71	5.1	47	47	3.4
43	Ranchi	82	82	7.3	0	0	0.0	561	561	49.8
44	Srinagar	150	180	11.8	14	14	1.1	77	77	6.0
45	Surat	106	117	2.3	21	21	0.5	357	357	7.8
46	Thiruvananthapuram	159	159	9.4	6	6	0.4	236	236	14.0
47	Thrissur	94	98	5.1	11	11	0.6	215	215	11.6
48	Tiruchirapalli	8	8	0.8	2	2	0.2	104	104	10.2
49	Vadodara	98	105	5.4	32	32	1.8	209	216	11.5
50	Varanasi	29	29	2.0	101	101	7.0	261	261	18.2
51	Vasai Virar	101	112	8.3	19	19	1.6	197	197	16.1
52	Vijayawada	3	3	0.2	68	68	4.6	371	798	24.9
53	Vishakhapatnam	0	0	0.0	67	67	3.9	517	517	29.9
TOTAL CITIES		5462	5855	3.4	4564	4627	2.8	35854	37530	22.3

TABLE 2.2

Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Continued)

S. No.	Cities	Forgery			Counterfeiting								
					Counterfeiting (Total)			Offences Related To Counterfeit Coin			Counterfeiting Government Stamp		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(133)	(134)	(135)	(136)	(137)	(138)	(139)	(140)	(141)	(142)	(143)	(144)
CITIES:													
1	Agra	69	69	4.0	13	13	0.7	0	0	0.0	0	0	0.0
2	Ahmedabad	23	22	0.4	8	0	0.1	0	0	0.0	0	0	0.0
3	Allahabad	0	0	0.0	2	0	0.2	0	0	0.0	0	0	0.0
4	Amritsar	3	3	0.3	3	0	0.3	0	0	0.0	0	0	0.0
5	Asansol	86	89	6.9	11	11	0.9	0	0	0.0	0	0	0.0
6	Aurangabad	2	2	0.2	3	0	0.3	0	0	0.0	0	0	0.0
7	Bengaluru	45	43	0.5	29	27	0.3	0	0	0.0	0	0	0.0
8	Bhopal	1	1	0.1	9	9	0.5	0	0	0.0	0	0	0.0
9	Chandigarh City	7	7	0.7	1	0	0.1	0	0	0.0	0	0	0.0
10	Chennai	150	150	1.7	70	74	0.8	0	0	0.0	0	0	0.0
11	Coimbatore	3	3	0.1	1	1	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	466	561	2.9	67	64	0.4	1	1	0.0	0	0	0.0
13	Dhanbad	32	32	2.7	1	1	0.1	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	0	0	0.0	3	3	0.3	0	0	0.0	0	0	0.0
15	Faridabad	122	122	8.7	7	7	0.5	0	0	0.0	0	0	0.0
16	Ghaziabad	0	0	0.0	14	14	0.6	0	0	0.0	0	0	0.0
17	Gwalior	54	54	4.9	1	1	0.1	0	0	0.0	0	0	0.0
18	Hyderabad	37	35	0.5	26	26	0.3	0	0	0.0	0	0	0.0
19	Indore	27	27	1.2	4	4	0.2	0	0	0.0	0	0	0.0
20	Jabalpur	5	5	0.4	0	0	0.0	0	0	0.0	0	0	0.0
21	Jaipur	4	4	0.1	1	1	0.0	0	0	0.0	0	0	0.0
22	Jamshedpur	26	40	1.9	0	0	0.0	0	0	0.0	0	0	0.0
23	Jodhpur	1196	1196	105.1	0	0	0.0	0	0	0.0	0	0	0.0
24	Kannur	6	6	0.4	1	1	0.1	0	0	0.0	0	0	0.0
25	Kanpur	0	0	0.0	3	3	0.1	0	0	0.0	0	0	0.0
26	Kochi	11	11	0.5	6	4	0.3	0	0	0.0	0	0	0.0
27	Kolkata	10	11	0.1	14	14	0.1	0	0	0.0	0	0	0.0
28	Kollam	18	18	1.6	3	3	0.3	0	0	0.0	0	0	0.0
29	Kota	0	0	0.0	1	1	0.1	0	0	0.0	0	0	0.0
30	Kozhikode	18	18	0.9	3	3	0.1	0	0	0.0	0	0	0.0
31	Lucknow	0	0	0.0	7	7	0.2	0	0	0.0	0	0	0.0
32	Ludhiana	2	0	0.1	0	0	0.0	0	0	0.0	0	0	0.0
33	Madurai	0	0	0.0	11	11	0.8	0	0	0.0	0	0	0.0
34	Malappuram	3	3	0.2	2	2	0.1	0	0	0.0	0	0	0.0
35	Meerut	0	0	0.0	4	0	0.3	0	0	0.0	0	0	0.0
36	Mumbai	754	708	4.1	50	45	0.3	0	0	0.0	0	0	0.0
37	Nagpur	77	77	3.1	1	0	0.0	0	0	0.0	0	0	0.0
38	Nasik	1	1	0.1	16	9	1.0	0	0	0.0	0	0	0.0
39	Patna	0	0	0.0	9	9	0.4	9	9	0.4	0	0	0.0
40	Pune	3	3	0.1	12	10	0.2	0	0	0.0	0	0	0.0
41	Raipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
42	Rajkot	17	17	1.2	4	4	0.3	0	0	0.0	0	0	0.0
43	Ranchi	0	0	0.0	4	4	0.4	0	0	0.0	0	0	0.0
44	Srinagar	0	0	0.0	2	2	0.2	0	0	0.0	0	0	0.0
45	Surat	38	36	0.8	5	5	0.1	0	0	0.0	0	0	0.0
46	Thiruvananthapuram	23	23	1.4	12	12	0.7	0	0	0.0	0	0	0.0
47	Thrissur	9	8	0.5	2	2	0.1	0	0	0.0	0	0	0.0
48	Tiruchirapalli	9	9	0.9	10	0	1.0	0	0	0.0	0	0	0.0
49	Vadodara	6	6	0.3	8	8	0.4	0	0	0.0	0	0	0.0
50	Varanasi	0	0	0.0	5	5	0.3	0	0	0.0	0	0	0.0
51	Vasai Virar	7	7	0.6	1	0	0.1	0	0	0.0	0	0	0.0
52	Vijayawada	65	315	4.4	7	7	0.5	0	0	0.0	0	0	0.0
53	Vishakhapatnam	10	10	0.6	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL CITIES		3445	3752	2.1	477	427	0.3	10	10	0.0	0	0	0.0

TABLE 2.2 - Page: 12 of 22

Col. 136 = Col. 139+ Col. 142+ Col. 145
Col. 137 = Col. 140+ Col. 143+ Col. 146

TABLE 2.2 (Continued)

S. No.	Cities	Counterfeiting								
		Counterfeit Currency & Bank Notes								
		Counterfeit Currency & Bank Notes (Sub-Total)			Counterfeiting Currency- Notes Or Bank Notes			Using As Genuine, Forged or Counterfeiting Currency / Bank Notes		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(145)	(146)	(147)	(148)	(149)	(150)	(151)	(152)	(153)
CITIES:										
1	Agra	13	-	0.7	13	-	0.7	0	-	0.0
2	Ahmedabad	8	-	0.1	0	-	0.0	5	-	0.1
3	Allahabad	2	-	0.2	2	-	0.2	0	-	0.0
4	Amritsar	3	-	0.3	3	-	0.3	0	-	0.0
5	Asansol	11	-	0.9	0	-	0.0	11	-	0.9
6	Aurangabad	3	-	0.3	3	-	0.3	0	-	0.0
7	Bengaluru	29	-	0.3	1	-	0.0	25	-	0.3
8	Bhopal	9	-	0.5	0	-	0.0	0	-	0.0
9	Chandigarh City	1	-	0.1	0	-	0.0	0	-	0.0
10	Chennai	70	-	0.8	0	-	0.0	70	-	0.8
11	Coimbatore	1	-	0.0	0	-	0.0	0	-	0.0
12	Delhi (City)	66	-	0.4	5	-	0.0	4	-	0.0
13	Dhanbad	1	-	0.1	1	-	0.1	0	-	0.0
14	Durg-Bhilainagar	3	-	0.3	0	-	0.0	3	-	0.3
15	Faridabad	7	-	0.5	0	-	0.0	1	-	0.1
16	Ghaziabad	14	-	0.6	12	-	0.5	1	-	0.0
17	Gwalior	1	-	0.1	0	-	0.0	1	-	0.1
18	Hyderabad	26	-	0.3	10	-	0.1	15	-	0.2
19	Indore	4	-	0.2	3	-	0.1	1	-	0.0
20	Jabalpur	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	1	-	0.0	0	-	0.0	1	-	0.0
22	Jamshedpur	0	-	0.0	0	-	0.0	0	-	0.0
23	Jodhpur	0	-	0.0	0	-	0.0	0	-	0.0
24	Kannur	1	-	0.1	1	-	0.1	0	-	0.0
25	Kanpur	3	-	0.1	3	-	0.1	0	-	0.0
26	Kochi	6	-	0.3	6	-	0.3	0	-	0.0
27	Kolkata	14	-	0.1	0	-	0.0	11	-	0.1
28	Kollam	3	-	0.3	3	-	0.3	0	-	0.0
29	Kota	1	-	0.1	1	-	0.1	0	-	0.0
30	Kozhikode	3	-	0.1	2	-	0.1	0	-	0.0
31	Lucknow	7	-	0.2	0	-	0.0	7	-	0.2
32	Ludhiana	0	-	0.0	0	-	0.0	0	-	0.0
33	Madurai	11	-	0.8	11	-	0.8	0	-	0.0
34	Malappuram	2	-	0.1	2	-	0.1	0	-	0.0
35	Meerut	4	-	0.3	4	-	0.3	0	-	0.0
36	Mumbai	50	-	0.3	13	-	0.1	28	-	0.2
37	Nagpur	1	-	0.0	1	-	0.0	0	-	0.0
38	Nasik	16	-	1.0	15	-	1.0	1	-	0.1
39	Patna	0	-	0.0	0	-	0.0	0	-	0.0
40	Pune	12	-	0.2	12	-	0.2	0	-	0.0
41	Raipur	0	-	0.0	0	-	0.0	0	-	0.0
42	Rajkot	4	-	0.3	0	-	0.0	4	-	0.3
43	Ranchi	4	-	0.4	0	-	0.0	4	-	0.4
44	Srinagar	2	-	0.2	2	-	0.2	0	-	0.0
45	Surat	5	-	0.1	2	-	0.0	3	-	0.1
46	Thiruvananthapuram	12	-	0.7	0	-	0.0	0	-	0.0
47	Thrissur	2	-	0.1	2	-	0.1	0	-	0.0
48	Tiruchirapalli	10	-	1.0	10	-	1.0	0	-	0.0
49	Vadodara	8	-	0.4	8	-	0.4	0	-	0.0
50	Varanasi	5	-	0.3	5	-	0.3	0	-	0.0
51	Vasai Virar	1	-	0.1	0	-	0.0	1	-	0.1
52	Vijayawada	7	-	0.5	0	-	0.0	6	-	0.4
53	Vishakhapatnam	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL CITIES		467	-	0.3	156	-	0.1	203	-	0.1

TABLE 2.2 - Page: 13 of 22

Col. 145 = Col. 148+ Col. 151+ Col. 154 + Col. 157+ Col. 160

TABLE 2.2 (Continued)

S. No.	Cities	Counterfeiting								
		Counterfeit Currency & Bank Notes (Section 489-A To 489-E IPC)								
		Possession of Forged Or Counterfeiting Currency / Bank Notes (Section 489C IPC)			Making or Possessing Materials For Forged or Counterfeiting Currency / Bank Notes (Section 489D IPC)			Making or Using Documents Resembling Currency Notes / Bank Notes (Section 489- E IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(154)	(155)	(156)	(157)	(158)	(159)	(160)	(161)	(162)
CITIES:										
1	Agra	0	-	0.0	0	-	0.0	0	-	0.0
2	Ahmedabad	0	-	0.0	0	-	0.0	3	-	0.0
3	Allahabad	0	-	0.0	0	-	0.0	0	-	0.0
4	Amritsar	0	-	0.0	0	-	0.0	0	-	0.0
5	Asansol	0	-	0.0	0	-	0.0	0	-	0.0
6	Aurangabad	0	-	0.0	0	-	0.0	0	-	0.0
7	Bengaluru	3	-	0.0	0	-	0.0	0	-	0.0
8	Bhopal	0	-	0.0	9	-	0.5	0	-	0.0
9	Chandigarh City	1	-	0.1	0	-	0.0	0	-	0.0
10	Chennai	0	-	0.0	0	-	0.0	0	-	0.0
11	Coimbatore	1	-	0.0	0	-	0.0	0	-	0.0
12	Delhi (City)	57	-	0.3	0	-	0.0	0	-	0.0
13	Dhanbad	0	-	0.0	0	-	0.0	0	-	0.0
14	Durg-Bhilainagar	0	-	0.0	0	-	0.0	0	-	0.0
15	Faridabad	6	-	0.4	0	-	0.0	0	-	0.0
16	Ghaziabad	1	-	0.0	0	-	0.0	0	-	0.0
17	Gwalior	0	-	0.0	0	-	0.0	0	-	0.0
18	Hyderabad	1	-	0.0	0	-	0.0	0	-	0.0
19	Indore	0	-	0.0	0	-	0.0	0	-	0.0
20	Jabalpur	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	0	-	0.0	0	-	0.0	0	-	0.0
22	Jamshedpur	0	-	0.0	0	-	0.0	0	-	0.0
23	Jodhpur	0	-	0.0	0	-	0.0	0	-	0.0
24	Kannur	0	-	0.0	0	-	0.0	0	-	0.0
25	Kanpur	0	-	0.0	0	-	0.0	0	-	0.0
26	Kochi	0	-	0.0	0	-	0.0	0	-	0.0
27	Kolkata	3	-	0.0	0	-	0.0	0	-	0.0
28	Kollam	0	-	0.0	0	-	0.0	0	-	0.0
29	Kota	0	-	0.0	0	-	0.0	0	-	0.0
30	Kozhikode	0	-	0.0	0	-	0.0	1	-	0.0
31	Lucknow	0	-	0.0	0	-	0.0	0	-	0.0
32	Ludhiana	0	-	0.0	0	-	0.0	0	-	0.0
33	Madurai	0	-	0.0	0	-	0.0	0	-	0.0
34	Malappuram	0	-	0.0	0	-	0.0	0	-	0.0
35	Meerut	0	-	0.0	0	-	0.0	0	-	0.0
36	Mumbai	9	-	0.0	0	-	0.0	0	-	0.0
37	Nagpur	0	-	0.0	0	-	0.0	0	-	0.0
38	Nasik	0	-	0.0	0	-	0.0	0	-	0.0
39	Patna	0	-	0.0	0	-	0.0	0	-	0.0
40	Pune	0	-	0.0	0	-	0.0	0	-	0.0
41	Raipur	0	-	0.0	0	-	0.0	0	-	0.0
42	Rajkot	0	-	0.0	0	-	0.0	0	-	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	-	0.0
44	Srinagar	0	-	0.0	0	-	0.0	0	-	0.0
45	Surat	0	-	0.0	0	-	0.0	0	-	0.0
46	Thiruvananthapuram	0	-	0.0	1	-	0.1	11	-	0.7
47	Thrissur	0	-	0.0	0	-	0.0	0	-	0.0
48	Tiruchirapalli	0	-	0.0	0	-	0.0	0	-	0.0
49	Vadodara	0	-	0.0	0	-	0.0	0	-	0.0
50	Varanasi	0	-	0.0	0	-	0.0	0	-	0.0
51	Vasai Virar	0	-	0.0	0	-	0.0	0	-	0.0
52	Vijayawada	1	-	0.1	0	-	0.0	0	-	0.0
53	Vishakhapatnam	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL CITIES		83	-	0.1	10	-	0.0	15	-	0.0

TABLE 2.2 (Continued)

S. No.	Cities	Arson			Grievous Hurt											
					Grievous Hurt (Total)			Grievous Hurt			Acid Attack			Attempt to Acid Attack (Section 326B IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(163)	(164)	(165)	(166)	(167)	(168)	(169)	(170)	(171)	(172)	(173)	(174)	(175)	(176)	(177)
CITIES:																
1	Agra	12	-	0.7	126	126	7.2	125	125	7.2	1	1	0.1	0	0	0.0
2	Ahmedabad	11	-	0.2	169	172	2.7	169	172	2.7	0	0	0.0	0	0	0.0
3	Allahabad	1	-	0.1	10	10	0.8	10	10	0.8	0	0	0.0	0	0	0.0
4	Amritsar	0	-	0.0	115	131	9.7	114	130	9.6	1	1	0.1	0	0	0.0
5	Asansol	7	-	0.6	256	256	20.6	256	256	20.6	0	0	0.0	0	0	0.0
6	Aurangabad	67	-	5.6	76	76	6.4	76	76	6.4	0	0	0.0	0	0	0.0
7	Bengaluru	99	-	1.2	190	190	2.2	190	190	2.2	0	0	0.0	0	0	0.0
8	Bhopal	27	-	1.4	26	26	1.4	26	26	1.4	0	0	0.0	0	0	0.0
9	Chandigarh City	7	-	0.7	35	35	3.4	35	35	3.4	0	0	0.0	0	0	0.0
10	Chennai	20	-	0.2	50	50	0.6	47	47	0.5	3	3	0.0	0	0	0.0
11	Coimbatore	12	-	0.6	22	22	1.0	22	22	1.0	0	0	0.0	0	0	0.0
12	Delhi (City)	182	-	1.1	569	608	3.5	542	581	3.3	19	19	0.1	8	8	0.0
13	Dhanbad	0	-	0.0	2	2	0.2	2	2	0.2	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	39	-	3.7	35	35	3.3	35	35	3.3	0	0	0.0	0	0	0.0
15	Faridabad	13	-	0.9	172	194	12.2	172	194	12.2	0	0	0.0	0	0	0.0
16	Ghaziabad	0	-	0.0	13	13	0.6	12	12	0.5	1	1	0.0	0	0	0.0
17	Gwalior	7	-	0.6	50	50	4.5	49	49	4.4	1	1	0.1	0	0	0.0
18	Hyderabad	8	-	0.1	131	131	1.7	131	131	1.7	0	0	0.0	0	0	0.0
19	Indore	56	-	2.6	74	74	3.4	73	73	3.4	0	0	0.0	1	1	0.0
20	Jabalpur	6	-	0.5	93	93	7.3	93	93	7.3	0	0	0.0	0	0	0.0
21	Jaipur	23	-	0.7	8	8	0.3	8	8	0.3	0	0	0.0	0	0	0.0
22	Jamshedpur	13	-	1.0	623	725	46.6	623	725	46.6	0	0	0.0	0	0	0.0
23	Jodhpur	60	-	5.3	10	10	0.9	10	10	0.9	0	0	0.0	0	0	0.0
24	Kannur	28	-	1.7	8	8	0.5	8	8	0.5	0	0	0.0	0	0	0.0
25	Kanpur	5	-	0.2	73	73	2.5	72	72	2.5	0	0	0.0	1	1	0.0
26	Kochi	7	-	0.3	82	82	3.9	82	82	3.9	0	0	0.0	0	0	0.0
27	Kolkata	0	-	0.0	487	495	3.5	486	494	3.4	1	1	0.0	0	0	0.0
28	Kollam	15	-	1.4	106	106	9.5	106	106	9.5	0	0	0.0	0	0	0.0
29	Kota	7	-	0.7	33	33	3.3	33	33	3.3	0	0	0.0	0	0	0.0
30	Kozhikode	27	-	1.3	36	36	1.8	36	36	1.8	0	0	0.0	0	0	0.0
31	Lucknow	0	-	0.0	25	25	0.9	25	25	0.9	0	0	0.0	0	0	0.0
32	Ludhiana	7	-	0.4	200	200	12.4	199	199	12.3	1	1	0.1	0	0	0.0
33	Madurai	20	-	1.4	16	16	1.1	16	16	1.1	0	0	0.0	0	0	0.0
34	Malappuram	3	-	0.2	25	25	1.5	25	25	1.5	0	0	0.0	0	0	0.0
35	Meerut	0	-	0.0	23	23	1.6	17	17	1.2	5	5	0.4	1	1	0.1
36	Mumbai	20	-	0.1	1512	1531	8.2	1511	1530	8.2	1	1	0.0	0	0	0.0
37	Nagpur	34	-	1.4	233	233	9.3	233	233	9.3	0	0	0.0	0	0	0.0
38	Nasik	14	-	0.9	62	66	4.0	62	66	4.0	0	0	0.0	0	0	0.0
39	Patna	0	-	0.0	3112	3175	152.0	3112	3175	152.0	0	0	0.0	0	0	0.0
40	Pune	57	-	1.1	649	651	12.9	649	651	12.9	0	0	0.0	0	0	0.0
41	Raipur	29	-	2.6	42	42	3.7	42	42	3.7	0	0	0.0	0	0	0.0
42	Rajkot	19	-	1.4	67	67	4.8	67	67	4.8	0	0	0.0	0	0	0.0
43	Ranchi	0	-	0.0	105	105	9.3	105	105	9.3	0	0	0.0	0	0	0.0
44	Srinagar	20	-	1.6	12	12	0.9	11	11	0.9	1	1	0.1	0	0	0.0
45	Surat	4	-	0.1	175	175	3.8	175	175	3.8	0	0	0.0	0	0	0.0
46	Thiruvananthapuram	10	-	0.6	71	71	4.2	71	71	4.2	0	0	0.0	0	0	0.0
47	Thrissur	9	-	0.5	61	63	3.3	61	63	3.3	0	0	0.0	0	0	0.0
48	Tiruchirapalli	4	-	0.4	6	6	0.6	6	6	0.6	0	0	0.0	0	0	0.0
49	Vadodara	9	-	0.5	104	104	5.7	103	103	5.7	1	1	0.1	0	0	0.0
50	Varanasi	4	-	0.3	58	58	4.0	57	57	4.0	1	1	0.1	0	0	0.0
51	Vasai Virar	2	-	0.2	88	88	7.2	88	88	7.2	0	0	0.0	0	0	0.0
52	Vijayawada	25	-	1.7	24	24	1.6	22	22	1.5	2	2	0.1	0	0	0.0
53	Vishakhapatnam	16	-	0.9	74	74	4.3	72	72	4.2	2	2	0.1	0	0	0.0
TOTAL CITIES		1065	-	0.7	10424	10704	6.5	10372	10652	6.5	41	41	0.0	11	11	0.0

TABLE 2.2 - Page: 15 of 22

Col. 166 = Col 169+ Col. 172+ Col. 175
Col. 167 = Col 170+ Col. 173+ Col. 176

TABLE 2.2 (Continued)

S. No.	Cities	Dowry Deaths*			Assault On Women With Intent To Outrage Her Modesty*								
					Assault On Women With Intent To Outrage Her Modesty (Total)			Sexual Harassment			Use of Criminal Force With Intent to Disrobe		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(178)	(179)	(180)	(181)	(182)	(183)	(184)	(185)	(186)	(187)	(188)	(189)
CITIES:													
1	Agra	43	43	2.5	206	206	11.8	171	171	9.8	20	20	1.1
2	Ahmedabad	1	1	0.0	152	152	2.4	79	79	1.2	7	7	0.1
3	Allahabad	15	15	1.2	49	49	4.0	29	29	2.4	7	7	0.6
4	Amritsar	3	3	0.3	38	38	3.2	32	32	2.7	3	3	0.3
5	Asansol	17	17	1.4	103	103	8.3	15	15	1.2	36	36	2.9
6	Aurangabad	3	3	0.3	383	383	32.2	125	125	10.5	22	22	1.9
7	Bengaluru	54	54	0.6	718	721	8.4	105	105	1.2	41	41	0.5
8	Bhopal	10	10	0.5	322	322	17.1	322	322	17.1	0	0	0.0
9	Chandigarh City	5	5	0.5	75	75	7.3	22	22	2.1	2	2	0.2
10	Chennai	7	7	0.1	68	68	0.8	9	9	0.1	0	0	0.0
11	Coimbatore	1	1	0.0	16	16	0.7	1	1	0.0	0	0	0.0
12	Delhi (City)	100	100	0.6	4563	4606	28.0	1147	1151	7.0	495	502	3.0
13	Dhanbad	6	6	0.5	16	16	1.3	14	14	1.2	0	0	0.0
14	Durg-Bhilainagar	1	1	0.1	174	174	16.4	0	0	0.0	0	0	0.0
15	Faridabad	24	24	1.7	123	123	8.8	28	28	2.0	16	16	1.1
16	Ghaziabad	24	24	1.0	122	122	5.2	67	67	2.8	32	32	1.4
17	Gwalior	18	18	1.6	188	188	17.1	25	25	2.3	6	6	0.5
18	Hyderabad	25	25	0.3	346	347	4.5	113	114	1.5	8	8	0.1
19	Indore	17	17	0.8	215	215	9.9	92	92	4.2	2	2	0.1
20	Jabalpur	13	13	1.0	194	194	15.3	67	67	5.3	11	11	0.9
21	Jaipur	30	30	1.0	324	325	10.5	49	49	1.6	25	25	0.8
22	Jamshedpur	9	9	0.7	43	43	3.2	27	27	2.0	7	7	0.5
23	Jodhpur	28	28	2.5	440	440	38.7	38	38	3.3	28	28	2.5
24	Kannur	0	0	0.0	51	51	3.1	7	7	0.4	0	0	0.0
25	Kanpur	25	25	0.9	88	88	3.0	54	54	1.8	10	10	0.3
26	Kochi	0	0	0.0	140	143	6.6	140	143	6.6	0	0	0.0
27	Kolkata	15	15	0.1	461	461	3.3	89	89	0.6	26	26	0.2
28	Kollam	0	0	0.0	172	172	15.5	172	172	15.5	0	0	0.0
29	Kota	4	4	0.4	136	137	13.6	33	33	3.3	1	1	0.1
30	Kozhikode	1	1	0.0	126	126	6.2	38	38	1.9	0	0	0.0
31	Lucknow	12	12	0.4	286	286	9.9	211	211	7.3	33	33	1.1
32	Ludhiana	4	4	0.2	131	131	8.1	48	48	3.0	13	13	0.8
33	Madurai	0	0	0.0	26	26	1.8	26	26	1.8	0	0	0.0
34	Malappuram	0	0	0.0	60	60	3.5	2	2	0.1	0	0	0.0
35	Meerut	14	14	1.0	145	145	10.2	69	69	4.8	24	24	1.7
36	Mumbai	9	9	0.0	2008	2025	10.9	720	722	3.9	80	80	0.4
37	Nagpur	9	9	0.4	392	392	15.7	158	158	6.3	15	15	0.6
38	Nasik	1	1	0.1	106	106	6.8	31	31	2.0	1	1	0.1
39	Patna	74	74	3.6	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	17	17	0.3	705	716	14.0	295	297	5.8	20	22	0.4
41	Raipur	4	4	0.4	113	113	10.1	63	63	5.6	6	6	0.5
42	Rajkot	0	0	0.0	35	35	2.5	0	0	0.0	0	0	0.0
43	Ranchi	12	12	1.1	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	0	0	0.0	223	223	17.5	5	5	0.4	2	2	0.2
45	Surat	1	1	0.0	50	50	1.1	40	40	0.9	0	0	0.0
46	Thiruvananthapuram	0	0	0.0	207	207	12.3	3	3	0.2	0	0	0.0
47	Thrissur	0	0	0.0	102	102	5.5	29	29	1.6	3	3	0.2
48	Tiruchirapalli	3	3	0.3	7	7	0.7	2	2	0.2	0	0	0.0
49	Vadodara	0	0	0.0	104	104	5.7	34	34	1.9	4	4	0.2
50	Varanasi	11	11	0.8	83	83	5.8	59	59	4.1	17	17	1.2
51	Vasai Virar	1	1	0.1	140	140	11.5	22	22	1.8	4	4	0.3
52	Vijayawada	11	11	0.7	196	196	13.1	23	23	1.5	10	10	0.7
53	Vishakhapatnam	7	7	0.4	257	257	14.9	66	66	3.8	24	24	1.4
TOTAL CITIES		689	689	0.4	15428	15508	9.6	5016	5028	3.1	1061	1070	0.7

*** For women related crimes, the crime rate has been calculated using female population

TABLE 2.2- Page: 16 of 22

Col. 181 = Col. 184+ Col. 187+ Col. 190 + Col. 193+ Col. 196

Col. 182 = Col. 185+ Col. 188+ Col. 191 + Col. 194+ Col. 197

TABLE 2.2 (Continued)

S. No.	Cities	Assault On Women With Intent To Outrage Her Modesty *								
		Voyeurism			Stalking			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(190)	(191)	(192)	(193)	(194)	(195)	(196)	(197)	(198)
CITIES:										
1	Agra	5	5	0.3	10	10	0.6	0	0	0.0
2	Ahmedabad	1	1	0.0	18	18	0.3	47	47	0.7
3	Allahabad	0	0	0.0	13	13	1.1	0	0	0.0
4	Amritsar	2	2	0.2	1	1	0.1	0	0	0.0
5	Asansol	1	1	0.1	6	6	0.5	45	45	3.6
6	Aurangabad	18	18	1.5	91	91	7.7	127	127	10.7
7	Bengaluru	9	9	0.1	52	52	0.6	511	514	6.0
8	Bhopal	0	0	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	1	1	0.1	13	13	1.3	37	37	3.6
10	Chennai	4	4	0.0	2	2	0.0	53	53	0.6
11	Coimbatore	1	1	0.0	1	1	0.0	13	13	0.6
12	Delhi (City)	52	53	0.3	889	893	5.4	1980	2007	12.1
13	Dhanbad	0	0	0.0	0	0	0.0	2	2	0.2
14	Durg-Bhilainagar	0	0	0.0	0	0	0.0	174	174	16.4
15	Faridabad	1	1	0.1	25	25	1.8	53	53	3.8
16	Ghaziabad	0	0	0.0	17	17	0.7	6	6	0.3
17	Gwalior	1	1	0.1	8	8	0.7	148	148	13.4
18	Hyderabad	5	5	0.1	24	24	0.3	196	196	2.5
19	Indore	1	1	0.0	22	22	1.0	98	98	4.5
20	Jabalpur	4	4	0.3	41	41	3.2	71	71	5.6
21	Jaipur	2	2	0.1	21	21	0.7	227	228	7.4
22	Jamshedpur	0	0	0.0	1	1	0.1	8	8	0.6
23	Jodhpur	0	0	0.0	22	22	1.9	352	352	30.9
24	Kannur	1	1	0.1	4	4	0.2	39	39	2.4
25	Kanpur	4	4	0.1	20	20	0.7	0	0	0.0
26	Kochi	0	0	0.0	0	0	0.0	0	0	0.0
27	Kolkata	22	22	0.2	84	84	0.6	240	240	1.7
28	Kollam	0	0	0.0	0	0	0.0	0	0	0.0
29	Kota	0	0	0.0	12	13	1.2	90	90	9.0
30	Kozhikode	2	2	0.1	0	0	0.0	86	86	4.2
31	Lucknow	5	5	0.2	37	37	1.3	0	0	0.0
32	Ludhiana	1	1	0.1	7	7	0.4	62	62	3.8
33	Madurai	0	0	0.0	0	0	0.0	0	0	0.0
34	Malappuram	0	0	0.0	1	1	0.1	57	57	3.4
35	Meerut	0	0	0.0	12	12	0.8	40	40	2.8
36	Mumbai	22	22	0.1	319	321	1.7	867	880	4.7
37	Nagpur	6	6	0.2	86	86	3.4	127	127	5.1
38	Nasik	0	0	0.0	10	10	0.6	64	64	4.1
39	Patna	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	7	7	0.1	154	154	3.0	229	236	4.5
41	Raipur	3	3	0.3	11	11	1.0	30	30	2.7
42	Rajkot	0	0	0.0	0	0	0.0	35	35	2.5
43	Ranchi	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	1	1	0.1	0	0	0.0	215	215	16.9
45	Surat	0	0	0.0	6	6	0.1	4	4	0.1
46	Thiruvananthapuram	0	0	0.0	0	0	0.0	204	204	12.1
47	Thrissur	0	0	0.0	4	4	0.2	66	66	3.6
48	Tiruchirapalli	0	0	0.0	0	0	0.0	5	5	0.5
49	Vadodara	3	3	0.2	17	17	0.9	46	46	2.5
50	Varanasi	2	2	0.1	5	5	0.3	0	0	0.0
51	Vasai Virar	1	1	0.1	16	16	1.3	97	97	7.9
52	Vijayawada	17	17	1.1	55	55	3.7	91	91	6.1
53	Vishakhapatnam	7	7	0.4	38	38	2.2	122	122	7.1
TOTAL CITIES		212	213	0.1	2175	2182	1.4	6964	7015	4.3

‘**’ For women related crimes, the crime rate has been calculated using Female Population

TABLE 2.2 - Page: 17 of 22

TABLE 2.2 (Continued)

S. No.	Cities	Insult to Modesty of Women*														
		Insult to Modesty of Women (Total)			At Office Premises			Other Places Related To Work			In Public Transport System			Places Other Than (Previous Columns)		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(199)	(200)	(201)	(202)	(203)	(204)	(205)	(206)	(207)	(208)	(209)	(210)	(211)	(212)	(213)
CITIES:																
1	Agra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
2	Ahmedabad	2	2	0.0	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.0
3	Allahabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Amritsar	2	2	0.2	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.2
5	Asansol	2	2	0.2	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.2
6	Aurangabad	4	4	0.3	0	0	0.0	0	0	0.0	0	0	0.0	4	4	0.3
7	Bengaluru	56	56	0.7	1	1	0.0	3	3	0.0	1	1	0.0	51	51	0.6
8	Bhopal	19	19	1.0	0	0	0.0	0	0	0.0	0	0	0.0	19	19	1.0
9	Chandigarh City	10	10	1.0	0	0	0.0	1	1	0.1	1	1	0.1	8	8	0.8
10	Chennai	2	2	0.0	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.0
11	Coimbatore	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	1262	1267	7.7	36	36	0.2	70	70	0.4	19	19	0.1	1137	1142	7.0
13	Dhanbad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	4	4	0.4	0	0	0.0	0	0	0.0	0	0	0.0	4	4	0.4
15	Faridabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Ghaziabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Gwalior	8	8	0.7	0	0	0.0	0	0	0.0	0	0	0.0	8	8	0.7
18	Hyderabad	116	116	1.5	8	8	0.1	14	14	0.2	1	1	0.0	93	93	1.2
19	Indore	104	104	4.8	0	0	0.0	0	0	0.0	1	1	0.0	103	103	4.8
20	Jabalpur	19	19	1.5	0	0	0.0	0	0	0.0	0	0	0.0	19	19	1.5
21	Jaipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
22	Jamshedpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
23	Jodhpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Kannur	6	6	0.4	0	0	0.0	0	0	0.0	0	0	0.0	6	6	0.4
25	Kanpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
26	Kochi	19	19	0.9	0	0	0.0	0	0	0.0	0	0	0.0	19	19	0.9
27	Kolkata	262	264	1.9	3	3	0.0	1	1	0.0	3	3	0.0	255	257	1.8
28	Kollam	7	7	0.6	0	0	0.0	0	0	0.0	0	0	0.0	7	7	0.6
29	Kota	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
30	Kozhikode	12	12	0.6	0	0	0.0	0	0	0.0	0	0	0.0	12	12	0.6
31	Lucknow	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	Ludhiana	7	7	0.4	0	0	0.0	0	0	0.0	0	0	0.0	7	7	0.4
33	Madurai	1	1	0.1	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.1
34	Malappuram	10	10	0.6	0	0	0.0	0	0	0.0	0	0	0.0	10	10	0.6
35	Meerut	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Mumbai	412	414	2.2	14	14	0.1	20	20	0.1	6	6	0.0	372	374	2.0
37	Nagpur	24	24	1.0	0	0	0.0	0	0	0.0	0	0	0.0	24	24	1.0
38	Nasik	7	7	0.4	0	0	0.0	0	0	0.0	1	1	0.1	6	6	0.4
39	Patna	79	79	3.9	0	0	0.0	0	0	0.0	0	0	0.0	79	79	3.9
40	Pune	66	66	1.3	0	0	0.0	18	18	0.4	0	0	0.0	48	48	1.0
41	Raipur	6	6	0.5	0	0	0.0	0	0	0.0	0	0	0.0	6	6	0.5
42	Rajkot	2	2	0.1	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.1
43	Ranchi	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	37	37	2.9	0	0	0.0	0	0	0.0	0	0	0.0	37	37	2.9
45	Surat	1	1	0.0	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.0
46	Thiruvananthapuram	7	7	0.4	0	0	0.0	0	0	0.0	0	0	0.0	7	7	0.4
47	Thrissur	11	11	0.6	0	0	0.0	0	0	0.0	0	0	0.0	11	11	0.6
48	Tiruchirapalli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
49	Vadodara	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
50	Varanasi	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
51	Vasai Virar	10	10	0.8	0	0	0.0	0	0	0.0	0	0	0.0	10	10	0.8
52	Vijayawada	123	123	8.2	1	1	0.1	1	1	0.1	0	0	0.0	121	121	8.1
53	Vishakhapatnam	9	9	0.5	0	0	0.0	0	0	0.0	0	0	0.0	9	9	0.5
TOTAL CITIES		2728	2737	1.7	63	63	0.0	128	128	0.1	33	33	0.0	2504	2513	1.6

** For women related crimes, the crime rate has been calculated using Female Population

TABLE 2.2 - Page: 18 of 22

Col. 199 = Col 202+ Col. 205+ Col. 208 + Col. 211

Col. 200 = Col 203+ Col. 206+ Col. 209 + Col. 212

TABLE 2.2 (Continued)

S. No.	Cities	Cruelty By Husband Or His Relatives *			Importation of Girls from Foreign Country*			Causing Death By Negligence								
								Causing Death By Negligence (Total)			Deaths Due To Rash/Negligent Driving			Deaths Due To Other Causes		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(214)	(215)	(216)	(217)	(218)	(219)	(220)	(221)	(222)	(223)	(224)	(225)	(226)	(227)	(228)
CITIES:																
1	Agra	358	358	20.5	0	0	0.0	208	264	11.9	204	260	11.7	4	4	0.2
2	Ahmedabad	595	595	9.4	0	0	0.0	376	381	5.9	370	375	5.8	6	6	0.1
3	Allahabad	151	151	12.4	0	0	0.0	52	52	4.3	52	52	4.3	0	0	0.0
4	Amritsar	102	102	8.6	0	0	0.0	80	89	6.8	72	78	6.1	8	11	0.7
5	Asansol	417	417	33.5	0	0	0.0	212	228	17.1	202	218	16.3	10	10	0.8
6	Aurangabad	314	314	26.4	0	0	0.0	159	170	13.4	158	169	13.3	1	1	0.1
7	Bengaluru	483	483	5.7	0	0	0.0	979	1024	11.5	741	784	8.7	238	240	2.8
8	Bhopal	314	314	16.7	0	0	0.0	181	181	9.6	166	166	8.8	15	15	0.8
9	Chandigarh City	124	124	12.1	0	0	0.0	96	98	9.4	90	92	8.8	6	6	0.6
10	Chennai	196	196	2.3	0	0	0.0	971	1003	11.2	869	897	10.0	102	106	1.2
11	Coimbatore	41	41	1.9	0	0	0.0	287	300	13.3	258	264	12.0	29	36	1.3
12	Delhi (City)	3190	3190	19.6	0	0	0.0	1438	1486	8.8	1300	1339	8.0	138	147	0.8
13	Dhanbad	47	47	3.9	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	77	77	7.2	0	0	0.0	186	186	17.5	186	186	17.5	0	0	0.0
15	Faridabad	371	371	26.4	0	0	0.0	221	228	15.7	199	206	14.2	22	22	1.6
16	Ghaziabad	474	474	20.1	0	0	0.0	206	206	8.7	178	178	7.5	28	28	1.2
17	Gwalior	298	298	27.0	0	0	0.0	139	149	12.6	139	149	12.6	0	0	0.0
18	Hyderabad	1606	1606	20.7	0	0	0.0	425	449	5.5	401	425	5.2	24	24	0.3
19	Indore	214	214	9.9	0	0	0.0	246	246	11.4	224	224	10.3	22	22	1.0
20	Jabalpur	141	141	11.1	0	0	0.0	242	242	19.1	223	223	17.6	19	19	1.5
21	Jaipur	1113	1113	36.2	0	0	0.0	873	947	28.4	868	941	28.2	5	6	0.2
22	Jamshedpur	109	109	8.2	0	0	0.0	93	95	7.0	86	88	6.4	7	7	0.5
23	Jodhpur	804	804	70.7	0	0	0.0	516	540	45.3	498	522	43.8	18	18	1.6
24	Kannur	40	40	2.4	0	0	0.0	62	63	3.8	61	62	3.7	1	1	0.1
25	Kanpur	377	377	12.9	0	0	0.0	205	205	7.0	205	205	7.0	0	0	0.0
26	Kochi	123	128	5.8	0	0	0.0	137	142	6.5	135	140	6.4	2	2	0.1
27	Kolkata	876	876	6.2	2	2	0.0	326	330	2.3	301	305	2.1	25	25	0.2
28	Kollam	221	221	19.9	0	0	0.0	149	156	13.4	148	155	13.3	1	1	0.1
29	Kota	471	471	47.1	0	0	0.0	118	144	11.8	112	138	11.2	6	6	0.6
30	Kozhikode	182	182	9.0	0	0	0.0	138	147	6.8	135	144	6.6	3	3	0.1
31	Lucknow	793	793	27.3	0	0	0.0	247	259	8.5	247	259	8.5	0	0	0.0
32	Ludhiana	128	128	7.9	0	0	0.0	274	283	17.0	274	283	17.0	0	0	0.0
33	Madurai	78	78	5.3	0	0	0.0	219	219	15.0	217	217	14.8	2	2	0.1
34	Malappuram	90	90	5.3	0	0	0.0	67	67	3.9	67	67	3.9	0	0	0.0
35	Meerut	296	296	20.8	0	0	0.0	146	190	10.2	146	190	10.2	0	0	0.0
36	Mumbai	658	659	3.6	0	0	0.0	587	613	3.2	538	561	2.9	49	52	0.3
37	Nagpur	309	309	12.4	0	0	0.0	308	308	12.3	308	308	12.3	0	0	0.0
38	Nasik	203	203	13.0	0	0	0.0	235	250	15.0	228	243	14.6	7	7	0.4
39	Patna	404	404	19.7	0	0	0.0	261	261	12.8	261	261	12.8	0	0	0.0
40	Pune	379	380	7.5	0	0	0.0	504	529	10.0	465	490	9.2	39	39	0.8
41	Raipur	58	58	5.2	0	0	0.0	192	192	17.1	168	168	15.0	24	24	2.1
42	Rajkot	204	204	14.7	0	0	0.0	136	150	9.8	136	150	9.8	0	0	0.0
43	Ranchi	98	98	8.7	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	91	91	7.1	0	0	0.0	59	63	4.6	59	63	4.6	0	0	0.0
45	Surat	260	260	5.7	0	0	0.0	257	275	5.6	256	274	5.6	1	1	0.0
46	Thiruvananthapuram	97	97	5.7	0	0	0.0	116	121	6.9	114	119	6.8	2	2	0.1
47	Thrissur	90	90	4.9	0	0	0.0	99	119	5.3	96	116	5.2	3	3	0.2
48	Tiruchirapalli	29	29	2.8	0	0	0.0	172	181	16.8	161	166	15.8	11	15	1.1
49	Vadodara	232	232	12.8	0	0	0.0	192	221	10.6	191	220	10.5	1	1	0.1
50	Varanasi	150	150	10.5	0	0	0.0	65	65	4.5	65	65	4.5	0	0	0.0
51	Vasai Virar	36	36	2.9	0	0	0.0	201	201	16.5	190	190	15.6	11	11	0.9
52	Vijayawada	181	181	12.1	0	0	0.0	391	506	26.2	363	478	24.3	28	28	1.9
53	Vishakhapatnam	383	383	22.1	0	0	0.0	405	431	23.4	387	408	22.4	18	23	1.0
TOTAL CITIES		19076	19083	11.9	2	2	0.0	14454	15255	9.0	13518	14281	8.4	936	974	0.6

**/ For women related crimes, the crime rate has been calculated using Female Population

TABLE 2.2 - Page: 19 of 22

Col. 220 = Col 223+ Col. 226

Col. 221 = Col 224+ Col. 227

TABLE 2.2 (Continued)

S. No.	Cities	Offences Against State								
		Offences Against State (Total)			Sedition			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(229)	(230)	(231)	(232)	(233)	(234)	(235)	(236)	(237)
CITIES:										
1	Agra	0	0	0.0	0	-	0.0	0	-	0.0
2	Ahmedabad	1	1	0.0	0	-	0.0	1	-	0.0
3	Allahabad	0	0	0.0	0	-	0.0	0	-	0.0
4	Amritsar	0	0	0.0	0	-	0.0	0	-	0.0
5	Asansol	0	0	0.0	0	-	0.0	0	-	0.0
6	Aurangabad	0	0	0.0	0	-	0.0	0	-	0.0
7	Bengaluru	0	0	0.0	0	-	0.0	0	-	0.0
8	Bhopal	0	0	0.0	0	-	0.0	0	-	0.0
9	Chandigarh City	0	0	0.0	0	-	0.0	0	-	0.0
10	Chennai	0	0	0.0	0	-	0.0	0	-	0.0
11	Coimbatore	0	0	0.0	0	-	0.0	0	-	0.0
12	Delhi (City)	0	0	0.0	0	-	0.0	0	-	0.0
13	Dhanbad	0	0	0.0	0	-	0.0	0	-	0.0
14	Durg-Bhilainagar	0	0	0.0	0	-	0.0	0	-	0.0
15	Faridabad	0	0	0.0	0	-	0.0	0	-	0.0
16	Ghaziabad	0	0	0.0	0	-	0.0	0	-	0.0
17	Gwalior	0	0	0.0	0	-	0.0	0	-	0.0
18	Hyderabad	0	0	0.0	0	-	0.0	0	-	0.0
19	Indore	0	0	0.0	0	-	0.0	0	-	0.0
20	Jabalpur	0	0	0.0	0	-	0.0	0	-	0.0
21	Jaipur	0	0	0.0	0	-	0.0	0	-	0.0
22	Jamshedpur	0	0	0.0	0	-	0.0	0	-	0.0
23	Jodhpur	0	0	0.0	0	-	0.0	0	-	0.0
24	Kannur	0	0	0.0	0	-	0.0	0	-	0.0
25	Kanpur	0	0	0.0	0	-	0.0	0	-	0.0
26	Kochi	0	0	0.0	0	-	0.0	0	-	0.0
27	Kolkata	0	0	0.0	0	-	0.0	0	-	0.0
28	Kollam	0	0	0.0	0	-	0.0	0	-	0.0
29	Kota	0	0	0.0	0	-	0.0	0	-	0.0
30	Kozhikode	2	2	0.1	2	-	0.1	0	-	0.0
31	Lucknow	0	0	0.0	0	-	0.0	0	-	0.0
32	Ludhiana	0	0	0.0	0	-	0.0	0	-	0.0
33	Madurai	0	0	0.0	0	-	0.0	0	-	0.0
34	Malappuram	0	0	0.0	0	-	0.0	0	-	0.0
35	Meerut	0	0	0.0	0	-	0.0	0	-	0.0
36	Mumbai	0	0	0.0	0	-	0.0	0	-	0.0
37	Nagpur	0	0	0.0	0	-	0.0	0	-	0.0
38	Nasik	0	0	0.0	0	-	0.0	0	-	0.0
39	Patna	0	0	0.0	0	-	0.0	0	-	0.0
40	Pune	0	0	0.0	0	-	0.0	0	-	0.0
41	Raipur	0	0	0.0	0	-	0.0	0	-	0.0
42	Rajkot	0	0	0.0	0	-	0.0	0	-	0.0
43	Ranchi	0	0	0.0	0	-	0.0	0	-	0.0
44	Srinagar	0	0	0.0	0	-	0.0	0	-	0.0
45	Surat	1	1	0.0	1	-	0.0	0	-	0.0
46	Thiruvananthapuram	0	0	0.0	0	-	0.0	0	-	0.0
47	Thrissur	0	0	0.0	0	-	0.0	0	-	0.0
48	Tiruchirapalli	0	0	0.0	0	-	0.0	0	-	0.0
49	Vadodara	0	0	0.0	0	-	0.0	0	-	0.0
50	Varanasi	0	0	0.0	0	-	0.0	0	-	0.0
51	Vasai Virar	0	0	0.0	0	-	0.0	0	-	0.0
52	Vijayawada	0	0	0.0	0	-	0.0	0	-	0.0
53	Vishakhapatnam	0	0	0.0	0	-	0.0	0	-	0.0
TOTAL CITIES		4	4	0.0	3	-	0.0	1	-	0.0

TABLE 2.2 (Continued)

S. No.	Cities	Offences Promoting Enmity Between Different Groups									Extortion			Disclosure of Identity Of Victims		
		Offences Promoting Enmity Between Different Groups - (Total)			Promoting Enmity Between Different Groups On Ground of Religion, Race, Place Of Birth, Etc			Imputation, Assertions Prejudicial To National Integration								
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(238)	(239)	(240)	(241)	(242)	(243)	(244)	(245)	(246)	(247)	(248)	(249)	(250)	(251)	(252)
CITIES:																
1	Agra	0	-	0.0	-	0	0.0	0	-	0.0	39	39	2.2	0	0	0.0
2	Ahmedabad	2	-	0.0	-	2	0.0	0	-	0.0	46	46	0.7	0	0	0.0
3	Allahabad	0	-	0.0	-	0	0.0	0	-	0.0	0	0	0.0	0	0	0.0
4	Amritsar	1	-	0.1	-	1	0.1	0	-	0.0	2	2	0.2	0	0	0.0
5	Asansol	1	-	0.1	-	1	0.1	0	-	0.0	3	3	0.2	0	0	0.0
6	Aurangabad	4	-	0.3	-	4	0.3	0	-	0.0	34	34	2.9	0	0	0.0
7	Bengaluru	4	-	0.0	-	4	0.0	0	-	0.0	128	130	1.5	0	0	0.0
8	Bhopal	1	-	0.1	-	1	0.1	0	-	0.0	11	11	0.6	0	0	0.0
9	Chandigarh City	0	-	0.0	-	0	0.0	0	-	0.0	8	8	0.8	0	0	0.0
10	Chennai	9	-	0.1	-	9	0.1	0	-	0.0	79	79	0.9	0	0	0.0
11	Coimbatore	9	-	0.4	-	9	0.4	0	-	0.0	19	19	0.9	0	0	0.0
12	Delhi (City)	4	-	0.0	-	4	0.0	0	-	0.0	251	251	1.5	0	0	0.0
13	Dhanbad	0	-	0.0	-	0	0.0	0	-	0.0	23	23	1.9	0	0	0.0
14	Durg-Bhilainagar	0	-	0.0	-	0	0.0	0	-	0.0	2	2	0.2	0	0	0.0
15	Faridabad	0	-	0.0	-	0	0.0	0	-	0.0	32	34	2.3	0	0	0.0
16	Ghaziabad	0	-	0.0	-	0	0.0	0	-	0.0	18	18	0.8	0	0	0.0
17	Gwalior	1	-	0.1	-	0	0.0	1	-	0.1	15	15	1.4	0	0	0.0
18	Hyderabad	3	-	0.0	-	3	0.0	0	-	0.0	30	30	0.4	0	0	0.0
19	Indore	0	-	0.0	-	0	0.0	0	-	0.0	21	21	1.0	0	0	0.0
20	Jabalpur	0	-	0.0	-	0	0.0	0	-	0.0	27	27	2.1	0	0	0.0
21	Jaipur	0	-	0.0	-	0	0.0	0	-	0.0	15	15	0.5	0	0	0.0
22	Jamshedpur	0	-	0.0	-	0	0.0	0	-	0.0	30	38	2.2	0	0	0.0
23	Jodhpur	0	-	0.0	-	0	0.0	0	-	0.0	0	0	0.0	0	0	0.0
24	Kannur	1	-	0.1	-	1	0.1	0	-	0.0	0	0	0.0	0	0	0.0
25	Kanpur	5	-	0.2	-	5	0.2	0	-	0.0	16	16	0.5	0	0	0.0
26	Kochi	0	-	0.0	-	0	0.0	0	-	0.0	6	6	0.3	0	0	0.0
27	Kolkata	0	-	0.0	-	0	0.0	0	-	0.0	141	161	1.0	0	0	0.0
28	Kollam	6	-	0.5	-	6	0.5	0	-	0.0	0	0	0.0	0	0	0.0
29	Kota	1	-	0.1	-	1	0.1	0	-	0.0	2	2	0.2	0	0	0.0
30	Kozhikode	0	-	0.0	-	0	0.0	0	-	0.0	1	1	0.0	0	0	0.0
31	Lucknow	0	-	0.0	-	0	0.0	0	-	0.0	14	14	0.5	0	0	0.0
32	Ludhiana	0	-	0.0	-	0	0.0	0	-	0.0	8	8	0.5	0	0	0.0
33	Madurai	0	-	0.0	-	0	0.0	0	-	0.0	53	53	3.6	0	0	0.0
34	Malappuram	0	-	0.0	-	0	0.0	0	-	0.0	0	0	0.0	0	0	0.0
35	Meerut	0	-	0.0	-	0	0.0	0	-	0.0	11	11	0.8	0	0	0.0
36	Mumbai	3	-	0.0	-	3	0.0	0	-	0.0	271	272	1.5	0	0	0.0
37	Nagpur	0	-	0.0	-	0	0.0	0	-	0.0	78	78	3.1	0	0	0.0
38	Nasik	0	-	0.0	-	0	0.0	0	-	0.0	15	15	1.0	0	0	0.0
39	Patna	0	-	0.0	-	0	0.0	0	-	0.0	140	140	6.8	0	0	0.0
40	Pune	1	-	0.0	-	1	0.0	0	-	0.0	73	74	1.4	0	0	0.0
41	Raipur	0	-	0.0	-	0	0.0	0	-	0.0	14	14	1.2	0	0	0.0
42	Rajkot	0	-	0.0	-	0	0.0	0	-	0.0	22	22	1.6	0	0	0.0
43	Ranchi	0	-	0.0	-	0	0.0	0	-	0.0	74	74	6.6	0	0	0.0
44	Srinagar	0	-	0.0	-	0	0.0	0	-	0.0	0	0	0.0	0	0	0.0
45	Surat	0	-	0.0	-	0	0.0	0	-	0.0	16	16	0.3	0	0	0.0
46	Thiruvananthapuram	2	-	0.1	-	2	0.1	0	-	0.0	5	5	0.3	0	0	0.0
47	Thrissur	2	-	0.1	-	1	0.1	1	-	0.1	0	0	0.0	0	0	0.0
48	Tiruchirapalli	1	-	0.1	-	1	0.1	0	-	0.0	112	112	11.0	0	0	0.0
49	Vadodara	0	-	0.0	-	0	0.0	0	-	0.0	22	22	1.2	0	0	0.0
50	Varanasi	0	-	0.0	-	0	0.0	0	-	0.0	25	25	1.7	0	0	0.0
51	Vasai Virar	0	-	0.0	-	0	0.0	0	-	0.0	13	13	1.1	0	0	0.0
52	Vijayawada	5	-	0.3	-	5	0.3	0	-	0.0	120	120	8.0	0	0	0.0
53	Vishakhapatnam	0	-	0.0	-	0	0.0	0	-	0.0	10	10	0.6	0	0	0.0
TOTAL CITIES		66	-	0.0	-	64	0.0	2	-	0.0	2095	2129	1.3	0	0	0.0

TABLE 2.2 - Page: 21 of 22

Col. 238 = Col. 241+ Col. 244

TABLE 2.2

**Cases Reported (I), Victims(V) & Rate(R) of Cognizable Crimes (IPC) Under Different Crime Heads During 2015
(Concluded)**

S. No.	Cities	Causing Injuries under Rash Driving/ Road Rage			Human Trafficking (Section 370 & 370A IPC)			Unnatural Offences (Section 377 IPC)			Other IPC Crimes			Total Cognizable IPC Crimes (Excluding Sub Heads)		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(253)	(254)	(255)	(256)	(257)	(258)	(259)	(260)	(261)	(262)	(263)	(264)	(265)	(266)	(267)
CITIES:																
1	Agra	330	-	18.9	1	1	0.1	5	5	0.3	975	-	55.8	6299	-	360.8
2	Ahmedabad	2406	-	37.9	0	0	0.0	2	2	0.0	7943	-	125.0	15964	-	251.3
3	Allahabad	185	-	15.2	0	0	0.0	0	0	0.0	1575	-	129.4	3909	-	321.2
4	Amritsar	56	-	4.7	0	0	0.0	3	3	0.3	457	-	38.6	1939	-	163.8
5	Asansol	159	-	12.8	1	1	0.1	3	3	0.2	1499	-	120.6	4273	-	343.8
6	Aurangabad	1017	-	85.5	0	0	0.0	1	1	0.1	1194	-	100.4	7051	-	593.0
7	Bengaluru	4255	-	50.1	6	76	0.1	2	2	0.0	9055	-	106.5	35576	-	418.6
8	Bhopal	3368	-	178.9	0	0	0.0	6	6	0.3	5400	-	286.8	14857	-	789.0
9	Chandigarh City	317	-	30.9	2	2	0.2	12	12	1.2	556	-	54.2	3136	-	305.7
10	Chennai	6516	-	74.9	2	2	0.0	0	0	0.0	2742	-	31.5	13422	-	154.3
11	Coimbatore	1253	-	58.3	1	1	0.0	1	1	0.0	1084	-	50.4	3827	-	177.9
12	Delhi (City)	7411	-	45.4	53	155	0.3	142	143	0.9	22751	-	139.4	173947	-	1066.2
13	Dhanbad	114	-	9.5	0	0	0.0	0	0	0.0	517	-	43.3	1672	-	139.9
14	Durg-Bhilainagar	1111	-	104.4	2	2	0.2	3	3	0.3	2533	-	238.1	5625	-	528.7
15	Faridabad	471	-	33.5	0	0	0.0	11	11	0.8	1541	-	109.7	6846	-	487.3
16	Ghaziabad	320	-	13.6	0	0	0.0	2	2	0.1	1514	-	64.2	6441	-	273.0
17	Gwalior	1467	-	133.1	1	1	0.1	5	5	0.5	3690	-	334.8	8531	-	774.1
18	Hyderabad	2336	-	30.1	7	20	0.1	4	4	0.1	4527	-	58.4	16965	-	218.9
19	Indore	4308	-	198.8	2	2	0.1	5	5	0.2	5278	-	243.6	18463	-	852.0
20	Jabalpur	2019	-	159.2	0	0	0.0	3	3	0.2	4274	-	337.1	9253	-	729.7
21	Jaipur	2340	-	76.1	0	0	0.0	2	2	0.1	5508	-	179.2	26288	-	855.5
22	Jamshedpur	140	-	10.5	0	0	0.0	3	3	0.2	600	-	44.9	3541	-	264.8
23	Jodhpur	814	-	71.5	2	2	0.2	0	0	0.0	3204	-	281.5	11822	-	1038.8
24	Kannur	836	-	50.9	0	0	0.0	2	2	0.1	735	-	44.7	2252	-	137.1
25	Kanpur	423	-	14.5	0	0	0.0	4	4	0.1	1269	-	43.5	4960	-	169.9
26	Kochi	10502	-	495.8	0	0	0.0	1	1	0.0	1419	-	67.0	13781	-	650.7
27	Kolkata	4569	-	32.4	7	7	0.0	9	9	0.1	9447	-	66.9	23990	-	170.0
28	Kollam	1303	-	117.4	0	0	0.0	1	1	0.1	10403	-	937.2	13257	-	1194.3
29	Kota	640	-	63.9	4	23	0.4	2	2	0.2	1284	-	128.3	5366	-	536.1
30	Kozhikode	6661	-	328.0	2	2	0.1	9	9	0.4	926	-	45.6	9241	-	455.0
31	Lucknow	638	-	22.0	0	0	0.0	3	3	0.1	4182	-	144.2	11981	-	413.0
32	Ludhiana	3	-	0.2	0	0	0.0	13	13	0.8	1351	-	83.7	4012	-	248.6
33	Madurai	820	-	56.1	26	26	1.8	0	0	0.0	1795	-	122.8	4388	-	300.1
34	Malappuram	3013	-	177.3	0	0	0.0	19	19	1.1	417	-	24.5	4165	-	245.1
35	Meerut	336	-	23.6	0	0	0.0	5	5	0.4	836	-	58.7	5823	-	408.6
36	Mumbai	3963	-	21.5	0	0	0.0	59	61	0.3	10621	-	57.7	42940	-	233.2
37	Nagpur	1282	-	51.3	7	8	0.3	5	5	0.2	2384	-	95.4	11018	-	441.1
38	Nasik	567	-	36.3	0	0	0.0	2	2	0.1	526	-	33.7	3963	-	253.6
39	Patna	401	-	19.6	0	0	0.0	0	0	0.0	3997	-	195.3	16871	-	824.2
40	Pune	1313	-	26.0	1	1	0.0	17	17	0.3	2077	-	41.1	15349	-	303.9
41	Raipur	1028	-	91.5	2	4	0.2	6	6	0.5	1712	-	152.4	5368	-	478.0
42	Rajkot	644	-	46.3	0	0	0.0	0	0	0.0	804	-	57.8	3385	-	243.4
43	Ranchi	504	-	44.7	4	4	0.4	0	0	0.0	860	-	76.3	4663	-	413.8
44	Srinagar	376	-	29.5	0	0	0.0	1	1	0.1	1010	-	79.3	2818	-	221.4
45	Surat	561	-	12.2	0	0	0.0	5	5	0.1	241	-	5.3	3985	-	86.9
46	Thiruvananthapuram	12440	-	737.4	0	0	0.0	4	4	0.2	1411	-	83.6	15415	-	913.8
47	Thrissur	8068	-	434.9	2	2	0.1	2	2	0.1	3076	-	165.8	12376	-	667.2
48	Tiruchirapalli	667	-	65.3	0	0	0.0	0	0	0.0	1757	-	171.9	3324	-	325.2
49	Vadodara	3087	-	169.9	0	0	0.0	0	0	0.0	7102	-	390.9	13243	-	728.8
50	Varanasi	89	-	6.2	0	0	0.0	4	4	0.3	935	-	65.2	2779	-	193.7
51	Vasai Virar	148	-	12.1	0	0	0.0	1	1	0.1	410	-	33.6	3283	-	268.9
52	Vijayawada	1285	-	86.2	8	8	0.5	0	0	0.0	1184	-	79.4	6438	-	431.8
53	Vishakhapatnam	1386	-	80.1	0	0	0.0	0	0	0.0	1139	-	65.8	6005	-	347.1
TOTAL CITIES		110266	-	68.6	143	350	0.1	389	392	0.2	163727	-	101.9	676086	-	420.7

TABLE 2.2 - Page: 22 of 22

**Col 265 = Col. 4+7+10+13+16+37+40+58+67+70+73+82+91+94+127+130+133+136+163+166+178+181+199+214+217+220+229
+214+217+220+229+238+247+250+253+256+259+262**

TABLE 2.3

Cases Reported & Rate of Total Cognizable Crimes (SLL) During 2015

S. No.	Cities @	Cases Reported under Total Cognizable Crimes	Percentage Contribution To All-India Total	Actual Population (In Lakhs)+ #	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
CITIES:					
1	Agra	124246	9.0	17.5	7116.0
2	Ahmedabad	16873	1.2	63.5	265.6
3	Allahabad	51413	3.7	12.2	4224.6
4	Amritsar	1391	0.1	11.8	117.5
5	Asansol	623	0.0	12.4	50.1
6	Aurangabad	794	0.1	11.9	66.8
7	Bengaluru	4051	0.3	85.0	47.7
8	Bhopal	4992	0.4	18.8	265.1
9	Chandigarh City	1799	0.1	10.3	175.3
10	Chennai	83720	6.1	87.0	962.7
11	Coimbatore	6069	0.4	21.5	282.1
12	Delhi (City)	7305	0.5	163.1	44.8
13	Dhanbad	329	0.0	11.9	27.5
14	Durg-Bhilainagar	45584	3.3	10.6	4284.2
15	Faridabad	3056	0.2	14.1	217.5
16	Ghaziabad	166084	12.0	23.6	7040.4
17	Gwalior	1590	0.1	11.0	144.3
18	Hyderabad	1992	0.1	77.5	25.7
19	Indore	3408	0.2	21.7	157.3
20	Jabalpur	3717	0.3	12.7	293.1
21	Jaipur	4951	0.4	30.7	161.1
22	Jamshedpur	472	0.0	13.4	35.3
23	Jodhpur	2438	0.2	11.4	214.2
24	Kannur	9978	0.7	16.4	607.3
25	Kanpur	71732	5.2	29.2	2456.6
26	Kochi	28790	2.1	21.2	1359.3
27	Kolkata	2062	0.1	141.1	14.6
28	Kollam	24938	1.8	11.1	2246.7
29	Kota	3485	0.3	10.0	348.2
30	Kozhikode	13270	1.0	20.3	653.4
31	Lucknow	252886	18.3	29.0	8717.2
32	Ludhiana	1820	0.1	16.1	112.8
33	Madurai	10948	0.8	14.6	748.8
34	Malappuram	2771	0.2	17.0	163.1
35	Meerut	98316	7.1	14.3	6899.4
36	Mumbai	23737	1.7	184.1	128.9
37	Nagpur	22095	1.6	25.0	884.5
38	Nasik	907	0.1	15.6	58.0
39	Patna	2141	0.2	20.5	104.6
40	Pune	3983	0.3	50.5	78.9
41	Raipur	80094	5.8	11.2	7132.1
42	Rajkot	3111	0.2	13.9	223.7
43	Ranchi	275	0.0	11.3	24.4
44	Srinagar	259	0.0	12.7	20.3
45	Surat	60467	4.4	45.8	1318.8
46	Thiruvananthapuram	24659	1.8	16.9	1461.7
47	Thrissur	18349	1.3	18.5	989.2
48	Tiruchirapalli	6463	0.5	10.2	632.4
49	Vadodara	16174	1.2	18.2	890.1
50	Varanasi	58300	4.2	14.4	4062.7
51	Vasai Virar	292	0.0	12.2	23.9
52	Vijayawada	266	0.0	14.9	17.8
53	Vishakhapatnam	578	0.0	17.3	33.4
TOTAL CITIES		1380043	100.0	1607.2	858.6

#' Actual population figures of the Population Census 2011, due to absence of estimated mid-year population for these cities;

+' Source: Registrar General/Population Commissioner, RGI, MHA

TABLE 2.3 - Page: 1 of 1

@' These Cities includes City having Population of 10,00,000 or more.

TABLE 2.4

Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) Under Different Crime Heads During 2015

S. No.	Cities	Arms Act, 1959			NDPS Act			Gambling Act			Excise Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
CITIES:													
1	Agra	383	-	21.9	57	-	3.3	252	-	14.4	261	-	14.9
2	Ahmedabad	104	-	1.6	6	-	0.1	1322	-	20.8	0	-	0.0
3	Allahabad	180	-	14.8	67	-	5.5	127	-	10.4	272	-	22.4
4	Amritsar	24	-	2.0	535	-	45.2	73	-	6.2	696	-	58.8
5	Asansol	77	-	6.2	6	-	0.5	7	-	0.6	111	-	8.9
6	Aurangabad	18	-	1.5	1	-	0.1	65	-	5.5	0	-	0.0
7	Bengaluru	32	-	0.4	69	-	0.8	422	-	5.0	96	-	1.1
8	Bhopal	934	-	49.6	16	-	0.8	1369	-	72.7	2498	-	132.7
9	Chandigarh City	10	-	1.0	168	-	16.4	438	-	42.7	1059	-	103.2
10	Chennai	5	-	0.1	121	-	1.4	225	-	2.6	0	-	0.0
11	Coimbatore	0	-	0.0	103	-	4.8	305	-	14.2	0	-	0.0
12	Delhi (City)	658	-	4.0	266	-	1.6	850	-	5.2	1559	-	9.6
13	Dhanbad	14	-	1.2	6	-	0.5	11	-	0.9	8	-	0.7
14	Durg-Bhilainagar	102	-	9.6	23	-	2.2	1095	-	102.9	421	-	39.6
15	Faridabad	167	-	11.9	47	-	3.3	622	-	44.3	2060	-	146.6
16	Ghaziabad	980	-	41.5	131	-	5.6	66	-	2.8	573	-	24.3
17	Gwalior	337	-	30.6	23	-	2.1	508	-	46.1	519	-	47.1
18	Hyderabad	38	-	0.5	27	-	0.3	189	-	2.4	110	-	1.4
19	Indore	859	-	39.6	20	-	0.9	929	-	42.9	1261	-	58.2
20	Jabalpur	393	-	31.0	51	-	4.0	1317	-	103.9	1689	-	133.2
21	Jaipur	240	-	7.8	21	-	0.7	1357	-	44.2	1009	-	32.8
22	Jamshedpur	38	-	2.8	10	-	0.7	22	-	1.6	25	-	1.9
23	Jodhpur	284	-	25.0	80	-	7.0	706	-	62.0	500	-	43.9
24	Kannur	7	-	0.4	58	-	3.5	90	-	5.5	0	-	0.0
25	Kanpur	355	-	12.2	293	-	10.0	296	-	10.1	158	-	5.4
26	Kochi	5	-	0.2	654	-	30.9	48	-	2.3	0	-	0.0
27	Kolkata	172	-	1.2	78	-	0.6	3	-	0.0	137	-	1.0
28	Kollam	14	-	1.3	249	-	22.4	68	-	6.1	0	-	0.0
29	Kota	786	-	78.5	101	-	10.1	1124	-	112.3	310	-	31.0
30	Kozhikode	2	-	0.1	363	-	17.9	108	-	5.3	0	-	0.0
31	Lucknow	233	-	8.0	104	-	3.6	129	-	4.4	193	-	6.7
32	Ludhiana	37	-	2.3	488	-	30.2	366	-	22.7	433	-	26.8
33	Madurai	2	-	0.1	46	-	3.1	33	-	2.3	0	-	0.0
34	Malappuram	3	-	0.2	117	-	6.9	73	-	4.3	0	-	0.0
35	Meerut	390	-	27.4	18	-	1.3	272	-	19.1	343	-	24.1
36	Mumbai	120	-	0.7	18628	-	101.2	565	-	3.1	0	-	0.0
37	Nagpur	315	-	12.6	52	-	2.1	1017	-	40.7	0	-	0.0
38	Nasik	48	-	3.1	7	-	0.4	124	-	7.9	0	-	0.0
39	Patna	135	-	6.6	39	-	1.9	76	-	3.7	547	-	26.7
40	Pune	111	-	2.2	54	-	1.1	412	-	8.2	0	-	0.0
41	Raipur	155	-	13.8	17	-	1.5	395	-	35.2	308	-	27.4
42	Rajkot	40	-	2.9	1	-	0.1	284	-	20.4	0	-	0.0
43	Ranchi	42	-	3.7	17	-	1.5	0	-	0.0	0	-	0.0
44	Srinagar	12	-	0.9	50	-	3.9	85	-	6.7	10	-	0.8
45	Surat	21	-	0.5	3	-	0.1	822	-	17.9	0	-	0.0
46	Thiruvananthapuram	25	-	1.5	442	-	26.2	27	-	1.6	0	-	0.0
47	Thrissur	5	-	0.3	88	-	4.7	174	-	9.4	0	-	0.0
48	Tiruchirapalli	3	-	0.3	17	-	1.7	53	-	5.2	0	-	0.0
49	Vadodara	9	-	0.5	3	-	0.2	457	-	25.2	0	-	0.0
50	Varanasi	122	-	8.5	128	-	8.9	36	-	2.5	84	-	5.9
51	Vasai Virar	7	-	0.6	5	-	0.4	6	-	0.5	0	-	0.0
52	Vijayawada	0	-	0.0	15	-	1.0	49	-	3.3	106	-	7.1
53	Vishakhapatnam	1	-	0.1	29	-	1.7	25	-	1.4	53	-	3.1
TOTAL CITIES		9054	-	5.6	24018	-	14.9	19494	-	12.1	17409	-	10.8

'NDPS Act' – Narcotics Drugs & Psychotropic Substances Act, 1985

TABLE 2.4 - Page: 1 of 19

Note: 1. Crime Rate is incidence of crime per one lakh Population

2. '*' Due to inadequacy of Population Figures, Crime Rate relating to Crime against Women have been calculated on Total Population

3. 'I' - refers to Cases Reported; 'V' refers to No. of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 2.4 (Continued)

S. No.	Cities	Prohibition Act			Explosives and Explosive Substances Act			Immoral Traffic (Prevention) Act					
								Immoral Traffic (Prevention) Act (Total)			Under Section 5		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
CITIES:													
1	Agra	0	-	0.0	7	-	0.4	5	5	0.3	5	5	0.3
2	Ahmedabad	13031	-	205.1	58	-	0.9	8	9	0.1	3	3	0.0
3	Allahabad	0	-	0.0	151	-	12.4	4	8	0.3	4	8	0.3
4	Amritsar	0	-	0.0	1	-	0.1	5	5	0.4	5	5	0.4
5	Asansol	0	-	0.0	2	-	0.2	1	1	0.1	1	1	0.1
6	Aurangabad	407	-	34.2	0	-	0.0	3	5	0.3	2	5	0.2
7	Bengaluru	0	-	0.0	6	-	0.1	236	333	2.8	154	254	1.8
8	Bhopal	0	-	0.0	2	-	0.1	4	4	0.2	0	0	0.0
9	Chandigarh City	0	-	0.0	0	-	0.0	4	0	0.4	0	0	0.0
10	Chennai	8789	-	101.1	9	-	0.1	201	274	2.3	184	255	2.1
11	Coimbatore	2679	-	124.5	2	-	0.1	37	45	1.7	15	20	0.7
12	Delhi (City)	0	-	0.0	7	-	0.0	3	6	0.0	3	6	0.0
13	Dhanbad	0	-	0.0	2	-	0.2	1	0	0.1	0	0	0.0
14	Durg-Bhilainagar	0	-	0.0	9	-	0.8	3	3	0.3	0	0	0.0
15	Faridabad	0	-	0.0	5	-	0.4	3	19	0.2	0	0	0.0
16	Ghaziabad	0	-	0.0	1	-	0.0	1	1	0.0	1	1	0.0
17	Gwalior	0	-	0.0	10	-	0.9	0	0	0.0	0	0	0.0
18	Hyderabad	236	-	3.0	15	-	0.2	65	68	0.8	25	28	0.3
19	Indore	0	-	0.0	11	-	0.5	8	8	0.4	1	1	0.0
20	Jabalpur	0	-	0.0	49	-	3.9	0	0	0.0	0	0	0.0
21	Jaipur	0	-	0.0	14	-	0.5	23	43	0.7	4	6	0.1
22	Jamshedpur	0	-	0.0	6	-	0.4	0	0	0.0	0	0	0.0
23	Jodhpur	0	-	0.0	24	-	2.1	22	22	1.9	0	0	0.0
24	Kannur	1059	-	64.5	20	-	1.2	3	2	0.2	0	0	0.0
25	Kanpur	0	-	0.0	9	-	0.3	2	6	0.1	2	6	0.1
26	Kochi	4062	-	191.8	2	-	0.1	59	0	2.8	0	0	0.0
27	Kolkata	0	-	0.0	29	-	0.2	28	6	0.2	0	0	0.0
28	Kollam	5628	-	507.0	8	-	0.7	4	11	0.4	0	0	0.0
29	Kota	0	-	0.0	3	-	0.3	2	2	0.2	2	2	0.2
30	Kozhikode	726	-	35.7	1	-	0.0	0	0	0.0	0	0	0.0
31	Lucknow	0	-	0.0	14	-	0.5	3	3	0.1	3	3	0.1
32	Ludhiana	0	-	0.0	0	-	0.0	21	54	1.3	0	0	0.0
33	Madurai	1361	-	93.1	2	-	0.1	17	17	1.2	17	17	1.2
34	Malappuram	289	-	17.0	5	-	0.3	0	0	0.0	0	0	0.0
35	Meerut	0	-	0.0	0	-	0.0	1	5	0.1	1	5	0.1
36	Mumbai	574	-	3.1	0	-	0.0	85	111	0.5	27	74	0.1
37	Nagpur	1336	-	53.5	1	-	0.0	135	40	5.4	2	2	0.1
38	Nasik	233	-	14.9	1	-	0.1	5	11	0.3	4	5	0.3
39	Patna	0	-	0.0	10	-	0.5	17	24	0.8	17	24	0.8
40	Pune	1376	-	27.2	1	-	0.0	63	82	1.2	54	73	1.1
41	Raipur	0	-	0.0	4	-	0.4	0	0	0.0	0	0	0.0
42	Rajkot	2459	-	176.8	1	-	0.1	3	3	0.2	0	0	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	0	0.0	0	0	0.0
44	Srinagar	0	-	0.0	5	-	0.4	0	0	0.0	0	0	0.0
45	Surat	41444	-	903.9	12	-	0.3	2	2	0.0	0	0	0.0
46	Thiruvananthapuram	3298	-	195.5	11	-	0.7	31	31	1.8	0	0	0.0
47	Thrissur	4424	-	238.5	8	-	0.4	7	5	0.4	5	5	0.3
48	Tiruchirapalli	1049	-	102.6	1	-	0.1	13	16	1.3	0	0	0.0
49	Vadodara	13646	-	751.0	0	-	0.0	3	3	0.2	3	3	0.2
50	Varanasi	0	-	0.0	4	-	0.3	0	0	0.0	0	0	0.0
51	Vasai Virar	144	-	11.8	0	-	0.0	2	4	0.2	0	0	0.0
52	Vijayawada	1	-	0.1	0	-	0.0	25	36	1.7	1	1	0.1
53	Vishakhapatnam	0	-	0.0	8	-	0.5	35	41	2.0	0	0	0.0
TOTAL CITIES		108251	-	67.4	551	-	0.3	1203	1374	0.7	545	818	0.3

TABLE 2.4 - Page: 2 of 19

Col. 22 = Col. 25+ Col. 28+ Col. 31 + Col. 34+ Col. 37

TABLE 2.4 (Continued)

S. No.	Cities	Immoral Traffic (Prevention) Act											
		Under Section 6			Under Section 7			Under Section 8			Others		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)
CITIES:													
1	Agra	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
2	Ahmedabad	0	0	0.0	2	6	0.0	3	-	0.0	0	0	0.0
3	Allahabad	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
4	Amritsar	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
5	Asansol	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
6	Aurangabad	0	0	0.0	0	0	0.0	1	-	0.1	0	0	0.0
7	Bengaluru	0	0	0.0	31	56	0.4	33	-	0.4	18	23	0.2
8	Bhopal	0	0	0.0	0	0	0.0	0	-	0.0	4	4	0.2
9	Chandigarh City	0	0	0.0	0	0	0.0	4	-	0.4	0	0	0.0
10	Chennai	2	2	0.0	15	17	0.2	0	-	0.0	0	0	0.0
11	Coimbatore	8	9	0.4	8	10	0.4	1	-	0.0	5	6	0.2
12	Delhi (City)	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
13	Dhanbad	0	0	0.0	0	0	0.0	1	-	0.1	0	0	0.0
14	Durg-Bhilainagar	0	0	0.0	0	0	0.0	0	-	0.0	3	3	0.3
15	Faridabad	2	13	0.1	1	6	0.1	0	-	0.0	0	0	0.0
16	Ghaziabad	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
17	Gwalior	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
18	Hyderabad	1	1	0.0	0	0	0.0	0	-	0.0	39	39	0.5
19	Indore	0	0	0.0	1	1	0.0	0	-	0.0	6	6	0.3
20	Jabalpur	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
21	Jaipur	0	0	0.0	0	0	0.0	0	-	0.0	19	37	0.6
22	Jamshedpur	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
23	Jodhpur	0	0	0.0	0	0	0.0	0	-	0.0	22	22	1.9
24	Kannur	0	0	0.0	2	2	0.1	1	-	0.1	0	0	0.0
25	Kanpur	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
26	Kochi	0	0	0.0	0	0	0.0	59	-	2.8	0	0	0.0
27	Kolkata	0	0	0.0	0	0	0.0	22	-	0.2	6	6	0.0
28	Kollam	0	0	0.0	0	0	0.0	0	-	0.0	4	11	0.4
29	Kota	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
30	Kozhikode	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
31	Lucknow	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
32	Ludhiana	0	0	0.0	0	0	0.0	0	-	0.0	21	54	1.3
33	Madurai	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
34	Malappuram	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
35	Meerut	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
36	Mumbai	0	0	0.0	5	6	0.0	22	-	0.1	31	31	0.2
37	Nagpur	1	2	0.0	28	36	1.1	104	-	4.2	0	0	0.0
38	Nasik	0	0	0.0	1	6	0.1	0	-	0.0	0	0	0.0
39	Patna	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
40	Pune	0	0	0.0	3	3	0.1	0	-	0.0	6	6	0.1
41	Raipur	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
42	Rajkot	0	0	0.0	0	0	0.0	0	-	0.0	3	3	0.2
43	Ranchi	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
44	Srinagar	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
45	Surat	1	1	0.0	1	1	0.0	0	-	0.0	0	0	0.0
46	Thiruvananthapuram	0	0	0.0	0	0	0.0	0	-	0.0	31	31	1.8
47	Thrissur	0	0	0.0	0	0	0.0	2	-	0.1	0	0	0.0
48	Tiruchirapalli	3	3	0.3	0	0	0.0	0	-	0.0	10	13	1.0
49	Vadodara	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
50	Varanasi	0	0	0.0	0	0	0.0	0	-	0.0	0	0	0.0
51	Vasai Virar	0	0	0.0	0	0	0.0	0	-	0.0	2	4	0.2
52	Vijayawada	5	8	0.3	7	10	0.5	0	-	0.0	12	17	0.8
53	Vishakhapatnam	0	0	0.0	0	0	0.0	0	-	0.0	35	41	2.0
TOTAL CITIES		23	39	0.0	105	160	0.1	253	-	0.2	277	357	0.2

TABLE 2.4 (Continued)

S. No.	Cities	Indian Railways Act			Registration of Foreigners Act		
		I	V	R	I	V	R
(1)	(2)	(40)	(41)	(42)	(43)	(44)	(45)
CITIES:							
1	Agra	0	-	0.0	0	-	0.0
2	Ahmedabad	0	-	0.0	0	-	0.0
3	Allahabad	0	-	0.0	0	-	0.0
4	Amritsar	0	-	0.0	0	-	0.0
5	Asansol	0	-	0.0	0	-	0.0
6	Aurangabad	0	-	0.0	0	-	0.0
7	Bengaluru	0	-	0.0	0	-	0.0
8	Bhopal	0	-	0.0	0	-	0.0
9	Chandigarh City	0	-	0.0	1	-	0.1
10	Chennai	0	-	0.0	3	-	0.0
11	Coimbatore	0	-	0.0	0	-	0.0
12	Delhi (City)	0	-	0.0	1	-	0.0
13	Dhanbad	0	-	0.0	0	-	0.0
14	Durg-Bhilainagar	1	-	0.1	0	-	0.0
15	Faridabad	0	-	0.0	0	-	0.0
16	Ghaziabad	0	-	0.0	0	-	0.0
17	Gwalior	0	-	0.0	0	-	0.0
18	Hyderabad	0	-	0.0	0	-	0.0
19	Indore	0	-	0.0	0	-	0.0
20	Jabalpur	0	-	0.0	0	-	0.0
21	Jaipur	0	-	0.0	2	-	0.1
22	Jamshedpur	0	-	0.0	0	-	0.0
23	Jodhpur	0	-	0.0	6	-	0.5
24	Kannur	2	-	0.1	0	-	0.0
25	Kanpur	0	-	0.0	0	-	0.0
26	Kochi	2	-	0.1	2	-	0.1
27	Kolkata	0	-	0.0	0	-	0.0
28	Kollam	4	-	0.4	1	-	0.1
29	Kota	0	-	0.0	0	-	0.0
30	Kozhikode	0	-	0.0	1	-	0.0
31	Lucknow	1	-	0.0	0	-	0.0
32	Ludhiana	0	-	0.0	0	-	0.0
33	Madurai	0	-	0.0	0	-	0.0
34	Malappuram	0	-	0.0	0	-	0.0
35	Meerut	0	-	0.0	0	-	0.0
36	Mumbai	1	-	0.0	1	-	0.0
37	Nagpur	0	-	0.0	0	-	0.0
38	Nasik	0	-	0.0	0	-	0.0
39	Patna	0	-	0.0	0	-	0.0
40	Pune	0	-	0.0	0	-	0.0
41	Raipur	0	-	0.0	0	-	0.0
42	Rajkot	0	-	0.0	0	-	0.0
43	Ranchi	0	-	0.0	0	-	0.0
44	Srinagar	0	-	0.0	0	-	0.0
45	Surat	0	-	0.0	0	-	0.0
46	Thiruvananthapuram	0	-	0.0	0	-	0.0
47	Thrissur	0	-	0.0	0	-	0.0
48	Tiruchirapalli	0	-	0.0	2	-	0.2
49	Vadodara	0	-	0.0	0	-	0.0
50	Varanasi	0	-	0.0	0	-	0.0
51	Vasai Virar	0	-	0.0	0	-	0.0
52	Vijayawada	0	-	0.0	0	-	0.0
53	Vishakhapatnam	0	-	0.0	0	-	0.0
TOTAL CITIES		11	-	0.0	20	-	0.0

TABLE 2.4 - Page: 4 of 19

TABLE 2.4 (Continued)

S. No.	Cities	Protection of Civil Rights Act											
		Protection of Civil Rights Act (Total)			For Crimes Committed Against SCs			For Crimes Committed Against STs			For Crimes Committed Against Others		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(46)	(47)	(48)	(49)	(50)	(51)	(52)	(53)	(54)	(55)	(56)	(57)
CITIES:													
1	Agra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
2	Ahmedabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Allahabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Amritsar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Asansol	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
6	Aurangabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Bengaluru	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Bhopal	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Chennai	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Coimbatore	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
13	Dhanbad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
15	Faridabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Ghaziabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Gwalior	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Hyderabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Indore	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Jabalpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
21	Jaipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
22	Jamshedpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
23	Jodhpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Kannur	1	1	0.1	1	1	0.1	0	0	0.0	0	0	0.0
25	Kanpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
26	Kochi	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Kolkata	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Kollam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	Kota	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
30	Kozhikode	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Lucknow	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	Ludhiana	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Madurai	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Malappuram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
35	Meerut	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Mumbai	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
37	Nagpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
38	Nasik	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
39	Patna	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	10	10	0.2	0	0	0.0	0	0	0.0	10	10	0.2
41	Raipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
42	Rajkot	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
43	Ranchi	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
45	Surat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
46	Thiruvananthapuram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
47	Thrissur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
48	Tiruchirapalli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
49	Vadodara	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
50	Varanasi	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
51	Vasai Virar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
52	Vijayawada	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
53	Vishakhapatnam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL CITIES		13	13	0.0	3	3	0.0	0	0	0.0	10	10	0.0

TABLE 2.4 - Page: 5 of 19

Col. 46 = Col. 49+ Col. 52+ Col. 55;
Col. 47 = Col. 50+ Col. 53+ Col. 56

TABLE 2.4 (Continued)

S. No.	Cities	Passport Act			Essential Commodities Act			Antiquities & Art Treasures Act, 1972		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(58)	(59)	(60)	(61)	(62)	(63)	(64)	(65)	(66)
CITIES:										
1	Agra	0	-	0.0	6	-	0.3	0	-	0.0
2	Ahmedabad	0	-	0.0	2	-	0.0	0	-	0.0
3	Allahabad	0	-	0.0	2	-	0.2	0	-	0.0
4	Amritsar	3	-	0.3	2	-	0.2	0	-	0.0
5	Asansol	0	-	0.0	6	-	0.5	0	-	0.0
6	Aurangabad	0	-	0.0	2	-	0.2	0	-	0.0
7	Bengaluru	40	-	0.5	28	-	0.3	3	-	0.0
8	Bhopal	1	-	0.1	12	-	0.6	0	-	0.0
9	Chandigarh City	0	-	0.0	13	-	1.3	0	-	0.0
10	Chennai	67	-	0.8	0	-	0.0	0	-	0.0
11	Coimbatore	0	-	0.0	0	-	0.0	0	-	0.0
12	Delhi (City)	15	-	0.1	19	-	0.1	0	-	0.0
13	Dhanbad	0	-	0.0	2	-	0.2	0	-	0.0
14	Durg-Bhilainagar	0	-	0.0	5	-	0.5	0	-	0.0
15	Faridabad	0	-	0.0	6	-	0.4	0	-	0.0
16	Ghaziabad	0	-	0.0	5	-	0.2	0	-	0.0
17	Gwalior	0	-	0.0	6	-	0.5	0	-	0.0
18	Hyderabad	12	-	0.2	45	-	0.6	3	-	0.0
19	Indore	0	-	0.0	6	-	0.3	0	-	0.0
20	Jabalpur	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	3	-	0.1	4	-	0.1	0	-	0.0
22	Jamshedpur	0	-	0.0	3	-	0.2	0	-	0.0
23	Jodhpur	0	-	0.0	8	-	0.7	0	-	0.0
24	Kannur	0	-	0.0	1	-	0.1	0	-	0.0
25	Kanpur	0	-	0.0	12	-	0.4	0	-	0.0
26	Kochi	5	-	0.2	17	-	0.8	0	-	0.0
27	Kolkata	0	-	0.0	117	-	0.8	0	-	0.0
28	Kollam	11	-	1.0	39	-	3.5	0	-	0.0
29	Kota	0	-	0.0	1	-	0.1	0	-	0.0
30	Kozhikode	0	-	0.0	8	-	0.4	0	-	0.0
31	Lucknow	0	-	0.0	18	-	0.6	0	-	0.0
32	Ludhiana	0	-	0.0	17	-	1.1	0	-	0.0
33	Madurai	0	-	0.0	3	-	0.2	0	-	0.0
34	Malappuram	5	-	0.3	5	-	0.3	0	-	0.0
35	Meerut	0	-	0.0	10	-	0.7	0	-	0.0
36	Mumbai	20	-	0.1	88	-	0.5	0	-	0.0
37	Nagpur	2	-	0.1	15	-	0.6	0	-	0.0
38	Nasik	0	-	0.0	7	-	0.4	0	-	0.0
39	Patna	0	-	0.0	20	-	1.0	0	-	0.0
40	Pune	1	-	0.0	35	-	0.7	0	-	0.0
41	Raipur	0	-	0.0	3	-	0.3	0	-	0.0
42	Rajkot	0	-	0.0	4	-	0.3	0	-	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	-	0.0
44	Srinagar	0	-	0.0	64	-	5.0	0	-	0.0
45	Surat	0	-	0.0	0	-	0.0	0	-	0.0
46	Thiruvananthapuram	41	-	2.4	10	-	0.6	0	-	0.0
47	Thrissur	0	-	0.0	2	-	0.1	0	-	0.0
48	Tiruchirapalli	45	-	4.4	0	-	0.0	0	-	0.0
49	Vadodara	0	-	0.0	6	-	0.3	0	-	0.0
50	Varanasi	0	-	0.0	6	-	0.4	0	-	0.0
51	Vasai Virar	0	-	0.0	3	-	0.2	0	-	0.0
52	Vijayawada	0	-	0.0	3	-	0.2	0	-	0.0
53	Vishakhapatnam	0	-	0.0	6	-	0.3	0	-	0.0
TOTAL CITIES		271	-	0.2	702	-	0.4	6	-	0.0

TABLE 2.4 (Continued)

S. No.	Cities	Dowry Prohibition Act*			Indecent Representation of Women (Prohibition) Act*			Copy Right Act, 1957		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(67)	(68)	(69)	(70)	(71)	(72)	(73)	(74)	(75)
CITIES:										
1	Agra	0	0	0.0	0	0	0.0	8	-	0.5
2	Ahmedabad	0	0	0.0	0	0	0.0	40	-	0.6
3	Allahabad	7	7	0.6	0	0	0.0	2	-	0.2
4	Amritsar	0	0	0.0	0	0	0.0	6	-	0.5
5	Asansol	0	0	0.0	0	0	0.0	4	-	0.3
6	Aurangabad	0	0	0.0	0	0	0.0	3	-	0.3
7	Bengaluru	714	714	8.4	0	0	0.0	155	-	1.8
8	Bhopal	0	0	0.0	0	0	0.0	14	-	0.7
9	Chandigarh City	0	0	0.0	0	0	0.0	9	-	0.9
10	Chennai	3	3	0.0	0	0	0.0	421	-	4.8
11	Coimbatore	0	0	0.0	1	1	0.0	133	-	6.2
12	Delhi (City)	17	17	0.1	0	0	0.0	148	-	0.9
13	Dhanbad	45	45	3.8	0	0	0.0	2	-	0.2
14	Durg-Bhilainagar	0	0	0.0	0	0	0.0	5	-	0.5
15	Faridabad	2	2	0.1	0	0	0.0	6	-	0.4
16	Ghaziabad	0	0	0.0	0	0	0.0	3	-	0.1
17	Gwalior	10	10	0.9	0	0	0.0	0	-	0.0
18	Hyderabad	0	0	0.0	2	2	0.0	29	-	0.4
19	Indore	1	1	0.0	0	0	0.0	5	-	0.2
20	Jabalpur	11	11	0.9	0	0	0.0	5	-	0.4
21	Jaipur	0	0	0.0	0	0	0.0	27	-	0.9
22	Jamshedpur	157	157	11.7	0	0	0.0	5	-	0.4
23	Jodhpur	0	0	0.0	0	0	0.0	32	-	2.8
24	Kannur	0	0	0.0	1	1	0.1	0	-	0.0
25	Kanpur	8	8	0.3	0	0	0.0	23	-	0.8
26	Kochi	0	0	0.0	0	0	0.0	11	-	0.5
27	Kolkata	0	0	0.0	0	0	0.0	141	-	1.0
28	Kollam	0	0	0.0	0	0	0.0	3	-	0.3
29	Kota	0	0	0.0	0	0	0.0	7	-	0.7
30	Kozhikode	0	0	0.0	0	0	0.0	4	-	0.2
31	Lucknow	1	1	0.0	0	0	0.0	5	-	0.2
32	Ludhiana	0	0	0.0	0	0	0.0	41	-	2.5
33	Madurai	0	0	0.0	0	0	0.0	52	-	3.6
34	Malappuram	0	0	0.0	0	0	0.0	9	-	0.5
35	Meerut	0	0	0.0	0	0	0.0	0	-	0.0
36	Mumbai	0	0	0.0	0	0	0.0	123	-	0.7
37	Nagpur	6	6	0.2	0	0	0.0	15	-	0.6
38	Nasik	0	0	0.0	0	0	0.0	2	-	0.1
39	Patna	151	151	7.4	0	0	0.0	0	-	0.0
40	Pune	0	0	0.0	0	0	0.0	53	-	1.0
41	Raipur	2	2	0.2	0	0	0.0	8	-	0.7
42	Rajkot	0	0	0.0	0	0	0.0	5	-	0.4
43	Ranchi	50	50	4.4	0	0	0.0	0	-	0.0
44	Srinagar	1	1	0.1	0	0	0.0	0	-	0.0
45	Surat	0	0	0.0	0	0	0.0	16	-	0.3
46	Thiruvananthapuram	0	0	0.0	0	0	0.0	10	-	0.6
47	Thrissur	1	1	0.1	0	0	0.0	4	-	0.2
48	Tiruchirapalli	1	1	0.1	0	0	0.0	15	-	1.5
49	Vadodara	0	0	0.0	0	0	0.0	11	-	0.6
50	Varanasi	0	0	0.0	0	0	0.0	7	-	0.5
51	Vasai Virar	0	0	0.0	0	0	0.0	3	-	0.2
52	Vijayawada	0	0	0.0	0	0	0.0	23	-	1.5
53	Vishakhapatnam	0	0	0.0	0	0	0.0	13	-	0.8
TOTAL CITIES		1188	1188	0.7	4	4	0.0	1666	-	1.0

** Due to inadequacy of Population Figures, Crime Rate relating to Crime against Women have been calculated on Total Population

TABLE 2.4 - Page: 7 of 19

TABLE 2.4 (Continued)

S. No.	Cities	Protection of Children from Sexual Offences Act			SC/ST (Prevention of Atrocities) Act #								
					SC/ST (Prevention of Atrocities) Act (Total)			For Crimes Committed Against SCs			For Crimes Committed Against STs		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(76)	(77)	(78)	(79)	(80)	(81)	(82)	(83)	(84)	(85)	(86)	(87)
CITIES:													
1	Agra	52	52	3.0	0	0	0.0	0	0	0.0	0	0	0.0
2	Ahmedabad	191	191	3.0	16	16	0.3	16	16	0.3	0	0	0.0
3	Allahabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Amritsar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Asansol	18	22	1.4	1	1	0.1	1	1	0.1	0	0	0.0
6	Aurangabad	2	2	0.2	7	7	0.6	7	7	0.6	0	0	0.0
7	Bengaluru	273	276	3.2	139	141	1.6	127	129	1.5	12	12	0.1
8	Bhopal	103	103	5.5	0	0	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	1	1	0.1	0	0	0.0	0	0	0.0	0	0	0.0
10	Chennai	137	142	1.6	6	6	0.1	6	6	0.1	0	0	0.0
11	Coimbatore	27	27	1.3	0	0	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	70	70	0.4	13	13	0.1	13	13	0.1	0	0	0.0
13	Dhanbad	0	0	0.0	11	11	0.9	8	8	0.7	3	3	0.3
14	Durg-Bhilainagar	136	136	12.8	0	0	0.0	0	0	0.0	0	0	0.0
15	Faridabad	0	0	0.0	1	1	0.1	1	1	0.1	0	0	0.0
16	Ghaziabad	24	24	1.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Gwalior	56	56	5.1	0	0	0.0	0	0	0.0	0	0	0.0
18	Hyderabad	13	13	0.2	80	80	1.0	66	66	0.9	14	14	0.2
19	Indore	189	189	8.7	0	0	0.0	0	0	0.0	0	0	0.0
20	Jabalpur	136	136	10.7	0	0	0.0	0	0	0.0	0	0	0.0
21	Jaipur	16	16	0.5	11	11	0.4	8	8	0.3	3	3	0.1
22	Jamshedpur	11	11	0.8	57	70	4.3	29	35	2.2	28	35	2.1
23	Jodhpur	0	0	0.0	8	8	0.7	8	8	0.7	0	0	0.0
24	Kannur	6	6	0.4	3	3	0.2	3	3	0.2	0	0	0.0
25	Kanpur	32	32	1.1	0	0	0.0	0	0	0.0	0	0	0.0
26	Kochi	9	9	0.4	3	3	0.1	3	3	0.1	0	0	0.0
27	Kolkata	91	91	0.6	4	4	0.0	3	3	0.0	1	1	0.0
28	Kollam	33	33	3.0	10	10	0.9	10	10	0.9	0	0	0.0
29	Kota	17	17	1.7	0	0	0.0	0	0	0.0	0	0	0.0
30	Kozhikode	26	26	1.3	2	2	0.1	2	2	0.1	0	0	0.0
31	Lucknow	76	76	2.6	16	16	0.6	16	16	0.6	0	0	0.0
32	Ludhiana	0	0	0.0	3	3	0.2	3	3	0.2	0	0	0.0
33	Madurai	47	47	3.2	2	2	0.1	2	2	0.1	0	0	0.0
34	Malappuram	1	1	0.1	1	1	0.1	1	1	0.1	0	0	0.0
35	Meerut	64	64	4.5	0	0	0.0	0	0	0.0	0	0	0.0
36	Mumbai	1	1	0.0	4	4	0.0	3	3	0.0	1	1	0.0
37	Nagpur	0	0	0.0	5	5	0.2	5	5	0.2	0	0	0.0
38	Nasik	2	3	0.1	1	1	0.1	1	1	0.1	0	0	0.0
39	Patna	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	1	1	0.0	3	3	0.1	3	3	0.1	0	0	0.0
41	Raipur	121	121	10.8	0	0	0.0	0	0	0.0	0	0	0.0
42	Rajkot	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
43	Ranchi	21	21	1.9	38	38	3.4	13	13	1.2	25	25	2.2
44	Srinagar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
45	Surat	138	140	3.0	1	1	0.0	1	1	0.0	0	0	0.0
46	Thiruvananthapuram	30	31	1.8	5	5	0.3	5	5	0.3	0	0	0.0
47	Thrissur	10	10	0.5	6	6	0.3	5	5	0.3	1	1	0.1
48	Tiruchirapalli	6	6	0.6	8	8	0.8	8	8	0.8	0	0	0.0
49	Vadodara	139	139	7.6	0	0	0.0	0	0	0.0	0	0	0.0
50	Varanasi	27	27	1.9	70	70	4.9	70	70	4.9	0	0	0.0
51	Vasai Virar	0	0	0.0	3	3	0.2	3	3	0.2	0	0	0.0
52	Vijayawada	1	1	0.1	5	5	0.3	4	4	0.3	1	1	0.1
53	Vishakhapatnam	1	1	0.1	137	137	7.9	121	121	7.0	16	16	0.9
TOTAL CITIES		2355	2371	1.5	680	695	0.4	575	583	0.4	105	112	0.1

*** Due to inadequacy of Population Figures, Crime Rate relating to Crime against Women have been calculated on Total Population

TABLE 2.4 - Page: 8 of 19

Col. 79 = Col. 82+ Col. 85;

Col. 80 = Col. 83+ Col. 86;

TABLE 2.4 (Continued)

S. No.	Cities	Forest Act			Prohibition of Child Marriage Act \$			Protection of Women From Domestic Violence Act*		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(88)	(89)	(90)	(91)	(92)	(93)	(94)	(95)	(96)
CITIES:										
1	Agra	4	-	0.2	0	0	0.0	0	0	0.0
2	Ahmedabad	0	-	0.0	2	2	0.0	1	1	0.0
3	Allahabad	11	-	0.9	0	0	0.0	0	0	0.0
4	Amritsar	0	-	0.0	0	0	0.0	0	0	0.0
5	Asansol	0	-	0.0	1	1	0.1	0	0	0.0
6	Aurangabad	0	-	0.0	2	2	0.2	0	0	0.0
7	Bengaluru	48	-	0.6	1	1	0.0	0	0	0.0
8	Bhopal	0	-	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	0	-	0.0	0	0	0.0	0	0	0.0
10	Chennai	2	-	0.0	0	0	0.0	2	2	0.0
11	Coimbatore	0	-	0.0	1	1	0.0	0	0	0.0
12	Delhi (City)	13	-	0.1	0	0	0.0	1	1	0.0
13	Dhanbad	0	-	0.0	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	0	-	0.0	2	2	0.2	0	0	0.0
15	Faridabad	0	-	0.0	1	1	0.1	0	0	0.0
16	Ghaziabad	1	-	0.0	0	0	0.0	0	0	0.0
17	Gwalior	0	-	0.0	0	0	0.0	0	0	0.0
18	Hyderabad	0	-	0.0	0	0	0.0	0	0	0.0
19	Indore	0	-	0.0	1	1	0.0	0	0	0.0
20	Jabalpur	0	-	0.0	0	0	0.0	0	0	0.0
21	Jaipur	12	-	0.4	0	0	0.0	1	1	0.0
22	Jamshedpur	0	-	0.0	0	0	0.0	0	0	0.0
23	Jodhpur	12	-	1.1	0	0	0.0	0	0	0.0
24	Kannur	0	-	0.0	0	0	0.0	1	1	0.1
25	Kanpur	2	-	0.1	0	0	0.0	0	0	0.0
26	Kochi	0	-	0.0	0	0	0.0	4	4	0.2
27	Kolkata	0	-	0.0	0	0	0.0	0	0	0.0
28	Kollam	0	-	0.0	0	0	0.0	22	22	2.0
29	Kota	18	-	1.8	1	1	0.1	0	0	0.0
30	Kozhikode	0	-	0.0	0	0	0.0	0	0	0.0
31	Lucknow	2	-	0.1	0	0	0.0	0	0	0.0
32	Ludhiana	2	-	0.1	2	2	0.1	0	0	0.0
33	Madurai	0	-	0.0	0	0	0.0	0	0	0.0
34	Malappuram	0	-	0.0	1	1	0.1	1	1	0.1
35	Meerut	0	-	0.0	0	0	0.0	0	0	0.0
36	Mumbai	4	-	0.0	1	1	0.0	5	5	0.0
37	Nagpur	0	-	0.0	1	1	0.0	0	0	0.0
38	Nasik	0	-	0.0	0	0	0.0	0	0	0.0
39	Patna	0	-	0.0	0	0	0.0	0	0	0.0
40	Pune	0	-	0.0	1	1	0.0	0	0	0.0
41	Raipur	0	-	0.0	0	0	0.0	2	2	0.2
42	Rajkot	0	-	0.0	0	0	0.0	0	0	0.0
43	Ranchi	0	-	0.0	0	0	0.0	0	0	0.0
44	Srinagar	0	-	0.0	0	0	0.0	0	0	0.0
45	Surat	0	-	0.0	0	0	0.0	0	0	0.0
46	Thiruvananthapuram	0	-	0.0	1	1	0.1	29	29	1.7
47	Thrissur	0	-	0.0	0	0	0.0	0	0	0.0
48	Tiruchirapalli	0	-	0.0	0	0	0.0	0	0	0.0
49	Vadodara	0	-	0.0	0	0	0.0	0	0	0.0
50	Varanasi	15	-	1.0	0	0	0.0	0	0	0.0
51	Vasai Virar	0	-	0.0	0	0	0.0	0	0	0.0
52	Vijayawada	0	-	0.0	0	0	0.0	0	0	0.0
53	Vishakhapatnam	0	-	0.0	1	1	0.1	0	0	0.0
TOTAL CITIES		146	-	0.1	20	20	0.0	69	69	0.0

** Due to inadequacy of Population Figures, Crime Rate relating to Crime against Women have been calculated on Total Population

TABLE 2.4 - Page: 9 of 19

TABLE 2.4 (Continued)

S. No.	Cities	Information Technology Act			Official Secrets Act			Electricity Act			Wildlife Protection Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(97)	(98)	(99)	(100)	(101)	(102)	(103)	(104)	(105)	(106)	(107)	(108)
CITIES:													
1	Agra	47	-	2.7	0	-	0.0	2182	-	125.0	1	-	0.1
2	Ahmedabad	27	-	0.4	0	-	0.0	1	-	0.0	0	-	0.0
3	Allahabad	152	-	12.5	0	-	0.0	394	-	32.4	0	-	0.0
4	Amritsar	20	-	1.7	0	-	0.0	0	-	0.0	0	-	0.0
5	Asansol	6	-	0.5	0	-	0.0	372	-	29.9	0	-	0.0
6	Aurangabad	31	-	2.6	0	-	0.0	4	-	0.3	0	-	0.0
7	Bengaluru	1041	-	12.2	0	-	0.0	0	-	0.0	20	-	0.2
8	Bhopal	14	-	0.7	0	-	0.0	0	-	0.0	0	-	0.0
9	Chandigarh City	17	-	1.7	0	-	0.0	0	-	0.0	0	-	0.0
10	Chennai	29	-	0.3	2	-	0.0	3	-	0.0	0	-	0.0
11	Coimbatore	9	-	0.4	0	-	0.0	0	-	0.0	0	-	0.0
12	Delhi (City)	90	-	0.6	2	-	0.0	1121	-	6.9	8	-	0.0
13	Dhanbad	10	-	0.8	0	-	0.0	120	-	10.0	0	-	0.0
14	Durg-Bhilainagar	9	-	0.8	0	-	0.0	2	-	0.2	0	-	0.0
15	Faridabad	32	-	2.3	0	-	0.0	2	-	0.1	0	-	0.0
16	Ghaziabad	25	-	1.1	0	-	0.0	1308	-	55.4	5	-	0.2
17	Gwalior	5	-	0.5	0	-	0.0	4	-	0.4	0	-	0.0
18	Hyderabad	354	-	4.6	0	-	0.0	0	-	0.0	2	-	0.0
19	Indore	30	-	1.4	0	-	0.0	3	-	0.1	0	-	0.0
20	Jabalpur	23	-	1.8	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	459	-	14.9	0	-	0.0	188	-	6.1	2	-	0.1
22	Jamshedpur	45	-	3.4	0	-	0.0	63	-	4.7	0	-	0.0
23	Jodhpur	54	-	4.7	0	-	0.0	14	-	1.2	0	-	0.0
24	Kannur	4	-	0.2	0	-	0.0	0	-	0.0	0	-	0.0
25	Kanpur	338	-	11.6	0	-	0.0	1409	-	48.3	3	-	0.1
26	Kochi	21	-	1.0	0	-	0.0	0	-	0.0	0	-	0.0
27	Kolkata	111	-	0.8	1	-	0.0	247	-	1.8	0	-	0.0
28	Kollam	16	-	1.4	0	-	0.0	2	-	0.2	0	-	0.0
29	Kota	9	-	0.9	0	-	0.0	9	-	0.9	1	-	0.1
30	Kozhikode	4	-	0.2	0	-	0.0	1	-	0.0	0	-	0.0
31	Lucknow	329	-	11.3	0	-	0.0	204	-	7.0	5	-	0.2
32	Ludhiana	20	-	1.2	0	-	0.0	0	-	0.0	0	-	0.0
33	Madurai	6	-	0.4	0	-	0.0	0	-	0.0	0	-	0.0
34	Malappuram	4	-	0.2	0	-	0.0	4	-	0.2	0	-	0.0
35	Meerut	65	-	4.6	0	-	0.0	418	-	29.3	0	-	0.0
36	Mumbai	26	-	0.1	0	-	0.0	174	-	0.9	3	-	0.0
37	Nagpur	38	-	1.5	0	-	0.0	4	-	0.2	0	-	0.0
38	Nasik	17	-	1.1	0	-	0.0	0	-	0.0	0	-	0.0
39	Patna	187	-	9.1	0	-	0.0	787	-	38.4	0	-	0.0
40	Pune	17	-	0.3	0	-	0.0	1	-	0.0	7	-	0.1
41	Raipur	18	-	1.6	0	-	0.0	10	-	0.9	1	-	0.1
42	Rajkot	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
43	Ranchi	0	-	0.0	0	-	0.0	52	-	4.6	0	-	0.0
44	Srinagar	10	-	0.8	0	-	0.0	0	-	0.0	0	-	0.0
45	Surat	15	-	0.3	0	-	0.0	3	-	0.1	0	-	0.0
46	Thiruvananthapuram	23	-	1.4	0	-	0.0	0	-	0.0	0	-	0.0
47	Thrissur	8	-	0.4	0	-	0.0	0	-	0.0	0	-	0.0
48	Tiruchirapalli	9	-	0.9	0	-	0.0	0	-	0.0	0	-	0.0
49	Vadodara	6	-	0.3	0	-	0.0	0	-	0.0	0	-	0.0
50	Varanasi	85	-	5.9	0	-	0.0	471	-	32.8	0	-	0.0
51	Vasai Virar	5	-	0.4	0	-	0.0	0	-	0.0	0	-	0.0
52	Vijayawada	7	-	0.5	0	-	0.0	0	-	0.0	0	-	0.0
53	Vishakhapatnam	240	-	13.9	0	-	0.0	0	-	0.0	1	-	0.1
TOTAL CITIES		4167	-	2.6	5	-	0.0	9577	-	6.0	59	-	0.0

TABLE 2.4 - Page: 10 of 19

TABLE 2.4 (Continued)

S. No.	Cities	Bonded Labour System (Abolition) Act											
		Bonded Labour System (Abolition) Act (Total)			Against SC			Against ST			Against Others		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(109)	(110)	(111)	(112)	(113)	(114)	(115)	(116)	(117)	(118)	(119)	(120)
CITIES:													
1	Agra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
2	Ahmedabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Allahabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Amritsar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Asansol	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
6	Aurangabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Bengaluru	4	71	0.0	0	0	0.0	0	0	0.0	4	71	0.0
8	Bhopal	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
9	Chandigarh City	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Chennai	3	73	0.0	0	0	0.0	1	10	0.0	2	63	0.0
11	Coimbatore	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Delhi (City)	4	4	0.0	0	0	0.0	0	0	0.0	4	4	0.0
13	Dhanbad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Durg-Bhilainagar	1	1	0.1	0	0	0.0	0	0	0.0	1	1	0.1
15	Faridabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Ghaziabad	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Gwalior	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Hyderabad	6	7	0.1	4	4	0.1	0	0	0.0	2	3	0.0
19	Indore	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Jabalpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
21	Jaipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
22	Jamshedpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
23	Jodhpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Kannur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Kanpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
26	Kochi	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Kolkata	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Kollam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	Kota	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
30	Kozhikode	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Lucknow	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	Ludhiana	2	2	0.1	0	0	0.0	0	0	0.0	2	2	0.1
33	Madurai	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Malappuram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
35	Meerut	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Mumbai	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
37	Nagpur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
38	Nasik	1	1	0.1	0	0	0.0	0	0	0.0	1	1	0.1
39	Patna	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
40	Pune	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
41	Raipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
42	Rajkot	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
43	Ranchi	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
44	Srinagar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
45	Surat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
46	Thiruvananthapuram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
47	Thrissur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
48	Tiruchirapalli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
49	Vadodara	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
50	Varanasi	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
51	Vasai Virar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
52	Vijayawada	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
53	Vishakhapatnam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL CITIES		21	159	0.0	4	4	0.0	1	10	0.0	16	145	0.0

TABLE 2.4 - Page: 11 of 19

Col. 109 = Col. 112+ Col. 115+ Col. 118;
Col. 110 = Col. 113+ Col. 116+ Col. 119;

TABLE 2.4 (Continued)

S. No.	Cities	Environmental (Protection) Act			Air (Prevention & Control of Pollution) Act, 1981			Water (Prevention & Control of Pollution) Act, 1974			National Security Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(121)	(122)	(123)	(124)	(125)	(126)	(127)	(128)	(129)	(130)	(131)	(132)
CITIES:													
1	Agra	0	-	0.0	0	-	0.0	0	-	0.0	3	-	0.2
2	Ahmedabad	1	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
3	Allahabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
4	Amritsar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
5	Asansol	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
6	Aurangabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
7	Bengaluru	1	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
8	Bhopal	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
9	Chandigarh City	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
10	Chennai	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
11	Coimbatore	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
12	Delhi (City)	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
13	Dhanbad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
14	Durg-Bhilainagar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
15	Faridabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
16	Ghaziabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
17	Gwalior	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
18	Hyderabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
19	Indore	1	-	0.0	0	-	0.0	0	-	0.0	26	-	1.2
20	Jabalpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	0	-	0.0	3	-	0.1	1	-	0.0	0	-	0.0
22	Jamshedpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
23	Jodhpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
24	Kannur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
25	Kanpur	0	-	0.0	0	-	0.0	0	-	0.0	10	-	0.3
26	Kochi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
27	Kolkata	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
28	Kollam	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
29	Kota	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
30	Kozhikode	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
31	Lucknow	48	-	1.7	0	-	0.0	0	-	0.0	6	-	0.2
32	Ludhiana	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Madurai	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
34	Malappuram	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
35	Meerut	0	-	0.0	0	-	0.0	0	-	0.0	9	-	0.6
36	Mumbai	13	-	0.1	0	-	0.0	0	-	0.0	1	-	0.0
37	Nagpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
38	Nasik	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
39	Patna	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
40	Pune	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
41	Raipur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
42	Rajkot	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
44	Srinagar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
45	Surat	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
46	Thiruvananthapuram	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
47	Thrissur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
48	Tiruchirapalli	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
49	Vadodara	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
50	Varanasi	0	-	0.0	0	-	0.0	0	-	0.0	4	-	0.3
51	Vasai Virar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
52	Vijayawada	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
53	Vishakhapatnam	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL CITIES		64	-	0.0	3	-	0.0	1	-	0.0	59	-	0.0

TABLE 2.4 - Page: 12 of 19

TABLE 2.4 (Continued)

S. No.	Cities	Unlawful Activities (Prevention) Act			Young Persons (Harmful Publications) Act			Railway Property (Unlawful Possession) Act			Prevention of Damage To Public Property Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(133)	(134)	(135)	(136)	(137)	(138)	(139)	(140)	(141)	(142)	(143)	(144)
CITIES:													
1	Agra	6	-	0.3	0	-	0.0	0	-	0.0	5	-	0.3
2	Ahmedabad	0	-	0.0	0	-	0.0	0	-	0.0	3	-	0.0
3	Allahabad	0	-	0.0	0	-	0.0	1	-	0.1	18	-	1.5
4	Amritsar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
5	Asansol	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
6	Aurangabad	0	-	0.0	0	-	0.0	0	-	0.0	2	-	0.2
7	Bengaluru	1	-	0.0	0	-	0.0	0	-	0.0	32	-	0.4
8	Bhopal	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
9	Chandigarh City	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
10	Chennai	0	-	0.0	0	-	0.0	0	-	0.0	33	-	0.4
11	Coimbatore	1	-	0.0	0	-	0.0	0	-	0.0	28	-	1.3
12	Delhi (City)	3	-	0.0	0	-	0.0	0	-	0.0	8	-	0.0
13	Dhanbad	0	-	0.0	0	-	0.0	0	-	0.0	1	-	0.1
14	Durg-Bhilainagar	0	-	0.0	0	-	0.0	0	-	0.0	1	-	0.1
15	Faridabad	1	-	0.1	0	-	0.0	0	-	0.0	10	-	0.7
16	Ghaziabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
17	Gwalior	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
18	Hyderabad	0	-	0.0	0	-	0.0	0	-	0.0	28	-	0.4
19	Indore	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
20	Jabalpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	0	-	0.0	0	-	0.0	0	-	0.0	46	-	1.5
22	Jamshedpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
23	Jodhpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
24	Kannur	0	-	0.0	0	-	0.0	0	-	0.0	3	-	0.2
25	Kanpur	0	-	0.0	0	-	0.0	0	-	0.0	68	-	2.3
26	Kochi	4	-	0.2	0	-	0.0	0	-	0.0	21	-	1.0
27	Kolkata	12	-	0.1	0	-	0.0	0	-	0.0	0	-	0.0
28	Kollam	0	-	0.0	0	-	0.0	0	-	0.0	16	-	1.4
29	Kota	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
30	Kozhikode	0	-	0.0	0	-	0.0	0	-	0.0	6	-	0.3
31	Lucknow	0	-	0.0	0	-	0.0	0	-	0.0	52	-	1.8
32	Ludhiana	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Madurai	0	-	0.0	0	-	0.0	0	-	0.0	25	-	1.7
34	Malappuram	1	-	0.1	0	-	0.0	0	-	0.0	3	-	0.2
35	Meerut	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Mumbai	0	-	0.0	0	-	0.0	0	-	0.0	19	-	0.1
37	Nagpur	0	-	0.0	0	-	0.0	0	-	0.0	6	-	0.2
38	Nasik	0	-	0.0	0	-	0.0	0	-	0.0	22	-	1.4
39	Patna	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
40	Pune	0	-	0.0	0	-	0.0	0	-	0.0	41	-	0.8
41	Raipur	0	-	0.0	0	-	0.0	0	-	0.0	3	-	0.3
42	Rajkot	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
44	Srinagar	14	-	1.1	0	-	0.0	0	-	0.0	0	-	0.0
45	Surat	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
46	Thiruvananthapuram	0	-	0.0	0	-	0.0	0	-	0.0	31	-	1.8
47	Thrissur	0	-	0.0	0	-	0.0	0	-	0.0	12	-	0.6
48	Tiruchirapalli	0	-	0.0	0	-	0.0	0	-	0.0	13	-	1.3
49	Vadodara	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
50	Varanasi	0	-	0.0	0	-	0.0	0	-	0.0	10	-	0.7
51	Vasai Virar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
52	Vijayawada	0	-	0.0	0	-	0.0	0	-	0.0	1	-	0.1
53	Vishakhapatnam	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL CITIES		43	-	0.0	0	-	0.0	1	-	0.0	567	-	0.4

TABLE 2.4 - Page: 13 of 19

TABLE 2.4 (Continued)

S. No.	Cities	Transplantation of Human Organs Act			Trade Marks Act			Prevention of Insults To National Honour Act			State Emblem of India (Prohibition of Improper Use) Act, 2005		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(145)	(146)	(147)	(148)	(149)	(150)	(151)	(152)	(153)	(154)	(155)	(156)
CITIES:													
1	Agra	0	0	0.0	36	-	2.1	0	-	0.0	0	-	0.0
2	Ahmedabad	0	0	0.0	5	-	0.1	0	-	0.0	0	-	0.0
3	Allahabad	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
4	Amritsar	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
5	Asansol	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
6	Aurangabad	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
7	Bengaluru	0	0	0.0	1	-	0.0	2	-	0.0	0	-	0.0
8	Bhopal	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
9	Chandigarh City	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
10	Chennai	0	0	0.0	6	-	0.1	1	-	0.0	0	-	0.0
11	Coimbatore	0	0	0.0	0	-	0.0	0	-	0.0	1	-	0.0
12	Delhi (City)	0	0	0.0	37	-	0.2	0	-	0.0	0	-	0.0
13	Dhanbad	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
14	Durg-Bhilainagar	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
15	Faridabad	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
16	Ghaziabad	0	0	0.0	5	-	0.2	0	-	0.0	0	-	0.0
17	Gwalior	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
18	Hyderabad	0	0	0.0	4	-	0.1	0	-	0.0	0	-	0.0
19	Indore	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
20	Jabalpur	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
22	Jamshedpur	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
23	Jodhpur	0	0	0.0	2	-	0.2	0	-	0.0	0	-	0.0
24	Kannur	0	0	0.0	0	-	0.0	1	-	0.1	0	-	0.0
25	Kanpur	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
26	Kochi	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
27	Kolkata	1	1	0.0	3	-	0.0	1	-	0.0	0	-	0.0
28	Kollam	0	0	0.0	0	-	0.0	1	-	0.1	0	-	0.0
29	Kota	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
30	Kozhikode	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
31	Lucknow	0	0	0.0	55	-	1.9	0	-	0.0	0	-	0.0
32	Ludhiana	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Madurai	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
34	Malappuram	0	0	0.0	0	-	0.0	1	-	0.1	0	-	0.0
35	Meerut	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Mumbai	0	0	0.0	1	-	0.0	2	-	0.0	1	-	0.0
37	Nagpur	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
38	Nasik	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
39	Patna	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
40	Pune	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
41	Raipur	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
42	Rajkot	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
43	Ranchi	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
44	Srinagar	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
45	Surat	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
46	Thiruvananthapuram	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
47	Thrissur	0	0	0.0	0	-	0.0	2	-	0.1	0	-	0.0
48	Tiruchirapalli	1	1	0.1	0	-	0.0	0	-	0.0	0	-	0.0
49	Vadodara	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
50	Varanasi	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
51	Vasai Virar	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
52	Vijayawada	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
53	Vishakhapatnam	0	0	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL CITIES		2	2	0.0	155	-	0.1	11	-	0.0	2	-	0.0

TABLE 2.4 (Continued)

S. No.	Cities	Lotteries (Regulation) Act			Citizenship Act, 1955			Foreigners Act			Place of Worship (Special Provisions) Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(157)	(158)	(159)	(160)	(161)	(162)	(163)	(164)	(165)	(166)	(167)	(168)
CITIES:													
1	Agra	0	-	0.0	0	-	0.0	0	-	0.0	2	-	0.1
2	Ahmedabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
3	Allahabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
4	Amritsar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
5	Asansol	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
6	Aurangabad	2	-	0.2	0	-	0.0	0	-	0.0	0	-	0.0
7	Bengaluru	0	-	0.0	0	-	0.0	25	-	0.3	0	-	0.0
8	Bhopal	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
9	Chandigarh City	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
10	Chennai	262	-	3.0	0	-	0.0	0	-	0.0	0	-	0.0
11	Coimbatore	334	-	15.5	0	-	0.0	0	-	0.0	0	-	0.0
12	Delhi (City)	0	-	0.0	0	-	0.0	20	-	0.1	0	-	0.0
13	Dhanbad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
14	Durg-Bhilainagar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
15	Faridabad	0	-	0.0	0	-	0.0	4	-	0.3	0	-	0.0
16	Ghaziabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
17	Gwalior	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
18	Hyderabad	0	-	0.0	0	-	0.0	3	-	0.0	0	-	0.0
19	Indore	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
20	Jabalpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
22	Jamshedpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
23	Jodhpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
24	Kannur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
25	Kanpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
26	Kochi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
27	Kolkata	0	-	0.0	0	-	0.0	17	-	0.1	0	-	0.0
28	Kollam	0	-	0.0	0	-	0.0	1	-	0.1	0	-	0.0
29	Kota	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
30	Kozhikode	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
31	Lucknow	0	-	0.0	0	-	0.0	0	-	0.0	4	-	0.1
32	Ludhiana	55	-	3.4	0	-	0.0	2	-	0.1	0	-	0.0
33	Madurai	7	-	0.5	0	-	0.0	0	-	0.0	0	-	0.0
34	Malappuram	12	-	0.7	0	-	0.0	0	-	0.0	0	-	0.0
35	Meerut	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Mumbai	14	-	0.1	0	-	0.0	13	-	0.1	0	-	0.0
37	Nagpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
38	Nasik	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
39	Patna	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
40	Pune	0	-	0.0	0	-	0.0	3	-	0.1	0	-	0.0
41	Raipur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
42	Rajkot	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
44	Srinagar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
45	Surat	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
46	Thiruvananthapuram	2	-	0.1	0	-	0.0	0	-	0.0	0	-	0.0
47	Thrissur	1	-	0.1	0	-	0.0	0	-	0.0	0	-	0.0
48	Tiruchirapalli	162	-	15.9	0	-	0.0	2	-	0.2	0	-	0.0
49	Vadodara	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
50	Varanasi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
51	Vasai Virar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
52	Vijayawada	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
53	Vishakhapatnam	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL CITIES		851	-	0.5	0	-	0.0	90	-	0.1	6	-	0.0

TABLE 2.4 (Continued)

S. No.	Cities	Religious Institution (Prevention of Misuse) Act			Representation of the People Act			Emigration Act			Juvenile Justice (Care And Protection of Children) Act \$		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(169)	(170)	(171)	(172)	(173)	(174)	(175)	(176)	(177)	(178)	(179)	(180)
CITIES:													
1	Agra	1	-	0.1	6	-	0.3	0	-	0.0	0	0	0.0
2	Ahmedabad	0	-	0.0	0	-	0.0	0	-	0.0	14	29	0.2
3	Allahabad	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
4	Amritsar	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
5	Asansol	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
6	Aurangabad	0	-	0.0	7	-	0.6	0	-	0.0	0	0	0.0
7	Bengaluru	0	-	0.0	32	-	0.4	0	-	0.0	29	58	0.3
8	Bhopal	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
9	Chandigarh City	0	-	0.0	0	-	0.0	0	-	0.0	15	20	1.5
10	Chennai	0	-	0.0	0	-	0.0	1	-	0.0	0	0	0.0
11	Coimbatore	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
12	Delhi (City)	0	-	0.0	0	-	0.0	0	-	0.0	97	175	0.6
13	Dhanbad	0	-	0.0	1	-	0.1	0	-	0.0	0	0	0.0
14	Durg-Bhilainagar	0	-	0.0	0	-	0.0	0	-	0.0	1	1	0.1
15	Faridabad	0	-	0.0	0	-	0.0	0	-	0.0	7	7	0.5
16	Ghaziabad	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
17	Gwalior	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
18	Hyderabad	0	-	0.0	0	-	0.0	2	-	0.0	41	71	0.5
19	Indore	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
20	Jabalpur	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
21	Jaipur	0	-	0.0	0	-	0.0	0	-	0.0	164	794	5.3
22	Jamshedpur	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
23	Jodhpur	0	-	0.0	0	-	0.0	0	-	0.0	6	40	0.5
24	Kannur	0	-	0.0	0	-	0.0	0	-	0.0	1	1	0.1
25	Kanpur	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
26	Kochi	0	-	0.0	0	-	0.0	16	-	0.8	8	8	0.4
27	Kolkata	0	-	0.0	0	-	0.0	0	-	0.0	1	1	0.0
28	Kollam	0	-	0.0	0	-	0.0	1	-	0.1	14	14	1.3
29	Kota	0	-	0.0	0	-	0.0	0	-	0.0	1	1	0.1
30	Kozhikode	0	-	0.0	0	-	0.0	0	-	0.0	1	1	0.0
31	Lucknow	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
32	Ludhiana	0	-	0.0	0	-	0.0	8	-	0.5	8	41	0.5
33	Madurai	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
34	Malappuram	0	-	0.0	0	-	0.0	0	-	0.0	1	1	0.1
35	Meerut	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
36	Mumbai	0	-	0.0	0	-	0.0	0	-	0.0	231	293	1.3
37	Nagpur	0	-	0.0	0	-	0.0	0	-	0.0	3	3	0.1
38	Nasik	0	-	0.0	0	-	0.0	0	-	0.0	6	19	0.4
39	Patna	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
40	Pune	0	-	0.0	0	-	0.0	0	-	0.0	5	5	0.1
41	Raipur	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
42	Rajkot	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
44	Srinagar	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
45	Surat	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
46	Thiruvananthapuram	0	-	0.0	0	-	0.0	2	-	0.1	14	14	0.8
47	Thrissur	0	-	0.0	0	-	0.0	0	-	0.0	8	8	0.4
48	Tiruchirapalli	0	-	0.0	1	-	0.1	1	-	0.1	1	96	0.1
49	Vadodara	0	-	0.0	0	-	0.0	0	-	0.0	44	45	2.4
50	Varanasi	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
51	Vasai Virar	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
52	Vijayawada	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
53	Vishakhapatnam	0	-	0.0	0	-	0.0	0	-	0.0	0	0	0.0
TOTAL CITIES		1	-	0.0	47	-	0.0	31	-	0.0	721	1746	0.4

TABLE 2.4 - Page: 16 of 19

TABLE 2.4 (Continued)

S. No.	Cities	Infant Milk Substitutes, Feeding Bottles And Infant Foods (Regulation of Production, Supply And Distribution) Amendment Act			Anti Hijacking Act, 1982			Atomic Energy Act, 1962			Weapons of Mass Destruction And Their Delivery Systems (Prohibition Of Unlawful Activities) Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(181)	(182)	(183)	(184)	(185)	(186)	(187)	(188)	(189)	(190)	(191)	(192)
CITIES:													
1	Agra	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
2	Ahmedabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
3	Allahabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
4	Amritsar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
5	Asansol	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
6	Aurangabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
7	Bengaluru	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
8	Bhopal	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
9	Chandigarh City	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
10	Chennai	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
11	Coimbatore	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
12	Delhi (City)	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
13	Dhanbad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
14	Durg-Bhilainagar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
15	Faridabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
16	Ghaziabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
17	Gwalior	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
18	Hyderabad	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
19	Indore	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
20	Jabalpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
21	Jaipur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
22	Jamshedpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
23	Jodhpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
24	Kannur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
25	Kanpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
26	Kochi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
27	Kolkata	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
28	Kollam	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
29	Kota	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
30	Kozhikode	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
31	Lucknow	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
32	Ludhiana	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
33	Madurai	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
34	Malappuram	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
35	Meerut	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
36	Mumbai	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
37	Nagpur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
38	Nasik	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
39	Patna	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
40	Pune	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
41	Raipur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
42	Rajkot	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
44	Srinagar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
45	Surat	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
46	Thiruvananthapuram	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
47	Thrissur	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
48	Tiruchirapalli	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
49	Vadodara	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
50	Varanasi	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
51	Vasai Virar	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
52	Vijayawada	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
53	Vishakhapatnam	0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0
TOTAL CITIES		0	-	0.0	0	-	0.0	0	-	0.0	0	-	0.0

TABLE 2.4 (Continued)

S. No.	Cities	Safety of Civil Aviation Act			Safety of Maritime Navigation And Fixed Platforms On Continental Shelf Act			Manual Scavengers And Construction of Dry Latrines (Prohibition) Act		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(193)	(194)	(195)	(196)	(197)	(198)	(199)	(200)	(201)
CITIES:										
1	Agra	0	-	0.0	0	-	0.0	0	0	0.0
2	Ahmedabad	0	-	0.0	0	-	0.0	0	0	0.0
3	Allahabad	0	-	0.0	0	-	0.0	0	0	0.0
4	Amritsar	0	-	0.0	0	-	0.0	0	0	0.0
5	Asansol	0	-	0.0	0	-	0.0	0	0	0.0
6	Aurangabad	0	-	0.0	0	-	0.0	0	0	0.0
7	Bengaluru	0	-	0.0	0	-	0.0	0	0	0.0
8	Bhopal	0	-	0.0	0	-	0.0	0	0	0.0
9	Chandigarh City	0	-	0.0	0	-	0.0	0	0	0.0
10	Chennai	0	-	0.0	0	-	0.0	0	0	0.0
11	Coimbatore	0	-	0.0	0	-	0.0	0	0	0.0
12	Delhi (City)	0	-	0.0	0	-	0.0	0	0	0.0
13	Dhanbad	0	-	0.0	0	-	0.0	0	0	0.0
14	Durg-Bhilainagar	0	-	0.0	0	-	0.0	0	0	0.0
15	Faridabad	0	-	0.0	0	-	0.0	0	0	0.0
16	Ghaziabad	0	-	0.0	0	-	0.0	0	0	0.0
17	Gwalior	0	-	0.0	0	-	0.0	0	0	0.0
18	Hyderabad	0	-	0.0	0	-	0.0	0	0	0.0
19	Indore	0	-	0.0	0	-	0.0	0	0	0.0
20	Jabalpur	0	-	0.0	0	-	0.0	0	0	0.0
21	Jaipur	0	-	0.0	0	-	0.0	0	0	0.0
22	Jamshedpur	0	-	0.0	0	-	0.0	0	0	0.0
23	Jodhpur	0	-	0.0	0	-	0.0	0	0	0.0
24	Kannur	0	-	0.0	0	-	0.0	0	0	0.0
25	Kanpur	0	-	0.0	0	-	0.0	0	0	0.0
26	Kochi	0	-	0.0	0	-	0.0	0	0	0.0
27	Kolkata	0	-	0.0	0	-	0.0	0	0	0.0
28	Kollam	0	-	0.0	0	-	0.0	0	0	0.0
29	Kota	0	-	0.0	0	-	0.0	0	0	0.0
30	Kozhikode	0	-	0.0	0	-	0.0	0	0	0.0
31	Lucknow	0	-	0.0	0	-	0.0	0	0	0.0
32	Ludhiana	0	-	0.0	0	-	0.0	0	0	0.0
33	Madurai	0	-	0.0	0	-	0.0	0	0	0.0
34	Malappuram	0	-	0.0	0	-	0.0	0	0	0.0
35	Meerut	0	-	0.0	0	-	0.0	0	0	0.0
36	Mumbai	0	-	0.0	0	-	0.0	0	0	0.0
37	Nagpur	0	-	0.0	0	-	0.0	0	0	0.0
38	Nasik	0	-	0.0	0	-	0.0	0	0	0.0
39	Patna	0	-	0.0	0	-	0.0	0	0	0.0
40	Pune	0	-	0.0	0	-	0.0	0	0	0.0
41	Raipur	0	-	0.0	0	-	0.0	0	0	0.0
42	Rajkot	0	-	0.0	0	-	0.0	0	0	0.0
43	Ranchi	0	-	0.0	0	-	0.0	0	0	0.0
44	Srinagar	0	-	0.0	0	-	0.0	0	0	0.0
45	Surat	0	-	0.0	0	-	0.0	0	0	0.0
46	Thiruvananthapuram	0	-	0.0	0	-	0.0	0	0	0.0
47	Thrissur	0	-	0.0	0	-	0.0	0	0	0.0
48	Tiruchirapalli	0	-	0.0	0	-	0.0	0	0	0.0
49	Vadodara	0	-	0.0	0	-	0.0	0	0	0.0
50	Varanasi	0	-	0.0	0	-	0.0	0	0	0.0
51	Vasai Virar	0	-	0.0	0	-	0.0	0	0	0.0
52	Vijayawada	0	-	0.0	0	-	0.0	0	0	0.0
53	Vishakhapatnam	0	-	0.0	0	-	0.0	0	0	0.0
TOTAL CITIES		0	-	0.0	0	-	0.0	0	0	0.0

TABLE 2.4

**Cases Reported (I), Victims(V) & Rate (R) of Cognizable Crimes(SLL) Under Different Crime Heads During 2015
(Concluded)**

S. No.	Cities	Pre-Natal Diagnostic Techniques (Regulation And Prevention of Misuse) Act			The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981			Other SLL Crimes			Total Cognizable Crimes Under SLL		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(202)	(203)	(204)	(205)	(206)	(207)	(208)	(209)	(210)	(211)	(212)	(213)
CITIES:													
1	Agra	0	0	0.0	0	-	0.0	120922	-	6925.7	124246	-	7116.0
2	Ahmedabad	1	1	0.0	0	-	0.0	2040	-	32.1	16873	-	265.6
3	Allahabad	0	0	0.0	0	-	0.0	50025	-	4110.5	51413	-	4224.6
4	Amritsar	0	0	0.0	0	-	0.0	26	-	2.2	1391	-	117.5
5	Asansol	0	0	0.0	0	-	0.0	11	-	0.9	623	-	50.1
6	Aurangabad	0	0	0.0	0	-	0.0	238	-	20.0	794	-	66.8
7	Bengaluru	0	0	0.0	0	-	0.0	601	-	7.1	4051	-	47.7
8	Bhopal	0	0	0.0	0	-	0.0	25	-	1.3	4992	-	265.1
9	Chandigarh City	0	0	0.0	0	-	0.0	64	-	6.2	1799	-	175.3
10	Chennai	0	0	0.0	3	-	0.0	73386	-	843.9	83720	-	962.7
11	Coimbatore	0	0	0.0	0	-	0.0	2408	-	111.9	6069	-	282.1
12	Delhi (City)	0	0	0.0	0	-	0.0	2274	-	13.9	7305	-	44.8
13	Dhanbad	0	0	0.0	0	-	0.0	95	-	7.9	329	-	27.5
14	Durg-Bhilainagar	0	0	0.0	0	-	0.0	43768	-	4113.5	45584	-	4284.2
15	Faridabad	0	0	0.0	0	-	0.0	80	-	5.7	3056	-	217.5
16	Ghaziabad	0	0	0.0	4	-	0.2	162952	-	6907.7	166084	-	7040.4
17	Gwalior	0	0	0.0	0	-	0.0	112	-	10.2	1590	-	144.3
18	Hyderabad	0	0	0.0	0	-	0.0	688	-	8.9	1992	-	25.7
19	Indore	0	0	0.0	0	-	0.0	58	-	2.7	3408	-	157.3
20	Jabalpur	0	0	0.0	0	-	0.0	43	-	3.4	3717	-	293.1
21	Jaipur	0	0	0.0	0	-	0.0	1348	-	43.9	4951	-	161.1
22	Jamshedpur	0	0	0.0	0	-	0.0	30	-	2.2	472	-	35.3
23	Jodhpur	0	0	0.0	0	-	0.0	680	-	59.8	2438	-	214.2
24	Kannur	0	0	0.0	0	-	0.0	8717	-	530.6	9978	-	607.3
25	Kanpur	0	0	0.0	0	-	0.0	68714	-	2353.2	71732	-	2456.6
26	Kochi	0	0	0.0	0	-	0.0	23837	-	1125.4	28790	-	1359.3
27	Kolkata	0	0	0.0	0	-	0.0	868	-	6.2	2062	-	14.6
28	Kollam	0	0	0.0	0	-	0.0	18793	-	1693.1	24938	-	2246.7
29	Kota	0	0	0.0	0	-	0.0	1095	-	109.4	3485	-	348.2
30	Kozhikode	0	0	0.0	0	-	0.0	12017	-	591.7	13270	-	653.4
31	Lucknow	0	0	0.0	0	-	0.0	251388	-	8665.6	252886	-	8717.2
32	Ludhiana	0	0	0.0	0	-	0.0	315	-	19.5	1820	-	112.8
33	Madurai	0	0	0.0	0	-	0.0	9345	-	639.2	10948	-	748.8
34	Malappuram	0	0	0.0	0	-	0.0	2235	-	131.5	2771	-	163.1
35	Meerut	0	0	0.0	0	-	0.0	96726	-	6787.8	98316	-	6899.4
36	Mumbai	0	0	0.0	0	-	0.0	3018	-	16.4	23737	-	128.9
37	Nagpur	0	0	0.0	0	-	0.0	19144	-	766.4	22095	-	884.5
38	Nasik	0	0	0.0	0	-	0.0	431	-	27.6	907	-	58.0
39	Patna	0	0	0.0	0	-	0.0	172	-	8.4	2141	-	104.6
40	Pune	0	0	0.0	0	-	0.0	1788	-	35.4	3983	-	78.9
41	Raipur	0	0	0.0	0	-	0.0	79047	-	7038.9	80094	-	7132.1
42	Rajkot	0	0	0.0	0	-	0.0	314	-	22.6	3111	-	223.7
43	Ranchi	0	0	0.0	0	-	0.0	55	-	4.9	275	-	24.4
44	Srinagar	0	0	0.0	0	-	0.0	8	-	0.6	259	-	20.3
45	Surat	0	0	0.0	0	-	0.0	17990	-	392.4	60467	-	1318.8
46	Thiruvananthapuram	0	0	0.0	0	-	0.0	20627	-	1222.7	24659	-	1461.7
47	Thrissur	0	0	0.0	0	-	0.0	13589	-	732.6	18349	-	989.2
48	Tiruchirapalli	0	0	0.0	0	-	0.0	5060	-	495.1	6463	-	632.4
49	Vadodara	0	0	0.0	0	-	0.0	1850	-	101.8	16174	-	890.1
50	Varanasi	0	0	0.0	0	-	0.0	57231	-	3988.2	58300	-	4062.7
51	Vasai Virar	0	0	0.0	0	-	0.0	114	-	9.3	292	-	23.9
52	Vijayawada	0	0	0.0	0	-	0.0	30	-	2.0	266	-	17.8
53	Vishakhapatnam	0	0	0.0	0	-	0.0	28	-	1.6	578	-	33.4
TOTAL CITIES		1	1	0.0	7	-	0.0	1176420	-	732.0	1380043	-	858.6

TABLE 2.4 - Page: 19 of 19

Col. 211 = Col.4+7+10+13+16+19+22+40+43+46+49+58+61+64+67+70+73+76+79+88+91+94+97+100+103+106+109+121+124+ 127+130+133+136+139+142+ 145+148+151+154+157+160+163+166+169+172+175+178+181+184+187+190+193+196+199+ 202+205+208;

Tables
Chapter

3

Violent Crimes

TABLE 3.1
Cases Reported and Rate of Violent Crimes During 2015

S. No.	State/UT	Murder	Attempt to Commit Murder	C.H. Not Amounting To Murder	Attempt to Commit Culpable Homicide	Rape	Attempt to Commit Rape	Total Kidnapping & Abduction	Dacoity	Making Preparation And Assembly For Committing Dacoity
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
STATES:										
1	Andhra Pradesh	1099	1737	92	6	1027	206	917	55	11
2	Arunachal Pradesh	57	53	5	0	71	12	175	10	2
3	Assam	1343	1044	91	6	1733	499	5831	191	12
4	Bihar	3178	5981	121	864	1041	403	7128	426	59
5	Chhattisgarh	929	726	32	4	1560	19	2083	106	10
6	Goa	31	25	7	0	86	0	112	4	2
7	Gujarat	1150	908	49	5	503	3	2108	275	17
8	Haryana	1002	859	61	2	1070	105	3520	201	106
9	Himachal Pradesh	106	64	7	0	244	1	327	1	0
10	Jammu & Kashmir	133	430	30	0	296	21	1153	7	0
11	Jharkhand	1536	992	34	9	1053	202	1402	211	17
12	Karnataka	1557	2470	82	94	589	16	2354	268	455
13	Kerala	334	587	87	2059	1256	30	271	92	64
14	Madhya Pradesh	2339	2507	132	65	4391	57	6778	145	217
15	Maharashtra	2509	2683	151	12	4144	13	8255	784	275
16	Manipur	81	196	0	0	46	1	179	0	0
17	Meghalaya	149	113	3	0	93	23	212	41	2
18	Mizoram	36	24	10	0	58	6	15	3	0
19	Nagaland	51	60	7	0	35	1	85	3	0
20	Odisha	1473	2446	26	0	2251	137	3236	379	107
21	Punjab	701	884	124	37	886	128	1694	25	154
22	Rajasthan	1569	1645	69	144	3644	407	5426	68	78
23	Sikkim	17	17	2	0	5	1	21	0	0
24	Tamil Nadu	1748	2935	59	0	421	29	1603	93	80
25	Telangana	1188	1143	116	0	1105	43	1044	36	2
26	Tripura	144	89	3	0	213	38	152	4	1
27	Uttar Pradesh	4732	4897	1338	686	3025	422	11999	277	56
28	Uttarakhand	192	199	38	6	283	10	757	17	3
29	West Bengal	2096	9918	328	1101	1199	1551	6115	163	1424
TOTAL STATE(S)		31480	45632	3104	5100	32328	4384	74952	3885	3154
UNION TERRITORIES:										
30	A & N Islands	19	6	0	1	36	0	28	0	0
31	Chandigarh	20	42	7	8	72	6	230	8	1
32	D&N Haveli	10	2	2	0	8	0	14	1	0
33	Daman & Diu	4	5	0	5	5	0	27	2	0
34	Delhi UT	570	770	58	1003	2199	46	7730	75	5
35	Lakshadweep	0	1	0	0	0	0	0	0	0
36	Puducherry	24	13	5	1	3	1	18	1	3
TOTAL UT(S)		647	839	72	1018	2323	53	8047	87	9
TOTAL (ALL INDIA)		32127	46471	3176	6118	34651	4437	82999	3972	3163

TABLE 3.1
Cases Reported and Rate of Violent Crimes During 2015 (Concluded)

S. No.	State/UT	Robbery	Riots	Arson	Dowry Deaths	Total Violent Crimes (Col. 3 to 15)	Percentage Share To All India Crimes	Rate of Violent Crimes	Percentage To Total Cognizable Crimes Under IPC
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)
STATES:									
1	Andhra Pradesh	384	731	516	174	6955	2.1	13.5	6.3
2	Arunachal Pradesh	75	28	32	0	520	0.2	39.9	17.5
3	Assam	928	2435	826	216	15155	4.5	47.1	14.6
4	Bihar	1640	13311	448	1154	35754	10.6	34.7	20.2
5	Chhattisgarh	358	809	382	89	7107	2.1	27.7	12.5
6	Goa	17	123	22	0	429	0.1	21.8	14.0
7	Gujarat	992	1751	273	12	8046	2.4	12.9	6.3
8	Haryana	935	1875	234	243	10213	3.0	37.5	12.1
9	Himachal Pradesh	5	409	84	2	1250	0.4	17.7	8.9
10	Jammu & Kashmir	63	1162	148	6	3449	1.0	28.0	14.6
11	Jharkhand	474	2196	100	267	8493	2.5	25.5	18.9
12	Karnataka	1906	6602	464	254	17111	5.1	27.6	12.3
13	Kerala	767	5830	562	8	11947	3.6	33.6	4.6
14	Madhya Pradesh	1836	2205	834	664	22170	6.6	28.7	8.3
15	Maharashtra	8561	8336	1299	268	37290	11.1	31.3	13.5
16	Manipur	7	164	75	0	749	0.2	29.1	19.5
17	Meghalaya	89	1	34	1	761	0.2	27.6	18.7
18	Mizoram	5	3	17	0	177	0.1	16.8	7.9
19	Nagaland	40	10	7	0	299	0.1	12.7	23.0
20	Odisha	1787	1976	505	356	14679	4.4	34.7	17.6
21	Punjab	140	0	80	85	4938	1.5	17.1	13.0
22	Rajasthan	1227	424	472	463	15636	4.7	21.6	7.9
23	Sikkim	11	5	4	1	84	0.0	13.1	11.0
24	Tamil Nadu	1763	2648	677	65	12121	3.6	17.5	6.5
25	Telangana	377	554	436	262	6306	1.9	17.2	5.9
26	Tripura	34	76	25	28	807	0.2	21.2	17.2
27	Uttar Pradesh	3637	6813	396	2335	40613	12.1	18.8	16.8
28	Uttarakhand	126	464	9	54	2158	0.6	20.5	21.1
29	West Bengal	508	4057	503	498	29461	8.8	31.7	16.4
TOTAL STATE(S)		28692	64998	9464	7505	314678	93.7	25.5	11.4
UNION TERRITORIES:									
30	A & N Islands	2	20	4	0	116	0.0	21.2	13.5
31	Chandigarh	75	49	7	5	530	0.2	30.4	16.3
32	D&N Haveli	3	10	2	1	53	0.0	12.7	19.7
33	Daman & Diu	6	5	4	0	63	0.0	19.6	20.9
34	Delhi UT	7407	130	224	122	20339	6.1	97.4	10.6
35	Lakshadweep	0	0	5	0	6	0.0	7.5	12.0
36	Puducherry	3	43	0	1	116	0.0	7.1	3.4
TOTAL UT(S)		7496	257	246	129	21223	6.3	82.8	10.6
TOTAL (ALL INDIA)		36188	65255	9710	7634	335901	100.0	26.7	11.4

Note: Rate of Violent Crime is defined as incidence of violent crimes per 1,00,000 Population

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TABLE 3.2

Motives of Murder and Culpable Homicide not Amounting to Murder During 2015
(Motives of Murder)

S. No.	State/UT	Gain	Property Dispute	Personal Vendetta or Enmity	Dowry	Lunacy	Witch-Craft	Child/ Human Sacrifice	Communalism	Casteism	Class Conflict
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
STATES:											
1	Andhra Pradesh	60	97	105	51	0	1	4	0	0	0
2	Arunachal Pradesh	0	0	10	0	0	0	0	0	0	0
3	Assam	168	446	479	17	0	0	0	0	0	0
4	Bihar	406	971	409	79	2	2	0	0	0	1
5	Chhattisgarh	13	96	63	20	0	10	1	0	0	0
6	Goa	3	0	12	0	0	0	0	0	0	0
7	Gujarat	80	127	252	5	6	13	0	2	1	12
8	Haryana	70	73	254	16	0	0	0	0	0	0
9	Himachal Pradesh	4	17	8	1	0	0	0	0	0	0
10	Jammu & Kashmir	2	9	11	0	0	0	0	0	0	0
11	Jharkhand	664	256	246	14	2	32	8	2	24	18
12	Karnataka	54	75	178	54	0	3	1	4	1	1
13	Kerala	19	15	87	0	2	0	0	0	0	0
14	Madhya Pradesh	131	254	351	26	2	20	1	3	5	5
15	Maharashtra	62	143	200	78	3	5	1	3	2	2
16	Manipur	0	3	14	0	0	0	0	0	0	0
17	Meghalaya	9	10	6	0	1	0	0	0	0	0
18	Mizoram	11	1	12	0	0	0	0	0	0	0
19	Nagaland	20	1	10	0	0	0	0	4	0	0
20	Odisha	75	81	164	325	1	26	0	0	1	0
21	Punjab	14	46	33	8	2	0	0	0	0	0
22	Rajasthan	35	61	92	46	1	1	0	0	0	0
23	Sikkim	2	1	9	0	0	0	0	0	0	0
24	Tamil Nadu	107	142	420	5	3	0	0	1	10	0
25	Telangana	85	52	128	75	2	14	1	1	0	0
26	Tripura	13	13	35	25	0	1	0	0	0	0
27	Uttar Pradesh	165	424	812	22	13	3	7	7	12	788
28	Uttarakhand	0	5	3	2	0	0	0	0	0	0
29	West Bengal	87	56	221	337	0	2	0	0	0	0
TOTAL STATE(S)		2359	3475	4624	1206	40	133	24	27	56	827
UNION TERRITORIES:											
30	A & N Islands	0	1	7	1	0	2	0	0	0	0
31	Chandigarh	1	0	4	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	1	0	0	0	0	0	0	0
34	Delhi UT	43	64	113	11	1	0	0	0	0	1
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	5	0	9	0	0	0	0	0	0	0
TOTAL UT(S)		49	65	134	12	1	2	0	0	0	1
TOTAL (ALL INDIA)		2408	3540	4758	1218	41	135	24	27	56	828

TABLE 3.2 - Page: 1 of 4

TABLE 3.2
Motives of Murder and Culpable Homicide not Amounting to Murder During 2015
(Motives of Murder)
(Concluded)

S. No.	State/UT	Political Reasons	Honour Killing	Rape	Gang Rape	Love Affairs	Illicit Relationship	Kidnapping & Abduction	Other Causes	Total
(1)	(2)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)
STATES:										
1	Andhra Pradesh	4	2	5	0	14	198	2	556	1099
2	Arunachal Pradesh	0	0	1	1	0	1	0	44	57
3	Assam	0	0	3	0	31	12	6	181	1343
4	Bihar	0	0	3	0	140	125	16	1024	3178
5	Chhattisgarh	1	2	5	3	32	60	6	617	929
6	Goa	0	0	0	0	1	0	1	14	31
7	Gujarat	5	21	5	0	122	52	5	442	1150
8	Haryana	0	2	5	1	14	32	16	519	1002
9	Himachal Pradesh	0	0	0	0	6	4	2	64	106
10	Jammu & Kashmir	0	1	0	0	3	3	0	104	133
11	Jharkhand	15	0	6	0	56	52	2	139	1536
12	Karnataka	8	0	19	3	40	63	6	1047	1557
13	Kerala	12	3	0	0	2	5	2	187	334
14	Madhya Pradesh	10	14	10	0	109	113	10	1275	2339
15	Maharashtra	2	1	13	1	63	214	7	1709	2509
16	Manipur	0	0	3	0	0	0	5	56	81
17	Meghalaya	0	0	1	0	0	0	2	120	149
18	Mizoram	0	0	0	0	0	0	0	12	36
19	Nagaland	2	0	0	0	0	4	0	10	51
20	Odisha	3	0	20	1	86	1	9	680	1473
21	Punjab	0	8	1	0	2	103	0	484	701
22	Rajasthan	1	2	5	0	40	15	0	1270	1569
23	Sikkim	0	0	0	0	1	1	0	3	17
24	Tamil Nadu	3	1	3	0	175	123	4	751	1748
25	Telangana	0	1	5	0	5	156	4	659	1188
26	Tripura	0	0	0	0	0	3	0	54	144
27	Uttar Pradesh	28	131	31	7	383	190	50	1659	4732
28	Uttarakhand	0	0	1	0	16	0	1	164	192
29	West Bengal	1	0	14	0	18	4	20	1336	2096
TOTAL STATE(S)		95	189	159	17	1359	1534	176	15180	31480
UNION TERRITORIES:										
30	A & N Islands	1	1	0	0	3	2	0	1	19
31	Chandigarh	0	0	0	0	1	1	0	13	20
32	D&N Haveli	0	0	0	0	0	2	0	8	10
33	Daman & Diu	0	0	1	0	0	1	0	1	4
34	Delhi UT	0	2	6	2	16	28	4	279	570
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	10	24
TOTAL UT(S)		1	3	7	2	20	34	4	312	647
TOTAL (ALL INDIA)		96	192	166	19	1379	1568	180	15492	32127

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TABLE 3.2

Motives of Murder and Culpable Homicide not Amounting to Murder During 2015
(Motives of Culpable Homicide Not Amounting To Murder)

S. No.	State/UT	Gain	Property Dispute	Personal Vendetta or Enmity	Dowry	Lunacy	Witch-Craft	Child/ Human Sacrifice	Communalism	Casteism	Class Conflict
(1)	(2)	(22)	(23)	(24)	(25)	(26)	(27)	(28)	(29)	(30)	(31)
STATES:											
1	Andhra Pradesh	1	0	0	0	1	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
3	Assam	6	39	46	0	0	0	0	0	0	0
4	Bihar	7	9	0	2	5	0	0	0	0	1
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0
6	Goa	0	1	1	0	0	0	0	0	0	0
7	Gujarat	4	0	1	0	0	0	0	0	0	0
8	Haryana	3	1	3	3	0	0	0	0	0	0
9	Himachal Pradesh	0	1	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	1	0	0	0	1	0	0	0	0
11	Jharkhand	20	5	0	0	0	0	0	0	3	0
12	Karnataka	1	4	0	3	0	0	0	0	0	0
13	Kerala	0	1	7	0	0	0	0	0	0	1
14	Madhya Pradesh	2	0	1	1	0	0	0	0	0	0
15	Maharashtra	2	1	2	0	0	0	0	0	0	2
16	Manipur	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	1	0	0	0	0	0	0	0	0	0
18	Mizoram	0	1	0	0	0	0	0	0	0	0
19	Nagaland	3	1	1	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0
21	Punjab	1	3	3	0	0	0	0	0	1	0
22	Rajasthan	0	1	1	2	0	0	0	0	0	0
23	Sikkim	0	0	1	0	0	0	0	0	0	0
24	Tamil Nadu	1	1	3	0	0	0	0	0	0	0
25	Telangana	0	1	2	0	0	0	0	0	0	0
26	Tripura	0	0	1	0	0	0	0	0	0	0
27	Uttar Pradesh	34	177	247	0	0	0	0	3	0	303
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0
29	West Bengal	7	4	47	0	0	0	0	0	0	0
TOTAL STATE(S)		93	252	367	11	6	1	0	3	4	307
UNION TERRITORIES:											
30	A & N Islands	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	1	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	2	1	4	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		4	1	5	0	0	0	0	0	0	0
TOTAL (ALL INDIA)		97	253	372	11	6	1	0	3	4	307

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TABLE 3.2
Motives of Murder and Culpable Homicide not Amounting to Murder During 2015
(Motives of Culpable Homicide Not Amounting To Murder)
(Concluded)

S. No.	State/UT	Political Reasons	Honour Killing	Rape	Gang Rape	Love Affairs	Illicit Relationship	Kidnapping & Abduction	Other Causes	Total
(1)	(2)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)	(40)
STATES:										
1	Andhra Pradesh	0	0	2	0	0	6	0	82	92
2	Arunachal Pradesh	0	0	0	0	0	0	0	5	5
3	Assam	0	0	0	0	0	0	0	0	91
4	Bihar	0	0	0	0	1	0	0	96	121
5	Chhattisgarh	0	0	0	0	0	0	0	32	32
6	Goa	0	0	0	0	0	0	0	5	7
7	Gujarat	0	4	0	0	0	0	0	40	49
8	Haryana	0	0	0	0	0	0	0	51	61
9	Himachal Pradesh	0	0	0	0	0	0	0	6	7
10	Jammu & Kashmir	0	0	0	0	0	0	0	28	30
11	Jharkhand	0	0	0	0	2	0	0	4	34
12	Karnataka	1	0	0	0	0	0	0	73	82
13	Kerala	1	2	0	0	0	1	0	74	87
14	Madhya Pradesh	0	0	0	0	0	0	1	127	132
15	Maharashtra	0	0	0	0	1	2	0	141	151
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	2	3
18	Mizoram	0	0	0	0	0	0	0	9	10
19	Nagaland	0	0	0	0	0	0	1	1	7
20	Odisha	0	0	0	0	0	0	0	26	26
21	Punjab	0	0	0	0	0	0	1	115	124
22	Rajasthan	0	0	0	0	1	0	0	64	69
23	Sikkim	0	0	0	0	0	0	0	1	2
24	Tamil Nadu	0	0	0	0	0	0	0	54	59
25	Telangana	0	16	0	0	0	0	0	97	116
26	Tripura	0	0	0	0	0	0	0	2	3
27	Uttar Pradesh	0	37	2	0	34	8	0	493	1338
28	Uttarakhand	0	0	0	0	4	0	0	34	38
29	West Bengal	0	0	1	0	0	0	0	269	328
TOTAL STATE(S)		2	59	5	0	43	17	3	1931	3104
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	6	7
32	D&N Haveli	0	0	0	0	0	0	0	2	2
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	51	58
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	3	5
TOTAL UT(S)		0	0	0	0	0	0	0	62	72
TOTAL (ALL INDIA)		2	59	5	0	43	17	3	1993	3176

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TABLE 3.3

Age-Group & Gender-Wise Victims of Murder During 2015

S. No.	State/UT	Number of Victims								
		Below 6 Years			6 Years & Above - Below 12 Years			12 Years & Above – Below 16 Years		
		M	F	T	M	F	T	M	F	T
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
STATES:										
1	Andhra Pradesh	17	17	34	3	5	8	6	1	7
2	Arunachal Pradesh	1	1	2	1	0	1	1	0	1
3	Assam	3	0	3	2	0	2	5	4	9
4	Bihar	10	2	12	7	1	8	32	3	35
5	Chhattisgarh	16	12	28	3	5	8	7	9	16
6	Goa	0	3	3	1	0	1	0	0	0
7	Gujarat	29	34	63	5	12	17	10	6	16
8	Haryana	12	8	20	5	3	8	5	7	12
9	Himachal Pradesh	2	1	3	1	0	1	1	1	2
10	Jammu & Kashmir	2	2	4	0	0	0	2	0	2
11	Jharkhand	0	1	1	0	1	1	1	1	2
12	Karnataka	26	32	58	28	16	44	13	6	19
13	Kerala	15	18	33	3	4	7	3	0	3
14	Madhya Pradesh	21	14	35	16	10	26	21	13	34
15	Maharashtra	41	59	100	28	32	60	23	17	40
16	Manipur	0	1	1	1	2	3	1	0	1
17	Meghalaya	3	0	3	0	1	1	0	0	0
18	Mizoram	2	3	5	0	0	0	1	0	1
19	Nagaland	0	0	0	0	0	0	2	0	2
20	Odisha	0	1	1	2	3	5	8	3	11
21	Punjab	7	8	15	4	7	11	8	5	13
22	Rajasthan	7	9	16	10	4	14	15	3	18
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	22	15	37	21	18	39	3	9	12
25	Telangana	12	20	32	11	8	19	9	6	15
26	Tripura	0	0	0	2	1	3	1	0	1
27	Uttar Pradesh	33	22	55	60	31	91	85	64	149
28	Uttarakhand	1	2	3	1	2	3	1	0	1
29	West Bengal	7	2	9	10	3	13	15	3	18
TOTAL STATE(S)		289	287	576	225	169	394	279	161	440
UNION TERRITORIES:										
30	A & N Islands	1	0	1	0	0	0	0	0	0
31	Chandigarh	0	1	1	0	0	0	0	0	0
32	D&N Haveli	1	0	1	0	0	0	0	1	1
33	Daman & Diu	0	0	0	0	1	1	0	0	0
34	Delhi UT	8	6	14	8	5	13	3	2	5
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		10	7	17	8	6	14	3	3	6
TOTAL (ALL INDIA)		299	294	593	233	175	408	282	164	446

M-Male; F- Female; T-Total

Note: Transgender is also included in Female

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TABLE 3.3 (Continued)

S. No.	State/UT	Number of Victims								
		16 Years & Above – Below 18 Years			18 Years & Above – Below 30 Years			30 Years & Above – Below 45 Years		
		M	F	T	M	F	T	M	F	T
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
STATES:										
1	Andhra Pradesh	5	4	9	232	199	431	252	143	395
2	Arunachal Pradesh	1	1	2	28	3	31	12	3	15
3	Assam	1	1	2	423	82	505	607	92	699
4	Bihar	39	3	42	1189	158	1347	1152	169	1321
5	Chhattisgarh	12	6	18	177	117	294	229	111	340
6	Goa	0	0	0	6	3	9	10	3	13
7	Gujarat	5	5	10	319	99	418	383	99	482
8	Haryana	10	3	13	339	83	422	324	69	393
9	Himachal Pradesh	1	0	1	22	6	28	35	10	45
10	Jammu & Kashmir	1	0	1	36	2	38	93	12	105
11	Jharkhand	3	1	4	443	43	486	731	75	806
12	Karnataka	8	7	15	328	251	579	421	210	631
13	Kerala	0	0	0	48	14	62	87	31	118
14	Madhya Pradesh	28	12	40	645	262	907	551	249	800
15	Maharashtra	23	11	34	585	335	920	592	283	875
16	Manipur	0	0	0	36	10	46	34	6	40
17	Meghalaya	2	0	2	53	13	66	50	4	54
18	Mizoram	1	0	1	11	1	12	14	6	20
19	Nagaland	1	0	1	22	5	27	19	5	24
20	Odisha	1	2	3	349	384	733	322	227	549
21	Punjab	5	6	11	187	83	270	208	65	273
22	Rajasthan	11	4	15	523	98	621	529	87	616
23	Sikkim	0	0	0	3	2	5	8	1	9
24	Tamil Nadu	5	5	10	360	173	533	468	181	649
25	Telangana	9	10	19	224	163	387	304	169	473
26	Tripura	1	0	1	23	39	62	43	20	63
27	Uttar Pradesh	93	100	193	1441	495	1936	1282	349	1631
28	Uttarakhand	0	1	1	64	28	92	54	18	72
29	West Bengal	10	4	14	595	444	1039	542	199	741
TOTAL STATE(S)		276	186	462	8711	3595	12306	9356	2896	12252
UNION TERRITORIES:										
30	A & N Islands	0	0	0	3	2	5	4	4	8
31	Chandigarh	0	0	0	13	1	14	5	1	6
32	D&N Haveli	0	0	0	4	2	6	1	0	1
33	Daman & Diu	0	0	0	1	0	1	0	0	0
34	Delhi UT	21	7	28	213	58	271	162	45	207
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	8	5	13	10	3	13
TOTAL UT(S)		21	7	28	242	68	310	182	53	235
TOTAL (ALL INDIA)		297	193	490	8953	3663	12616	9538	2949	12487

TABLE 3.3 - Page: 2 of 3

TABLE 3.3 (Concluded)

S. No.	State/UT	Number of Victims								
		45 Years & Above – Below 60 Years			60 Years & Above			Total of All Age Groups		
		M	F	T	M	F	T	M	F	T
(1)	(2)	(21)	(22)	(23)	(24)	(25)	(26)	(27)	(28)	(29)
STATES:										
1	Andhra Pradesh	147	53	200	31	29	60	693	451	1144
2	Arunachal Pradesh	5	2	7	2	0	2	51	10	61
3	Assam	126	6	132	0	0	0	1167	185	1352
4	Bihar	373	29	402	12	4	16	2814	369	3183
5	Chhattisgarh	132	60	192	38	25	63	614	345	959
6	Goa	3	3	6	2	1	3	22	13	35
7	Gujarat	149	42	191	22	9	31	922	306	1228
8	Haryana	100	24	124	27	5	32	822	202	1024
9	Himachal Pradesh	17	4	21	5	3	8	84	25	109
10	Jammu & Kashmir	16	3	19	0	0	0	150	19	169
11	Jharkhand	222	24	246	5	0	5	1405	146	1551
12	Karnataka	173	101	274	30	14	44	1027	637	1664
13	Kerala	75	24	99	12	21	33	243	112	355
14	Madhya Pradesh	344	88	432	81	26	107	1707	674	2381
15	Maharashtra	300	97	397	130	43	173	1722	877	2599
16	Manipur	6	3	9	2	0	2	80	22	102
17	Meghalaya	19	5	24	2	0	2	129	23	152
18	Mizoram	8	1	9	0	2	2	37	13	50
19	Nagaland	2	2	4	0	0	0	46	12	58
20	Odisha	109	59	168	17	3	20	808	682	1490
21	Punjab	77	31	108	33	9	42	529	214	743
22	Rajasthan	230	29	259	22	8	30	1347	242	1589
23	Sikkim	2	1	3	0	0	0	13	4	17
24	Tamil Nadu	289	98	387	111	57	168	1279	556	1835
25	Telangana	140	70	210	34	20	54	743	466	1209
26	Tripura	11	6	17	3	0	3	84	66	150
27	Uttar Pradesh	544	107	651	128	26	154	3666	1194	4860
28	Uttarakhand	14	4	18	1	1	2	136	56	192
29	West Bengal	202	82	284	9	6	15	1390	743	2133
TOTAL STATE(S)		3835	1058	4893	759	312	1071	23730	8664	32394
UNION TERRITORIES:										
30	A & N Islands	1	1	2	2	1	3	11	8	19
31	Chandigarh	2	0	2	1	0	1	21	3	24
32	D&N Haveli	1	0	1	0	0	0	7	3	10
33	Daman & Diu	2	0	2	0	0	0	3	1	4
34	Delhi UT	36	7	43	8	9	17	459	139	598
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	5	2	7	0	0	0	23	10	33
TOTAL UT(S)		47	10	57	11	10	21	524	164	688
TOTAL (ALL INDIA)		3882	1068	4950	770	322	1092	24254	8828	33082

TABLE 3.3 - Page: 3 of 3

TABLE 3.4

Age Group Wise Victims of Culpable Homicide Not Amounting to Murder During 2015

S. No.	State/UT	Number of Victims								
		Below 6 Years			6 Years & Above - Below 12 Years			12 Years & Above – Below 16 Years		
		M	F	T	M	F	T	M	F	T
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
STATES:										
1	Andhra Pradesh	1	1	2	1	1	2	0	2	2
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	1	2	3	2	1	3
6	Goa	0	0	0	0	0	0	0	0	0
7	Gujarat	1	2	3	4	0	4	0	1	1
8	Haryana	1	3	4	3	1	4	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	1	1	2	0	2
11	Jharkhand	0	0	0	0	0	0	0	0	0
12	Karnataka	1	1	2	0	2	2	0	0	0
13	Kerala	2	5	7	2	1	3	3	0	3
14	Madhya Pradesh	7	2	9	0	1	1	8	4	12
15	Maharashtra	6	2	8	6	2	8	4	4	8
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	2	0	2
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	1	1
21	Punjab	0	0	0	1	0	1	3	1	4
22	Rajasthan	0	0	0	4	0	4	3	0	3
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	6	1	7	0	0	0	0	0	0
25	Telangana	2	2	4	2	3	5	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	5	1	6	12	3	15	15	3	18
28	Uttarakhand	0	2	2	0	0	0	0	0	0
29	West Bengal	0	3	3	3	0	3	3	1	4
TOTAL STATE(S)		32	25	57	39	17	56	45	18	63
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	1	0	1	1	0	1	1	0	1
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		1	0	1	1	0	1	1	0	1
TOTAL (ALL INDIA)		33	25	58	40	17	57	46	18	64

M –Male; F- Female; T – Total

Note: Transgender is also included in Female.

TABLE 3.4 - Page: 1 of 3

TABLE 3.4 (Continued)

S. No.	State/UT	Number of Victims								
		16 Years & Above – Below 18 Years			18 Years & Above – Below 30 Years			30 Years & Above – Below 45 Years		
		M	F	T	M	F	T	M	F	T
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
STATES:										
1	Andhra Pradesh	3	2	5	25	9	34	32	5	37
2	Arunachal Pradesh	0	0	0	2	0	2	3	0	3
3	Assam	0	0	0	25	2	27	36	4	40
4	Bihar	0	0	0	36	10	46	63	5	68
5	Chhattisgarh	2	0	2	9	2	11	13	5	18
6	Goa	0	0	0	4	0	4	2	0	2
7	Gujarat	0	0	0	17	11	28	29	9	38
8	Haryana	2	0	2	18	1	19	21	3	24
9	Himachal Pradesh	0	0	0	2	0	2	1	1	2
10	Jammu & Kashmir	0	0	0	5	2	7	17	1	18
11	Jharkhand	1	0	1	8	0	8	23	1	24
12	Karnataka	5	1	6	26	4	30	30	8	38
13	Kerala	0	1	1	11	2	13	45	5	50
14	Madhya Pradesh	11	2	13	101	10	111	83	19	102
15	Maharashtra	9	1	10	37	14	51	64	9	73
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	1	0	1	3	0	3
18	Mizoram	0	0	0	1	0	1	1	2	3
19	Nagaland	0	0	0	3	0	3	4	0	4
20	Odisha	0	9	9	15	0	15	1	0	1
21	Punjab	4	2	6	44	10	54	43	15	58
22	Rajasthan	6	0	6	19	1	20	42	2	44
23	Sikkim	0	0	0	0	0	0	1	1	2
24	Tamil Nadu	1	2	3	29	2	31	28	2	30
25	Telangana	2	0	2	29	3	32	37	7	44
26	Tripura	0	0	0	2	0	2	1	0	1
27	Uttar Pradesh	25	2	27	433	98	531	433	112	545
28	Uttarakhand	0	0	0	18	5	23	12	0	12
29	West Bengal	7	1	8	91	18	109	137	13	150
TOTAL STATE(S)		78	23	101	1011	204	1215	1205	229	1434
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	7	1	8	2	0	2
32	D&N Haveli	0	0	0	1	0	1	0	1	1
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	12	0	12	33	3	36
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	4	2	6
TOTAL UT(S)		0	0	0	20	1	21	39	6	45
TOTAL (ALL INDIA)		78	23	101	1031	205	1236	1244	235	1479

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TABLE 3.4 (Concluded)

S. No.	State/UT	Number of Victims								
		45 Years & Above – Below 60 Years			60 Years & Above			Total of All Age Groups		
		M	F	T	M	F	T	M	F	T
(1)	(2)	(21)	(22)	(23)	(24)	(25)	(26)	(27)	(28)	(29)
STATES:										
1	Andhra Pradesh	17	2	19	6	0	6	85	22	107
2	Arunachal Pradesh	0	0	0	0	0	0	5	0	5
3	Assam	23	1	24	0	0	0	84	7	91
4	Bihar	5	1	6	1	0	1	105	16	121
5	Chhattisgarh	5	0	5	3	2	5	35	12	47
6	Goa	1	0	1	1	0	1	8	0	8
7	Gujarat	6	1	7	0	0	0	57	24	81
8	Haryana	7	0	7	1	0	1	53	8	61
9	Himachal Pradesh	1	0	1	2	0	2	6	1	7
10	Jammu & Kashmir	3	0	3	0	0	0	27	4	31
11	Jharkhand	1	0	1	0	0	0	33	1	34
12	Karnataka	13	2	15	0	0	0	75	18	93
13	Kerala	22	7	29	6	5	11	91	26	117
14	Madhya Pradesh	33	11	44	2	0	2	245	49	294
15	Maharashtra	24	10	34	7	4	11	157	46	203
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	4	0	4
18	Mizoram	4	0	4	0	0	0	8	2	10
19	Nagaland	0	0	0	0	0	0	7	0	7
20	Odisha	0	0	0	0	0	0	16	10	26
21	Punjab	42	11	53	4	0	4	141	39	180
22	Rajasthan	10	0	10	1	0	1	85	3	88
23	Sikkim	0	0	0	0	0	0	1	1	2
24	Tamil Nadu	10	2	12	0	0	0	74	9	83
25	Telangana	33	1	34	2	0	2	107	16	123
26	Tripura	0	0	0	0	0	0	3	0	3
27	Uttar Pradesh	156	28	184	25	4	29	1104	251	1355
28	Uttarakhand	1	0	1	0	0	0	31	7	38
29	West Bengal	68	8	76	4	0	4	313	44	357
TOTAL STATE(S)		485	85	570	65	15	80	2960	616	3576
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	1	1	1	0	1	10	2	12
32	D&N Haveli	0	0	0	0	0	0	1	1	2
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	6	3	9	0	0	0	54	6	60
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	1	0	1	0	0	0	5	2	7
TOTAL UT(S)		7	4	11	1	0	1	70	11	81
TOTAL (ALL INDIA)		492	89	581	66	15	81	3030	627	3657

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TABLE 3.5

Number of Victims Murdered by Use of Fire Arms During 2015

S. No.	State/UT	No. of Victims Murdered		
		By Firearms (Licensed + Unlicensed *)	By Licensed Fire Arms	By Unlicensed/Improvised/ Crude/Country Made Fire Arms
(1)	(2)	(3)	(4)	(5)
STATES:				
1	Andhra Pradesh	1	1	0
2	Arunachal Pradesh	6	3	3
3	Assam	1	0	1
4	Bihar	685	53	632
5	Chhattisgarh	11	0	11
6	Goa	1	0	1
7	Gujarat	11	3	8
8	Haryana	84	20	64
9	Himachal Pradesh	2	1	1
10	Jammu & Kashmir	45	6	39
11	Jharkhand	638	0	638
12	Karnataka	7	2	5
13	Kerala	5	2	3
14	Madhya Pradesh	189	16	173
15	Maharashtra	36	0	36
16	Manipur	35	1	34
17	Meghalaya	0	0	0
18	Mizoram	3	1	2
19	Nagaland	2	1	1
20	Odisha	6	1	5
21	Punjab	123	40	83
22	Rajasthan	93	6	87
23	Sikkim	0	0	0
24	Tamil Nadu	2	1	1
25	Telangana	2	0	2
26	Tripura	2	1	1
27	Uttar Pradesh	1617	172	1445
28	Uttarakhand	1	0	1
29	West Bengal	36	3	33
TOTAL STATE(S)		3644	334	3310
UNION TERRITORIES:				
30	A & N Islands	0	0	0
31	Chandigarh	3	2	1
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	75	20	55
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
TOTAL UT(S)		78	22	56
TOTAL (ALL INDIA)		3722	356	3366

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‘*’ Unlicensed/Improvised/ Crude/Country Made Fire Arms

TABLE 3.6

Number of Un-identified Dead Bodies Recovered and Inquest Conducted During 2015

S. No.	State/UT	Unidentified Dead Bodies Recovered & Inquest Conducted
(1)	(2)	(3)
1	Andhra Pradesh	603
2	Arunachal Pradesh	3
3	Assam	556
4	Bihar	85
5	Chhattisgarh	417
6	Goa	304
7	Gujarat	2416
8	Haryana	1145
9	Himachal Pradesh	92
10	Jammu & Kashmir	128
11	Jharkhand	34
12	Karnataka	3533
13	Kerala	243
14	Madhya Pradesh	507
15	Maharashtra	6185
16	Manipur	5
17	Meghalaya	164
18	Mizoram	0
19	Nagaland	0
20	Odisha	1013
21	Punjab	928
22	Rajasthan	549
23	Sikkim	0
24	Tamil Nadu	3739
25	Telangana	1773
26	Tripura	18
27	Uttar Pradesh	3409
28	Uttarakhand	508
29	West Bengal	3086
TOTAL STATE(S)		31443
30	A & N Islands	0
31	Chandigarh	70
32	D&N Haveli	0
33	Daman & Diu	10
34	Delhi UT	3063
35	Lakshadweep	0
36	Puducherry	6
TOTAL UT(S)		3149
TOTAL (ALL INDIA)		34592

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Tables
Chapter

4

Disposal of Cases by Police and Courts

TABLE 4.1
Disposal of IPC Criminal Cases by Police During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	Murder	27759	32127	2	207	4	59673	974
2	Attempt to Commit Murder	23876	46471	15	47	3	70282	1482
3	Culpable Homicide Not Amounting to Murder	1990	3176	0	14	0	5152	75
4	Attempt to Commit Culpable Homicide	2084	6118	0	2	7	8193	88
5	Rape	16028	34651	14	152	4	50509	2624
6	Attempt to Commit Rape	1300	4437	0	11	0	5726	378
7	Kidnapping & Abduction	48472	82999	41	177	21	131232	12878
8	Dacoity	5209	3972	7	17	1	9156	133
9	Making Preparation and Assembly for Committing Dacoity	1875	3163	0	3	0	5035	6
10	Robbery	23580	36188	17	53	2	59696	762
11	Criminal Trespass/Burglary	57477	114123	5	49	17	171529	2657
12	Theft	197257	467833	71	1819	141	663059	8627
13	Unlawful Assembly	2205	10876	4	7	0	13070	1026
14	Riots	32977	65255	10	50	3	98169	1828
15	Criminal Breach of Trust	20107	19218	12	88	0	39225	1048
16	Cheating	95487	115405	28	732	7	210125	13849
17	Forgery	6856	13846	7	57	5	20633	2493
18	Counterfeiting	2965	1701	0	49	0	4617	21
19	Arson	7620	9710	2	6	1	17321	445
20	Grievous Hurt	36819	92996	24	43	0	129748	1636
21	Dowry Deaths	4673	7634	0	6	1	12300	207
22	Assault on Women With Intent To Outrage Her Modesty	24780	82422	12	81	5	107104	4583
23	Insult to the Modesty of Women	3885	8685	1	12	1	12556	337
24	Cruelty by Husband or His Relatives	50933	113403	76	345	3	163912	7458
25	Importation of Girls from Foreign Country	24	6	0	0	0	30	1
26	Causing Death by Negligence	44359	134384	5	106	28	178604	1719
27	Offences against State	436	147	0	4	0	579	1
28	Offences Promoting Enmity between Different Groups	439	424	0	2	0	861	29
29	Extortion	3477	10636	6	28	0	14079	438
30	Disclosure of Identity of Victims	2	0	0	0	0	2	0
31	Causing Injuries under Rash Driving	70666	451069	11	64	9	521651	2970
32	Human Trafficking (Sec. 370 & 370 A IPC)	351	1021	0	1	0	1371	12
33	Unnatural Offences	299	1347	1	0	1	1644	33
34	Other IPC Crimes	250835	973957	55	1376	9	1223352	42570
Total Cognizable IPC crimes		1067102	2949400	426	5608	273	4010195	113388

TABLE 4.1 - Page: 1 of 2

TABLE 4.1 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Chargesheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col. 9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 – col. 14)	Charge-Sheeting Rate {Col.12/(Col.12+Col.13)} x 100	Cases Pendency Percentage {Col.15/(Col.3+Col.4)} x 100
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	Murder	774	138	28632	4575	35093	24580	86.2	41.0
2	Attempt to Commit Murder	638	199	39996	2646	44961	25321	93.8	36.0
3	Culpable Homicide Not Amounting to Murder	72	13	2682	340	3182	1970	88.7	38.1
4	Attempt to Commit Culpable Homicide	32	40	4956	215	5331	2862	95.8	34.9
5	Rape	505	30	30001	1231	34391	16118	96.1	31.8
6	Attempt to Commit Rape	68	13	3174	289	3922	1804	91.7	31.4
7	Kidnapping & Abduction	12770	835	34805	16412	77700	53532	68.0	40.7
8	Dacoity	61	48	3479	906	4627	4529	79.3	49.3
9	Making Preparation and Assembly for Committing Dacoity	12	0	3232	31	3281	1754	99.0	34.8
10	Robbery	671	250	21764	12067	35514	24182	64.3	40.5
11	Criminal Trespass/Burglary	5941	1337	42635	58890	111460	60069	42.0	35.0
12	Theft	15457	3652	132842	295445	456023	207036	31.0	31.1
13	Unlawful Assembly	362	69	7056	1359	9872	3198	83.9	24.4
14	Riots	1357	1003	53367	4651	62206	35963	92.0	36.6
15	Criminal Breach of Trust	884	93	11581	4285	17891	21334	73.0	54.3
16	Cheating	12257	1514	53188	23400	104208	105917	69.4	50.2
17	Forgery	1337	36	5326	1477	10669	9964	78.3	48.1
18	Counterfeiting	39	1	1081	607	1749	2868	64.0	61.5
19	Arson	414	49	5684	2872	9464	7857	66.4	45.3
20	Grievous Hurt	1707	382	80135	10325	94185	35563	88.6	27.4
21	Dowry Deaths	222	24	7150	477	8080	4220	93.7	34.3
22	Assault on Women With Intent To Outrage Her Modesty	1025	182	66887	4252	76929	30175	94.0	28.1
23	Insult to the Modesty of Women	91	11	7019	476	7934	4622	93.6	36.8
24	Cruelty by Husband or His Relatives	3314	438	90971	9926	112107	51805	90.2	31.5
25	Importation of Girls from Foreign Country	0	0	9	3	13	17	75.0	56.7
26	Causing Death by Negligence	3269	1109	103911	24017	134025	44579	81.2	24.9
27	Offences against State	0	0	59	36	96	483	62.1	82.8
28	Offences Promoting Enmity between Different Groups	17	0	259	61	366	495	80.9	57.4
29	Extortion	265	63	6568	1417	8751	5328	82.3	37.8
30	Disclosure of Identity of Victims	0	0	0	1	1	1	0.0	50.0
31	Causing Injuries under Rash Driving Act	5277	412	400047	27347	436053	85598	93.6	16.4
32	Human Trafficking (Sec. 370 & 370 A IPC)	20	0	631	100	763	608	86.3	44.3
33	Unnatural Offences	25	0	1006	55	1119	525	94.8	31.9
34	Other IPC Crimes	20666	5908	806583	81702	957429	265923	90.8	21.7
	Total Cognizable IPC crimes	89549	17849	2056716	591893	2869395	1140800	77.7	28.4

TABLE 4.1 - Page: 2 of 2

TABLE 4.2
Disposal of IPC Criminal Cases by Police During 2015

S. No.	State/UT	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	54488	110693	19	944	0	164218	7195
2	Arunachal Pradesh	3269	2968	0	8	0	6229	436
3	Assam	113086	103616	0	345	0	216357	55
4	Bihar	69946	176973	2	10	2	246905	6315
5	Chhattisgarh	6451	56692	0	2	0	63141	1651
6	Goa	4205	3074	0	10	0	7269	6
7	Gujarat	15932	126935	204	51	35	142577	146
8	Haryana	14736	84466	46	2	0	99154	10539
9	Himachal Pradesh	2787	14007	0	0	0	16794	920
10	Jammu & Kashmir	11368	23583	0	0	0	34951	2751
11	Jharkhand	27085	45050	0	0	0	72135	967
12	Karnataka	59740	138847	0	1848	53	196686	5737
13	Kerala	35433	257074	0	314	6	292187	3351
14	Madhya Pradesh	21059	268614	9	189	110	289365	6072
15	Maharashtra	145466	275414	68	144	10	420658	3120
16	Manipur	16430	3847	0	0	0	20277	370
17	Meghalaya	8170	4079	0	2	0	12247	26
18	Mizoram	631	2228	0	2	0	2857	0
19	Nagaland	539	1302	16	1	5	1819	0
20	Odisha	32937	83360	0	35	0	116262	2027
21	Punjab	26728	37983	0	0	0	64711	4521
22	Rajasthan	16195	198080	0	121	13	214141	43543
23	Sikkim	186	766	0	2	0	950	0
24	Tamil Nadu	93396	187558	0	271	0	280683	43
25	Telangana	44866	106282	3	755	2	150388	5779
26	Tripura	1152	4692	0	1	0	5843	127
27	Uttar Pradesh	42744	241920	0	16	0	284648	4440
28	Uttarakhand	1757	10248	10	5	0	11990	338
29	West Bengal	83367	179501	0	475	0	262393	0
TOTAL STATE(S)		954149	2749852	377	5553	236	3697835	110475
UNION TERRITORIES:								
30	A & N Islands	339	862	0	0	0	1201	5
31	Chandigarh	2066	3248	0	0	0	5314	0
32	D&N Haveli	232	269	0	0	0	501	19
33	Daman & Diu	219	302	0	1	0	520	0
34	Delhi UT	109248	191377	49	43	36	300497	2886
35	Lakshadweep	91	50	0	0	0	141	0
36	Puducherry	758	3440	0	11	1	4186	3
TOTAL UT(S)		112953	199548	49	55	37	312360	2913
TOTAL (ALL INDIA)		1067102	2949400	426	5608	273	4010195	113388

TABLE 4.2 - Page: 1 of 2

TABLE 4.2
Disposal of IPC Criminal Cases by Police During 2015 (Concluded)

S. No.	State/UT	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col. 9+10+11 +12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate (Col.12/(Col.12+Col.13) x 100	Cases Pendency Percentage (Col.15/(Col.3+Col.4)) x 100
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
STATES:									
1	Andhra Pradesh	1949	93	91857	8145	109239	54979	91.9	33.3
2	Arunachal Pradesh	316	56	1973	1572	4353	1876	55.7	30.1
3	Assam	474	0	48612	54748	103889	112468	47.0	51.9
4	Bihar	7951	5374	109158	25842	154640	92265	80.9	37.4
5	Chhattisgarh	1014	2	44477	7830	54974	8167	85.0	12.9
6	Goa	231	4	2619	1606	4466	2803	62.0	38.5
7	Gujarat	699	45	105833	16728	123451	19126	86.4	13.4
8	Haryana	0	1685	44175	25510	81909	17245	63.4	17.4
9	Himachal Pradesh	195	0	11275	1536	13926	2868	88.0	17.1
10	Jammu & Kashmir	5	0	18973	3317	25046	9905	85.1	28.3
11	Jharkhand	2907	565	27175	12461	44075	28060	68.6	38.9
12	Karnataka	1291	61	97631	20155	124875	71811	82.9	36.2
13	Kerala	931	172	244145	5513	254112	38075	97.8	13.0
14	Madhya Pradesh	16808	3278	223867	15961	265986	23379	93.3	8.1
15	Maharashtra	5477	2190	174492	66539	251818	168840	72.4	40.1
16	Manipur	0	0	460	2946	3776	16501	13.5	81.4
17	Meghalaya	28	0	1892	1402	3348	8899	57.4	72.7
18	Mizoram	31	0	2056	203	2290	567	91.0	19.8
19	Nagaland	0	0	762	420	1182	637	64.5	34.6
20	Odisha	2479	88	69197	9103	82894	33368	88.4	28.7
21	Punjab	3137	0	23457	4680	35795	28916	83.4	44.7
22	Rajasthan	20852	2913	99640	31238	198186	15955	76.1	7.4
23	Sikkim	0	0	397	185	582	368	68.2	38.7
24	Tamil Nadu	14008	0	159284	24122	197457	83226	86.8	29.6
25	Telangana	2053	119	87171	16033	111155	39233	84.5	26.0
26	Tripura	398	98	3289	450	4362	1481	88.0	25.3
27	Uttar Pradesh	4190	2	147631	79368	235631	49017	65.0	17.2
28	Uttarakhand	9	27	5411	2698	8483	3507	66.7	29.2
29	West Bengal	0	986	160214	29047	190247	72146	84.7	27.4
TOTAL STATE(S)		87433	17758	2007123	469358	2692147	1005688	81.0	27.2
UNION TERRITORIES:									
30	A & N Islands	41	6	566	97	715	486	85.4	40.5
31	Chandigarh	307	1	1997	1184	3489	1825	62.8	34.3
32	D&N Haveli	0	4	174	40	237	264	81.3	52.7
33	Daman & Diu	0	0	165	71	236	284	69.9	54.5
34	Delhi UT	1705	76	44079	120818	169564	130933	26.7	43.6
35	Lakshadweep	39	0	36	0	75	66	100.0	46.8
36	Puducherry	24	4	2576	325	2932	1254	88.8	29.9
TOTAL UT(S)		2116	91	49593	122535	177248	135112	28.8	43.2
TOTAL (ALL INDIA)		89549	17849	2056716	591893	2869395	1140800	77.7	28.4

TABLE 4.3

Disposal of SLL Criminal Cases by Police During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	Arms Act, 1959	12993	53300	1	65	0	66227	66
2	Narcotic Drugs & Psychotropic Substances Act, 1985	25621	50796	0	14	0	76403	295
3	Gambling Act, 1867	9974	130134	0	23	1	140084	9
4	Excise Act, 1944	24304	206069	0	6714	0	223659	102
5	Prohibition Act	71967	500757	0	1326	25	571373	11
6	Explosives and Explosive Substances Act	3548	4368	0	8	0	7908	22
7	Immoral Traffic (Prevention) Act, 1956	1711	2641	0	2	0	4350	8
8	Indian Railways Act, 1989	135	346	0	7	0	474	1
9	Registration of Foreigners Act, 1939	619	74	0	3	0	690	2
10	Protection of Civil Rights Act, 1955	52	117	0	1	0	168	18
11	Passport Act, 1967	1938	703	0	0	0	2641	2
12	Essential Commodities Act, 1955	3769	4501	1	10	0	8259	62
13	Antiquities & Art Treasures Act, 1972	37	37	0	1	0	73	1
14	Dowry Prohibition Act, 1961	5153	9894	0	94	0	14953	361
15	Indecent Representation of Women (Prohibition) Act, 1986	39	40	0	1	0	78	0
16	Copyright Act, 1957	3117	5241	1	11	2	8344	29
17	Protection of Children from Sexual Offences Act	2736	14913	7	31	1	17610	184
18	SC/ST (Prevention of Atrocities) Act, 1989)	5500	6837	1	31	0	12305	937
19	Forest Act, 1927	1134	3968	0	64	0	5038	17
20	Prohibition of Child Marriage Act, 2006	158	293	0	5	0	446	11
21	Protection of Women from Domestic Violence Act, 2005	108	461	0	0	0	569	10
22	Information Technology Act, 2000	6268	8045	2	189	1	14121	276
23	Official Secrets Act, 1923	14	9	0	0	0	23	0
24	Electricity Act, 2003	12746	97591	0	18	1	110318	103
25	Wildlife Protection Act, 1972	236	829	0	8	0	1057	9
26	Bonded Labour System (Abolition) Act, 1976	44	92	0	0	0	136	4
27	Environmental (Protection) Act, 1986	81	299	0	1	0	379	2
28	Air (Prevention & Control of Pollution) Act, 1981	18	50	0	0	0	68	0
29	Water (Prevention & Control of Pollution) Act, 1974	9	10	0	0	0	19	1
30	National Security Act, 1980	1	412	0	4	0	409	0
31	Unlawful Activities (Prevention) Act, 1967	2549	897	0	2	0	3444	6
32	Young Persons (Harmful Publications) Act, 1956	4	0	0	0	0	4	0
33	Railway Property (Unlawful Possession) Act, 1966	1	7	0	0	0	8	0
34	Prevention of Damage to Public Property Act, 1984	1620	4941	0	0	0	6561	40
35	Transplantation of Human Organs Act, 1994	2	15	0	0	0	17	0

TABLE 4.3 - Page: 1 of 4

TABLE 4.3

Disposal of SLL Criminal Cases by Police During 2015 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col. 9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 – col. 14)	Charge-Sheeting Rate {Col.12/(Col.12+Col.13)} x 100
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
36	Trade Marks Act, 1999	89	186	0	0	0	275	0
37	Prevention of Insults to National Honour Act, 1971	24	61	0	0	0	85	1
38	State Emblem (Prohibition of Improper Use) Act, 2005	1	8	0	0	0	9	0
39	Lotteries (Regulation) Act, 1998	296	3390	0	0	0	3686	0
40	Citizenship Act, 1955	10	19	0	0	0	29	0
41	Foreigners Act, 1946	264	2025	0	1	0	2288	4
42	Place of Worship (Special Provisions) Act, 1991	3	18	0	0	0	21	0
43	Religious Institution (Prevention of Misuse) Act, 1988	0	1	0	0	0	1	0
44	Representation of People Act, 1951	152	1049	0	0	0	1201	16
45	Emigration Act, 1983	44	42	0	1	0	85	2
46	Juvenile Justice (Care and Protection of Children) Act, 2000	287	1457	0	3	0	1741	39
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0	0
53	Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	2	0	0	0	2	0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	4	34	0	0	0	38	1
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	1	4	0	0	0	5	0
56	Other SLL crimes	79365	3259716	5	337	2	3338737	1912
Total Cognizable SLL crimes		278746	4376699	18	8975	33	4646419	4564

TABLE 4.3 - Page: 2 of 4

TABLE 4.3 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col. 9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate $\frac{\{(Col.12/(Col.12+Col.13)\}}{x 100}$	Cases Pendency Percentage $\frac{\{(Col.15/(Col.3+Col.4)\}}{x 100}$
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	Arms Act, 1959	49	8	52784	784	53691	12536	98.5	18.9
2	Narcotic Drugs & Psychotropic Substances Act, 1985	386	5	50888	615	52189	24214	98.8	31.7
3	Gambling Act, 1867	4	24	127383	91	127511	12573	99.9	9.0
4	Excise Act, 1944	83	39	192484	2818	195526	28133	98.6	12.2
5	Prohibition Act	147	34	480451	8151	488794	82579	98.3	14.4
6	Explosives and Explosive Substances Act	67	4	3997	350	4440	3468	91.9	43.8
7	Immoral Traffic (Prevention) Act, 1956	4	0	2456	36	2504	1846	98.6	42.4
8	Indian Railways Act, 1989	2	0	253	83	339	135	75.3	28.1
9	Registration of Foreigners Act, 1939	3	0	365	28	398	292	92.9	42.1
10	Protection of Civil Rights Act, 1955	0	1	82	2	103	65	97.6	38.5
11	Passport Act, 1967	20	1	514	35	572	2069	93.6	78.3
12	Essential Commodities Act, 1955	50	14	4505	182	4813	3446	96.1	41.7
13	Antiquities & Art Treasures Act, 1972	1	0	34	3	39	34	91.9	45.9
14	Dowry Prohibition Act, 1961	293	32	7162	1015	8863	6090	87.6	40.5
15	Indecent Representation of Women (Prohibition) Act, 1986	0	1	32	4	37	41	88.9	51.9
16	Copyright Act, 1957	25	3	5229	72	5358	2986	98.6	35.7
17	Protection of Children from Sexual Offences Act	120	1	12980	397	13682	3928	97.0	22.3
18	SC/ST (Prevention of Atrocities) Act, 1989)	322	52	5359	502	7172	5133	91.4	41.6
19	Forest Act, 1927	53	0	3541	200	3811	1227	94.7	24.0
20	Prohibition of Child Marriage Act, 2006	11	0	240	28	290	156	89.6	34.6
21	Protection of Women from Domestic Violence Act, 2005	6	0	418	9	443	126	97.9	22.1
22	Information Technology Act, 2000	275	80	2396	3006	6033	8088	44.4	56.5
23	Official Secrets Act, 1923	0	0	11	0	11	12	100.0	52.2
24	Electricity Act, 2003	721	129	46112	41518	88583	21735	52.6	19.7
25	Wildlife Protection Act, 1972	9	0	661	70	749	308	90.4	28.9
26	Bonded Labour System (Abolition) Act, 1976	2	0	65	6	77	59	91.5	43.4
27	Environmental (Protection) Act, 1986	1	0	274	24	301	78	91.9	20.5
28	Air (Prevention & Control of Pollution) Act, 1981	0	0	23	0	23	45	100.0	66.2
29	Water (Prevention & Control of Pollution) Act, 1974	1	0	6	0	8	11	100.0	57.9
30	National Security Act, 1980	0	0	406	0	406	3	100.0	0.7
31	Unlawful Activities (Prevention) Act, 1967	0	0	121	277	404	3040	30.4	88.2
32	Young Persons (Harmful Publications) Act, 1956	0	0	0	0	0	4	-	100.0
33	Railway Property (Unlawful Possession) Act, 1966	1	0	2	3	6	2	40.0	25.0
34	Prevention of Damage to Public Property Act, 1984	142	14	3675	603	4474	2087	85.9	31.8
35	Transplantation of Human Organs Act, 1994	0	0	13	0	13	4	100.0	23.5

TABLE 4.3 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col. 9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate $\frac{\{(Col.12/((Col.12+Col.13))\}}{x 100}$	Cases Pendency Percentage $\frac{\{(Col.15/((Col.3+Col.4))\}}{x 100}$
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
36	Trade Marks Act, 1999	1	0	156	16	173	102	90.7	37.1
37	Prevention of Insults to National Honour Act, 1971	3	0	50	4	58	27	92.6	31.8
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0	0	9	-	100.0
39	Lotteries (Regulation) Act, 1998	0	0	3187	10	3197	489	99.7	13.3
40	Citizenship Act, 1955	0	0	5	1	6	23	83.3	79.3
41	Foreigners Act, 1946	7	0	1915	13	1939	349	99.3	15.2
42	Place of Worship (Special Provisions) Act, 1991	0	0	18	0	18	3	100.0	14.3
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	1	0	1	0	100.0	0.0
44	Representation of People Act, 1951	7	0	927	33	983	218	96.6	18.2
45	Emigration Act, 1983	2	0	20	3	27	58	87.0	67.4
46	Juvenile Justice (Care and Protection of Children) Act, 2000	15	1	1049	31	1135	606	97.1	34.7
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0	-	-
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0	-	-
49	Atomic Energy Act, 1962	0	0	0	0	0	0	-	-
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0	-	-
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0	-	-
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0	-	-
53	Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	1	0	1	1	100.0	50.0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	0	0	26	0	27	11	100.0	28.9
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	0	0	2	3	5	0	40.0	0.0
56	Other SLL crimes	3236	206	3240391	21025	3266770	71967	99.4	2.2
Total Cognizable SLL crimes		6069	649	4252670	82051	4346003	300416	98.1	6.5

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TABLE 4.4
Disposal of SLL Criminal Cases by Police During 2015

S. No.	State/UT	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	4490	15755	0	1259	0	18986	442
2	Arunachal Pradesh	158	181	0	0	0	339	18
3	Assam	8802	3849	0	48	0	12603	0
4	Bihar	8489	18439	0	0	0	26928	323
5	Chhattisgarh	827	245223	0	0	0	246050	12
6	Goa	558	1482	0	0	0	2040	3
7	Gujarat	26654	307108	14	6	2	333740	29
8	Haryana	9415	47523	0	0	0	56938	302
9	Himachal Pradesh	565	3214	0	0	0	3779	73
10	Jammu & Kashmir	1921	1727	0	0	0	3648	81
11	Jharkhand	4284	7861	0	0	0	12145	471
12	Karnataka	6781	32019	1	363	2	38434	588
13	Kerala	13331	396334	0	15	0	409650	458
14	Madhya Pradesh	780	90046	0	4	3	90819	69
15	Maharashtra	60076	147766	1	36	26	207779	131
16	Manipur	6240	1004	0	0	0	7244	0
17	Meghalaya	740	327	0	0	0	1067	1
18	Mizoram	107	347	0	1	0	453	0
19	Nagaland	175	629	1	0	0	803	0
20	Odisha	9096	19848	0	3	0	28941	100
21	Punjab	22899	22253	0	0	0	45152	423
22	Rajasthan	3419	64096	1	6	0	67508	398
23	Sikkim	46	184	0	0	0	230	0
24	Tamil Nadu	45275	254604	0	31	0	299848	0
25	Telangana	5312	16496	0	2820	0	18988	205
26	Tripura	101	172	0	0	0	273	0
27	Uttar Pradesh	13944	2549421	0	7	0	2563358	187
28	Uttarakhand	464	88618	0	2	0	89080	25
29	West Bengal	14581	26777	0	4369	0	36989	32
TOTAL STATE(S)		269530	4363303	18	8970	33	4623812	4371
UNION TERRITORIES:								
30	A & N Islands	368	2197	0	0	0	2565	0
31	Chandigarh	594	1865	0	0	0	2459	0
32	D&N Haveli	24	34	0	0	0	58	0
33	Daman & Diu	19	17	0	0	0	36	0
34	Delhi UT	8020	8599	0	0	0	16619	193
35	Lakshadweep	23	15	0	0	0	38	0
36	Puducherry	168	669	0	5	0	832	0
TOTAL UT(S)		9216	13396	0	5	0	22607	193
TOTAL (ALL INDIA)		278746	4376699	18	8975	33	4646419	4564

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TABLE 4.4
Disposal of SLL Criminal Cases by Police During 2015 (Concluded)

S. No.	State/UT	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col. 9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate $\frac{\text{Col.12}}{\text{Col.12}+\text{Col.13}} \times 100$	Cases Pendency Percentage $\frac{\text{Col.15}}{\text{Col.3}+\text{Col.4}} \times 100$
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
STATES:									
1	Andhra Pradesh	55	1	11854	828	13180	5806	93.5	28.7
2	Arunachal Pradesh	20	2	155	27	222	117	85.2	34.5
3	Assam	3	0	1972	1598	3573	9030	55.2	71.4
4	Bihar	240	100	15070	869	16602	10326	94.5	38.3
5	Chhattisgarh	9	0	244873	79	244973	1077	100.0	0.4
6	Goa	29	13	1438	146	1629	411	90.8	20.1
7	Gujarat	48	10	301688	585	302360	31380	99.8	9.4
8	Haryana	1	90	28056	14555	43004	13934	65.8	24.5
9	Himachal Pradesh	16	0	2982	95	3166	613	96.9	16.2
10	Jammu & Kashmir	2	0	1516	174	1773	1875	89.7	51.4
11	Jharkhand	347	59	4706	852	6435	5710	84.7	47.0
12	Karnataka	108	39	25120	831	26686	11748	96.8	30.3
13	Kerala	358	33	391967	3397	396213	13437	99.1	3.3
14	Madhya Pradesh	154	65	89665	104	90057	762	99.9	0.8
15	Maharashtra	131	119	134038	1621	136040	71739	98.8	34.5
16	Manipur	0	0	242	340	582	6662	41.6	92.0
17	Meghalaya	1	0	173	49	224	843	77.9	79.0
18	Mizoram	0	0	354	22	376	77	94.1	17.0
19	Nagaland	0	0	580	56	636	167	91.2	20.8
20	Odisha	45	0	20337	116	20598	8343	99.4	28.8
21	Punjab	320	0	20257	329	21329	23823	98.4	52.8
22	Rajasthan	1175	87	60680	3426	65766	1742	94.7	2.6
23	Sikkim	0	0	159	7	166	64	95.8	27.8
24	Tamil Nadu	2043	1	253362	9009	264415	35433	96.6	11.8
25	Telangana	274	2	10976	1990	13447	5541	84.7	25.4
26	Tripura	6	1	157	11	175	98	93.5	35.9
27	Uttar Pradesh	552	0	2508223	36951	2545913	17445	98.5	0.7
28	Uttarakhand	0	0	87533	724	88282	798	99.2	0.9
29	West Bengal	103	24	22917	2500	25576	11413	90.2	27.6
TOTAL STATE(S)		6040	646	4241050	81291	4333398	290414	98.1	6.3
UNION TERRITORIES:									
30	A & N Islands	0	0	2479	6	2485	80	99.8	3.1
31	Chandigarh	13	0	1857	27	1897	562	98.6	22.9
32	D&N Haveli	0	0	25	0	25	33	100.0	56.9
33	Daman & Diu	0	0	21	0	21	15	100.0	41.7
34	Delhi UT	15	2	6587	653	7450	9169	91.0	55.2
35	Lakshadweep	1	1	21	0	23	15	100.0	39.5
36	Puducherry	0	0	630	74	704	128	89.5	15.3
TOTAL UT(S)		29	3	11620	760	12605	10002	93.9	44.2
TOTAL (ALL INDIA)		6069	649	4252670	82051	4346003	300416	98.1	6.5

TABLE 4.5
Disposal of IPC Criminal Cases by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col.6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Murder	176863	28632	28	0	205467	86
2	Attempt to Commit Murder	159286	39996	11	25	199246	317
3	Culpable Homicide not Amounting to Murder	17973	2682	5	0	20650	31
4	Attempt to Commit Culpable Homicide	9360	4956	0	0	14316	94
5	Rape	107477	30001	19	1	137458	174
	5.1 Custodial Rape	158	89	0	0	247	0
	5.1.1 Gang Rape	5	2	0	0	7	0
	5.1.2 Other Rape	153	87	0	0	240	0
	5.2 Rape other than Custodial	107319	29912	19	1	137211	174
	5.2.1 Gang Rape	2290	1521	0	0	3811	4
	5.2.2 Other Rape	105029	28391	19	1	133400	170
6	Attempt to Commit Rape	3767	3174	0	1	6940	19
7	Kidnapping & Abduction	131537	34805	9	16	166317	673
	7.1 Kidnapping & Abduction	31587	9509	2	5	41089	112
	7.2 Kidnaping & Abduction in order to Murder	8280	687	0	0	8967	11
	7.3 Kidnapping for Ransom	1233	453	0	0	1686	4
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	58495	16249	4	3	74737	371
	7.5 Other Kidnapping	31942	7907	3	8	39838	175
8	Dacoity	29840	3479	9	0	33310	15
	8.1 Dacoity with Murder	275	57	0	0	332	0
	8.2 Other Dacoity	29565	3422	9	0	32978	15
9	Making Preparation and Assembly for Committing Dacoity	17222	3232	0	0	20454	1
10	Robbery	117701	21764	22	1	139442	154
11	Criminal Trespass/Burglary	257187	42635	40	3	299779	1196
	11.1 Criminal Trespass/Burglary	182718	31232	33	2	213915	803
	11.2 House Trespass & House Breaking	74469	11403	7	1	85864	393
12	Theft	757527	132842	905	95	889369	12250
	12.1 Auto Theft	190768	44068	33	29	234774	3150
	12.2 Other Thefts	566759	88774	872	66	654595	9100
13	Unlawful Assembly	20317	7056	29	58	27286	273
14	Riots	414437	53367	184	45	467575	3418
	14.1 Communal	3694	686	0	0	4380	6
	14.2 Industrial	508	116	0	0	624	7
	14.3 Political	8238	1469	10	0	9697	34
	14.4 Caste Conflict	7590	1726	0	0	9316	17
	14.4.1 SC/STs Vs. Non-SCs/STs	904	855	0	0	1759	0
	14.4.2 Other Caste Riots	6686	871	0	0	7557	17
	14.5 Agrarian	1695	1665	0	0	3360	49
	14.6 Students	1019	334	1	0	1352	2
	14.7 Sectarian	31	492	0	0	523	0
	14.8 Other Riots	391662	46879	173	45	438323	3303
15	Criminal Breach of Trust	91751	11581	16	3	103313	606
16	Cheating	274786	53188	29	99	327846	3610
17	Forgery	13901	5326	1	7	19219	112

TABLE 4.5
Disposal of IPC Cases by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col. 6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
18	Counterfeiting	7057	1081	2	0	8136	14
18.1	Offences Related to Counterfeit Coin	727	23	0	0	750	0
18.2	Counterfeiting Government Stamp	14	0	0	0	14	0
18.3	Counterfeit Currency & Bank notes	6316	1058	2	0	7372	14
18.3.1	Counterfeiting Currency Notes or Bank Notes	3215	364	1	0	3578	0
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	2195	558	0	0	2753	12
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	651	115	0	0	766	2
18.3.4	Make/Possess Materials for Forging or Counterfeiting Currency/Bank notes	34	15	0	0	49	0
18.3.5	Make/Use documents Resembling Currency Notes/Bank Notes	221	6	1	0	226	0
19	Arson	32867	5684	4	0	38547	201
20	Grievous Hurt	641647	80135	258	8	721516	13051
20.1	Grievous Hurt	641121	79927	258	8	720782	13051
20.2	Acid Attack	488	175	0	0	663	0
20.3	Attempt to Acid Attack	38	33	0	0	71	0
21	Dowry Deaths	35260	7150	0	0	42410	183
22	Assault on Women with Intent to Outrage her Modesty	224360	66887	56	82	291109	5086
22.1	Sexual Harassment	41474	19411	5	5	60875	2072
22.2	Assault on Women with Intent to Disrobe	6910	6476	0	6	13380	145
22.3	Voyeurism	718	718	0	0	1436	20
22.4	Stalking	4600	4487	0	4	9083	146
22.5	Others	170658	35795	51	67	206335	2703
23	Insult to the Modesty of Women	29203	7019	0	1	36221	1800
23.1	At Office premises	197	64	0	0	261	2
23.2	Places Related to Work Other than Office	1329	468	0	0	1797	159
23.3	In Public Transport system	409	252	0	0	661	39
23.4	in Other Places	27268	6235	0	1	33502	1600
24	Cruelty by Husband or His Relatives	444020	90971	51	509	534431	10318
25	Importation of Girls from Foreign Country	193	9	0	0	202	0
26	Causing Death by Negligence	424826	103911	323	96	528318	2022
26.1	Deaths due to negligent driving/act	402384	99140	323	90	501111	1966
26.2	Deaths due to Other Causes	22442	4771	0	6	27207	56
27	Offences against State	304	59	0	0	363	0
27.1	Sedition	16	6	0	0	22	0
27.2	Other Offences against State	288	53	0	0	341	0
28	Offences Promoting Enmity between Different Groups	525	259	0	0	784	0
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	512	244	0	0	756	0
28.2	Imputation & Assertions Prejudicial to National Integration	13	15	0	0	28	0
29	Extortion	10203	6568	0	1	16770	78
30	Disclosure of Identity of Victims	26	0	0	0	26	0
31	Causing Injuries under Rash Driving Act	629211	400047	317	253	1028688	13348
32	Human Trafficking (Sec. 370 & 370 A IPC)	399	631	0	0	1030	3
33	Unnatural Offences	1589	1006	0	0	2595	4
34	Other IPC crimes	3371162	806583	1110	3512	4173123	93147
	Total Cognizable IPC crimes	8453784	2056716	3428	4816	10502256	162284

TABLE 4.5
Disposal of IPC Criminal Cases by Courts During 2015 (Concluded)

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage {(Col.12/(Col.3+Col.4)) x 100}
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Murder	19642	7763	11879	185739	39.5	90.4
2	Attempt to Commit Murder	20879	5612	15267	178050	26.9	89.3
3	Culpable Homicide not Amounting to Murder	2004	793	1211	18615	39.6	90.1
4	Attempt to Commit Culpable Homicide	1406	355	1051	12816	25.2	89.5
5	Rape	18764	5514	13250	118520	29.4	86.2
	5.1 Custodial Rape	28	11	17	219	39.3	88.7
	5.1.1 Gang Rape	1	1	0	6	100.0	85.7
	5.1.2 Other Rape	27	10	17	213	37.0	88.8
	5.2 Rape other than Custodial	18736	5503	13233	118301	29.4	86.2
	5.2.1 Gang Rape	560	230	330	3247	41.1	85.2
	5.2.2 Other Rape	18176	5273	12903	115054	29.0	86.2
6	Attempt to Commit Rape	1035	205	830	5886	19.8	84.8
7	Kidnapping & Abduction	17451	4175	13276	148193	23.9	89.1
	7.1 Kidnapping & Abduction	4114	978	3136	36863	23.8	89.7
	7.2 Kidnaping & Abduction in order to Murder	674	189	485	8282	28.0	92.4
	7.3 Kidnapping for Ransom	155	44	111	1527	28.4	90.6
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	8120	1995	6125	66246	24.6	88.6
	7.5 Other Kidnapping	4388	969	3419	35275	22.1	88.5
8	Dacoity	2273	478	1795	31022	21.0	93.1
	8.1 Dacoity with Murder	15	7	8	317	46.7	95.5
	8.2 Other Dacoity	2258	471	1787	30705	20.9	93.1
9	Making Preparation and Assembly for Committing Dacoity	1564	223	1341	18889	14.3	92.3
10	Robbery	11263	3557	7706	128025	31.6	91.8
11	Criminal Trespass/Burglary	29867	10539	19328	268716	35.3	89.6
	11.1 Criminal Trespass/Burglary	21510	7577	13933	191602	35.2	89.6
	11.2 House Trespass & House Breaking	8357	2962	5395	77114	35.4	89.8
12	Theft	84366	29811	54555	792753	35.3	89.0
	12.1 Auto Theft	23411	9044	14367	208213	38.6	88.7
	12.2 Other Thefts	60955	20767	40188	584540	34.1	89.2
13	Unlawful Assembly	2568	771	1797	24445	30.0	89.3
14	Riots	32045	5647	26398	432112	17.6	92.4
	14.1 Communal	479	44	435	3895	9.2	88.9
	14.2 Industrial	42	7	35	575	16.7	92.1
	14.3 Political	1251	155	1096	8412	12.4	86.7
	14.4 Caste Conflict	829	104	725	8470	12.5	90.9
	14.4.1 SC/STs Vs. Non-SCs/STs	121	12	109	1638	9.9	93.1
	14.4.2 Other Caste Riots	708	92	616	6832	13.0	90.4
	14.5 Agrarian	295	74	221	3016	25.1	89.8
	14.6 Students	227	6	221	1123	2.6	83.0
	14.7 Sectarian	11	3	8	512	27.3	97.9
	14.8 Other Riots	28911	5254	23657	406109	18.2	92.6
15	Criminal Breach of Trust	6885	1641	5244	95822	23.8	92.7
16	Cheating	23413	5758	17655	300823	24.6	91.7
17	Forgery	2365	819	1546	16742	34.6	87.1

TABLE 4.5
Disposal of IPC Criminal Cases by Courts During 2015 (Concluded)

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage (Col.12/(Col.3+Col.4)) x 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
18	Counterfeiting	669	198	471	7453	29.6	91.6
18.1	Offences Related to Counterfeit Coin	31	14	17	719	45.2	95.9
18.2	Counterfeiting Government Stamp	2	2	0	12	100.0	85.7
18.3	Counterfeit Currency & Bank notes	636	182	454	6722	28.6	91.2
18.3.1	Counterfeiting Currency Notes or Bank Notes	313	74	239	3265	23.6	91.2
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	246	68	178	2495	27.6	90.6
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	58	29	29	706	50.0	92.2
18.3.4	Make/Possess Materials for Forging or Counterfeiting Currency/Bank notes	7	4	3	42	57.1	85.7
18.3.5	Make/Use documents Resembling Currency Notes/Bank Notes	12	7	5	214	58.3	94.3
19	Arson	3957	640	3317	34389	16.2	89.2
20	Grievous Hurt	60155	18422	41733	648310	30.6	89.8
20.1	Grievous Hurt	60122	18407	41715	647609	30.6	89.8
20.2	Acid Attack	27	14	13	636	51.9	95.9
20.3	Attempt to Acid Attack	6	1	5	65	16.7	91.5
21	Dowry Deaths	5165	1792	3373	37062	34.7	87.4
22	Assault on Women with Intent to Outrage her Modesty	34541	8408	26133	251482	24.3	86.3
22.1	Sexual Harassment	8423	2476	5947	50380	29.4	82.7
22.2	Assault on Women with Intent to Disrobe	1935	389	1546	11300	20.1	84.4
22.3	Voyeurism	209	90	119	1207	43.1	84.1
22.4	Stalking	1287	340	947	7650	26.4	84.2
22.5	Others	22687	5113	17574	180945	22.5	87.6
23	Insult to the Modesty of Women	3998	870	3128	30423	21.8	84.0
23.1	At Office premises	36	5	31	223	13.9	85.4
23.2	Places Related to Work Other than Office	285	97	188	1353	34.0	75.3
23.3	In Public Transport system	56	10	46	566	17.9	85.6
23.4	in Other Places	3621	758	2863	28281	20.9	84.4
24	Cruelty by Husband or His Relatives	46127	6559	39568	477986	14.2	89.3
25	Importation of Girls from Foreign Country	9	4	5	193	44.4	95.5
26	Causing Death by Negligence	66837	17813	49024	459459	26.7	86.9
26.1	Deaths due to negligent driving/act	63983	17190	46793	435162	26.9	86.8
26.2	Deaths due to Other Causes	2854	623	2231	24297	21.8	89.3
27	Offences against State	16	5	11	347	31.3	95.6
27.1	Sedition	4	0	4	18	0.0	81.8
27.2	Other Offences against State	12	5	7	329	41.7	96.5
28	Offences Promoting Enmity between Different Groups	66	9	57	718	13.6	91.6
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	65	9	56	691	13.8	91.4
28.2	Imputation & Assertions Prejudicial to National Integration	1	0	1	27	0.0	96.4
29	Extortion	2196	581	1615	14496	26.5	86.4
30	Disclosure of Identity of Victims	0	0	0	26	-	100.0
31	Causing Injuries under Rash Driving Act	292760	236968	55792	722580	80.9	70.2
32	Human Trafficking (Sec. 370 & 370 A IPC)	116	43	73	911	37.1	88.4
33	Unnatural Offences	378	175	203	2213	46.3	85.3
34	Other IPC crimes	531209	245172	286037	3548767	46.2	84.9
	Total Cognizable IPC crimes	1325989	621320	704669	9013983	46.9	85.8

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TABLE 4.6
Disposal of IPC Criminal Cases by Courts During 2015

S. No.	State/UT	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col. 6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	175442	91857	58	3	267238	27539
2	Arunachal Pradesh	19461	1973	1	8	21425	266
3	Assam	136853	48612	0	20	185445	313
4	Bihar	734455	109158	0	35	843578	3887
5	Chhattisgarh	169860	44477	0	0	214337	4464
6	Goa	9627	2619	0	0	12246	63
7	Gujarat	791673	105833	62	3	897441	611
8	Haryana	134789	44175	0	0	178964	55
9	Himachal Pradesh	73025	11275	8	0	84292	911
10	Jammu & Kashmir	78182	18973	0	0	97155	4478
11	Jharkhand	79843	27175	21	0	106997	835
12	Karnataka	279548	97631	2	0	377177	7880
13	Kerala	581405	244145	48	17	825485	3487
14	Madhya Pradesh	607055	223867	195	0	830727	53168
15	Maharashtra	1411492	174492	2401	3	1583580	13901
16	Manipur	3036	460	0	0	3496	14
17	Meghalaya	12871	1892	1	0	14762	83
18	Mizoram	1426	2056	0	0	3482	74
19	Nagaland	1065	762	14	0	1813	7
20	Odisha	410751	69197	0	0	479948	296
21	Punjab	76358	23457	0	5	99810	374
22	Rajasthan	471104	99640	149	4366	566229	7584
23	Sikkim	426	397	0	3	820	24
24	Tamil Nadu	297504	159284	0	0	456788	1174
25	Telangana	197969	87171	425	58	284657	22699
26	Tripura	14402	3289	0	0	17691	917
27	Uttar Pradesh	544144	147631	21	0	691754	5277
28	Uttarakhand	25435	5411	2	0	30844	67
29	West Bengal	950509	160214	0	31	1110692	960
TOTAL STATE(S)		8289710	2007123	3408	4552	10288873	161408
UNION TERRITORIES:							
30	A & N Islands	6242	566	0	0	6808	1
31	Chandigarh	6305	1997	0	0	8302	0
32	D&N Haveli	2547	174	0	0	2721	0
33	Daman & Diu	237	165	0	0	402	6
34	Delhi UT	146587	44079	20	264	190382	832
35	Lakshadweep	94	36	0	0	130	7
36	Puducherry	2062	2576	0	0	4638	30
TOTAL UT(S)		164074	49593	20	264	213383	876
TOTAL (ALL INDIA)		8453784	2056716	3428	4816	10502256	162284

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TABLE 4.6
Disposal of IPC Criminal Cases by Courts During 2015 (Concluded)

S. No.	State/UT	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage (Col.12/(Col.3+Col.4)) x 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
STATES:							
1	Andhra Pradesh	69299	21847	47452	170400	31.5	63.7
2	Arunachal Pradesh	158	49	109	21001	31.0	98.0
3	Assam	29457	3483	25974	155675	11.8	83.9
4	Bihar	41780	5354	36426	797911	12.8	94.6
5	Chhattisgarh	39190	21326	17864	170683	54.4	79.6
6	Goa	1514	288	1226	10669	19.0	87.1
7	Gujarat	63851	23367	40484	832979	36.6	92.8
8	Haryana	37942	11508	26434	140967	30.3	78.8
9	Himachal Pradesh	7032	1934	5098	76349	27.5	90.6
10	Jammu & Kashmir	13762	5288	8474	78915	38.4	81.2
11	Jharkhand	24558	4647	19911	81604	18.9	76.3
12	Karnataka	73299	28306	44993	295998	38.6	78.5
13	Kerala	190791	157102	33689	631207	82.3	76.5
14	Madhya Pradesh	153384	74088	79296	624175	48.3	75.1
15	Maharashtra	110501	36450	74051	1459178	33.0	92.0
16	Manipur	75	33	42	3407	44.0	97.5
17	Meghalaya	946	354	592	13733	37.4	93.0
18	Mizoram	1941	1821	120	1467	93.8	42.1
19	Nagaland	762	530	232	1044	69.6	57.1
20	Odisha	39066	3692	35374	440586	9.5	91.8
21	Punjab	25431	8543	16888	74005	33.6	74.1
22	Rajasthan	81129	46398	34731	477516	57.2	83.7
23	Sikkim	230	93	137	566	40.4	68.8
24	Tamil Nadu	117912	74988	42924	337702	63.6	73.9
25	Telangana	51126	19237	31889	210832	37.6	73.9
26	Tripura	1799	544	1255	14975	30.2	84.6
27	Uttar Pradesh	83787	48958	34829	602690	58.4	87.1
28	Uttarakhand	6779	3937	2842	23998	58.1	77.8
29	West Bengal	33643	4918	28725	1076089	14.6	96.9
TOTAL STATE(S)		1301144	609083	692061	8826321	46.8	85.7
UNION TERRITORIES:							
30	A & N Islands	395	125	270	6412	31.6	94.2
31	Chandigarh	3138	1369	1769	5164	43.6	62.2
32	D&N Haveli	141	11	130	2580	7.8	94.8
33	Daman & Diu	148	8	140	248	5.4	61.7
34	Delhi UT	19974	9828	10146	169576	49.2	88.9
35	Lakshadweep	42	30	12	81	71.4	62.3
36	Puducherry	1007	866	141	3601	86.0	77.6
TOTAL UT(S)		24845	12237	12608	187662	49.3	87.8
TOTAL (ALL INDIA)		1325989	621320	704669	9013983	46.9	85.8

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TABLE 4.7
Disposal of SLL Criminal Cases by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col.6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Arms Act, 1959	311459	52784	6	1	364236	60
2	Narcotic Drugs & Psychotropic Substances Act, 1985	130762	50888	48	1	181601	854
3	Gambling Act, 1867	289468	127383	29	43	416779	1551
4	Excise Act, 1944	370870	192484	37	0	563317	458
5	Prohibition Act	1916715	480451	324	0	2396842	6515
6	Explosives and Explosive Substances Act	22029	3997	7	0	26019	17
7	Immoral Traffic (Prevention) Act, 1956	11538	2456	0	0	13994	10
	7.1 Under Section 5	2690	1098	0	0	3788	3
	7.2 Under Section 6	260	68	0	0	328	0
	7.3 Under Section 7	567	169	0	0	736	0
	7.4 Under Section 8	628	230	0	0	858	2
	7.5 Other Sections under ITP Act	7393	891	0	0	8284	5
8	Indian Railways Act, 1989	4053	253	0	0	4306	35
9	Registration of Foreigners Act, 1939	8039	365	0	0	8404	66
10	Protection of Civil Rights Act, 1955	578	82	0	0	660	0
	10.1 PCR Act for crimes committed against SCs	543	78	0	0	621	0
	10.2 PCR Act for crimes committed against STs	20	0	0	0	20	0
	10.3 PCR Act for crimes committed against Others	15	4	0	0	19	0
11	Passport Act, 1967	3242	514	0	0	3756	1
12	Essential Commodities Act, 1955	46360	4505	1	0	50864	70
13	Antiquities & Art Treasures Act, 1972	239	34	0	0	273	1
14	Dowry Prohibition Act, 1961	26425	7162	1	0	33586	707
15	Indecent Representation of Women (Prohibition) Act, 1986	810	32	0	0	842	1
16	Copyright Act, 1957	26222	5229	3	5	31443	33
17	Protection of Children from Sexual Offences Act	7956	12980	1	0	20935	7
18	SC/ST (Prevention of Atrocities) Act, 1989)	46011	5359	1	4	51365	175
	18.1 POA Act for crimes committed against SCs	41264	4767	1	3	46027	149
	18.2 POA Act for crimes committed against STs	4747	592	0	1	5338	26
19	Forest Act, 1927	17714	3541	6	0	21249	31
20	Prohibition of Child Marriage Act, 2006	627	240	0	0	867	8
21	Protection of Women from Domestic Violence Act, 2005	429	418	0	1	846	1
22	Information Technology Act, 2000	2318	2396	0	0	4714	37
23	Official Secrets Act, 1923	15	11	0	0	26	0
24	Electricity Act, 2003	35652	46112	2	48	81714	377
25	Wildlife Protection Act, 1972	1274	661	0	0	1935	3

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TABLE 4.7
Disposal of SLL Criminal Cases by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col. 6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
26	Bonded Labour System (Abolition) Act, 1976	108	65	1	0	172	0
26.1	Against SCs	7	5	1	0	11	0
26.2	Against STs	7	2	0	0	9	0
26.3	Against others	94	58	0	0	152	0
27	Environmental (Protection) Act, 1986	170	274	0	0	444	1
28	Air (Prevention & Control of Pollution) Act, 1981	30	23	0	0	53	0
29	Water (Prevention & Control of Pollution) Act, 1974(as amended in 1988)	10	6	0	0	16	0
30	National Security Act, 1980	229	406	0	0	635	0
31	Unlawful Activities (Prevention) Act, 1967	1209	121	0	0	1330	1
32	Young Persons (Harmful Publications) Act, 1956	21	0	0	0	21	0
33	Railway Property (Unlawful Possession) Act, 1966	4	2	0	0	6	0
34	Prevention of Damage to Public Property Act, 1984	5012	3675	0	0	8687	10
35	Transplantation of Human Organs Act, 1994	2	13	0	0	15	0
36	Trade Marks Act, 1999	135	156	0	2	289	1
37	Prevention of Insults to National Honour Act, 1971	84	50	0	0	134	0
38	State Emblem (Prohibition of Improper Use) Act, 2005	1	0	0	0	1	0
39	Lotteries (Regulation) Act, 1998	621	3187	0	0	3808	9
40	Citizenship Act, 1955	4	5	0	0	9	0
41	Foreigners Act, 1946	1545	1915	0	0	3460	0
42	Place of Worship (Special Provisions) Act, 1991	13	18	0	0	31	0
43	Religious Institution (Prevention of Misuse) Act, 1988	2	1	0	0	3	0
44	Representation of People Act, 1951	517	927	0	0	1444	2
45	Emigration Act, 1983	26	20	0	0	46	0
46	Juvenile Justice (Care and Protection of Children) Act, 2000	1230	1049	0	0	2279	5
47	Infant Substitutes Regulation Act, 2003	1	0	0	0	1	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0
49	Atomic Energy Act, 1962	1	0	0	0	1	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0
53	Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	1	0	0	1	0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	34	26	0	0	60	0
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	40	2	0	0	42	0
56	Other SLL crimes	2531081	3240391	161	53	5771258	9143
57	Total Cognizable SLL crimes	5822935	4252670	628	158	10074819	20190

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TABLE 4.7
Disposal of SLL Criminal Cases by Courts During 2015 (Concluded)

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) * 100	Pendency Percentage ((Col.12/(Col.3+Col.4)) * 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Arms Act, 1959	42817	29054	13763	321359	67.9	88.2
2	Narcotic Drugs & Psychotropic Substances Act, 1985	34377	26554	7823	146370	77.2	80.6
3	Gambling Act, 1867	108263	92423	15840	306965	85.4	73.6
4	Excise Act, 1944	152439	124426	28013	410420	81.6	72.9
5	Prohibition Act	344604	223237	121367	2045723	64.8	85.3
6	Explosives and Explosive Substances Act	3266	2146	1120	22736	65.7	87.4
7	Immoral Traffic (Prevention) Act, 1956	1590	730	860	12394	45.9	88.6
	7.1 Under Section 5	515	238	277	3270	46.2	86.3
	7.2 Under Section 6	27	17	10	301	63.0	91.8
	7.3 Under Section 7	54	28	26	682	51.9	92.7
	7.4 Under Section 8	96	71	25	760	74.0	88.6
	7.5 Other Sections under ITP Act	898	376	522	7381	41.9	89.1
8	Indian Railways Act, 1989	289	185	104	3982	64.0	92.5
9	Registration of Foreigners Act, 1939	222	140	82	8116	63.1	96.6
10	Protection of Civil Rights Act, 1955	64	3	61	596	4.7	90.3
	10.1 PCR Act for crimes committed against SCs	63	3	60	558	4.8	89.9
	10.2 PCR Act for crimes committed against STs	0	0	0	20	-	100.0
	10.3 PCR Act for crimes committed against Others	1	0	1	18	0.0	94.7
11	Passport Act, 1967	316	218	98	3439	69.0	91.6
12	Essential Commodities Act, 1955	3765	977	2788	47029	25.9	92.5
13	Antiquities & Art Treasures Act, 1972	20	4	16	252	20.0	92.3
14	Dowry Prohibition Act, 1961	3212	595	2617	29667	18.5	88.3
15	Indecent Representation of Women (Prohibition) Act, 1986	137	44	93	704	32.1	83.6
16	Copyright Act, 1957	4551	2533	2018	26859	55.7	85.4
17	Protection of Children from Sexual Offences Act	2049	858	1191	18879	41.9	90.2
18	SC/ST (Prevention of Atrocities) Act, 1989)	5956	1032	4924	45234	17.3	88.1
	18.1 POA Act for crimes committed against SCs	5089	922	4167	40789	18.1	88.6
	18.2 POA Act for crimes committed against STs	867	110	757	4445	12.7	83.3
19	Forest Act, 1927	2895	2227	668	18323	76.9	86.2
20	Prohibition of Child Marriage Act, 2006	70	15	55	789	21.4	91.0
21	Protection of Women from Domestic Violence Act, 2005	46	22	24	799	47.8	94.3
22	Information Technology Act, 2000	486	193	293	4191	39.7	88.9
23	Official Secrets Act, 1923	7	4	3	19	57.1	73.1
24	Electricity Act, 2003	21672	17248	4424	59665	79.6	73.0
25	Wildlife Protection Act, 1972	233	139	94	1699	59.7	87.8

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TABLE 4.7
Disposal of SLL Criminal Cases by Courts During 2015 (Concluded)

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage {Col.12/(Col.3+Col.4)} x 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
26	Bonded Labour System (Abolition) Act, 1976	7	1	6	165	14.3	95.4
	26.1 Against SCs	1	0	1	10	0.0	83.3
	26.2 Against STs	0	0	0	9	-	100.0
	26.3 Against others	6	1	5	146	16.7	96.1
27	Environmental (Protection) Act, 1986	32	8	24	411	25.0	92.6
28	Air (Prevention & Control of Pollution) Act, 1981	6	3	3	47	50.0	88.7
29	Water (Prevention & Control of Pollution) Act, 1974(as amended in 1988)	5	1	4	11	20.0	68.8
30	National Security Act, 1980	231	200	31	404	86.6	63.6
31	Unlawful Activities (Prevention) Act, 1967	76	11	65	1253	14.5	94.2
32	Young Persons (Harmful Publications) Act, 1956	2	1	1	19	50.0	90.5
33	Railway Property (Unlawful Possession) Act, 1966	0	0	0	6	-	100.0
34	Prevention of Damage to Public Property Act, 1984	1127	320	807	7550	28.4	86.9
35	Transplantation of Human Organs Act, 1994	0	0	0	15	-	100.0
36	Trade Marks Act, 1999	12	2	10	276	16.7	94.8
37	Prevention of Insults to National Honour Act, 1971	13	3	10	121	23.1	90.3
38	State Emblem (Prohibition of Improper Use) Act, 2005	1	0	1	0	0.0	0.0
39	Lotteries (Regulation) Act, 1998	2434	2369	65	1365	97.3	35.8
40	Citizenship Act, 1955	0	0	0	9	-	100.0
41	Foreigners Act, 1946	1183	1135	48	2277	95.9	65.8
42	Place of Worship (Special Provisions) Act, 1991	0	0	0	31	-	100.0
43	Religious Institution (Prevention of Misuse) Act, 1988	1	0	1	2	0.0	66.7
44	Representation of People Act, 1951	74	16	58	1368	21.6	94.7
45	Emigration Act, 1983	10	3	7	36	30.0	78.3
46	Juvenile Justice (Care and Protection of Children) Act, 2000	292	159	133	1982	54.5	87.0
47	Infant Substitutes Regulation Act, 2003	0	0	0	1	-	100.0
48	Anti-Hijacking Act, 1982	0	0	0	0	-	-
49	Atomic Energy Act, 1962	0	0	0	1	-	100.0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	-	-
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	-	-
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	-	-
53	Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	1	-	100.0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	8	2	6	52	25.0	86.7
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	2	1	1	40	50.0	95.2
56	Other SLL crimes	2816768	2755529	61239	2945347	97.8	51.0
57	Total Cognizable SLL crimes	3555630	3284771	270859	6498999	92.4	64.5

TABLE 4.7 - Page: 4 of 4

TABLE 4.8
Disposal of SLL Criminal Cases by Courts During 2015

S. No.	State/UT	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col. 6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	11708	11854	0	0	23562	925
2	Arunachal Pradesh	975	155	0	1	1129	4
3	Assam	9128	1972	0	0	11100	0
4	Bihar	76941	15070	0	0	92011	544
5	Chhattisgarh	30508	244873	0	0	275381	28
6	Goa	4617	1438	0	0	6055	0
7	Gujarat	1331881	301688	18	0	1633551	56
8	Haryana	47002	28056	0	0	75058	0
9	Himachal Pradesh	19873	2982	0	0	22855	97
10	Jammu & Kashmir	13911	1516	0	0	15427	9
11	Jharkhand	11307	4706	1	0	16012	71
12	Karnataka	45131	25120	4	0	70247	135
13	Kerala	678888	391967	0	3	1070852	3828
14	Madhya Pradesh	78257	89665	9	0	167913	15
15	Maharashtra	1167884	134038	460	43	1301419	12911
16	Manipur	2079	242	3	0	2318	21
17	Meghalaya	1182	173	0	0	1355	52
18	Mizoram	441	354	0	0	795	3
19	Nagaland	493	580	0	1	1072	1
20	Odisha	93528	20337	0	0	113865	105
21	Punjab	41620	20257	0	0	61877	50
22	Rajasthan	121443	60680	22	54	182047	221
23	Sikkim	59	159	0	0	218	0
24	Tamil Nadu	77971	253362	0	0	331333	436
25	Telangana	15896	10976	110	0	26762	355
26	Tripura	432	157	0	0	589	4
27	Uttar Pradesh	1777784	2508223	1	0	4286006	64
28	Uttarakhand	29569	87533	0	0	117102	4
29	West Bengal	84249	22917	0	48	107118	193
TOTAL STATE(S)		5774757	4241050	628	150	10015029	20132
UNION TERRITORIES:							
30	A & N Islands	18807	2479	0	0	21286	0
31	Chandigarh	1065	1857	0	0	2922	0
32	D&N Haveli	138	25	0	0	163	0
33	Daman & Diu	16	21	0	0	37	0
34	Delhi UT	27915	6587	0	8	34494	58
35	Lakshadweep	27	21	0	0	48	0
36	Puducherry	210	630	0	0	840	0
TOTAL UT(S)		48178	11620	0	8	59790	58
TOTAL (ALL INDIA)		5822935	4252670	628	158	10074819	20190

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TABLE 4.8
Disposal of SLL Criminal Cases by Courts During 2015 (Concluded)

S. No.	State/UT	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage (Col.12/(Col.3+Col.4)) x 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
STATES:							
1	Andhra Pradesh	11086	6885	4201	11551	62.1	49.0
2	Arunachal Pradesh	41	17	24	1084	41.5	95.9
3	Assam	968	188	780	10132	19.4	91.3
4	Bihar	4350	1110	3240	87117	25.5	94.7
5	Chhattisgarh	222967	217708	5259	52386	97.6	19.0
6	Goa	614	62	552	5441	10.1	89.9
7	Gujarat	191121	100085	91036	1442374	52.4	88.3
8	Haryana	26166	20108	6058	48892	76.8	65.1
9	Himachal Pradesh	2617	1334	1283	20141	51.0	88.1
10	Jammu & Kashmir	1435	525	910	13983	36.6	90.6
11	Jharkhand	2560	713	1847	13381	27.9	83.6
12	Karnataka	16958	10713	6245	53154	63.2	75.7
13	Kerala	330130	321639	8491	736894	97.4	68.8
14	Madhya Pradesh	96054	88432	7622	71844	92.1	42.8
15	Maharashtra	82927	30634	52293	1205581	36.9	92.6
16	Manipur	49	40	9	2248	81.6	96.9
17	Meghalaya	113	66	47	1190	58.4	87.8
18	Mizoram	330	280	50	462	84.8	58.1
19	Nagaland	496	411	85	575	82.9	53.6
20	Odisha	12752	725	12027	101008	5.7	88.7
21	Punjab	19378	14578	4800	42449	75.2	68.6
22	Rajasthan	54848	50434	4414	126978	92.0	69.7
23	Sikkim	94	55	39	124	58.5	56.9
24	Tamil Nadu	235782	217556	18226	95115	92.3	28.7
25	Telangana	5542	1955	3587	20865	35.3	77.6
26	Tripura	114	36	78	471	31.6	80.0
27	Uttar Pradesh	2124908	2099417	25491	2161034	98.8	50.4
28	Uttarakhand	97299	90886	6413	19799	93.4	16.9
29	West Bengal	5366	1943	3423	101559	36.2	94.8
TOTAL STATE(S)		3547065	3278535	268530	6447832	92.4	64.4
UNION TERRITORIES:							
30	A & N Islands	953	939	14	20333	98.5	95.5
31	Chandigarh	2074	1908	166	848	92.0	29.0
32	D&N Haveli	5	1	4	158	20.0	96.9
33	Daman & Diu	11	0	11	26	0.0	70.3
34	Delhi UT	5099	2981	2118	29337	58.5	85.0
35	Lakshadweep	17	17	0	31	100.0	64.6
36	Puducherry	406	390	16	434	96.1	51.7
TOTAL UT(S)		8565	6236	2329	51167	72.8	85.6
TOTAL (ALL INDIA)		3555630	3284771	270859	6498999	92.4	64.5

TABLE 4.9

Duration of Completion of Trials by Various Courts During 2015

S. No.	State/UT	District / Session Judge						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 3 to 8)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	68	194	502	294	174	61	1293
2	Arunachal Pradesh	0	2	0	0	0	1	3
3	Assam	322	388	1016	917	509	42	3194
4	Bihar	118	215	451	614	1073	565	3036
5	Chhattisgarh	586	455	646	593	102	38	2420
6	Goa	0	6	20	11	5	0	42
7	Gujarat	40	98	362	330	157	184	1171
8	Haryana	117	275	689	436	125	51	1693
9	Himachal Pradesh	5	11	78	59	24	1	178
10	Jammu & Kashmir	13	134	239	478	261	79	1204
11	Jharkhand	2	19	813	1152	1239	357	3582
12	Karnataka	320	372	1030	956	511	104	3293
13	Kerala	54	137	380	385	149	15	1120
14	Madhya Pradesh	362	1125	2464	1238	494	168	5851
15	Maharashtra	30	213	1256	1088	535	141	3263
16	Manipur	0	0	0	1	5	5	11
17	Meghalaya	0	7	9	9	6	19	50
18	Mizoram	5	67	37	3	0	2	114
19	Nagaland	83	104	52	6	7	0	252
20	Odisha	1	239	1034	1491	934	231	3930
21	Punjab	73	152	401	234	103	4	967
22	Rajasthan	153	250	943	935	428	77	2786
23	Sikkim	11	1	3	0	0	0	15
24	Tamil Nadu	99	244	814	888	339	68	2452
25	Telangana	101	265	660	709	145	13	1893
26	Tripura	1	29	65	39	24	16	174
27	Uttar Pradesh	0	7	1034	2136	2274	374	5825
28	Uttarakhand	8	300	173	101	51	0	633
29	West Bengal	103	248	478	337	327	222	1715
TOTAL STATE(S)		2675	5557	15649	15440	10001	2838	52160
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	7	5	5	0	0	0	17
32	D&N Haveli	0	0	9	3	1	1	14
33	Daman & Diu	0	2	5	6	0	0	13
34	Delhi UT	119	357	968	614	302	21	2381
35	Lakshadweep	0	0	9	0	0	0	9
36	Puducherry	4	0	1	0	0	0	5
TOTAL UT(S)		130	364	997	623	303	22	2439
TOTAL (ALL INDIA)		2805	5921	16646	16063	10304	2860	54599

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TABLE 4.9
Duration of Completion of Trials by Various Courts During 2015 (Continued)

S. No.	State/UT	Additional Session Judge						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 10 To 15)
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
STATES:								
1	Andhra Pradesh	187	486	1095	659	224	16	2667
2	Arunachal Pradesh	0	1	1	1	3	2	8
3	Assam	306	502	995	1002	550	47	3402
4	Bihar	213	383	998	2221	2397	1219	7431
5	Chhattisgarh	411	527	773	272	315	50	2348
6	Goa	0	7	24	10	7	2	50
7	Gujarat	65	108	441	380	184	107	1285
8	Haryana	335	907	1788	916	413	86	4445
9	Himachal Pradesh	5	19	83	58	27	3	195
10	Jammu & Kashmir	28	130	154	110	110	76	608
11	Jharkhand	1	579	1440	1164	837	286	4307
12	Karnataka	360	449	653	447	254	55	2218
13	Kerala	106	120	690	705	232	15	1868
14	Madhya Pradesh	661	1821	5571	3223	1217	295	12788
15	Maharashtra	92	267	2078	1315	685	191	4628
16	Manipur	0	0	0	0	0	1	1
17	Meghalaya	0	0	2	0	0	0	2
18	Mizoram	0	45	25	6	0	0	76
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	12	349	1407	1736	934	224	4662
21	Punjab	181	416	1304	685	235	12	2833
22	Rajasthan	207	381	1280	1290	469	88	3715
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	77	316	788	1065	241	31	2518
25	Telangana	66	466	1400	1019	219	47	3217
26	Tripura	1	46	93	54	25	18	237
27	Uttar Pradesh	0	34	2040	4032	4228	600	10934
28	Uttarakhand	8	427	163	95	54	0	747
29	West Bengal	639	904	2373	1886	1335	421	7558
TOTAL STATE(S)		3961	9690	27659	24351	15195	3892	84748
UNION TERRITORIES:								
30	A & N Islands	0	0	13	18	2	0	33
31	Chandigarh	146	59	37	5	3	1	251
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	44	238	1075	948	262	13	2580
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	4	3	1	0	0	8
TOTAL UT(S)		190	301	1128	972	267	14	2872
TOTAL (ALL INDIA)		4151	9991	28787	25323	15462	3906	87620

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TABLE 4.9 (Continued)

S. No.	State/UT	Chief Judicial Magistrate						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 17 To 22)
(1)	(2)	(17)	(18)	(19)	(20)	(21)	(22)	(23)
STATES:								
1	Andhra Pradesh	262	326	467	193	159	15	1422
2	Arunachal Pradesh	3	5	9	33	2	0	52
3	Assam	1070	2594	3574	2296	521	59	10114
4	Bihar	129	375	1059	1452	1291	820	5126
5	Chhattisgarh	2575	3783	3823	1254	779	349	12563
6	Goa	0	13	28	22	37	28	128
7	Gujarat	887	3326	4300	3006	1602	1686	14807
8	Haryana	561	1807	2694	1344	507	124	7037
9	Himachal Pradesh	132	319	463	368	239	6	1527
10	Jammu & Kashmir	597	367	613	574	334	62	2547
11	Jharkhand	59	1035	2158	3186	2036	682	9156
12	Karnataka	2286	3668	8839	5956	1579	155	22483
13	Kerala	585	1330	2780	1785	351	43	6874
14	Madhya Pradesh	5779	5687	7091	3656	1835	543	24591
15	Maharashtra	1117	2060	3903	3421	1562	722	12785
16	Manipur	1	2	8	2	4	4	21
17	Meghalaya	8	36	64	32	27	38	205
18	Mizoram	372	314	278	14	0	0	978
19	Nagaland	36	79	44	21	12	0	192
20	Odisha	12	273	1754	2017	1053	243	5352
21	Punjab	308	569	1611	1023	331	14	3856
22	Rajasthan	738	2673	4816	4171	1483	242	14123
23	Sikkim	21	40	26	0	0	0	87
24	Tamil Nadu	283	314	738	454	115	17	1921
25	Telangana	496	984	1482	1882	242	13	5099
26	Tripura	3	130	165	70	20	9	397
27	Uttar Pradesh	1	183	2905	5417	5195	538	14239
28	Uttarakhand	180	1129	1110	577	83	5	3084
29	West Bengal	239	719	1790	1572	1320	303	5943
TOTAL STATE(S)		18740	34140	58592	45798	22719	6720	186709
UNION TERRITORIES:								
30	A & N Islands	0	14	45	31	6	0	96
31	Chandigarh	7	20	154	34	19	4	238
32	D&N Haveli	1	0	2	10	5	11	29
33	Daman & Diu	0	9	9	11	0	0	29
34	Delhi UT	85	252	406	304	71	4	1122
35	Lakshadweep	0	0	0	15	0	0	15
36	Puducherry	0	44	0	0	0	0	44
TOTAL UT(S)		93	339	616	405	101	19	1573
TOTAL (ALL INDIA)		18833	34479	59208	46203	22820	6739	188282

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TABLE 4.9 (Continued)

S. No.	State/UT	Judicial Magistrate (I)						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 24 To 29)
(1)	(2)	(24)	(25)	(26)	(27)	(28)	(29)	(30)
STATES:								
1	Andhra Pradesh	4720	7777	15070	5278	1361	240	34446
2	Arunachal Pradesh	0	22	29	12	17	14	94
3	Assam	458	996	1778	1230	349	29	4840
4	Bihar	237	1332	3432	4550	3404	1812	14767
5	Chhattisgarh	3883	3048	3360	1682	981	524	13478
6	Goa	107	157	393	141	103	86	987
7	Gujarat	6062	10078	11195	5703	1980	1911	36929
8	Haryana	1239	2472	3253	2278	870	174	10286
9	Himachal Pradesh	123	455	749	451	365	26	2169
10	Jammu & Kashmir	899	939	1018	1251	636	151	4894
11	Jharkhand	49	751	937	1166	702	248	3853
12	Karnataka	3901	5282	7561	3798	1497	225	22264
13	Kerala	30290	52499	39648	14923	1471	71	138902
14	Madhya Pradesh	17282	12263	15839	11804	4869	1343	63400
15	Maharashtra	11221	10973	21782	14293	6991	2909	68169
16	Manipur	0	0	3	3	5	2	13
17	Meghalaya	18	56	118	80	120	60	452
18	Mizoram	383	284	105	0	0	0	772
19	Nagaland	74	144	37	13	5	0	273
20	Odisha	351	872	2606	3578	1907	782	10096
21	Punjab	701	1634	4924	2135	648	20	10062
22	Rajasthan	2241	4170	10574	8040	2998	477	28500
23	Sikkim	41	19	2	0	0	0	62
24	Tamil Nadu	13730	19648	16848	8352	2598	283	61459
25	Telangana	4083	7527	9968	4923	2867	440	29808
26	Tripura	3	84	254	99	38	24	502
27	Uttar Pradesh	0	136	3169	6996	6858	598	17757
28	Uttarakhand	62	622	625	347	77	1	1734
29	West Bengal	214	543	1844	1495	1658	410	6164
TOTAL STATE(S)		102372	144783	177121	104621	45375	12860	587132
UNION TERRITORIES:								
30	A & N Islands	0	11	26	67	34	2	140
31	Chandigarh	538	897	781	257	58	14	2545
32	D&N Haveli	0	1	31	24	22	20	98
33	Daman & Diu	0	9	62	30	5	0	106
34	Delhi UT	769	1397	3465	2185	495	218	8529
35	Lakshadweep	0	0	0	0	18	0	18
36	Puducherry	55	98	3	1	0	0	157
TOTAL UT(S)		1362	2413	4368	2564	632	254	11593
TOTAL (ALL INDIA)		103734	147196	181489	107185	46007	13114	598725

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TABLE 4.9 (Continued)

S. No.	State/UT	Judicial Magistrate (II)						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 31 To 36)
(1)	(2)	(31)	(32)	(33)	(34)	(35)	(36)	(37)
STATES:								
1	Andhra Pradesh	4166	3851	3862	1443	372	81	13775
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	278	523	788	714	235	19	2557
4	Bihar	149	434	737	1298	1049	530	4197
5	Chhattisgarh	830	890	1055	409	323	199	3706
6	Goa	1	20	67	60	65	43	256
7	Gujarat	1734	1420	2258	1185	358	146	7101
8	Haryana	531	1807	2488	1616	746	149	7337
9	Himachal Pradesh	149	441	735	430	301	25	2081
10	Jammu & Kashmir	210	235	237	282	115	16	1095
11	Jharkhand	4	157	363	296	270	87	1177
12	Karnataka	2939	4252	5136	2620	959	79	15985
13	Kerala	3723	12394	13608	7197	256	14	37192
14	Madhya Pradesh	4994	4573	5364	3339	943	486	19699
15	Maharashtra	1443	2569	7183	4663	2294	1273	19425
16	Manipur	0	1	0	0	0	0	1
17	Meghalaya	0	10	16	0	0	0	26
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	261	431	1331	1505	1086	267	4881
21	Punjab	257	742	2047	1234	327	2	4609
22	Rajasthan	1006	2075	6594	5228	2167	386	17456
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	8227	12674	13411	6022	1228	209	41771
25	Telangana	931	702	1664	288	69	0	3654
26	Tripura	1	27	28	16	15	0	87
27	Uttar Pradesh	0	111	3878	9764	10078	554	24385
28	Uttarakhand	18	36	43	64	62	0	223
29	West Bengal	225	636	1522	1247	1376	347	5353
TOTAL STATE(S)		32077	51011	74415	50920	24694	4912	238029
UNION TERRITORIES:								
30	A & N Islands	0	1	24	40	9	0	74
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	156	245	686	867	200	10	2164
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	349	100	138	14	3	1	605
TOTAL UT(S)		505	346	848	921	212	11	2843
TOTAL (ALL INDIA)		32582	51357	75263	51841	24906	4923	240872

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TABLE 4.9 (Continued)

S. No.	State/UT	Special Judicial Magistrate						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 38 To 43)
(1)	(2)	(38)	(39)	(40)	(41)	(42)	(43)	(44)
STATES:								
1	Andhra Pradesh	1715	1491	1690	660	77	4	5637
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	45	216	451	335	53	0	1100
4	Bihar	143	328	512	334	229	180	1726
5	Chhattisgarh	325	394	304	209	136	125	1493
6	Goa	0	2	5	6	0	0	13
7	Gujarat	198	132	674	229	191	48	1472
8	Haryana	260	605	1204	955	388	135	3547
9	Himachal Pradesh	10	16	25	43	10	0	104
10	Jammu & Kashmir	374	365	297	233	213	66	1548
11	Jharkhand	2	98	304	563	408	321	1696
12	Karnataka	261	254	103	141	64	15	838
13	Kerala	0	54	108	79	4	0	245
14	Madhya Pradesh	509	1103	1988	1235	356	120	5311
15	Maharashtra	36	122	365	300	190	13	1026
16	Manipur	0	1	6	4	5	12	28
17	Meghalaya	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	135	488	935	1422	844	207	4031
21	Punjab	84	191	199	81	103	8	666
22	Rajasthan	36	219	1540	2043	650	68	4556
23	Sikkim	28	22	0	0	0	0	50
24	Tamil Nadu	121	1359	351	99	40	5	1975
25	Telangana	842	943	916	900	146	15	3762
26	Tripura	1	2	7	0	0	0	10
27	Uttar Pradesh	0	84	1272	2375	1557	152	5440
28	Uttarakhand	1	1	5	8	13	0	28
29	West Bengal	12	19	256	327	217	36	867
TOTAL STATE(S)		5138	8509	13517	12581	5894	1530	47169
UNION TERRITORIES:								
30	A & N Islands	0	0	19	17	1	0	37
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	56	80	95	172	112	0	515
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		56	80	114	189	113	0	552
TOTAL (ALL INDIA)		5194	8589	13631	12770	6007	1530	47721

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TABLE 4.9 (Continued)

S. No.	State/UT	Juvenile Justice Board						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 45 To 50)
(1)	(2)	(45)	(46)	(47)	(48)	(49)	(50)	(51)
STATES:								
1	Andhra Pradesh	110	226	249	107	19	1	712
2	Arunachal Pradesh	0	0	1	0	0	0	1
3	Assam	51	88	88	32	0	0	259
4	Bihar	236	280	402	294	147	43	1402
5	Chhattisgarh	108	115	105	65	43	3	439
6	Goa	0	0	5	5	0	0	10
7	Gujarat	25	34	83	67	0	0	209
8	Haryana	145	268	711	388	217	109	1838
9	Himachal Pradesh	11	19	33	8	2	1	74
10	Jammu & Kashmir	3	5	6	9	2	1	26
11	Jharkhand	0	30	28	94	27	2	181
12	Karnataka	47	86	169	72	5	1	380
13	Kerala	41	49	43	10	0	0	143
14	Madhya Pradesh	1003	1161	1228	428	206	85	4111
15	Maharashtra	70	192	348	194	120	25	949
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	9	25	80	8	5	2	129
18	Mizoram	1	0	0	0	0	0	1
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	1	39	197	153	188	38	616
21	Punjab	43	73	137	60	24	0	337
22	Rajasthan	45	89	179	247	139	19	718
23	Sikkim	4	12	0	0	0	0	16
24	Tamil Nadu	45	123	80	49	71	10	378
25	Telangana	83	100	193	30	8	0	414
26	Tripura	0	1	1	2	0	0	4
27	Uttar Pradesh	129	15	346	294	193	19	996
28	Uttarakhand	50	32	18	0	0	0	100
29	West Bengal	10	27	135	60	52	0	284
TOTAL STATE(S)		2270	3089	4865	2676	1468	359	14727
UNION TERRITORIES:								
30	A & N Islands	0	3	5	6	1	0	15
31	Chandigarh	28	39	15	1	2	2	87
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	197	253	416	0	0	0	866
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	2	1	3	0	0	0	6
TOTAL UT(S)		227	296	439	7	3	2	974
TOTAL (ALL INDIA)		2497	3385	5304	2683	1471	361	15701

TABLE 4.9 - Page: 7 of 9

TABLE 4.9 (Continued)

S. No.	State/UT	Other Type of Courts						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 52 To 57)
(1)	(2)	(52)	(53)	(54)	(55)	(56)	(57)	(58)
STATES:								
1	Andhra Pradesh	1814	2365	3212	1458	484	14	9347
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	419	1051	1489	641	376	15	3991
4	Bihar	177	370	853	782	1147	766	4095
5	Chhattisgarh	176	858	1482	181	43	3	2743
6	Goa	2	7	8	5	6	0	28
7	Gujarat	19	297	347	120	84	10	877
8	Haryana	474	293	341	268	308	75	1759
9	Himachal Pradesh	116	144	129	145	155	15	704
10	Jammu & Kashmir	265	463	513	401	163	35	1840
11	Jharkhand	4	61	183	179	104	75	606
12	Karnataka	1327	1689	1912	663	210	37	5838
13	Kerala	425	774	1996	1109	142	1	4447
14	Madhya Pradesh	3236	3742	5055	3704	1684	212	17633
15	Maharashtra	27	54	56	56	49	14	256
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	0	34	29	4	9	6	82
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	30	15	0	0	0	0	45
20	Odisha	29	426	1848	1787	1125	283	5498
21	Punjab	576	287	713	406	118	1	2101
22	Rajasthan	760	1140	3463	2684	1102	126	9275
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	682	1242	2127	817	374	196	5438
25	Telangana	623	952	884	528	176	116	3279
26	Tripura	4	33	245	54	51	1	388
27	Uttar Pradesh	0	105	1080	1641	1097	288	4211
28	Uttarakhand	10	14	80	100	26	0	230
29	West Bengal	331	590	1621	1414	1466	337	5759
TOTAL STATE(S)		11526	17006	29666	19147	10499	2626	90470
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	407	345	436	365	226	38	1817
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	77	45	60	0	0	0	182
TOTAL UT(S)		484	390	496	365	226	38	1999
TOTAL (ALL INDIA)		12010	17396	30162	19512	10725	2664	92469

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TABLE 4.9 (Concluded)

S. No.	State/UT	Sum of All Type Of Courts						
		Duration of Trial						
		Less Than 6 Months	6–12 Months	1–3 Years	3–5 Years	5–10 Years	Over 10 Years	Total (Col 59 To 64)
(1)	(2)	(59)	(60)	(61)	(62)	(63)	(64)	(65)
STATES:								
1	Andhra Pradesh	13042	16716	26147	10092	2870	432	69299
2	Arunachal Pradesh	3	30	40	46	22	17	158
3	Assam	2949	6358	10179	7167	2593	211	29457
4	Bihar	1402	3717	8444	11545	10737	5935	41780
5	Chhattisgarh	8894	10070	11548	4665	2722	1291	39190
6	Goa	110	212	550	260	223	159	1514
7	Gujarat	9030	15493	19660	11020	4556	4092	63851
8	Haryana	3662	8434	13168	8201	3574	903	37942
9	Himachal Pradesh	551	1424	2295	1562	1123	77	7032
10	Jammu & Kashmir	2389	2638	3077	3338	1834	486	13762
11	Jharkhand	121	2730	6226	7800	5623	2058	24558
12	Karnataka	11441	16052	25403	14653	5079	671	73299
13	Kerala	35224	67357	59253	26193	2605	159	190791
14	Madhya Pradesh	33826	31475	44600	28627	11604	3252	153384
15	Maharashtra	14036	16450	36971	25330	12426	5288	110501
16	Manipur	1	4	17	10	19	24	75
17	Meghalaya	35	168	318	133	167	125	946
18	Mizoram	761	710	445	23	0	2	1941
19	Nagaland	223	342	133	40	24	0	762
20	Odisha	802	3117	11112	13689	8071	2275	39066
21	Punjab	2223	4064	11336	5858	1889	61	25431
22	Rajasthan	5186	10997	29389	24638	9436	1483	81129
23	Sikkim	105	94	31	0	0	0	230
24	Tamil Nadu	23264	35920	35157	17746	5006	819	117912
25	Telangana	7225	11939	17167	10279	3872	644	51126
26	Tripura	14	352	858	334	173	68	1799
27	Uttar Pradesh	130	675	15724	32655	31480	3123	83787
28	Uttarakhand	337	2561	2217	1292	366	6	6779
29	West Bengal	1773	3686	10019	8338	7751	2076	33643
TOTAL STATE(S)		178759	273785	401484	275534	135845	35737	1301144
UNION TERRITORIES:								
30	A & N Islands	0	29	132	179	53	2	395
31	Chandigarh	726	1020	992	297	82	21	3138
32	D&N Haveli	1	1	42	37	28	32	141
33	Daman & Diu	0	20	76	47	5	0	148
34	Delhi UT	1833	3167	7547	5455	1668	304	19974
35	Lakshadweep	0	0	9	15	18	0	42
36	Puducherry	487	292	208	16	3	1	1007
TOTAL UT(S)		3047	4529	9006	6046	1857	360	24845
TOTAL (ALL INDIA)		181806	278314	410490	281580	137702	36097	1325989

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Tables
Chapter

5

Crime Against Women

TABLE 5.1

Cases Reported & Rate of Crime Committed Against Women During 2015

S. No.	State/UT	Cases Reported	Percentage Contribution To All India Total	Mid-Year Projected Female Population + (in Lakhs)	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	15931	4.9	255.6 *	62.3
2	Arunachal Pradesh	384	0.1	6.2	62.1
3	Assam	23258	7.1	157.0	148.2
4	Bihar	13891	4.2	498.4	27.9
5	Chhattisgarh	5720	1.7	127.8	44.8
6	Goa	365	0.1	9.2	39.9
7	Gujarat	7762	2.4	294.7	26.3
8	Haryana	9446	2.9	124.7	75.7
9	Himachal Pradesh	1289	0.4	34.4	37.4
10	Jammu & Kashmir	3363	1.0	59.0	57.0
11	Jharkhand	6518	2.0	162.0	40.2
12	Karnataka	12705	3.9	305.7	41.6
13	Kerala	9708	3.0	181.7	53.4
14	Madhya Pradesh	24135	7.4	368.6	65.5
15	Maharashtra	31126	9.5	568.0	54.8
16	Manipur	266	0.1	12.8	20.8
17	Meghalaya	334	0.1	13.6	24.5
18	Mizoram	158	0.0	5.1	30.9
19	Nagaland	90	0.0	11.2	8.0
20	Odisha	17144	5.2	209.2	81.9
21	Punjab	5291	1.6	133.2	39.7
22	Rajasthan	28165	8.6	345.6	81.5
23	Sikkim	53	0.0	3.0	17.6
24	Tamil Nadu	5847	1.8	344.8	17.0
25	Telangana	15135	4.6	182.1 *	83.1
26	Tripura	1267	0.4	18.6	68.2
27	Uttar Pradesh	35527	10.9	1021.2	34.8
28	Uttarakhand	1453	0.4	51.6	28.2
29	West Bengal	33218	10.1	452.5	73.4
TOTAL STATE(S)		309549	94.5	5957.4	52.0
UNION TERRITORIES:					
30	A & N Islands	136	0.0	2.7	51.1
31	Chandigarh	463	0.1	7.1	64.8
32	D&N Haveli	25	0.0	1.9	12.9
33	Daman & Diu	28	0.0	1.1	26.4
34	Delhi UT	17104	5.2	92.8	184.3
35	Lakshadweep	9	0.0	0.4	22.0
36	Puducherry	80	0.0	7.4	10.9
TOTAL UT(S)		17845	5.5	113.4	157.4
TOTAL ALL INDIA		327394	100.0	6070.8	53.9

Source: '4' RGI/Census Commissioner, MHA

TABLE 5.1 -Page: 1 of 1

Note: Rate of Total Cog. Crime = (Incidences of Crimes against Women/Female Population) x 100000 i.e., Incidence of Crime per one lakh of Female Population

Note: (*) Adjusted figures of population were used due to absence of projected population for newly created states namely 'Telangana' and 'Andhra Pradesh'

Crime Against Women consist of crime heads namely Rape, Attempt to Commit Rape, Kidnapping & Abduction of Women, Dowry Deaths, Assault on Women with intent to Outrage her Modesty, Insult to Modesty of Women, Cruelty by Husband or his Relatives, Importation of Girls from Foreign Country, Abetment of Suicides of Women(Sec 306 IPC), Dowry Prohibition Act, Indecent Representation of Women (P) Act, Commission of Sati (P) Act, Protection of Women from Domestic Violence Act and Immoral Traffic (P) Act.

TABLE 5.2

Cases Reported (I), Victims(V) & Rate (R) of Crimes Committed Against Women During 2015

S. No.	State/UT	Mid-Year Projected Female Population(In Lakhs)	Rape (Section 376 IPC)											
			Rape (Total)			Custodial Rape								
						Custodial Rape (Total)			Gang Rape			Other Rape		
			I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
STATES:														
1	Andhra Pradesh	255.6	1027	1029	4.0	1	1	0.0	0	0	0.0	1	1	0.0
2	Arunachal Pradesh	6.2	71	71	11.5	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	157.0	1733	1733	11.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	498.4	1041	1041	2.1	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	127.8	1560	1561	12.2	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	9.2	86	88	9.4	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	294.7	503	503	1.7	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	124.7	1070	1070	8.6	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	34.4	244	250	7.1	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	59.0	296	296	5.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	162.0	1053	1059	6.5	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	305.7	589	589	1.9	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	181.7	1256	1268	6.9	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	368.6	4391	4400	11.9	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	568.0	4144	4189	7.3	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	12.8	46	46	3.6	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	13.6	93	94	6.8	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	5.1	58	74	11.3	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	11.2	35	35	3.1	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	209.2	2251	2251	10.8	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	133.2	886	886	6.7	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	345.6	3644	3649	10.5	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	3.0	5	5	1.7	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	344.8	421	421	1.2	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	182.1	1105	1105	6.1	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	18.6	213	213	11.5	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	1021.2	3025	3029	3.0	91	91	0.1	4	4	0.0	87	87	0.1
28	Uttarakhand	51.6	283	283	5.5	2	2	0.0	0	0	0.0	2	2	0.0
29	West Bengal	452.5	1199	1199	2.6	1	1	0.0	0	0	0.0	1	1	0.0
TOTAL STATE(S)		5957.4	32328	32437	5.4	95	95	0.0	4	4	0.0	91	91	0.0
UNION TERRITORIES:														
30	A & N Islands	2.7	36	36	13.5	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	7.1	72	72	10.1	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	1.9	8	8	4.1	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	1.1	5	5	4.7	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	92.8	2199	2210	23.7	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0.4	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	7.4	3	3	0.4	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		113.4	2323	2334	20.5	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		6070.8	34651	34771	5.7	95	95	0.0	4	4	0.0	91	91	0.0

Col. 4 = Col. 7 + Col. 16; Col. 5 = Col. 8 + Col. 17;

Col. 7 = Col. 10 + Col. 13; Col. 8 = Col. 11 + Col. 14;

Source: '+' RGI/Census Commissioner, MHA

** Adjusted figures of population were used due to absence of projected population for newly created states namely 'Telangana' and 'Andhra Pradesh'

'I' - refers to Cases Reported; 'V' refers to No.of Victims in registered cases; 'R' refers to Crime Rate.

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TABLE 5.2

Cases Reported (I), Victims(V) & Rate (R) of Crimes Committed Against Women During 2015 (Continued)

S. No.	State/UT	Rape (Section 376 IPC) (Concluded)								
		Rape Other than Custodial								
		Rape Other Than Custodial (Total)			Gang Rape			Other Rape		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)
STATES:										
1	Andhra Pradesh	1026	1028	4.0	24	24	0.1	1002	1004	3.9
2	Arunachal Pradesh	71	71	11.5	4	4	0.6	67	67	10.8
3	Assam	1733	1733	11.0	21	21	0.1	1712	1712	10.9
4	Bihar	1041	1041	2.1	15	15	0.0	1026	1026	2.1
5	Chhattisgarh	1560	1561	12.2	57	57	0.4	1503	1504	11.8
6	Goa	86	88	9.4	2	3	0.2	84	85	9.2
7	Gujarat	503	503	1.7	6	6	0.0	497	497	1.7
8	Haryana	1070	1070	8.6	204	204	1.6	866	866	6.9
9	Himachal Pradesh	244	250	7.1	8	8	0.2	236	242	6.9
10	Jammu & Kashmir	296	296	5.0	0	0	0.0	296	296	5.0
11	Jharkhand	1053	1059	6.5	65	71	0.4	988	988	6.1
12	Karnataka	589	589	1.9	21	21	0.1	568	568	1.9
13	Kerala	1256	1268	6.9	12	12	0.1	1244	1256	6.8
14	Madhya Pradesh	4391	4400	11.9	270	271	0.7	4121	4129	11.2
15	Maharashtra	4144	4189	7.3	141	141	0.2	4003	4048	7.0
16	Manipur	46	46	3.6	0	0	0.0	46	46	3.6
17	Meghalaya	93	94	6.8	5	6	0.4	88	88	6.5
18	Mizoram	58	74	11.3	4	5	0.8	54	69	10.5
19	Nagaland	35	35	3.1	0	0	0.0	35	35	3.1
20	Odisha	2251	2251	10.8	103	103	0.5	2148	2148	10.3
21	Punjab	886	886	6.7	27	27	0.2	859	859	6.4
22	Rajasthan	3644	3649	10.5	411	412	1.2	3233	3237	9.4
23	Sikkim	5	5	1.7	0	0	0.0	5	5	1.7
24	Tamil Nadu	421	421	1.2	4	4	0.0	417	417	1.2
25	Telangana	1105	1105	6.1	26	26	0.1	1079	1079	5.9
26	Tripura	213	213	11.5	10	10	0.5	203	203	10.9
27	Uttar Pradesh	2934	2938	2.9	458	459	0.4	2476	2479	2.4
28	Uttarakhand	281	281	5.4	9	9	0.2	272	272	5.3
29	West Bengal	1198	1198	2.6	109	109	0.2	1089	1089	2.4
TOTAL STATE(S)		32233	32342	5.4	2016	2028	0.3	30217	30314	5.1
UNION TERRITORIES:										
30	A & N Islands	36	36	13.5	1	1	0.4	35	35	13.2
31	Chandigarh	72	72	10.1	4	4	0.6	68	68	9.5
32	D&N Haveli	8	8	4.1	0	0	0.0	8	8	4.1
33	Daman & Diu	5	5	4.7	0	0	0.0	5	5	4.7
34	Delhi UT	2199	2210	23.7	92	92	1.0	2107	2118	22.7
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	3	3	0.4	0	0	0.0	3	3	0.4
TOTAL UT(S)		2323	2334	20.5	97	97	0.9	2226	2237	19.6
TOTAL (ALL INDIA)		34556	34676	5.7	2113	2125	0.3	32443	32551	5.3

Col.16 = Col. 19 + Col. 22; Col. 17 = Col. 20 + Col. 23;

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TABLE 5.2

Cases Reported (I), Victims(V) & Rate (R) of Crimes Committed Against Women During 2015 (Continued)

S. No.	State/UT	Attempt to Commit Rape			Kidnapping & Abduction (Section 363,364,364A, 366 IPC) of Women								
					Kidnapping & Abduction of Women (Total)			Kidnapping & Abduction of Female			K & A for Murder of Female		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(25)	(26)	(27)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)
STATES:													
1	Andhra Pradesh	206	206	0.8	684	700	2.7	283	286	1.1	0	0	0.0
2	Arunachal Pradesh	12	12	1.9	128	136	20.7	67	69	10.8	0	0	0.0
3	Assam	499	499	3.2	5039	5039	32.1	51	51	0.3	2	2	0.0
4	Bihar	403	403	0.8	5158	5258	10.3	109	201	0.2	12	12	0.0
5	Chhattisgarh	19	19	0.1	1354	1381	10.6	913	926	7.1	0	0	0.0
6	Goa	0	0	0.0	70	74	7.7	66	70	7.2	0	0	0.0
7	Gujarat	3	3	0.0	1569	1612	5.3	564	599	1.9	0	0	0.0
8	Haryana	105	105	0.8	2336	2394	18.7	107	108	0.9	0	0	0.0
9	Himachal Pradesh	1	1	0.0	239	245	6.9	16	16	0.5	1	1	0.0
10	Jammu & Kashmir	21	21	0.4	1071	1075	18.2	380	381	6.4	0	0	0.0
11	Jharkhand	202	207	1.2	930	936	5.7	15	19	0.1	1	1	0.0
12	Karnataka	16	16	0.1	1611	1798	5.3	1165	1274	3.8	0	0	0.0
13	Kerala	30	30	0.2	192	199	1.1	42	42	0.2	0	0	0.0
14	Madhya Pradesh	57	57	0.2	4547	4683	12.3	1986	2082	5.4	0	0	0.0
15	Maharashtra	13	13	0.0	5096	5421	9.0	3263	3513	5.7	3	3	0.0
16	Manipur	1	1	0.1	94	106	7.4	1	1	0.1	0	0	0.0
17	Meghalaya	23	23	1.7	58	59	4.3	16	17	1.2	1	1	0.1
18	Mizoram	6	6	1.2	8	8	1.6	6	6	1.2	0	0	0.0
19	Nagaland	1	1	0.1	30	32	2.7	23	25	2.0	0	0	0.0
20	Odisha	137	137	0.7	2587	2615	12.4	939	952	4.5	1	1	0.0
21	Punjab	128	128	1.0	1253	1310	9.4	46	49	0.3	3	5	0.0
22	Rajasthan	407	407	1.2	4167	4199	12.1	839	852	2.4	1	1	0.0
23	Sikkim	1	1	0.3	21	23	7.0	20	22	6.6	0	0	0.0
24	Tamil Nadu	29	29	0.1	1335	1344	3.9	133	140	0.4	1	1	0.0
25	Telangana	43	43	0.2	648	676	3.6	201	216	1.1	1	1	0.0
26	Tripura	38	38	2.0	120	120	6.5	10	10	0.5	0	0	0.0
27	Uttar Pradesh	422	422	0.4	10135	10156	9.9	1428	1435	1.4	73	73	0.1
28	Uttarakhand	10	10	0.2	336	362	6.5	98	124	1.9	0	0	0.0
29	West Bengal	1551	1551	3.4	3938	3940	8.7	1429	1430	3.2	17	17	0.0
TOTAL STATE(S)		4384	4389	0.7	54754	55901	9.2	14216	14916	2.4	117	119	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	21	22	7.9	21	22	7.9	0	0	0.0
31	Chandigarh	6	6	0.8	165	171	23.1	97	100	13.6	0	0	0.0
32	D&N Haveli	0	0	0.0	9	9	4.6	9	9	4.6	0	0	0.0
33	Daman & Diu	0	0	0.0	13	13	12.3	9	9	8.5	0	0	0.0
34	Delhi UT	46	46	0.5	4301	4521	46.3	3736	3907	40.3	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	1	1	0.1	14	15	1.9	13	14	1.8	0	0	0.0
TOTAL UT(S)		53	53	0.5	4523	4751	39.9	3885	4061	34.3	0	0	0.0
TOTAL (ALL INDIA)		4437	4442	0.7	59277	60652	9.8	18101	18977	3.0	117	119	0.0

TABLE 5.2 - Page: 3 of 11

Col.28 = Col. 31 + Col. 34 + Col. 37 + Col. 40 + Col. 43;
Col.29 = Col. 32 + Col. 35 + Col. 38 + Col. 41 + Col. 44;

TABLE 5.2 (Continued)

S. No.	State/UT	Kidnapping & Abduction (Section 363,364,364A, 366 IPC) of Women									Dowry Deaths		
		Kidnapping & Abduction for Ransom of Female			Kidnapping & Abduction of Women to Compel Her for Marriage			Kidnapping & Abduction (Female) Others					
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(37)	(38)	(39)	(40)	(41)	(42)	(43)	(44)	(45)	(46)	(47)	(48)
STATES:													
1	Andhra Pradesh	8	8	0.0	278	283	1.1	115	123	0.4	174	174	0.7
2	Arunachal Pradesh	1	1	0.2	19	19	3.1	41	47	6.6	0	0	0.0
3	Assam	0	0	0.0	4141	4141	26.4	845	845	5.4	216	216	1.4
4	Bihar	1	1	0.0	4444	4444	8.9	592	600	1.2	1154	1154	2.3
5	Chhattisgarh	1	1	0.0	268	268	2.1	172	186	1.3	89	89	0.7
6	Goa	0	0	0.0	0	0	0.0	4	4	0.4	0	0	0.0
7	Gujarat	2	2	0.0	938	941	3.2	65	70	0.2	12	12	0.0
8	Haryana	4	4	0.0	970	972	7.8	1255	1310	10.1	243	245	1.9
9	Himachal Pradesh	1	1	0.0	203	209	5.9	18	18	0.5	2	2	0.1
10	Jammu & Kashmir	0	0	0.0	225	228	3.8	466	466	7.9	6	6	0.1
11	Jharkhand	1	1	0.0	891	893	5.5	22	22	0.1	267	271	1.6
12	Karnataka	7	7	0.0	180	180	0.6	259	337	0.8	254	254	0.8
13	Kerala	0	0	0.0	67	67	0.4	83	90	0.5	8	8	0.0
14	Madhya Pradesh	4	4	0.0	2068	2076	5.6	489	521	1.3	664	665	1.8
15	Maharashtra	8	8	0.0	1270	1290	2.2	552	607	1.0	268	268	0.5
16	Manipur	1	1	0.1	91	96	7.1	1	8	0.1	0	0	0.0
17	Meghalaya	2	2	0.1	12	12	0.9	27	27	2.0	1	1	0.1
18	Mizoram	0	0	0.0	1	1	0.2	1	1	0.2	0	0	0.0
19	Nagaland	0	0	0.0	2	2	0.2	5	5	0.4	0	0	0.0
20	Odisha	4	4	0.0	1223	1223	5.8	420	435	2.0	356	356	1.7
21	Punjab	0	0	0.0	975	1008	7.3	229	248	1.7	85	85	0.6
22	Rajasthan	2	2	0.0	2365	2368	6.8	960	976	2.8	463	463	1.3
23	Sikkim	0	0	0.0	1	1	0.3	0	0	0.0	1	1	0.3
24	Tamil Nadu	6	7	0.0	1104	1104	3.2	91	92	0.3	65	65	0.2
25	Telangana	13	13	0.1	291	291	1.6	142	155	0.8	262	263	1.4
26	Tripura	0	0	0.0	56	56	3.0	54	54	2.9	28	28	1.5
27	Uttar Pradesh	3	4	0.0	8290	8303	8.1	341	341	0.3	2335	2338	2.3
28	Uttarakhand	0	0	0.0	33	33	0.6	205	205	4.0	54	54	1.0
29	West Bengal	24	24	0.1	1309	1309	2.9	1159	1160	2.6	498	499	1.1
TOTAL STATE(S)		93	95	0.0	31715	31818	5.3	8613	8953	1.4	7505	7517	1.3
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	56	59	7.8	12	12	1.7	5	5	0.7
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.5
33	Daman & Diu	0	0	0.0	3	3	2.8	1	1	0.9	0	0	0.0
34	Delhi UT	5	5	0.1	3	3	0.0	557	606	6.0	122	122	1.3
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	1	1	0.1	0	0	0.0	1	1	0.1
TOTAL UT(S)		5	5	0.0	63	66	0.6	570	619	5.0	129	129	1.1
TOTAL (ALL INDIA)		98	100	0.0	31778	31884	5.2	9183	9572	1.5	7634	7646	1.3

TABLE 5.2 - Page: 4 of 11

TABLE 5.2 (Continued)

S. No.	State/UT	Assault On Women With Intent To Outrage Her Modesty (Section 354 IPC)					
		Assault On Women With Intent To Outrage Her Modesty (Total)			Sexual Harassment		
		I	V	R	I	V	R
(1)	(2)	(49)	(50)	(51)	(52)	(53)	(54)
STATES:							
1	Andhra Pradesh	4616	4637	18.1	1070	1081	4.2
2	Arunachal Pradesh	101	101	16.3	15	15	2.4
3	Assam	4293	4293	27.4	499	499	3.2
4	Bihar	198	198	0.4	78	78	0.2
5	Chhattisgarh	1868	1871	14.6	507	507	4.0
6	Goa	150	152	16.4	58	60	6.3
7	Gujarat	1164	1171	3.9	536	542	1.8
8	Haryana	1886	1890	15.1	688	688	5.5
9	Himachal Pradesh	434	434	12.6	99	99	2.9
10	Jammu & Kashmir	1343	1343	22.8	244	244	4.1
11	Jharkhand	844	846	5.2	531	533	3.3
12	Karnataka	5112	5202	16.7	535	543	1.8
13	Kerala	3987	4018	21.9	1145	1154	6.3
14	Madhya Pradesh	8049	8055	21.8	2559	2559	6.9
15	Maharashtra	11713	11769	20.6	4751	4758	8.4
16	Manipur	84	84	6.6	2	2	0.2
17	Meghalaya	95	101	7.0	22	22	1.6
18	Mizoram	75	92	14.6	53	62	10.4
19	Nagaland	8	8	0.7	6	6	0.5
20	Odisha	6499	6515	31.1	886	887	4.2
21	Punjab	1123	1130	8.4	400	402	3.0
22	Rajasthan	4813	4815	13.9	649	649	1.9
23	Sikkim	21	21	7.0	5	5	1.7
24	Tamil Nadu	1163	1164	3.4	197	197	0.6
25	Telangana	3608	3622	19.8	620	623	3.4
26	Tripura	352	354	19.0	28	28	1.5
27	Uttar Pradesh	7885	7885	7.7	5925	5925	5.8
28	Uttarakhand	318	319	6.2	51	51	1.0
29	West Bengal	5069	5112	11.2	674	692	1.5
TOTAL STATE(S)		76871	77202	12.9	22833	22911	3.8
UNION TERRITORIES:							
30	A & N Islands	57	57	21.4	23	23	8.6
31	Chandigarh	76	76	10.6	22	22	3.1
32	D&N Haveli	5	5	2.6	0	0	0.0
33	Daman & Diu	7	9	6.6	3	3	2.8
34	Delhi UT	5367	5412	57.8	1150	1155	12.4
35	Lakshadweep	6	6	14.6	0	0	0.0
36	Puducherry	33	33	4.5	10	10	1.4
TOTAL UT(S)		5551	5598	49.0	1208	1213	10.7
TOTAL (ALL INDIA)		82422	82800	13.6	24041	24124	4.0

TABLE 5.2 - Page: 5 of 11

Col.49 = Col. 52 + Col. 55 + Col. 58 + Col. 61 + Col. 64;
Col.50 = Col. 53 + Col. 56 + Col. 59 + Col. 62 + Col. 65;

TABLE 5.2 (Continued)

S. No.	State/UT	Assault on Women with intent to outrage her Modesty (Section 354 IPC)											
		Assault or Use of Criminal Force to Women With Intent to Disrobe			Voyeurism			Stalking			Others		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(55)	(56)	(57)	(58)	(59)	(60)	(61)	(62)	(63)	(64)	(65)	(66)
STATES:													
1	Andhra Pradesh	491	491	1.9	112	112	0.4	551	552	2.2	2392	2401	9.4
2	Arunachal Pradesh	1	1	0.2	1	1	0.2	1	1	0.2	83	83	13.4
3	Assam	808	808	5.1	46	46	0.3	59	59	0.4	2881	2881	18.4
4	Bihar	42	42	0.1	0	0	0.0	2	2	0.0	76	76	0.2
5	Chhattisgarh	67	67	0.5	9	9	0.1	75	76	0.6	1210	1212	9.5
6	Goa	4	4	0.4	5	5	0.5	20	20	2.2	63	63	6.9
7	Gujarat	63	64	0.2	24	24	0.1	92	92	0.3	449	449	1.5
8	Haryana	249	249	2.0	28	28	0.2	338	339	2.7	583	586	4.7
9	Himachal Pradesh	15	15	0.4	1	1	0.0	52	52	1.5	267	267	7.8
10	Jammu & Kashmir	140	140	2.4	1	1	0.0	4	4	0.1	954	954	16.2
11	Jharkhand	179	179	1.1	5	5	0.0	6	6	0.0	123	123	0.8
12	Karnataka	510	533	1.7	23	24	0.1	127	130	0.4	3917	3972	12.8
13	Kerala	129	129	0.7	32	32	0.2	61	61	0.3	2620	2642	14.4
14	Madhya Pradesh	80	80	0.2	54	54	0.1	357	359	1.0	4999	5003	13.6
15	Maharashtra	434	437	0.8	120	124	0.2	1399	1401	2.5	5009	5049	8.8
16	Manipur	7	7	0.5	2	2	0.2	4	4	0.3	69	69	5.4
17	Meghalaya	2	2	0.1	0	0	0.0	3	3	0.2	68	74	5.0
18	Mizoram	9	10	1.8	1	1	0.2	1	1	0.2	11	18	2.1
19	Nagaland	0	0	0.0	0	0	0.0	2	2	0.2	0	0	0.0
20	Odisha	1957	1958	9.4	65	65	0.3	225	225	1.1	3366	3380	16.1
21	Punjab	70	70	0.5	9	9	0.1	68	68	0.5	576	581	4.3
22	Rajasthan	228	228	0.7	8	8	0.0	126	127	0.4	3802	3803	11.0
23	Sikkim	0	0	0.0	1	1	0.3	4	4	1.3	11	11	3.7
24	Tamil Nadu	38	38	0.1	9	9	0.0	11	11	0.0	908	909	2.6
25	Telangana	200	200	1.1	52	52	0.3	766	767	4.2	1970	1980	10.8
26	Tripura	169	171	9.1	0	0	0.0	0	0	0.0	155	155	8.3
27	Uttar Pradesh	1093	1093	1.1	61	61	0.1	519	519	0.5	287	287	0.3
28	Uttarakhand	17	17	0.3	6	6	0.1	15	15	0.3	229	230	4.4
29	West Bengal	1054	1068	2.3	93	95	0.2	231	232	0.5	3017	3025	6.7
TOTAL STATE(S)		8056	8101	1.4	768	775	0.1	5119	5132	0.9	40095	40283	6.7
UNION TERRITORIES:													
30	A & N Islands	2	2	0.8	1	1	0.4	5	5	1.9	26	26	9.8
31	Chandigarh	2	2	0.3	1	1	0.1	13	13	1.8	38	38	5.3
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	5	5	2.6
33	Daman & Diu	0	0	0.0	0	0	0.0	2	2	1.9	2	4	1.9
34	Delhi UT	547	553	5.9	65	66	0.7	1124	1128	12.1	2481	2510	26.7
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	6	6	14.6
36	Puducherry	6	6	0.8	3	3	0.4	3	3	0.4	11	11	1.5
TOTAL UT(S)		557	563	4.9	70	71	0.6	1147	1151	10.1	2569	2600	22.7
TOTAL (ALL INDIA)		8613	8664	1.4	838	846	0.1	6266	6283	1.0	42664	42883	7.0

TABLE 5.2 - Page: 6 of 11

Col.67 = Col. 70 + Col. 73 + Col. 76 + Col. 79;
Col.68 = Col. 71 + Col. 74 + Col. 77 + Col. 80;

TABLE 5.2 (Continued)

S. No.	State/UT	Insult to Modesty of Women (Section 509 IPC)											
		Insult to Modesty of Women (Total)			At Office Premises			Other Places Related To Work			In Public Transport system		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(67)	(68)	(69)	(70)	(71)	(72)	(73)	(74)	(75)	(76)	(77)	(78)
STATES:													
1	Andhra Pradesh	2200	2200	8.6	3	3	0.0	103	103	0.4	24	24	0.1
2	Arunachal Pradesh	2	2	0.3	0	0	0.0	1	1	0.2	0	0	0.0
3	Assam	111	111	0.7	1	1	0.0	16	16	0.1	14	14	0.1
4	Bihar	96	96	0.2	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	53	53	0.4	0	0	0.0	7	7	0.1	0	0	0.0
6	Goa	34	34	3.7	4	4	0.4	0	0	0.0	0	0	0.0
7	Gujarat	73	73	0.2	1	1	0.0	6	6	0.0	2	2	0.0
8	Haryana	90	90	0.7	1	1	0.0	2	2	0.0	1	1	0.0
9	Himachal Pradesh	58	58	1.7	1	1	0.0	8	8	0.2	0	0	0.0
10	Jammu & Kashmir	175	175	3.0	0	0	0.0	0	0	0.0	10	10	0.2
11	Jharkhand	10	10	0.1	0	0	0.0	5	5	0.0	1	1	0.0
12	Karnataka	154	154	0.5	5	5	0.0	15	15	0.0	7	7	0.0
13	Kerala	267	267	1.5	0	0	0.0	3	3	0.0	8	8	0.0
14	Madhya Pradesh	390	390	1.1	1	1	0.0	4	4	0.0	1	1	0.0
15	Maharashtra	1119	1121	2.0	27	27	0.0	115	115	0.2	28	28	0.0
16	Manipur	2	2	0.2	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	20	20	1.5	0	0	0.0	1	1	0.1	0	0	0.0
18	Mizoram	2	2	0.4	0	0	0.0	0	0	0.0	1	1	0.2
19	Nagaland	9	9	0.8	1	1	0.1	0	0	0.0	0	0	0.0
20	Odisha	472	474	2.3	0	0	0.0	9	9	0.0	8	8	0.0
21	Punjab	27	28	0.2	0	0	0.0	2	2	0.0	0	0	0.0
22	Rajasthan	9	13	0.0	0	0	0.0	0	0	0.0	6	6	0.0
23	Sikkim	2	2	0.7	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	20	20	0.1	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	1288	1291	7.1	32	32	0.2	169	170	0.9	179	180	1.0
26	Tripura	6	6	0.3	0	0	0.0	1	1	0.1	0	0	0.0
27	Uttar Pradesh	11	11	0.0	0	0	0.0	10	10	0.0	1	1	0.0
28	Uttarakhand	12	12	0.2	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	455	460	1.0	6	6	0.0	8	9	0.0	4	4	0.0
TOTAL STATE(S)		7167	7184	1.2	83	83	0.0	485	487	0.1	295	296	0.0
UNION TERRITORIES:													
30	A & N Islands	5	5	1.9	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	10	10	1.4	0	0	0.0	1	1	0.1	1	1	0.1
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	1492	1497	16.1	36	36	0.4	228	228	2.5	19	19	0.2
35	Lakshadweep	1	1	2.4	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	10	10	1.4	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		1518	1523	13.4	36	36	0.3	229	229	2.0	20	20	0.2
TOTAL (ALL INDIA)		8685	8707	1.4	119	119	0.0	714	716	0.1	315	316	0.1

TABLE 5.2 - Page: 7 of 11

TABLE 5.2 (Continued)

S. No.	State/UT	Insult to Modesty of Women (Section 509 IPC)			Cruelty By Husband Or His Relatives (Section 498-A IPC)			Importation of Girls from Foreign Country (Section 366-B IPC) upto 21 Years			Abetment of Suicide of Women (Section 306 IPC)		
		Places other than previous columns											
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(79)	(80)	(81)	(82)	(83)	(84)	(85)	(86)	(87)	(88)	(89)	(90)
STATES:													
1	Andhra Pradesh	2070	2070	8.1	6121	6129	23.9	0	0	0.0	384	385	1.5
2	Arunachal Pradesh	1	1	0.2	66	66	10.7	0	0	0.0	2	2	0.3
3	Assam	80	80	0.5	11225	11225	71.5	0	0	0.0	0	0	0.0
4	Bihar	96	96	0.2	3792	3835	7.6	0	0	0.0	0	0	0.0
5	Chhattisgarh	46	46	0.4	620	623	4.9	0	0	0.0	141	141	1.1
6	Goa	30	30	3.3	19	19	2.1	0	0	0.0	3	3	0.3
7	Gujarat	64	64	0.2	4133	4134	14.0	0	0	0.0	232	232	0.8
8	Haryana	86	86	0.7	3525	3541	28.3	0	0	0.0	122	123	1.0
9	Himachal Pradesh	49	49	1.4	226	226	6.6	0	0	0.0	64	64	1.9
10	Jammu & Kashmir	165	165	2.8	400	400	6.8	0	0	0.0	50	50	0.8
11	Jharkhand	4	4	0.0	1654	1676	10.2	0	0	0.0	3	3	0.0
12	Karnataka	127	127	0.4	2732	2743	8.9	0	0	0.0	273	291	0.9
13	Kerala	256	256	1.4	3668	3684	20.2	0	0	0.0	25	26	0.1
14	Madhya Pradesh	384	384	1.0	5281	5281	14.3	0	0	0.0	577	577	1.6
15	Maharashtra	949	951	1.7	7640	7645	13.5	0	0	0.0	702	704	1.2
16	Manipur	2	2	0.2	39	39	3.1	0	0	0.0	0	0	0.0
17	Meghalaya	19	19	1.4	44	44	3.2	0	0	0.0	0	0	0.0
18	Mizoram	1	1	0.2	9	10	1.8	0	0	0.0	0	0	0.0
19	Nagaland	8	8	0.7	4	4	0.4	0	0	0.0	0	0	0.0
20	Odisha	455	457	2.2	3605	3608	17.2	0	0	0.0	1	1	0.0
21	Punjab	25	26	0.2	1583	1584	11.9	0	0	0.0	126	126	0.9
22	Rajasthan	3	7	0.0	14383	14383	41.6	0	0	0.0	161	161	0.5
23	Sikkim	2	2	0.7	2	2	0.7	0	0	0.0	0	0	0.0
24	Tamil Nadu	20	20	0.1	1900	1908	5.5	0	0	0.0	79	79	0.2
25	Telangana	908	909	5.0	7329	7329	40.3	0	0	0.0	590	592	3.2
26	Tripura	5	5	0.3	501	502	27.0	0	0	0.0	7	7	0.4
27	Uttar Pradesh	0	0	0.0	8660	8660	8.5	0	0	0.0	251	251	0.2
28	Uttarakhand	12	12	0.2	407	407	7.9	2	2	0.0	1	1	0.0
29	West Bengal	437	441	1.0	20163	20169	44.6	4	4	0.0	233	233	0.5
TOTAL STATE(S)		6304	6318	1.1	109731	109876	18.4	6	6	0.0	4027	4052	0.7
UNION TERRITORIES:													
30	A & N Islands	5	5	1.9	14	14	5.3	0	0	0.0	1	1	0.4
31	Chandigarh	8	8	1.1	126	126	17.6	0	0	0.0	3	3	0.4
32	D&N Haveli	0	0	0.0	2	2	1.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	3	3	2.8	0	0	0.0	0	0	0.0
34	Delhi UT	1209	1214	13.0	3521	3521	37.9	0	0	0.0	29	29	0.3
35	Lakshadweep	1	1	2.4	2	2	4.9	0	0	0.0	0	0	0.0
36	Puducherry	10	10	1.4	4	4	0.5	0	0	0.0	0	0	0.0
TOTAL UT(S)		1233	1238	10.9	3672	3672	32.4	0	0	0.0	33	33	0.3
TOTAL (ALL INDIA)		7537	7556	1.2	113403	113548	18.7	6	6	0.0	4060	4085	0.7

TABLE 5.2 (Continued)

S. No.	State/UT	Dowry Prohibition Act, 1961			Indecent Representation of Women (Prohibition) Act, 1986			Commission of Sati Prevention Act, 1987			Protection of Women From Domestic Violence Act, 2005		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(91)	(92)	(93)	(94)	(95)	(96)	(97)	(98)	(99)	(100)	(101)	(102)
STATES:													
1	Andhra Pradesh	303	303	1.2	12	12	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	95	95	0.6	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	1867	1912	3.7	0	0	0.0	0	0	0.0	161	161	0.3
5	Chhattisgarh	10	10	0.1	0	0	0.0	0	0	0.0	2	8	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	36	36	0.1	0	0	0.0	0	0	0.0	2	2	0.0
8	Haryana	14	14	0.1	0	0	0.0	0	0	0.0	11	11	0.1
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	15	15	0.4
10	Jammu & Kashmir	1	1	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	1552	1595	9.6	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	1541	1543	5.0	2	2	0.0	0	0	0.0	1	1	0.0
13	Kerala	4	4	0.0	4	4	0.0	0	0	0.0	132	132	0.7
14	Madhya Pradesh	62	62	0.2	1	1	0.0	0	0	0.0	91	91	0.2
15	Maharashtra	42	42	0.1	0	0	0.0	0	0	0.0	8	8	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	1201	1201	5.7	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	8	8	0.1	1	1	0.0	0	0	0.0	2	2	0.0
22	Rajasthan	9	9	0.0	9	9	0.0	0	0	0.0	14	14	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	333	333	1.0	7	7	0.0	0	0	0.0	4	4	0.0
25	Telangana	2	2	0.0	2	2	0.0	0	0	0.0	6	7	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	2766	2766	2.7	0	0	0.0	0	0	0.0	4	4	0.0
28	Uttarakhand	12	12	0.2	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	4	4	0.0	1	1	0.0	0	0	0.0	2	2	0.0
	TOTAL STATE(S)	9862	9952	1.7	39	39	0.0	0	0	0.0	455	462	0.1
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.8
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	20	20	0.2	0	0	0.0	0	0	0.0	4	4	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	12	12	1.6	1	1	0.1	0	0	0.0	0	0	0.0
	TOTAL UT(S)	32	32	0.3	1	1	0.0	0	0	0.0	6	6	0.1
	TOTAL (ALL INDIA)	9894	9984	1.6	40	40	0.0	0	0	0.0	461	468	0.1

TABLE 5.2 - Page: 9 of 11

TABLE 5.2 (Continued)

S. No.	State/UT	Immoral Traffic (Prevention) Act											
		Immoral Traffic (Prevention) Act (Total)			Under ITP Section 5			Under ITP Section 6			Under ITP Section 7		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(103)	(104)	(105)	(106)	(107)	(108)	(109)	(110)	(111)	(112)	(113)	(114)
STATES:													
1	Andhra Pradesh	204	271	0.8	76	128	0.3	5	8	0.0	7	10	0.0
2	Arunachal Pradesh	2	2	0.3	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	47	60	0.3	16	29	0.1	19	19	0.1	2	2	0.0
4	Bihar	21	26	0.0	18	23	0.0	1	1	0.0	0	0	0.0
5	Chhattisgarh	4	4	0.0	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	3	4	0.3	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	35	39	0.1	19	23	0.1	2	2	0.0	3	7	0.0
8	Haryana	44	62	0.4	9	13	0.1	5	12	0.0	4	6	0.0
9	Himachal Pradesh	6	16	0.2	4	14	0.1	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	3	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
12	Karnataka	420	587	1.4	207	352	0.7	4	5	0.0	47	75	0.2
13	Kerala	135	78	0.7	16	16	0.1	0	0	0.0	12	14	0.1
14	Madhya Pradesh	25	35	0.1	16	22	0.0	0	0	0.0	1	1	0.0
15	Maharashtra	381	374	0.7	114	200	0.2	4	8	0.0	49	67	0.1
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	3	3	0.3	3	3	0.3	0	0	0.0	0	0	0.0
20	Odisha	35	35	0.2	10	10	0.0	0	0	0.0	1	1	0.0
21	Punjab	69	122	0.5	32	47	0.2	0	0	0.0	0	0	0.0
22	Rajasthan	86	115	0.2	17	19	0.0	4	4	0.0	2	2	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	491	666	1.4	337	479	1.0	31	43	0.1	44	57	0.1
25	Telangana	252	280	1.4	214	242	1.2	0	0	0.0	1	1	0.0
26	Tripura	2	2	0.1	2	2	0.1	0	0	0.0	0	0	0.0
27	Uttar Pradesh	33	53	0.0	30	51	0.0	1	1	0.0	1	1	0.0
28	Uttarakhand	18	24	0.3	13	18	0.3	0	0	0.0	1	2	0.0
29	West Bengal	101	172	0.2	35	105	0.1	3	6	0.0	1	1	0.0
TOTAL STATE(S)		2420	3031	0.4	1189	1797	0.2	79	109	0.0	176	247	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	3	6	0.0	3	6	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	1	1	0.1	1	1	0.1	0	0	0.0	0	0	0.0
TOTAL UT(S)		4	7	0.0	4	7	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		2424	3038	0.4	1193	1804	0.2	79	109	0.0	176	247	0.0

TABLE 5.2 - Page: 10 of 11

Col. 103 = Col. 106 + Col. 109 + Col. 112 + Col. 115+ Col. 118;
Col. 104 = Col. 107 + Col. 110 + Col. 113 + Col. 116+ Col. 119;

TABLE 5.2

Cases Reported (I), Victims(V) & Rate (R) of Crimes Committed Against Women During 2015 (Concluded)

S. No.	State/UT	Immoral Traffic (Prevention) Act						Total Crimes Against Women		
		Under ITP Section 8			Other Sections of ITP Act					
		I	V	R	I	V	R	I	V	R
(1)	(2)	(115)	(116)	(117)	(118)	(119)	(120)	(121)	(122)	(123)
STATES:										
1	Andhra Pradesh	1	-	0.0	115	125	0.4	15931	16046	62.3
2	Arunachal Pradesh	0	-	0.0	2	2	0.3	384	392	62.1
3	Assam	0	-	0.0	10	10	0.1	23258	23271	148.2
4	Bihar	0	-	0.0	2	2	0.0	13891	14084	27.9
5	Chhattisgarh	0	-	0.0	4	4	0.0	5720	5760	44.8
6	Goa	0	-	0.0	3	4	0.3	365	374	39.9
7	Gujarat	4	-	0.0	7	7	0.0	7762	7817	26.3
8	Haryana	0	-	0.0	26	31	0.2	9446	9545	75.7
9	Himachal Pradesh	0	-	0.0	2	2	0.1	1289	1311	37.4
10	Jammu & Kashmir	0	-	0.0	0	0	0.0	3363	3367	57.0
11	Jharkhand	2	-	0.0	0	0	0.0	6518	6604	40.2
12	Karnataka	48	-	0.2	114	155	0.4	12705	13180	41.6
13	Kerala	63	-	0.3	44	48	0.2	9708	9718	53.4
14	Madhya Pradesh	0	-	0.0	8	12	0.0	24135	24297	65.5
15	Maharashtra	133	-	0.2	81	99	0.1	31126	31554	54.8
16	Manipur	0	-	0.0	0	0	0.0	266	278	20.8
17	Meghalaya	0	-	0.0	0	0	0.0	334	342	24.5
18	Mizoram	0	-	0.0	0	0	0.0	158	192	30.9
19	Nagaland	0	-	0.0	0	0	0.0	90	92	8.0
20	Odisha	0	-	0.0	24	24	0.1	17144	17193	81.9
21	Punjab	0	-	0.0	37	75	0.3	5291	5410	39.7
22	Rajasthan	0	-	0.0	63	90	0.2	28165	28237	81.5
23	Sikkim	0	-	0.0	0	0	0.0	53	55	17.6
24	Tamil Nadu	13	-	0.0	66	87	0.2	5847	6040	17.0
25	Telangana	0	-	0.0	37	37	0.2	15135	15212	83.1
26	Tripura	0	-	0.0	0	0	0.0	1267	1270	68.2
27	Uttar Pradesh	1	-	0.0	0	0	0.0	35527	35575	34.8
28	Uttarakhand	0	-	0.0	4	4	0.1	1453	1486	28.2
29	West Bengal	23	-	0.1	39	60	0.1	33218	33346	73.4
TOTAL STATE(S)		288	-	0.0	688	878	0.1	309549	312048	52.0
UNION TERRITORIES:										
30	A & N Islands	0	-	0.0	0	0	0.0	136	137	51.1
31	Chandigarh	0	-	0.0	0	0	0.0	463	469	64.8
32	D&N Haveli	0	-	0.0	0	0	0.0	25	25	12.9
33	Daman & Diu	0	-	0.0	0	0	0.0	28	30	26.4
34	Delhi UT	0	-	0.0	0	0	0.0	17104	17388	184.3
35	Lakshadweep	0	-	0.0	0	0	0.0	9	9	22.0
36	Puducherry	0	-	0.0	0	0	0.0	80	81	10.9
TOTAL UT(S)		0	-	0.0	0	0	0.0	17845	18139	157.4
TOTAL (ALL INDIA)		288	-	0.0	688	878	0.1	327394	330187	53.9

TABLE 5.2 - Page: 11 of 11

'I' - refers to Cases Reported; 'V' refers to No. of Victims in registered cases; 'R' refers to Crime Rate.

Col. 121 = Col. 4 + Col. 25 + Col. 28 + Col. 46+ Col. 49+ Col. 67 +Col. 82 + Col. 85 + Col. 88 + Col. 91+ Col. 94 + Col. 100 + Col. 103

Col. 122 = Col. 5 + Col. 26 + Col. 29 + Col. 47+ Col. 50+ Col. 68 +Col. 83 + Col. 86 + Col. 89 + Col. 92+ Col. 95 + Col. 101 + Col. 104

TABLE 5.3

Victims of Rape (also Incest Rape Cases) under Different Age-Groups During 2015

S. No.	State/UT	Number of Cases Reported	Number of Victims *								
			Below 6 Years	6 Years & Above - Below 12 Years	12 Years & Above - Below 16 Years	16 Years & Above - Below 18 Years	18 Years & Above - Below 30 Years	30 Years & Above - Below 45 Years	45 Years & Above - Below 60 Years	60 Years & Above	Total Victims
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
STATES:											
1	Andhra Pradesh	4	0	2	0	2	0	0	0	0	4
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
3	Assam	2	0	1	0	0	1	0	0	0	2
4	Bihar	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	19	0	1	6	9	2	1	0	0	19
6	Goa	4	0	2	2	0	1	0	0	0	5
7	Gujarat	2	0	0	0	0	2	0	0	0	2
8	Haryana	3	0	0	1	0	2	0	0	0	3
9	Himachal Pradesh	12	1	2	4	3	0	1	0	1	12
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	2	0	0	0	0	2	0	0	0	2
12	Karnataka	13	0	0	0	0	10	2	1	0	13
13	Kerala	70	1	9	22	21	14	4	0	0	71
14	Madhya Pradesh	26	0	1	9	3	11	2	0	0	26
15	Maharashtra	139	6	14	45	38	34	4	0	0	141
16	Manipur	4	0	0	0	2	0	2	0	0	4
17	Meghalaya	1	0	0	0	0	1	0	0	0	1
18	Mizoram	6	0	2	2	0	0	2	0	0	6
19	Nagaland	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0
21	Punjab	12	1	5	3	2	1	0	0	0	12
22	Rajasthan	98	0	3	7	6	56	24	2	0	98
23	Sikkim	1	0	0	0	0	1	0	0	0	1
24	Tamil Nadu	1	0	0	0	0	1	0	0	0	1
25	Telangana	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	43	0	3	4	0	30	6	0	0	43
28	Uttarakhand	1	0	0	0	1	0	0	0	0	1
29	West Bengal	6	0	0	0	0	4	2	0	0	6
TOTAL STATE(S)		469	9	45	105	87	173	50	3	1	473
UNION TERRITORIES:											
30	A & N Islands	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	5	0	2	1	2	0	0	0	0	5
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	80	0	8	28	19	21	3	1	0	80
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	3	0	0	0	0	2	0	1	0	3
TOTAL UT(S)		88	0	10	29	21	23	3	2	0	88
TOTAL (ALL INDIA)		557	9	55	134	108	196	53	5	1	561

Note: Incest Rape include Rape by blood relatives like Grand Father/Father/Brother/Son etc.

TABLE 5.3 - Page: 1 of 3

Corrigendum : * 'Number of Victims' be read as 'Number of Victims under Incest Rape Cases'.

TABLE 5.3
Victims of Rape (also Incest Rape Cases) under Different Age-Groups During 2015

S. No.	State/UT	Number of Cases Reported	Number of Victims **								
			Below 6 Years	6 Years & Above - Below 12 Years	12 Years & Above - Below 16 Years	16 Years & Above - Below 18 Years	18 Years & Above - Below 30 Years	30 Years & Above - Below 45 Years	45 Years & Above - Below 60 Years	60 Years & Above	Total Victims
(1)	(2)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)
STATES:											
1	Andhra Pradesh	1023	21	68	179	219	432	98	5	3	1025
2	Arunachal Pradesh	71	3	7	10	14	32	3	2	0	71
3	Assam	1731	1	6	20	15	1073	583	33	0	1731
4	Bihar	1041	0	6	39	71	769	151	0	5	1041
5	Chhattisgarh	1541	20	45	286	409	580	176	21	5	1542
6	Goa	82	4	5	15	23	28	8	0	0	83
7	Gujarat	501	0	3	29	25	305	119	17	3	501
8	Haryana	1067	12	35	114	99	554	230	21	2	1067
9	Himachal Pradesh	232	11	17	55	52	76	20	6	1	238
10	Jammu & Kashmir	296	2	6	5	15	171	94	2	1	296
11	Jharkhand	1051	0	1	6	17	825	200	8	0	1057
12	Karnataka	576	0	0	0	0	448	105	21	2	576
13	Kerala	1186	32	81	199	364	332	161	22	6	1197
14	Madhya Pradesh	4365	32	136	545	844	1951	746	114	6	4374
15	Maharashtra	4005	104	248	820	992	1351	452	72	9	4048
16	Manipur	42	1	4	6	0	15	15	1	0	42
17	Meghalaya	92	3	9	21	6	44	10	0	0	93
18	Mizoram	52	1	16	16	8	15	10	1	1	68
19	Nagaland	35	1	3	2	2	20	6	0	1	35
20	Odisha	2251	6	28	374	644	884	278	36	1	2251
21	Punjab	874	11	31	152	258	297	118	6	1	874
22	Rajasthan	3546	13	45	235	422	1962	765	107	2	3551
23	Sikkim	4	0	0	0	1	0	3	0	0	4
24	Tamil Nadu	420	0	0	0	0	330	69	18	3	420
25	Telangana	1105	35	59	284	328	290	86	17	6	1105
26	Tripura	213	12	20	36	30	78	28	5	4	213
27	Uttar Pradesh	2982	30	64	246	249	1803	522	43	29	2986
28	Uttarakhand	282	3	6	19	23	163	59	8	1	282
29	West Bengal	1193	0	0	0	0	879	277	35	2	1193
TOTAL STATE(S)		31859	358	949	3713	5130	15707	5392	621	94	31964
UNION TERRITORIES:											
30	A & N Islands	36	1	2	20	3	4	5	1	0	36
31	Chandigarh	67	2	7	11	16	28	1	0	2	67
32	D&N Haveli	8	0	0	0	2	4	2	0	0	8
33	Daman & Diu	5	0	0	0	0	3	2	0	0	5
34	Delhi UT	2119	81	138	366	288	1024	222	10	1	2130
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		2235	84	147	397	309	1063	232	11	3	2246
TOTAL (ALL INDIA)		34094	442	1096	4110	5439	16770	5624	632	97	34210

TABLE 5.3 - Page: 2 of 3

Corrigendum : ** 'Number of Victims' be read as 'Number of Victims under Other than Incest Rape Cases'.

TABLE 5.3
Victims of Rape (also Incest Rape Cases) under Different Age-Groups During 2015

S. No.	State/UT	Number of Cases Reported	Number of Victims ***								
			Below 6 Years	6 Years & Above - Below 12 Years	12 Years & Above - Below 16 Years	16 Years & Above - Below 18 Years	18 Years & Above - Below 30 Years	30 Years & Above - Below 45 Years	45 Years & Above - Below 60 Years	60 Years & Above	Total Victims
(1)	(2)	(23)	(24)	(25)	(26)	(27)	(28)	(29)	(30)	(31)	(32)
STATES:											
1	Andhra Pradesh	1027	21	70	179	221	432	98	5	3	1029
2	Arunachal Pradesh	71	3	7	10	14	32	3	2	0	71
3	Assam	1733	1	7	20	15	1074	583	33	0	1733
4	Bihar	1041	0	6	39	71	769	151	0	5	1041
5	Chhattisgarh	1560	20	46	292	418	582	177	21	5	1561
6	Goa	86	4	7	17	23	29	8	0	0	88
7	Gujarat	503	0	3	29	25	307	119	17	3	503
8	Haryana	1070	12	35	115	99	556	230	21	2	1070
9	Himachal Pradesh	244	12	19	59	55	76	21	6	2	250
10	Jammu & Kashmir	296	2	6	5	15	171	94	2	1	296
11	Jharkhand	1053	0	1	6	17	827	200	8	0	1059
12	Karnataka	589	0	0	0	0	458	107	22	2	589
13	Kerala	1256	33	90	221	385	346	165	22	6	1268
14	Madhya Pradesh	4391	32	137	554	847	1962	748	114	6	4400
15	Maharashtra	4144	110	262	865	1030	1385	456	72	9	4189
16	Manipur	46	1	4	6	2	15	17	1	0	46
17	Meghalaya	93	3	9	21	6	45	10	0	0	94
18	Mizoram	58	1	18	18	8	15	12	1	1	74
19	Nagaland	35	1	3	2	2	20	6	0	1	35
20	Odisha	2251	6	28	374	644	884	278	36	1	2251
21	Punjab	886	12	36	155	260	298	118	6	1	886
22	Rajasthan	3644	13	48	242	428	2018	789	109	2	3649
23	Sikkim	5	0	0	0	1	1	3	0	0	5
24	Tamil Nadu	421	0	0	0	0	331	69	18	3	421
25	Telangana	1105	35	59	284	328	290	86	17	6	1105
26	Tripura	213	12	20	36	30	78	28	5	4	213
27	Uttar Pradesh	3025	30	67	250	249	1833	528	43	29	3029
28	Uttarakhand	283	3	6	19	24	163	59	8	1	283
29	West Bengal	1199	0	0	0	0	883	279	35	2	1199
TOTAL STATE(S)		32328	367	994	3818	5217	15880	5442	624	95	32437
UNION TERRITORIES:											
30	A & N Islands	36	1	2	20	3	4	5	1	0	36
31	Chandigarh	72	2	9	12	18	28	1	0	2	72
32	D&N Haveli	8	0	0	0	2	4	2	0	0	8
33	Daman & Diu	5	0	0	0	0	3	2	0	0	5
34	Delhi UT	2199	81	146	394	307	1045	225	11	1	2210
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	3	0	0	0	0	2	0	1	0	3
TOTAL UT(S)		2323	84	157	426	330	1086	235	13	3	2334
TOTAL (ALL INDIA)		34651	451	1151	4244	5547	16966	5677	637	98	34771

TABLE 5.3 - Page: 3 of 3

Corrigendum : *** 'Number of Victims' be read as 'Number of Victims (Total Rape Cases)'.

TABLE 5.4

Offenders Relation and Proximity to Rape Victims (Section 376 IPC) During 2015

S. No.	State/UT	Total Rape Cases	Cases in Which Offenders were known to the Victims									Offenders Not Identified by Victims	Percentage Share of Known Cases to Total Rape Cases
			No. of Cases in Which Offenders were known to the Victims (Total)	Grand Father/Father/Brother/Son/etc	Close Family Members (Other than Col.5)	Relatives (other than cols. 5 & 6)	Neigh-bours	Employer/Co-Workers	Live In Partner/Husband (Separated /Ex)	Known Persons on Promise to Marry the Victim	Other Known Persons		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
STATES:													
1	Andhra Pradesh	1027	1024	4	56	54	314	13	13	286	284	3	99.7
2	Arunachal Pradesh	71	59	1	2	10	17	1	1	8	19	12	83.1
3	Assam	1733	1575	2	0	0	1098	0	27	182	266	158	90.9
4	Bihar	1041	954	0	0	0	283	2	10	315	344	87	91.6
5	Chhattisgarh	1560	1510	19	63	93	284	33	10	461	547	50	96.8
6	Goa	86	83	4	3	2	9	2	1	18	44	3	96.5
7	Gujarat	503	500	2	20	41	163	17	12	138	107	3	99.4
8	Haryana	1070	1031	3	61	57	482	29	21	165	213	39	96.4
9	Himachal Pradesh	244	244	12	9	5	44	14	0	121	39	0	100.0
10	Jammu & Kashmir	296	287	0	1	15	50	3	2	43	173	9	97.0
11	Jharkhand	1053	1003	2	17	63	538	14	2	247	120	50	95.3
12	Karnataka	589	572	13	24	30	155	32	6	219	93	17	97.1
13	Kerala	1256	1251	70	66	72	236	11	8	431	357	5	99.6
14	Madhya Pradesh	4391	4161	26	78	273	883	55	126	791	1929	230	94.8
15	Maharashtra	4144	4115	69	70	262	729	91	134	974	1786	29	99.3
16	Manipur	46	44	4	1	1	2	0	1	19	16	2	95.7
17	Meghalaya	93	93	1	5	1	20	0	0	0	66	0	100.0
18	Mizoram	58	54	6	4	5	27	0	0	3	9	4	93.1
19	Nagaland	35	34	0	0	0	27	0	0	2	5	1	97.1
20	Odisha	2251	1924	0	51	73	117	11	26	726	920	327	85.5
21	Punjab	886	881	12	30	31	283	0	5	166	354	5	99.4
22	Rajasthan	3644	3622	98	64	168	865	25	23	572	1807	22	99.4
23	Sikkim	5	5	1	0	0	3	0	0	0	1	0	100.0
24	Tamil Nadu	421	406	1	5	40	101	6	2	231	20	15	96.4
25	Telangana	1105	1082	0	73	128	304	47	2	365	163	23	97.9
26	Tripura	213	212	0	7	12	103	0	0	73	17	1	99.5
27	Uttar Pradesh	3025	2963	43	59	170	1083	45	143	795	625	62	98.0
28	Uttarakhand	283	278	1	5	15	63	29	6	43	116	5	98.2
29	West Bengal	1199	883	6	19	35	505	11	21	0	286	316	73.6
TOTAL STATE(S)		32328	30850	400	793	1656	8788	491	602	7394	10726	1478	95.4
UNION TERRITORIES:													
30	A & N Islands	36	36	0	3	2	13	1	0	8	9	0	100.0
31	Chandigarh	72	72	5	1	5	4	0	0	24	33	0	100.0
32	D&N Haveli	8	8	0	0	0	1	0	2	5	0	0	100.0
33	Daman & Diu	5	5	0	0	0	4	0	0	0	1	0	100.0
34	Delhi UT	2199	2124	80	94	125	698	65	101	224	737	75	96.6
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	-
36	Puducherry	3	3	3	0	0	0	0	0	0	0	0	100.0
TOTAL UT(S)		2323	2248	88	98	132	720	66	103	261	780	75	96.8
TOTAL (ALL INDIA)		34651	33098	488	891	1788	9508	557	705	7655	11506	1553	95.5

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TABLE 5.5

Disposal of Crime Committed Against Women Cases by Police During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	Rape	16028	34651	14	152	4	50509	2624
1.1	Custodial Rape	23	95	0	0	0	118	3
1.1.1	Custodial_ Gang Rape	1	4	0	0	0	5	0
1.1.2	Custodial_ Other Rape	22	91	0	0	0	113	3
1.2	Rape other than Custodial	16005	34556	14	152	4	50391	2621
1.2.1	Rape_ Gang Rape	553	2113	0	8	0	2658	318
1.2.2	Rape_ Others	15452	32443	14	144	4	47733	2303
2	Attempt to Commit Rape	1300	4437	0	11	0	5726	378
3	Kidnapping & Abduction of Women	35531	59277	17	126	7	94658	8765
3.1	Kidnaping & Abduction	10212	18101	2	43	6	28262	3518
3.2	Kidnaping & Abduction in Order to Murder	65	117	0	0	0	182	17
3.3	Kidnapping for Ransom	90	98	0	1	0	187	8
3.4	Kidnapping & Abduction of Women to Compel her for Marriage	19621	31778	15	54	1	51329	3341
3.5	Kidnapping & Abduction of Women-Other	5543	9183	0	28	0	14698	1881
4	Dowry Deaths	4673	7634	0	6	1	12300	207
5	Assault on Women with intent to Outrage her Modesty	24780	82422	12	81	5	107104	4583
5.1	Sexual Harassment	5279	24041	3	20	1	29296	1011
5.2	Assault on Women with Intent to Disrobe	1760	8613	1	5	0	10367	346
5.3	Voyeurism	311	838	0	2	0	1147	34
5.4	Stalking	1294	6266	0	8	2	7550	209
5.5	Others	16136	42664	8	46	2	58744	2983
6	Insult to the Modesty of Women	3885	8685	1	12	1	12556	337
6.1	At Office Premises	27	119	0	1	0	145	2
6.2	In Places Related to Work	233	714	0	2	0	945	15
6.3	In Public Transport System	22	315	0	1	0	336	8
6.4	in Other Places	3603	7537	1	8	1	11130	312
7	Cruelty by Husband or His Relatives	50933	113403	76	345	3	163912	7458
8	Importation of Girls from Foreign Country	24	6	0	0	0	30	1
9	Abetment of Suicides of Women	1669	4060	1	6	3	5719	137
10	Dowry Prohibition Act, 1961	5153	9894	0	94	0	14953	361
11	Indecent Representation of Women (Prohibition) Act, 1986	39	40	0	1	0	78	0
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0	0
13	Protection of Women from Domestic Violence Act, 2005	108	461	0	0	0	569	10
14	Immoral Traffic (Prevention) Act	791	2424	0	2	0	3213	4
14.1	Under Section 5	264	1193	0	2	0	1455	2
14.2	Under Section 6	17	79	0	0	0	96	0
14.3	Under Section 7	38	176	0	0	0	214	0
14.4	Under Section 8	13	288	0	0	0	301	0
14.5	Other Sections under ITP Act	459	688	0	0	0	1147	2
Total Crimes against Women		144914	327394	121	836	24	471327	24865

TABLE 5.5 - Page: 1 of 2

TABLE 5.5
Disposal of Crime Committed Against Women Cases by Police During 2015 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col.9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate {Col.12/{Col.12+Col.13}} x 100	Pendency Percentage {Col.15/{Col.3+Col.4}} X 100
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	Rape	505	30	30001	1231	34391	16118	96.1	31.8
	1.1 Custodial Rape	1	0	89	3	96	22	96.7	18.6
	1.1.1 Custodial_Gang Rape	0	0	2	0	2	3	100.0	60.0
	1.1.2 Custodial_Other Rape	1	0	87	3	94	19	96.7	16.8
	1.2 Rape other than Custodial	504	30	29912	1228	34295	16096	96.1	31.8
	1.2.1 Rape_Gang Rape	35	1	1521	86	1961	697	94.6	26.1
	1.2.2 Rape_Others	469	29	28391	1142	32334	15399	96.1	32.2
2	Attempt to Commit Rape	68	13	3174	289	3922	1804	91.7	31.4
3	Kidnapping & Abduction of Women	7855	446	27206	11451	55723	38935	70.4	41.1
	3.1 Kidnaping & Abduction	2901	99	6448	3343	16309	11953	65.9	42.2
	3.2 Kidnaping & Abduction in order to Murder	8	0	78	24	127	55	76.5	30.2
	3.3 Kidnapping for Ransom	2	0	48	10	68	119	82.8	63.3
	3.4 Kidnapping & Abduction of Women to compel her for marriage	4078	227	16249	6992	30887	20442	69.9	39.8
	3.5 Kidnapping & Abduction of Women-Other	866	120	4383	1082	8332	6366	80.2	43.2
4	Dowry Deaths	222	24	7150	477	8080	4220	93.7	34.3
5	Assault on Women with Intent to Outrage Her Modesty	1025	182	66887	4252	76929	30175	94.0	28.1
	5.1 Sexual Harassment	234	38	19411	1131	21825	7471	94.5	25.5
	5.2 Assault on women with intent to Disrobe	117	13	6476	913	7865	2502	87.6	24.1
	5.3 Voyeurism	5	0	718	50	807	340	93.5	29.6
	5.4 Stalking	31	3	4487	209	4939	2611	95.5	34.5
	5.5 Others	638	128	35795	1949	41493	17251	94.8	29.3
6	Insult to the Modesty of Women	91	11	7019	476	7934	4622	93.6	36.8
	6.1 At Office Premises	0	0	64	9	75	70	87.7	47.9
	6.2 In Places Related to Work	10	1	468	35	529	416	93.0	43.9
	6.3 In Public Transport System	3	0	252	22	285	51	92.0	15.1
	6.4 in Other Places	78	10	6235	410	7045	4085	93.8	36.7
7	Cruelty by Husband or His Relatives	3314	438	90971	9926	112107	51805	90.2	31.5
8	Importation of Girls from Foreign Country	0	0	9	3	13	17	75.0	56.7
9	Abetment of Suicides of Women	77	7	3190	80	3491	2228	97.6	38.9
10	Dowry Prohibition Act, 1961	293	32	7162	1015	8863	6090	87.6	40.5
11	Indecent Representation of Women (Prohibition) Act, 1986	0	1	32	4	37	41	88.9	51.9
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0	-	-
13	Protection of Women from Domestic Violence Act, 2005	6	0	418	9	443	126	97.9	22.1
14	Immoral Traffic (Prevention) Act	4	0	2122	15	2145	1068	99.3	33.2
	14.1 Under Section 5	3	0	969	7	981	474	99.3	32.5
	14.2 Under Section 6	0	0	60	1	61	35	98.4	36.5
	14.3 Under Section 7	0	0	163	0	163	51	100.0	23.8
	14.4 Under Section 8	0	0	222	1	223	78	99.6	25.9
	14.5 Other Sections under ITP Act	1	0	708	6	717	430	99.2	37.5
	Total Crimes against Women	13460	1184	245341	29228	314078	157249	89.4	33.3

TABLE 5.6

Disposal of Crimes Committed Against Women Cases by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col.6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Rape	107477	30001	19	1	137458	174
1.1	Custodial Rape	158	89	0	0	247	0
1.1.1	Custodial_Gang Rape	5	2	0	0	7	0
1.1.2	Custodial_Other Rape	153	87	0	0	240	0
1.2	Rape other than Custodial	107319	29912	19	1	137211	174
1.2.1	Rape_Gang Rape	2290	1521	0	0	3811	4
1.2.2	Rape_Others	105029	28391	19	1	133400	170
2	Attempt to Commit Rape	3767	3174	0	1	6940	19
3	Kidnapping & Abduction of Women	96858	27206	5	8	124051	478
3.1	Kidnaping & Abduction	22344	6448	1	5	28786	57
3.2	Kidnaping & Abduction in Order to Murder	347	78	0	0	425	0
3.3	Kidnapping for Ransom	233	48	0	0	281	0
3.4	Kidnapping & Abduction of Women to Compel Her for Marriage	58495	16249	4	3	74737	371
3.5	Kidnapping & Abduction of Women-Other	15439	4383	0	0	19822	50
4	Dowry Deaths	35260	7150	0	0	42410	183
5	Assault on Women with Intent to Outrage Her Modesty	224360	66887	56	82	291109	5086
5.1	Sexual Harassment	41474	19411	5	5	60875	2072
5.2	Assault on Women with Intent to Disrobe	6910	6476	0	6	13380	145
5.3	Voyeurism	718	718	0	0	1436	20
5.4	Stalking	4600	4487	0	4	9083	146
5.5	Others	170658	35795	51	67	206335	2703
6	Insult to the Modesty of Women	29203	7019	0	1	36221	1800
6.1	At Office premises	197	64	0	0	261	2
6.2	In Places Related to Work	1329	468	0	0	1797	159
6.3	In Public Transport System	409	252	0	0	661	39
6.4	in Other Places	27268	6235	0	1	33502	1600
7	Cruelty by Husband or his Relatives	444020	90971	51	509	534431	10318
8	Importation of Girls from Foreign Country	193	9	0	0	202	0
9	Abetment of Suicides of Women	8130	3190	1	0	11319	28
10	Dowry Prohibition Act, 1961	26425	7162	1	0	33586	707
11	Indecent Representation of Women (Prohibition) Act, 1986	810	32	0	0	842	1
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0
13	Protection of Women from Domestic Violence Act, 2005	429	418	0	1	846	1
14	Immoral Traffic (Prevention) Act	5650	2122	0	0	7772	8
14.1	Under Section 5	1567	969	0	0	2536	2
14.2	Under Section 6	168	60	0	0	228	0
14.3	Under Section 7	509	163	0	0	672	0
14.4	Under Section 8	426	222	0	0	648	2
14.5	Other Sections under ITP Act	2980	708	0	0	3688	4
Total Crimes against Women		982582	245341	133	603	1227187	18803

TABLE 5.6 - Page: 1 of 2

TABLE 5.6 (Concluded)

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage $\{(Col.12/(Col.3+Col.4)) \times 100\}$
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Rape	18764	5514	13250	118520	29.4	86.2
1.1	Custodial Rape	28	11	17	219	39.3	88.7
1.1.1	Custodial_ Gang Rape	1	1	0	6	100.0	85.7
1.1.2	Custodial_ Other Rape	27	10	17	213	37.0	88.8
1.2	Rape other than Custodial	18736	5503	13233	118301	29.4	86.2
1.2.1	Rape_ Gang Rape	560	230	330	3247	41.1	85.2
1.2.2	Rape_ Others	18176	5273	12903	115054	29.0	86.2
2	Attempt to Commit Rape	1035	205	830	5886	19.8	84.8
3	Kidnapping & Abduction of Women	12879	3153	9726	110694	24.5	89.2
3.1	Kidnaping & Abduction	2774	701	2073	25955	25.3	90.1
3.2	Kidnaping & Abduction in Order to Murder	219	58	161	206	26.5	48.5
3.3	Kidnapping for Ransom	16	2	14	265	12.5	94.3
3.4	Kidnapping & Abduction of Women to Compel Her for Marriage	8120	1995	6125	66246	24.6	88.6
3.5	Kidnapping & Abduction of Women-Other	1750	397	1353	18022	22.7	90.9
4	Dowry Deaths	5165	1792	3373	37062	34.7	87.4
5	Assault on Women with intent to outrage her Modesty	34541	8408	26133	251482	24.3	86.3
5.1	Sexual Harassment	8423	2476	5947	50380	29.4	82.7
5.2	Assault on women with intent to Disrobe	1935	389	1546	11300	20.1	84.4
5.3	Voyeurism	209	90	119	1207	43.1	84.1
5.4	Stalking	1287	340	947	7650	26.4	84.2
5.5	Others	22687	5113	17574	180945	22.5	87.6
6	Insult to the Modesty of Women	3998	870	3128	30423	21.8	84.0
6.1	At Office Premises	36	5	31	223	13.9	85.4
6.2	In Places Related to Work	285	97	188	1353	34.0	75.3
6.3	In Public Transport System	56	10	46	566	17.9	85.6
6.4	in Other Places	3621	758	2863	28281	20.9	84.4
7	Cruelty by Husband or his Relatives	46127	6559	39568	477986	14.2	89.3
8	Importation of Girls from Foreign Country	9	4	5	193	44.4	95.5
9	Abetment of Suicides of Women	1340	193	1147	9951	14.4	87.9
10	Dowry Prohibition Act, 1961	3212	595	2617	29667	18.5	88.3
11	Indecent Representation of Women (Prohibition) Act, 1986	137	44	93	704	32.1	83.6
12	Commission of Sati Prevention Act 1987	0	0	0	0	-	-
13	Protection of Women from Domestic Violence Act, 2005	46	22	24	799	47.8	94.3
14	Immoral Traffic (Prevention) Act	987	485	502	6777	49.1	87.2
14.1	Under Section 5	351	168	183	2183	47.9	86.1
14.2	Under Section 6	23	13	10	205	56.5	89.9
14.3	Under Section 7	47	27	20	625	57.4	93.0
14.4	Under Section 8	72	62	10	574	86.1	88.6
14.5	Other Sections under ITP Act	494	215	279	3190	43.5	86.5
Total Crimes against Women		128240	27844	100396	1080144	21.7	88.0

TABLE 5.6 - Page: 2 of 2

TABLE 5.7

Disposal by Police of Persons Arrested For Crimes Committed Against Women During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Rape	6513	60	9374	243	15887	303
1.1	Custodial Rape	21	0	27	0	48	0
1.1.1	Custodial_Gang Rape	0	0	0	0	0	0
1.1.2	Custodial_Other Rape	21	0	27	0	48	0
1.2	Rape other than Custodial	6492	60	9347	243	15839	303
1.2.1	Rape_Gang Rape	397	1	507	23	904	24
1.2.2	Rape_Others	6095	59	8840	220	14935	279
2	Attempt to Commit Rape	594	2	849	3	1443	5
3	Kidnapping & Abduction of Women	9636	181	20243	548	29879	729
3.1	Kidnaping & Abduction	1184	41	4042	135	5226	176
3.2	Kidnaping & Abduction in Order to Murder	53	0	56	2	109	2
3.3	Kidnapping for Ransom	17	0	29	0	46	0
3.4	Kidnapping & Abduction of Women to Compel Her for Marriage	7694	124	13946	327	21640	451
3.5	Kidnapping & Abduction of Women-Other	688	16	2170	84	2858	100
4	Dowry Deaths	4001	335	4677	860	8678	1195
5	Assault on Women with Intent to Outrage Her Modesty	4867	45	17659	479	22526	524
5.1	Sexual Harassment	1262	7	4215	68	5477	75
5.2	Assault on Women with Intent to Disrobe	368	3	1442	24	1810	27
5.3	Voyeurism	104	0	284	0	388	0
5.4	Stalking	203	0	1017	2	1220	2
5.5	Others	2930	35	10701	385	13631	420
6	Insult to the Modesty of Women	605	0	3532	63	4137	63
6.1	At Office Premises	4	0	26	0	30	0
6.2	In Places Related to Work	13	0	257	0	270	0
6.3	In Public Transport System	2	0	30	0	32	0
6.4	in Other Places	586	0	3219	63	3805	63
7	Cruelty by Husband or his Relatives	13652	1865	47149	9539	60801	11404
8	Importation of Girls from Foreign Country	14	0	10	0	24	0
9	Abetment of Suicides of Women	246	15	935	166	1181	181
10	Dowry Prohibition Act, 1961	2879	208	4474	1147	7353	1355
11	Indecent Representation of Women (Prohibition) Act, 1986	7	1	16	0	23	1
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0
13	Protection of Women from Domestic Violence Act, 2005	49	0	42	2	91	2
14	Immoral Traffic (Prevention) Act	209	117	1517	395	1726	512
14.1	Under Section 5	46	2	438	77	484	79
14.2	Under Section 6	5	4	29	6	34	10
14.3	Under Section 7	0	0	159	16	159	16
14.4	Under Section 8	0	0	6	8	6	8
14.5	Other Sections under ITP Act	158	111	885	288	1043	399
Total Crimes against Women		43272	2829	110477	13445	153749	16274

TABLE 5.7 (Continued)

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Rape	40915	1121	2252	73	38529	965
1.1	Custodial Rape	134	0	18	0	136	0
1.1.1	Custodial_Gang Rape	10	0	0	0	4	0
1.1.2	Custodial_Other Rape	124	0	18	0	132	0
1.2	Rape other than Custodial	40781	1121	2234	73	38393	965
1.2.1	Rape_Gang Rape	4647	60	514	9	3968	53
1.2.2	Rape_Others	36134	1061	1720	64	34425	912
2	Attempt to Commit Rape	4334	4	220	0	3886	6
3	Kidnapping & Abduction of Women	53440	1879	13020	348	38261	1554
3.1	Kidnaping & Abduction	9944	430	1716	105	8497	302
3.2	Kidnaping & Abduction in Order to Murder	182	0	42	0	136	2
3.3	Kidnapping for Ransom	94	4	2	0	83	4
3.4	Kidnapping & Abduction of Women to Compel Her for Marriage	37251	1236	10737	236	24046	1053
3.5	Kidnapping & Abduction of Women-Other	5969	209	523	7	5499	193
4	Dowry Deaths	15793	4180	2793	649	13595	3401
5	Assault on Women with Intent to Outrage her Modesty	98202	3369	4443	65	88073	2824
5.1	Sexual Harassment	30632	466	1791	8	26527	384
5.2	Assault on Women with Intent to Disrobe	9822	341	731	26	8326	255
5.3	Voyeurism	967	12	42	0	887	9
5.4	Stalking	6616	78	171	0	5537	61
5.5	Others	50165	2472	1708	31	46796	2115
6	Insult to the Modesty of Women	9639	231	317	0	9069	191
6.1	At Office premises	92	0	2	0	71	0
6.2	In places related to work	783	64	10	0	591	46
6.3	In Public Transport system	375	17	12	0	326	12
6.4	in Other Places	8389	150	293	0	8081	133
7	Cruelty by Husband or his Relatives	151334	35733	14767	3554	140719	30886
8	Importation of Girls from Foreign Country	8	2	3	0	11	0
9	Abetment of Suicides of Women	5249	1006	269	31	4497	869
10	Dowry Prohibition Act, 1961	17500	4568	2298	854	12353	3164
11	Indecent Representation of Women (Prohibition) Act, 1986	76	0	0	0	62	0
12	Commission of Sati Prevention Act 1987	1	0	0	0	0	0
13	Protection of Women from Domestic Violence Act, 2005	532	8	1	0	475	7
14	Immoral Traffic (Prevention) Act	3745	1662	80	3	3853	1567
14.1	Under Section 5	1932	660	65	0	1738	553
14.2	Under Section 6	153	74	1	0	117	71
14.3	Under Section 7	303	93	0	0	352	84
14.4	Under Section 8	200	322	0	0	187	197
14.5	Other Sections under ITP Act	1157	513	14	3	1459	662
Total Crimes against Women		400768	53763	40463	5577	353383	45434

TABLE 5.7 - Page: 2 of 3

TABLE 5.7 (Concluded)

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
CRIME HEAD:					
1	Rape	5586	82	10435	304
1.1	Custodial Rape	9	0	19	0
1.1.1	Custodial_Gang Rape	2	0	4	0
1.1.2	Custodial_Other Rape	7	0	15	0
1.2	Rape other than Custodial	5577	82	10416	304
1.2.1	Rape_Gang Rape	436	1	633	21
1.2.2	Rape_Others	5141	81	9783	283
2	Attempt to Commit Rape	597	0	1074	3
3	Kidnapping & Abduction of Women	8815	139	23223	567
3.1	Kidnaping & Abduction	1128	40	3829	159
3.2	Kidnaping & Abduction in order to Murder	44	0	69	0
3.3	Kidnapping for Ransom	16	0	39	0
3.4	Kidnapping & Abduction of Women to Compel her for Marriage	6940	76	17168	322
3.5	Kidnapping & Abduction of Women-Other	687	23	2118	86
4	Dowry Deaths	3769	346	4314	979
5	Assault on Women with Intent to Outrage her Modesty	5045	109	23167	895
5.1	Sexual Harassment	1619	24	6172	125
5.2	Assault on Women with Intent to Disrobe	655	19	1920	68
5.3	Voyeurism	58	0	368	3
5.4	Stalking	400	0	1728	19
5.5	Others	2313	66	12979	680
6	Insult to the Modesty of Women	577	27	3813	76
6.1	At Office Premises	5	0	44	0
6.2	In Places related to Work	56	16	396	2
6.3	In Public Transport system	11	0	58	5
6.4	in Other Places	505	11	3315	69
7	Cruelty by Husband or his Relatives	9543	1666	47106	11031
8	Importation of Girls from Foreign Country	11	1	7	1
9	Abetment of Suicides of Women	310	30	1354	257
10	Dowry Prohibition Act, 1961	3558	207	6644	1698
11	Indecent Representation of Women (Prohibition) Act, 1986	5	0	32	1
12	Commission of Sati Prevention Act 1987	0	0	1	0
13	Protection of Women from Domestic Violence Act, 2005	54	0	93	3
14	Immoral Traffic (Prevention) Act	164	37	1374	567
14.1	Under Section 5	78	14	535	172
14.2	Under Section 6	5	0	64	13
14.3	Under Section 7	12	0	98	25
14.4	Under Section 8	2	3	17	130
14.5	Other Sections under ITP Act	67	20	660	227
Total Crimes against Women		38034	2644	122637	16382

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TABLE 5.8

Disposal of Persons Arrested Committing Crimes Against Women by Courts During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Rape	49153	304	92364	1270	180046	2539
1.1	Custodial Rape	187	0	28	0	351	0
1.1.1	Custodial_Gang Rape	12	0	0	0	16	0
1.1.2	Custodial_Other Rape	175	0	28	0	335	0
1.2	Rape other than Custodial	48966	304	92336	1270	179695	2539
1.2.1	Rape_Gang Rape	2690	27	3285	30	9943	110
1.2.2	Rape_Others	46276	277	89051	1240	169752	2429
2	Attempt to Commit Rape	1796	7	3102	23	8784	36
3	Kidnapping & Abduction of Women	40543	894	112288	3589	191092	6037
3.1	Kidnaping & Abduction	7852	80	22100	694	38449	1076
3.2	Kidnaping & Abduction in Order to Murder	265	5	746	13	1147	20
3.3	Kidnapping for Ransom	284	0	307	14	674	18
3.4	Kidnapping & Abduction of Women to Compel Her for Marriage	27431	730	71823	2120	123300	3903
3.5	Kidnapping & Abduction of Women-Other	4711	79	17312	748	27522	1020
4	Dowry Deaths	23478	2601	55960	9814	93033	15816
5	Assault on Women with Intent to Outrage Her Modesty	47364	226	244628	3832	380065	6882
5.1	Sexual Harassment	9073	33	46614	457	82214	874
5.2	Assault on Women with Intent to Disrobe	1921	28	9235	151	19482	434
5.3	Voyeurism	326	0	1943	10	3156	19
5.4	Stalking	2171	0	5830	28	13538	89
5.5	Others	33873	165	181006	3186	261675	5466
6	Insult to the Modesty of Women	5973	7	32460	329	47502	527
6.1	At Office premises	8	0	197	0	276	0
6.2	In Places Related to Work	217	0	1742	2	2550	48
6.3	In Public Transport System	42	0	436	5	804	17
6.4	in Other Places	5706	7	30085	322	43872	462
7	Cruelty by Husband or his Relatives	147266	14872	594797	110920	882782	156678
8	Importation of Girls from Foreign Country	411	3	69	1	491	4
9	Abetment of Suicides of Women	1283	188	10690	2201	16470	3258
10	Dowry Prohibition Act, 1961	11488	664	40359	5141	64200	8969
11	Indecent Representation of Women (Prohibition) Act, 1986	71	0	1191	0	1324	0
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0
13	Protection of Women from Domestic Violence Act, 2005	82	3	640	75	1197	85
14	Immoral Traffic (Prevention) Act	769	344	14421	4028	19043	5939
14.1	Under Section 5	341	146	4345	1178	6424	1877
14.2	Under Section 6	31	51	460	234	608	356
14.3	Under Section 7	20	3	1862	309	2234	396
14.4	Under Section 8	1	0	1200	348	1388	545
14.5	Other Sections under ITP Act	376	144	6554	1959	8389	2765
Total Crimes against Women		329677	20113	1202969	141223	1886029	206770

TABLE 5.8 - Page: 1 of 4

TABLE 5.8 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts*		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Rape	246	2	144	1	24059	427
1.1	Custodial Rape	0	0	0	0	33	0
1.1.1	Custodial_Gang Rape	0	0	0	0	2	0
1.1.2	Custodial_Other Rape	0	0	0	0	31	0
1.2	Rape other than Custodial	246	2	144	1	24026	427
1.2.1	Rape_Gang Rape	5	0	10	0	1332	19
1.2.2	Rape_Others	241	2	134	1	22694	408
2	Attempt to Commit Rape	13	0	10	0	1295	5
3	Kidnapping & Abduction of Women	377	14	429	43	20552	629
3.1	Kidnaping & Abduction	20	1	71	16	4194	107
3.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	530	4
3.3	Kidnapping for Ransom	0	0	0	0	25	1
3.4	Kidnapping & Abduction of Women to Compel her for Marriage	329	8	341	26	13435	412
3.5	Kidnapping & Abduction of Women-Other	28	5	17	1	2368	105
4	Dowry Deaths	291	22	267	118	11324	2251
5	Assault on Women with Intent to Outrage her Modesty	5373	166	635	11	46633	998
5.1	Sexual Harassment	1877	15	245	2	11239	121
5.2	Assault on Women with Intent to Disrobe	297	25	0	0	2680	59
5.3	Voyeurism	27	1	0	0	288	3
5.4	Stalking	153	5	18	0	1683	12
5.5	Others	3019	120	372	9	30743	803
6	Insult to the Modesty of Women	1812	24	69	0	5333	111
6.1	At Office premises	2	0	0	0	41	0
6.2	In Places Related to Work	135	0	20	0	357	31
6.3	In Public Transport System	41	0	2	0	68	3
6.4	in Other Places	1634	24	47	0	4867	77
7	Cruelty by Husband or his Relatives	15457	2593	2752	670	87387	19737
8	Importation of Girls from Foreign Country	1	0	0	0	10	0
9	Abetment of Suicides of Women	10	0	9	3	1868	357
10	Dowry Prohibition Act, 1961	844	158	203	114	7358	1323
11	Indecent Representation of Women (Prohibition) Act, 1986	1	0	0	0	184	0
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0
13	Protection of Women from Domestic Violence Act, 2005	0	0	1	0	60	4
14	Immoral Traffic (Prevention) Act	12	4	0	0	1709	771
14.1	Under Section 5	2	0	0	0	696	227
14.2	Under Section 6	0	0	0	0	61	52
14.3	Under Section 7	0	0	0	0	59	13
14.4	Under Section 8	0	2	0	0	55	85
14.5	Other Sections under ITP Act	10	2	0	0	838	394
Total Crimes against Women		24437	2983	4519	960	207772	26613

TABLE 5.8 - Page: 2 of 4

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

TABLE 5.8 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	Rape	7137	48	16471	378	451	1
1.1	Custodial Rape	14	0	15	0	4	0
1.1.1	Custodial_Gang Rape	2	0	0	0	0	0
1.1.2	Custodial_Other Rape	12	0	15	0	4	0
1.2	Rape other than Custodial	7123	48	16456	378	447	1
1.2.1	Rape_Gang Rape	597	6	721	13	14	0
1.2.2	Rape_Others	6526	42	15735	365	433	1
2	Attempt to commit Rape	247	0	1033	5	15	0
3	Kidnapping & Abduction of Women	5036	141	15221	477	295	11
3.1	Kidnaping & Abduction	1210	43	2919	64	65	0
3.2	Kidnaping & Abduction in order to Murder	111	2	419	2	0	0
3.3	Kidnapping for Ransom	11	0	13	1	1	0
3.4	Kidnapping & Abduction of Women to Compel her for Marriage	3196	88	10076	313	163	11
3.5	Kidnapping & Abduction of Women-Other	508	8	1794	97	66	0
4	Dowry Deaths	3829	795	7321	1433	174	23
5	Assault on Women with Intent to Outrage her Modesty	11269	73	34622	918	742	7
5.1	Sexual Harassment	3370	9	7632	112	237	0
5.2	Assault on Women with Intent to Disrobe	544	0	2099	59	37	0
5.3	Voyeurism	106	0	178	3	4	0
5.4	Stalking	473	0	1192	12	18	0
5.5	Others	6776	64	23521	732	446	7
6	Insult to the Modesty of Women	1105	3	4028	105	200	3
6.1	At Office premises	5	0	34	0	2	0
6.2	In places related to work	110	0	242	31	5	0
6.3	In Public Transport system	13	0	55	3	0	0
6.4	in Other Places	977	3	3697	71	193	3
7	Cruelty by Husband or his Relatives	14019	2838	71638	16565	1730	334
8	Importation of Girls from Foreign Country	4	0	6	0	0	0
9	Abetment of Suicides of Women	275	39	1589	316	4	2
10	Dowry Prohibition Act, 1961	1495	336	5807	973	56	14
11	Indecent Representation of Women (Prohibition) Act, 1986	57	0	126	0	1	0
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0
13	Protection of Women from Domestic Violence Act, 2005	27	0	33	4	0	0
14	Immoral Traffic (Prevention) Act	783	333	921	438	5	0
14.1	Under Section 5	296	82	395	145	5	0
14.2	Under Section 6	37	29	24	23	0	0
14.3	Under Section 7	28	4	31	9	0	0
14.4	Under Section 8	47	79	8	6	0	0
14.5	Other Sections under ITP Act	375	139	463	255	0	0
Total Crimes against Women		45283	4606	158816	21612	3673	395

TABLE 5.8 - Page: 3 of 4

TABLE 5.8 (Concluded)

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	Rape	47861	429	107736	1680
1.1	Custodial Rape	206	0	112	0
1.1.1	Custodial_Gang Rape	13	0	1	0
1.1.2	Custodial_Other Rape	193	0	111	0
1.2	Rape other than Custodial	47655	429	107624	1680
1.2.1	Rape_Gang Rape	3615	27	4981	64
1.2.2	Rape_Others	44040	402	102643	1616
2	Attempt to commit Rape	1939	5	5527	26
3	Kidnapping & Abduction of Women	40005	542	129729	4809
3.1	Kidnaping & Abduction	8868	186	25296	766
3.2	Kidnaping & Abduction in order to Murder	138	0	479	16
3.3	Kidnapping for Ransom	67	0	582	17
3.4	Kidnapping & Abduction of Women to Compel her for Marriage	26919	291	82276	3166
3.5	Kidnapping & Abduction of Women-Other	4013	65	21096	844
4	Dowry Deaths	23402	2302	57749	11123
5	Assault on Women with Intent to Outrage her Modesty	51356	315	276068	5392
5.1	Sexual Harassment	12805	68	56048	668
5.2	Assault on Women with Intent to Disrobe	3589	35	12916	315
5.3	Voyeurism	369	1	2472	14
5.4	Stalking	2261	7	9423	65
5.5	Others	32332	204	195209	4330
6	Insult to the Modesty of Women	5694	42	34594	350
6.1	At Office Premises	28	0	205	0
6.2	In Places Related to Work	231	8	1807	9
6.3	In Public Transport System	163	0	530	14
6.4	in Other Places	5272	34	32052	327
7	Cruelty by Husband or his Relatives	131173	15444	646013	118234
8	Importation of Girls from Foreign Country	369	3	111	1
9	Abetment of Suicides of Women	1491	185	13092	2713
10	Dowry Prohibition Act, 1961	11797	762	43998	6612
11	Indecent Representation of Women (Prohibition) Act, 1986	67	0	1072	0
12	Commission of Sati Prevention Act 1987	0	0	0	0
13	Protection of Women from Domestic Violence Act, 2005	191	2	945	79
14	Immoral Traffic (Prevention) Act	1001	412	16321	4752
14.1	Under Section 5	423	140	5303	1510
14.2	Under Section 6	25	7	522	297
14.3	Under Section 7	11	1	2164	382
14.4	Under Section 8	7	3	1326	455
14.5	Other Sections under ITP Act	535	261	7006	2108
Total Crimes against Women		316346	20443	1332955	155771

TABLE 5.8 - Page: 4 of 4

Tables
Chapter

6

Crime Against Children

TABLE 6.1

Cases Reported & Rate of Crime Committed Against Children During 2015

S. No.	State/UT	Cases Reported	Percentage Contribution to All India Total	Estimated Children Population(In Lakhs)#	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	1992	2.1	156.7*	12.7
2	Arunachal Pradesh	181	0.2	4.7	38.7
3	Assam	2835	3.0	118.9	23.8
4	Bihar	1917	2.0	447.8	4.3
5	Chhattisgarh	4469	4.7	100.5	44.5
6	Goa	242	0.3	5.2	46.5
7	Gujarat	3623	3.8	206.8	17.5
8	Haryana	3262	3.5	92.8	35.1
9	Himachal Pradesh	477	0.5	21.6	22.1
10	Jammu & Kashmir	308	0.3	45.0	6.8
11	Jharkhand	406	0.4	131.5	3.1
12	Karnataka	3961	4.2	195.9	20.2
13	Kerala	2384	2.5	93.4	25.5
14	Madhya Pradesh	12859	13.7	300.8	42.8
15	Maharashtra	13921	14.8	378.5	36.8
16	Manipur	110	0.1	9.6	11.4
17	Meghalaya	257	0.3	10.0	25.6
18	Mizoram	186	0.2	3.7	50.1
19	Nagaland	61	0.1	6.7	9.1
20	Odisha	2562	2.7	140.4	18.2
21	Punjab	1836	1.9	87.7	20.9
22	Rajasthan	3689	3.9	285.4	12.9
23	Sikkim	64	0.1	2.0	31.5
24	Tamil Nadu	2617	2.8	202.0	13.0
25	Telangana	2697	2.9	111.7*	24.1
26	Tripura	255	0.3	12.4	20.6
27	Uttar Pradesh	11420	12.1	885.8	12.9
28	Uttarakhand	635	0.7	38.5	16.5
29	West Bengal	4963	5.3	293.7	16.9
TOTAL STATE(S)		84189	89.4	4389.6	19.2
UNION TERRITORIES:					
30	A & N Islands	102	0.1	1.4	75.0
31	Chandigarh	271	0.3	4.0	67.8
32	D&N Haveli	35	0.0	1.3	27.6
33	Daman & Diu	28	0.0	0.9	30.8
34	Delhi UT	9489	10.1	56.0	169.4
35	Lakshadweep	2	0.0	0.2	11.1
36	Puducherry	56	0.1	4.7	12.0
TOTAL UT(S)		9983	10.6	68.4	146.0
TOTAL (ALL INDIA)		94172	100.0	4458.0	21.1

*' Adjusted Estimated Mid-year Population of Children (Up to 18 Years) for newly created States Andhra Pradesh and Telangana, as estimated population for these States were not available.

TABLE 6.1 - Page: 1 of 1

#' Estimated Mid-year population of children(up to 18 years of age)

Rate of Total Cognizable Crime = (Total Incidences of Crime against Children/Children Population) x 100000 i.e., Incidence of crime per 1,00,000 of children population

TABLE 6.2

Cases Reported (I), No. of Victims (V) and Rate(R) of Crimes Committed Against Children During 2015

S. No.	State/UT	Estimated Mid-Year Children Population# (in Lakhs)	Murder			Infanticide			Rape		
			I	V	R	I	V	R	I	V	R
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
STATES:											
1	Andhra Pradesh	156.7	44	58	0.3	4	4	0.0	489	491	3.1
2	Arunachal Pradesh	4.7	6	6	1.3	0	0	0.0	34	34	7.3
3	Assam	118.9	16	16	0.1	1	1	0.0	43	43	0.4
4	Bihar	447.8	97	97	0.2	0	0	0.0	116	116	0.3
5	Chhattisgarh	100.5	66	70	0.7	4	5	0.0	317	317	3.2
6	Goa	5.2	3	4	0.6	0	0	0.0	50	51	9.6
7	Gujarat	206.8	81	106	0.4	1	1	0.0	57	57	0.3
8	Haryana	92.8	50	53	0.5	5	5	0.1	261	261	2.8
9	Himachal Pradesh	21.6	7	7	0.3	2	2	0.1	139	145	6.4
10	Jammu & Kashmir	45.0	6	7	0.1	1	1	0.0	28	28	0.6
11	Jharkhand	131.5	8	8	0.1	0	0	0.0	24	24	0.2
12	Karnataka	195.9	108	136	0.6	0	0	0.0	0	0	0.0
13	Kerala	93.4	39	43	0.4	4	5	0.0	720	729	7.7
14	Madhya Pradesh	300.8	124	135	0.4	25	25	0.1	1568	1570	5.2
15	Maharashtra	378.5	207	234	0.5	7	7	0.0	2231	2267	5.9
16	Manipur	9.6	5	5	0.5	0	0	0.0	13	13	1.3
17	Meghalaya	10.0	5	6	0.5	0	0	0.0	38	39	3.8
18	Mizoram	3.7	3	7	0.8	0	0	0.0	30	45	8.1
19	Nagaland	6.7	2	3	0.3	0	0	0.0	8	8	1.2
20	Odisha	140.4	20	20	0.1	0	0	0.0	1052	1052	7.5
21	Punjab	87.7	45	50	0.5	3	3	0.0	462	463	5.3
22	Rajasthan	285.4	59	63	0.2	18	18	0.1	728	731	2.6
23	Sikkim	2.0	0	0	0.0	0	0	0.0	1	1	0.5
24	Tamil Nadu	202.0	87	98	0.4	2	2	0.0	0	0	0.0
25	Telangana	111.7	72	85	0.6	2	2	0.0	705	706	6.3
26	Tripura	12.4	4	5	0.3	0	0	0.0	98	98	7.9
27	Uttar Pradesh	885.8	474	488	0.5	9	10	0.0	594	596	0.7
28	Uttarakhand	38.5	8	8	0.2	0	0	0.0	52	52	1.4
29	West Bengal	293.7	53	54	0.2	0	0	0.0	0	0	0.0
TOTAL STATE(S)		4389.6	1699	1872	0.4	88	91	0.0	9858	9937	2.2
UNION TERRITORIES:											
30	A & N Islands	1.4	1	1	0.7	0	0	0.0	26	26	19.1
31	Chandigarh	4.0	1	1	0.3	0	0	0.0	41	41	10.3
32	D&N Haveli	1.3	2	2	1.6	0	0	0.0	2	2	1.6
33	Daman & Diu	0.9	1	1	1.1	0	0	0.0	0	0	0.0
34	Delhi UT	56.0	54	60	1.0	3	3	0.1	927	928	16.6
35	Lakshadweep	0.2	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	4.7	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		68.4	59	65	0.9	3	3	0.0	996	997	14.6
TOTAL (ALL INDIA)		4458.0	1758	1937	0.4	91	94	0.0	10854	10934	2.4

Note: Adjusted Estimated Mid-year population of Children(Upto 18 years)

TABLE 6.2 - Page: 1 of 16

* Adjusted Estimated Mid-year Population of Children (Up to 18 Years) for newly created States Andhra Pradesh and Telangana, as estimated population for these States were not available.

'I' - refers to Cases Reported; 'V' refers to No.of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 6.2 (Continued)

S. No.	State/UT	Assault on Women (Girl Child) With Intent to Outrage Her Modesty								
		Total			Sexual Harassment			Assault or Use of Criminal Force to Women (Girls Children) with Intent to Disrobe		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)
STATES:										
1	Andhra Pradesh	274	274	1.7	68	68	0.4	40	40	0.3
2	Arunachal Pradesh	8	8	1.7	1	1	0.2	0	0	0.0
3	Assam	45	45	0.4	10	10	0.1	5	5	0.0
4	Bihar	11	11	0.0	5	5	0.0	1	1	0.0
5	Chhattisgarh	173	178	1.7	51	56	0.5	5	5	0.0
6	Goa	28	30	5.4	9	11	1.7	1	1	0.2
7	Gujarat	134	134	0.6	75	75	0.4	7	7	0.0
8	Haryana	282	282	3.0	93	93	1.0	29	29	0.3
9	Himachal Pradesh	63	63	2.9	21	21	1.0	2	2	0.1
10	Jammu & Kashmir	2	2	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	17	17	0.1	14	14	0.1	2	2	0.0
12	Karnataka	45	51	0.2	20	22	0.1	5	5	0.0
13	Kerala	240	240	2.6	118	118	1.3	3	3	0.0
14	Madhya Pradesh	1332	1334	4.4	471	471	1.6	13	13	0.0
15	Maharashtra	2468	2494	6.5	1043	1049	2.8	77	77	0.2
16	Manipur	3	3	0.3	0	0	0.0	1	1	0.1
17	Meghalaya	11	11	1.1	5	5	0.5	0	0	0.0
18	Mizoram	25	28	6.7	21	24	5.7	2	2	0.5
19	Nagaland	2	2	0.3	2	2	0.3	0	0	0.0
20	Odisha	290	290	2.1	53	53	0.4	62	62	0.4
21	Punjab	183	183	2.1	82	82	0.9	8	8	0.1
22	Rajasthan	360	362	1.3	63	63	0.2	26	26	0.1
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	366	370	3.3	74	76	0.7	22	22	0.2
26	Tripura	33	34	2.7	6	7	0.5	12	12	1.0
27	Uttar Pradesh	868	868	1.0	729	729	0.8	104	104	0.1
28	Uttarakhand	17	17	0.4	4	4	0.1	1	1	0.0
29	West Bengal	203	209	0.7	32	35	0.1	30	30	0.1
TOTAL STATE(S)		7483	7540	1.7	3070	3094	0.7	458	458	0.1
UNION TERRITORIES:										
30	A & N Islands	12	12	8.8	4	4	2.9	0	0	0.0
31	Chandigarh	20	20	5.0	4	4	1.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	1	1	1.1	1	1	1.1	0	0	0.0
34	Delhi UT	871	876	15.6	270	272	4.8	82	83	1.5
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	3	3	0.6	1	1	0.2	0	0	0.0
TOTAL UT(S)		907	912	13.3	280	282	4.1	82	83	1.2
TOTAL (ALL INDIA)		8390	8452	1.9	3350	3376	0.8	540	541	0.1

TABLE 6.2 - Page: 2 of 16

Col. 13= Col. 16+ Col. 19+ Col. 22+ Col. 25+ Col. 28

Col. 14= Col. 17+ Col. 20+ Col. 23+ Col. 26+ Col. 29

TABLE 6.2 (Continued)

S. No.	State/UT	Assault on Women (Girl Child) With Intent to Outrage Her Modesty								
		Voyeurism			Stalking			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(22)	(23)	(24)	(25)	(26)	(27)	(28)	(29)	(30)
STATES:										
1	Andhra Pradesh	4	4	0.0	46	46	0.3	116	116	0.7
2	Arunachal Pradesh	0	0	0.0	1	1	0.2	6	6	1.3
3	Assam	0	0	0.0	0	0	0.0	30	30	0.3
4	Bihar	0	0	0.0	0	0	0.0	5	5	0.0
5	Chhattisgarh	0	0	0.0	13	13	0.1	104	104	1.0
6	Goa	0	0	0.0	5	5	1.0	13	13	2.5
7	Gujarat	0	0	0.0	23	23	0.1	29	29	0.1
8	Haryana	4	4	0.0	67	67	0.7	89	89	1.0
9	Himachal Pradesh	0	0	0.0	11	11	0.5	29	29	1.3
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	2	2	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	1	1	0.0
12	Karnataka	1	2	0.0	3	6	0.0	16	16	0.1
13	Kerala	3	3	0.0	4	4	0.0	112	112	1.2
14	Madhya Pradesh	3	3	0.0	55	55	0.2	790	792	2.6
15	Maharashtra	12	16	0.0	422	425	1.1	914	927	2.4
16	Manipur	0	0	0.0	0	0	0.0	2	2	0.2
17	Meghalaya	0	0	0.0	0	0	0.0	6	6	0.6
18	Mizoram	0	0	0.0	0	0	0.0	2	2	0.5
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	1	1	0.0	0	0	0.0	174	174	1.2
21	Punjab	1	1	0.0	8	8	0.1	84	84	1.0
22	Rajasthan	1	1	0.0	10	10	0.0	260	262	0.9
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	6	6	0.1	135	136	1.2	129	130	1.2
26	Tripura	0	0	0.0	0	0	0.0	15	15	1.2
27	Uttar Pradesh	3	3	0.0	25	25	0.0	7	7	0.0
28	Uttarakhand	1	1	0.0	1	1	0.0	10	10	0.3
29	West Bengal	5	5	0.0	17	17	0.1	119	122	0.4
TOTAL STATE(S)		45	50	0.0	846	853	0.2	3064	3085	0.7
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	2	2	1.5	6	6	4.4
31	Chandigarh	0	0	0.0	3	3	0.8	13	13	3.3
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	6	6	0.1	169	170	3.0	344	345	6.1
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	2	2	0.4
TOTAL UT(S)		6	6	0.1	174	175	2.5	365	366	5.3
TOTAL (ALL INDIA)		51	56	0.0	1020	1028	0.2	3429	3451	0.8

TABLE 6.2 (Continued)

S. No.	State/UT	Insult to Modesty of Women (Girls Children)			Kidnapping & Abduction (Section 363,364,364A, 366 IPC)								
					Kidnapping & Abduction (Total)			Kidnapping & Abduction (Section 363 IPC)			Kidnapping & Abduction in order to Murder		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)	(40)	(41)	(42)
STATES:													
1	Andhra Pradesh	54	54	0.3	497	526	3.2	223	231	1.4	2	2	0.0
2	Arunachal Pradesh	0	0	0.0	120	140	25.6	74	86	15.8	0	0	0.0
3	Assam	0	0	0.0	383	383	3.2	58	58	0.5	0	0	0.0
4	Bihar	0	0	0.0	1231	1231	2.7	193	193	0.4	35	35	0.1
5	Chhattisgarh	2	2	0.0	1846	1890	18.4	1277	1313	12.7	0	0	0.0
6	Goa	1	1	0.2	102	108	19.6	101	107	19.4	0	0	0.0
7	Gujarat	2	2	0.0	1589	1626	7.7	768	799	3.7	1	1	0.0
8	Haryana	5	5	0.1	1255	1281	13.5	121	123	1.3	1	1	0.0
9	Himachal Pradesh	1	1	0.0	232	249	10.7	62	74	2.9	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	244	247	5.4	230	232	5.1	2	2	0.0
11	Jharkhand	0	0	0.0	110	113	0.8	35	35	0.3	2	2	0.0
12	Karnataka	1	1	0.0	1605	1664	8.2	1328	1374	6.8	0	0	0.0
13	Kerala	10	10	0.1	171	171	1.8	39	39	0.4	0	0	0.0
14	Madhya Pradesh	37	37	0.1	5265	5306	17.5	2491	2522	8.3	0	0	0.0
15	Maharashtra	91	91	0.2	6960	7150	18.4	5337	5478	14.1	5	5	0.0
16	Manipur	2	2	0.2	52	58	5.4	1	2	0.1	0	0	0.0
17	Meghalaya	0	0	0.0	48	48	4.8	23	23	2.3	0	0	0.0
18	Mizoram	0	0	0.0	9	11	2.4	8	10	2.2	0	0	0.0
19	Nagaland	0	0	0.0	40	41	6.0	35	36	5.2	0	0	0.0
20	Odisha	11	11	0.1	986	995	7.0	577	586	4.1	0	0	0.0
21	Punjab	3	3	0.0	937	959	10.7	55	56	0.6	3	3	0.0
22	Rajasthan	1	5	0.0	1690	1711	5.9	681	689	2.4	0	0	0.0
23	Sikkim	0	0	0.0	2	4	1.0	1	3	0.5	0	0	0.0
24	Tamil Nadu	0	0	0.0	398	403	2.0	42	46	0.2	0	0	0.0
25	Telangana	59	59	0.5	608	629	5.4	260	270	2.3	0	0	0.0
26	Tripura	2	2	0.2	92	96	7.4	14	16	1.1	0	0	0.0
27	Uttar Pradesh	1	1	0.0	5913	5933	6.7	1186	1199	1.3	129	129	0.1
28	Uttarakhand	0	0	0.0	444	472	11.5	140	151	3.6	1	1	0.0
29	West Bengal	12	13	0.0	1951	1967	6.6	1077	1083	3.7	11	11	0.0
TOTAL STATE(S)		295	300	0.1	34780	35412	7.9	16437	16834	3.7	192	192	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	28	30	20.6	28	30	20.6	0	0	0.0
31	Chandigarh	0	0	0.0	164	184	41.0	121	138	30.3	0	0	0.0
32	D&N Haveli	0	0	0.0	14	14	11.0	14	14	11.0	0	0	0.0
33	Daman & Diu	0	0	0.0	21	25	23.1	21	25	23.1	0	0	0.0
34	Delhi UT	52	52	0.9	6881	7322	122.9	6836	7257	122.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	1	1	0.2	5	6	1.1	5	6	1.1	0	0	0.0
TOTAL UT(S)		53	53	0.8	7113	7581	104.0	7025	7470	102.7	0	0	0.0
TOTAL (ALL INDIA)		348	353	0.1	41893	42993	9.4	23462	24304	5.3	192	192	0.0

TABLE 6.2 - Page: 4 of 16

Col. 34= Col. 37+ Col. 40+ Col. 43+ Col. 46+ Col. 49
Col. 35= Col. 38+ Col. 41+ Col. 44+ Col. 47+ Col. 50

TABLE 6.2 (Continued)

S. No.	State/UT	Kidnapping & Abduction (Section 363,364,364A, 366 IPC) (Contd..)								
		Kidnapping for Ransom			Kidnapping & Abduction of Women to Compel Her Marriage			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(43)	(44)	(45)	(46)	(47)	(48)	(49)	(50)	(51)
STATES:										
1	Andhra Pradesh	5	5	0.0	196	214	1.3	71	74	0.5
2	Arunachal Pradesh	4	6	0.9	12	12	2.6	30	36	6.4
3	Assam	4	4	0.0	189	189	1.6	132	132	1.1
4	Bihar	3	3	0.0	985	985	2.2	15	15	0.0
5	Chhattisgarh	6	6	0.1	215	220	2.1	348	351	3.5
6	Goa	0	0	0.0	0	0	0.0	1	1	0.2
7	Gujarat	8	8	0.0	742	745	3.6	70	73	0.3
8	Haryana	5	5	0.1	422	423	4.5	706	729	7.6
9	Himachal Pradesh	1	1	0.0	126	129	5.8	43	45	2.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	12	13	0.3
11	Jharkhand	2	2	0.0	51	54	0.4	20	20	0.2
12	Karnataka	9	10	0.0	81	81	0.4	187	199	1.0
13	Kerala	1	1	0.0	52	52	0.6	79	79	0.8
14	Madhya Pradesh	5	5	0.0	1548	1551	5.1	1221	1228	4.1
15	Maharashtra	8	8	0.0	945	955	2.5	665	704	1.8
16	Manipur	0	0	0.0	40	45	4.1	11	11	1.1
17	Meghalaya	2	2	0.2	2	2	0.2	21	21	2.1
18	Mizoram	0	0	0.0	1	1	0.3	0	0	0.0
19	Nagaland	0	0	0.0	2	2	0.3	3	3	0.4
20	Odisha	4	4	0.0	221	221	1.6	184	184	1.3
21	Punjab	2	2	0.0	636	646	7.2	241	252	2.7
22	Rajasthan	9	9	0.0	531	531	1.9	469	482	1.6
23	Sikkim	0	0	0.0	1	1	0.5	0	0	0.0
24	Tamil Nadu	3	3	0.0	313	313	1.5	40	41	0.2
25	Telangana	5	5	0.0	172	173	1.5	171	181	1.5
26	Tripura	1	1	0.1	41	41	3.3	36	38	2.9
27	Uttar Pradesh	28	29	0.0	4458	4462	5.0	112	114	0.1
28	Uttarakhand	0	0	0.0	8	8	0.2	295	312	7.7
29	West Bengal	15	15	0.1	489	489	1.7	359	369	1.2
TOTAL STATE(S)		130	134	0.0	12479	12545	2.8	5542	5707	1.3
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	35	37	8.8	8	9	2.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	12	13	0.2	2	2	0.0	31	50	0.6
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		12	13	0.2	37	39	0.5	39	59	0.6
TOTAL (ALL INDIA)		142	147	0.0	12516	12584	2.8	5581	5766	1.3

TABLE 6.2 (Continued)

S. No.	State/UT	Foeticide			Abetment of Suicide of Child			Exposure and Abandonment			Procurement of Minor Girls			Importation of Girls from Foreign Country		
		I	V	R	I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(52)	(53)	(54)	(55)	(56)	(57)	(58)	(59)	(60)	(61)	(62)	(63)	(64)	(65)	(66)
STATES:																
1	Andhra Pradesh	0	0	0.0	1	1	0.0	27	27	0.2	33	33	0.2	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	1303	1303	11.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	305	305	0.7	0	0	0.0
5	Chhattisgarh	11	11	0.1	8	8	0.1	21	21	0.2	2	2	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	6	6	1.2	0	0	0.0	0	0	0.0
7	Gujarat	1	1	0.0	0	0	0.0	60	60	0.3	1	1	0.0	0	0	0.0
8	Haryana	14	14	0.2	0	0	0.0	27	56	0.3	190	190	2.0	0	0	0.0
9	Himachal Pradesh	1	1	0.0	1	1	0.0	9	9	0.4	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	16	16	0.4	1	1	0.0	0	0	0.0
11	Jharkhand	1	1	0.0	0	0	0.0	0	0	0.0	27	27	0.2	0	0	0.0
12	Karnataka	1	1	0.0	0	0	0.0	100	101	0.5	65	65	0.3	0	0	0.0
13	Kerala	0	0	0.0	3	4	0.0	4	4	0.0	3	3	0.0	0	0	0.0
14	Madhya Pradesh	17	17	0.1	8	8	0.0	145	146	0.5	5	5	0.0	0	0	0.0
15	Maharashtra	11	11	0.0	13	13	0.0	219	220	0.6	6	6	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	1	1	0.1	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	1	1	0.1	18	18	1.8	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	1	1	0.0	7	7	0.0	0	0	0.0
21	Punjab	10	10	0.1	2	2	0.0	41	41	0.5	6	6	0.1	0	0	0.0
22	Rajasthan	13	13	0.0	1	1	0.0	141	141	0.5	38	38	0.1	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	1	1	0.0	2	2	0.0	9	9	0.0	0	0	0.0
25	Telangana	2	2	0.0	0	0	0.0	28	28	0.3	42	42	0.4	0	0	0.0
26	Tripura	0	0	0.0	1	1	0.1	0	0	0.0	14	14	1.1	0	0	0.0
27	Uttar Pradesh	12	12	0.0	8	8	0.0	3	3	0.0	1	1	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.0	1	1	0.0
29	West Bengal	0	0	0.0	4	4	0.0	0	0	0.0	1003	1055	3.4	1	1	0.0
TOTAL STATE(S)		94	94	0.0	51	52	0.0	852	884	0.2	3080	3132	0.7	2	2	0.0
UNION TERRITORIES:																
30	A & N Islands	0	0	0.0	0	0	0.0	2	2	1.5	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	6	6	1.5	7	7	1.8	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	2	2	1.6	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	3	3	0.1	0	0	0.0	23	23	0.4	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		3	3	0.0	0	0	0.0	33	33	0.5	7	7	0.1	0	0	0.0
TOTAL (ALL INDIA)		97	97	0.0	51	52	0.0	885	917	0.2	3087	3139	0.7	2	2	0.0

TABLE 6.2 - Page: 6 of 16

TABLE 6.2 (Continued)

S. No.	State/UT	Buying of Minors For Prostitution			Selling of Minors For Prostitution			Prohibition of Child Marriage Act			Transplantation of Human Organs Act		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(67)	(68)	(69)	(70)	(71)	(72)	(73)	(74)	(75)	(76)	(77)	(78)
STATES:													
1	Andhra Pradesh	0	0	0.0	0	0	0.0	15	15	0.1	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	14	14	0.1	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	2	2	0.0	6	6	0.1	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	9	11	0.0	0	0	0.0
8	Haryana	1	1	0.0	2	2	0.0	14	15	0.2	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	1	1	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	1	1	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	35	35	0.2	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	13	13	0.1	0	0	0.0
14	Madhya Pradesh	0	0	0.0	5	5	0.0	9	9	0.0	0	0	0.0
15	Maharashtra	7	7	0.0	1	1	0.0	24	24	0.1	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	1	1	0.0	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	5	5	0.1	0	0	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	6	6	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	77	77	0.4	0	0	0.0
25	Telangana	1	1	0.0	0	0	0.0	15	15	0.1	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	2	2	0.2	0	0	0.0
27	Uttar Pradesh	2	2	0.0	4	4	0.0	4	4	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	1	1	0.0	0	0	0.0
29	West Bengal	0	0	0.0	91	97	0.3	40	40	0.1	0	0	0.0
TOTAL STATE(S)		11	11	0.0	105	111	0.0	292	295	0.1	0	0	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	1	1	0.7	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	6	7	0.1	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	6	7	0.1	1	1	0.0	0	0	0.0
TOTAL (ALL INDIA)		11	11	0.0	111	118	0.0	293	296	0.1	0	0	0.0

TABLE 6.2 (Continued)

S. No.	State/UT	Child Labour (Prohibition and Regulation) Act, 1986					
		Child Labour (P) Act (Total)			Offences committed Against Migrant (Total)		
		I	V	R	I	V	R
(1)	(2)	(79)	(80)	(81)	(82)	(83)	(84)
STATES:							
1	Andhra Pradesh	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0
3	Assam	4	4	0.0	3	3	0.0
4	Bihar	0	0	0.0	0	0	0.0
5	Chhattisgarh	2	2	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0
7	Gujarat	4	4	0.0	0	0	0.0
8	Haryana	4	4	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0
11	Jharkhand	2	2	0.0	2	2	0.0
12	Karnataka	34	137	0.2	11	89	0.1
13	Kerala	0	0	0.0	0	0	0.0
14	Madhya Pradesh	2	2	0.0	1	1	0.0
15	Maharashtra	96	118	0.3	20	20	0.1
16	Manipur	0	0	0.0	0	0	0.0
17	Meghalaya	2	2	0.2	2	2	0.2
18	Mizoram	0	0	0.0	0	0	0.0
19	Nagaland	1	1	0.1	0	0	0.0
20	Odisha	2	2	0.0	0	0	0.0
21	Punjab	2	2	0.0	0	0	0.0
22	Rajasthan	6	6	0.0	2	2	0.0
23	Sikkim	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0
25	Telangana	5	8	0.0	3	3	0.0
26	Tripura	0	0	0.0	0	0	0.0
27	Uttar Pradesh	26	30	0.0	2	6	0.0
28	Uttarakhand	1	1	0.0	0	0	0.0
29	West Bengal	1	3	0.0	0	0	0.0
TOTAL STATE(S)		194	328	0.0	46	128	0.0
UNION TERRITORIES:							
30	A & N Islands	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0
34	Delhi UT	57	121	1.0	7	16	0.1
35	Lakshadweep	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0
TOTAL UT(S)		57	121	0.8	7	16	0.1
TOTAL (ALL INDIA)		251	449	0.1	53	144	0.0

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Col. 79= Col. 82+ Col. 94

Col. 82= Col. 85+ Col. 88+ Col. 91

Col. 80= Col. 83+ Col. 95

Col. 83= Col. 86+ Col. 89+ Col. 92

TABLE 6.2 (Continued)

S. No.	State/UT	Child Labour (Prohibition & Regulation) Act, 1986 (Contd..)								
		Against SC Migrants			Against ST Migrants			Against Other Migrants		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(85)	(86)	(87)	(88)	(89)	(90)	(91)	(92)	(93)
STATES:										
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	3	3	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	2	2	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	11	89	0.1
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	1	1	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	20	20	0.1
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	2	2	0.2
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	1	1	0.0	0	0	0.0	1	1	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	0	0	0.0	3	3	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	1	5	0.0	1	1	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		4	4	0.0	1	5	0.0	41	119	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	7	16	0.1
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	7	16	0.1
TOTAL (ALL INDIA)		4	4	0.0	1	5	0.0	48	135	0.0

TABLE 6.2 (Continued)

S. No.	State/UT	Child Labour (Prohibition & Regulation) Act, 1986 (Contd..)											
		Offences committed Against Locals			Against SC			Against ST			Against Others		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(94)	(95)	(96)	(97)	(98)	(99)	(100)	(101)	(102)	(103)	(104)	(105)
STATES:													
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	1	1	0.0	0	0	0.0	0	0	0.0	1	1	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	2	2	0.0	0	0	0.0	1	1	0.0	1	1	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	4	4	0.0	1	1	0.0	0	0	0.0	3	3	0.0
8	Haryana	4	4	0.0	4	4	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	23	48	0.1	1	1	0.0	0	0	0.0	22	47	0.1
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	1	1	0.0	0	0	0.0	1	1	0.0	0	0	0.0
15	Maharashtra	76	98	0.2	0	0	0.0	0	0	0.0	76	98	0.2
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	1	1	0.1	0	0	0.0	0	0	0.0	1	1	0.1
20	Odisha	2	2	0.0	2	2	0.0	0	0	0.0	0	0	0.0
21	Punjab	2	2	0.0	0	0	0.0	0	0	0.0	2	2	0.0
22	Rajasthan	4	4	0.0	0	0	0.0	0	0	0.0	4	4	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	2	5	0.0	0	0	0.0	0	0	0.0	2	5	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	24	24	0.0	0	0	0.0	0	0	0.0	24	24	0.0
28	Uttarakhand	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
29	West Bengal	1	3	0.0	0	0	0.0	0	0	0.0	1	3	0.0
TOTAL STATE(S)		148	200	0.0	9	9	0.0	2	2	0.0	137	189	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	50	105	0.9	0	0	0.0	0	0	0.0	50	105	0.9
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		50	105	0.7	0	0	0.0	0	0	0.0	50	105	0.7
TOTAL (ALL INDIA)		198	305	0.0	9	9	0.0	2	2	0.0	187	294	0.0

TABLE 6.2 - Page: 10 of 16

Col. 94= Col. 97+ Col.100 + Col. 103

Col. 95= Col. 98+ Col.101 + Col. 104

TABLE 6.2 (Continued)

S. No.	State/UT	Immoral Traffic (Prevention) Act, 1956								
		Immoral Traffic (Prevention) Act (Total)			Under Section 5			Under Section 6		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(106)	(107)	(108)	(109)	(110)	(111)	(112)	(113)	(114)
STATES:										
1	Andhra Pradesh	4	7	0.0	3	6	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	5	18	0.0	2	15	0.0	3	3	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	3	2	0.0	1	1	0.0	1	1	0.0
8	Haryana	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	2	2	0.0	2	2	0.0	0	0	0.0
12	Karnataka	10	10	0.1	5	5	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	18	28	0.0	10	16	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	1	1	0.0	1	1	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	1	1	0.0	1	1	0.0	0	0	0.0
25	Telangana	1	2	0.0	1	2	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	3	3	0.0	2	2	0.0	0	0	0.0
28	Uttarakhand	1	1	0.0	0	0	0.0	0	0	0.0
29	West Bengal	9	30	0.0	5	26	0.0	0	0	0.0
TOTAL STATE(S)		58	105	0.0	33	77	0.0	4	4	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		58	105	0.0	33	77	0.0	4	4	0.0

TABLE 6.2 - Page: 11 of 16

Col. 106= Col. 109+ Col.112 + Col. 115 +Col. 118 + Col. 121
Col. 107= Col. 110+ Col.113 + Col. 116 +Col. 119 + Col. 122

TABLE 6.2 (Continued)

S. No.	State/UT	Immoral Traffic (Prevention) Act, 1956								
		Under Section 7			Under Section 8			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(115)	(116)	(117)	(118)	(119)	(120)	(121)	(122)	(123)
STATES:										
1	Andhra Pradesh	0	0	0.0	0	-	0.0	1	1	0.0
2	Arunachal Pradesh	0	0	0.0	0	-	0.0	0	0	0.0
3	Assam	0	0	0.0	0	-	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	-	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	-	0.0	0	0	0.0
6	Goa	0	0	0.0	0	-	0.0	0	0	0.0
7	Gujarat	0	0	0.0	1	-	0.0	0	0	0.0
8	Haryana	0	0	0.0	0	-	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	-	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	-	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	-	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	-	0.0	5	5	0.0
13	Kerala	0	0	0.0	0	-	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	-	0.0	0	0	0.0
15	Maharashtra	3	3	0.0	0	-	0.0	5	9	0.0
16	Manipur	0	0	0.0	0	-	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	-	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	-	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	-	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	-	0.0	0	0	0.0
21	Punjab	0	0	0.0	0	-	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	0	-	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	-	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	-	0.0	0	0	0.0
25	Telangana	0	0	0.0	0	-	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	-	0.0	0	0	0.0
27	Uttar Pradesh	1	1	0.0	0	-	0.0	0	0	0.0
28	Uttarakhand	1	1	0.0	0	-	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	-	0.0	4	4	0.0
TOTAL STATE(S)		5	5	0.0	1	-	0.0	15	19	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	-	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	-	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	-	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	-	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	-	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	-	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	-	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	-	0.0	0	0	0.0
TOTAL (ALL INDIA)		5	5	0.0	1	-	0.0	15	19	0.0

TABLE 6.2 (Continued)

S. No.	State/UT	Juveniles Justice (Care and Protection of Children) Act			Protection of Children from Sexual Offences Act					
					Protection of Children from Sexual Offences Act (Total)			Under Section 4		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(124)	(125)	(126)	(127)	(128)	(129)	(130)	(131)	(132)
STATES:										
1	Andhra Pradesh	5	5	0.0	237	237	1.5	80	80	0.5
2	Arunachal Pradesh	0	0	0.0	12	12	2.6	10	10	2.1
3	Assam	83	83	0.7	731	731	6.1	397	397	3.3
4	Bihar	1	1	0.0	60	60	0.1	37	37	0.1
5	Chhattisgarh	1	1	0.0	1164	1169	11.6	548	548	5.5
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	107	137	0.5	1416	1424	6.8	1014	1019	4.9
8	Haryana	53	104	0.6	440	440	4.7	135	135	1.5
9	Himachal Pradesh	6	6	0.3	3	3	0.1	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	43	43	0.3	141	141	1.1	57	57	0.4
12	Karnataka	48	85	0.2	1480	1500	7.6	659	668	3.4
13	Kerala	201	204	2.2	516	542	5.5	65	65	0.7
14	Madhya Pradesh	0	0	0.0	1687	1687	5.6	669	669	2.2
15	Maharashtra	251	328	0.7	26	30	0.1	3	3	0.0
16	Manipur	0	0	0.0	25	26	2.6	15	16	1.6
17	Meghalaya	0	0	0.0	118	118	11.8	53	53	5.3
18	Mizoram	4	7	1.1	114	116	30.7	22	22	5.9
19	Nagaland	0	0	0.0	5	5	0.7	3	3	0.4
20	Odisha	45	45	0.3	19	19	0.1	0	0	0.0
21	Punjab	10	44	0.1	18	18	0.2	0	0	0.0
22	Rajasthan	216	879	0.8	222	222	0.8	26	26	0.1
23	Sikkim	6	6	3.0	54	55	26.6	29	29	14.3
24	Tamil Nadu	94	193	0.5	1544	1603	7.6	704	711	3.5
25	Telangana	126	159	1.1	264	264	2.4	110	110	1.0
26	Tripura	1	1	0.1	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	3078	3078	3.5	1336	1336	1.5
28	Uttarakhand	2	2	0.1	99	99	2.6	47	47	1.2
29	West Bengal	24	25	0.1	1289	1289	4.4	681	681	2.3
TOTAL STATE(S)		1327	2358	0.3	14762	14888	3.4	6700	6722	1.5
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	1	1	0.7	0	0	0.0
31	Chandigarh	15	20	3.8	1	1	0.3	0	0	0.0
32	D&N Haveli	0	0	0.0	13	13	10.2	9	9	7.1
33	Daman & Diu	1	1	1.1	4	4	4.4	3	3	3.3
34	Delhi UT	114	200	2.0	86	86	1.5	4	4	0.1
35	Lakshadweep	0	0	0.0	1	1	5.6	0	0	0.0
36	Puducherry	0	0	0.0	45	45	9.7	7	7	1.5
TOTAL UT(S)		130	221	1.9	151	151	2.2	23	23	0.3
TOTAL (ALL INDIA)		1457	2579	0.3	14913	15039	3.3	6723	6745	1.5

TABLE 6.2 - Page: 13 of 16

Col. 127= Col. 130+ Col.133 + Col. 136 +Col. 139 + Col. 142 + Col. 145

Col. 128= Col. 131+ Col.134 + Col. 137 +Col. 140 + Col. 143 + Col. 146

TABLE 6.2 (Continued)

S. No.	State/UT	Protection of Children from Sexual Offences Act, 2012 (Contd..)								
		Under Section 6			Under Section 8			Under Section 10		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(133)	(134)	(135)	(136)	(137)	(138)	(139)	(140)	(141)
STATES:										
1	Andhra Pradesh	52	52	0.3	15	15	0.1	5	5	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	145	145	1.2	120	120	1.0	21	21	0.2
4	Bihar	5	5	0.0	8	8	0.0	0	0	0.0
5	Chhattisgarh	149	149	1.5	261	262	2.6	43	43	0.4
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	101	101	0.5	175	175	0.8	12	12	0.1
8	Haryana	89	89	1.0	126	126	1.4	19	19	0.2
9	Himachal Pradesh	0	0	0.0	1	1	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	6	6	0.0	57	57	0.4	2	2	0.0
12	Karnataka	414	415	2.1	199	201	1.0	26	26	0.1
13	Kerala	37	37	0.4	198	221	2.1	28	28	0.3
14	Madhya Pradesh	11	11	0.0	720	720	2.4	4	4	0.0
15	Maharashtra	0	0	0.0	15	16	0.0	1	1	0.0
16	Manipur	5	5	0.5	4	4	0.4	0	0	0.0
17	Meghalaya	38	38	3.8	14	14	1.4	8	8	0.8
18	Mizoram	34	34	9.2	29	31	7.8	24	24	6.5
19	Nagaland	1	1	0.1	0	0	0.0	0	0	0.0
20	Odisha	2	2	0.0	14	14	0.1	2	2	0.0
21	Punjab	0	0	0.0	3	3	0.0	1	1	0.0
22	Rajasthan	17	17	0.1	11	11	0.0	3	3	0.0
23	Sikkim	10	10	4.9	14	15	6.9	0	0	0.0
24	Tamil Nadu	369	379	1.8	226	234	1.1	83	94	0.4
25	Telangana	25	25	0.2	37	37	0.3	5	5	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	104	104	0.1	1397	1397	1.6	16	16	0.0
28	Uttarakhand	5	5	0.1	30	30	0.8	0	0	0.0
29	West Bengal	425	425	1.4	86	86	0.3	16	16	0.1
TOTAL STATE(S)		2044	2055	0.5	3760	3798	0.9	319	330	0.1
UNION TERRITORIES:										
30	A & N Islands	1	1	0.7	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	3	3	2.4	0	0	0.0	0	0	0.0
33	Daman & Diu	1	1	1.1	0	0	0.0	0	0	0.0
34	Delhi UT	8	8	0.1	27	27	0.5	19	19	0.3
35	Lakshadweep	0	0	0.0	1	1	5.6	0	0	0.0
36	Puducherry	20	20	4.3	7	7	1.5	4	4	0.9
TOTAL UT(S)		33	33	0.5	35	35	0.5	23	23	0.3
TOTAL (ALL INDIA)		2077	2088	0.5	3795	3833	0.9	342	353	0.1

TABLE 6.2 (Continued)

S. No.	State/UT	Protection of Children from Sexual Offences Act, 2012						Attempt to Commit Murder		
		Under Section 14 & 15			Others					
		I	V	R	I	V	R	I	V	R
(1)	(2)	(142)	(143)	(144)	(145)	(146)	(147)	(148)	(149)	(150)
STATES:										
1	Andhra Pradesh	11	11	0.1	74	74	0.5	4	4	0.0
2	Arunachal Pradesh	0	0	0.0	2	2	0.4	0	0	0.0
3	Assam	0	0	0.0	48	48	0.4	66	67	0.6
4	Bihar	0	0	0.0	10	10	0.0	7	7	0.0
5	Chhattisgarh	26	26	0.3	137	141	1.4	14	14	0.1
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	1	1	0.0	113	116	0.5	7	7	0.0
8	Haryana	3	3	0.0	68	68	0.7	15	15	0.2
9	Himachal Pradesh	0	0	0.0	2	2	0.1	3	3	0.1
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	17	17	0.1	2	2	0.0	19	19	0.1
12	Karnataka	7	9	0.0	175	181	0.9	6	6	0.0
13	Kerala	0	0	0.0	188	191	2.0	8	8	0.1
14	Madhya Pradesh	0	0	0.0	283	283	0.9	27	29	0.1
15	Maharashtra	0	0	0.0	7	10	0.0	44	45	0.1
16	Manipur	0	0	0.0	1	1	0.1	0	0	0.0
17	Meghalaya	0	0	0.0	5	5	0.5	1	1	0.1
18	Mizoram	0	0	0.0	5	5	1.3	0	0	0.0
19	Nagaland	1	1	0.1	0	0	0.0	1	1	0.1
20	Odisha	1	1	0.0	0	0	0.0	4	4	0.0
21	Punjab	0	0	0.0	14	14	0.2	4	5	0.0
22	Rajasthan	0	0	0.0	165	165	0.6	3	3	0.0
23	Sikkim	0	0	0.0	1	1	0.5	0	0	0.0
24	Tamil Nadu	8	8	0.0	154	177	0.8	2	2	0.0
25	Telangana	0	0	0.0	87	87	0.8	3	3	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	19	19	0.0	206	206	0.2	7	7	0.0
28	Uttarakhand	0	0	0.0	17	17	0.4	0	0	0.0
29	West Bengal	0	0	0.0	81	81	0.3	18	19	0.1
TOTAL STATE(S)		94	96	0.0	1845	1887	0.4	263	269	0.1
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	1	1	0.3	1	1	0.3
32	D&N Haveli	0	0	0.0	1	1	0.8	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	28	28	0.5	12	12	0.2
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	7	7	1.5	0	0	0.0
TOTAL UT(S)		0	0	0.0	37	37	0.5	13	13	0.2
TOTAL (ALL INDIA)		94	96	0.0	1882	1924	0.4	276	282	0.1

TABLE 6.2

**Cases Reported (I), No. of Victims (V) and Rate(R) of Crimes Committed Against Children During 2015
(Concluded)**

S. No.	State/UT	Unnatural Offences (Section 377 IPC)			Human Trafficking			Other Crimes Committed Against Children			Total Crimes Against Children		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(151)	(152)	(153)	(154)	(155)	(156)	(157)	(158)	(159)	(160)	(161)	(162)
STATES:													
1	Andhra Pradesh	5	5	0.0	1	1	0.0	298	305	1.9	1992	2047	12.7
2	Arunachal Pradesh	0	0	0.0	1	2	0.2	0	0	0.0	181	202	38.7
3	Assam	1	1	0.0	9	9	0.1	131	137	1.1	2835	2855	23.8
4	Bihar	7	7	0.0	27	120	0.1	55	55	0.1	1917	2010	4.3
5	Chhattisgarh	14	14	0.1	12	30	0.1	804	825	8.0	4469	4567	44.5
6	Goa	2	2	0.4	1	1	0.2	49	53	9.4	242	256	46.5
7	Gujarat	13	14	0.1	0	0	0.0	138	142	0.7	3623	3729	17.5
8	Haryana	63	63	0.7	7	7	0.1	574	590	6.2	3262	3388	35.1
9	Himachal Pradesh	4	4	0.2	0	0	0.0	5	5	0.2	477	500	22.1
10	Jammu & Kashmir	8	8	0.2	0	0	0.0	2	2	0.0	308	312	6.8
11	Jharkhand	1	1	0.0	0	0	0.0	10	10	0.1	406	409	3.1
12	Karnataka	7	7	0.0	7	7	0.0	409	461	2.1	3961	4267	20.2
13	Kerala	142	143	1.5	6	30	0.1	304	315	3.3	2384	2464	25.5
14	Madhya Pradesh	39	39	0.1	22	30	0.1	2542	2699	8.5	12859	13083	42.8
15	Maharashtra	116	116	0.3	5	11	0.0	1120	1279	3.0	13921	14480	36.8
16	Manipur	1	4	0.1	0	0	0.0	8	8	0.8	110	120	11.4
17	Meghalaya	0	0	0.0	0	0	0.0	15	15	1.5	257	259	25.6
18	Mizoram	0	0	0.0	0	0	0.0	1	1	0.3	186	215	50.1
19	Nagaland	1	1	0.1	0	0	0.0	1	1	0.1	61	63	9.1
20	Odisha	0	0	0.0	20	58	0.1	104	104	0.7	2562	2609	18.2
21	Punjab	48	48	0.5	2	2	0.0	54	54	0.6	1836	1899	20.9
22	Rajasthan	17	17	0.1	6	25	0.0	164	170	0.6	3689	4411	12.9
23	Sikkim	0	0	0.0	0	0	0.0	1	1	0.5	64	67	31.5
24	Tamil Nadu	1	1	0.0	3	3	0.0	396	485	2.0	2617	2880	13.0
25	Telangana	6	6	0.1	11	14	0.1	381	670	3.4	2697	3065	24.1
26	Tripura	1	1	0.1	0	0	0.0	7	7	0.6	255	261	20.6
27	Uttar Pradesh	179	179	0.2	3	3	0.0	231	232	0.3	11420	11462	12.9
28	Uttarakhand	2	2	0.1	4	4	0.1	2	2	0.1	635	663	16.5
29	West Bengal	12	12	0.0	15	15	0.1	237	250	0.8	4963	5083	16.9
TOTAL STATE(S)		690	695	0.2	162	372	0.0	8043	8878	1.8	84189	87626	19.2
UNION TERRITORIES:													
30	A & N Islands	1	1	0.7	0	0	0.0	30	30	22.1	102	104	75.0
31	Chandigarh	11	11	2.8	2	2	0.5	2	2	0.5	271	296	67.8
32	D&N Haveli	0	0	0.0	0	0	0.0	2	2	1.6	35	35	27.6
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	28	32	30.8
34	Delhi UT	112	113	2.0	57	156	1.0	231	240	4.1	9489	10202	169.4
35	Lakshadweep	0	0	0.0	0	0	0.0	1	1	5.6	2	2	11.1
36	Puducherry	0	0	0.0	0	0	0.0	2	2	0.4	56	57	12.0
TOTAL UT(S)		124	125	1.8	59	158	0.9	268	277	3.9	9983	10728	146.0
TOTAL (ALL INDIA)		814	820	0.2	221	530	0.0	8311	9155	1.9	94172	98354	21.1

TABLE 6.2 - Page: 16 of 16

Col. 157= Col. 4+ Col.7 + Col. 10 +Col. 13 + Col. 31 + Col. 34 + Col. 52+ Col. 55+ Col.58 +Col. 61 +Col. 64 + Col. 67 + Col. 70 +Col. 73 + Col. 76+ Col.79 + Col. 106 +Col. 124 + Col. 127 + Col. 148 +Col. 151 + Col. 154
Col. 158= Col. 5+ Col. 8 + Col. 11 +Col. 14 + Col. 32 + Col. 35 + Col. 53+ Col. 56+ Col.59 +Col. 62 +Col. 65 + Col. 68 + Col. 71+ Col. 74 + Col. 77+ Col.80 + Col. 107 +Col. 125 + Col. 128 + Col. 149 +Col. 152 + Col. 155

'I' - refers to Cases Reported; 'V' refers to No.of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 6.3

Disposal of Crime Committed Against Children Cases by Police During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	Murder	810	1758	0	8	0	2560	27
2	Infanticide	44	91	0	2	0	133	9
3	Rape	4187	10854	0	14	0	15027	287
4	Assault on Women with Intent to Outrage her Modesty	2317	8390	1	0	0	10706	256
	4.1 Sexual Harassment	850	3350	1	0	0	4199	67
	4.2 Assault on Women with Intent to Disrobe	117	540	0	0	0	657	21
	4.3 Voyeurism	28	51	0	0	0	79	3
	4.4 Stalking	240	1020	0	0	0	1260	23
	4.5 Others assault	1082	3429	0	0	0	4511	142
5	Insult to the Modesty of Women (Girls Children)	132	348	0	0	0	480	9
6	Kidnapping & Abduction	20084	41893	23	58	19	61877	7312
	6.1 Kidnapping & Abduction	11423	23462	14	30	18	34823	4636
	6.2 Kidnaping & Abduction in Order to Murder	118	192	0	0	0	310	11
	6.3 Kidnapping for Ransom	70	142	0	0	0	212	12
	6.4 Kidnapping & Abduction of Women to Compel her for Marriage	5079	12516	7	4	1	17583	1284
	6.5 Other Kidnapping	3394	5581	2	24	0	8949	1369
7	Foeticide	44	97	0	0	0	141	9
8	Abetment of Suicide of child	35	51	0	0	0	86	2
9	Exposure and Abandonment	401	885	0	1	0	1285	41
10	Procurator of Minor girls	1244	3087	0	1	0	4330	150
11	Importation of Girls from Foreign Country	0	2	0	0	0	2	0
12	Buying of Minors for Prostitution	40	11	0	0	0	51	0
13	Selling of Minors for Prostitution	181	111	0	0	0	292	0
14	Prohibition of Child Marriage Act, 2006	158	293	0	5	0	446	11
15	Transplantation of Human Organs Act, 1994	1	0	0	0	0	1	0
16	Child Labour (Prohibition & Regulation) Act, 1986	102	251	0	0	0	353	1
	16.1 Offences committed against Migrant	29	53	0	0	0	82	0
	16.1.1 Offences Committed against SC Migrants	5	4	0	0	0	9	0
	16.1.2 Offences Committed against ST Migrants	0	1	0	0	0	1	0
	16.1.3 Offences Committed against Others Migrants	24	48	0	0	0	72	0
	16.2 Offences Committed against Locals	73	198	0	0	0	271	1
	16.2.1 Offences Committed against Local SCs	0	9	0	0	0	9	1
	16.2.2 Offences Committed against Local STs	0	2	0	0	0	2	0
	16.2.3 Offences Committed against Others Locals	73	187	0	0	0	260	0
17	Immoral Traffic (Prevention) Act, 1956	63	58	0	0	0	121	0
	17.1 Under ITP Section 5	20	33	0	0	0	53	0
	17.2 Under ITP Section 6	0	4	0	0	0	4	0
	17.3 Under ITP Section 7	10	5	0	0	0	15	0
	17.4 Under ITP Section 8	1	1	0	0	0	2	0
	17.5 Other Section of ITP Act	32	15	0	0	0	47	0
18	Juvenile Justice (Care and Protection of Children) Act, 2000	287	1457	0	3	0	1741	39
19	Protection of Children from Sexual Offences Act, 2012	2736	14913	7	31	1	17610	184
	19.1 Under POCSO Act Section 4	1476	6723	5	14	0	8180	61
	19.2 Under POCSO Act Section 6	208	2077	1	10	1	2273	12
	19.3 Under POCSO Act Section 8	451	3795	1	3	0	4242	55
	19.4 Under POCSO Act Section 10	63	342	0	0	0	405	6
	19.5 Under POCSO Act Sections 14 & 15	11	94	0	0	0	105	0
	19.6 Other Acts of POCSO	527	1882	0	4	0	2405	50
20	Attempt to Commit Murder	477	276	0	2	0	751	9
21	Unnatural Offences	166	814	0	0	0	980	14
22	Human Trafficking (Section 370 & 370A IPC)	10	221	0	1	0	230	2
23	Other Crimes Committed against Children	2402	8311	0	3	0	10710	402
Total Crimes against Children		35921	94172	31	129	20	129913	8764

TABLE 6.3 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col. 9+10+11 +12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate {Col.12 / (Col.12+Col.13)} x 100	Cases Pendency Percentage {(Col.15/(Col.3+ Col.4)) x 100
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	Murder	19	19	1423	161	1649	911	89.8	35.5
2	Infanticide	8	4	38	32	91	42	54.3	31.1
3	Rape	67	2	9755	119	10230	4797	98.8	31.9
4	Assault on Women with Intent to Outrage her Modesty	30	9	7093	149	7537	3169	97.9	29.6
4.1	Sexual Harassment	7	4	2943	71	3092	1107	97.6	26.4
4.2	Assault on Women with Intent to Disrobe	7	0	436	11	475	182	97.5	27.7
4.3	Voyeurism	0	0	47	3	53	26	94.0	32.9
4.4	Stalking	1	0	773	7	804	456	99.1	36.2
4.5	Others assault	15	5	2894	57	3113	1398	98.1	31.0
5	Insult to the Modesty of Women (Girls Children)	3	0	285	8	305	175	97.3	36.5
6	Kidnapping & Abduction	7359	408	15054	7093	37226	24651	68.0	39.8
6.1	Kidnapping & Abduction	5107	133	5536	4402	19814	15009	55.7	43.0
6.2	Kidnaping & Abduction in Order to Murder	24	0	135	41	211	99	76.7	31.9
6.3	Kidnapping for Ransom	6	0	93	8	119	93	92.1	43.9
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	1278	77	6896	1855	11390	6193	78.8	35.2
6.5	Other Kidnapping	944	198	2394	787	5692	3257	75.3	36.3
7	Foeticide	13	3	30	39	94	47	43.5	33.3
8	Abetment of Suicide of child	0	0	52	2	56	30	96.3	34.9
9	Exposure and Abandonment	74	29	99	597	840	445	14.2	34.6
10	Procuration of Minor girls	92	9	1348	421	2020	2310	76.2	53.3
11	Importation of Girls from Foreign Country	0	0	1	0	1	1	100.0	50.0
12	Buying of Minors for Prostitution	0	0	10	0	10	41	100.0	80.4
13	Selling of Minors for Prostitution	0	0	119	3	122	170	97.5	58.2
14	Prohibition of Child Marriage Act, 2006	11	0	240	28	290	156	89.6	34.6
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	1	-	100.0
16	Child Labour (Prohibition & Regulation) Act, 1986	1	0	152	1	155	198	99.3	56.1
16.1	Offences committed against Migrant	0	0	38	0	38	44	100.0	53.7
16.1.1	Offences Committed against SC Migrants	0	0	4	0	4	5	100.0	55.6
16.1.2	Offences Committed against ST Migrants	0	0	1	0	1	0	100.0	0.0
16.1.3	Offences Committed against Others Migrants	0	0	33	0	33	39	100.0	54.2
16.2	Offences Committed against Locals	1	0	114	1	117	154	99.1	56.8
16.2.1	Offences Committed against Local SCs	0	0	6	0	7	2	100.0	22.2
16.2.2	Offences Committed against Local STs	0	0	2	0	2	0	100.0	0.0
16.2.3	Offences Committed against Others Locals	1	0	106	1	108	152	99.1	58.5
17	Immoral Traffic (Prevention) Act, 1956	0	0	48	6	54	67	88.9	55.4
17.1	Under ITP Section 5	0	0	23	5	28	25	82.1	47.2
17.2	Under ITP Section 6	0	0	1	0	1	3	100.0	75.0
17.3	Under ITP Section 7	0	0	4	0	4	11	100.0	73.3
17.4	Under ITP Section 8	0	0	2	0	2	0	100.0	0.0
17.5	Other Section of ITP Act	0	0	18	1	19	28	94.7	59.6
18	Juvenile Justice (Care and Protection of Children) Act, 2000	15	1	1049	31	1135	606	97.1	34.7
19	Protection of Children from Sexual Offences Act, 2012	120	1	12980	397	13682	3928	97.0	22.3
19.1	Under POCSO Act Section 4	58	0	6107	170	6396	1784	97.3	21.8
19.2	Under POCSO Act Section 6	10	0	1632	34	1688	585	98.0	25.6
19.3	Under POCSO Act Section 8	21	1	3245	129	3451	791	96.2	18.6
19.4	Under POCSO Act Section 10	3	0	260	1	270	135	99.6	33.3
19.5	Under POCSO Act Sections 14 & 15	0	0	82	1	83	22	98.8	21.0
19.6	Other Acts of POCSO	28	0	1654	62	1794	611	96.4	25.4
20	Attempt to Commit Murder	7	0	263	30	309	442	89.8	58.7
21	Unnatural Offences	17	0	636	29	696	284	95.6	29.0
22	Human Trafficking (Section 370 & 370A IPC)	2	0	132	5	141	89	96.4	38.5
23	Other Crimes Committed against Children	104	7	6732	552	7797	2913	92.4	27.2
Total crimes against Children		7942	492	57539	9703	84440	45473	85.6	35.0

TABLE 6.3 - Page: 2 of 2

'JJ(C&PC)Act' - Juvenile Justice (Care and Protection of Children) Act, 2000; 'POSCO Act' - Protection of Children from Sexual Offences Act, 2012

TABLE 6.4

Disposal of Crimes Committed Against Children Cases by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col.6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Murder	5834	1423	0	0	7257	2
2	Infanticide	152	38	0	0	190	2
3	Rape	31912	9755	0	0	41667	35
4	Assault on Women with Intent to Outrage her Modesty	11591	7093	0	0	18684	162
	4.1 Sexual Harassment	4042	2943	0	0	6985	44
	4.2 Assault on Women with Intent to Disrobe	567	436	0	0	1003	4
	4.3 Voyeurism	58	47	0	0	105	1
	4.4 Stalking	832	773	0	0	1605	13
	4.5 Others assault	6092	2894	0	0	8986	100
5	Insult to the Modesty of Women (Girls Children)	756	285	0	0	1041	73
6	Kidnapping & Abduction	41394	15054	6	0	56442	139
	6.1 Kidnapping & Abduction	13279	5536	1	0	18814	41
	6.2 Kidnaping & Abduction in Order to Murder	633	135	0	0	768	0
	6.3 Kidnapping for Ransom	201	93	0	0	294	0
	6.4 Kidnapping & Abduction of Women to Compel her for Marriage	21157	6896	2	0	28051	69
	6.5 Other Kidnapping	6124	2394	3	0	8515	29
7	Foeticide	111	30	0	0	141	0
8	Abetment of Suicide of child	230	52	0	0	282	0
9	Exposure and Abandonment	786	99	0	0	885	1
10	Procurator of Minor girls	2457	1348	0	0	3805	17
11	Importation of Girls from Foreign Country	1	1	0	0	2	0
12	Buying of Minors for Prostitution	153	10	0	0	163	0
13	Selling of Minors for Prostitution	404	119	0	0	523	0
14	Prohibition of Child Marriage Act, 2006	627	240	0	0	867	8
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986	109	152	0	0	261	1
	16.1 Offences committed against Migrant	14	38	0	0	52	0
	16.1.1 Offences Committed against SC Migrants	4	4	0	0	8	0
	16.1.2 Offences Committed against ST Migrants	0	1	0	0	1	0
	16.1.3 Offences Committed against Others Migrants	10	33	0	0	43	0
	16.2 Offences Committed against Locals	95	114	0	0	209	1
	16.2.1 Offences Committed against Local SCs	1	6	0	0	7	0
	16.2.2 Offences Committed against Local STs	0	2	0	0	2	0
	16.2.3 Offences Committed against Others Locals	94	106	0	0	200	1
17	Immoral Traffic (Prevention) Act, 1956	323	48	0	0	371	0
	17.1 Under ITP Section 5	94	23	0	0	117	0
	17.2 Under ITP Section 6	10	1	0	0	11	0
	17.3 Under ITP Section 7	75	4	0	0	79	0
	17.4 Under ITP Section 8	5	2	0	0	7	0
	17.5 Other Section of ITP Act	139	18	0	0	157	0
18	Juvenile Justice (Care and Protection of Children) Act, 2000	1230	1049	0	0	2279	5
19	Protection of Children from Sexual Offences Act, 2012	7956	12980	1	0	20935	7
	19.1 Under PCSO Act Section 4	3996	6107	0	0	10103	2
	19.2 Under PCSO Act Section 6	667	1632	0	0	2299	0
	19.3 Under PCSO Act Section 8	1955	3245	0	0	5200	5
	19.4 Under PCSO Act Section 10	189	260	0	0	449	0
	19.5 Under PCSO Act Sections 14 & 15	39	82	0	0	121	0
	19.6 Other Acts of PCSO	1110	1654	1	0	2763	0
20	Attempt to Commit Murder	1520	263	0	0	1783	0
21	Unnatural Offences	864	636	0	0	1500	0
22	Human Trafficking (Section 370 & 370A IPC)	7	132	0	0	139	0
23	Other Crimes Committed against Children	22294	6732	0	0	29026	334
	Total crimes against Children	130711	57539	7	0	188243	786

TABLE 6.4 - Page: 1 of 2

TABLE 6.4 (Concluded)

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) x* 100	Cases Pendency Percentage {Col.12/(Col.3+Col.4)} x 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Murder	833	387	446	6422	46.5	88.5
2	Infanticide	23	12	11	165	52.2	86.8
3	Rape	5361	1843	3518	36271	34.4	87.0
4	Assault on Women with Intent to Outrage her Modesty	2940	1059	1881	15582	36.0	83.4
4.1	Sexual Harassment	1030	390	640	5911	37.9	84.6
4.2	Assault on Women with Intent to Disrobe	112	41	71	887	36.6	88.4
4.3	Voyeurism	8	3	5	96	37.5	91.4
4.4	Stalking	198	65	133	1394	32.8	86.9
4.5	Others assault	1592	560	1032	7294	35.2	81.2
5	Insult to the Modesty of Women (Girls Children)	148	49	99	820	33.1	78.8
6	Kidnapping & Abduction	5462	1691	3771	50841	31.0	90.1
6.1	Kidnapping & Abduction	1875	549	1326	16898	29.3	89.8
6.2	Kidnaping & Abduction in Order to Murder	82	28	54	686	34.1	89.3
6.3	Kidnapping for Ransom	30	8	22	264	26.7	89.8
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	2562	874	1688	25420	34.1	90.6
6.5	Other Kidnapping	913	232	681	7573	25.4	88.9
7	Foeticide	14	2	12	127	14.3	90.1
8	Abetment of Suicide of child	28	2	26	254	7.1	90.1
9	Exposure and Abandonment	39	7	32	845	17.9	95.5
10	Procurator of Minor girls	334	37	297	3454	11.1	90.8
11	Importation of Girls from Foreign Country	0	0	0	2	-	100.0
12	Buying of Minors for Prostitution	1	1	0	162	100.0	99.4
13	Selling of Minors for Prostitution	25	9	16	498	36.0	95.2
14	Prohibition of Child Marriage Act, 2006	70	15	55	789	21.4	91.0
15	Transplantation of Human Organs Act, 1994	0	0	0	0	-	-
16	Child Labour (Prohibition & Regulation) Act, 1986	14	7	7	246	50.0	94.3
16.1	Offences committed against Migrant	4	3	1	48	75.0	92.3
16.1.1	Offences Committed against SC Migrants	0	0	0	8	-	100.0
16.1.2	Offences Committed against ST Migrants	0	0	0	1	-	100.0
16.1.3	Offences Committed against Others Migrants	4	3	1	39	75.0	90.7
16.2	Offences Committed against Locals	10	4	6	198	40.0	94.7
16.2.1	Offences Committed against Local SCs	2	0	2	5	0.0	71.4
16.2.2	Offences Committed against Local STs	1	0	1	1	0.0	50.0
16.2.3	Offences Committed against Others Locals	7	4	3	192	57.1	96.0
17	Immoral Traffic (Prevention) Act, 1956	17	6	11	354	35.3	95.4
17.1	Under ITP Section 5	11	5	6	106	45.5	90.6
17.2	Under ITP Section 6	0	0	0	11	-	100.0
17.3	Under ITP Section 7	0	0	0	79	-	100.0
17.4	Under ITP Section 8	0	0	0	7	-	100.0
17.5	Other Section of ITP Act	6	1	5	151	16.7	96.2
18	Juvenile Justice (Care and Protection of Children) Act, 2000	292	159	133	1982	54.5	87.0
19	Protection of Children from Sexual Offences Act, 2012	2049	858	1191	18879	41.9	90.2
19.1	Under PCSO Act Section 4	883	361	522	9218	40.9	91.2
19.2	Under PCSO Act Section 6	217	69	148	2082	31.8	90.6
19.3	Under PCSO Act Section 8	501	241	260	4694	48.1	90.3
19.4	Under PCSO Act Section 10	39	13	26	410	33.3	91.3
19.5	Under PCSO Act Sections 14 & 15	22	20	2	99	90.9	81.8
19.6	Other Acts of PCSO	387	154	233	2376	39.8	86.0
20	Attempt to Commit Murder	184	73	111	1599	39.7	89.7
21	Unnatural Offences	194	84	110	1306	43.3	87.1
22	Human Trafficking (Section 370 & 370A IPC)	7	2	5	132	28.6	95.0
23	Other Crimes Committed against Children	3569	1387	2182	25123	38.9	86.6
Total crimes against Children		21604	7690	13914	165853	35.6	88.1

TABLE 6.4 - Page: 2 of 2

‘JJ(C&PC)Act’ - Juvenile Justice (Care and Protection of Children) Act, 2000; ‘POSCO Act’- Protection of Children from Sexual Offences Act, 2012

TABLE 6.5

Disposal by Police of Persons Arrested For Crimes Committed Against Children During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Murder	363	19	413	19	776	38
2	Infanticide	10	0	34	3	44	3
3	Rape	1208	7	2538	65	3746	72
4	Assault on Women with Intent to Outrage her Modesty	290	1	1817	13	2107	14
4.1	Sexual Harassment	76	0	680	4	756	4
4.2	Assault on Women with Intent to Disrobe	13	0	121	0	134	0
4.3	Voyeurism	0	0	41	0	41	0
4.4	Stalking	25	0	230	2	255	2
4.5	Others assault	176	1	745	7	921	8
5	Insult to the Modesty of Women (Girls Children)	6	0	143	4	149	4
6	Kidnapping & Abduction	2934	65	8191	247	11125	312
6.1	Kidnapping & Abduction	722	29	3289	80	4011	109
6.2	Kidnaping & Abduction in Order to Murder	28	1	111	1	139	2
6.3	Kidnapping for Ransom	50	0	45	0	95	0
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	1613	24	3352	112	4965	136
6.5	Other Kidnapping	521	11	1394	54	1915	65
7	Foeticide	2	0	6	2	8	2
8	Abetment of Suicide of Child	1	0	27	2	28	2
9	Exposure and Abandonment	12	10	125	20	137	30
10	Procuration of Minor girls	360	8	454	9	814	17
11	Importation of Girls from Foreign Country	0	0	0	0	0	0
12	Buying of Minors for Prostitution	13	0	36	0	49	0
13	Selling of Minors for Prostitution	60	5	106	3	166	8
14	Prohibition of Child Marriage Act, 2006	59	18	215	41	274	59
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986	17	0	88	3	105	3
16.1	Offences Committed against Migrant	0	0	19	0	19	0
16.1.1	Offences Committed against SC Migrants	0	0	2	0	2	0
16.1.2	Offences Committed against ST Migrants	0	0	0	0	0	0
16.1.3	Offences Committed against Others Migrants	0	0	17	0	17	0
16.2	Offences Committed against Locals	17	0	69	3	86	3
16.2.1	Offences Committed against Local SCs	0	0	1	0	1	0
16.2.2	Offences Committed against Local STs	0	0	0	0	0	0
16.2.3	Offences Committed against Others Locals	17	0	68	3	85	3
17	Immoral Traffic (Prevention) Act, 1956	29	18	140	25	169	43
17.1	Under ITP Section 5	0	0	13	5	13	5
17.2	Under ITP Section 6	0	0	8	0	8	0
17.3	Under ITP Section 7	0	0	12	0	12	0
17.4	Under ITP Section 8	0	0	1	0	1	0
17.5	Other Section of ITP Act	29	18	106	20	135	38
18	Juvenile Justice (Care and Protection of Children) Act, 2000	52	3	229	16	281	19
19	Protection of Children from Sexual Offences Act, 2012	625	6	1818	18	2443	24
19.1	Under PCSO Act Section 4	329	3	727	17	1056	20
19.2	Under PCSO Act Section 6	78	1	135	0	213	1
19.3	Under PCSO Act Section 8	146	2	416	0	562	2
19.4	Under PCSO Act Section 10	12	0	50	0	62	0
19.5	Under PCSO Act Sections 14 & 15	1	0	6	0	7	0
19.6	Other Acts of PCSO	59	0	484	1	543	1
20	Attempt to Commit Murder	263	7	839	22	1102	29
21	Unnatural Offences	43	3	120	0	163	3
22	Human Trafficking (Section 370 & 370A IPC)	23	0	9	0	32	0
23	Other Crimes Committed against Children	356	8	1692	57	2048	65
Total crimes against Children		6726	178	19040	569	25766	747

TABLE 6.5 - Page: 1 of 3

TABLE 6.5 (Continued)

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Murder	2287	157	70	10	2187	139
2	Infanticide	46	12	14	0	51	13
3	Rape	12220	253	203	0	11839	236
4	Assault on Women with Intent to Outrage her Modesty	9528	63	164	1	8881	63
4.1	Sexual Harassment	4139	27	123	0	3820	31
4.2	Assault on Women with Intent to Disrobe	563	3	16	0	534	1
4.3	Voyeurism	47	1	0	0	51	1
4.4	Stalking	1058	8	3	0	924	7
4.5	Others assault	3721	24	22	1	3552	23
5	Insult to the Modesty of Women (Girls Children)	374	1	5	0	336	4
6	Kidnapping & Abduction	27161	893	4790	214	20972	698
6.1	Kidnapping & Abduction	9112	382	1246	90	7103	252
6.2	Kidnaping & Abduction in Order to Murder	296	2	61	0	230	4
6.3	Kidnapping for Ransom	208	3	3	0	220	3
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	14678	451	3175	107	10372	381
6.5	Other Kidnapping	2867	55	305	17	3047	58
7	Foeticide	45	13	1	0	34	12
8	Abetment of Suicide of child	54	3	2	1	61	1
9	Exposure and Abandonment	93	46	27	0	85	43
10	Procuration of Minor girls	2471	10	255	1	1510	10
11	Importation of Girls from Foreign Country	2	1	0	0	1	0
12	Buying of Minors for Prostitution	6	9	0	0	13	2
13	Selling of Minors for Prostitution	124	12	2	1	144	13
14	Prohibition of Child Marriage Act, 2006	550	154	46	13	538	118
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986	250	7	4	0	196	2
16.1	Offences Committed against Migrant	55	3	0	0	52	1
16.1.1	Offences Committed against SC Migrants	4	0	0	0	4	0
16.1.2	Offences Committed against ST Migrants	1	0	0	0	1	0
16.1.3	Offences Committed against Others Migrants	50	3	0	0	47	1
16.2	Offences Committed against Locals	195	4	4	0	144	1
16.2.1	Offences Committed against Local SCs	9	1	1	0	9	1
16.2.2	Offences Committed against Local STs	2	0	0	0	2	0
16.2.3	Offences Committed against Others Locals	184	3	3	0	133	0
17	Immoral Traffic (Prevention) Act, 1956	106	37	10	6	121	39
17.1	Under ITP Section 5	67	27	0	0	64	25
17.2	Under ITP Section 6	7	0	0	0	4	0
17.3	Under ITP Section 7	3	1	0	0	6	1
17.4	Under ITP Section 8	3	0	0	0	4	0
17.5	Other Section of ITP Act	26	9	10	6	43	13
18	Juvenile Justice (Care and Protection of Children) Act, 2000	1504	191	3	0	1244	124
19	Protection of Children from Sexual Offences Act, 2012	18443	208	821	0	16132	192
19.1	Under PCSO Act Section 4	8446	109	423	0	7402	109
19.2	Under PCSO Act Section 6	2315	23	35	0	1899	19
19.3	Under PCSO Act Section 8	4901	34	261	0	4273	30
19.4	Under PCSO Act Section 10	365	8	7	0	303	8
19.5	Under PCSO Act Sections 14 & 15	107	0	8	0	95	0
19.6	Other Acts of PCSO	2309	34	87	0	2160	26
20	Attempt to Commit Murder	418	4	284	0	459	9
21	Unnatural Offences	827	6	28	0	722	9
22	Human Trafficking (Section 370 & 370A IPC)	261	39	3	0	227	37
23	Other Crimes Committed against Children	9697	363	164	8	9324	336
Total crimes against Children		86467	2482	6896	255	75077	2100

TABLE 6.5 (Concluded)

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
CRIME HEAD:					
1	Murder	315	11	491	35
2	Infanticide	8	0	17	2
3	Rape	1149	15	2775	74
4	Assault on Women with Intent to Outrage her Modesty	400	2	2190	11
4.1	Sexual Harassment	150	0	802	0
4.2	Assault on Women with Intent to Disrobe	24	0	123	2
4.3	Voyeurism	4	0	33	0
4.4	Stalking	62	0	324	3
4.5	Others assault	160	2	908	6
5	Insult to the Modesty of Women (Girls Children)	13	0	169	1
6	Kidnapping & Abduction	3086	64	9438	229
6.1	Kidnapping & Abduction	991	36	3783	113
6.2	Kidnaping & Abduction in Order to Murder	74	0	70	0
6.3	Kidnapping for Ransom	31	0	49	0
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	1643	18	4453	81
6.5	Other Kidnapping	347	10	1083	35
7	Foeticide	2	1	16	2
8	Abetment of Suicide of child	0	0	19	3
9	Exposure and Abandonment	9	2	109	31
10	Procuration of Minor girls	199	6	1321	10
11	Importation of Girls from Foreign Country	1	1	0	0
12	Buying of Minors for Prostitution	23	0	19	7
13	Selling of Minors for Prostitution	53	4	91	2
14	Prohibition of Child Marriage Act, 2006	28	14	212	68
15	Transplantation of Human Organs Act, 1994	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986	53	4	102	4
16.1	Offences Committed against Migrant	5	1	17	1
16.1.1	Offences Committed against SC Migrants	2	0	0	0
16.1.2	Offences Committed against ST Migrants	0	0	0	0
16.1.3	Offences Committed against Others Migrants	3	1	17	1
16.2	Offences Committed against Locals	48	3	85	3
16.2.1	Offences Committed against Local SCs	0	0	0	0
16.2.2	Offences Committed against Local STs	0	0	0	0
16.2.3	Offences Committed against Others Locals	48	3	85	3
17	Immoral Traffic (Prevention) Act, 1956	24	12	120	23
17.1	Under ITP Section 5	9	2	7	5
17.2	Under ITP Section 6	0	0	11	0
17.3	Under ITP Section 7	0	0	9	0
17.4	Under ITP Section 8	0	0	0	0
17.5	Other Section of ITP Act	15	10	93	18
18	Juvenile Justice (Care and Protection of Children) Act, 2000	104	27	434	59
19	Protection of Children from Sexual Offences Act, 2012	929	8	3004	32
19.1	Under PCSO Act Section 4	469	6	1208	14
19.2	Under PCSO Act Section 6	159	0	435	5
19.3	Under PCSO Act Section 8	202	2	727	4
19.4	Under PCSO Act Section 10	17	0	100	0
19.5	Under PCSO Act Sections 14 & 15	3	0	8	0
19.6	Other Acts of PCSO	79	0	526	9
20	Attempt to Commit Murder	121	6	656	18
21	Unnatural Offences	64	0	176	0
22	Human Trafficking (Section 370 & 370A IPC)	17	0	46	2
23	Other Crimes Committed against Children	392	14	1865	70
Total crimes against Children		6990	191	23270	683

TABLE 6.5 - Page: 3 of 3

‘JJ(C&PC)Act’ - Juvenile Justice (Care and Protection of Children) Act, 2000; ‘POSCO Act’ - Protection of Children from Sexual Offences Act, 2012

TABLE 6.6

Disposal by Courts of Persons Arrested For Crimes Committed Against Children During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Murder	2939	58	6277	178	11403	375
2	Infanticide	46	2	224	11	321	26
3	Rape	11308	51	28478	189	51625	476
4	Assault on Women with Intent to Outrage her Modesty	3431	2	11833	73	24145	138
4.1	Sexual Harassment	1236	1	4162	38	9218	70
4.2	Assault on Women with Intent to Disrobe	200	0	613	1	1347	2
4.3	Voyeurism	16	0	71	0	138	1
4.4	Stalking	217	0	923	2	2064	9
4.5	Others assault	1762	1	6064	32	11378	56
5	Insult to the Modesty of Women (Girls Children)	142	0	760	0	1238	4
6	Kidnapping & Abduction	16888	210	44157	1030	82017	1938
6.1	Kidnapping & Abduction	5808	57	12017	322	24928	631
6.2	Kidnaping & Abduction in Order to Murder	896	0	986	6	2112	10
6.3	Kidnapping for Ransom	251	2	268	6	739	11
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	7578	119	23882	588	41832	1088
6.5	Other Kidnapping	2355	32	7004	108	12406	198
7	Foeticide	38	2	144	14	216	28
8	Abetment of Suicide of child	69	0	302	11	432	12
9	Exposure and Abandonment	55	25	723	196	863	264
10	Procuration of Minor girls	688	7	2321	42	4519	59
11	Importation of Girls from Foreign Country	3	1	0	0	4	1
12	Buying of Minors for Prostitution	14	0	264	1	291	3
13	Selling of Minors for Prostitution	212	8	314	8	670	29
14	Prohibition of Child Marriage Act, 2006	303	26	1459	238	2300	382
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986	30	2	161	3	387	7
16.1	Offences Committed against Migrant	1	0	27	0	80	1
16.1.1	Offences Committed against SC Migrants	0	0	4	0	8	0
16.1.2	Offences Committed against ST Migrants	0	0	0	0	1	0
16.1.3	Offences Committed against Others Migrants	1	0	23	0	71	1
16.2	Offences Committed against Locals	29	2	134	3	307	6
16.2.1	Offences Committed against Local SCs	0	0	1	0	10	1
16.2.2	Offences Committed against Local STs	0	0	0	0	2	0
16.2.3	Offences Committed against Others Locals	29	2	133	3	295	5
17	Immoral Traffic (Prevention) Act, 1956	89	18	877	151	1087	208
17.1	Under ITP Section 5	6	0	194	45	264	70
17.2	Under ITP Section 6	3	1	15	0	22	1
17.3	Under ITP Section 7	1	1	350	28	357	30
17.4	Under ITP Section 8	0	0	6	1	10	1
17.5	Other Section of ITP Act	79	16	312	77	434	106
18	Juvenile Justice (Care and Protection of Children) Act, 2000	180	5	1280	81	2704	210
19	Protection of Children from Sexual Offences Act, 2012	4849	29	5585	23	26566	244
19.1	Under POCSO Act Section 4	2549	6	2609	12	12560	127
19.2	Under POCSO Act Section 6	378	6	460	2	2737	27
19.3	Under POCSO Act Section 8	1394	10	1338	0	7005	40
19.4	Under POCSO Act Section 10	86	1	154	0	543	9
19.5	Under POCSO Act Sections 14 & 15	10	0	39	0	144	0
19.6	Other Acts of POCSO	432	6	985	9	3577	41
20	Attempt to Commit Murder	1049	8	2678	34	4186	51
21	Unnatural Offences	283	0	906	3	1911	12
22	Human Trafficking (Section 370 & 370A IPC)	1	0	7	2	235	39
23	Other Crimes Committed against Children	6223	152	23548	345	39095	833
Total crimes against Children		48840	606	132298	2633	256215	5339

TABLE 6.6 - Page: 1 of 4

TABLE 6.6 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts*		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Murder	0	0	6	1	1275	41
2	Infanticide	4	3	0	0	40	3
3	Rape	23	0	11	0	6406	61
4	Assault on Women with Intent to Outrage her Modesty	111	0	14	0	3567	9
4.1	Sexual Harassment	19	0	0	0	1354	0
4.2	Assault on Women with Intent to Disrobe	9	0	0	0	128	0
4.3	Voyeurism	1	0	0	0	8	0
4.4	Stalking	11	0	1	0	245	1
4.5	Others assault	71	0	13	0	1832	8
5	Insult to the Modesty of Women (Girls Children)	74	0	0	0	166	0
6	Kidnapping & Abduction	152	1	116	17	7785	201
6.1	Kidnapping & Abduction	6	1	40	11	2396	41
6.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	109	2
6.3	Kidnapping for Ransom	0	0	0	0	61	1
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	137	0	72	6	3940	131
6.5	Other Kidnapping	9	0	4	0	1279	26
7	Foeticide	0	0	0	0	20	4
8	Abetment of Suicide of child	0	0	0	0	35	0
9	Exposure and Abandonment	0	0	1	0	47	17
10	Procuration of Minor girls	2	0	0	0	542	4
11	Importation of Girls from Foreign Country	0	0	0	0	0	0
12	Buying of Minors for Prostitution	0	0	0	0	1	1
13	Selling of Minors for Prostitution	0	0	2	0	37	4
14	Prohibition of Child Marriage Act, 2006	0	0	10	6	206	27
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986	0	0	0	0	19	0
16.1	Offences committed against Migrant	0	0	0	0	9	0
16.1.1	Offences Committed against SC Migrants	0	0	0	0	0	0
16.1.2	Offences Committed against ST Migrants	0	0	0	0	0	0
16.1.3	Offences Committed against Others Migrants	0	0	0	0	9	0
16.2	Offences Committed against Locals	0	0	0	0	10	0
16.2.1	Offences Committed against Local SCs	0	0	0	0	2	0
16.2.2	Offences Committed against Local STs	0	0	0	0	1	0
16.2.3	Offences Committed against Others Locals	0	0	0	0	7	0
17	Immoral Traffic (Prevention) Act, 1956	0	0	0	0	25	10
17.1	Under ITP Section 5	0	0	0	0	17	6
17.2	Under ITP Section 6	0	0	0	0	0	0
17.3	Under ITP Section 7	0	0	0	0	0	0
17.4	Under ITP Section 8	0	0	0	0	0	0
17.5	Other Section of ITP Act	0	0	0	0	8	4
18	Juvenile Justice (Care and Protection of Children) Act, 2000	10	2	1	0	335	22
19	Protection of Children from Sexual Offences Act, 2012	1	0	15	0	2470	31
19.1	Under POCSO Act Section 4	0	0	8	0	1089	14
19.2	Under POCSO Act Section 6	0	0	1	0	257	13
19.3	Under POCSO Act Section 8	1	0	6	0	620	1
19.4	Under POCSO Act Section 10	0	0	0	0	40	1
19.5	Under POCSO Act Sections 14 & 15	0	0	0	0	25	0
19.6	Other Acts of POCSO	0	0	0	0	439	2
20	Attempt to Commit Murder	14	0	0	0	220	5
21	Unnatural Offences	1	0	5	0	230	1
22	Human Trafficking (Section 370 & 370A IPC)	0	0	0	0	9	0
23	Other Crimes Committed against Children	324	21	149	4	5040	149
Total crimes against Children		716	27	330	28	28475	590

TABLE 6.6 - Page: 2 of 4

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

TABLE 6.6 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	Murder	604	8	651	29	20	4
2	Infanticide	25	2	15	1	0	0
3	Rape	2173	7	4180	54	53	0
4	Assault on Women with Intent to Outrage her Modesty	1259	2	2295	7	13	0
4.1	Sexual Harassment	508	0	841	0	5	0
4.2	Assault on Women with Intent to Disrobe	46	0	82	0	0	0
4.3	Voyeurism	3	0	5	0	0	0
4.4	Stalking	80	0	165	1	0	0
4.5	Others assault	622	2	1202	6	8	0
5	Insult to the Modesty of Women (Girls Children)	54	0	109	0	3	0
6	Kidnapping & Abduction	2487	69	5183	132	115	0
6.1	Kidnapping & Abduction	700	15	1642	26	54	0
6.2	Kidnaping & Abduction in Order to Murder	40	1	69	1	0	0
6.3	Kidnapping for Ransom	27	0	34	1	0	0
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	1362	46	2564	85	14	0
6.5	Other Kidnapping	358	7	874	19	47	0
7	Foeticide	2	0	18	4	0	0
8	Abetment of Suicide of child	2	0	33	0	0	0
9	Exposure and Abandonment	5	5	32	9	10	3
10	Procuration of Minor girls	56	0	486	4	0	0
11	Importation of Girls from Foreign Country	0	0	0	0	0	0
12	Buying of Minors for Prostitution	1	1	0	0	0	0
13	Selling of Minors for Prostitution	15	3	22	1	0	0
14	Prohibition of Child Marriage Act, 2006	46	7	159	20	1	0
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986	7	0	9	0	3	0
16.1	Offences Committed against Migrant	3	0	3	0	3	0
16.1.1	Offences Committed against SC Migrants	0	0	0	0	0	0
16.1.2	Offences Committed against ST Migrants	0	0	0	0	0	0
16.1.3	Offences Committed against Others Migrants	3	0	3	0	3	0
16.2	Offences Committed against Locals	4	0	6	0	0	0
16.2.1	Offences Committed against Local SCs	0	0	2	0	0	0
16.2.2	Offences Committed against Local STs	0	0	1	0	0	0
16.2.3	Offences Committed against Others Locals	4	0	3	0	0	0
17	Immoral Traffic (Prevention) Act, 1956	10	7	15	3	0	0
17.1	Under ITP Section 5	9	6	8	0	0	0
17.2	Under ITP Section 6	0	0	0	0	0	0
17.3	Under ITP Section 7	0	0	0	0	0	0
17.4	Under ITP Section 8	0	0	0	0	0	0
17.5	Other Section of ITP Act	1	1	7	3	0	0
18	Juvenile Justice (Care and Protection of Children) Act, 2000	176	14	159	8	0	0
19	Protection of Children from Sexual Offences Act, 2012	1067	5	1392	26	11	0
19.1	Under POCSO Act Section 4	469	1	614	13	6	0
19.2	Under POCSO Act Section 6	100	1	155	12	2	0
19.3	Under POCSO Act Section 8	296	1	324	0	0	0
19.4	Under POCSO Act Section 10	13	0	27	1	0	0
19.5	Under POCSO Act Sections 14 & 15	23	0	2	0	0	0
19.6	Other Acts of POCSO	166	2	270	0	3	0
20	Attempt to Commit Murder	86	0	132	5	2	0
21	Unnatural Offences	108	1	122	0	0	0
22	Human Trafficking (Section 370 & 370A IPC)	2	0	7	0	0	0
23	Other Crimes Committed against Children	1745	30	3239	119	56	0
Total crimes against Children		9930	161	18258	422	287	7

TABLE 6.6 - Page: 3 of 4

TABLE 6.6 (Concluded)

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	Murder	3263	63	6859	270
2	Infanticide	76	2	201	18
3	Rape	11439	85	33746	330
4	Assault on Women with Intent to Outrage her Modesty	3263	5	17190	124
4.1	Sexual Harassment	1228	1	6617	69
4.2	Assault on Women with Intent to Disrobe	167	0	1043	2
4.3	Voyeurism	29	0	100	1
4.4	Stalking	161	1	1646	7
4.5	Others assault	1678	3	7784	45
5	Insult to the Modesty of Women (Girls Children)	187	0	811	4
6	Kidnapping & Abduction	19278	284	54686	1435
6.1	Kidnapping & Abduction	6997	146	15489	432
6.2	Kidnaping & Abduction in Order to Murder	917	1	1086	7
6.3	Kidnapping for Ransom	323	3	355	7
6.4	Kidnapping & Abduction of Women to Compel her for Marriage	8653	107	29030	844
6.5	Other Kidnapping	2388	27	8726	145
7	Foeticide	48	4	148	20
8	Abetment of Suicide of child	61	0	336	12
9	Exposure and Abandonment	57	23	758	224
10	Procuration of Minor girls	1020	12	2955	43
11	Importation of Girls from Foreign Country	2	0	2	1
12	Buying of Minors for Prostitution	21	0	269	2
13	Selling of Minors for Prostitution	232	10	399	15
14	Prohibition of Child Marriage Act, 2006	242	22	1842	327
15	Transplantation of Human Organs Act, 1994	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986	64	4	304	3
16.1	Offences Committed against Migrant	0	0	71	1
16.1.1	Offences Committed against SC Migrants	0	0	8	0
16.1.2	Offences Committed against ST Migrants	0	0	1	0
16.1.3	Offences Committed against Others Migrants	0	0	62	1
16.2	Offences Committed against Locals	64	4	233	2
16.2.1	Offences Committed against Local SCs	2	0	6	1
16.2.2	Offences Committed against Local STs	0	0	1	0
16.2.3	Offences Committed against Others Locals	62	4	226	1
17	Immoral Traffic (Prevention) Act, 1956	148	27	914	171
17.1	Under ITP Section 5	45	9	202	55
17.2	Under ITP Section 6	0	0	22	1
17.3	Under ITP Section 7	2	1	355	29
17.4	Under ITP Section 8	0	0	10	1
17.5	Other Section of ITP Act	101	17	325	85
18	Juvenile Justice (Care and Protection of Children) Act, 2000	226	23	2132	163
19	Protection of Children from Sexual Offences Act, 2012	7102	32	16978	181
19.1	Under POCSO Act Section 4	3665	23	7798	90
19.2	Under POCSO Act Section 6	720	2	1759	12
19.3	Under POCSO Act Section 8	1715	3	4663	36
19.4	Under POCSO Act Section 10	162	0	341	8
19.5	Under POCSO Act Sections 14 & 15	49	0	70	0
19.6	Other Acts of POCSO	791	4	2347	35
20	Attempt to Commit Murder	781	10	3171	36
21	Unnatural Offences	403	0	1272	11
22	Human Trafficking (Section 370 & 370A IPC)	80	10	146	29
23	Other Crimes Committed against Children	6408	148	27174	511
Total crimes against Children		54401	764	172293	3930

TABLE 6.6 - Page: 4 of 4

‘JJ(C&PC) Act’ - Juvenile Justice (Care and Protection of Children) Act, 2000;
‘POCSO Act’ - Protection of Children from Sexual Offences Act, 2012

TABLE 6.7

Age-Group-wise Cases & Victims reported under Section 4 & 6 of the POCSO Act(Incest Cases) During 2015

S. No.	State/UT	Number of Incest Cases Reported	Number of Victims under Incest Cases				Total Victims
			Below 6 Years	6 Years & Above - Below 12 Years	12 Years & Above - Below 16 Years	16 Years & Above - Below 18 Years	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	9	0	1	3	5	9
6	Goa	0	0	0	0	0	0
7	Gujarat	6	0	2	2	2	6
8	Haryana	5	0	0	4	1	5
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0
12	Karnataka	44	1	7	16	21	45
13	Kerala	12	1	6	3	2	12
14	Madhya Pradesh	0	0	0	0	0	0
15	Maharashtra	1	0	0	1	0	1
16	Manipur	3	1	1	1	0	3
17	Meghalaya	5	0	1	4	0	5
18	Mizoram	8	3	2	2	1	8
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0
23	Sikkim	13	0	3	8	2	13
24	Tamil Nadu	9	0	5	3	2	10
25	Telangana	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	5	0	0	4	1	5
28	Uttarakhand	1	0	0	0	1	1
29	West Bengal	5	0	0	3	2	5
TOTAL STATE(S)		126	6	28	54	40	128
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	1	0	1	0	0	1
33	Daman & Diu	1	0	1	0	0	1
34	Delhi UT	1	0	0	1	0	1
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	7	1	2	0	4	7
TOTAL UT(S)		10	1	4	1	4	10
TOTAL (ALL INDIA)		136	7	32	55	44	138

Note: Incest Rape include Rape by blood relatives like Grand Father/Father/Brother/Son etc.

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TABLE 6.7

Age-Group-wise Cases & Victims reported under Section 4 & 6 of the POCSO Act (other than Incest Cases)

S. No.	State/UT	Number of Cases Reported other than Incest Cases	Number of Victims under other than Incest Cases				Total Victims
			Below 6 Years	6 Years & Above - Below 12 Years	12 Years & Above - Below 16 Years	16 Years & Above - Below 18 Years	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
STATES:							
1	Andhra Pradesh	132	6	22	59	45	132
2	Arunachal Pradesh	10	1	2	4	3	10
3	Assam	542	5	73	212	252	542
4	Bihar	42	3	3	5	31	42
5	Chhattisgarh	688	24	39	226	399	688
6	Goa	0	0	0	0	0	0
7	Gujarat	1109	20	57	473	564	1114
8	Haryana	219	11	37	101	70	219
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	63	1	7	31	24	63
12	Karnataka	1029	32	104	403	499	1038
13	Kerala	90	4	16	39	31	90
14	Madhya Pradesh	680	19	43	255	363	680
15	Maharashtra	2	1	1	0	0	2
16	Manipur	17	2	9	5	2	18
17	Meghalaya	86	14	38	26	8	86
18	Mizoram	48	7	18	13	10	48
19	Nagaland	4	0	0	4	0	4
20	Odisha	2	0	2	0	0	2
21	Punjab	0	0	0	0	0	0
22	Rajasthan	43	0	12	18	13	43
23	Sikkim	26	2	9	11	4	26
24	Tamil Nadu	1064	44	119	349	568	1080
25	Telangana	135	6	7	64	58	135
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	1435	52	202	513	668	1435
28	Uttarakhand	51	3	6	18	24	51
29	West Bengal	1101	37	145	499	420	1101
TOTAL STATE(S)		8618	294	971	3328	4056	8649
UNION TERRITORIES:							
30	A & N Islands	1	0	0	1	0	1
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	11	0	3	5	3	11
33	Daman & Diu	3	0	0	0	3	3
34	Delhi UT	11	3	1	4	3	11
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	20	2	1	12	5	20
TOTAL UT(S)		46	5	5	22	14	46
TOTAL (ALL INDIA)		8664	299	976	3350	4070	8695

TABLE 5.9 - Page: 2 of 3

TABLE 6.7

Age-Group-wise Cases & Victims reported under Section 4 & 6 of the POCSO Act (Total)

S. No.	State/UT	Total Cases Reported under Section 4 & 6 of the POCSO Act	Total Victims under Section 4 & 6 of the POCSO Act				Total Victims
			Below 6 Years	6 Years & Above - Below 12 Years	12 Years & Above - Below 16 Years	16 Years & Above - Below 18 Years	
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
STATES:							
1	Andhra Pradesh	132	6	22	59	45	132
2	Arunachal Pradesh	10	1	2	4	3	10
3	Assam	542	5	73	212	252	542
4	Bihar	42	3	3	5	31	42
5	Chhattisgarh	697	24	40	229	404	697
6	Goa	0	0	0	0	0	0
7	Gujarat	1115	20	59	475	566	1120
8	Haryana	224	11	37	105	71	224
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	63	1	7	31	24	63
12	Karnataka	1073	33	111	419	520	1083
13	Kerala	102	5	22	42	33	102
14	Madhya Pradesh	680	19	43	255	363	680
15	Maharashtra	3	1	1	1	0	3
16	Manipur	20	3	10	6	2	21
17	Meghalaya	91	14	39	30	8	91
18	Mizoram	56	10	20	15	11	56
19	Nagaland	4	0	0	4	0	4
20	Odisha	2	0	2	0	0	2
21	Punjab	0	0	0	0	0	0
22	Rajasthan	43	0	12	18	13	43
23	Sikkim	39	2	12	19	6	39
24	Tamil Nadu	1073	44	124	352	570	1090
25	Telangana	135	6	7	64	58	135
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	1440	52	202	517	669	1440
28	Uttarakhand	52	3	6	18	25	52
29	West Bengal	1106	37	145	502	422	1106
TOTAL STATE(S)		8744	300	999	3382	4096	8777
UNION TERRITORIES:							
30	A & N Islands	1	0	0	1	0	1
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	12	0	4	5	3	12
33	Daman & Diu	4	0	1	0	3	4
34	Delhi UT	12	3	1	5	3	12
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	27	3	3	12	9	27
TOTAL UT(S)		56	6	9	23	18	56
TOTAL (ALL INDIA)		8800	306	1008	3405	4114	8833

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TABLE 6.8

Offenders Relation and Proximity to victims reported under Section 4 & 6 of the POCSO Act During 2015

S. No.	State/UT	Total Cases under POCSO Act (Section 4&6 Only)	Cases in Which Offenders were known to the Victims							Offenders Not Identified by Victims	Percentage Share of Known Cases to Total POCSO Cases
			No. of Cases in Which Offenders were known to Victims (Total)	Grand Father/ Father/ Brother/ Son/etc.	Close Family Members (Other than Col.5)	Relatives (other than cols. 5 & 6)	Neigh- bours	Employer/ Co- Workers	Other Known Persons		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
STATES:											
1	Andhra Pradesh	132	129	0	2	8	53	47	19	3	97.7
2	Arunachal Pradesh	10	10	0	0	0	6	2	2	0	100.0
3	Assam	542	505	0	0	0	378	64	63	37	93.2
4	Bihar	42	42	0	1	2	16	0	23	0	100.0
5	Chhattisgarh	697	673	9	27	19	117	147	354	24	96.6
6	Goa	0	0	0	0	0	0	0	0	0	-
7	Gujarat	1115	1109	6	34	66	248	542	213	6	99.5
8	Haryana	224	219	5	6	20	63	36	89	5	97.8
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	-
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	-
11	Jharkhand	63	48	0	1	6	29	7	5	15	76.2
12	Karnataka	1073	1045	44	43	82	390	233	253	28	97.4
13	Kerala	102	101	12	5	13	19	19	33	1	99.0
14	Madhya Pradesh	680	628	0	23	73	194	166	172	52	92.4
15	Maharashtra	3	3	1	0	0	0	0	2	0	100.0
16	Manipur	20	20	3	2	0	3	2	10	0	100.0
17	Meghalaya	91	85	5	5	5	48	0	22	6	93.4
18	Mizoram	56	51	8	1	0	33	0	9	5	91.1
19	Nagaland	4	4	0	0	0	4	0	0	0	100.0
20	Odisha	2	2	0	0	0	0	0	2	0	100.0
21	Punjab	0	0	0	0	0	0	0	0	0	-
22	Rajasthan	43	40	0	2	2	18	4	14	3	93.0
23	Sikkim	39	37	15	2	2	5	2	11	2	94.9
24	Tamil Nadu	1073	1069	9	19	97	261	589	94	4	99.6
25	Telangana	135	134	0	0	0	46	44	44	1	99.3
26	Tripura	0	0	0	0	0	0	0	0	0	-
27	Uttar Pradesh	1440	1399	5	29	120	623	312	310	41	97.2
28	Uttarakhand	52	51	1	0	2	23	0	25	1	98.1
29	West Bengal	1106	887	5	2	60	560	0	260	219	80.2
TOTAL STATE(S)		8744	8291	128	204	577	3137	2216	2029	453	94.8
UNION TERRITORIES:											
30	A & N Islands	1	1	0	1	0	0	0	0	0	100.0
31	Chandigarh	0	0	0	0	0	0	0	0	0	-
32	D&N Haveli	12	12	2	2	1	1	6	0	0	100.0
33	Daman & Diu	4	4	0	0	0	1	0	3	0	100.0
34	Delhi UT	12	10	1	1	1	3	1	3	2	83.3
35	Lakshadweep	0	0	0	0	0	0	0	0	0	-
36	Puducherry	27	23	7	2	2	7	4	1	4	85.2
TOTAL UT(S)		56	50	10	6	4	12	11	7	6	89.3
TOTAL (ALL INDIA)		8800	8341	138	210	581	3149	2227	2036	459	94.8

Tables
Chapter

6A

Human Trafficking & Child Trafficking

TABLE 6A.1

Cases Reported & Rate of Crime Relating to Human Trafficking During 2015

S. No.	State/UT	Cases Reported #	Percentage Contribution To All-India Total	Mid-Year Projected Population + (in Lakhs)	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	274	4.0	513.4 *	0.5
2	Arunachal Pradesh	3	0.0	13.0	0.2
3	Assam	1494	21.7	322.0	4.6
4	Bihar	381	5.5	1031.4	0.4
5	Chhattisgarh	69	1.0	256.6	0.3
6	Goa	29	0.4	19.7	1.5
7	Gujarat	47	0.7	623.3	0.1
8	Haryana	275	4.0	272.2	1.0
9	Himachal Pradesh	9	0.1	70.6	0.1
10	Jammu & Kashmir	2	0.0	123.4	0.0
11	Jharkhand	172	2.5	333.5	0.5
12	Karnataka	507	7.4	619.9	0.8
13	Kerala	151	2.2	355.5	0.4
14	Madhya Pradesh	95	1.4	771.3	0.1
15	Maharashtra	421	6.1	1191.4	0.4
16	Manipur	0	0.0	25.7	0.0
17	Meghalaya	20	0.3	27.5	0.7
18	Mizoram	0	0.0	10.6	0.0
19	Nagaland	6	0.1	23.6	0.3
20	Odisha	114	1.7	422.5	0.3
21	Punjab	86	1.3	289.4	0.3
22	Rajasthan	131	1.9	723.1	0.2
23	Sikkim	0	0.0	6.4	0.0
24	Tamil Nadu	577	8.4	691.6	0.8
25	Telangana	561	8.2	365.6 *	1.5
26	Tripura	16	0.2	38.0	0.4
27	Uttar Pradesh	50	0.7	2158.4	0.0
28	Uttarakhand	27	0.4	105.4	0.3
29	West Bengal	1255	18.2	930.0	1.3
TOTAL STATE(S)		6772	98.5	12334.8	0.5
UNION TERRITORIES:					
30	A & N Islands	1	0.0	5.5	0.2
31	Chandigarh	13	0.2	17.4	0.7
32	D&N Haveli	2	0.0	4.2	0.5
33	Daman & Diu	1	0.0	3.2	0.3
34	Delhi UT	87	1.3	208.8	0.4
35	Lakshadweep	0	0.0	0.8	0.0
36	Puducherry	1	0.0	16.5	0.1
TOTAL UT(S)		105	1.5	256.3	0.4
TOTAL (ALL INDIA)		6877	100.0	12591.1	0.5

‘+’ Source: RGI/Census Commissioner, MHA Note: ‘**’ Adjusted figures of population due to absence of projected population for newly created states namely Telangana and Andhra Pradesh

TABLE 6A.1 -
Page: 1 of 1

Rate of Cognizable Crimes = (Total Cases reported under Human Trafficking/Total Population) x 10000 i.e., Incidence of crimes relating to human trafficking per one lakh of population

‘#’ Human Trafficking consists of crime heads namely Section 370/370A of IPC, Importation of Girls from Foreign Country(Section 366-B IPC), Immoral Traffic (P) Act, 1956, Procurement of Minor Girls (Section 366-A IPC), Buying of Minor Girls for Prostitution (Section 373 IPC) and Selling of Minors for Prostitution (Section 372 IPC)

TABLE 6A.2

Cases Reported (I), Rate (R) and Percentage Contribution (p) to Total Crimes Relating To Human Trafficking During 2015

S. No.	State/UT	Mid-Year Projected Population + (In Lakhs)	Importation of Girls from Foreign Country			Immoral Traffic (Prevention) Act								
						Immoral Traffic (Prevention) Act (Total)			Under Section 5			Under Section 6		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
STATES:														
1	Andhra Pradesh	513.4	0	0	0.0	222	295	0.4	76	128	0.1	5	8	0.0
2	Arunachal Pradesh	13.0	0	0	0.0	2	2	0.2	0	0	0.0	0	0	0.0
3	Assam	322.0	0	0	0.0	54	68	0.2	21	35	0.1	19	19	0.1
4	Bihar	1031.4	0	0	0.0	38	50	0.0	32	44	0.0	1	1	0.0
5	Chhattisgarh	256.6	0	0	0.0	4	4	0.0	0	0	0.0	0	0	0.0
6	Goa	19.7	0	0	0.0	3	4	0.2	0	0	0.0	0	0	0.0
7	Gujarat	623.3	0	0	0.0	44	54	0.1	23	33	0.0	2	2	0.0
8	Haryana	272.2	0	0	0.0	61	86	0.2	9	13	0.0	6	17	0.0
9	Himachal Pradesh	70.6	0	0	0.0	9	19	0.1	4	14	0.1	0	0	0.0
10	Jammu & Kashmir	123.4	0	0	0.0	1	1	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	333.5	0	0	0.0	19	17	0.1	17	17	0.1	0	0	0.0
12	Karnataka	619.9	0	0	0.0	423	592	0.7	207	354	0.3	4	5	0.0
13	Kerala	355.5	0	0	0.0	138	92	0.4	17	17	0.0	0	0	0.0
14	Madhya Pradesh	771.3	0	0	0.0	30	42	0.0	17	25	0.0	0	0	0.0
15	Maharashtra	1191.4	0	0	0.0	400	384	0.3	126	210	0.1	4	8	0.0
16	Manipur	25.7	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	27.5	0	0	0.0	2	2	0.1	0	0	0.0	0	0	0.0
18	Mizoram	10.6	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	23.6	0	0	0.0	5	5	0.2	3	3	0.1	0	0	0.0
20	Odisha	422.5	0	0	0.0	47	47	0.1	14	14	0.0	0	0	0.0
21	Punjab	289.4	0	0	0.0	77	128	0.3	39	53	0.1	0	0	0.0
22	Rajasthan	723.1	0	0	0.0	86	124	0.1	17	20	0.0	4	4	0.0
23	Sikkim	6.4	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	691.6	0	0	0.0	511	684	0.7	351	492	0.5	35	47	0.1
25	Telangana	365.6	0	0	0.0	292	341	0.8	224	271	0.6	1	1	0.0
26	Tripura	38.0	0	0	0.0	2	3	0.1	2	3	0.1	0	0	0.0
27	Uttar Pradesh	2158.4	0	0	0.0	33	53	0.0	30	51	0.0	1	1	0.0
28	Uttarakhand	105.4	2	2	0.0	20	31	0.2	15	25	0.1	0	0	0.0
29	West Bengal	930.0	4	4	0.0	107	268	0.1	38	185	0.0	3	6	0.0
TOTAL STATE(S)		12334.8	6	6	0.0	2630	3396	0.2	1282	2007	0.1	85	119	0.0
UNION TERRITORIES:														
30	A & N Islands	5.5	0	0	0.0	1	0	0.2	1	0	0.2	0	0	0.0
31	Chandigarh	17.4	0	0	0.0	4	0	0.2	0	0	0.0	0	0	0.0
32	D&N Haveli	4.2	0	0	0.0	2	2	0.5	0	0	0.0	0	0	0.0
33	Daman & Diu	3.2	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	208.8	0	0	0.0	3	6	0.0	3	6	0.0	0	0	0.0
35	Lakshadweep	0.8	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	16.5	0	0	0.0	1	1	0.1	1	1	0.1	0	0	0.0
TOTAL UT(S)		256.3	0	0	0.0	11	9	0.0	5	7	0.0	0	0	0.0
TOTAL ALL INDIA		12591.1	6	6	0.0	2641	3405	0.2	1287	2014	0.1	85	119	0.0

*+ Source: RGI/Census Commissioner, MHA Note: Adjusted figures of population due to absence of projected population for newly created states namely Telangana and Andhra Pradesh TABLE 6A.2 - Page: 1 of 3

Col. 7 = Col. 10+ Col. 13 + Col. 16 + Col. 19 + Col. 22

Col. 8 = Col. 11+ Col. 14 + Col. 17 + Col. 20 + Col. 23

'I' - refers to Cases Reported; 'V' refers to No. of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 6A.2 (Continued)

S. No.	State/UT	Immoral Traffic (Prevention) Act									Procurement of Minor Girls		
		Under Section 7			Under Section 8			Others					
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:													
1	Andhra Pradesh	7	10	0.0	1	0	0.0	133	149	0.3	33	33	0.1
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	2	2	0.2	0	0	0.0
3	Assam	3	3	0.0	0	0	0.0	11	11	0.0	1303	1303	4.0
4	Bihar	0	0	0.0	0	0	0.0	5	5	0.0	305	305	0.3
5	Chhattisgarh	0	0	0.0	0	0	0.0	4	4	0.0	2	2	0.0
6	Goa	0	0	0.0	0	0	0.0	3	4	0.2	0	0	0.0
7	Gujarat	3	7	0.0	4	0	0.0	12	12	0.0	1	1	0.0
8	Haryana	6	11	0.0	0	0	0.0	40	45	0.1	190	190	0.7
9	Himachal Pradesh	0	0	0.0	0	0	0.0	5	5	0.1	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	1	1	0.0	1	1	0.0
11	Jharkhand	0	0	0.0	2	0	0.0	0	0	0.0	27	27	0.1
12	Karnataka	47	75	0.1	48	0	0.1	117	158	0.2	65	65	0.1
13	Kerala	12	20	0.0	63	0	0.2	46	55	0.1	3	3	0.0
14	Madhya Pradesh	1	1	0.0	0	0	0.0	12	16	0.0	5	5	0.0
15	Maharashtra	49	67	0.0	140	0	0.1	81	99	0.1	6	6	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	2	2	0.1	18	18	0.7
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	2	2	0.1	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	1	1	0.0	0	0	0.0	32	32	0.1	7	7	0.0
21	Punjab	0	0	0.0	1	0	0.0	37	75	0.1	6	6	0.0
22	Rajasthan	2	2	0.0	0	0	0.0	63	98	0.1	38	38	0.1
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	45	58	0.1	13	0	0.0	67	87	0.1	9	9	0.0
25	Telangana	1	3	0.0	0	0	0.0	66	66	0.2	42	42	0.1
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	14	14	0.4
27	Uttar Pradesh	1	1	0.0	1	0	0.0	0	0	0.0	1	1	0.0
28	Uttarakhand	1	2	0.0	0	0	0.0	4	4	0.0	1	1	0.0
29	West Bengal	1	1	0.0	23	0	0.0	42	76	0.0	1003	1055	1.1
TOTAL STATE(S)		182	264	0.0	296	0	0.0	785	1006	0.1	3080	3132	0.2
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	4	0	0.2	0	0	0.0	7	7	0.4
32	D&N Haveli	0	0	0.0	0	0	0.0	2	2	0.5	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	4	0	0.0	2	2	0.0	7	7	0.0
TOTAL ALL INDIA		182	264	0.0	300	0	0.0	787	1008	0.1	3087	3139	0.2

TABLE 6A.2 (Concluded)

S. No.	State/UT	Buying of Minors For Prostitution			Selling of Minors For Prostitution			Human Trafficking (Section 370 & 370A IPC)			Total Cases Relating To Human Trafficking		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)
STATES:													
1	Andhra Pradesh	0	0	0.0	0	0	0.0	19	34	0.0	274	362	0.5
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	1	2	0.1	3	4	0.2
3	Assam	0	0	0.0	0	0	0.0	137	145	0.4	1494	1516	4.6
4	Bihar	0	0	0.0	0	0	0.0	38	177	0.0	381	532	0.4
5	Chhattisgarh	0	0	0.0	2	2	0.0	61	192	0.2	69	200	0.3
6	Goa	0	0	0.0	0	0	0.0	26	76	1.3	29	80	1.5
7	Gujarat	0	0	0.0	0	0	0.0	2	2	0.0	47	57	0.1
8	Haryana	1	1	0.0	2	2	0.0	21	22	0.1	275	301	1.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	9	19	0.1
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	126	159	0.4	172	203	0.5
12	Karnataka	0	0	0.0	0	0	0.0	19	90	0.0	507	747	0.8
13	Kerala	0	0	0.0	0	0	0.0	10	620	0.0	151	715	0.4
14	Madhya Pradesh	0	0	0.0	5	5	0.0	55	70	0.1	95	122	0.1
15	Maharashtra	7	7	0.0	1	1	0.0	7	13	0.0	421	411	0.4
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	20	20	0.7
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	1	1	0.0	6	6	0.3
20	Odisha	0	0	0.0	0	0	0.0	60	119	0.1	114	173	0.3
21	Punjab	0	0	0.0	0	0	0.0	3	3	0.0	86	137	0.3
22	Rajasthan	0	0	0.0	0	0	0.0	7	26	0.0	131	188	0.2
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	57	110	0.1	577	803	0.8
25	Telangana	1	1	0.0	0	0	0.0	226	325	0.6	561	709	1.5
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	16	17	0.4
27	Uttar Pradesh	2	2	0.0	4	4	0.0	10	10	0.0	50	70	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	4	4	0.0	27	38	0.3
29	West Bengal	0	0	0.0	91	97	0.1	50	50	0.1	1255	1474	1.3
TOTAL STATE(S)		11	11	0.0	105	111	0.0	940	2250	0.1	6772	8906	0.5
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	1	0	0.2
31	Chandigarh	0	0	0.0	0	0	0.0	2	2	0.1	13	9	0.7
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	2	2	0.5
33	Daman & Diu	0	0	0.0	0	0	0.0	1	2	0.3	1	2	0.3
34	Delhi UT	0	0	0.0	6	7	0.0	78	194	0.4	87	207	0.4
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.1
TOTAL UT(S)		0	0	0.0	6	7	0.0	81	198	0.3	105	221	0.4
TOTAL ALL INDIA		11	11	0.0	111	118	0.0	1021	2448	0.1	6877	9127	0.5

TABLE 6A.3

Disposal of Cases Relating to Human Trafficking by Police During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	Importation of Girls from Foreign Country	24	6	0	0	0	30	1
2	Human Trafficking (Section 370 & 370A IPC)	351	1021	0	1	0	1371	12
3	Immoral Traffic (Prevention) Act, 1956	1711	2641	0	2	0	4350	8
3.1	Under Section 5	391	1287	0	2	0	1676	5
3.2	Under Section 6	29	85	0	0	0	114	0
3.3	Under Section 7	53	182	0	0	0	235	0
3.4	Under Section 8	19	300	0	0	0	319	0
3.5	Other Sections under ITP Act	1219	787	0	0	0	2006	3
4	Procuration of Minor Girls	1244	3087	0	1	0	4330	150
5	Buying of Minors for Prostitution	40	11	0	0	0	51	0
6	Selling of Minors for Prostitution	181	111	0	0	0	292	0
	Total Human Trafficking	3551	6877	0	4	0	10424	171

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Chargesheets were not laid but Final Report as True submitted	Total Cases Disposed Off by Police (Col.9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate {Col.12/(Col.12+Col.13)} x 100	Cases Pendency Percentage {(Col.15/(Col.3+Col.4)) x 100}
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	Importation of Girls from Foreign Country	0	0	9	3	13	17	75.0	56.7
2	Human Trafficking (Section 370 & 370A IPC)	20	0	631	100	763	689	86.3	50.2
3	Immoral Traffic (Prevention) Act, 1956	4	0	2456	36	2504	1846	98.6	42.4
3.1	Under Section 5	3	0	1098	23	1129	547	97.9	32.6
3.2	Under Section 6	0	0	68	1	69	45	98.6	39.5
3.3	Under Section 7	0	0	169	0	169	66	100.0	28.1
3.4	Under Section 8	0	0	230	4	234	85	98.3	26.6
3.5	Other Sections under ITP Act	1	0	891	8	903	1103	99.1	55.0
4	Procuration of Minor Girls	92	9	1348	421	2020	2310	76.2	53.3
5	Buying of Minors for Prostitution	0	0	10	0	10	41	100.0	80.4
6	Importation of Girls from Foreign Country	0	0	119	3	122	170	97.5	58.2
	Total Human Trafficking	116	9	4573	563	5432	5073	89.0	48.6

TABLE 6A.4
Disposal of Cases Relating to Human Trafficking by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col. 6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Importation of Girls from Foreign Country	193	9	0	0	202	0
2	Human Trafficking (Section 370 & 370A IPC)	399	631	0	0	1030	3
3	Immoral Traffic (Prevention) Act, 1956	11538	2456	0	0	13994	10
	3.1 Under Section 5	2690	1098	0	0	3788	3
	3.2 Under Section 6	260	68	0	0	328	0
	3.3 Under Section 7	567	169	0	0	736	0
	3.4 Under Section 8	628	230	0	0	858	2
	3.5 Other Sections under ITP Act	7393	891	0	0	8284	5
4	Procuration of Minor Girls	2457	1348	0	0	3805	17
5	Buying of Minors for Prostitution	153	10	0	0	163	0
6	Selling of Minors for Prostitution	404	119	0	0	523	0
	Total Human Trafficking	15144	4573	0	0	19717	30

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.12 = Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) * 100	Pendency Percentage ((Col.12/(Col.3+Col.4)) * 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Importation of Girls from Foreign Country	9	4	5	193	44.4	95.5
2	Human Trafficking (Section 370 & 370A IPC)	116	43	73	911	37.1	88.4
3	Immoral Traffic (Prevention) Act, 1956	1590	730	860	12394	45.9	88.6
	3.1 Under Section 5	515	238	277	3270	46.2	86.3
	3.2 Under Section 6	27	17	10	301	63.0	91.8
	3.3 Under Section 7	54	28	26	682	51.9	92.7
	3.4 Under Section 8	96	71	25	760	74.0	88.6
	3.5 Other Sections under ITP Act	898	376	522	7381	41.9	89.1
4	Procuration of Minor Girls	334	37	297	3454	11.1	90.8
5	Buying of Minors for Prostitution	1	1	0	162	100.0	99.4
6	Selling of Minors for Prostitution	25	9	16	498	36.0	95.2
	Total Human Trafficking	2075	824	1251	17612	39.7	89.3

TABLE 6A.4 - Page: 1 of 1

TABLE 6A.5

Disposal of Persons Arrested For Committing Crimes Relating To Human Trafficking by Police During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Importation of Girls from Foreign Country	14	0	10	0	24	0
2	Human Trafficking (Section 370 & 370A IPC)	152	2	392	73	544	75
3	Immoral Traffic (Prevention) Act, 1956	449	196	3111	765	3560	961
3.1	Under Section 5	163	57	832	208	995	265
3.2	Under Section 6	7	4	90	13	97	17
3.3	Under Section 7	3	0	235	22	238	22
3.4	Under Section 8	3	0	33	23	36	23
3.5	Other Sections under ITP Act	273	135	1921	499	2194	634
4	Procuration of Minor Girls	360	8	454	9	814	17
5	Buying of Minors for Prostitution	13	0	36	0	49	0
6	Selling of Minors for Prostitution	60	5	106	3	166	8
	Total Human Trafficking	1048	211	4109	850	5157	1061

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Importation of Girls from Foreign Country	8	2	3	0	11	0
2	Human Trafficking (Section 370 & 370A IPC)	1523	223	40	0	1331	166
3	Immoral Traffic (Prevention) Act, 1956	4982	2350	130	17	5380	2221
3.1	Under Section 5	2371	941	95	7	2177	838
3.2	Under Section 6	189	86	1	0	147	79
3.3	Under Section 7	332	113	0	0	394	102
3.4	Under Section 8	227	347	0	0	220	220
3.5	Other Sections under ITP Act	1863	863	34	10	2442	982
4	Procuration of Minor Girls	2471	10	255	1	1510	10
5	Buying of Minors for Prostitution	6	9	0	0	13	2
6	Selling of Minors for Prostitution	124	12	2	1	144	13
	Total Human Trafficking	9114	2606	430	19	8389	2412

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
CRIME HEAD:					
1	Importation of Girls from Foreign Country	11	1	7	1
2	Human Trafficking (Section 370 & 370A IPC)	131	4	565	128
3	Immoral Traffic (Prevention) Act, 1956	476	97	2556	976
3.1	Under Section 5	164	44	930	317
3.2	Under Section 6	19	0	119	24
3.3	Under Section 7	26	0	150	33
3.4	Under Section 8	20	5	23	145
3.5	Other Sections under ITP Act	247	48	1334	457
4	Procuration of Minor Girls	199	6	1321	10
5	Buying of Minors for Prostitution	23	0	19	7
6	Selling of Minors for Prostitution	53	4	91	2
	Total Human Trafficking	893	112	4559	1124

TABLE 6A.5 - Page: 1 of 1

TABLE 6A.6

Disposal of Persons Arrested under Crimes Relating to Human Trafficking by Courts During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Importation of Girls from Foreign Country	411	3	69	1	491	4
2	Human Trafficking (Section 370 & 370A IPC)	402	57	382	70	2115	293
3	Immoral Traffic (Prevention) Act, 1956	3496	646	30447	6702	39323	9569
3.1	Under Section 5	1154	253	8296	2075	11627	3166
3.2	Under Section 6	129	69	724	248	1000	396
3.3	Under Section 7	59	10	2521	382	2974	494
3.4	Under Section 8	1	0	1806	509	2027	729
3.5	Other Sections under ITP Act	2153	314	17100	3488	21695	4784
4	Procuration of Minor Girls	688	7	2321	42	4519	59
5	Buying of Minors for Prostitution	14	0	264	1	291	3
6	Selling of Minors for Prostitution	212	8	314	8	670	29
	Total Human Trafficking	5223	721	33797	6824	47409	9957

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts*		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Importation of Girls from Foreign Country	1	0	0	0	10	0
2	Human Trafficking (Section 370 & 370A IPC)	17	0	7	0	166	25
3	Immoral Traffic (Prevention) Act, 1956	13	4	6	0	3308	1341
3.1	Under Section 5	3	0	0	0	1094	351
3.2	Under Section 6	0	0	0	0	83	53
3.3	Under Section 7	0	0	0	0	77	26
3.4	Under Section 8	0	2	0	0	68	133
3.5	Other Sections under ITP Act	10	2	6	0	1986	778
4	Procuration of Minor Girls	2	0	0	0	542	4
5	Buying of Minors for Prostitution	0	0	0	0	1	1
6	Selling of Minors for Prostitution	0	0	2	0	37	4
	Total Human Trafficking	33	4	15	0	4064	1375

TABLE 6A.6 - Page: 1 of 2

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

TABLE 6A.6 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	Importation of Girls from Foreign Country	4	0	6	0	0	0
2	Human Trafficking (Section 370 & 370A IPC)	59	10	106	15	1	0
3	Immoral Traffic (Prevention) Act, 1956	1416	574	1876	765	16	2
3.1	Under Section 5	446	127	636	222	12	2
3.2	Under Section 6	59	30	24	23	0	0
3.3	Under Section 7	30	8	47	18	0	0
3.4	Under Section 8	56	94	12	39	0	0
3.5	Other Sections under ITP Act	825	315	1157	463	4	0
4	Procuration of Minor Girls	56	0	486	4	0	0
5	Buying of Minors for Prostitution	1	1	0	0	0	0
6	Selling of Minors for Prostitution	15	3	22	1	0	0
	Total Human Trafficking	1551	588	2496	785	17	2

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	Importation of Girls from Foreign Country	369	3	111	1
2	Human Trafficking (Section 370 & 370A IPC)	552	106	1373	162
3	Immoral Traffic (Prevention) Act, 1956	4292	757	31704	7467
3.1	Under Section 5	1296	244	9234	2571
3.2	Under Section 6	149	30	768	313
3.3	Under Section 7	17	1	2880	467
3.4	Under Section 8	13	43	1946	551
3.5	Other Sections under ITP Act	2817	439	16876	3565
4	Procuration of Minor Girls	1020	12	2955	43
5	Buying of Minors for Prostitution	21	0	269	2
6	Selling of Minors for Prostitution	232	10	399	15
	Total Human Trafficking	6486	888	36811	7690

TABLE 6A.7

Cases Reported & Rate of Crime Relating to Child Trafficking During 2015

S. No.	State/UT	Cases Reported #	Percentage Contribution to All India Total	Mid-Year Projected Children Population + (in Lakhs)	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	38	1.1	156.7*	0.2
2	Arunachal Pradesh	1	0.0	4.7	0.2
3	Assam	1317	37.7	118.9	11.1
4	Bihar	332	9.5	447.8	0.7
5	Chhattisgarh	16	0.5	100.5	0.2
6	Goa	1	0.0	5.2	0.2
7	Gujarat	4	0.1	206.8	0.0
8	Haryana	200	5.7	92.8	2.2
9	Himachal Pradesh	0	0.0	21.6	0.0
10	Jammu & Kashmir	1	0.0	45.0	0.0
11	Jharkhand	29	0.8	131.5	0.2
12	Karnataka	82	2.3	195.9	0.4
13	Kerala	9	0.3	93.4	0.1
14	Madhya Pradesh	32	0.9	300.8	0.1
15	Maharashtra	37	1.1	378.5	0.1
16	Manipur	0	0.0	9.6	0.0
17	Meghalaya	18	0.5	10.0	1.8
18	Mizoram	0	0.0	3.7	0.0
19	Nagaland	0	0.0	6.7	0.0
20	Odisha	27	0.8	140.4	0.2
21	Punjab	9	0.3	87.7	0.1
22	Rajasthan	44	1.3	285.4	0.2
23	Sikkim	0	0.0	2.0	0.0
24	Tamil Nadu	13	0.4	202.0	0.1
25	Telangana	55	1.6	111.7*	0.5
26	Tripura	14	0.4	12.4	1.1
27	Uttar Pradesh	13	0.4	885.8	0.0
28	Uttarakhand	7	0.2	38.5	0.2
29	West Bengal	1119	32.1	293.7	3.8
TOTAL STATE(S)		3418	97.9	4389.6	0.8
UNION TERRITORIES:					
30	A & N Islands	0	0.0	1.4	0.0
31	Chandigarh	9	0.3	4.0	2.3
32	D&N Haveli	0	0.0	1.3	0.0
33	Daman & Diu	0	0.0	0.9	0.0
34	Delhi UT	63	1.8	56.0	1.1
35	Lakshadweep	0	0.0	0.2	0.0
36	Puducherry	0	0.0	4.7	0.0
TOTAL UT(S)		72	2.1	68.4	1.1
TOTAL (ALL INDIA)		3490	100.0	4458.0	0.8

* Source: RGI/Census Commissioner, MHA. Actual Population of Population Census 2011 Note: Adjusted figures of population due to absence of population for newly created states namely Telangana and Andhra Pradesh

TABLE 6A.7 -
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Rate of Cognizable Crimes = (Total Cases reported under Child Trafficking/ Population of Children) x 1,00,000

Child Trafficking refers to Cases of Section 370/370A of IPC, Importation of Girls from Foreign Country (Section 366-B IPC), Procurement of Minor Girls (Section 366-A IPC), Buying of Minor Girls for Prostitution and Cases under the Immoral Traffic (P) Act, 1956

TABLE 6A.8

Incidence(I), Victims and Rate (R) of Total Crimes Relating to Child Trafficking# During 2015

S. No.	State/UT	Actual Children Population + (In Lakhs)	Procurement of Minor Girls (Sec.366 A IPC)			Importation of Girls from Foreign Country (Sec.366B IPC)			Buying of Minors For Prostitution (Sec.373 IPC)			Selling of Minors For Prostitution (Sec.372 IPC)		
			I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
STATES:														
1	Andhra Pradesh	156.7	33	33	0.2	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	4.7	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	118.9	1303	1303	11.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	447.8	305	305	0.7	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	100.5	2	2	0.0	0	0	0.0	0	0	0.0	2	2	0.0
6	Goa	5.2	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	206.8	1	1	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	92.8	190	190	2.0	0	0	0.0	1	1	0.0	2	2	0.0
9	Himachal Pradesh	21.6	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	45.0	1	1	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	131.5	27	27	0.2	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	195.9	65	65	0.3	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	93.4	3	3	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	300.8	5	5	0.0	0	0	0.0	0	0	0.0	5	5	0.0
15	Maharashtra	378.5	6	6	0.0	0	0	0.0	7	7	0.0	1	1	0.0
16	Manipur	9.6	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	10.0	18	18	1.8	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	3.7	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	6.7	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	140.4	7	7	0.0	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	87.7	6	6	0.1	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	285.4	38	38	0.1	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	2.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	202.0	9	9	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	111.7	42	42	0.4	0	0	0.0	1	1	0.0	0	0	0.0
26	Tripura	12.4	14	14	1.1	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	885.8	1	1	0.0	0	0	0.0	2	2	0.0	4	4	0.0
28	Uttarakhand	38.5	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
29	West Bengal	293.7	1003	1055	3.4	1	1	0.0	0	0	0.0	91	97	0.3
TOTAL STATE(S)		4389.6	3080	3132	0.7	2	2	0.0	11	11	0.0	105	111	0.0
UNION TERRITORIES:														
30	A & N Islands	1.4	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	4.0	7	7	1.8	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	1.3	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0.9	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	56.0	0	0	0.0	0	0	0.0	0	0	0.0	6	7	0.1
35	Lakshadweep	0.2	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	4.7	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		68.4	7	7	0.1	0	0	0.0	0	0	0.0	6	7	0.1
TOTAL ALL INDIA		4458.0	3087	3139	0.7	2	2	0.0	11	11	0.0	111	118	0.0

'+' Source: RGI/Census Commissioner, MHA. Actual Population of Population Census 2011 Note: Adjusted figures of population due to absence of population for newly created states namely Telangana and Andhra Pradesh

Rate of Cognizable Crimes = (Total Cases reported under Child Trafficking/ Population of Children) x 1,00,000

'#' Child Trafficking refers to Cases of Section 370/370A of IPC, Importation of Girls from Foreign Country (Section 366-B IPC), Procurement of Minor Girls (Section 366-A IPC), Buying of Minor Girls for Prostitution and Cases under the Immoral Traffic (P) Act, 1956, TABLE 6A.8 - Page: 1 of 3

I - Incidence refer to Cases reported. V -refer to number of victims in reported cases

TABLE 6A.8

Incidence(I), Victims and Rate (R) of Total Crimes Relating to Child Trafficking# During 2015 (Continued)

S. No.	State/UT	Immoral Traffic (Prevention) Act											
		Immoral Traffic (Prevention) Act (Total)			Under Section 5			Under Section 6			Under Section 7		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:													
1	Andhra Pradesh	4	7	0.0	3	6	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	5	18	0.0	2	15	0.0	3	3	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	3	2	0.0	1	1	0.0	1	1	0.0	0	0	0.0
8	Haryana	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	2	2	0.0	2	2	0.0	0	0	0.0	0	0	0.0
12	Karnataka	10	10	0.1	5	5	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	18	28	0.0	10	16	0.0	0	0	0.0	3	3	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
25	Telangana	1	2	0.0	1	2	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	3	3	0.0	2	2	0.0	0	0	0.0	1	1	0.0
28	Uttarakhand	1	1	0.0	0	0	0.0	0	0	0.0	1	1	0.0
29	West Bengal	9	30	0.0	5	26	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		58	105	0.0	33	77	0.0	4	4	0.0	5	5	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL ALL INDIA		58	105	0.0	33	77	0.0	4	4	0.0	5	5	0.0

TABLE 6A.8 - Page: 2 of 3

Col.16 = Col.19+ Col.22+ Col.25+ Col.28+ Col.31

Col.17 = Col.20+ Col.23+ Col.26+ Col.29+ Col.32

TABLE 6A.8

Incidence(I), Victims and Rate (R) of Total Crimes Relating to Child Trafficking# During 2015 (Concluded)

S. No.	State/UT	Immoral Traffic (Prevention) Act						Human Trafficking (Section 370 & 370A IPC)			Total Cases Relating To Child Trafficking		
		Under Section 8			Others								
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)
STATES:													
1	Andhra Pradesh	0	0	0.0	1	1	0.0	1	1	0.0	38	41	0.2
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	1	2	0.2	1	2	0.2
3	Assam	0	0	0.0	0	0	0.0	9	9	0.1	1317	1330	11.1
4	Bihar	0	0	0.0	0	0	0.0	27	120	0.1	332	425	0.7
5	Chhattisgarh	0	0	0.0	0	0	0.0	12	30	0.1	16	34	0.2
6	Goa	0	0	0.0	0	0	0.0	1	1	0.2	1	1	0.2
7	Gujarat	1	0	0.0	0	0	0.0	0	0	0.0	4	3	0.0
8	Haryana	0	0	0.0	0	0	0.0	7	7	0.1	200	200	2.2
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	29	29	0.2
12	Karnataka	0	0	0.0	5	5	0.0	7	7	0.0	82	82	0.4
13	Kerala	0	0	0.0	0	0	0.0	6	30	0.1	9	33	0.1
14	Madhya Pradesh	0	0	0.0	0	0	0.0	22	30	0.1	32	40	0.1
15	Maharashtra	0	0	0.0	5	9	0.0	5	11	0.0	37	53	0.1
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	18	18	1.8
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	20	58	0.1	27	65	0.2
21	Punjab	0	0	0.0	0	0	0.0	2	2	0.0	9	9	0.1
22	Rajasthan	0	0	0.0	0	0	0.0	6	25	0.0	44	63	0.2
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	3	3	0.0	13	13	0.1
25	Telangana	0	0	0.0	0	0	0.0	11	14	0.1	55	59	0.5
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	14	14	1.1
27	Uttar Pradesh	0	0	0.0	0	0	0.0	3	3	0.0	13	13	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	4	4	0.1	7	7	0.2
29	West Bengal	0	0	0.0	4	4	0.0	15	15	0.1	1119	1198	3.8
TOTAL STATE(S)		1	0	0.0	15	19	0.0	162	372	0.0	3418	3733	0.8
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	0.0	0	0	0.0	2	2	0.5	9	9	2.3
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	57	156	1.0	63	163	1.1
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	59	158	0.9	72	172	1.1
TOTAL ALL INDIA		1	0	0.0	15	19	0.0	221	530	0.0	3490	3905	0.8

TABLE 6A.8 - Page: 3 of 3

Col.37 = Col.4+ Col.7+ Col.10+ Col.13+ Col.16+ Col.34

Col.38 = Col.5+ Col.8+ Col.11+ Col.14+ Col.17+ Col.35

TABLE 6A.9

Disposal of Cases by Police of Crimes Relating to Child Trafficking During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	Procurement of Minor Girls	1244	3087	0	1	0	4330	150
2	Importation of Girls from Foreign Country	0	2	0	0	0	2	0
3	Buying of Minors for Prostitution	40	11	0	0	0	51	0
4	Selling of Minors for Prostitution	181	111	0	0	0	292	0
5	Immoral Traffic (Prevention) Act, 1956	63	58	0	0	0	121	0
	5.1 Under ITP Section 5	20	33	0	0	0	53	0
	5.2 Under ITP Section 6	0	4	0	0	0	4	0
	5.3 Under ITP Section 7	10	5	0	0	0	15	0
	5.4 Under ITP Section 8	1	1	0	0	0	2	0
	5.5 Other Section of ITP Act	32	15	0	0	0	47	0
6	Human Trafficking (Sec.370 & 370 A)	10	221	0	1	0	230	2
	Total Child Trafficking	1538	3490	0	2	0	5026	152

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Chargesheets were not laid but Final Report as True submitted	Total Cases Disposed Of by Police (Col. 9+10+11+ 12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate {Col.12/(Col.12+Col.13)} x 100	Cases Pendency Percentage {Col.15/(Col.3+Col.4)} x 100
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	Procurement of Minor Girls	92	9	1348	421	2020	2310	76.2	53.3
2	Importation of Girls from Foreign Country	0	0	1	0	1	1	100.0	50.0
3	Buying of Minors for Prostitution	0	0	10	0	10	41	100.0	80.4
4	Selling of Minors for Prostitution	0	0	119	3	122	170	97.5	58.2
5	Immoral Traffic (Prevention) Act, 1956	0	0	48	6	54	67	88.9	55.4
	5.1 Under ITP Section 5	0	0	23	5	28	25	82.1	47.2
	5.2 Under ITP Section 6	0	0	1	0	1	3	100.0	75.0
	5.3 Under ITP Section 7	0	0	4	0	4	11	100.0	73.3
	5.4 Under ITP Section 8	0	0	2	0	2	0	100.0	0.0
	5.5 Other Section of ITP Act	0	0	18	1	19	28	94.7	59.6
6	Human Trafficking (Sec.370 & 370 A)	2	0	132	5	141	89	96.4	38.5
	Total Child Trafficking	94	9	1658	435	2348	2678	79.2	53.3

TABLE 6A.9- Page: 1 of 1

TABLE 6A.10

Disposal of Cases by Courts for Crimes Relating to Child Trafficking During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col.6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Procuration of Minor Girls	2457	1348	0	0	3805	17
2	Importation of Girls from Foreign Country	1	1	0	0	2	0
3	Buying of Minors for Prostitution	153	10	0	0	163	0
4	Selling of Minors for Prostitution	404	119	0	0	523	0
5	Immoral Traffic (Prevention) Act, 1956	323	48	0	0	371	0
	5.1 Under ITP Section 5	94	23	0	0	117	0
	5.2 Under ITP Section 6	10	1	0	0	11	0
	5.3 Under ITP Section 7	75	4	0	0	79	0
	5.4 Under ITP Section 8	5	2	0	0	7	0
	5.5 Other Section of ITP Act	139	18	0	0	157	0
6	Human Trafficking (Sec.370 & 370 A)	7	132	0	0	139	0
	Total Child Trafficking	3345	1658	0	0	5003	17

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year Col.12 = {Col.7 - (Col.8+9)}	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage {Col.12/(Col.3+Col.4)} x 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Procuration of Minor Girls	334	37	297	3454	11.1	90.8
2	Importation of Girls from Foreign Country	0	0	0	2	-	100.0
3	Buying of Minors for Prostitution	1	1	0	162	100.0	99.4
4	Selling of Minors for Prostitution	25	9	16	498	36.0	95.2
5	Immoral Traffic (Prevention) Act, 1956	17	6	11	354	35.3	95.4
	5.1 Under ITP Section 5	11	5	6	106	45.5	90.6
	5.2 Under ITP Section 6	0	0	0	11	-	100.0
	5.3 Under ITP Section 7	0	0	0	79	-	100.0
	5.4 Under ITP Section 8	0	0	0	7	-	100.0
	5.5 Other Section of ITP Act	6	1	5	151	16.7	96.2
6	Human Trafficking (Sec.370 & 370 A)	7	2	5	132	28.6	95.0
	Total Child Trafficking	384	55	329	4602	14.3	92.0

TABLE 6A.11

Disposal by Police of Persons Arrested for Committing Crimes Relating to Child Trafficking During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Procurement of Minor Girls	360	8	454	9	814	17
2	Importation of Girls from Foreign Country	0	0	0	0	0	0
3	Buying of Minors for Prostitution	13	0	36	0	49	0
4	Selling of Minors for Prostitution	60	5	106	3	166	8
5	Immoral Traffic (Prevention) Act, 1956	29	18	140	25	169	43
	5.1 Under ITP Section 5	0	0	13	5	13	5
	5.2 Under ITP Section 6	0	0	8	0	8	0
	5.3 Under ITP Section 7	0	0	12	0	12	0
	5.4 Under ITP Section 8	0	0	1	0	1	0
	5.5 Other Section of ITP Act	29	18	106	20	135	38
6	Human Trafficking (Sec.370 & 370 A)	23	0	9	0	32	0
	Total Child Trafficking	485	31	745	37	1230	68

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Procurement of Minor Girls	2471	10	255	1	1510	10
2	Importation of Girls from Foreign Country	2	1	0	0	1	0
3	Buying of Minors for Prostitution	6	9	0	0	13	2
4	Selling of Minors for Prostitution	124	12	2	1	144	13
5	Immoral Traffic (Prevention) Act, 1956	106	37	10	6	121	39
	5.1 Under ITP Section 5	67	27	0	0	64	25
	5.2 Under ITP Section 6	7	0	0	0	4	0
	5.3 Under ITP Section 7	3	1	0	0	6	1
	5.4 Under ITP Section 8	3	0	0	0	4	0
	5.5 Other Section of ITP Act	26	9	10	6	43	13
6	Human Trafficking (Sec.370 & 370 A)	261	39	3	0	227	37
	Total Child Trafficking	2970	108	270	8	2016	101

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
CRIME HEAD:					
1	Procurement of Minor Girls	199	6	1321	10
2	Importation of Girls from Foreign Country	1	1	0	0
3	Buying of Minors for Prostitution	23	0	19	7
4	Selling of Minors for Prostitution	53	4	91	2
5	Immoral Traffic (Prevention) Act, 1956	24	12	120	23
	5.1 Under ITP Section 5	9	2	7	5
	5.2 Under ITP Section 6	0	0	11	0
	5.3 Under ITP Section 7	0	0	9	0
	5.4 Under ITP Section 8	0	0	0	0
	5.5 Other Section of ITP Act	15	10	93	18
6	Human Trafficking (Sec.370 & 370 A)	17	0	46	2
	Total Child Trafficking	317	23	1597	44

TABLE 6A.11 - Page: 1 of 1

TABLE 6A.12

Disposal of Persons Arrested under Crimes Relating to Child Trafficking by Courts During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Procurement of Minor Girls	688	7	2321	42	4519	59
2	Importation of Girls from Foreign Country	3	1	0	0	4	1
3	Buying of Minors for Prostitution	14	0	264	1	291	3
4	Selling of Minors for Prostitution	212	8	314	8	670	29
5	Immoral Traffic (Prevention) Act, 1956	89	18	877	151	1087	208
	5.1 Under ITP Section 5	6	0	194	45	264	70
	5.2 Under ITP Section 6	3	1	15	0	22	1
	5.3 Under ITP Section 7	1	1	350	28	357	30
	5.4 Under ITP Section 8	0	0	6	1	10	1
	5.5 Other Section of ITP Act	79	16	312	77	434	106
6	Human Trafficking (Sec.370 & 370 A)	1	0	7	2	235	39
	Total Child Trafficking	1007	34	3783	204	6806	339

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts*		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Procurement of Minor Girls	2	0	0	0	542	4
2	Importation of Girls from Foreign Country	0	0	0	0	0	0
3	Buying of Minors for Prostitution	0	0	0	0	1	1
4	Selling of Minors for Prostitution	0	0	2	0	37	4
5	Immoral Traffic (Prevention) Act, 1956	0	0	0	0	25	10
	5.1 Under ITP Section 5	0	0	0	0	17	6
	5.2 Under ITP Section 6	0	0	0	0	0	0
	5.3 Under ITP Section 7	0	0	0	0	0	0
	5.4 Under ITP Section 8	0	0	0	0	0	0
	5.5 Other Section of ITP Act	0	0	0	0	8	4
6	Human Trafficking (Sec.370 & 370 A)	0	0	0	0	9	0
	Total Child Trafficking	2	0	2	0	614	19

TABLE 6A.12 - Page: 1 of 2

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

TABLE 6A.12 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	Procurement of Minor Girls	56	0	486	4	0	0
2	Importation of Girls from Foreign Country	0	0	0	0	0	0
3	Buying of Minors for Prostitution	1	1	0	0	0	0
4	Selling of Minors for Prostitution	15	3	22	1	0	0
5	Immoral Traffic (Prevention) Act, 1956	10	7	15	3	0	0
	5.1 Under ITP Section 5	9	6	8	0	0	0
	5.2 Under ITP Section 6	0	0	0	0	0	0
	5.3 Under ITP Section 7	0	0	0	0	0	0
	5.4 Under ITP Section 8	0	0	0	0	0	0
	5.5 Other Section of ITP Act	1	1	7	3	0	0
6	Human Trafficking (Sec.370 & 370 A)	2	0	7	0	0	0
	Total Child Trafficking	84	11	530	8	0	0

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	Procurement of Minor Girls	1020	12	2955	43
2	Importation of Girls from Foreign Country	2	0	2	1
3	Buying of Minors for Prostitution	21	0	269	2
4	Selling of Minors for Prostitution	232	10	399	15
5	Immoral Traffic (Prevention) Act, 1956	148	27	914	171
	5.1 Under ITP Section 5	45	9	202	55
	5.2 Under ITP Section 6	0	0	22	1
	5.3 Under ITP Section 7	2	1	355	29
	5.4 Under ITP Section 8	0	0	10	1
	5.5 Other Section of ITP Act	101	17	325	85
6	Human Trafficking (Sec.370 & 370 A)	80	10	146	29
	Total Child Trafficking	1503	59	4685	261

Tables
Chapter

7

Crime Against Persons Belonging to SCs/STs

TABLE 7.1

Cases Reported & Rate of Crime Committed Against Scheduled Castes During 2015

S. No.	State/UT	Cases Reported *	Percentage Contribution to All India Total	Population of SCs #+ (in Lakhs)	Rate of Total Cognizable Crimes \$
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	4415	9.8	84.5	52.3
2	Arunachal Pradesh	0	0.0	0.0	-
3	Assam	5	0.0	22.3	0.2
4	Bihar	6438	14.3	165.7	38.9
5	Chhattisgarh	1028	2.3	32.7	31.4
6	Goa	13	0.0	0.3	51.1
7	Gujarat	1046	2.3	40.7	25.7
8	Haryana	834	1.9	51.1	16.3
9	Himachal Pradesh	95	0.2	17.3	5.5
10	Jammu & Kashmir	0	0.0	9.2	0.0
11	Jharkhand	738	1.6	39.9	18.5
12	Karnataka	1987	4.4	104.7	19.0
13	Kerala	752	1.7	30.4	24.7
14	Madhya Pradesh	4188	9.3	113.4	36.9
15	Maharashtra	1816	4.0	132.8	13.7
16	Manipur	0	0.0	1.0	0.0
17	Meghalaya	0	0.0	0.2	0.0
18	Mizoram	0	0.0	0.0	0.0
19	Nagaland	0	0.0	0.0	-
20	Odisha	2305	5.1	71.9	32.1
21	Punjab	147	0.3	88.6	1.7
22	Rajasthan	6998	15.6	122.2	57.3
23	Sikkim	11	0.0	0.3	38.9
24	Tamil Nadu	1782	4.0	144.4	12.3
25	Telangana	1678	3.7	54.3	30.9
26	Tripura	28	0.1	6.5	4.3
27	Uttar Pradesh	8358	18.6	413.6	20.2
28	Uttarakhand	93	0.2	18.9	4.9
29	West Bengal	186	0.4	214.6	0.9
TOTAL STATE(S)		44941	99.9	1981.6	22.7
UNION TERRITORIES:					
30	A & N Islands	0	0.0	0.0	-
31	Chandigarh	1	0.0	2.0	0.5
32	D&N Haveli	0	0.0	0.1	0.0
33	Daman & Diu	2	0.0	0.1	32.7
34	Delhi UT	54	0.1	28.1	1.9
35	Lakshadweep	0	0.0	0.0	-
36	Puducherry	5	0.0	2.0	2.5
TOTAL UT(S)		62	0.1	32.2	1.9
TOTAL (ALL INDIA)		45003	100.0	2013.8	22.3

* It includes IPC crimes in congruence with the SC/ST(PoA) Act, IPC crimes without SC/ST(PoA) Act, the Protection of Civil Rights Act, the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act and other SLL crimes against SCs.

Actual Population of SCs as per the Population Census 2011 due to non-availability of mid-year projected population in respect of SCs. Adjusted figures of population due to newly created states of Andhra Pradesh and Telangana

+ Source RGI/ Population Commissioner, MHA

\$ Rate of Total Cognizable crimes = (Total cases reported under crime against SCs/total population of SCs) * 100000 i.e., Incidence of crime per one lakh of population of SCs

Note : "" This is as per latest annual figure sent by States/UTs concerned, the last revised data for the report was received from Gujarat on 29.07.2016.

Note : Total crimes includes cases of atrocities (cases of IPC along with the SC/ST (Prevention of Atrocities) Act) and non-atrocities cases (which includes cases under the Protection of Civil Rights Act, section of IPC without SC/ST (Prevention of Atrocities) Act and cases reported under other Special & Local Laws (SLL)).

TABLE 7.1 -
Page: 1 of 1

TABLE 7.2

Cases Reported (I), Victims(V) & Rate (R) of Crimes Committed Against Scheduled Castes During 2015

S. No.	State/UT	Population of SCs (in Lakh)+	Protection of Civil Rights Act, 1955			SC/ST(Prevention of Atrocities) Act		
			I	V	R	Murder (Section 302 IPC)		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	84.5	0	0	0.0	23	24	0.3
2	Arunachal Pradesh	0.0	0	0	-	0	0	-
3	Assam	22.3	0	0	0.0	0	0	0.0
4	Bihar	165.7	74	74	0.4	78	80	0.5
5	Chhattisgarh	32.7	0	0	0.0	6	6	0.2
6	Goa	0.3	0	0	0.0	0	0	0.0
7	Gujarat	40.7	1	1	0.0	17	17	0.4
8	Haryana	51.1	0	0	0.0	22	23	0.4
9	Himachal Pradesh	17.3	3	3	0.2	0	0	0.0
10	Jammu & Kashmir	9.2	0	0	0.0	0	0	0.0
11	Jharkhand	39.9	0	0	0.0	18	18	0.5
12	Karnataka	104.7	11	13	0.1	44	49	0.4
13	Kerala	30.4	1	1	0.0	1	1	0.0
14	Madhya Pradesh	113.4	0	0	0.0	80	82	0.7
15	Maharashtra	132.8	9	9	0.1	42	45	0.3
16	Manipur	1.0	0	0	0.0	0	0	0.0
17	Meghalaya	0.2	0	0	0.0	0	0	0.0
18	Mizoram	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0.0	0	0	-	0	0	-
20	Odisha	71.9	2	2	0.0	21	21	0.3
21	Punjab	88.6	0	0	0.0	8	8	0.1
22	Rajasthan	122.2	0	0	0.0	71	73	0.6
23	Sikkim	0.3	0	0	0.0	0	0	0.0
24	Tamil Nadu	144.4	1	1	0.0	48	50	0.3
25	Telangana	54.3	1	1	0.0	17	17	0.3
26	Tripura	6.5	0	0	0.0	0	0	0.0
27	Uttar Pradesh	413.6	0	0	0.0	204	208	0.5
28	Uttarakhand	18.9	0	0	0.0	4	4	0.2
29	West Bengal	214.6	0	0	0.0	1	1	0.0
TOTAL STATE(S)		1981.6	103	105	0.1	705	727	0.4
UNION TERRITORIES:								
30	A & N Islands	0.0	0	0	-	0	0	-
31	Chandigarh	2.0	0	0	0.0	1	1	0.5
32	D&N Haveli	0.1	0	0	0.0	0	0	0.0
33	Daman & Diu	0.1	0	0	0.0	0	0	0.0
34	Delhi UT	28.1	2	2	0.1	0	0	0.0
35	Lakshadweep	0.0	0	0	-	0	0	-
36	Puducherry	2.0	1	1	0.5	1	1	0.5
TOTAL UT(S)		32.2	3	3	0.1	2	2	0.1
TOTAL (ALL INDIA)		2013.8	106	108	0.1	707	729	0.4

Note: Crime Rate is incidence of Crime per one lakh of SCs Population

TABLE 7.2 - Page: 1 of 20

+ Actual Population of SCs as per the Population Census 2011

'I' - refers to Cases Reported; 'V' refers to No. of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act								
		Attempt To Commit Murder (Section 307 IPC)			Rape (Section 376 IPC)			Attempt To Commit Rape (Section 376/511 IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
STATES:										
1	Andhra Pradesh	29	29	0.3	104	104	1.2	5	5	0.1
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	42	42	0.3	0	0	0.0
5	Chhattisgarh	6	6	0.2	81	81	2.5	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	25	26	0.6	65	65	1.6	0	0	0.0
8	Haryana	6	6	0.1	107	107	2.1	10	10	0.2
9	Himachal Pradesh	1	1	0.1	3	3	0.2	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	2	2	0.1	1	1	0.0
12	Karnataka	30	60	0.3	58	58	0.6	2	2	0.0
13	Kerala	8	8	0.3	99	99	3.3	3	3	0.1
14	Madhya Pradesh	110	126	1.0	460	461	4.1	4	4	0.0
15	Maharashtra	46	63	0.3	238	242	1.8	1	1	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	84	84	1.2	129	130	1.8	4	4	0.1
21	Punjab	7	7	0.1	14	14	0.2	1	1	0.0
22	Rajasthan	11	11	0.1	318	318	2.6	13	13	0.1
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	69	85	0.5	43	43	0.3	5	5	0.0
25	Telangana	8	8	0.1	107	107	2.0	1	1	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	97	99	0.2	444	444	1.1	22	22	0.1
28	Uttarakhand	0	0	0.0	6	6	0.3	0	0	0.0
29	West Bengal	9	9	0.0	6	6	0.0	2	2	0.0
TOTAL STATE(S)		546	628	0.3	2326	2332	1.2	74	74	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	1	1	0.5	0	0	0.0	0	0	0.0
TOTAL UT(S)		1	1	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		547	629	0.3	2326	2332	1.2	74	74	0.0

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act								
		Assault on SC Women to Outrage Her Modesty (Section 354 IPC) (Total)			Sexual Harassment (Section 354A IPC)			Assault or Use of Criminal Force to Women With Intent to Disrobe (Section 354B IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:										
1	Andhra Pradesh	153	153	1.8	19	19	0.2	21	21	0.2
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	1	1	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	31	33	0.9	7	7	0.2	1	1	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	51	51	1.3	20	20	0.5	3	3	0.1
8	Haryana	109	111	2.1	44	44	0.9	16	16	0.3
9	Himachal Pradesh	2	2	0.1	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	60	68	0.6	5	5	0.0	5	5	0.0
13	Kerala	66	66	2.2	12	12	0.4	4	4	0.1
14	Madhya Pradesh	777	778	6.9	279	280	2.5	11	11	0.1
15	Maharashtra	353	361	2.7	154	159	1.2	15	15	0.1
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	155	167	2.2	15	15	0.2	31	31	0.4
21	Punjab	8	8	0.1	5	5	0.1	1	1	0.0
22	Rajasthan	107	107	0.9	19	19	0.2	1	1	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	46	46	0.3	7	7	0.0	2	2	0.0
25	Telangana	98	98	1.8	21	21	0.4	1	1	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	756	756	1.8	704	704	1.7	22	22	0.1
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	17	17	0.1	2	2	0.0	6	6	0.0
TOTAL STATE(S)		2790	2823	1.4	1313	1319	0.7	140	140	0.1
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	1	2	16.3	0	0	0.0	0	0	0.0
34	Delhi UT	9	9	0.3	4	4	0.1	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		10	11	0.3	4	4	0.1	0	0	0.0
TOTAL (ALL INDIA)		2800	2834	1.4	1317	1323	0.7	140	140	0.1

TABLE 7.2 - Page: 3 of 20

Col. 19 = Col. 22 + Col. 25 + Col. 28 + Col. 31 + Col. 34;
Col. 20 = Col. 23 + Col. 26 + Col. 29 + Col. 32 + Col. 35

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act								
		Voyeurism (Section 354C IPC)			Stalking (Section 354D IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)
STATES:										
1	Andhra Pradesh	1	1	0.0	3	3	0.0	109	109	1.3
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	1	1	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	1	1	0.0	22	24	0.7
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	1	1	0.0	5	5	0.1	22	22	0.5
8	Haryana	3	3	0.1	14	15	0.3	32	33	0.6
9	Himachal Pradesh	0	0	0.0	0	0	0.0	2	2	0.1
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	50	58	0.5
13	Kerala	0	0	0.0	0	0	0.0	50	50	1.6
14	Madhya Pradesh	1	1	0.0	18	18	0.2	468	468	4.1
15	Maharashtra	5	5	0.0	21	21	0.2	158	161	1.2
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	1	1	0.0	3	3	0.0	105	117	1.5
21	Punjab	0	0	0.0	0	0	0.0	2	2	0.0
22	Rajasthan	0	0	0.0	2	2	0.0	85	85	0.7
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	37	37	0.3
25	Telangana	0	0	0.0	11	11	0.2	65	65	1.2
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	3	3	0.0	27	27	0.1	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	1	1	0.0	8	8	0.0
TOTAL STATE(S)		15	15	0.0	106	107	0.1	1216	1242	0.6
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	1	2	16.3
34	Delhi UT	0	0	0.0	1	1	0.0	4	4	0.1
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	1	1	0.0	5	6	0.2
TOTAL (ALL INDIA)		15	15	0.0	107	108	0.1	1221	1248	0.6

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act											
		Insult to Modesty of SC Women (Section 509 IPC)			Kidnapping & Abduction (Section 363,364,364A, 366 IPC) (Total)			Kidnapping & Abduction (Section 363 IPC)			Kidnapping & Abduction (Section 364 IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(37)	(38)	(39)	(40)	(41)	(42)	(43)	(44)	(45)	(46)	(47)	(48)
STATES:													
1	Andhra Pradesh	31	31	0.4	10	10	0.1	5	5	0.1	0	0	0.0
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	3	3	0.1	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	37	39	0.9	7	7	0.2	0	0	0.0
8	Haryana	2	2	0.0	29	29	0.6	2	2	0.0	1	1	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	5	5	0.0	2	2	0.0	0	0	0.0
13	Kerala	1	1	0.0	2	2	0.1	0	0	0.0	0	0	0.0
14	Madhya Pradesh	6	6	0.1	43	45	0.4	17	19	0.1	0	0	0.0
15	Maharashtra	3	3	0.0	34	34	0.3	10	10	0.1	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-	0	0	-
20	Odisha	3	3	0.0	22	22	0.3	4	4	0.1	0	0	0.0
21	Punjab	0	0	0.0	3	3	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	62	62	0.5	19	19	0.2	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	11	11	0.1	2	2	0.0	0	0	0.0
25	Telangana	10	10	0.2	9	9	0.2	1	1	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	415	415	1.0	63	63	0.2	7	7	0.0
28	Uttarakhand	0	0	0.0	1	1	0.1	1	1	0.1	0	0	0.0
29	West Bengal	0	0	0.0	1	1	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		56	56	0.0	687	691	0.3	133	135	0.1	8	8	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	-	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	2	2	0.1	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		2	2	0.1	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		58	58	0.0	687	691	0.3	133	135	0.1	8	8	0.0

TABLE 7.2 - Page: 5 of 20

Col. 40 = Col. 43 + Col. 46 + Col. 49 + Col. 52 + Col. 55;
Col. 41 = Col. 44 + Col. 47 + Col. 50 + Col. 53 + Col. 56

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act								
		Kidnapping & Abduction for Ransom (Section 364A IPC)			K & A of SC Women to Compel Her for Marriage (Section 366 IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(49)	(50)	(51)	(52)	(53)	(54)	(55)	(56)	(57)
STATES:										
1	Andhra Pradesh	0	0	0.0	1	1	0.0	4	4	0.0
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	1	1	0.0	0	0	0.0	2	2	0.1
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	20	20	0.5	10	12	0.2
8	Haryana	1	1	0.0	9	9	0.2	16	16	0.3
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	3	3	0.0
13	Kerala	0	0	0.0	1	1	0.0	1	1	0.0
14	Madhya Pradesh	0	0	0.0	18	18	0.2	8	8	0.1
15	Maharashtra	1	1	0.0	18	18	0.1	5	5	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	1	1	0.0	11	11	0.2	6	6	0.1
21	Punjab	0	0	0.0	1	1	0.0	2	2	0.0
22	Rajasthan	1	1	0.0	28	28	0.2	14	14	0.1
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	6	6	0.0	3	3	0.0
25	Telangana	0	0	0.0	3	3	0.1	5	5	0.1
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	338	338	0.8	7	7	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	1	1	0.0	0	0	0.0
TOTAL STATE(S)		5	5	0.0	455	455	0.2	86	88	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		5	5	0.0	455	455	0.2	86	88	0.0

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act								
		Dacoity (Section 395,396 & 398 IPC)			Dacoity With Murder (Section 396 IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(58)	(59)	(60)	(61)	(62)	(63)	(64)	(65)	(66)
STATES:										
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	11	11	0.3	0	0	0.0	11	11	0.3
8	Haryana	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	1	1	0.0	0	0	0.0	1	1	0.0
15	Maharashtra	19	24	0.1	0	0	0.0	19	24	0.1
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	3	3	0.0	0	0	0.0	3	3	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		34	39	0.0	0	0	0.0	34	39	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		34	39	0.0	0	0	0.0	34	39	0.0

TABLE 7.2 - Page: 7 of 20

Col. 58 = Col. 61 + Col. 64;
Col. 59 = Col. 62 + Col. 65;

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act					
		Robbery (Section 392 to 394, 397 & 398 IPC)			Arson (Section 435, 436, 438 IPC)		
		I	V	R	I	V	R
(1)	(2)	(67)	(68)	(69)	(70)	(71)	(72)
STATES:							
1	Andhra Pradesh	1	1	0.0	7	7	0.1
2	Arunachal Pradesh	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	43	47	0.3
5	Chhattisgarh	0	0	0.0	1	1	0.0
6	Goa	0	0	0.0	0	0	0.0
7	Gujarat	14	14	0.3	8	8	0.2
8	Haryana	0	0	0.0	3	3	0.1
9	Himachal Pradesh	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	1	1	0.0
13	Kerala	0	0	0.0	0	0	0.0
14	Madhya Pradesh	2	2	0.0	21	21	0.2
15	Maharashtra	19	23	0.1	11	15	0.1
16	Manipur	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-
20	Odisha	3	3	0.0	15	15	0.2
21	Punjab	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	21	21	0.2
23	Sikkim	0	0	0.0	0	0	0.0
24	Tamil Nadu	2	2	0.0	14	14	0.1
25	Telangana	0	0	0.0	4	4	0.1
26	Tripura	0	0	0.0	0	0	0.0
27	Uttar Pradesh	2	2	0.0	30	31	0.1
28	Uttarakhand	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0
TOTAL STATE(S)		43	47	0.0	179	188	0.1
UNION TERRITORIES:							
30	A & N Islands	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		43	47	0.0	179	188	0.1

TABLE 7.2 - Page: 8 of 20

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act											
		Grievous Hurt (325,326,326A & 326 B IPC)			Grievous Hurt (Section 325 & 326 IPC)			Acid attack (Section 326A IPC)			Attempt to Acid Attack (Section 326B IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(73)	(74)	(75)	(76)	(77)	(78)	(79)	(80)	(81)	(82)	(83)	(84)
STATES:													
1	Andhra Pradesh	3	3	0.0	3	3	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	216	235	1.3	216	235	1.3	0	0	0.0	0	0	0.0
5	Chhattisgarh	9	9	0.3	9	9	0.3	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	40	40	1.0	40	40	1.0	0	0	0.0	0	0	0.0
8	Haryana	10	10	0.2	10	10	0.2	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	36	40	0.9	36	40	0.9	0	0	0.0	0	0	0.0
12	Karnataka	13	33	0.1	13	33	0.1	0	0	0.0	0	0	0.0
13	Kerala	22	23	0.7	22	23	0.7	0	0	0.0	0	0	0.0
14	Madhya Pradesh	68	79	0.6	67	78	0.6	1	1	0.0	0	0	0.0
15	Maharashtra	35	49	0.3	35	49	0.3	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-	0	0	-
20	Odisha	75	75	1.0	75	75	1.0	0	0	0.0	0	0	0.0
21	Punjab	5	5	0.1	5	5	0.1	0	0	0.0	0	0	0.0
22	Rajasthan	51	54	0.4	51	54	0.4	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	3	3	0.0	3	3	0.0	0	0	0.0	0	0	0.0
25	Telangana	39	39	0.7	39	39	0.7	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	366	372	0.9	365	368	0.9	1	4	0.0	0	0	0.0
28	Uttarakhand	2	2	0.1	2	2	0.1	0	0	0.0	0	0	0.0
29	West Bengal	13	14	0.1	13	14	0.1	0	0	0.0	0	0	0.0
TOTAL STATE(S)		1006	1085	0.5	1004	1080	0.5	2	5	0.0	0	0	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	-	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	1	12	0.0	1	12	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		1	12	0.0	1	12	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		1007	1097	0.5	1005	1092	0.5	2	5	0.0	0	0	0.0

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Col. 73 = Col. 76 + Col. 79 + Col. 82.

Col. 74 = Col. 77 + Col. 80 + Col. 83

TABLE 7.2 (Continued)

S. No.	State/UT	SC/ST(Prevention of Atrocities) Act											
		Riots (Sections 147, 148, 149, 150 & 151 IPC)			Other IPC Crimes			SC/ST (Prevention of Atrocities) Act only			Total of SC/ST (Prevention of Atrocities) Act (Sum of previous columns excluding sub heads)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(85)	(86)	(87)	(88)	(89)	(90)	(91)	(92)	(93)	(94)	(95)	(96)
STATES:													
1	Andhra Pradesh	23	23	0.3	1283	1301	15.2	591	600	7.0	2263	2291	26.8
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	4	4	0.2	5	5	0.2
4	Bihar	0	0	0.0	5459	5675	33.0	455	473	2.7	6293	6552	38.0
5	Chhattisgarh	6	10	0.2	73	76	2.2	0	0	0.0	216	225	6.6
6	Goa	0	0	0.0	0	0	0.0	13	13	51.1	13	13	51.1
7	Gujarat	73	95	1.8	478	498	11.7	190	204	4.7	1009	1068	24.8
8	Haryana	33	34	0.6	160	161	3.1	19	19	0.4	510	515	10.0
9	Himachal Pradesh	0	0	0.0	11	11	0.6	74	74	4.3	91	91	5.3
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	2	2	0.1	36	36	0.9	641	660	16.1	736	759	18.5
12	Karnataka	52	109	0.5	67	70	0.6	1509	1692	14.4	1841	2147	17.6
13	Kerala	32	32	1.1	384	392	12.6	77	78	2.5	695	705	22.9
14	Madhya Pradesh	60	89	0.5	1913	1998	16.9	1	1	0.0	3546	3693	31.3
15	Maharashtra	270	365	2.0	434	463	3.3	290	314	2.2	1795	2002	13.5
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-	0	0	-
20	Odisha	85	92	1.2	1224	1265	17.0	1	1	0.0	1821	1882	25.3
21	Punjab	0	0	0.0	78	78	0.9	23	26	0.3	147	150	1.7
22	Rajasthan	1	1	0.0	5164	5227	42.3	92	92	0.8	5911	5979	48.4
23	Sikkim	0	0	0.0	0	0	0.0	3	4	10.6	3	4	10.6
24	Tamil Nadu	185	306	1.3	1198	1286	8.3	111	113	0.8	1735	1964	12.0
25	Telangana	2	2	0.0	639	647	11.8	358	373	6.6	1292	1315	23.8
26	Tripura	0	0	0.0	1	1	0.2	0	0	0.0	1	1	0.2
27	Uttar Pradesh	632	644	1.5	3916	3927	9.5	1470	1536	3.6	8357	8459	20.2
28	Uttarakhand	1	1	0.1	25	25	1.3	41	41	2.2	80	80	4.2
29	West Bengal	8	9	0.0	66	72	0.3	27	28	0.1	150	159	0.7
TOTAL STATE(S)		1465	1814	0.7	22609	23209	11.4	5990	6346	3.0	38510	40059	19.4
UNION TERRITORIES:													
30	A & N Islands	0	0	-	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.5
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	1	2	16.3	2	4	32.7
34	Delhi UT	0	0	0.0	23	26	0.8	14	14	0.5	49	63	1.7
35	Lakshadweep	0	0	-	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	2	2	1.0
TOTAL UT(S)		0	0	0.0	23	26	0.7	15	16	0.5	54	70	1.7
TOTAL (ALL INDIA)		1465	1814	0.7	22632	23235	11.2	6005	6362	3.0	38564	40129	19.2

TABLE 7.2 - Page: 10 of 20

Col. 94 = Col. 7+ Col. 10+ Col. 13+ Col. 16+ Col. 19+ Col. 37+ Col. 40+ Col. 58+ Col. 67+ Col. 70+ Col. 73+ Col. 85+ Col. 88+ Col. 91;
Col. 95 = Col. 8+ Col. 11+ Col. 14+ Col. 17+ Col. 20+ Col. 38+ Col. 41+ Col. 59+ Col. 68+ Col. 71+ Col. 74+ Col. 86+ Col. 89+ Col. 92.

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)											
		Murder (Section 302 IPC)			Attempt To Commit Murder (Section 307 IPC)			Rape (Section 376 IPC)			Attempt To Commit Rape (Section 376/511 IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(97)	(98)	(99)	(100)	(101)	(102)	(103)	(104)	(105)	(106)	(107)	(108)
STATES:													
1	Andhra Pradesh	23	23	0.3	42	42	0.5	83	83	1.0	12	12	0.1
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	17	17	0.5	20	20	0.6	53	53	1.6	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	9	9	0.2	2	2	0.0	4	4	0.1	0	0	0.0
9	Himachal Pradesh	1	1	0.1	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	8	8	0.1	8	9	0.1	9	9	0.1	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	4	4	0.1	0	0	0.0
14	Madhya Pradesh	0	0	0.0	2	2	0.0	4	4	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-	0	0	-
20	Odisha	5	5	0.1	17	18	0.2	14	14	0.2	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	13	13	0.1	5	5	0.0	31	31	0.3	4	4	0.0
23	Sikkim	1	1	3.5	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	4	4	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	14	14	0.3	4	4	0.1	3	3	0.1	0	0	0.0
26	Tripura	11	11	1.7	0	0	0.0	9	9	1.4	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	1	1	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.0
TOTAL STATE(S)		106	106	0.1	100	102	0.1	215	215	0.1	17	17	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	-	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		106	106	0.1	100	102	0.0	215	215	0.1	17	17	0.0

TABLE 7.2 - Page: 11 of 20

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)								
		Assault on SC Women to Outrage Her Modesty (Section 354 IPC) (Total)			Sexual Harassment (Section 354A IPC)			Assault or Use of Criminal Force to Women With Intent to Disrobe (Section 354B IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(109)	(110)	(111)	(112)	(113)	(114)	(115)	(116)	(117)
STATES:										
1	Andhra Pradesh	148	149	1.8	33	33	0.4	15	15	0.2
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	60	60	1.8	3	3	0.1	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	16	16	0.3	5	5	0.1	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	9	9	0.1	1	1	0.0	2	2	0.0
13	Kerala	4	5	0.1	2	3	0.1	0	0	0.0
14	Madhya Pradesh	3	3	0.0	1	1	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	41	41	0.6	6	6	0.1	15	15	0.2
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	54	54	0.4	0	0	0.0	0	0	0.0
23	Sikkim	1	1	3.5	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	10	10	0.2	1	1	0.0	2	2	0.0
26	Tripura	3	3	0.5	0	0	0.0	3	3	0.5
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	1	1	0.0	0	0	0.0	1	1	0.0
TOTAL STATE(S)		350	352	0.2	52	53	0.0	38	38	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		350	352	0.2	52	53	0.0	38	38	0.0

TABLE 7.2 - Page: 12 of 20

Col. 109 = Col. 112+ Col. 115+ Col. 118+ Col. 121+ Col. 124.
Col. 110 = Col. 113+ Col. 116+ Col. 119+ Col. 122+ Col. 125.

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)								
		Voyeurism (Section 354C IPC)			Stalking (Section 354D IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(118)	(119)	(120)	(121)	(122)	(123)	(124)	(125)	(126)
STATES:										
1	Andhra Pradesh	10	10	0.1	27	27	0.3	63	64	0.7
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	57	57	1.7
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	0.0	6	6	0.1	5	5	0.1
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	6	6	0.1
13	Kerala	0	0	0.0	0	0	0.0	2	2	0.1
14	Madhya Pradesh	0	0	0.0	0	0	0.0	2	2	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	0	0	0.0	1	1	0.0	19	19	0.3
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	54	54	0.4
23	Sikkim	0	0	0.0	0	0	0.0	1	1	3.5
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	1	1	0.0	1	1	0.0	5	5	0.1
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		11	11	0.0	35	35	0.0	214	215	0.1
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		11	11	0.0	35	35	0.0	214	215	0.1

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)											
		Insult to Modesty of SC Women (Section 509 IPC)			Kidnapping & Abduction (Section 363,364,364A, 366 IPC) Total			Kidnapping & Abduction (Section 363 IPC)			Kidnapping & Abduction for Murder (Section 364 IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(127)	(128)	(129)	(130)	(131)	(132)	(133)	(134)	(135)	(136)	(137)	(138)
STATES:													
1	Andhra Pradesh	76	76	0.9	21	21	0.2	5	5	0.1	0	0	0.0
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	2	2	0.1	61	61	1.9	54	54	1.6	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	0.0	13	13	0.3	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	2	2	0.1	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	1	1	0.0	1	1	0.0	0	0	0.0
13	Kerala	1	1	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	3	3	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-	0	0	-
20	Odisha	0	0	0.0	13	16	0.2	10	13	0.1	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	41	41	0.3	25	25	0.2	0	0	0.0
23	Sikkim	0	0	0.0	1	2	3.5	1	2	3.5	0	0	0.0
24	Tamil Nadu	0	0	0.0	1	1	0.0	0	0	0.0	0	0	0.0
25	Telangana	14	14	0.3	4	4	0.1	1	1	0.0	0	0	0.0
26	Tripura	0	0	0.0	1	1	0.2	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		93	93	0.0	162	166	0.1	97	101	0.0	0	0	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	-	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		93	93	0.0	162	166	0.1	97	101	0.0	0	0	0.0

TABLE 7.2 - Page: 14 of 20

Col. 130 = Col. 133+ Col. 136+ Col. 139+ Col. 142+ Col. 145.

Col. 131 = Col. 134+ Col. 137+ Col. 140+ Col. 143+ Col. 146.

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)								
		Kidnapping & Abduction for Ransom (Section 364A IPC)			Kidnapping & Abduction of SC Women to Compel Her for Marriage (Section 366 IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(139)	(140)	(141)	(142)	(143)	(144)	(145)	(146)	(147)
STATES:										
1	Andhra Pradesh	0	0	0.0	13	13	0.2	3	3	0.0
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	6	6	0.2	1	1	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	0.0	4	4	0.1	9	9	0.2
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	2	2	0.1	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	2	2	0.0	1	1	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	0	0	0.0	3	3	0.0	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	13	13	0.1	3	3	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	1	1	0.0	0	0	0.0
25	Telangana	0	0	0.0	1	1	0.0	2	2	0.0
26	Tripura	0	0	0.0	1	1	0.2	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		0	0	0.0	46	46	0.0	19	19	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		0	0	0.0	46	46	0.0	19	19	0.0

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)								
		Dacoity (Section 395,396 & 398 IPC)			Dacoity With Murder (Section 396 IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(148)	(149)	(150)	(151)	(152)	(153)	(154)	(155)	(156)
STATES:										
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	2	2	0.0	0	0	0.0	2	2	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		2	2	0.0	0	0	0.0	2	2	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		2	2	0.0	0	0	0.0	2	2	0.0

TABLE 7.2 - Page: 16 of 20

Col. 148 = Col. 151+ Col. 154
Col. 149 = Col. 152+ Col. 155

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)					
		Robbery (Section 392 to 394, 397 & 398 IPC)			Arson (Section 435, 436, 438 IPC)		
		I	V	R	I	V	R
(1)	(2)	(157)	(158)	(159)	(160)	(161)	(162)
STATES:							
1	Andhra Pradesh	7	7	0.1	12	12	0.1
2	Arunachal Pradesh	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0
5	Chhattisgarh	9	9	0.3	9	9	0.3
6	Goa	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0
8	Haryana	4	4	0.1	1	1	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-
20	Odisha	4	5	0.1	3	3	0.0
21	Punjab	0	0	0.0	0	0	0.0
22	Rajasthan	5	5	0.0	1	1	0.0
23	Sikkim	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	4	4	0.1
26	Tripura	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0
TOTAL STATE(S)		29	30	0.0	30	30	0.0
UNION TERRITORIES:							
30	A & N Islands	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		29	30	0.0	30	30	0.0

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)											
		Grievous Hurt (Section 325,326,326A & 326 B IPC)			Grievous Hurt (Section 325 & 326 IPC)			Acid attack (Section 326A IPC)			Attempt to Acid Attack (Section 326B IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(163)	(164)	(165)	(166)	(167)	(168)	(169)	(170)	(171)	(172)	(173)	(174)
STATES:													
1	Andhra Pradesh	14	14	0.2	13	13	0.2	1	1	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	8	8	0.2	8	8	0.2	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	16	16	0.3	16	16	0.3	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	3	3	0.0	3	3	0.0	0	0	0.0	0	0	0.0
13	Kerala	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	21	23	0.2	21	23	0.2	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-	0	0	-
20	Odisha	12	16	0.2	12	16	0.2	0	0	0.0	0	0	0.0
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	12	12	0.1	12	12	0.1	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		89	95	0.0	88	94	0.0	1	1	0.0	0	0	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	-	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		89	95	0.0	88	94	0.0	1	1	0.0	0	0	0.0

TABLE 7.2 - Page: 18 of 20

Col. 163 = Col. 166+ Col. 169+ Col. 172
Col. 164 = Col. 167+ Col. 170+ Col. 173

TABLE 7.2 (Continued)

S. No.	State/UT	IPC Crimes Against SCs (in which SC/ST POA Act not applied)								
		Riots (Sections 147, 148, 149, 150 & 151 IPC)			Other IPC Crimes			Total IPC Crimes Committed Against SCs		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(175)	(176)	(177)	(178)	(179)	(180)	(181)	(182)	(183)
STATES:										
1	Andhra Pradesh	4	4	0.0	1608	1619	19.0	2050	2062	24.3
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	40	40	0.2	40	40	0.2
5	Chhattisgarh	14	14	0.4	537	537	16.4	790	790	24.1
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	18	19	0.4	237	248	4.6	322	334	6.3
9	Himachal Pradesh	0	0	0.0	0	0	0.0	1	1	0.1
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	2	2	0.1
12	Karnataka	21	30	0.2	72	72	0.7	131	141	1.3
13	Kerala	5	5	0.2	39	41	1.3	54	57	1.8
14	Madhya Pradesh	8	8	0.1	597	628	5.3	638	671	5.6
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	10	15	0.1	363	397	5.0	482	530	6.7
21	Punjab	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	2	2	0.0	872	880	7.1	1040	1048	8.5
23	Sikkim	0	0	0.0	3	3	10.6	6	7	21.2
24	Tamil Nadu	0	0	0.0	19	19	0.1	24	24	0.2
25	Telangana	1	1	0.0	302	304	5.6	357	359	6.6
26	Tripura	0	0	0.0	3	3	0.5	27	27	4.1
27	Uttar Pradesh	0	0	0.0	0	0	0.0	1	1	0.0
28	Uttarakhand	0	0	0.0	5	5	0.3	5	5	0.3
29	West Bengal	3	3	0.0	30	31	0.1	36	37	0.2
TOTAL STATE(S)		86	101	0.0	4727	4827	2.4	6006	6136	3.0
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	1	1	0.0	1	1	0.0
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	2	4	1.0	0	0	0.0	2	4	1.0
TOTAL UT(S)		2	4	0.1	1	1	0.0	3	5	0.1
TOTAL (ALL INDIA)		88	105	0.0	4728	4828	2.3	6009	6141	3.0

TABLE 7.2 - Page: 19 of 20

Col. 181 = Col. 97+ Col. 100+ Col. 103+ Col. 106+ Col. 109+ Col. 127+ Col. 130+ Col. 148+ Col. 157+ Col. 160+ Col. 163+ Col. 175+ Col. 178
Col. 182 = Col. 98+ Col. 101+ Col. 104+ Col. 107+ Col. 110+ Col. 128+ Col. 131+ Col. 149+ Col. 158+ Col. 161+ Col. 164+ Col. 176+ Col. 179

TABLE 7.2

**Cases Reported (I), Victims(V) & Rate (R) of Crimes Committed Against Scheduled Castes During 2015
(Concluded)**

S. No.	State/UT	The Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993			Other SLL Crimes Against SCs			Total Crimes Against SCs		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(184)	(185)	(186)	(187)	(188)	(189)	(190)	(191)	(192)
STATES:										
1	Andhra Pradesh	0	0	0.0	102	102	1.2	4415	4455	52.3
2	Arunachal Pradesh	0	0	-	0	0	-	0	0	-
3	Assam	0	0	0.0	0	0	0.0	5	5	0.2
4	Bihar	0	0	0.0	31	37	0.2	6438	6703	38.9
5	Chhattisgarh	0	0	0.0	22	22	0.7	1028	1037	31.4
6	Goa	0	0	0.0	0	0	0.0	13	13	51.1
7	Gujarat	0	0	0.0	36	42	0.9	1046	1111	25.7
8	Haryana	0	0	0.0	2	2	0.0	834	851	16.3
9	Himachal Pradesh	0	0	0.0	0	0	0.0	95	95	5.5
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	738	761	18.5
12	Karnataka	0	0	0.0	4	4	0.0	1987	2305	19.0
13	Kerala	0	0	0.0	2	2	0.1	752	765	24.7
14	Madhya Pradesh	0	0	0.0	4	4	0.0	4188	4368	36.9
15	Maharashtra	0	0	0.0	12	12	0.1	1816	2023	13.7
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	-	0	0	-	0	0	-
20	Odisha	0	0	0.0	0	0	0.0	2305	2414	32.1
21	Punjab	0	0	0.0	0	0	0.0	147	150	1.7
22	Rajasthan	0	0	0.0	47	47	0.4	6998	7074	57.3
23	Sikkim	0	0	0.0	2	2	7.1	11	13	38.9
24	Tamil Nadu	0	0	0.0	22	22	0.2	1782	2011	12.3
25	Telangana	0	0	0.0	28	29	0.5	1678	1704	30.9
26	Tripura	0	0	0.0	0	0	0.0	28	28	4.3
27	Uttar Pradesh	0	0	0.0	0	0	0.0	8358	8460	20.2
28	Uttarakhand	0	0	0.0	8	8	0.4	93	93	4.9
29	West Bengal	0	0	0.0	0	0	0.0	186	196	0.9
TOTAL STATE(S)		0	0	0.0	322	335	0.2	44941	46635	22.7
UNION TERRITORIES:										
30	A & N Islands	0	0	-	0	0	-	0	0	-
31	Chandigarh	0	0	0.0	0	0	0.0	1	1	0.5
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	2	4	32.7
34	Delhi UT	0	0	0.0	2	3	0.1	54	69	1.9
35	Lakshadweep	0	0	-	0	0	-	0	0	-
36	Puducherry	0	0	0.0	0	0	0.0	5	7	2.5
TOTAL UT(S)		0	0	0.0	2	3	0.1	62	81	1.9
TOTAL (ALL INDIA)		0	0	0.0	324	338	0.2	45003	46716	22.3

TABLE 7.2 - Page: 20 of 20

Col. 190 = Col. 4+ Col. 94+ Col. 181+ Col. 184+ Col. 187

Col. 191 = Col. 5+ Col. 95+ Col. 182+ Col. 185+ Col. 188

'I' - refers to Cases Reported; 'V' refers to No.of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 7.3

Disposal of Cases by Police For Crimes Committed Against Scheduled Castes During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	Protection of Civil Rights Act, 1955	45	106	0	1	0	150	18
2.1	Murder	214	707	0	5	1	915	28
2.2	Attempt to Commit Murder	110	547	0	0	0	657	22
2.3	Rape	572	2326	0	4	0	2894	206
2.4	Attempt to Commit Rape	14	74	0	0	0	88	12
2.5	Assault on Women with Intent to Outrage her Modesty	428	2800	2	0	0	3226	202
2.5.1	Sexual Harassment	109	1317	1	0	0	1425	40
2.5.2	Assault on women with Intent to Disrobe	32	140	0	0	0	172	10
2.5.3	Voyeurism	4	15	0	0	0	19	1
2.5.4	Stalking	17	107	0	0	0	124	7
2.5.5	Other Sexual Harassment	266	1221	1	0	0	1486	144
2.6	Insult to the Modesty of women	45	58	0	2	0	101	16
2.7	Kidnapping & Abduction	199	687	5	1	1	879	52
2.7.1	Kidnaping & Abduction	43	133	0	1	0	175	12
2.7.2	Kidnaping & Abduction in Order to Murder	2	8	0	0	0	10	0
2.7.3	Kidnapping for Ransom	0	5	0	0	0	5	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	108	455	2	0	0	561	26
2.7.5	Other Kidnapping	46	86	3	0	1	128	14
2.8	Dacoity	14	34	1	0	1	46	1
2.8.1	Dacoity with Murder	0	0	0	0	0	0	0
2.8.2	Other Dacoity	14	34	1	0	1	46	1
2.9	Robbery	24	43	0	0	0	67	6
2.10	Arson	67	179	0	0	0	246	13
2.11	Grievous Hurt	736	1007	6	0	0	1737	82
2.11.1	Hurt	735	1005	6	0	0	1734	82
2.11.2	Acid attack	0	2	0	0	0	2	0
2.11.3	Attempt to Acid Attack	1	0	0	0	0	1	0
2.12	Riots	200	1465	2	0	1	1662	60
2.13	Other IPC crimes	5904	22632	5	10	1	28520	4362
2.14	SC / ST (Prevention of Atrocities) Act only	4932	6005	1	26	0	10910	804
2	Total of SC/ST (Prevention of Atrocities) Act	13459	38564	22	48	5	51948	5866
3.1	Murder	41	106	0	0	0	147	5
3.2	Attempt to commit Murder	22	100	0	0	0	122	7
3.3	Rape	56	215	0	0	0	271	27
3.4	Attempt to commit Rape	4	17	0	0	0	21	5
3.5	Assault on Women with Intent to Outrage her Modesty	61	350	0	0	0	411	64
3.5.1	Sexual Harassment	9	52	0	0	0	61	8
3.5.2	Assault on Women with Intent to Disrobe	4	38	0	0	0	42	5
3.5.3	Voyeurism	1	11	0	0	0	12	3
3.5.4	Stalking	8	35	0	0	0	43	2
3.5.5	Other Sexual Harassment	39	214	0	0	0	253	46
3.6	Insult to the Modesty of women	18	93	0	0	0	111	10
3.7	Kidnapping & Abduction	44	162	0	0	0	206	58
3.7.1	Kidnaping & Abduction	21	97	0	0	0	118	34
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	1	0	0	0	0	1	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	8	46	0	0	0	54	15
3.7.5	Other Kidnapping	14	19	0	0	0	33	9
3.8	Dacoity	2	2	0	0	0	4	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0	0
3.8.2	Other Dacoity	2	2	0	0	0	4	0
3.9	Robbery	11	29	0	0	0	40	4
3.10	Arson	9	30	0	0	0	39	1
3.11	Grievous Hurt	32	89	0	0	0	121	22
3.11.1	Grievous Hurt	32	88	0	0	0	120	22
3.11.2	Acid attack	0	1	0	0	0	1	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0	0
3.12	Riots	24	88	0	0	0	112	5
3.13	Other IPC crimes	969	4728	0	2	0	5695	394
3	Total IPC Crimes against SCs	1293	6009	0	2	0	7300	602
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0	0
5	Other SLL Crime against SCs	113	324	0	1	0	436	22
	Total Crimes against Scheduled Castes	14910	45003	22	52	5	59834	6508

TABLE 7.3

Disposal of Cases by Police For Crimes Committed Against Scheduled Castes During 2015 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed Off by Police (Col. 9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate {Col.12/ (Col.12+Col.13)} x 100	Cases Pendency Percentage {Col.15/(Col.3+Col.4)} x 100
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	Protection of Civil Rights Act, 1955	0	1	78	2	99	51	97.5	33.8
2.1	Murder	10	1	619	17	675	240	97.3	26.1
2.2	Attempt to Commit Murder	9	1	446	10	488	169	97.8	25.7
2.3	Rape	21	1	1891	57	2176	718	97.1	24.8
2.4	Attempt to Commit Rape	2	0	56	3	73	15	94.9	17.0
2.5	Assault on Women with Intent to Outrage her Modesty	27	9	2317	48	2603	623	98.0	19.3
2.5.1	Sexual Harassment	6	5	1144	41	1236	189	96.5	13.3
2.5.2	Assault on Women with Intent to Disrobe	4	0	99	2	115	57	98.0	33.1
2.5.3	Voyeurism	0	0	13	0	14	5	100.0	26.3
2.5.4	Stalking	2	0	86	2	97	27	97.7	21.8
2.5.5	Other Sexual Harassment	15	4	975	3	1141	345	99.7	23.2
2.6	Insult to the Modesty of women	0	0	43	1	60	41	97.7	39.8
2.7	Kidnapping & Abduction	28	1	489	103	673	206	82.6	23.3
2.7.1	Kidnaping & Abduction	12	0	98	18	140	35	84.5	19.9
2.7.2	Kidnaping & Abduction in order to Murder	0	0	5	1	6	4	83.3	40.0
2.7.3	Kidnapping for Ransom	0	0	3	0	3	2	100.0	40.0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	13	0	327	77	443	118	80.9	21.0
2.7.5	Other Kidnapping	3	1	56	7	81	47	88.9	35.6
2.8	Dacoity	1	1	23	0	26	20	100.0	41.7
2.8.1	Dacoity with Murder	0	0	0	0	0	0	-	-
2.8.2	Other Dacoity	1	1	23	0	26	20	100.0	41.7
2.9	Robbery	0	3	33	2	44	23	94.3	34.3
2.10	Arson	10	1	142	10	176	70	93.4	28.5
2.11	Grievous Hurt	16	2	928	54	1082	655	94.5	37.6
2.11.1	Hurt	16	2	926	54	1080	654	94.5	37.6
2.11.2	Acid attack	0	0	2	0	2	0	100.0	0.0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	1	-	100.0
2.12	Riots	33	12	1071	56	1232	430	95.0	25.8
2.13	Other IPC crimes	1207	53	14133	1068	20823	7697	93.0	27.0
2.14	SC / ST (Prevention of Atrocities) Act only	306	45	4767	439	6361	4549	91.6	41.6
2	Total of SC/ST (Prevention of Atrocities) Act	1670	130	26958	1868	36492	15456	93.5	29.7
3.1	Murder	1	0	87	2	95	52	97.8	35.4
3.2	Attempt to Commit Murder	2	0	81	1	91	31	98.8	25.4
3.3	Rape	1	0	146	0	174	97	100.0	35.8
3.4	Attempt to Commit Rape	0	0	9	0	14	7	100.0	33.3
3.5	Assault on Women with Intent to Outrage Her Modesty	8	0	243	1	316	95	99.6	23.1
3.5.1	Sexual Harassment	1	0	39	0	48	13	100.0	21.3
3.5.2	Assault on Women with Intent to Disrobe	2	0	25	0	32	10	100.0	23.8
3.5.3	Voyeurism	0	0	4	0	7	5	100.0	41.7
3.5.4	Stalking	1	0	19	0	22	21	100.0	48.8
3.5.5	Other Sexual Harassment	4	0	156	1	207	46	99.4	18.2
3.6	Insult to the Modesty of women	0	2	83	0	95	16	100.0	14.4
3.7	Kidnapping & Abduction	22	0	73	8	161	45	90.1	21.8
3.7.1	Kidnaping & Abduction	17	0	37	7	95	23	84.1	19.5
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0	-	-
3.7.3	Kidnapping for Ransom	0	0	0	0	0	1	-	100.0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	4	0	21	0	40	14	100.0	25.9
3.7.5	Other Kidnapping	1	0	15	1	26	7	93.8	21.2
3.8	Dacoity	0	0	3	1	4	0	75.0	0.0
3.8.1	Dacoity with Murder	0	0	0	0	0	0	-	-
3.8.2	Other Dacoity	0	0	3	1	4	0	75.0	0.0
3.9	Robbery	1	0	20	2	27	13	90.9	32.5
3.10	Arson	2	0	20	3	26	13	87.0	33.3
3.11	Grievous Hurt	0	0	84	1	107	14	98.8	11.6
3.11.1	Grievous Hurt	0	0	84	1	107	13	98.8	10.8
3.11.2	Acid attack	0	0	0	0	0	1	-	100.0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0	-	-
3.12	Riots	0	0	88	1	94	18	98.9	16.1
3.13	Other IPC crimes	209	16	3689	95	4403	1292	97.5	22.7
3	Total IPC crimes against SCs	246	18	4626	115	5607	1693	97.6	23.2
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0	-	-
5	Other SLL Crime against SCs	5	1	190	43	261	175	81.5	40.0
	Total Crimes against Scheduled Castes	1921	150	31852	2028	42459	17375	94.0	29.0

TABLE 7.4

Disposal of Crimes Committed Against Scheduled Castes Cases by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col. 6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	543	78	0	0	621	0
2.1	Murder	2606	619	0	0	3225	2
2.2	Attempt to Commit Murder	509	446	0	0	955	2
2.3	Rape	5327	1891	0	0	7218	5
2.4	Attempt to Commit Rape	77	56	0	0	133	0
2.5	Assault on Women with Intent to Outrage her Modesty	2484	2317	0	1	4800	14
2.5.1	Sexual Harassment	743	1144	0	1	1886	0
2.5.2	Assault on women with Intent to Disrobe	105	99	0	0	204	0
2.5.3	Voyeurism	21	13	0	0	34	0
2.5.4	Stalking	90	86	0	0	176	1
2.5.5	Other Sexual Harassment	1525	975	0	0	2500	13
2.6	Insult to the Modesty of women	76	43	0	0	119	0
2.7	Kidnapping & Abduction	1599	489	0	0	2088	2
2.7.1	Kidnaping & Abduction	349	98	0	0	447	0
2.7.2	Kidnaping & Abduction in Order to Murder	14	5	0	0	19	0
2.7.3	Kidnapping for Ransom	1	3	0	0	4	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	926	327	0	0	1253	2
2.7.5	Other Kidnapping	309	56	0	0	365	0
2.8	Dacoity	147	23	0	0	170	0
2.8.1	Dacoity with Murder	1	0	0	0	1	0
2.8.2	Other Dacoity	146	23	0	0	169	0
2.9	Robbery	264	33	0	0	297	0
2.10	Arson	690	142	0	0	832	0
2.11	Grievous Hurt	6872	928	0	0	7800	88
2.11.1	Hurt	6869	926	0	0	7795	88
2.11.2	Acid attack	1	2	0	0	3	0
2.11.3	Attempt to Acid Attack	2	0	0	0	2	0
2.12	Riots	1438	1071	0	0	2509	5
2.13	Other IPC crimes	38805	14133	13	67	52858	228
2.14	SC / ST (Prevention of Atrocities) Act only	41264	4767	1	3	46027	149
2	Total of SC/ST (Prevention of Atrocities) Act	102158	26958	14	71	129031	495
3.1	Murder	114	87	0	0	201	0
3.2	Attempt to commit Murder	63	81	0	0	144	0
3.3	Rape	206	146	0	0	352	0
3.4	Attempt to commit Rape	11	9	0	0	20	0
3.5	Assault on Women with Intent to Outrage her Modesty	337	243	0	0	580	20
3.5.1	Sexual Harassment	48	39	0	0	87	5
3.5.2	Assault on Women with Intent to Disrobe	29	25	0	0	54	0
3.5.3	Voyeurism	5	4	0	0	9	0
3.5.4	Stalking	23	19	0	0	42	0
3.5.5	Other Sexual Harassment	232	156	0	0	388	15
3.6	Insult to the Modesty of women	119	83	0	0	202	32
3.7	Kidnapping & Abduction	91	73	0	0	164	0
3.7.1	Kidnaping & Abduction	25	37	0	0	62	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	43	21	0	0	64	0
3.7.5	Other Kidnapping	23	15	0	0	38	0
3.8	Dacoity	4	3	0	0	7	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	4	3	0	0	7	0
3.9	Robbery	22	20	0	0	42	0
3.10	Arson	12	20	0	0	32	0
3.11	Grievous Hurt	129	84	0	0	213	10
3.11.1	Grievous Hurt	129	84	0	0	213	10
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	79	88	0	0	167	0
3.13	Other IPC crimes	4460	3689	0	1	8148	687
3	Total IPC Crimes against SCs	5647	4626	0	1	10272	749
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against SCs	226	190	0	0	416	1
	Total Crimes against Scheduled Castes	108574	31852	14	72	140340	1245

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TABLE 7.4 Continued

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year ((Col.12 = Col.7 - (Col.8+9))	Conviction Rate $\{ \frac{((Col.10/Col.9))}{x 100} \}$	Cases Pendency Percentage $\{ \frac{(Col.12/ (Col.3+Col.4))}{x 100} \}$
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	63	3	60	558	4.8	89.9
2.1	Murder	391	180	211	2832	46.0	87.8
2.2	Attempt to Commit Murder	114	30	84	839	26.3	87.9
2.3	Rape	1015	345	670	6198	34.0	85.9
2.4	Attempt to Commit Rape	16	4	12	117	25.0	88.0
2.5	Assault on Women with Intent to Outrage her Modesty	787	220	567	3999	28.0	83.3
2.5.1	Sexual Harassment	282	81	201	1604	28.7	85.0
2.5.2	Assault on women with Intent to Disrobe	26	6	20	178	23.1	87.3
2.5.3	Voyeurism	3	0	3	31	0.0	91.2
2.5.4	Stalking	38	9	29	137	23.7	77.8
2.5.5	Other Sexual Harassment	438	124	314	2049	28.3	82.0
2.6	Insult to the Modesty of women	17	3	14	102	17.6	85.7
2.7	Kidnapping & Abduction	219	98	121	1867	44.7	89.4
2.7.1	Kidnaping & Abduction	42	22	20	405	52.4	90.6
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	19	-	100.0
2.7.3	Kidnapping for Ransom	1	1	0	3	100.0	75.0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	131	62	69	1120	47.3	89.4
2.7.5	Other Kidnapping	45	13	32	320	28.9	87.7
2.8	Dacoity	9	0	9	161	0.0	94.7
2.8.1	Dacoity with Murder	0	0	0	1	-	100.0
2.8.2	Other Dacoity	9	0	9	160	0.0	94.7
2.9	Robbery	31	5	26	266	16.1	89.6
2.10	Arson	87	28	59	745	32.2	89.5
2.11	Grievous Hurt	795	253	542	6917	31.8	88.7
2.11.1	Hurt	794	252	542	6913	31.7	88.7
2.11.2	Acid attack	1	1	0	2	100.0	66.7
2.11.3	Attempt to Acid Attack	0	0	0	2	-	100.0
2.12	Riots	229	35	194	2275	15.3	90.7
2.13	Other IPC crimes	6344	1996	4348	46286	31.5	87.4
2.14	SC / ST (Prevention of Atrocities) Act only	5089	922	4167	40789	18.1	88.6
2	Total of SC/ST (Prevention of Atrocities) Act	15143	4119	11024	113393	27.2	87.8
3.1	Murder	22	8	14	179	36.4	89.1
3.2	Attempt to commit Murder	24	6	18	120	25.0	83.3
3.3	Rape	49	11	38	303	22.4	86.1
3.4	Attempt to commit Rape	3	1	2	17	33.3	85.0
3.5	Assault on Women with Intent to Outrage her Modesty	82	11	71	478	13.4	82.4
3.5.1	Sexual Harassment	17	2	15	65	11.8	74.7
3.5.2	Assault on Women with Intent to Disrobe	4	0	4	50	0.0	92.6
3.5.3	Voyeurism	0	0	0	9	-	100.0
3.5.4	Stalking	7	0	7	35	0.0	83.3
3.5.5	Other Sexual Harassment	54	9	45	319	16.7	82.2
3.6	Insult to the Modesty of women	21	9	12	149	42.9	73.8
3.7	Kidnapping & Abduction	22	7	15	142	31.8	86.6
3.7.1	Kidnaping & Abduction	8	3	5	54	37.5	87.1
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	-	-
3.7.3	Kidnapping for Ransom	0	0	0	0	-	-
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	5	1	4	59	20.0	92.2
3.7.5	Other Kidnapping	9	3	6	29	33.3	76.3
3.8	Dacoity	1	0	1	6	0.0	85.7
3.8.1	Dacoity with Murder	0	0	0	0	-	-
3.8.2	Other Dacoity	1	0	1	6	0.0	85.7
3.9	Robbery	10	5	5	32	50.0	76.2
3.10	Arson	4	1	3	28	25.0	87.5
3.11	Grievous Hurt	32	3	29	171	9.4	80.3
3.11.1	Grievous Hurt	32	3	29	171	9.4	80.3
3.11.2	Acid attack	0	0	0	0	-	-
3.11.3	Attempt to Acid Attack	0	0	0	0	-	-
3.12	Riots	20	4	16	147	20.0	88.0
3.13	Other IPC crimes	1457	493	964	6004	33.8	73.7
3	Total IPC Crimes against SCs	1747	559	1188	7776	32.0	75.7
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	-	-
5	Other SLL Crime against SCs	59	21	38	356	35.6	85.6
	Total Crimes against Scheduled Castes	17012	4702	12310	122083	27.6	86.9

TABLE 7.5

Disposal of Persons Arrested For Committing Crimes Against Scheduled Castes by Police During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	2	0	40	0	42	0
2.1	Murder	175	2	357	5	532	7
2.2	Attempt to Commit Murder	51	0	187	8	238	8
2.3	Rape	138	2	421	9	559	11
2.4	Attempt to Commit Rape	2	0	6	0	8	0
2.5	Assault on Women with Intent to Outrage her Modesty	43	0	335	6	378	6
2.5.1	Sexual Harassment	14	0	119	0	133	0
2.5.2	Assault on Women with Intent to Disrobe	1	0	19	1	20	1
2.5.3	Voyeurism	0	0	4	0	4	0
2.5.4	Stalking	4	0	12	0	16	0
2.5.5	Other Sexual Harassment	24	0	181	5	205	5
2.6	Insult to the Modesty of women	0	0	31	0	31	0
2.7	Kidnapping & Abduction	47	0	246	6	293	6
2.7.1	Kidnaping & Abduction	11	0	53	0	64	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	3	0	3	0
2.7.3	Kidnapping for Ransom	0	0	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	27	0	157	5	184	5
2.7.5	Other Kidnapping	9	0	33	1	42	1
2.8	Dacoity	5	0	41	0	46	0
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	5	0	41	0	46	0
2.9	Robbery	6	0	9	0	15	0
2.10	Arson	22	0	67	0	89	0
2.11	Grievous Hurt	391	1	488	5	879	6
2.11.1	Hurt	390	1	488	5	878	6
2.11.2	Acid attack	0	0	0	0	0	0
2.11.3	Attempt to Acid Attack	1	0	0	0	1	0
2.12	Riots	55	3	640	15	695	18
2.13	Other IPC crimes	1800	3	6082	92	7882	95
2.14	SC / ST (Prevention of Atrocities) Act only	2448	8	6275	162	8723	170
2	Total of SC/ST (Prevention of Atrocities) Act	5183	19	15185	308	20368	327
3.1	Murder	18	0	25	0	43	0
3.2	Attempt to Commit Murder	5	0	37	1	42	1
3.3	Rape	8	0	49	2	57	2
3.4	Attempt to Commit Rape	0	0	3	0	3	0
3.5	Assault on Women with Intent to Outrage her Modesty	6	0	51	0	57	0
3.5.1	Sexual Harassment	2	0	1	0	3	0
3.5.2	Assault on Women with Intent to Disrobe	0	0	2	0	2	0
3.5.3	Voyeurism	0	0	0	0	0	0
3.5.4	Stalking	0	0	8	0	8	0
3.5.5	Other Sexual Harassment	4	0	40	0	44	0
3.6	Insult to the Modesty of women	0	0	36	0	36	0
3.7	Kidnapping & Abduction	2	0	26	0	28	0
3.7.1	Kidnaping & Abduction	1	0	7	0	8	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	2	0	2	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	0	0	5	0	5	0
3.7.5	Other Kidnapping	1	0	12	0	13	0
3.8	Dacoity	0	0	2	0	2	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	0	0	2	0	2	0
3.9	Robbery	0	0	12	0	12	0
3.10	Arson	1	0	6	0	7	0
3.11	Grievous Hurt	3	0	15	0	18	0
3.11.1	Grievous Hurt	3	0	15	0	18	0
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	38	0	60	2	98	2
3.13	Other IPC crimes	22	0	596	47	618	47
3	Total IPC Crimes against SCs	103	0	918	52	1021	52
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against SCs	20	0	100	2	120	2
	Total Crimes against Scheduled Castes	5308	19	16243	362	21551	381

TABLE 7.5 (Continued)

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	119	9	1	0	106	1
2.1	Murder	1791	27	118	1	1657	28
2.2	Attempt to Commit Murder	1499	27	36	0	1269	28
2.3	Rape	2941	44	182	0	2637	50
2.4	Attempt to Commit Rape	71	0	4	0	69	0
2.5	Assault on Women with Intent to Outrage her Modesty	3339	18	84	0	3107	20
2.5.1	Sexual Harassment	1626	6	75	0	1481	6
2.5.2	Assault on women with Intent to Disrobe	167	6	5	0	143	4
2.5.3	Voyeurism	27	0	0	0	26	0
2.5.4	Stalking	160	0	2	0	131	0
2.5.5	Other Sexual Harassment	1359	6	2	0	1326	10
2.6	Insult to the Modesty of women	68	1	1	0	55	1
2.7	Kidnapping & Abduction	1199	19	290	11	909	9
2.7.1	Kidnaping & Abduction	219	0	50	0	183	0
2.7.2	Kidnaping & Abduction in Order to Murder	16	0	3	0	12	0
2.7.3	Kidnapping for Ransom	4	0	0	0	4	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	869	18	229	11	617	9
2.7.5	Other Kidnapping	91	1	8	0	93	0
2.8	Dacoity	198	7	0	0	167	7
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	198	7	0	0	167	7
2.9	Robbery	100	2	1	0	92	2
2.10	Arson	387	4	31	0	350	4
2.11	Grievous Hurt	2324	73	197	4	2072	73
2.11.1	Hurt	2319	73	197	4	2067	73
2.11.2	Acid attack	5	0	0	0	5	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	8303	179	408	14	7000	164
2.13	Other IPC crimes	32988	614	3201	57	27983	519
2.14	SC / ST (Prevention of Atrocities) Act only	11496	454	1939	35	11060	395
2	Total of SC/ST (Prevention of Atrocities) Act	66704	1469	6492	122	58427	1300
3.1	Murder	130	7	0	0	127	4
3.2	Attempt to Commit Murder	139	7	0	0	146	8
3.3	Rape	216	3	0	0	170	2
3.4	Attempt to Commit Rape	14	0	0	0	9	0
3.5	Assault on Women with Intent to Outrage her Modesty	361	11	0	0	305	8
3.5.1	Sexual Harassment	64	5	0	0	48	4
3.5.2	Assault on Women with Intent to Disrobe	44	1	0	0	33	1
3.5.3	Voyeurism	10	0	0	0	5	0
3.5.4	Stalking	43	0	0	0	25	0
3.5.5	Other Sexual Harassment	200	5	0	0	194	3
3.6	Insult to the Modesty of women	106	5	0	0	121	4
3.7	Kidnapping & Abduction	110	10	0	0	113	7
3.7.1	Kidnaping & Abduction	49	0	0	0	51	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	30	1	0	0	26	1
3.7.5	Other Kidnapping	31	9	0	0	36	6
3.8	Dacoity	6	0	0	0	8	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	6	0	0	0	8	0
3.9	Robbery	35	0	0	0	40	0
3.10	Arson	23	1	0	0	22	1
3.11	Grievous Hurt	137	4	0	0	136	3
3.11.1	Grievous Hurt	136	4	0	0	136	3
3.11.2	Acid attack	1	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	304	13	1	0	332	15
3.13	Other IPC crimes	5288	290	5	0	4902	273
3	Total IPC Crimes against SCs	6869	351	6	0	6431	325
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against SCs	321	12	5	0	280	10
Total Crimes against Scheduled Castes		74013	1841	6504	122	65244	1636

TABLE 7.5 (Concluded)

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
CRIME HEAD:					
1	Protection of Civil Rights Act, 1955	7	2	47	6
2.1	Murder	180	0	368	5
2.2	Attempt to Commit Murder	47	0	385	7
2.3	Rape	192	0	489	5
2.4	Attempt to Commit Rape	2	0	4	0
2.5	Assault on Women with Intent to Outrage her Modesty	50	2	476	2
2.5.1	Sexual Harassment	23	0	180	0
2.5.2	Assault on women with Intent to Disrobe	7	2	32	1
2.5.3	Voyeurism	0	0	5	0
2.5.4	Stalking	2	0	41	0
2.5.5	Other Sexual Harassment	18	0	218	1
2.6	Insult to the Modesty of women	0	0	43	0
2.7	Kidnapping & Abduction	44	1	249	4
2.7.1	Kidnaping & Abduction	14	0	36	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	4	0
2.7.3	Kidnapping for Ransom	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	27	1	180	2
2.7.5	Other Kidnapping	3	0	29	2
2.8	Dacoity	20	0	57	0
2.8.1	Dacoity with Murder	0	0	0	0
2.8.2	Other Dacoity	20	0	57	0
2.9	Robbery	2	0	20	0
2.10	Arson	24	0	71	0
2.11	Grievous Hurt	430	0	504	2
2.11.1	Hurt	429	0	504	2
2.11.2	Acid attack	0	0	0	0
2.11.3	Attempt to Acid Attack	1	0	0	0
2.12	Riots	111	0	1479	19
2.13	Other IPC crimes	2323	4	7363	129
2.14	SC / ST (Prevention of Atrocities) Act only	2075	6	5145	188
2	Total of SC/ST (Prevention of Atrocities) Act	5500	13	16653	361
3.1	Murder	8	2	38	1
3.2	Attempt to commit Murder	15	0	20	0
3.3	Rape	4	0	99	3
3.4	Attempt to commit Rape	0	0	8	0
3.5	Assault on Women with Intent to Outrage her Modesty	12	0	101	3
3.5.1	Sexual Harassment	0	0	19	1
3.5.2	Assault on Women with Intent to Disrobe	6	0	7	0
3.5.3	Voyeurism	0	0	5	0
3.5.4	Stalking	1	0	25	0
3.5.5	Other Sexual Harassment	5	0	45	2
3.6	Insult to the Modesty of women	0	0	21	1
3.7	Kidnapping & Abduction	3	0	22	3
3.7.1	Kidnaping & Abduction	3	0	3	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	2	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	0	0	9	0
3.7.5	Other Kidnapping	0	0	8	3
3.8	Dacoity	0	0	0	0
3.8.1	Dacoity with Murder	0	0	0	0
3.8.2	Other Dacoity	0	0	0	0
3.9	Robbery	3	0	4	0
3.10	Arson	1	0	7	0
3.11	Grievous Hurt	5	0	14	1
3.11.1	Grievous Hurt	5	0	13	1
3.11.2	Acid attack	0	0	1	0
3.11.3	Attempt to Acid Attack	0	0	0	0
3.12	Riots	16	0	53	0
3.13	Other IPC crimes	38	8	961	56
3	Total IPC Crimes against SCs	105	10	1348	68
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0
5	Other SLL Crime against SCs	26	0	130	4
Total Crimes against Scheduled Castes		5638	25	18178	439

TABLE 7.6

Disposal of Persons Arrested by Courts For Committing Crimes Against Scheduled Castes During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year *	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	189	1	1426	17	1721	19
2.1	Murder	2197	8	6202	89	10056	125
2.2	Attempt to Commit Murder	347	14	1449	74	3065	116
2.3	Rape	2382	5	5492	27	10511	82
2.4	Attempt to Commit Rape	40	0	55	0	164	0
2.5	Assault on Women with Intent to Outrage her Modesty	621	3	3050	38	6778	61
2.5.1	Sexual Harassment	253	0	876	6	2610	12
2.5.2	Assault on women with Intent to Disrobe	48	0	102	1	293	5
2.5.3	Voyeurism	3	0	20	0	49	0
2.5.4	Stalking	25	0	82	0	238	0
2.5.5	Other Sexual Harassment	292	3	1970	31	3588	44
2.6	Insult to the Modesty of women	0	0	93	1	148	2
2.7	Kidnapping & Abduction	707	11	2373	10	3989	30
2.7.1	Kidnaping & Abduction	134	5	552	1	869	6
2.7.2	Kidnaping & Abduction in Order to Murder	12	0	17	0	41	0
2.7.3	Kidnapping for Ransom	0	0	5	0	9	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	467	5	1299	7	2383	21
2.7.5	Other Kidnapping	94	1	500	2	687	3
2.8	Dacoity	122	0	1082	19	1371	26
2.8.1	Dacoity with Murder	3	0	0	0	3	0
2.8.2	Other Dacoity	119	0	1082	19	1368	26
2.9	Robbery	105	0	510	0	707	2
2.10	Arson	365	0	1740	15	2455	19
2.11	Grievous Hurt	3301	20	11598	130	16971	223
2.11.1	Hurt	3299	20	11597	130	16963	223
2.11.2	Acid attack	0	0	1	0	6	0
2.11.3	Attempt to Acid Attack	2	0	0	0	2	0
2.12	Riots	784	14	8311	293	16095	471
2.13	Other IPC crimes	14142	102	71674	1650	113799	2271
2.14	SC / ST (Prevention of Atrocities) Act only	16088	84	67490	981	94638	1460
2	Total of SC/ST (Prevention of Atrocities) Act	41201	261	181119	3327	280747	4888
3.1	Murder	44	3	134	5	305	12
3.2	Attempt to Commit Murder	36	1	91	5	273	14
3.3	Rape	78	0	186	3	434	5
3.4	Attempt to Commit Rape	0	0	13	0	22	0
3.5	Assault on Women with Intent to Outrage her Modesty	85	0	346	12	736	20
3.5.1	Sexual Harassment	16	0	36	0	100	4
3.5.2	Assault on Women with Intent to Disrobe	3	0	27	0	63	1
3.5.3	Voyeurism	0	0	10	0	15	0
3.5.4	Stalking	1	0	25	1	51	1
3.5.5	Other Sexual Harassment	65	0	248	11	507	14
3.6	Insult to the Modesty of women	0	0	156	0	277	4
3.7	Kidnapping & Abduction	27	0	93	1	233	8
3.7.1	Kidnaping & Abduction	16	0	15	0	82	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	6	0	46	1	78	2
3.7.5	Other Kidnapping	5	0	32	0	73	6
3.8	Dacoity	8	0	6	0	22	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	8	0	6	0	22	0
3.9	Robbery	13	0	20	0	73	0
3.10	Arson	5	0	28	0	55	1
3.11	Grievous Hurt	22	0	196	2	354	5
3.11.1	Grievous Hurt	22	0	196	2	354	5
3.11.2	Acid Attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	79	2	322	9	733	26
3.13	Other IPC crimes	790	62	5467	278	11159	613
3	Total IPC Crimes against SCs	1187	68	7058	315	14676	708
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against SCs	139	2	399	16	818	28
	Total Crimes against Scheduled Castes	42716	332	190002	3675	297962	5643

* It includes Persons Charge-sheeted during the year + Persons in Custody & on Bail at the beginning of the year

TABLE 7.6 - Page: 1 of 4

TABLE 7.6 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts *		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	0	0	0	0	172	0
2.1	Murder	0	0	6	0	1112	8
2.2	Attempt to Commit Murder	0	0	2	0	268	8
2.3	Rape	1	0	3	0	1361	10
2.4	Attempt to Commit Rape	0	0	0	0	19	0
2.5	Assault on Women with Intent to Outrage her Modesty	2	0	2	0	1001	5
2.5.1	Sexual Harassment	0	0	0	0	341	0
2.5.2	Assault on Women with Intent to Disrobe	0	0	0	0	36	0
2.5.3	Voyeurism	0	0	0	0	5	0
2.5.4	Stalking	0	0	1	0	56	0
2.5.5	Other Sexual Harassment	2	0	1	0	563	5
2.6	Insult to the Modesty of women	0	0	0	0	23	0
2.7	Kidnapping & Abduction	0	1	10	5	399	4
2.7.1	Kidnaping & Abduction	0	1	4	4	74	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	0	0	1	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	0	0	3	1	243	3
2.7.5	Other Kidnapping	0	0	3	0	81	1
2.8	Dacoity	0	0	0	0	66	3
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	0	0	0	0	66	3
2.9	Robbery	0	0	0	0	57	0
2.10	Arson	0	0	0	0	190	1
2.11	Grievous Hurt	115	0	12	0	2044	12
2.11.1	Hurt	115	0	12	0	2043	12
2.11.2	Acid attack	0	0	0	0	1	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	0	0	16	0	1453	87
2.13	Other IPC crimes	154	6	149	0	13357	311
2.14	SC / ST (Prevention of Atrocities) Act only	501	0	217	4	10223	192
2	Total of SC/ST (Prevention of Atrocities) Act	773	7	417	9	31573	641
3.1	Murder	0	0	0	0	41	1
3.2	Attempt to Commit Murder	0	0	0	0	53	0
3.3	Rape	0	0	0	0	64	0
3.4	Attempt to Commit Rape	0	0	0	0	3	0
3.5	Assault on Women with Intent to Outrage her Modesty	43	3	0	0	98	8
3.5.1	Sexual Harassment	5	1	0	0	17	1
3.5.2	Assault on Women with Intent to Disrobe	0	0	0	0	5	1
3.5.3	Voyeurism	0	0	0	0	0	0
3.5.4	Stalking	1	1	0	0	10	0
3.5.5	Other Sexual Harassment	37	1	0	0	66	6
3.6	Insult to the Modesty of women	46	0	0	0	25	0
3.7	Kidnapping & Abduction	1	0	0	0	28	0
3.7.1	Kidnaping & Abduction	0	0	0	0	8	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	1	0	0	0	6	0
3.7.5	Other Kidnapping	0	0	0	0	14	0
3.8	Dacoity	0	0	0	0	5	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	0	0	0	0	5	0
3.9	Robbery	0	0	0	0	19	0
3.10	Arson	0	0	0	0	5	0
3.11	Grievous Hurt	14	0	1	0	68	0
3.11.1	Grievous Hurt	14	0	1	0	68	0
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	0	0	0	0	83	1
3.13	Other IPC crimes	757	60	26	0	2426	120
3	Total IPC Crimes against SCs	861	63	27	0	2918	130
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against SCs	2	0	0	0	106	1
	Total Crimes against Scheduled Castes	1636	70	444	9	34769	772

TABLE 7.6 - Page: 2 of 4

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

TABLE 7.6 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	3	0	151	0	18	0
2.1	Murder	432	1	677	7	3	0
2.2	Attempt to Commit Murder	62	0	204	8	2	0
2.3	Rape	454	0	903	10	4	0
2.4	Attempt to Commit Rape	7	0	12	0	0	0
2.5	Assault on Women with Intent to Outrage her Modesty	257	0	738	5	6	0
2.5.1	Sexual Harassment	95	0	245	0	1	0
2.5.2	Assault on women with Intent to Disrobe	9	0	27	0	0	0
2.5.3	Voyeurism	0	0	5	0	0	0
2.5.4	Stalking	11	0	45	0	0	0
2.5.5	Other Sexual Harassment	142	0	416	5	5	0
2.6	Insult to the Modesty of women	3	0	20	0	0	0
2.7	Kidnapping & Abduction	163	1	236	3	0	0
2.7.1	Kidnaping & Abduction	33	0	41	0	0	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	1	0	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	106	1	137	2	0	0
2.7.5	Other Kidnapping	23	0	58	1	0	0
2.8	Dacoity	0	0	65	3	1	0
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	0	0	65	3	1	0
2.9	Robbery	10	0	47	0	0	0
2.10	Arson	57	0	131	1	2	0
2.11	Grievous Hurt	611	1	1430	11	3	0
2.11.1	Hurt	610	1	1430	11	3	0
2.11.2	Acid attack	1	0	0	0	0	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	200	2	1247	85	6	0
2.13	Other IPC crimes	4652	45	8503	263	202	3
2.14	SC / ST (Prevention of Atrocities) Act only	1870	13	8282	178	71	1
2	Total of SC/ST (Prevention of Atrocities) Act	8778	63	22495	574	300	4
3.1	Murder	18	1	23	0	0	0
3.2	Attempt to Commit Murder	10	0	43	0	0	0
3.3	Rape	12	0	52	0	0	0
3.4	Attempt to Commit Rape	1	0	2	0	0	0
3.5	Assault on Women with Intent to Outrage her Modesty	12	0	86	8	0	0
3.5.1	Sexual Harassment	2	0	15	1	0	0
3.5.2	Assault on Women with Intent to Disrobe	0	0	5	1	0	0
3.5.3	Voyeurism	0	0	0	0	0	0
3.5.4	Stalking	0	0	10	0	0	0
3.5.5	Other Sexual Harassment	10	0	56	6	0	0
3.6	Insult to the Modesty of women	12	0	13	0	0	0
3.7	Kidnapping & Abduction	7	0	21	0	0	0
3.7.1	Kidnaping & Abduction	3	0	5	0	0	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	1	0	5	0	0	0
3.7.5	Other Kidnapping	3	0	11	0	0	0
3.8	Dacoity	0	0	5	0	0	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	0	0	5	0	0	0
3.9	Robbery	9	0	10	0	0	0
3.10	Arson	1	0	4	0	0	0
3.11	Grievous Hurt	3	0	65	0	0	0
3.11.1	Grievous Hurt	3	0	65	0	0	0
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	18	0	65	1	0	0
3.13	Other IPC crimes	630	35	1620	85	176	0
3	Total IPC Crimes against SCs	733	36	2009	94	176	0
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against SCs	43	0	61	1	2	0
	Total Crimes against Scheduled Castes	9557	99	24716	669	496	4

TABLE 7.6 (Concluded)

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	Protection of Civil Rights Act, 1955	93	0	1456	19
2.1	Murder	2435	18	6503	99
2.2	Attempt to Commit Murder	565	7	2230	101
2.3	Rape	2438	5	6708	67
2.4	Attempt to Commit Rape	25	0	120	0
2.5	Assault on Women with Intent to Outrage her Modesty	962	3	4811	53
2.5.1	Sexual Harassment	568	0	1701	12
2.5.2	Assault on women with Intent to Disrobe	36	0	221	5
2.5.3	Voyeurism	18	0	26	0
2.5.4	Stalking	28	0	153	0
2.5.5	Other Sexual Harassment	312	3	2710	36
2.6	Insult to the Modesty of women	3	0	122	2
2.7	Kidnapping & Abduction	789	3	2791	17
2.7.1	Kidnaping & Abduction	130	0	661	1
2.7.2	Kidnaping & Abduction in Order to Murder	25	0	16	0
2.7.3	Kidnapping for Ransom	2	0	6	0
2.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	534	2	1603	15
2.7.5	Other Kidnapping	98	1	505	1
2.8	Dacoity	132	0	1173	23
2.8.1	Dacoity with Murder	3	0	0	0
2.8.2	Other Dacoity	129	0	1173	23
2.9	Robbery	98	0	552	2
2.10	Arson	375	0	1890	18
2.11	Grievous Hurt	3042	19	11758	192
2.11.1	Hurt	3038	19	11755	192
2.11.2	Acid Attack	2	0	3	0
2.11.3	Attempt to Acid Attack	2	0	0	0
2.12	Riots	1324	16	13302	368
2.13	Other IPC crimes	14783	113	85356	1841
2.14	SC / ST (Prevention of Atrocities) Act only	13906	59	69791	1205
2	Total of SC/ST (Prevention of Atrocities) Act	40877	243	207107	3988
3.1	Murder	110	2	154	9
3.2	Attempt to Commit Murder	61	0	159	14
3.3	Rape	160	2	210	3
3.4	Attempt to Commit Rape	0	0	19	0
3.5	Assault on Women with Intent to Outrage her Modesty	154	0	441	9
3.5.1	Sexual Harassment	16	0	62	2
3.5.2	Assault on Women with Intent to Disrobe	11	0	47	0
3.5.3	Voyeurism	1	0	14	0
3.5.4	Stalking	3	0	37	0
3.5.5	Other Sexual Harassment	123	0	281	7
3.6	Insult to the Modesty of women	54	2	152	2
3.7	Kidnapping & Abduction	70	0	134	8
3.7.1	Kidnaping & Abduction	47	0	27	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel her for Marriage	13	0	58	2
3.7.5	Other Kidnapping	10	0	49	6
3.8	Dacoity	7	0	10	0
3.8.1	Dacoity with Murder	0	0	0	0
3.8.2	Other Dacoity	7	0	10	0
3.9	Robbery	28	0	26	0
3.10	Arson	13	0	37	1
3.11	Grievous Hurt	43	0	228	5
3.11.1	Grievous Hurt	43	0	228	5
3.11.2	Acid Attack	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0
3.12	Riots	177	3	473	22
3.13	Other IPC crimes	1276	54	6674	379
3	Total IPC Crimes against SCs	2153	63	8717	452
4	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0
5	Other SLL Crime against SCs	113	2	597	25
Total Crimes against Scheduled Castes		43236	308	217877	4484

TABLE 7.7

Cases Reported* & Rate of Crimes Committed Against Scheduled Tribes During 2015

S. No.	State/UT	Cases Reported *	Percentage Contribution To All-India Total	Population of STs #	Rate of Total Cognizable Crimes \$
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	719	6.6	26.3	27.3
2	Arunachal Pradesh	59	0.5	9.5	6.2
3	Assam	0	0.0	38.8	0.0
4	Bihar	14	0.1	13.4	1.0
5	Chhattisgarh	1518	13.9	78.2	19.4
6	Goa	8	0.1	1.5	5.4
7	Gujarat	256	2.3	89.2	2.9
8	Haryana	0	0.0	0.0	-
9	Himachal Pradesh	6	0.1	3.9	1.5
10	Jammu & Kashmir	0	0.0	14.9	0.0
11	Jharkhand	269	2.5	86.5	3.1
12	Karnataka	415	3.8	42.5	9.8
13	Kerala	176	1.6	4.8	36.3
14	Madhya Pradesh	1531	14.0	153.2	10.0
15	Maharashtra	483	4.4	105.1	4.6
16	Manipur	0	0.0	9.0	0.0
17	Meghalaya	0	0.0	25.6	0.0
18	Mizoram	0	0.0	10.4	0.0
19	Nagaland	0	0.0	17.1	0.0
20	Odisha	1387	12.7	95.9	14.5
21	Punjab	0	0.0	0.0	-
22	Rajasthan	3207	29.4	92.4	34.7
23	Sikkim	4	0.0	2.1	1.9
24	Tamil Nadu	30	0.3	7.9	3.8
25	Telangana	698	6.4	32.9	21.2
26	Tripura	7	0.1	11.7	0.6
27	Uttar Pradesh	6	0.1	11.3	0.5
28	Uttarakhand	6	0.1	2.9	2.1
29	West Bengal	109	1.0	53.0	2.1
TOTAL STATE(S)		10908	99.9	1040.0	10.5
UNION TERRITORIES:					
30	A & N Islands	3	0.0	0.3	10.5
31	Chandigarh	0	0.0	0.0	-
32	D&N Haveli	3	0.0	1.8	1.7
33	Daman & Diu	0	0.0	0.2	0.0
34	Delhi UT	0	0.0	0.0	-
35	Lakshadweep	0	0.0	0.6	0.0
36	Puducherry	0	0.0	0.0	-
TOTAL UT(S)		6	0.1	2.8	2.1
TOTAL (ALL INDIA)		10914	100.0	1042.8	10.5

* It includes IPC crimes along with the SC/ST(PoA) Act, IPC crimes without SC/ST(PoA) Act, the Protection of Civil Rights Act, the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act and other SLL crimes against STs.

Actual Population of STs as per Population Census 2011 due to non-availability of mid-year projected population in respect of SCs. Adjusted figures of population due to newly created states of Andhra Pradesh and Telangana
Source RGI/ Population Commissioner, MHA

\$ Rate of Total Cognizable crimes = (Total cases reported under crime against STs/Total Population of SCs) x 100000 i.e., Incidence of Crime per 1,00,000 of Population of STs.

TABLE 7.7 -
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TABLE 7.8

Cases Reported (I), Victims(V) & Rate (R) of Crimes Committed Against Scheduled Tribes During 2015

S. No.	State/UT	Population of STs (in Lakh)+	Protection of Civil Rights Act, 1955			SC/ST (Prevention of Atrocities) Act		
			I	V	R	Murder (Section 302 IPC)		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	26.3	0	0	0.0	4	4	0.2
2	Arunachal Pradesh	9.5	0	0	0.0	0	0	0.0
3	Assam	38.8	0	0	0.0	0	0	0.0
4	Bihar	13.4	0	0	0.0	0	0	0.0
5	Chhattisgarh	78.2	0	0	0.0	6	6	0.1
6	Goa	1.5	0	0	0.0	0	0	0.0
7	Gujarat	89.2	0	0	0.0	13	16	0.1
8	Haryana	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	3.9	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	14.9	0	0	0.0	0	0	0.0
11	Jharkhand	86.5	0	0	0.0	0	0	0.0
12	Karnataka	42.5	0	0	0.0	9	10	0.2
13	Kerala	4.8	0	0	0.0	0	0	0.0
14	Madhya Pradesh	153.2	0	0	0.0	50	50	0.3
15	Maharashtra	105.1	1	1	0.0	11	11	0.1
16	Manipur	9.0	0	0	0.0	0	0	0.0
17	Meghalaya	25.6	0	0	0.0	0	0	0.0
18	Mizoram	10.4	0	0	0.0	0	0	0.0
19	Nagaland	17.1	0	0	0.0	0	0	0.0
20	Odisha	95.9	0	0	0.0	14	14	0.1
21	Punjab	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	92.4	0	0	0.0	22	23	0.2
23	Sikkim	2.1	0	0	0.0	0	0	0.0
24	Tamil Nadu	7.9	0	0	0.0	1	1	0.1
25	Telangana	32.9	0	0	0.0	11	11	0.3
26	Tripura	11.7	0	0	0.0	0	0	0.0
27	Uttar Pradesh	11.3	0	0	0.0	0	0	0.0
28	Uttarakhand	2.9	0	0	0.0	0	0	0.0
29	West Bengal	53.0	0	0	0.0	2	2	0.0
TOTAL STATE(S)		1040.0	1	1	0.0	143	148	0.1
UNION TERRITORIES:								
30	A & N Islands	0.3	0	0	0.0	1	1	3.5
31	Chandigarh	0.0	0	0	-	0	0	-
32	D&N Haveli	1.8	0	0	0.0	0	0	0.0
33	Daman & Diu	0.2	0	0	0.0	0	0	0.0
34	Delhi UT	0.0	0	0	-	0	0	-
35	Lakshadweep	0.6	0	0	0.0	0	0	0.0
36	Puducherry	0.0	0	0	-	0	0	-
TOTAL UT(S)		2.8	0	0	0.0	1	1	0.4
TOTAL (ALL INDIA)		1042.8	1	1	0.0	144	149	0.1

Note: Crime Rate is incidence of Crime per Lakh of STs Population

TABLE 7.8 - Page: 1 of 20

'+' Actual Population of STs as per the Population Census 2011. Adjusted figures of population due to newly created states of Andhra Pradesh and Telangana
'I' - refers to Cases Reported; 'V' refers to No. of Victims in registered cases; 'R' refers to Crime Rate.

TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act								
		Attempt To Commit Murder (Section 307 IPC)			Rape (Section 376 IPC)			Attempt To Commit Rape (Section 376/511 IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
STATES:										
1	Andhra Pradesh	5	5	0.2	21	21	0.8	2	2	0.1
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	4	4	0.1	138	140	1.8	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	9	16	0.1	44	44	0.5	0	0	0.0
8	Haryana	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	6	6	0.1	0	0	0.0
12	Karnataka	6	7	0.1	13	13	0.3	0	0	0.0
13	Kerala	2	2	0.4	47	47	9.7	2	2	0.4
14	Madhya Pradesh	30	30	0.2	359	363	2.3	2	2	0.0
15	Maharashtra	8	10	0.1	99	99	0.9	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	13	13	0.1	94	94	1.0	2	2	0.0
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	3	3	0.0	80	81	0.9	3	3	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	1	1	0.1	0	0	0.0
25	Telangana	3	3	0.1	44	44	1.3	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	1	1	0.1	1	1	0.1
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	5	5	0.1	5	5	0.1	3	3	0.1
TOTAL STATE(S)		88	98	0.1	952	959	0.9	15	15	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		88	98	0.1	952	959	0.9	15	15	0.0

TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act								
		Assault on ST Women to Outrage Her Modesty (Section 354 IPC) (Total)			Sexual Harassment (Section 354A IPC)			Assault or Use of Criminal Force to Women With Intent to Disrobe (Section 354B IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:										
1	Andhra Pradesh	29	29	1.1	4	4	0.2	5	5	0.2
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	86	86	1.1	30	30	0.4	2	2	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	17	17	0.2	8	8	0.1	3	3	0.0
8	Haryana	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	4	4	0.0	4	4	0.0	0	0	0.0
12	Karnataka	12	12	0.3	3	3	0.1	1	1	0.0
13	Kerala	19	19	3.9	4	4	0.8	0	0	0.0
14	Madhya Pradesh	378	381	2.5	153	154	1.0	12	12	0.1
15	Maharashtra	146	146	1.4	74	74	0.7	7	7	0.1
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	65	65	0.7	16	16	0.2	14	14	0.1
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	20	20	0.2	4	4	0.0	2	2	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	32	32	1.0	6	6	0.2	5	5	0.2
26	Tripura	1	1	0.1	0	0	0.0	0	0	0.0
27	Uttar Pradesh	1	1	0.1	1	1	0.1	0	0	0.0
28	Uttarakhand	3	3	1.0	0	0	0.0	1	1	0.3
29	West Bengal	5	5	0.1	0	0	0.0	3	3	0.1
TOTAL STATE(S)		818	821	0.8	307	308	0.3	55	55	0.1
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		818	821	0.8	307	308	0.3	55	55	0.1

TABLE 7.8 - Page: 3 of 20

Col. 19 = Col. 22 + Col. 25 + Col. 28 + Col. 31 + Col. 34;
Col. 20 = Col. 23 + Col. 26 + Col. 29 + Col. 32 + Col. 35

TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act								
		Voyeurism (Section 354C IPC)			Stalking (Section 354D IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)
STATES:										
1	Andhra Pradesh	0	0	0.0	1	1	0.0	19	19	0.7
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	3	3	0.0	51	51	0.7
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	6	6	0.1
8	Haryana	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	1	1	0.0	0	0	0.0	7	7	0.2
13	Kerala	0	0	0.0	0	0	0.0	15	15	3.1
14	Madhya Pradesh	0	0	0.0	2	2	0.0	211	213	1.4
15	Maharashtra	1	1	0.0	4	4	0.0	60	60	0.6
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	35	35	0.4
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	0	0	0.0	14	14	0.2
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	3	3	0.1	18	18	0.5
26	Tripura	0	0	0.0	0	0	0.0	1	1	0.1
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	2	2	0.7
29	West Bengal	0	0	0.0	0	0	0.0	2	2	0.0
TOTAL STATE(S)		2	2	0.0	13	13	0.0	441	443	0.4
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		2	2	0.0	13	13	0.0	441	443	0.4

TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act											
		Insult to Modesty of ST Women (Section 509 IPC)			Kidnapping & Abduction (Section 363,364,364A, 366 IPC) Total			Kidnapping & Abduction (Section 363 IPC)			Kidnapping & Abduction for Murder (Section 364 IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(37)	(38)	(39)	(40)	(41)	(42)	(43)	(44)	(45)	(46)	(47)	(48)
STATES:													
1	Andhra Pradesh	4	4	0.2	4	4	0.2	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	1	1	0.1	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	14	14	0.2	6	6	0.1	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	21	21	0.2	5	5	0.1	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	2	2	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	2	2	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	4	4	0.8	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	41	43	0.3	8	8	0.1	0	0	0.0
15	Maharashtra	1	1	0.0	9	9	0.1	3	3	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	2	2	0.0	13	13	0.1	7	7	0.1	0	0	0.0
21	Punjab	0	0	-	0	0	-	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	13	13	0.1	2	2	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	1	1	0.1	0	0	0.0	0	0	0.0
25	Telangana	4	4	0.1	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		12	12	0.0	124	126	0.1	31	31	0.0	0	0	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		12	12	0.0	124	126	0.1	31	31	0.0	0	0	0.0

TABLE 7.8 - Page: 5 of 20

Col. 40 = Col. 43 + Col. 46 + Col. 49 + Col. 52 + Col. 55;

Col. 41 = Col. 44 + Col. 47 + Col. 50 + Col. 53 + Col. 56

TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act								
		Kidnapping & Abduction for Ransom (Section 364A IPC)			Kidnapping & Abduction of ST Women to Compel Her for Marriage (Section 366 IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(49)	(50)	(51)	(52)	(53)	(54)	(55)	(56)	(57)
STATES:										
1	Andhra Pradesh	0	0	0.0	0	0	0.0	4	4	0.2
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	2	2	0.0	6	6	0.1
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	14	14	0.2	2	2	0.0
8	Haryana	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	1	1	0.0	1	1	0.0
12	Karnataka	0	0	0.0	0	0	0.0	2	2	0.0
13	Kerala	0	0	0.0	2	2	0.4	2	2	0.4
14	Madhya Pradesh	0	0	0.0	25	27	0.2	8	8	0.1
15	Maharashtra	0	0	0.0	4	4	0.0	2	2	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	3	3	0.0	3	3	0.0
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	8	8	0.1	3	3	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	1	1	0.1	0	0	0.0
25	Telangana	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		0	0	0.0	60	62	0.1	33	33	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		0	0	0.0	60	62	0.1	33	33	0.0

TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act								
		Dacoity (Section 395,396 & 398 IPC)			Dacoity With Murder (Section 396 IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(58)	(59)	(60)	(61)	(62)	(63)	(64)	(65)	(66)
STATES:										
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	1	1	0.0	0	0	0.0	1	1	0.0
8	Haryana	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	3	3	0.0	0	0	0.0	3	3	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		4	4	0.0	0	0	0.0	4	4	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		4	4	0.0	0	0	0.0	4	4	0.0

TABLE 7.8 - Page: 7 of 20

Col. 58 = Col. 61 + Col. 64;
Col. 59 = Col. 62 + Col. 65;

TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act					
		Robbery (Section 392 to 394, 397 & 398 IPC)			Arson (Section 435, 436, 438 IPC)		
		I	V	R	I	V	R
(1)	(2)	(67)	(68)	(69)	(70)	(71)	(72)
STATES:							
1	Andhra Pradesh	0	0	0.0	2	5	0.1
2	Arunachal Pradesh	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0
7	Gujarat	3	3	0.0	3	3	0.0
8	Haryana	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0
12	Karnataka	1	1	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0
14	Madhya Pradesh	2	2	0.0	7	7	0.0
15	Maharashtra	1	1	0.0	2	2	0.0
16	Manipur	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0
20	Odisha	2	2	0.0	3	3	0.0
21	Punjab	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	7	7	0.1
23	Sikkim	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	1	1	0.0
26	Tripura	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0
TOTAL STATE(S)		9	9	0.0	25	28	0.0
UNION TERRITORIES:							
30	A & N Islands	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		9	9	0.0	25	28	0.0

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TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act											
		Grievous Hurt (325,326,326A & 326 B IPC) (Total)			Grievous Hurt (Section 325 & 326 IPC)			Acid attack (Section 326A IPC)			Attempt to Acid Attack (Section 326B IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(73)	(74)	(75)	(76)	(77)	(78)	(79)	(80)	(81)	(82)	(83)	(84)
STATES:													
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	8	8	0.1	8	8	0.1	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	19	20	0.2	19	20	0.2	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	37	41	0.4	37	41	0.4	0	0	0.0	0	0	0.0
12	Karnataka	1	2	0.0	1	2	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	21	21	0.1	21	21	0.1	0	0	0.0	0	0	0.0
15	Maharashtra	11	13	0.1	11	13	0.1	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	8	8	0.1	8	8	0.1	0	0	0.0	0	0	0.0
21	Punjab	0	0	-	0	0	-	0	0	-	0	0	-
22	Rajasthan	14	15	0.2	14	15	0.2	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	19	19	0.6	19	19	0.6	0	0	0.0	0	0	0.0
26	Tripura	1	1	0.1	1	1	0.1	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	6	6	0.1	6	6	0.1	0	0	0.0	0	0	0.0
TOTAL STATE(S)		145	154	0.1	145	154	0.1	0	0	0.0	0	0	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		145	154	0.1	145	154	0.1	0	0	0.0	0	0	0.0

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Col. 73 = Col. 76 + Col. 79 + Col. 82.

Col. 74 = Col. 77 + Col. 80 + Col. 83

TABLE 7.8 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act											
		Riots (Sections 147, 148, 149, 150 & 151 IPC)			Other IPC Crimes			SC/ ST (Prevention of Atrocities) Act only			Total of SC/ST (Prevention of Atrocities) Act (Sum of previous columns excluding sub heads)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(85)	(86)	(87)	(88)	(89)	(90)	(91)	(92)	(93)	(94)	(95)	(96)
STATES:													
1	Andhra Pradesh	1	1	0.0	198	207	7.5	92	94	3.5	362	376	13.8
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	1	1	0.1
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	5	5	0.4	5	5	0.4
5	Chhattisgarh	2	2	0.0	114	116	1.5	1	1	0.0	373	377	4.8
6	Goa	0	0	0.0	2	3	1.3	6	7	4.0	8	10	5.4
7	Gujarat	19	31	0.2	80	85	0.9	19	19	0.2	248	276	2.8
8	Haryana	0	0	-	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	6	6	1.5	6	6	1.5
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	2	2	0.0	215	253	2.5	266	308	3.1
12	Karnataka	4	4	0.1	15	18	0.4	323	364	7.6	386	433	9.1
13	Kerala	7	7	1.4	78	78	16.1	6	6	1.2	165	165	34.0
14	Madhya Pradesh	11	14	0.1	457	467	3.0	0	0	0.0	1358	1380	8.9
15	Maharashtra	46	66	0.4	94	100	0.9	50	54	0.5	481	515	4.6
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	34	34	0.4	441	451	4.6	0	0	0.0	691	701	7.2
21	Punjab	0	0	-	0	0	-	0	0	-	0	0	-
22	Rajasthan	2	6	0.0	1225	1265	13.3	20	20	0.2	1409	1456	15.3
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	1	2	0.1	17	44	2.1	4	4	0.5	25	53	3.1
25	Telangana	0	0	0.0	209	222	6.4	63	68	1.9	386	404	11.7
26	Tripura	0	0	0.0	0	0	0.0	1	1	0.1	3	3	0.3
27	Uttar Pradesh	0	0	0.0	0	0	0.0	3	3	0.3	6	6	0.5
28	Uttarakhand	0	0	0.0	2	3	0.7	1	1	0.3	6	7	2.1
29	West Bengal	6	7	0.1	40	43	0.8	12	16	0.2	84	92	1.6
TOTAL STATE(S)		133	174	0.1	2974	3104	2.9	827	922	0.8	6269	6574	6.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	2	2	7.0	3	3	10.5
31	Chandigarh	0	0	-	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	3	3	1.7	3	3	1.7
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	5	5	1.8	6	6	2.1
TOTAL (ALL INDIA)		133	174	0.1	2974	3104	2.9	832	927	0.8	6275	6580	6.0

TABLE 7.8 - Page: 10 of 20

Col. 94 = Col. 7+ Col. 10+ Col. 13+ Col. 16+ Col. 19+ Col. 37+ Col. 40+ Col. 58+ Col. 67+ Col. 70+ Col. 73+ Col. 85+ Col. 88+ Col. 91;
Col. 95 = Col. 8+ Col. 11+ Col. 14+ Col. 17+ Col. 20+ Col. 38+ Col. 41+ Col. 59+ Col. 68+ Col. 71+ Col. 74+ Col. 86+ Col. 89+ Col. 92.

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)											
		Murder (Section 302 IPC)			Attempt To Commit Murder (Section 307 IPC)			Rape (Section 376 IPC)			Attempt To Commit Rape (Section 376/511 IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(97)	(98)	(99)	(100)	(101)	(102)	(103)	(104)	(105)	(106)	(107)	(108)
STATES:													
1	Andhra Pradesh	6	6	0.2	6	6	0.2	9	9	0.3	2	2	0.1
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	3	3	0.3	1	1	0.1
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	70	70	0.9	16	16	0.2	87	87	1.1	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	1	1	0.0	0	0	0.0
12	Karnataka	1	1	0.0	0	0	0.0	2	2	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	1	1	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	42	42	0.4	47	50	0.5	36	36	0.4	1	1	0.0
21	Punjab	0	0	-	0	0	-	0	0	-	0	0	-
22	Rajasthan	42	42	0.5	20	20	0.2	97	97	1.0	17	17	0.2
23	Sikkim	1	1	0.5	0	0	0.0	1	1	0.5	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	10	10	0.3	10	10	0.3	2	2	0.1	1	1	0.0
26	Tripura	0	0	0.0	0	0	0.0	1	1	0.1	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		172	172	0.2	99	102	0.1	240	240	0.2	22	22	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		172	172	0.2	99	102	0.1	240	240	0.2	22	22	0.0

TABLE 7.8 - Page: 11 of 20

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)								
		Assault on ST Women to Outrage Her Modesty (Section 354 IPC) (Total)			Sexual Harassment (Section 354A IPC)			Assault or Use of Criminal Force to Women With Intent to Disrobe (Section 354B IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(109)	(110)	(111)	(112)	(113)	(114)	(115)	(116)	(117)
STATES:										
1	Andhra Pradesh	28	28	1.1	9	9	0.3	3	3	0.1
2	Arunachal Pradesh	4	4	0.4	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	69	69	0.9	5	5	0.1	5	5	0.1
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	1	1	0.0	0	0	0.0	1	1	0.0
13	Kerala	1	1	0.2	0	0	0.0	0	0	0.0
14	Madhya Pradesh	16	16	0.1	5	5	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	64	65	0.7	6	6	0.1	21	22	0.2
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	211	211	2.3	12	12	0.1	37	37	0.4
23	Sikkim	1	1	0.5	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	13	13	0.4	1	1	0.0	1	1	0.0
26	Tripura	2	2	0.2	0	0	0.0	2	2	0.2
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	1	1	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		411	412	0.4	38	38	0.0	70	71	0.1
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		411	412	0.4	38	38	0.0	70	71	0.1

TABLE 7.8 - Page: 12 of 20

Col. 109 = Col. 112+ Col. 115+ Col. 118+ Col. 121+ Col. 124.
Col. 110 = Col. 113+ Col. 116+ Col. 119+ Col. 122+ Col. 125.

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)								
		Voyeurism (Section 354C IPC)			Stalking (Section 354D IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(118)	(119)	(120)	(121)	(122)	(123)	(124)	(125)	(126)
STATES:										
1	Andhra Pradesh	0	0	0.0	6	6	0.2	10	10	0.4
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	4	4	0.4
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	1	1	0.0	58	58	0.7
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	1	1	0.2
14	Madhya Pradesh	0	0	0.0	0	0	0.0	11	11	0.1
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	2	2	0.0	35	35	0.4
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	1	1	0.0	4	4	0.0	157	157	1.7
23	Sikkim	0	0	0.0	0	0	0.0	1	1	0.5
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	1	1	0.0	1	1	0.0	9	9	0.3
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	1	1	0.0
TOTAL STATE(S)		2	2	0.0	14	14	0.0	287	287	0.3
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		2	2	0.0	14	14	0.0	287	287	0.3

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)											
		Insult to Modesty of ST Women (Section 509 IPC)			Kidnapping & Abduction (Section 363,364,364A, 366 IPC) Total			Kidnapping & Abduction (Section 363 IPC)			Kidnapping & Abduction for Murder (Section 364 IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(127)	(128)	(129)	(130)	(131)	(132)	(133)	(134)	(135)	(136)	(137)	(138)
STATES:													
1	Andhra Pradesh	7	7	0.3	6	6	0.2	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	5	5	0.5	2	2	0.2	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	2	2	0.0	52	56	0.7	35	36	0.4	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	1	1	0.0	48	53	0.5	42	47	0.4	0	0	0.0
21	Punjab	0	0	-	0	0	-	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	119	119	1.3	6	6	0.1	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	11	11	0.3	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		21	21	0.0	230	239	0.2	85	91	0.1	0	0	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		21	21	0.0	230	239	0.2	85	91	0.1	0	0	0.0

TABLE 7.8 - Page: 14 of 20

Col. 130 = Col. 133+ Col. 136+ Col. 139+ Col. 142+ Col. 145.
Col. 131 = Col. 134+ Col. 137+ Col. 140+ Col. 143+ Col. 146.

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)								
		Kidnapping & Abduction for Ransom (Section 364A IPC)			Kidnapping & Abduction of ST Women to Compel Her for Marriage (Section 366 IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(139)	(140)	(141)	(142)	(143)	(144)	(145)	(146)	(147)
STATES:										
1	Andhra Pradesh	0	0	0.0	2	2	0.1	4	4	0.2
2	Arunachal Pradesh	1	1	0.1	0	0	0.0	2	2	0.2
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	6	6	0.1	11	14	0.1
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	5	5	0.1	1	1	0.0
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	102	102	1.1	11	11	0.1
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		1	1	0.0	115	115	0.1	29	32	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		1	1	0.0	115	115	0.1	29	32	0.0

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)								
		Dacoity (Section 395,396 & 398 IPC)			Dacoity With Murder (Section 396 IPC)			Others		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(148)	(149)	(150)	(151)	(152)	(153)	(154)	(155)	(156)
STATES:										
1	Andhra Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	6	8	0.1	0	0	0.0	6	8	0.1
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		6	8	0.0	0	0	0.0	6	8	0.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		6	8	0.0	0	0	0.0	6	8	0.0

TABLE 7.8 - Page: 16 of 20

Col. 148 = Col. 151+ Col. 154
Col. 149 = Col. 152+ Col. 155

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)					
		Robbery (Section 392 to 394, 397 & 398 IPC)			Arson (Section 435, 436, 438 IPC)		
		I	V	R	I	V	R
(1)	(2)	(157)	(158)	(159)	(160)	(161)	(162)
STATES:							
1	Andhra Pradesh	2	2	0.1	3	6	0.1
2	Arunachal Pradesh	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0
5	Chhattisgarh	7	7	0.1	17	17	0.2
6	Goa	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0
14	Madhya Pradesh	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0
20	Odisha	5	5	0.1	4	4	0.0
21	Punjab	0	0	-	0	0	-
22	Rajasthan	4	4	0.0	10	10	0.1
23	Sikkim	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	4	4	0.1
26	Tripura	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	0	0	0.0
TOTAL STATE(S)		18	18	0.0	38	41	0.0
UNION TERRITORIES:							
30	A & N Islands	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		18	18	0.0	38	41	0.0

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)											
		Grievous Hurt (325,326,326A & 326 B IPC)			Grievous Hurt (Section 325 & 326 IPC)			Acid attack (Section 326A IPC)			Attempt to Acid Attack (Section 326B IPC)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(163)	(164)	(165)	(166)	(167)	(168)	(169)	(170)	(171)	(172)	(173)	(174)
STATES:													
1	Andhra Pradesh	1	1	0.0	1	1	0.0	0	0	0.0	0	0	0.0
2	Arunachal Pradesh	1	1	0.1	1	1	0.1	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	16	16	0.2	16	16	0.2	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
13	Kerala	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	2	2	0.0	2	2	0.0	0	0	0.0	0	0	0.0
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	10	10	0.1	10	10	0.1	0	0	0.0	0	0	0.0
21	Punjab	0	0	-	0	0	-	0	0	-	0	0	-
22	Rajasthan	34	34	0.4	34	34	0.4	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	5	5	0.2	5	5	0.2	0	0	0.0	0	0	0.0
26	Tripura	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	1	2	0.0	1	2	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		70	71	0.1	70	71	0.1	0	0	0.0	0	0	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		70	71	0.1	70	71	0.1	0	0	0.0	0	0	0.0

TABLE 7.8 - Page: 18 of 20

Col. 163 = Col. 166+ Col. 169+ Col. 172
Col. 164 = Col. 167+ Col. 170+ Col. 173

TABLE 7.8 (Continued)

S. No.	State/UT	IPC Crimes Against STs (in which SC/ST POA Act not applied)								
		Riots (Sections 147, 148, 149, 150 & 151 IPC)			Other IPC Crimes			Total IPC Crimes Committed Against STs		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(175)	(176)	(177)	(178)	(179)	(180)	(181)	(182)	(183)
STATES:										
1	Andhra Pradesh	0	0	0.0	282	283	10.7	352	356	13.4
2	Arunachal Pradesh	0	0	0.0	44	47	4.6	58	61	6.1
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	9	9	0.7	9	9	0.7
5	Chhattisgarh	15	15	0.2	465	465	5.9	816	820	10.4
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	0	0	0.0	0	0	0.0	0	0	0.0
8	Haryana	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	1	1	0.0
12	Karnataka	16	25	0.4	5	5	0.1	25	34	0.6
13	Kerala	0	0	0.0	5	5	1.0	6	6	1.2
14	Madhya Pradesh	1	1	0.0	151	155	1.0	171	175	1.1
15	Maharashtra	0	0	0.0	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	8	14	0.1	424	491	4.4	696	780	7.3
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	36	50	0.4	1156	1186	12.5	1746	1790	18.9
23	Sikkim	0	0	0.0	1	1	0.5	4	4	1.9
24	Tamil Nadu	0	0	0.0	0	0	0.0	0	0	0.0
25	Telangana	0	0	0.0	246	248	7.5	302	304	9.2
26	Tripura	0	0	0.0	1	1	0.1	4	4	0.3
27	Uttar Pradesh	0	0	0.0	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	5	8	0.1	6	6	0.1	13	17	0.2
TOTAL STATE(S)		81	113	0.1	2795	2902	2.7	4203	4361	4.0
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	0	0	0.0
TOTAL (ALL INDIA)		81	113	0.1	2795	2902	2.7	4203	4361	4.0

TABLE 7.8 - Page: 19 of 20

Col. 181 = Col. 97+ Col. 100+ Col. 103+ Col. 106+ Col. 109+ Col. 127+ Col. 130+ Col. 148+ Col. 157+ Col. 160+ Col. 163+ Col. 175+ Col. 178
Col. 182 = Col. 98+ Col. 101+ Col. 104+ Col. 107+ Col. 110+ Col. 128+ Col. 131+ Col. 149+ Col. 158+ Col. 161+ Col. 164+ Col. 176+ Col. 179

TABLE 7.8

**Cases Reported (I), Victims(V) & Rate (R) of Crimes Committed Against Scheduled Tribes During 2015
(Concluded)**

S. No.	State/UT	The Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993			Other SLL Crimes Against STs			Total Crimes Against STs		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(184)	(185)	(186)	(187)	(188)	(189)	(190)	(191)	(192)
STATES:										
1	Andhra Pradesh	0	0	0.0	5	5	0.2	719	737	27.3
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	59	62	6.2
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	14	14	1.0
5	Chhattisgarh	0	0	0.0	329	329	4.2	1518	1526	19.4
6	Goa	0	0	0.0	0	0	0.0	8	10	5.4
7	Gujarat	0	0	0.0	8	8	0.1	256	284	2.9
8	Haryana	0	0	-	0	0	-	0	0	-
9	Himachal Pradesh	0	0	0.0	0	0	0.0	6	6	1.5
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	2	2	0.0	269	311	3.1
12	Karnataka	0	0	0.0	4	4	0.1	415	471	9.8
13	Kerala	0	0	0.0	5	5	1.0	176	176	36.3
14	Madhya Pradesh	0	0	0.0	2	2	0.0	1531	1557	10.0
15	Maharashtra	0	0	0.0	1	2	0.0	483	518	4.6
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	0	0	0.0	1387	1481	14.5
21	Punjab	0	0	-	0	0	-	0	0	-
22	Rajasthan	0	0	0.0	52	52	0.6	3207	3298	34.7
23	Sikkim	0	0	0.0	0	0	0.0	4	4	1.9
24	Tamil Nadu	0	0	0.0	5	14	0.6	30	67	3.8
25	Telangana	0	0	0.0	10	10	0.3	698	718	21.2
26	Tripura	0	0	0.0	0	0	0.0	7	7	0.6
27	Uttar Pradesh	0	0	0.0	0	0	0.0	6	6	0.5
28	Uttarakhand	0	0	0.0	0	0	0.0	6	7	2.1
29	West Bengal	0	0	0.0	12	12	0.2	109	121	2.1
TOTAL STATE(S)		0	0	0.0	435	445	0.4	10908	11381	10.5
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	3	3	10.5
31	Chandigarh	0	0	-	0	0	-	0	0	-
32	D&N Haveli	0	0	0.0	0	0	0.0	3	3	1.7
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	-	0	0	-	0	0	-
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	-	0	0	-	0	0	-
TOTAL UT(S)		0	0	0.0	0	0	0.0	6	6	2.1
TOTAL (ALL INDIA)		0	0	0.0	435	445	0.4	10914	11387	10.5

TABLE 7.8 - Page: 20 of 20

Col. 190 = Col. 4+ Col. 94+ Col. 181+ Col. 184+ Col. 187
Col. 191 = Col. 5+ Col. 95+ Col. 182+ Col. 185+ Col. 188

Disposal of Cases under Crimes Committed Against Scheduled Tribes by Police During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	Protection of Civil Rights Act, 1955	2	1	0	0	0	3	0
2.1	Murder	41	144	0	1	0	184	7
2.2	Attempt to Commit Murder	14	88	0	0	0	102	2
2.3	Rape	239	952	1	1	0	1189	32
2.4	Attempt to Commit Rape	7	15	0	0	0	22	0
2.5	Assault on Women with Intent to Outrage her Modesty	121	818	0	0	0	939	39
2.5.1	Sexual Harassment	38	307	0	0	0	345	9
2.5.2	Assault on Women with Intent to Disrobe	7	55	0	0	0	62	4
2.5.3	Voyeurism	2	2	0	0	0	4	0
2.5.4	Stalking	8	13	0	0	0	21	0
2.5.5	Other Sexual Harassment	66	441	0	0	0	507	26
2.6	Insult to the Modesty of women	10	12	0	0	0	22	2
2.7	Kidnapping & Abduction	69	124	0	0	0	193	10
2.7.1	Kidnaping & Abduction	11	31	0	0	0	42	2
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	0	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	22	60	0	0	0	82	5
2.7.5	Other Kidnapping	36	33	0	0	0	69	3
2.8	Dacoity	3	4	0	0	0	7	1
2.8.1	Dacoity with Murder	0	0	0	0	0	0	0
2.8.2	Other Dacoity	3	4	0	0	0	7	1
2.9	Robbery	1	9	0	0	1	9	0
2.10	Arson	10	25	0	0	0	35	5
2.11	Grievous Hurt	120	145	1	0	0	264	12
2.11.1	Hurt	120	145	1	0	0	264	12
2.11.2	Acid attack	0	0	0	0	0	0	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0	0
2.12	Riots	25	133	0	0	0	158	6
2.13	Other IPC crimes	960	2974	2	1	0	3931	928
2.14	SC / ST (Prevention of Atrocities) Act	568	832	0	5	0	1395	133
2	Total of SC/ST (Prevention of Atrocities) Act	2188	6275	4	8	1	8450	1177
3.1	Murder	25	172	0	0	0	197	3
3.2	Attempt to Commit Murder	8	99	0	0	0	107	2
3.3	Rape	35	240	0	0	0	275	53
3.4	Attempt to Commit Rape	1	22	0	0	0	23	9
3.5	Assault on Women with Intent to Outrage Her Modesty	15	411	0	1	0	425	101
3.5.1	Sexual Harassment	3	38	0	1	0	40	6
3.5.2	Assault on Women with Intent to Disrobe	2	70	0	0	0	72	20
3.5.3	Voyeurism	0	2	0	0	0	2	0
3.5.4	Stalking	1	14	0	0	0	15	1
3.5.5	Other Sexual Harassment	9	287	0	0	0	296	74
3.6	Insult to the Modesty of Women	7	21	0	0	0	28	2
3.7	Kidnapping & Abduction	57	230	0	0	0	287	67
3.7.1	Kidnaping & Abduction	20	85	0	0	0	105	17
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	1	1	0	0	0	2	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	34	115	0	0	0	149	43
3.7.5	Other Kidnapping	2	29	0	0	0	31	7
3.8	Dacoity	0	6	0	0	0	6	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0	0
3.8.2	Other Dacoity	0	6	0	0	0	6	0
3.9	Robbery	5	18	0	0	0	23	1
3.10	Arson	4	38	0	0	0	42	4
3.11	Grievous Hurt	11	70	0	0	0	81	3
3.11.1	Grievous Hurt	11	70	0	0	0	81	3
3.11.2	Acid attack	0	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0	0
3.12	Riots	6	81	0	0	0	87	6
3.13	Other IPC Crimes	362	2795	0	0	0	3157	323
3	Total IPC Crimes against STs	536	4203	0	1	0	4738	574
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	0	0	0
5	Other SLL Crime against STs	29	435	0	0	0	464	1
Total Crimes against Scheduled Tribes		2755	10914	4	9	1	13655	1752

TABLE 7.9 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Charge-sheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col.9+10+11+12+ 13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate {Col.12/ (Col.12+Col.13)} x 100	Pendency Percentage {Col.15/ (Col.3+Col.4)} x 100
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	Protection of Civil Rights Act, 1955	0	0	0	0	0	3	-	100.0
	2.1 Murder	3	0	128	1	139	45	99.2	24.3
	2.2 Attempt to Commit Murder	0	0	69	0	71	31	100.0	30.4
	2.3 Rape	2	0	854	2	890	299	99.8	25.1
	2.4 Attempt to Commit Rape	0	0	11	0	11	11	100.0	50.0
	2.5 Assault on Women with Intent to Outrage her Modesty	4	1	711	5	760	179	99.3	19.1
	2.5.1 Sexual Harassment	1	1	276	2	289	56	99.3	16.2
	2.5.2 Assault on Women with Intent to Disrobe	0	0	42	0	46	16	100.0	25.8
	2.5.3 Voyeurism	0	0	4	0	4	0	100.0	0.0
	2.5.4 Stalking	0	0	16	0	16	5	100.0	23.8
	2.5.5 Other Sexual Harassment	3	0	373	3	405	102	99.2	20.1
	2.6 Insult to the Modesty of women	0	0	13	0	15	7	100.0	31.8
	2.7 Kidnapping & Abduction	9	0	112	4	135	58	96.6	30.1
	2.7.1 Kidnaping & Abduction	4	0	22	3	31	11	88.0	26.2
	2.7.2 Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0	-	-
	2.7.3 Kidnapping for Ransom	0	0	0	0	0	0	-	-
	2.7.4 Kidnapping & Abduction of Women to Compel Her for Marriage	2	0	51	0	58	24	100.0	29.3
	2.7.5 Other Kidnapping	3	0	39	1	46	23	97.5	33.3
	2.8 Dacoity	0	0	1	0	2	5	100.0	71.4
	2.8.1 Dacoity with Murder	0	0	0	0	0	0	-	-
	2.8.2 Other Dacoity	0	0	1	0	2	5	100.0	71.4
	2.9 Robbery	0	1	4	0	5	4	100.0	40.0
	2.10 Arson	3	0	15	0	23	12	100.0	34.3
	2.11 Grievous Hurt	4	2	140	7	165	99	95.2	37.4
	2.11.1 Hurt	4	2	140	7	165	99	95.2	37.4
	2.11.2 Acid attack	0	0	0	0	0	0	-	-
	2.11.3 Attempt to Acid Attack	0	0	0	0	0	0	-	-
	2.12 Riots	2	1	92	2	103	55	97.9	34.8
	2.13 Other IPC crimes	144	22	1665	34	2793	1138	98.0	28.9
	2.14 SC / ST (Prevention of Atrocities) Act	16	7	592	63	811	584	90.4	41.7
2	Total of SC/ST (Prevention of Atrocities) Act	187	34	4407	118	5923	2527	97.4	29.9
	3.1 Murder	5	0	142	2	152	45	98.6	22.8
	3.2 Attempt to Commit Murder	0	0	72	1	75	32	98.6	29.9
	3.3 Rape	3	0	177	4	237	38	97.8	13.8
	3.4 Attempt to Commit Rape	0	0	13	0	22	1	100.0	4.3
	3.5 Assault on Women with Intent to Outrage Her Modesty	1	2	299	0	403	22	100.0	5.2
	3.5.1 Sexual Harassment	0	0	31	0	37	3	100.0	7.3
	3.5.2 Assault on Women with Intent to Disrobe	0	0	50	0	70	2	100.0	2.8
	3.5.3 Voyeurism	0	0	2	0	2	0	100.0	0.0
	3.5.4 Stalking	0	0	11	0	12	3	100.0	20.0
	3.5.5 Other Sexual Harassment	1	2	205	0	282	14	100.0	4.7
	3.6 Insult to the Modesty of Women	0	0	19	0	21	7	100.0	25.0
	3.7 Kidnapping & Abduction	56	6	82	9	220	67	90.1	23.3
	3.7.1 Kidnaping & Abduction	20	0	38	3	78	27	92.7	25.7
	3.7.2 Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0	-	-
	3.7.3 Kidnapping for Ransom	0	0	0	0	0	2	-	100.0
	3.7.4 Kidnapping & Abduction of Women to Compel Her for Marriage	29	5	37	2	116	33	94.9	22.1
	3.7.5 Other Kidnapping	7	1	7	4	26	5	63.6	16.1
	3.8 Dacoity	0	0	1	1	2	4	50.0	66.7
	3.8.1 Dacoity with Murder	0	0	0	0	0	0	-	-
	3.8.2 Other Dacoity	0	0	1	1	2	4	50.0	66.7
	3.9 Robbery	0	0	11	2	14	9	84.6	39.1
	3.10 Arson	0	0	30	1	35	7	96.8	16.7
	3.11 Grievous Hurt	0	0	69	0	72	9	100.0	11.1
	3.11.1 Grievous Hurt	0	0	69	0	72	9	100.0	11.1
	3.11.2 Acid attack	0	0	0	0	0	0	-	-
	3.11.3 Attempt to Acid Attack	0	0	0	0	0	0	-	-
	3.12 Riots	2	0	74	0	82	5	100.0	5.7
	3.13 Other IPC Crimes	88	18	2253	49	2731	426	97.9	13.5
3	Total IPC Crimes against STs	155	26	3242	69	4066	672	97.9	14.2
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	0	0	-	-
5	Other SLL Crime against STs	4	1	401	17	424	40	95.9	8.6
	Total Crimes against Scheduled Tribes	346	61	8050	204	10413	3242	97.5	23.7

TABLE 7.10

Disposal of Cases under Crimes Committed Against Scheduled Tribes by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col. 6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	20	0	0	0	20	0
2.1	Murder	548	128	0	0	676	0
2.2	Attempt to Commit Murder	96	69	0	0	165	0
2.3	Rape	2393	854	0	0	3247	0
2.4	Attempt to Commit Rape	21	11	0	0	32	0
2.5	Assault on Women with Intent to Outrage her Modesty	978	711	0	0	1689	2
2.5.1	Sexual Harassment	268	276	0	0	544	0
2.5.2	Assault on Women with Intent to Disrobe	28	42	0	0	70	0
2.5.3	Voyeurism	2	4	0	0	6	0
2.5.4	Stalking	25	16	0	0	41	0
2.5.5	Other Sexual Harassment	655	373	0	0	1028	2
2.6	Insult to the Modesty of women	35	13	0	0	48	0
2.7	Kidnapping & Abduction	380	112	0	0	492	2
2.7.1	Kidnaping & Abduction	81	22	0	0	103	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	1	0	0	0	1	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	163	51	0	0	214	0
2.7.5	Other Kidnapping	135	39	0	0	174	2
2.8	Dacoity	29	1	0	0	30	0
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	29	1	0	0	30	0
2.9	Robbery	48	4	0	0	52	0
2.10	Arson	133	15	0	0	148	0
2.11	Grievous Hurt	1430	140	0	0	1570	24
2.11.1	Hurt	1429	140	0	0	1569	24
2.11.2	Acid attack	1	0	0	0	1	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	204	92	0	0	296	1
2.13	Other IPC crimes	6230	1665	0	22	7873	34
2.14	SC / ST (Prevention of Atrocities) Act	4747	592	0	1	5338	26
2	Total of SC/ST (Prevention of Atrocities) Act	17272	4407	0	23	21656	89
3.1	Murder	130	142	0	0	272	0
3.2	Attempt to Commit Murder	60	72	0	0	132	0
3.3	Rape	242	177	0	0	419	2
3.4	Attempt to Commit Rape	21	13	0	0	34	0
3.5	Assault on Women with Intent to Outrage Her Modesty	423	299	2	0	720	7
3.5.1	Sexual Harassment	26	31	0	0	57	0
3.5.2	Assault on Women with Intent to Disrobe	22	50	0	0	72	1
3.5.3	Voyeurism	0	2	0	0	2	0
3.5.4	Stalking	4	11	0	0	15	0
3.5.5	Other Sexual Harassment	371	205	2	0	574	6
3.6	Insult to the Modesty of Women	31	19	0	0	50	6
3.7	Kidnapping & Abduction	194	82	0	0	276	2
3.7.1	Kidnaping & Abduction	38	38	0	0	76	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	115	37	0	0	152	0
3.7.5	Other Kidnapping	41	7	0	0	48	2
3.8	Dacoity	3	1	0	0	4	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	3	1	0	0	4	0
3.9	Robbery	42	11	0	0	53	1
3.10	Arson	44	30	0	0	74	1
3.11	Grievous Hurt	223	69	0	0	292	11
3.11.1	Grievous Hurt	223	69	0	0	292	11
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	255	74	0	0	329	2
3.13	Other IPC Crimes	3442	2253	48	11	5636	153
3	Total IPC Crimes against STs	5110	3242	50	11	8291	185
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against STs	121	401	0	0	522	0
	Total Crimes against Scheduled Tribes	22523	8050	50	34	30489	274

TABLE 7.10 (Concluded)

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year (Col.7 - (Col.8+9))	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage {Col.12/(Col.3+Col.4)} x 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	0	0	0	20	-	100.0
2.1	Murder	66	20	46	610	30.3	90.2
2.2	Attempt to Commit Murder	18	5	13	147	27.8	89.1
2.3	Rape	599	126	473	2648	21.0	81.6
2.4	Attempt to Commit Rape	3	1	2	29	33.3	90.6
2.5	Assault on Women with Intent to Outrage her Modesty	354	91	263	1333	25.7	78.9
2.5.1	Sexual Harassment	116	23	93	428	19.8	78.7
2.5.2	Assault on Women with Intent to Disrobe	8	2	6	62	25.0	88.6
2.5.3	Voyeurism	1	0	1	5	0.0	83.3
2.5.4	Stalking	15	3	12	26	20.0	63.4
2.5.5	Other Sexual Harassment	214	63	151	812	29.4	79.0
2.6	Insult to the Modesty of women	2	0	2	46	0.0	95.8
2.7	Kidnapping & Abduction	57	11	46	433	19.3	88.0
2.7.1	Kidnaping & Abduction	14	4	10	89	28.6	86.4
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	-	-
2.7.3	Kidnaping for Ransom	0	0	0	1	-	100.0
2.7.4	Kidnaping & Abduction of Women to Compel Her for Marriage	24	3	21	190	12.5	88.8
2.7.5	Other Kidnaping	19	4	15	153	21.1	87.9
2.8	Dacoity	2	0	2	28	0.0	93.3
2.8.1	Dacoity with Murder	0	0	0	0	-	-
2.8.2	Other Dacoity	2	0	2	28	0.0	93.3
2.9	Robbery	6	1	5	46	16.7	88.5
2.10	Arson	9	2	7	139	22.2	93.9
2.11	Grievous Hurt	229	42	187	1317	18.3	83.9
2.11.1	Hurt	229	42	187	1316	18.3	83.9
2.11.2	Acid attack	0	0	0	1	-	100.0
2.11.3	Attempt to Acid Attack	0	0	0	0	-	-
2.12	Riots	46	4	42	249	8.7	84.1
2.13	Other IPC crimes	1185	270	915	6654	22.8	84.3
2.14	SC / ST (Prevention of Atrocities) Act	867	110	757	4445	12.7	83.3
2	Total of SC/ST (Prevention of Atrocities) Act	3443	683	2760	18124	19.8	83.6
3.1	Murder	53	19	34	219	35.8	80.5
3.2	Attempt to Commit Murder	19	4	15	113	21.1	85.6
3.3	Rape	94	25	69	323	26.6	77.1
3.4	Attempt to Commit Rape	7	1	6	27	14.3	79.4
3.5	Assault on Women with Intent to Outrage Her Modesty	101	44	57	612	43.6	84.8
3.5.1	Sexual Harassment	8	3	5	49	37.5	86.0
3.5.2	Assault on Women with Intent to Disrobe	4	2	2	67	50.0	93.1
3.5.3	Voyeurism	0	0	0	2	-	100.0
3.5.4	Stalking	0	0	0	15	-	100.0
3.5.5	Other Sexual Harassment	89	39	50	479	43.8	83.2
3.6	Insult to the Modesty of Women	2	1	1	42	50.0	84.0
3.7	Kidnapping & Abduction	50	8	42	224	16.0	81.2
3.7.1	Kidnaping & Abduction	9	1	8	67	11.1	88.2
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	-	-
3.7.3	Kidnaping for Ransom	0	0	0	0	-	-
3.7.4	Kidnaping & Abduction of Women to Compel Her for Marriage	35	7	28	117	20.0	77.0
3.7.5	Other Kidnaping	6	0	6	40	0.0	83.3
3.8	Dacoity	0	0	0	4	-	100.0
3.8.1	Dacoity with Murder	0	0	0	0	-	-
3.8.2	Other Dacoity	0	0	0	4	-	100.0
3.9	Robbery	3	1	2	49	33.3	92.5
3.10	Arson	10	0	10	63	0.0	85.1
3.11	Grievous Hurt	8	6	2	273	75.0	93.5
3.11.1	Grievous Hurt	8	6	2	273	75.0	93.5
3.11.2	Acid attack	0	0	0	0	-	-
3.11.3	Attempt to Acid Attack	0	0	0	0	-	-
3.12	Riots	9	6	3	318	66.7	96.7
3.13	Other IPC Crimes	1042	524	518	4441	50.3	78.0
3	Total IPC Crimes against STs	1398	639	759	6708	45.7	80.3
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	-	-
5	Other SLL Crime against STs	53	27	26	469	50.9	89.8
	Total Crimes against Scheduled Tribes	4894	1349	3545	25321	27.6	82.8

Col.9= Col. 10+11; Col.12 = Col.7 – (Col.8+9)

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TABLE 7.11

Disposal of Persons Arrested For Committing Crimes Against Scheduled Tribes by Police During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	0	0	0	0	0	0
2.1	Murder	27	0	41	0	68	0
2.2	Attempt to Commit Murder	4	0	23	0	27	0
2.3	Rape	31	1	117	1	148	2
2.4	Attempt to Commit Rape	2	0	0	0	2	0
2.5	Assault on Women with Intent to Outrage her Modesty	11	0	87	0	98	0
2.5.1	Sexual Harassment	2	0	29	0	31	0
2.5.2	Assault on Women with Intent to Disrobe	4	0	2	0	6	0
2.5.3	Voyeurism	0	0	2	0	2	0
2.5.4	Stalking	2	0	7	0	9	0
2.5.5	Other Sexual Harassment	3	0	47	0	50	0
2.6	Insult to the Modesty of women	0	0	8	0	8	0
2.7	Kidnapping & Abduction	8	0	19	0	27	0
2.7.1	Kidnaping & Abduction	0	0	0	0	0	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	7	0	2	0	9	0
2.7.5	Other Kidnapping	1	0	17	0	18	0
2.8	Dacoity	0	0	7	0	7	0
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	0	0	7	0	7	0
2.9	Robbery	0	0	1	0	1	0
2.10	Arson	1	0	5	1	6	1
2.11	Grievous Hurt	41	0	31	0	72	0
2.11.1	Hurt	41	0	31	0	72	0
2.11.2	Acid attack	0	0	0	0	0	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	8	0	117	4	125	4
2.13	Other IPC crimes	121	0	587	23	708	23
2.14	SC / ST (Prevention of Atrocities) Act	268	2	689	23	957	25
2	Total of SC/ST (Prevention of Atrocities) Act	522	3	1732	52	2254	55
3.1	Murder	21	1	14	1	35	2
3.2	Attempt to Commit Murder	0	0	8	0	8	0
3.3	Rape	12	0	9	1	21	1
3.4	Attempt to Commit Rape	1	0	0	0	1	0
3.5	Assault on Women with Intent to Outrage Her Modesty	1	0	9	0	10	0
3.5.1	Sexual Harassment	1	0	0	0	1	0
3.5.2	Assault on Women with Intent to Disrobe	0	0	0	0	0	0
3.5.3	Voyeurism	0	0	0	0	0	0
3.5.4	Stalking	0	0	1	0	1	0
3.5.5	Other Sexual Harassment	0	0	8	0	8	0
3.6	Insult to the Modesty of Women	0	0	6	0	6	0
3.7	Kidnapping & Abduction	2	0	3	0	5	0
3.7.1	Kidnaping & Abduction	1	0	3	0	4	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	1	0	0	0	1	0
3.7.5	Other Kidnapping	0	0	0	0	0	0
3.8	Dacoity	0	0	0	0	0	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	0	0	0	0	0	0
3.9	Robbery	0	0	0	0	0	0
3.10	Arson	0	0	4	0	4	0
3.11	Grievous Hurt	1	0	16	0	17	0
3.11.1	Grievous Hurt	1	0	16	0	17	0
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	0	0	18	4	18	4
3.13	Other IPC Crimes	17	2	179	32	196	34
3	Total IPC Crimes against STs	55	3	266	38	321	41
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against STs	20	0	14	0	34	0
	Total Crimes against Scheduled Tribes	597	6	2012	90	2609	96

TABLE 7.11 (Continued)

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	0	0	0	0	0	0
2.1	Murder	263	1	7	0	279	1
2.2	Attempt to Commit Murder	266	3	0	0	238	2
2.3	Rape	1304	17	0	0	1250	15
2.4	Attempt to Commit Rape	19	0	0	0	16	0
2.5	Assault on Women with Intent to Outrage her Modesty	990	8	1	0	910	6
2.5.1	Sexual Harassment	366	0	0	0	347	0
2.5.2	Assault on Women with Intent to Disrobe	53	1	1	0	48	1
2.5.3	Voyeurism	2	0	0	0	4	0
2.5.4	Stalking	14	0	0	0	17	0
2.5.5	Other Sexual Harassment	555	7	0	0	494	5
2.6	Insult to the Modesty of women	16	0	1	0	18	0
2.7	Kidnapping & Abduction	170	4	0	0	169	3
2.7.1	Kidnaping & Abduction	36	1	0	0	35	1
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	83	2	0	0	84	1
2.7.5	Other Kidnapping	51	1	0	0	50	1
2.8	Dacoity	20	0	0	0	10	0
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	20	0	0	0	10	0
2.9	Robbery	8	0	1	0	8	0
2.10	Arson	25	0	0	0	27	0
2.11	Grievous Hurt	285	1	0	0	282	1
2.11.1	Hurt	285	1	0	0	282	1
2.11.2	Acid attack	0	0	0	0	0	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	694	13	0	0	655	15
2.13	Other IPC crimes	3108	112	59	2	3021	113
2.14	SC / ST (Prevention of Atrocities) Act	1180	55	158	6	1250	55
2	Total of SC/ST (Prevention of Atrocities) Act	8348	214	227	8	8133	211
3.1	Murder	252	20	0	0	219	16
3.2	Attempt to Commit Murder	124	5	0	0	107	4
3.3	Rape	219	4	2	0	207	5
3.4	Attempt to Commit Rape	14	0	0	0	14	0
3.5	Assault on Women with Intent to Outrage Her Modesty	383	22	0	0	379	22
3.5.1	Sexual Harassment	39	2	0	0	38	2
3.5.2	Assault on Women with Intent to Disrobe	70	7	0	0	70	7
3.5.3	Voyeurism	2	0	0	0	2	0
3.5.4	Stalking	20	0	0	0	18	0
3.5.5	Other Sexual Harassment	252	13	0	0	251	13
3.6	Insult to the Modesty of Women	23	0	0	0	22	0
3.7	Kidnapping & Abduction	127	5	1	0	125	4
3.7.1	Kidnaping & Abduction	51	1	0	0	51	1
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	57	4	0	0	56	3
3.7.5	Other Kidnapping	19	0	1	0	18	0
3.8	Dacoity	5	0	0	0	3	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	5	0	0	0	3	0
3.9	Robbery	21	0	0	0	19	0
3.10	Arson	64	2	0	0	62	2
3.11	Grievous Hurt	109	7	2	0	112	6
3.11.1	Grievous Hurt	109	7	2	0	112	6
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	311	32	0	0	324	36
3.13	Other IPC Crimes	3406	275	2	0	3301	280
3	Total IPC Crimes against STs	5058	372	7	0	4894	375
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against STs	436	8	6	0	429	5
	Total Crimes against Scheduled Tribes	13842	594	240	8	13456	591

TABLE 7.11 (Concluded)

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
CRIME HEAD:					
1	Protection of Civil Rights Act, 1955	0	0	0	0
2.1	Murder	9	0	36	0
2.2	Attempt to Commit Murder	6	0	49	1
2.3	Rape	41	0	161	4
2.4	Attempt to Commit Rape	1	0	4	0
2.5	Assault on Women with Intent to Outrage her Modesty	19	0	158	2
2.5.1	Sexual Harassment	5	0	45	0
2.5.2	Assault on Women with Intent to Disrobe	4	0	6	0
2.5.3	Voyeurism	0	0	0	0
2.5.4	Stalking	2	0	4	0
2.5.5	Other Sexual Harassment	8	0	103	2
2.6	Insult to the Modesty of women	0	0	5	0
2.7	Kidnapping & Abduction	9	0	19	1
2.7.1	Kidnaping & Abduction	0	0	1	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	4	0	4	1
2.7.5	Other Kidnapping	5	0	14	0
2.8	Dacoity	0	0	17	0
2.8.1	Dacoity with Murder	0	0	0	0
2.8.2	Other Dacoity	0	0	17	0
2.9	Robbery	0	0	0	0
2.10	Arson	1	0	3	1
2.11	Grievous Hurt	63	0	12	0
2.11.1	Hurt	63	0	12	0
2.11.2	Acid attack	0	0	0	0
2.11.3	Attempt to Acid Attack	0	0	0	0
2.12	Riots	42	0	122	2
2.13	Other IPC crimes	116	2	620	18
2.14	SC / ST (Prevention of Atrocities) Act	257	1	472	18
2	Total of SC/ST (Prevention of Atrocities) Act	564	3	1678	47
3.1	Murder	43	3	25	3
3.2	Attempt to Commit Murder	10	1	15	0
3.3	Rape	17	0	14	0
3.4	Attempt to Commit Rape	0	0	1	0
3.5	Assault on Women with Intent to Outrage Her Modesty	2	0	12	0
3.5.1	Sexual Harassment	0	0	2	0
3.5.2	Assault on Women with Intent to Disrobe	0	0	0	0
3.5.3	Voyeurism	0	0	0	0
3.5.4	Stalking	0	0	3	0
3.5.5	Other Sexual Harassment	2	0	7	0
3.6	Insult to the Modesty of Women	0	0	7	0
3.7	Kidnapping & Abduction	3	0	3	1
3.7.1	Kidnaping & Abduction	3	0	1	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	0	0	2	1
3.7.5	Other Kidnapping	0	0	0	0
3.8	Dacoity	2	0	0	0
3.8.1	Dacoity with Murder	0	0	0	0
3.8.2	Other Dacoity	2	0	0	0
3.9	Robbery	2	0	0	0
3.10	Arson	0	0	6	0
3.11	Grievous Hurt	5	1	7	0
3.11.1	Grievous Hurt	5	1	7	0
3.11.2	Acid attack	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0
3.12	Riots	1	0	4	0
3.13	Other IPC Crimes	89	3	210	26
3	Total IPC Crimes against STs	174	8	304	30
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0
5	Other SLL Crime against STs	17	0	18	3
	Total Crimes against Scheduled Tribes	755	11	2000	80

TABLE 7.12

Disposal of Persons Arrested for Committing Crimes Against Scheduled Tribes by Courts During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year *	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	4	0	35	0	39	0
2.1	Murder	529	2	883	10	1691	13
2.2	Attempt to Commit Murder	65	1	274	2	577	5
2.3	Rape	1408	4	2014	13	4672	32
2.4	Attempt to Commit Rape	7	0	21	0	44	0
2.5	Assault on Women with Intent to Outrage her Modesty	260	0	993	7	2163	13
2.5.1	Sexual Harassment	47	0	288	2	682	2
2.5.2	Assault on Women with Intent to Disrobe	10	0	30	0	88	1
2.5.3	Voyeurism	0	0	2	0	6	0
2.5.4	Stalking	15	0	19	0	51	0
2.5.5	Other Sexual Harassment	188	0	654	5	1336	10
2.6	Insult to the Modesty of women	0	0	32	0	50	0
2.7	Kidnapping & Abduction	325	8	402	2	896	13
2.7.1	Kidnaping & Abduction	66	1	55	0	156	2
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	3	0	3	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	89	0	174	2	347	3
2.7.5	Other Kidnapping	170	7	170	0	390	8
2.8	Dacoity	40	0	155	5	205	5
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	40	0	155	5	205	5
2.9	Robbery	32	0	63	0	103	0
2.10	Arson	76	0	430	8	533	8
2.11	Grievous Hurt	517	5	2296	29	3095	35
2.11.1	Hurt	515	5	2296	29	3093	35
2.11.2	Acid attack	2	0	0	0	2	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	182	2	1284	64	2121	81
2.13	Other IPC crimes	1618	20	10335	198	14974	331
2.14	SC / ST (Prevention of Atrocities) Act	1790	38	6386	151	9426	244
2	Total of SC/ST (Prevention of Atrocities) Act	6849	80	25568	489	40550	780
3.1	Murder	126	4	114	12	459	32
3.2	Attempt to Commit Murder	46	0	102	4	255	8
3.3	Rape	70	1	210	4	487	10
3.4	Attempt to Commit Rape	0	0	26	5	40	5
3.5	Assault on Women with Intent to Outrage Her Modesty	88	0	518	23	985	45
3.5.1	Sexual Harassment	9	0	24	0	71	2
3.5.2	Assault on Women with Intent to Disrobe	7	0	22	0	99	7
3.5.3	Voyeurism	0	0	0	0	2	0
3.5.4	Stalking	0	0	4	0	22	0
3.5.5	Other Sexual Harassment	72	0	468	23	791	36
3.6	Insult to the Modesty of Women	0	0	41	0	63	0
3.7	Kidnapping & Abduction	40	4	220	2	385	10
3.7.1	Kidnaping & Abduction	13	0	27	0	91	1
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	15	1	143	2	214	6
3.7.5	Other Kidnapping	12	3	50	0	80	3
3.8	Dacoity	1	0	0	0	4	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	1	0	0	0	4	0
3.9	Robbery	48	0	71	0	138	0
3.10	Arson	55	0	109	14	226	16
3.11	Grievous Hurt	15	0	242	16	369	22
3.11.1	Grievous Hurt	15	0	242	16	369	22
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	9	0	1340	116	1673	152
3.13	Other IPC Crimes	347	12	6076	738	9724	1030
3	Total IPC Crimes against STs	845	21	9069	934	14808	1330
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against STs	53	0	167	0	649	5
	Total Crimes against Scheduled Tribes	7751	101	34839	1423	56046	2115

** It includes Persons Charge-sheeted during the year +Persons in Custody & on Bail at the beginning of the year

TABLE 7.12 - Page: 1 of 4

TABLE 7.12 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts *		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	0	0	0	0	0	0
2.1	Murder	0	0	1	0	136	1
2.2	Attempt to Commit Murder	0	0	0	0	30	0
2.3	Rape	0	0	0	0	785	4
2.4	Attempt to Commit Rape	0	0	0	0	3	0
2.5	Assault on Women with Intent to Outrage her Modesty	4	0	0	0	420	0
2.5.1	Sexual Harassment	1	0	0	0	138	0
2.5.2	Assault on Women with Intent to Disrobe	0	0	0	0	12	0
2.5.3	Voyeurism	0	0	0	0	1	0
2.5.4	Stalking	0	0	0	0	20	0
2.5.5	Other Sexual Harassment	3	0	0	0	249	0
2.6	Insult to the Modesty of women	0	0	0	0	2	0
2.7	Kidnapping & Abduction	0	0	0	0	106	4
2.7.1	Kidnaping & Abduction	0	0	0	0	17	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	0	0	0	0	36	0
2.7.5	Other Kidnapping	0	0	0	0	53	4
2.8	Dacoity	0	0	0	0	17	0
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	0	0	0	0	17	0
2.9	Robbery	0	0	0	0	15	0
2.10	Arson	0	0	0	0	47	0
2.11	Grievous Hurt	9	0	0	0	357	19
2.11.1	Hurt	9	0	0	0	357	19
2.11.2	Acid attack	0	0	0	0	0	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	0	0	0	0	309	16
2.13	Other IPC crimes	64	5	10	0	2020	55
2.14	SC / ST (Prevention of Atrocities) Act	154	0	4	0	1424	38
2	Total of SC/ST (Prevention of Atrocities) Act	231	5	15	0	5671	137
3.1	Murder	0	0	0	0	70	2
3.2	Attempt to Commit Murder	0	0	0	0	27	0
3.3	Rape	1	0	0	0	110	0
3.4	Attempt to Commit Rape	0	0	0	0	7	0
3.5	Assault on Women with Intent to Outrage Her Modesty	9	0	5	0	144	5
3.5.1	Sexual Harassment	0	0	0	0	8	0
3.5.2	Assault on Women with Intent to Disrobe	1	0	0	0	7	0
3.5.3	Voyeurism	0	0	0	0	0	0
3.5.4	Stalking	0	0	0	0	0	0
3.5.5	Other Sexual Harassment	8	0	5	0	129	5
3.6	Insult to the Modesty of Women	5	0	0	0	9	0
3.7	Kidnapping & Abduction	0	0	0	0	83	3
3.7.1	Kidnaping & Abduction	0	0	0	0	11	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	0	0	0	0	54	3
3.7.5	Other Kidnapping	0	0	0	0	18	0
3.8	Dacoity	0	0	0	0	0	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	0	0	0	0	0	0
3.9	Robbery	0	0	0	0	4	0
3.10	Arson	1	0	0	0	32	7
3.11	Grievous Hurt	2	0	1	0	10	0
3.11.1	Grievous Hurt	2	0	1	0	10	0
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	5	0	0	0	72	4
3.13	Other IPC Crimes	234	28	137	0	1800	119
3	Total IPC Crimes against STs	257	28	143	0	2368	140
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against STs	0	2	0	0	63	0
	Total Crimes against Scheduled Tribes	488	35	158	0	8102	277

TABLE 7.12 - Page: 2 of 4

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

TABLE 7.12 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	Protection of Civil Rights Act, 1955	0	0	0	0	0	0
2.1	Murder	42	0	94	1	0	0
2.2	Attempt to Commit Murder	9	0	21	0	0	0
2.3	Rape	155	0	610	4	20	0
2.4	Attempt to Commit Rape	1	0	2	0	0	0
2.5	Assault on Women with Intent to Outrage her Modesty	97	0	323	0	0	0
2.5.1	Sexual Harassment	24	0	114	0	0	0
2.5.2	Assault on Women with Intent to Disrobe	3	0	9	0	0	0
2.5.3	Voyeurism	0	0	1	0	0	0
2.5.4	Stalking	4	0	16	0	0	0
2.5.5	Other Sexual Harassment	66	0	183	0	0	0
2.6	Insult to the Modesty of women	0	0	2	0	0	0
2.7	Kidnapping & Abduction	15	0	91	4	0	0
2.7.1	Kidnaping & Abduction	5	0	12	0	0	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	0	0	0	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	5	0	31	0	0	0
2.7.5	Other Kidnapping	5	0	48	4	0	0
2.8	Dacoity	0	0	17	0	0	0
2.8.1	Dacoity with Murder	0	0	0	0	0	0
2.8.2	Other Dacoity	0	0	17	0	0	0
2.9	Robbery	3	0	12	0	0	0
2.10	Arson	7	0	40	0	0	0
2.11	Grievous Hurt	64	2	286	17	7	0
2.11.1	Hurt	64	2	286	17	7	0
2.11.2	Acid attack	0	0	0	0	0	0
2.11.3	Attempt to Acid Attack	0	0	0	0	0	0
2.12	Riots	24	0	284	16	1	0
2.13	Other IPC crimes	432	7	1571	48	17	0
2.14	SC / ST (Prevention of Atrocities) Act	153	3	1238	35	33	0
2	Total of SC/ST (Prevention of Atrocities) Act	1002	12	4591	125	78	0
3.1	Murder	24	1	46	1	0	0
3.2	Attempt to Commit Murder	4	0	23	0	0	0
3.3	Rape	25	0	85	0	0	0
3.4	Attempt to Commit Rape	1	0	6	0	0	0
3.5	Assault on Women with Intent to Outrage Her Modesty	66	3	77	2	1	0
3.5.1	Sexual Harassment	3	0	5	0	0	0
3.5.2	Assault on Women with Intent to Disrobe	5	0	2	0	0	0
3.5.3	Voyeurism	0	0	0	0	0	0
3.5.4	Stalking	0	0	0	0	0	0
3.5.5	Other Sexual Harassment	58	3	70	2	1	0
3.6	Insult to the Modesty of Women	1	0	8	0	0	0
3.7	Kidnapping & Abduction	12	0	71	3	0	0
3.7.1	Kidnaping & Abduction	1	0	10	0	0	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	11	0	43	3	0	0
3.7.5	Other Kidnapping	0	0	18	0	0	0
3.8	Dacoity	0	0	0	0	0	0
3.8.1	Dacoity with Murder	0	0	0	0	0	0
3.8.2	Other Dacoity	0	0	0	0	0	0
3.9	Robbery	1	0	3	0	0	0
3.10	Arson	0	0	32	7	0	0
3.11	Grievous Hurt	8	0	2	0	0	0
3.11.1	Grievous Hurt	8	0	2	0	0	0
3.11.2	Acid attack	0	0	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0	0	0
3.12	Riots	52	4	20	0	0	0
3.13	Other IPC Crimes	952	67	840	52	8	0
3	Total IPC Crimes against STs	1146	75	1213	65	9	0
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0	0	0
5	Other SLL Crime against STs	30	0	33	0	0	0
Total Crimes against Scheduled Tribes		2178	87	5837	190	87	0

TABLE 7.12 (Concluded)

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	Protection of Civil Rights Act, 1955	3	0	36	0
2.1	Murder	458	3	1096	9
2.2	Attempt to Commit Murder	103	1	444	4
2.3	Rape	1608	5	2279	23
2.4	Attempt to Commit Rape	2	0	39	0
2.5	Assault on Women with Intent to Outrage her Modesty	303	0	1436	13
2.5.1	Sexual Harassment	123	0	420	2
2.5.2	Assault on Women with Intent to Disrobe	16	0	60	1
2.5.3	Voyeurism	0	0	5	0
2.5.4	Stalking	2	0	29	0
2.5.5	Other Sexual Harassment	162	0	922	10
2.6	Insult to the Modesty of women	2	0	46	0
2.7	Kidnapping & Abduction	286	4	504	5
2.7.1	Kidnaping & Abduction	54	2	85	0
2.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0
2.7.3	Kidnapping for Ransom	0	0	3	0
2.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	81	0	230	3
2.7.5	Other Kidnapping	151	2	186	2
2.8	Dacoity	39	0	149	5
2.8.1	Dacoity with Murder	0	0	0	0
2.8.2	Other Dacoity	39	0	149	5
2.9	Robbery	29	0	59	0
2.10	Arson	82	0	404	8
2.11	Grievous Hurt	486	3	2243	13
2.11.1	Hurt	486	3	2241	13
2.11.2	Acid attack	0	0	2	0
2.11.3	Attempt to Acid Attack	0	0	0	0
2.12	Riots	148	2	1664	63
2.13	Other IPC crimes	1546	17	11334	254
2.14	SC / ST (Prevention of Atrocities) Act	1365	34	6479	172
2	Total of SC/ST (Prevention of Atrocities) Act	6457	69	28176	569
3.1	Murder	224	10	165	20
3.2	Attempt to Commit Murder	88	2	140	6
3.3	Rape	139	1	237	9
3.4	Attempt to Commit Rape	0	0	33	5
3.5	Assault on Women with Intent to Outrage Her Modesty	129	0	698	40
3.5.1	Sexual Harassment	13	0	50	2
3.5.2	Assault on Women with Intent to Disrobe	13	0	78	7
3.5.3	Voyeurism	1	0	1	0
3.5.4	Stalking	0	0	22	0
3.5.5	Other Sexual Harassment	102	0	547	31
3.6	Insult to the Modesty of Women	4	0	45	0
3.7	Kidnapping & Abduction	75	4	227	3
3.7.1	Kidnaping & Abduction	44	1	36	0
3.7.2	Kidnaping & Abduction in Order to Murder	0	0	0	0
3.7.3	Kidnapping for Ransom	0	0	0	0
3.7.4	Kidnapping & Abduction of Women to Compel Her for Marriage	15	0	145	3
3.7.5	Other Kidnapping	16	3	46	0
3.8	Dacoity	4	0	0	0
3.8.1	Dacoity with Murder	0	0	0	0
3.8.2	Other Dacoity	4	0	0	0
3.9	Robbery	63	0	71	0
3.10	Arson	57	0	136	9
3.11	Grievous Hurt	33	0	323	22
3.11.1	Grievous Hurt	33	0	323	22
3.11.2	Acid attack	0	0	0	0
3.11.3	Attempt to Acid Attack	0	0	0	0
3.12	Riots	70	2	1526	146
3.13	Other IPC Crimes	593	15	6960	868
3	Total IPC Crimes against STs	1479	34	10561	1128
4	Employment of Manual Scavengers and Construction of Dry Latrines(P) Act, 1993	0	0	0	0
5	Other SLL Crime against STs	55	1	531	2
	Total Crimes against Scheduled Tribes	7994	104	39304	1699

Tables
Chapter

8

Property Stolen and Recovered

TABLE 8.1

Value of Property Stolen & Recovered and Percentage Recovery During 2005-2015

Value in Rupees

S. No.	Year	Total Value of Property Stolen	Total Value of Property Recovered	Percentage Recovery (Col.4/Col.3) x 100
		Stolen (in Lakhs)	Recovered (in Lakhs)	
(1)	(2)	(3)	(4)	(5)
YEAR:				
1	2005	240900	57600	23.9
2	2006	240395	60723	25.3
3	2007	268078	69655	26.0
4	2008	385296	76815	19.9
5	2009	449501	87611	19.5
6	2010	626636	180963	28.9
7	2011	658525	122538	18.6
8	2012	2107194	141793	6.7
9	2013	1321931	176270	13.3
10	2014	751482	157552	21.0
11	2015	821040	135019	16.4
Percentage Change in 2015 over 2014		9.3	-14.3	-21.9

TABLE 8.1 - Page: 1 of 1

TABLE 8.2

Value of Property Stolen & Recovered and Percentage Recovery During 2015

Value in Rupees

S. No.	State/UT	Total Value of Property		Percentage Recovery (Col.4/Col.3) x 100
		Stolen (in Lakhs)	Recovered (in Lakhs)	
(1)	(2)	(3)	(4)	(5)
STATES:				
1	Andhra Pradesh	12113.6	5523.3	45.6
2	Arunachal Pradesh	1631.6	677.2	41.5
3	Assam	8173.0	1111.7	13.6
4	Bihar	12029.4	1703.8	14.2
5	Chhattisgarh	4628.7	1858.8	40.2
6	Goa	760.0	150.3	19.8
7	Gujarat	27188.8	5441.2	20.0
8	Haryana	16922.3	6176.9	36.5
9	Himachal Pradesh	1496.9	571.0	38.1
10	Jammu & Kashmir	2563.1	965.1	37.7
11	Jharkhand	3380.5	787.2	23.3
12	Karnataka	26768.9	10401.6	38.9
13	Kerala	9628.4	2547.6	26.5
14	Madhya Pradesh	28752.6	7352.7	25.6
15	Maharashtra	453389.5	23200.8	5.1
16	Manipur	1083.5	154.9	14.3
17	Meghalaya	5654.3	301.2	5.3
18	Mizoram	1176.3	387.4	32.9
19	Nagaland	1304.2	245.5	18.8
20	Odisha	11144.2	3496.2	31.4
21	Punjab	10574.0	5940.1	56.2
22	Rajasthan	25936.0	13625.3	52.5
23	Sikkim	251.3	88.3	35.1
24	Tamil Nadu	13115.8	8582.0	65.4
25	Telangana	9825.9	5681.3	57.8
26	Tripura	6504.0	100.5	1.5
27	Uttar Pradesh	29637.7	10451.8	35.3
28	Uttarakhand	1126.9	538.6	47.8
29	West Bengal	19986.7	3190.6	16.0
TOTAL STATE(S)		746748.1	121252.8	16.2
UNION TERRITORIES:				
30	A & N Islands	221.2	170.2	77.0
31	Chandigarh	907.4	464.7	51.2
32	D&N Haveli	514.3	263.7	51.3
33	Daman & Diu	234.1	48.8	20.9
34	Delhi UT	71987.0	12599.8	17.5
35	Lakshadweep	1.2	0.0	0.0
36	Puducherry	427.1	219.2	51.3
TOTAL UT(S)		74292.3	13766.4	18.5
TOTAL (ALL INDIA)		821040.5	135019.3	16.4

TABLE 8.2 - Page: 1 of 1

TABLE 8.3

Value of Property Stolen & Recovered and Percentage Recovery (Crime Head wise) During 2015 (All India)

Value in Rs Lakhs

S. No.	Crime Head	Number of Cases In Which Property		Percentage Recovery (Col.4/Col.3) x 100	Value of Property (in lakhs)		Percentage Recovery (Col.7/Col.6) x 100
		Stolen	Recovered		Stolen	Recovered	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
PROPERTY:							
1	Dacoity	3971	2127	53.6	21743.4	11407.8	52.5
2	Criminal Tresspass / Burglary	114122	32942	28.9	98553.2	21248.4	21.6
3	Theft	459410	110396	24.0	244528.4	68943.3	28.2
4	Robbery	29468	14575	49.5	35577.3	15390.6	43.3
4.1	i) Chain Snatching	11307	4837	42.8	5787.2	2119.4	36.6
4.2	ii) Other Robbery	11122	2666	24.0	6193.6	3662.0	59.1
5	Other kind of Property	15615	6020	38.6	408657.3	12247.7	3.0
6	Total Property Stolen / Recovered	645015	173563	26.9	821040.5	135019.3	16.4

TABLE 8.3 - Page: 1 of 1

TABLE 8.4

Value of Property Stolen & Recovered and Percentage Recovery(By Nature of Property) During 2015

Value in Rs Lakhs

S. No.	Nature of Property	Number of Cases In Which Property		Percentage Recovery (Col.4/Col.3) x 100	Value of Property (in lakhs)		Percentage Recovery (Col.7/Col.6) x 100
		Stolen	Recovered		Stolen	Recovered	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
PROPERTY:							
1	Communication & Electricity Wire	5982	1768	29.6	2332.4	794.4	34.1
2	Cattle	8815	4144	47.0	3515.8	1623.3	46.2
3	Cycle	4671	1243	26.6	200.6	44.1	22.0
4	Motor Vehicles (Total)	197115	41019	20.8	125296.9	37480.4	29.9
4.1	Motor Cycles/Scooters	159646	33666	21.1	43747.1	11152.0	25.5
4.2	LMV/Light Motor Vehicles	-	-	-	-	-	-
4.21 i)	LMV/Car	18415	2692	14.6	32984.4	6980.6	21.2
4.22 ii)	LMV/Sport Utility(SUV)	588	156	26.5	2847.1	775.0	27.2
4.23 iii)	LMV Others	3657	1070	29.3	10003.8	4327.5	43.3
4.3	Goods Carrying Vehicles(Truck etc)	3417	1102	32.3	23790.4	9472.0	39.8
4.4	Public Transport(Bus)	121	66	54.5	1062.1	544.6	51.3
4.5	Three Wheeler(Auto etc)	2779	1119	40.3	2497.2	1056.3	42.3
4.6	Other Vehicles	8492	1148	13.5	8364.8	3172.4	37.9
5	Fire Arms	364	88	24.2	241.1	58.7	24.4
5.1 i)	Regular	168	34	20.2	113.9	22.0	19.3
5.2 ii)	Country Made	196	54	27.6	127.1	36.7	28.9
6	Explosives/Explosive Substances	34	13	38.2	83.4	14.5	17.3
7	Electric Component	65336	15055	23.0	13336.5	2640.8	19.8
7.1 i)	Mobile Phone(s)	46873	11718	25.0	7248.1	1567.8	21.6
7.2 ii)	Laptop(s)	11745	1838	15.6	3541.4	624.4	17.6
7.3 iii)	Other Electronic Gadgets	6718	1499	22.3	2547.0	448.6	17.6
8	Cultural Property	1747	693	39.7	1611.1	623.8	38.7
9	Other Kind of Property	360951	109540	30.3	674422.7	91739.4	13.6
Total Property		645015	173563	26.9	821040.0	135019.0	16.4

TABLE 8.4 - Page: 1 of 1

TABLE 8.5

Number of Cases Reported and Value of Property Stolen by Place of Occurrence During 2015

Value Rs in Lakhs

S. No.	Place of Occurrence	Dacoity (Section 395,396 & 398 IPC)		Robbery (Section 392-394, 397, 398 IPC)		Criminal Trespass/Burglary (Section 457 to 460 IPC)		Theft (Section 379-382 IPC)	
		Number	Value	Number	Value	Number	Value	Number	Value
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
PROPERTY:									
1	Residential Premises	1261	4605.7	4906	3980.9	76433	60315.9	129838	67506.8
2	Highways/Road	986	6602.7	15566	20308.3	1302	985.6	71248	36867.0
3	River and Sea	11	29.3	37	10.5	31	235.2	1371	1045.4
4	Railways	77	315.6	1099	645.8	41	16.3	28724	10110.5
5	Religious Places	17	19.3	141	70.9	2223	19.3	3462	1194.9
6	ATM	2	14.3	65	64.0	237	776.1	995	1078.0
7	Bank	24	748.0	51	195.9	394	2419.1	1096	934.7
8	Commercial Establishments	284	2189.4	2229	2927.6	17373	16711.4	37665	27865.3
9	Other Places	1310	7219.1	12094	19354.3	16089	15995.9	193434	111897.1
Total		3972	21743.4	36188	47558.1	114123	98553.2	467833	258499.7

TABLE 8.5 - Page: 1 of 1

Tables
Chapter

9

Economic and Corruption Offences

TABLE 9.1

Cases Reported Under the Prevention of Corruption Act 1988 and Related Sections of IPC During 2014 and Percentage Variation In 2015 Over 2014

S. No.	Crime Head	2014	2015	Percentage Variation in 2015 Over 2014	Percentage Share of Cases to Total PC Act Cases
(1)	(2)	(3)	(4)	(5)	(6)
CRIME HEAD:					
1	Section 7 of P C Act	1355	1484	9.5	28.3
2	Section 8 of P C Act	49	107	118.4	2.0
3	Section 9 of P C Act	3	7	133.3	0.1
4	Section 10 of P C Act	2	7	250.0	0.1
5	Section 11 of P C Act	0	3	-	0.1
6	Section 12 of P C Act	6	9	50.0	0.2
7	Section 13 of P C Act	3310	3302	-0.2	62.9
8	Section 14 of P C Act	0	0	-	0.0
9	Section 15 of P C Act	4	0	-100.0	0.0
10	Section 409 of IPC	159	238	49.7	4.5
11	Section 120B of IPC connecting PC Act	78	93	19.2	1.8
12	Section 109 of IPC connecting PC Act	0	0	-	0.0
13	Total Cases under PC Act & IPC	4966	5250	5.7	100.0

TABLE 9.1 - Page: 1 of 1

P C Act – The Prevention of Corruption Act, 1988

TABLE 9.2

Statement of Cognizable Crimes Registered & Their Disposal by Anti-Corruption and Vigilance Departments of States & UTs under Total offences under Prevention of Corruption Act 1988 During 2015

S. No.	State/UT	Cases Pending Investigation From Previous Year	Cases Reported During the Year	Total Cases For Investigation (Col.3+Col.4)	Cases Investigated	Cases Not Investigated Or Investigation Dropped	Cases Declared False, Mistake of Fact or of Law or Non-Cognizable or Civil in Nature/ No. of Cases Closed	Cases Charge Sheeted
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	279	185	464	180	0	0	133
2	Arunachal Pradesh	41	15	56	11	0	4	7
3	Assam	63	14	77	0	0	0	1
4	Bihar	216	112	328	276	0	0	83
5	Chhattisgarh	101	50	151	70	81	0	86
6	Goa	45	11	56	56	0	0	2
7	Gujarat	303	305	608	341	0	1	173
8	Haryana	137	206	343	222	2	9	190
9	Himachal Pradesh	179	39	218	218	0	1	31
10	Jammu & Kashmir	238	98	336	42	10	5	25
11	Jharkhand	51	76	127	54	0	5	49
12	Karnataka	761	259	1020	1020	10	15	223
13	Kerala	422	377	799	716	5	28	121
14	Madhya Pradesh	465	634	1099	0	0	0	439
15	Maharashtra	1049	1279	2328	2328	1	0	1359
16	Manipur	16	2	18	18	0	0	0
17	Meghalaya	1	7	8	0	0	0	1
18	Mizoram	14	6	20	10	0	0	10
19	Nagaland	39	2	41	41	0	0	11
20	Odisha	741	456	1197	1197	0	24	417
21	Punjab	156	146	302	127	9	3	127
22	Rajasthan	1555	401	1956	1956	0	34	338
23	Sikkim	35	8	43	43	0	0	0
24	Tamil Nadu	300	204	504	504	0	0	152
25	Telangana	215	193	408	202	0	0	162
26	Tripura	3	8	11	1	0	0	1
27	Uttar Pradesh	58	60	118	62	29	1	30
28	Uttarakhand	8	20	28	26	0	0	21
29	West Bengal	18	18	36	5	0	1	4
TOTAL STATE(S)		7509	5191	12700	9726	147	131	4196
UNION TERRITORIES:								
30	A & N Islands	13	13	26	8	0	0	6
31	Chandigarh	11	13	24	2	0	0	2
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	207	31	238	14	6	0	16
35	Lakshadweep	4	0	4	1	0	0	1
36	Puducherry	20	2	22	3	0	0	3
TOTAL UT(S)		255	59	314	28	6	0	28
TOTAL (ALL INDIA)		7764	5250	13014	9754	153	131	4224

TABLE 9.2 - Page: 1 of 4

TABLE 9.2 (Continued)

S. No.	State/UT	Cases In Which Charge sheets were not laid but Final Report Submitted	Cases Pending Investigation at the End of the Year	Percentage of Cases Charge Sheeted To Total Cases Investigated	Cases Resulted In Recovery Or Seizure	Value of Property Recovered / Seized (In Rupees)*	Cases Pending Trial from the Previous Year	Cases Sent Up For Trial During the Year
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
STATES:								
1	Andhra Pradesh	113	284	73.9	185	386659157	574	133
2	Arunachal Pradesh	4	45	63.6	1	84000	17	7
3	Assam	0	76	-	0	841970	38	1
4	Bihar	1	220	30.1	55	16238735	1282	83
5	Chhattisgarh	0	81	122.9	50	406274112	293	86
6	Goa	4	52	3.6	7	1068600	4	2
7	Gujarat	1	425	50.7	241	9002430	1432	173
8	Haryana	13	124	85.6	116	1334777	291	190
9	Himachal Pradesh	8	178	14.2	17	123000	198	31
10	Jammu & Kashmir	10	298	59.5	20	1072900	468	25
11	Jharkhand	5	73	90.7	4	7078583	164	49
12	Karnataka	78	754	21.9	102	72517262	1672	223
13	Kerala	66	580	16.9	10	164000	1038	121
14	Madhya Pradesh	0	340	-	26	442400000	613	439
15	Maharashtra	14	956	58.4	450	165269031	3080	1359
16	Manipur	0	18	0.0	0	0	11	0
17	Meghalaya	0	7	-	0	3300	1	1
18	Mizoram	0	10	100.0	20	9500000	25	10
19	Nagaland	10	20	26.8	3	1882966	0	11
20	Odisha	24	756	34.8	319	345778644	3260	417
21	Punjab	13	162	100.0	61	973500	293	127
22	Rajasthan	116	1502	17.3	194	52808593	2763	338
23	Sikkim	0	43	0.0	0	0	5	0
24	Tamil Nadu	112	179	30.2	126	1041960	1747	152
25	Telangana	160	206	80.2	193	24431412	472	162
26	Tripura	0	10	100.0	0	0	0	1
27	Uttar Pradesh	2	45	48.4	21	155800	555	30
28	Uttarakhand	0	8	80.8	7	40350	117	21
29	West Bengal	1	30	80.0	4	210378835	34	4
TOTAL STATE(S)		755	7482	43.1	2232	2157123917	20447	4196
UNION TERRITORIES:								
30	A & N Islands	2	18	75.0	0	0	32	6
31	Chandigarh	0	22	100.0	0	0	27	2
32	D&N Haveli	0	0	-	0	0	2	0
33	Daman & Diu	0	0	-	0	0	0	0
34	Delhi UT	2	220	114.3	6	11220	42	16
35	Lakshadweep	0	3	100.0	0	0	0	1
36	Puducherry	0	19	100.0	2	4000	26	3
TOTAL UT(S)		4	282	100.0	8	15220	129	28
TOTAL (ALL INDIA)		759	7764	43.3	2240	2157139137	20576	4224

TABLE 9.2 – Page: 2 of 4

Corrigendum : * Earlier published '(In Rupees '000)' be read as '(In Rupees)'

TABLE 9.2 (Continued)

S. No.	State/UT	Total Cases For Trial	Cases Withdrawn/ Discharged or Other Wise Disposed off	Cases in Which Trials were Completed	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year	Percentage of Cases Convicted to Trials Completed
(1)	(2)	(17)	(18)	(19)	(20)	(21)	(22)	(23)
STATES:								
1	Andhra Pradesh	707	3	57	43	14	647	75.4
2	Arunachal Pradesh	24	0	0	0	0	24	-
3	Assam	39	0	0	0	0	39	-
4	Bihar	1365	0	3	2	1	1362	66.7
5	Chhattisgarh	379	4	15	6	9	360	40.0
6	Goa	6	0	0	0	0	6	-
7	Gujarat	1605	6	136	24	112	1463	17.6
8	Haryana	481	1	160	51	109	320	31.9
9	Himachal Pradesh	229	3	26	7	19	200	26.9
10	Jammu & Kashmir	493	0	23	10	13	470	43.5
11	Jharkhand	213	2	15	3	12	196	20.0
12	Karnataka	1895	15	248	65	183	1632	26.2
13	Kerala	1159	66	29	10	19	1102	34.5
14	Madhya Pradesh	1052	4	191	145	46	857	75.9
15	Maharashtra	4439	20	523	121	402	3896	23.1
16	Manipur	11	0	0	0	0	11	-
17	Meghalaya	2	0	0	0	0	2	-
18	Mizoram	35	0	0	0	0	35	-
19	Nagaland	11	0	9	6	3	2	66.7
20	Odisha	3677	19	164	78	86	3494	47.6
21	Punjab	420	2	120	39	81	298	32.5
22	Rajasthan	3101	14	162	75	87	2925	46.3
23	Sikkim	5	0	0	0	0	5	-
24	Tamil Nadu	1899	23	106	45	61	1770	42.5
25	Telangana	634	1	35	23	12	598	65.7
26	Tripura	1	0	0	0	0	1	-
27	Uttar Pradesh	585	6	34	9	25	545	26.5
28	Uttarakhand	138	0	7	4	3	128	57.1
29	West Bengal	38	0	0	0	0	38	-
TOTAL STATE(S)		24643	189	2063	766	1297	22426	37.1
UNION TERRITORIES:								
30	A & N Islands	38	0	0	0	0	38	-
31	Chandigarh	29	0	11	6	5	18	54.5
32	D&N Haveli	2	0	1	1	0	1	100.0
33	Daman & Diu	0	0	0	0	0	0	-
34	Delhi UT	58	3	16	9	7	39	56.3
35	Lakshadweep	1	0	0	0	0	1	-
36	Puducherry	29	0	9	6	3	20	66.7
TOTAL UT(S)		157	3	37	22	15	117	59.5
TOTAL (ALL INDIA)		24800	192	2100	788	1312	22543	37.5

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TABLE 9.2

Statement of Cognizable Crimes Registered & Their Disposal by Anti-Corruption and Vigilance Departments of States & UTs under Total offences under Prevention of Corruption Act 1988 During 2015 (Concluded)

S. No.	State/UT	Total Amt. of Fine Imposed During the Year (In Rupees) #	Cases Transferred To Local Police	Cases Pending Deptt. Sanction For Prosecution	Cases Sent Up For Trial And Also Reported For Dept. Action	Cases Reported For Regular Departmental Action	Cases Reported For Suitable Action
(1)	(2)	(24)	(25)	(26)	(27)	(28)	(29)
STATES:							
1	Andhra Pradesh	4405000	0	19	6	0	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	0	0	1	0	0	0
4	Bihar	20000	0	13	79	79	79
5	Chhattisgarh	163000	0	25	86	0	50
6	Goa	0	0	1	2	2	0
7	Gujarat	164000	0	54	0	3	0
8	Haryana	571400	0	13	52	0	0
9	Himachal Pradesh	143000	0	4	0	0	0
10	Jammu & Kashmir	287000	0	32	0	3	0
11	Jharkhand	8000	0	23	0	0	0
12	Karnataka	13018693	10	221	113	51	57
13	Kerala	98000	2	38	7	2	13
14	Madhya Pradesh	14542811	0	320	0	0	0
15	Maharashtra	0	0	247	0	0	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	4	10	9	10
19	Nagaland	50000	0	0	0	0	0
20	Odisha	3420000	0	105	774	248	0
21	Punjab	21376500	0	30	3	0	0
22	Rajasthan	2998600	0	299	12	63	0
23	Sikkim	50000	0	0	0	0	0
24	Tamil Nadu	718500	0	60	34	10	25
25	Telangana	213000	1	10	22	1	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	141000	1	33	30	2	0
28	Uttarakhand	80000	0	3	18	0	0
29	West Bengal	0	0	0	3	0	0
TOTAL STATE(S)		62468504	14	1555	1251	473	234
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	167400	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	250000	1	6	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	92000	0	0	0	0	0
TOTAL UT(S)		509400	1	6	0	0	0
TOTAL (ALL INDIA)		62977904	15	1561	1251	473	234

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Corrigendum : # Earlier published '(In Rupees '000)' be read as '(In Rupees)'

TABLE 9.3

Statement of Persons Arrested In Total Cognizable Crime Cases under Offences under Prevention of Corruption Act and Related Sections of IPC During 2015

S. No.	State/UT	Persons In Cust./ Bail During Investigation At Beginning of The Year	Persons Arrested During the Year	Persons Released by Police/ Magistrate Before Trial	Persons in Custody/ Bail During Investigation at the end of Year	Persons Charge Sheeted
(1)	(2)	(3)	(4)	(5)	(6)	(7)
STATES:						
1	Andhra Pradesh	410	177	0	426	161
2	Arunachal Pradesh	18	41	0	19	40
3	Assam	3	10	0	12	1
4	Bihar	215	61	0	115	161
5	Chhattisgarh	119	36	18	85	89
6	Goa	9	10	0	15	4
7	Gujarat	398	457	52	591	212
8	Haryana	477	194	22	459	190
9	Himachal Pradesh	268	80	17	228	103
10	Jammu & Kashmir	0	37	0	0	37
11	Jharkhand	142	75	0	75	142
12	Karnataka	685	362	76	665	306
13	Kerala	0	35	23	0	165
14	Madhya Pradesh	797	634	0	992	439
15	Maharashtra	1550	1693	2	1268	1973
16	Manipur	25	2	2	25	0
17	Meghalaya	1	0	0	0	1
18	Mizoram	45	31	0	66	10
19	Nagaland	39	0	0	0	39
20	Odisha	77	860	10	221	706
21	Punjab	155	213	13	90	265
22	Rajasthan	417	781	0	404	794
23	Sikkim	71	15	0	86	0
24	Tamil Nadu	80	126	0	15	191
25	Telangana	201	107	0	235	173
26	Tripura	2	25	22	4	1
27	Uttar Pradesh	122	57	25	116	38
28	Uttarakhand	0	21	1	1	19
29	West Bengal	38	14	1	40	11
TOTAL STATE(S)		6364	6154	284	6253	6271
UNION TERRITORIES:						
30	A & N Islands	16	7	0	13	10
31	Chandigarh	34	11	0	36	9
32	D&N Haveli	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0
34	Delhi UT	217	49	0	238	28
35	Lakshadweep	0	0	0	0	0
36	Puducherry	29	2	0	28	3
TOTAL UT(S)		296	69	0	315	50
TOTAL (ALL INDIA)		6660	6223	284	6568	6321

TABLE 9.3 (Continued)

S. No.	State/UT	Persons Under Trial at the Beginning of Year	Total Persons Under Trial	No. of Persons Whose Cases Withdrawn Or Otherwise Disposed off	No. of Persons whose Cases were closed During the Year	Persons In Custody/ Bail During Trial At The End of Year	Persons In Whose Cases Trial Completed	Persons Convicted	Persons Acquitted	Percentage of Persons Convicted to Trial Completed
(1)	(2)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
STATES:										
1	Andhra Pradesh	953	1114	3	0	1047	110	64	46	58.2
2	Arunachal Pradesh	20	60	0	5	55	0	0	0	-
3	Assam	120	121	0	0	121	0	0	0	-
4	Bihar	2048	2209	0	0	2206	3	2	1	66.7
5	Chhattisgarh	417	506	0	0	486	20	6	14	30.0
6	Goa	5	9	0	0	9	0	0	0	-
7	Gujarat	1758	1970	5	13	1811	141	28	113	19.9
8	Haryana	1259	1449	57	206	846	340	136	204	40.0
9	Himachal Pradesh	668	771	4	6	717	44	13	31	29.5
10	Jammu & Kashmir	2302	2339	0	0	2311	28	11	17	39.3
11	Jharkhand	201	343	0	8	317	18	4	14	22.2
12	Karnataka	1842	2148	10	101	1726	311	70	241	22.5
13	Kerala	1647	1812	236	57	274	52	26	26	50.0
14	Madhya Pradesh	609	1048	0	4	853	191	145	46	75.9
15	Maharashtra	4794	6767	42	1	6028	696	139	557	20.0
16	Manipur	11	11	0	0	11	0	0	0	-
17	Meghalaya	1	2	0	0	2	0	0	0	-
18	Mizoram	45	55	0	0	55	0	0	0	-
19	Nagaland	0	39	0	0	15	24	11	13	45.8
20	Odisha	4490	5196	20	54	4908	214	83	131	38.8
21	Punjab	300	565	4	2	442	117	39	78	33.3
22	Rajasthan	5948	6742	27	0	6491	224	89	135	39.7
23	Sikkim	10	10	0	0	10	0	0	0	-
24	Tamil Nadu	3376	3567	23	0	3357	187	64	123	34.2
25	Telangana	881	1054	1	0	1011	42	26	16	61.9
26	Tripura	0	1	0	0	1	0	0	0	-
27	Uttar Pradesh	630	668	2	1	629	36	11	25	30.6
28	Uttarakhand	121	140	1	0	37	7	4	3	57.1
29	West Bengal	168	179	0	0	179	0	0	0	-
TOTAL STATE(S)		34624	40895	435	458	35955	2805	971	1834	34.6
UNION TERRITORIES:										
30	A & N Islands	51	61	0	0	61	0	0	0	-
31	Chandigarh	106	115	1	0	76	38	11	27	28.9
32	D&N Haveli	2	2	0	0	1	1	1	0	100.0
33	Daman & Diu	0	0	0	0	0	0	0	0	-
34	Delhi UT	158	186	33	4	128	21	13	8	61.9
35	Lakshadweep	0	0	0	0	0	0	0	0	-
36	Puducherry	51	54	0	0	38	16	12	4	75.0
TOTAL UT(S)		368	418	34	4	304	76	37	39	48.7
TOTAL (ALL INDIA)		34992	41313	469	462	36259	2881	1008	1873	35.0

TABLE 9.3 (Concluded)

S. No.	State/UT	Persons Reported for Regular Deptt. Action	Persons Reported for Suitable Action	Persons Punished Departmentally				Gazetted Or Equal Status officers In Public Under Taking Involved		Non Gazetted or Equal Status officers in Public Undertaking Involved	Private Persons Involved
				Dismissed from Service	Removed from Service	Awarded Other Major Punishment	Awarded Minor Punishment	Group 'A' officers	Group 'B' officers		
(1)	(2)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)
STATES:											
1	Andhra Pradesh	18	0	1	0	4	7	80	0	136	20
2	Arunachal Pradesh	0	0	0	0	0	0	6	9	8	31
3	Assam	0	0	0	0	0	0	15	18	18	0
4	Bihar	59	59	0	0	0	0	1	17	43	1
5	Chhattisgarh	51	51	0	0	0	0	1	12	37	5
6	Goa	4	0	0	7	0	0	1	2	4	0
7	Gujarat	3	0	14	61	1	0	12	39	293	82
8	Haryana	0	0	0	0	0	0	0	32	0	0
9	Himachal Pradesh	7	0	0	0	0	0	9	11	142	25
10	Jammu & Kashmir	30	0	0	0	0	0	159	0	129	36
11	Jharkhand	0	0	0	0	0	0	0	23	70	2
12	Karnataka	66	57	12	1	2	27	54	50	186	56
13	Kerala	62	6	20	0	0	1	23	40	396	206
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	1	0	0	1	0	0	126	151	1141	275
16	Manipur	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0
18	Mizoram	56	10	0	0	0	0	18	6	0	7
19	Nagaland	0	0	0	3	5	11	22	9	41	29
20	Odisha	237	1	13	5	10	11	53	71	360	227
21	Punjab	4	0	28	0	2	0	0	25	159	61
22	Rajasthan	111	0	3	3	31	77	0	32	79	0
23	Sikkim	0	0	0	0	0	0	1	2	1	11
24	Tamil Nadu	53	42	6	0	36	3	10	182	126	96
25	Telangana	1	0	4	0	8	10	103	0	147	8
26	Tripura	0	2	0	0	0	0	0	17	1	0
27	Uttar Pradesh	0	0	0	0	7	2	0	1	34	46
28	Uttarakhand	0	0	0	0	0	0	1	1	19	0
29	West Bengal	7	0	0	0	0	0	8	2	14	21
TOTAL STATE(S)		770	228	101	81	106	149	703	752	3584	1245
UNION TERRITORIES:											
30	A & N Islands	0	0	0	0	0	0	1	2	16	1
31	Chandigarh	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	4	0	1
34	Delhi UT	0	0	0	0	0	0	8	4	21	14
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	9	10	37	16
TOTAL (ALL INDIA)		770	228	101	81	106	149	712	762	3621	1261

TABLE 9.3 - Page: 3 of 3

TABLE 9.4

Value of Property Lost under Criminal Breach of Trust, Cheating and Fraud During 2015

S. No.	State/UT	No. of Reported Cases Where The Loss Of Property Under											
		Criminal Breach of Trust Worth (in Rupees)						Cheating Worth (in Rupees)					
		1-10 Crore	10-25 Crore	25-50 Crore	50-100 Crore	Above 100 Crore	Total	1-10 Crore	10-25 Crore	25-50 Crore	50-100 Crore	Above 100 Crore	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
STATES:													
1	Andhra Pradesh	3	1	0	0	0	4	21	3	0	0	0	24
2	Arunachal Pradesh	8	0	0	0	0	8	27	0	0	0	0	27
3	Assam	3	0	0	0	0	3	0	0	0	0	0	0
4	Bihar	118	0	0	0	0	118	133	0	0	0	0	133
5	Chhattisgarh	9	0	0	0	0	9	45	1	1	0	0	47
6	Goa	0	0	0	0	0	0	3	1	0	0	0	4
7	Gujarat	38	2	1	1	0	42	80	0	0	1	0	81
8	Haryana	0	0	0	0	0	0	42	7	0	3	0	52
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	6	0	0	0	0	6	32	5	1	1	1	40
13	Kerala	10	0	0	0	0	10	64	0	0	1	0	65
14	Madhya Pradesh	2	0	0	0	0	2	42	0	0	0	0	42
15	Maharashtra	52	11	5	0	5	73	129	10	3	2	2	146
16	Manipur	0	0	0	0	0	0	1	0	0	0	0	1
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	1	0	0	0	0	1	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	5	0	0	0	0	5
21	Punjab	2	0	0	0	0	2	22	1	0	1	0	24
22	Rajasthan	5	0	0	0	0	5	23	0	0	0	0	23
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	4	0	0	0	0	4	35	0	0	0	0	35
25	Telangana	14	0	0	0	0	14	30	2	0	0	0	32
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	62	1	0	0	0	63	158	1	0	0	0	159
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	1	0	0	0	0	1	15	1	0	0	0	16
TOTAL STATE(S)		338	15	6	1	5	365	907	32	5	9	3	956
UNION TERRITORIES:													
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	2	3	0	0	0	5	15	3	0	0	1	19
32	D&N Haveli	4	0	0	0	0	4	12	0	0	0	0	12
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	19	3	0	0	0	22	232	7	5	2	0	246
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		25	6	0	0	0	31	259	10	5	2	1	277
TOTAL (ALL INDIA)		363	21	6	1	5	396	1166	42	10	11	4	1233

TABLE 9.4 (Concluded)

S. No.	State/UT	No. of Reported Cases Where The Loss Of Property Under											
		Fraud/Forgery Worth (in Rupees)						Grand Total (CBT + Cheating + Fraud/Forgery) Worth (in Rupees)					
		1-10 Crore	10-25 Crore	25-50 Crore	50-100 Crore	Above 100 Crore	Total	1-10 Crore	10-25 Crore	25-50 Crore	50-100 Crore	Above 100 Crore	Total
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)
STATES:													
1	Andhra Pradesh	2	0	10	0	0	12	26	4	10	0	0	40
2	Arunachal Pradesh	4	0	0	0	0	4	39	0	0	0	0	39
3	Assam	0	0	0	0	0	0	3	0	0	0	0	3
4	Bihar	107	0	0	0	0	107	358	0	0	0	0	358
5	Chhattisgarh	0	0	0	0	0	0	54	1	1	0	0	56
6	Goa	0	0	0	0	0	0	3	1	0	0	0	4
7	Gujarat	5	0	0	0	0	5	123	2	1	2	0	128
8	Haryana	1	0	0	0	0	1	43	7	0	3	0	53
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	38	5	1	1	1	46
13	Kerala	1	0	0	0	0	1	75	0	0	1	0	76
14	Madhya Pradesh	11	0	0	0	0	11	55	0	0	0	0	55
15	Maharashtra	13	1	0	1	0	15	194	22	8	3	7	234
16	Manipur	0	0	0	0	0	0	1	0	0	0	0	1
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	1	0	0	0	0	1
20	Odisha	0	0	0	0	0	0	5	0	0	0	0	5
21	Punjab	0	0	0	0	0	0	24	1	0	1	0	26
22	Rajasthan	0	0	0	0	0	0	28	0	0	0	0	28
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	4	0	0	0	0	4	43	0	0	0	0	43
25	Telangana	0	0	0	0	0	0	44	2	0	0	0	46
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	220	2	0	0	0	222
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	1	0	0	0	0	1	17	1	0	0	0	18
TOTAL STATE(S)		149	1	10	1	0	161	1394	48	21	11	8	1482
UNION TERRITORIES:													
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	3	0	1	0	0	4	20	6	1	0	1	28
32	D&N Haveli	0	0	0	0	0	0	16	0	0	0	0	16
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	23	3	4	1	0	31	274	13	9	3	0	299
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		26	3	5	1	0	35	310	19	10	3	1	343
TOTAL (ALL INDIA)		175	4	15	2	0	196	1704	67	31	14	9	1825

TABLE 9.4 - Page: 2 of 2

Tables
Chapter

10

Juveniles in Conflict with Law

TABLE 10.1

Cases Registered against Juveniles in Conflict with the Law and Crime Rate under IPC During 2005-2015

S. No.	Year	Cases registered		Percentage Cases of Juvenile in Conflict with Law to Total Cognizable Crimes	Mid-Year Projected Population (In Lakh) +#	Rate of Crime under Cases of Juveniles in Conflict with Law
		against Juveniles in Conflict with the Law	Under Total Cognizable IPC Crimes			
(1)	(2)	(3)	(4)	(5)	(6)	(7)
YEAR:						
1	2005	18939	1822602	1.0	11028	1.7
2	2006	21088	1878293	1.1	11198	1.9
3	2007	22865	1989673	1.1	11366	2.0
4	2008	24535	2093379	1.2	11531	2.1
5	2009	23926	2121345	1.1	11694	2.0
6	2010	22740	2224831	1.0	11858	1.9
7	2011	25125	2325575	1.1	12102#	2.1
8	2012	27936	2387188	1.2	12134	2.3
9	2013	31725	2647722	1.2	12288	2.6
10	2014	33526	2851563	1.2	12440	2.7
11	2015	31396	2949400	1.1	12591	2.5

TABLE 10.1 - Page: 1 of 1

‘+’ Source: Registrar General/Population Commissioner, RGI, MHA

‘#’ Actual Population as per the Population Census

TABLE 10.2

Cases Registered against Juveniles In Conflict With Laws under Different Crime Heads of IPC During 2015

S. No.	State/UT	Murder (Section 302 IPC)	Attempt To Commit Murder (Section 307 IPC)	Culpable Homicide Not Amounting To Murder (Section 304 IPC)	Attempt to Commit Culpable Homicide (Section 308 IPC)	Rape (Section 376 IPC) (Total)			
						Rape (Section 376 IPC)(Total)	Custodial Rape*		
							Custodial Rape*	Gang Rape	Other Rape
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	25	21	2	0	47	0	0	0
2	Arunachal Pradesh	1	2	0	0	3	0	0	0
3	Assam	21	12	0	0	33	0	0	0
4	Bihar	48	123	0	0	46	0	0	0
5	Chhattisgarh	43	28	0	0	134	0	0	0
6	Goa	1	0	0	0	4	0	0	0
7	Gujarat	61	42	0	0	15	0	0	0
8	Haryana	33	53	1	0	28	0	0	0
9	Himachal Pradesh	2	1	0	0	12	0	0	0
10	Jammu & Kashmir	1	13	1	0	9	0	0	0
11	Jharkhand	2	4	0	0	3	0	0	0
12	Karnataka	25	33	0	0	14	0	0	0
13	Kerala	6	6	1	22	67	0	0	0
14	Madhya Pradesh	87	118	5	2	282	0	0	0
15	Maharashtra	128	188	3	0	247	0	0	0
16	Manipur	2	0	0	0	2	0	0	0
17	Meghalaya	1	8	0	0	8	0	0	0
18	Mizoram	1	0	0	0	5	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	29	35	7	0	105	0	0	0
21	Punjab	3	6	1	0	16	0	0	0
22	Rajasthan	65	77	0	4	166	0	0	0
23	Sikkim	1	0	0	0	5	0	0	0
24	Tamil Nadu	63	87	2	0	5	0	0	0
25	Telangana	32	16	4	0	72	0	0	0
26	Tripura	2	1	0	0	15	0	0	0
27	Uttar Pradesh	64	17	4	4	125	0	0	0
28	Uttarakhand	5	1	1	0	6	0	0	0
29	West Bengal	27	28	3	0	85	0	0	0
TOTAL STATE(S)		779	920	35	32	1559	0	0	0
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	2	0	0	0
31	Chandigarh	4	3	1	0	8	0	0	0
32	D&N Haveli	2	1	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	64	51	0	28	119	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	4	5	0	0	0	0	0	0
TOTAL UT(S)		74	60	1	28	129	0	0	0
TOTAL (ALL INDIA)		853	980	36	60	1688	0	0	0

TABLE 10.2 - Page: 1 of 12

“*” Custodial rapes in 2015 include all types of custodial rapes including rape in police custody whereas prior to 2014, only rapes in police custody were collected.

Col. 7 = Col. 8 + Col. 11; Col. 8 = Col. 9 + Col. 11

TABLE 10.2 (Continued)

S. No.	State/UT	Rape			Attempt To Commit Rape (Section 376/511 IPC)
		Other than Custodial Rape			
		Rape Other Than Custodial (Total)	Gang Rape	Other Rape	
(1)	(2)	(11)	(12)	(13)	(14)
STATES:					
1	Andhra Pradesh	47	4	43	4
2	Arunachal Pradesh	3	0	3	0
3	Assam	33	0	33	11
4	Bihar	46	0	46	7
5	Chhattisgarh	134	6	128	3
6	Goa	4	1	3	0
7	Gujarat	15	1	14	0
8	Haryana	28	3	25	3
9	Himachal Pradesh	12	0	12	0
10	Jammu & Kashmir	9	0	9	1
11	Jharkhand	3	0	3	2
12	Karnataka	14	0	14	1
13	Kerala	67	1	66	5
14	Madhya Pradesh	282	14	268	0
15	Maharashtra	247	10	237	1
16	Manipur	2	0	2	0
17	Meghalaya	8	0	8	0
18	Mizoram	5	1	4	2
19	Nagaland	0	0	0	0
20	Odisha	105	6	99	2
21	Punjab	16	2	14	1
22	Rajasthan	166	16	150	7
23	Sikkim	5	0	5	0
24	Tamil Nadu	5	0	5	2
25	Telangana	72	3	69	1
26	Tripura	15	2	13	1
27	Uttar Pradesh	125	9	116	2
28	Uttarakhand	6	0	6	0
29	West Bengal	85	4	81	20
TOTAL STATE(S)		1559	83	1476	76
UNION TERRITORIES:					
30	A & N Islands	2	0	2	0
31	Chandigarh	8	1	7	0
32	D&N Haveli	0	0	0	0
33	Daman & Diu	0	0	0	0
34	Delhi UT	119	4	115	1
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	0
TOTAL UT(S)		129	5	124	1
TOTAL (ALL INDIA)		1688	88	1600	77

TABLE 10.2 - Page: 2 of 12

Col. 11 = Col. 12 + Col.13

TABLE 10.2 (Continued)

S. No.	State/UT	Kidnapping & Abduction (Section 363, 364, 364A, 366 IPC)					
		Kidnapping & Abduction (Total)	Kidnapping & Abduction (Section 363 IPC)	Kidnapping & Abduction for Murder (Section 364 IPC)	Kidnapping & Abduction for Ransom (Section 364A IPC)	Kidnapping & Abduction of Women To Compel Her For Marriage (Section 366 IPC)	Others
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
STATES:							
1	Andhra Pradesh	14	6	0	0	4	4
2	Arunachal Pradesh	2	1	0	0	0	1
3	Assam	56	0	0	1	34	21
4	Bihar	298	4	5	0	276	13
5	Chhattisgarh	230	109	0	1	102	18
6	Goa	0	0	0	0	0	0
7	Gujarat	48	14	0	1	31	2
8	Haryana	34	2	0	2	12	18
9	Himachal Pradesh	3	2	0	0	1	0
10	Jammu & Kashmir	11	5	0	0	3	3
11	Jharkhand	7	1	0	0	6	0
12	Karnataka	10	5	0	0	3	2
13	Kerala	12	3	0	0	6	3
14	Madhya Pradesh	299	122	0	1	40	136
15	Maharashtra	147	79	0	2	50	16
16	Manipur	0	0	0	0	0	0
17	Meghalaya	6	1	0	1	1	3
18	Mizoram	1	1	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	27	9	0	0	7	11
21	Punjab	6	0	0	0	5	1
22	Rajasthan	121	30	0	0	52	39
23	Sikkim	1	1	0	0	0	0
24	Tamil Nadu	19	4	0	0	5	10
25	Telangana	20	6	0	0	4	10
26	Tripura	4	0	1	0	0	3
27	Uttar Pradesh	145	8	1	7	127	2
28	Uttarakhand	1	1	0	0	0	0
29	West Bengal	65	28	0	3	10	24
TOTAL STATE(S)		1587	442	7	19	779	340
UNION TERRITORIES:							
30	A & N Islands	1	1	0	0	0	0
31	Chandigarh	1	0	0	0	1	0
32	D&N Haveli	1	1	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	37	35	0	0	0	2
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	3	3	0	0	0	0
TOTAL UT(S)		43	40	0	0	1	2
TOTAL (ALL INDIA)		1630	482	7	19	780	342

TABLE 10.2 - Page: 3 of 12

Col. 15 = Col. 16 + Col.17+ Col. 18 + Col. 19 + Col. 20

TABLE 10.2 (Continued)

S. No.	State/UT	Dacoity (Section 395,396 & 398 IPC)			Making Preparation And Assembly For Committing Dacoity (Section 399 & 402 IPC)
		Dacoity (Total)	Dacoity With Murder (Section 396 IPC)	Others	
(1)	(2)	(21)	(22)	(23)	(24)
STATES:					
1	Andhra Pradesh	5	0	5	0
2	Arunachal Pradesh	0	0	0	0
3	Assam	4	0	4	0
4	Bihar	20	0	20	0
5	Chhattisgarh	3	0	3	0
6	Goa	1	0	1	0
7	Gujarat	18	0	18	2
8	Haryana	7	0	7	5
9	Himachal Pradesh	0	0	0	0
10	Jammu & Kashmir	0	0	0	0
11	Jharkhand	0	0	0	1
12	Karnataka	12	0	12	2
13	Kerala	5	0	5	0
14	Madhya Pradesh	9	0	9	2
15	Maharashtra	61	0	61	18
16	Manipur	0	0	0	0
17	Meghalaya	0	0	0	0
18	Mizoram	1	0	1	0
19	Nagaland	0	0	0	0
20	Odisha	9	0	9	2
21	Punjab	0	0	0	1
22	Rajasthan	3	1	2	2
23	Sikkim	0	0	0	0
24	Tamil Nadu	11	0	11	0
25	Telangana	1	0	1	0
26	Tripura	0	0	0	0
27	Uttar Pradesh	7	0	7	0
28	Uttarakhand	0	0	0	0
29	West Bengal	1	0	1	12
TOTAL STATE(S)		178	1	177	47
UNION TERRITORIES:					
30	A & N Islands	0	0	0	0
31	Chandigarh	2	0	2	0
32	D&N Haveli	0	0	0	0
33	Daman & Diu	0	0	0	0
34	Delhi UT	13	0	13	0
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	0
TOTAL UT(S)		15	0	15	0
TOTAL (ALL INDIA)		193	1	192	47

TABLE 10.2 - Page: 4 of 12

Col. 21 = Col. 22 + Col.23

TABLE 10.2 (Continued)

S. No.	State/UT	Robbery (Section 392 To 394, 397 And 398 IPC)	Criminal Trespass/Burglary (Section 457 To 460 IPC)			Theft (Section 379 To 380 IPC)			Unlawful Assembly (Section 143,144 & 145)
			Criminal Trespass/Burglary (Section 457 To 460 IPC) (Total)	Criminal Trespass/Burglary (Section 457 & 458 IPC)	House Trespass & House Breaking (Section 459 & 460 IPC)	Total Theft	Auto Theft	Other Theft	
(1)	(2)	(25)	(26)	(27)	(28)	(29)	(30)	(31)	(32)
STATES:									
1	Andhra Pradesh	14	168	102	66	399	89	310	0
2	Arunachal Pradesh	4	9	9	0	9	3	6	0
3	Assam	12	76	64	12	159	4	155	12
4	Bihar	84	32	29	3	185	97	88	0
5	Chhattisgarh	23	210	138	72	179	55	124	2
6	Goa	0	4	3	1	9	4	5	0
7	Gujarat	42	106	84	22	362	227	135	15
8	Haryana	42	102	82	20	169	108	61	0
9	Himachal Pradesh	0	27	13	14	13	4	9	0
10	Jammu & Kashmir	1	17	12	5	13	3	10	0
11	Jharkhand	1	10	4	6	40	7	33	0
12	Karnataka	18	31	24	7	75	39	36	0
13	Kerala	5	81	49	32	247	164	83	0
14	Madhya Pradesh	76	270	205	65	458	169	289	0
15	Maharashtra	336	487	376	111	1279	400	879	45
16	Manipur	0	2	1	1	0	0	0	0
17	Meghalaya	0	19	13	6	36	0	36	0
18	Mizoram	0	7	5	2	6	0	6	0
19	Nagaland	0	1	0	1	4	0	4	0
20	Odisha	49	113	100	13	151	12	139	0
21	Punjab	0	10	6	4	14	2	12	0
22	Rajasthan	48	216	166	50	412	141	271	36
23	Sikkim	1	9	7	2	8	1	7	0
24	Tamil Nadu	59	132	85	47	432	119	313	8
25	Telangana	14	165	102	63	362	82	280	0
26	Tripura	0	4	3	1	2	0	2	0
27	Uttar Pradesh	40	39	35	4	195	55	140	0
28	Uttarakhand	9	20	18	2	61	28	33	0
29	West Bengal	6	5	3	2	58	1	57	0
TOTAL STATE(S)		884	2372	1738	634	5337	1814	3523	118
UNION TERRITORIES:									
30	A & N Islands	0	2	1	1	5	2	3	0
31	Chandigarh	17	5	4	1	18	11	7	0
32	D&N Haveli	0	1	0	1	5	3	2	0
33	Daman & Diu	0	0	0	0	2	2	0	0
34	Delhi UT	457	222	166	56	669	139	530	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	3	3	0	10	6	4	0
TOTAL UT(S)		474	233	174	59	709	163	546	0
TOTAL (ALL INDIA)		1358	2605	1912	693	6046	1977	4069	118

TABLE 10.2 - Page: 5 of 12

Col. 26 = Col. 27 + Col. 28;

Col. 29 = Col. 30 + Col. 31

TABLE 10.2 (Continued)

S. No.	State/UT	Riots (Total)	Communal	Industrial	Political	Caste Conflict			Agrarian	Students	Sectarian	Others (Other Than the Previous Columns)
						Caste Conflict (Total)	SCS/STs Vs. Non-SCS/STs	Others				
(1)	(2)	(33)	(34)	(35)	(36)	(37)	(38)	(39)	(40)	(41)	(42)	(43)
STATES:												
1	Andhra Pradesh	13	0	0	0	1	1	0	2	0	0	10
2	Arunachal Pradesh	2	0	0	0	0	0	0	0	0	0	2
3	Assam	24	0	0	0	0	0	0	0	0	0	24
4	Bihar	14	0	0	0	0	0	0	8	2	0	4
5	Chhattisgarh	39	0	0	0	0	0	0	0	0	0	39
6	Goa	1	0	0	0	0	0	0	0	0	0	1
7	Gujarat	86	3	1	1	7	5	2	1	2	0	71
8	Haryana	41	5	0	0	3	0	3	0	0	0	33
9	Himachal Pradesh	27	0	0	0	0	0	0	0	0	0	27
10	Jammu & Kashmir	27	0	0	0	0	0	0	0	0	0	27
11	Jharkhand	2	0	0	0	0	0	0	0	0	0	2
12	Karnataka	42	11	0	0	0	0	0	0	0	0	31
13	Kerala	63	0	0	5	0	0	0	0	14	0	44
14	Madhya Pradesh	71	0	0	1	1	1	0	1	0	0	68
15	Maharashtra	423	4	0	4	6	5	1	1	0	0	408
16	Manipur	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	1	0	0	0	0	0	0	0	1	0	0
20	Odisha	17	0	0	0	0	0	0	0	0	0	17
21	Punjab	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	19	0	0	0	0	0	0	1	0	0	18
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	57	0	0	0	5	2	3	0	0	0	52
25	Telangana	6	0	0	0	0	0	0	0	0	0	6
26	Tripura	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	21	0	0	0	0	0	0	0	0	4	17
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	9	0	0	0	0	0	0	0	0	0	9
TOTAL STATE(S)		1005	23	1	11	23	14	9	14	19	4	910
UNION TERRITORIES:												
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	3	0	0	0	0	0	0	0	0	0	3
32	D&N Haveli	2	0	0	0	0	0	0	0	0	0	2
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	5	0	0	0	0	0	0	0	0	0	5
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0	0	0	0	0	2
TOTAL UT(S)		12	0	0	0	0	0	0	0	0	0	12
TOTAL (ALL INDIA)		1017	23	1	11	23	14	9	14	19	4	922

TABLE 10.2 - Page: 6 of 12

Col. 33 = Col. 34 + Col. 35+ Col. 36 + Col. 37 + Col. 40 + Col. 41 + Col. 42 + Col.43;
Col. 37 = Col. 38 + Col. 39

TABLE 10.2 (Continued)

S. No.	State/UT	Criminal Breach of Trust (Section 406 to 409 IPC)	Cheating (Section 419 to 420 IPC)	Forgery (Section 468 & 471 IPC)	Counterfeiting (Section 231 - 254 And 489-A To 489-E IPC)					
					Counterfeiting (Total)	Offences Related to Counter. Coin (Sec 232-235,237,238-240 & 242-243)	Counterfeiting Government Stamp (Sec 255 IPC)	Counterfeit Currency & Bank Notes (Section 489-A To 489-E IPC) (concluded)		
								Counterfeit Currency & Bank Notes (Total)	Counterfeiting Currency-Notes Or Bank Notes (Section 489A IPC)	Using As Genuine, Forged or Counterfeiting Currency / Bank Notes (Section 489B IPC)
(1)	(2)	(44)	(45)	(46)	(47)	(48)	(49)	(50)	(51)	(52)
STATES:										
1	Andhra Pradesh	0	3	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3	Assam	1	2	1	2	0	0	2	0	2
4	Bihar	0	7	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0
6	Goa	0	1	0	0	0	0	0	0	0
7	Gujarat	5	3	3	0	0	0	0	0	0
8	Haryana	6	6	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	1	0	0	1	0	1
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	1	0	0	0	0	0	0	0
12	Karnataka	0	2	0	1	0	0	1	1	0
13	Kerala	0	1	0	0	0	0	0	0	0
14	Madhya Pradesh	1	8	1	1	0	0	1	1	0
15	Maharashtra	4	14	0	1	0	0	1	0	1
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	1	1	1	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	8	2	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	1	0	1	0	0	1	1	0
25	Telangana	0	7	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	1	10	2	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	3	5	0	4	0	0	4	2	2
TOTAL STATE(S)		22	80	10	11	0	0	11	5	6
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	4	10	0	1	0	0	1	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		4	10	0	1	0	0	1	0	0
TOTAL (ALL INDIA)		26	90	10	12	0	0	12	5	6

TABLE 10.2 - Page: 7 of 12

Col. 47 = Col. 48 + Col. 49+ Col. 50 + Col. 53 + Col. 54 + Col 55

Col. 50 = Col. 51 + Col. 52

TABLE 10.2 (Continued)

S. No.	State/UT	Counterfeit Currency & Bank Notes (Section 489-A To 489-E IPC) (concluded)			Arson (Section 436 IPC)	Grievous Hurt (325,326,326A & 326 B IPC)			
		Possession of forged/Counterfeit currency (Sec 489C IPC)	Making or Possessing Material for forged Currency/Notes (Section 489D IPC)	Making or Using documents resembling Currency (Section 489E IPC)		Grievous Hurt (325,326,326A & 326 B IPC) Total	Grievous Hurt (Sec 325,326 IPC)	Acid Attack (Section 326A IPC)	Attempt to Acid Attack (Section 326B IPC)
(1)	(2)	(53)	(54)	(55)	(56)	(57)	(58)	(59)	(60)
STATES:									
1	Andhra Pradesh	0	0	0	7	10	10	0	0
2	Arunachal Pradesh	0	0	0	0	6	6	0	0
3	Assam	0	0	0	6	38	38	0	0
4	Bihar	0	0	0	0	42	42	0	0
5	Chhattisgarh	0	0	0	3	62	62	0	0
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	1	91	91	0	0
8	Haryana	0	0	0	1	55	55	0	0
9	Himachal Pradesh	0	0	0	3	10	10	0	0
10	Jammu & Kashmir	0	0	0	0	3	3	0	0
11	Jharkhand	0	0	0	0	1	1	0	0
12	Karnataka	0	0	0	6	5	5	0	0
13	Kerala	0	0	0	0	8	8	0	0
14	Madhya Pradesh	0	0	0	4	143	143	0	0
15	Maharashtra	0	0	0	12	351	351	0	0
16	Manipur	0	0	0	0	2	2	0	0
17	Meghalaya	0	0	0	0	6	6	0	0
18	Mizoram	0	0	0	0	2	2	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	16	16	0	0
21	Punjab	0	0	0	0	2	2	0	0
22	Rajasthan	0	0	0	4	37	37	0	0
23	Sikkim	0	0	0	0	5	5	0	0
24	Tamil Nadu	0	0	0	5	16	16	0	0
25	Telangana	0	0	0	0	19	19	0	0
26	Tripura	0	0	0	0	4	4	0	0
27	Uttar Pradesh	0	0	0	0	16	16	0	0
28	Uttarakhand	0	0	0	0	2	2	0	0
29	West Bengal	0	0	0	0	36	35	1	0
TOTAL STATE(S)		0	0	0	52	988	987	1	0
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	1	1	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	1	0	0	0	35	35	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	3	3	0	0
TOTAL UT(S)		1	0	0	0	39	39	0	0
TOTAL (ALL INDIA)		1	0	0	52	1027	1026	1	0

TABLE 10.2 - Page: 8 of 12

Col. 57 = Col. 58 + Col. 59+ Col. 60

TABLE 10.2 (Continued)

S. No.	State/UT	Dowry Deaths (Section 304-B IPC)	Assault On Women With Intent to Outrage Her Modesty (Section 354 IPC)					
			Assault On Women With Intent To Outrage Her Modesty (Section 354 IPC) (Total)	Sexual Harassment (Section 354A IPC)	Assault Or Use of Criminal Force To Women With Intent To Disrobe (Section 354B IPC)	Voyeurism (Section 354C IPC)	Stalking (Section 354D IPC)	Other
(1)	(2)	(61)	(62)	(63)	(64)	(65)	(66)	(67)
STATES:								
1	Andhra Pradesh	0	49	11	5	1	8	24
2	Arunachal Pradesh	0	3	0	0	0	0	3
3	Assam	0	14	1	1	0	0	12
4	Bihar	163	2	1	0	0	0	1
5	Chhattisgarh	1	105	24	6	2	8	65
6	Goa	0	1	0	0	1	0	0
7	Gujarat	0	28	20	0	0	2	6
8	Haryana	0	42	17	6	0	7	12
9	Himachal Pradesh	0	11	3	0	0	4	4
10	Jammu & Kashmir	0	5	0	0	0	0	5
11	Jharkhand	0	6	2	0	0	0	4
12	Karnataka	0	8	1	0	0	1	6
13	Kerala	0	15	6	0	0	1	8
14	Madhya Pradesh	5	364	100	5	2	18	239
15	Maharashtra	6	347	151	18	7	50	121
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0
18	Mizoram	0	1	0	0	0	0	1
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	0	39	7	12	0	1	19
21	Punjab	0	14	3	2	0	0	9
22	Rajasthan	3	76	12	7	0	4	53
23	Sikkim	0	1	1	0	0	0	0
24	Tamil Nadu	0	6	2	0	1	0	3
25	Telangana	2	58	10	1	5	10	32
26	Tripura	0	1	1	0	0	0	0
27	Uttar Pradesh	54	75	57	7	1	7	3
28	Uttarakhand	0	1	0	0	0	0	1
29	West Bengal	2	21	5	5	1	0	10
TOTAL STATE(S)		236	1293	435	75	21	121	641
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	2	2	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	1	142	46	8	0	26	62
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	2	0	2	0	0	0
TOTAL UT(S)		1	146	48	10	0	26	62
TOTAL (ALL INDIA)		237	1439	483	85	21	147	703

TABLE 10.2 - Page: 9 of 12

Col. 62 = Col. 63 + Col. 64+ Col. 65 + Col. 66 + Col. 67

TABLE 10.2 (Continued)

S. No.	State/UT	Insult to Modesty of Women (Section 509 IPC)					Cruelty By Husband Or His Relatives (Section 498-A IPC)	Importation of Girls from Foreign Country (Section 366-B IPC)
		Insult to Modesty of Women (Total)	At Office Premises	Other Places Related To Work	In Public Transport System	Places Other Than (Previous Columns)		
(1)	(2)	(68)	(69)	(70)	(71)	(72)	(73)	(74)
STATES:								
1	Andhra Pradesh	15	0	0	0	15	1	0
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0
4	Bihar	12	0	0	0	12	1	0
5	Chhattisgarh	1	0	0	0	1	0	0
6	Goa	0	0	0	0	0	0	0
7	Gujarat	1	0	0	0	1	7	0
8	Haryana	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0
10	Jammu & Kashmir	1	0	0	0	1	0	0
11	Jharkhand	0	0	0	0	0	0	0
12	Karnataka	1	0	0	0	1	0	0
13	Kerala	1	0	0	0	1	0	0
14	Madhya Pradesh	16	0	0	0	16	24	0
15	Maharashtra	15	0	1	1	13	20	0
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	9	0	0	0	9	0	0
21	Punjab	1	0	0	0	1	0	0
22	Rajasthan	1	0	0	0	1	14	0
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	1	0
25	Telangana	16	0	3	2	11	2	0
26	Tripura	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	20	0
28	Uttarakhand	0	0	0	0	0	0	0
29	West Bengal	1	0	0	0	1	7	0
TOTAL STATE(S)		91	0	4	3	84	97	0
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	20	0	3	0	17	0	0
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		20	0	3	0	17	0	0
TOTAL (ALL INDIA)		111	0	7	3	101	97	0

TABLE 10.2 - Page: 10 of 12

Col. 68 = Col. 69 + Col. 70+ Col. 71 + Col. 72

TABLE 10.2 (Continued)

S. No.	State/UT	Causing Death By Negligence (Section 304-A IPC)			Offences Against State (Section 121, 121A, 122, 123, 124-A IPC)		
		Causing Death By Negligence (Section 304-A IPC)	Deaths Due To Rash/Negligent Driving	Deaths Due To Other Causes	Offences Against State (Section 121, 121A, 122, 123, 124-A IPC)	Sedition (Section 124A IPC)	Others (Section 121, 121A, 122 & 123 IPC)
(1)	(2)	(75)	(76)	(77)	(78)	(79)	(80)
STATES:							
1	Andhra Pradesh	17	17	0	0	0	0
2	Arunachal Pradesh	2	2	0	0	0	0
3	Assam	0	0	0	0	0	0
4	Bihar	2	2	0	0	0	0
5	Chhattisgarh	19	17	2	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	18	18	0	0	0	0
8	Haryana	4	3	1	0	0	0
9	Himachal Pradesh	5	5	0	0	0	0
10	Jammu & Kashmir	1	1	0	0	0	0
11	Jharkhand	0	0	0	0	0	0
12	Karnataka	15	15	0	0	0	0
13	Kerala	11	11	0	0	0	0
14	Madhya Pradesh	58	51	7	0	0	0
15	Maharashtra	90	83	7	0	0	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	1	1	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	2	2	0	0	0	0
22	Rajasthan	6	5	1	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	31	30	1	0	0	0
25	Telangana	31	31	0	0	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	3	3	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0
TOTAL STATE(S)		316	297	19	0	0	0
UNION TERRITORIES:							
30	A & N Islands	1	1	0	0	0	0
31	Chandigarh	1	1	0	0	0	0
32	D&N Haveli	2	2	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	7	7	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	2	2	0	0	0	0
TOTAL UT(S)		13	13	0	0	0	0
TOTAL (ALL INDIA)		329	310	19	0	0	0

TABLE 10.2

Cases Registered against Juveniles In Conflict With Laws under Different Crime Heads of IPC During 2015
(Concluded)

S. No.	State/UT	Offences Promoting Enmity Between Different Groups (Section 153A & 153B IPC)			Extortion (Section 384 IPC)	Disclosure of Identity Of Victims (Section 228 A IPC)	Causing injuries under Rash Driving/Road Rage (Under Section 279 IPC) (Read With Other Sections Of IPC Also)	Human Trafficking (Section 370 & 370A IPC)	Unnatural Offences (Section 377 IPC)	Other IPC Crimes	Total Cognizable IPC Crimes (Excluding Columns of Sub- Crime Heads)
		Offences Promoting Enmity Between Different Groups (Section 153A & 153B IPC)	Promoting Enmity Between Different Groups On Ground of Religion, Race, Place Of Birth, Etc (Section 153A IPC)	Imputation, Assertions Prejudicial To National Integration (Section 153B IPC)							
(1)	(2)	(81)	(82)	(83)	(84)	(85)	(86)	(87)	(88)	(89)	(90)
STATES:											
1	Andhra Pradesh	0	0	0	3	0	34	0	1	150	1002
2	Arunachal Pradesh	0	0	0	2	0	0	0	0	17	62
3	Assam	0	0	0	8	0	3	0	0	85	580
4	Bihar	0	0	0	1	0	26	0	2	447	1562
5	Chhattisgarh	0	0	0	2	0	95	0	5	601	1788
6	Goa	0	0	0	0	0	1	0	1	3	27
7	Gujarat	0	0	0	2	0	87	0	1	312	1356
8	Haryana	0	0	0	2	0	20	1	11	346	1012
9	Himachal Pradesh	0	0	0	0	0	30	0	2	39	186
10	Jammu & Kashmir	0	0	0	0	0	9	0	3	60	176
11	Jharkhand	0	0	0	7	0	0	0	3	22	112
12	Karnataka	2	2	0	0	0	41	0	0	54	398
13	Kerala	0	0	0	0	0	500	0	10	111	1177
14	Madhya Pradesh	0	0	0	1	0	233	0	16	3766	6320
15	Maharashtra	0	0	0	16	0	184	0	32	1027	5482
16	Manipur	0	0	0	0	0	0	0	1	4	13
17	Meghalaya	0	0	0	6	0	0	0	0	6	96
18	Mizoram	0	0	0	0	0	0	0	0	7	34
19	Nagaland	0	0	0	4	0	0	0	0	1	14
20	Odisha	0	0	0	2	0	2	0	2	294	910
21	Punjab	0	0	0	0	0	0	0	6	19	102
22	Rajasthan	3	3	0	1	0	16	0	6	773	2126
23	Sikkim	0	0	0	0	0	2	0	0	3	36
24	Tamil Nadu	0	0	0	12	0	70	0	1	462	1483
25	Telangana	0	0	0	5	0	93	0	4	296	1226
26	Tripura	0	0	0	0	0	1	0	0	2	37
27	Uttar Pradesh	0	0	0	0	0	5	0	13	96	958
28	Uttarakhand	0	0	0	0	0	1	0	0	17	125
29	West Bengal	0	0	0	0	0	2	0	6	67	473
TOTAL STATE(S)		5	5	0	74	0	1455	1	126	9087	28873
UNION TERRITORIES:											
30	A & N Islands	0	0	0	0	0	1	0	1	0	13
31	Chandigarh	0	0	0	0	0	3	0	5	26	100
32	D&N Haveli	0	0	0	0	0	0	0	0	1	15
33	Daman & Diu	0	0	0	0	0	1	0	0	0	3
34	Delhi UT	0	0	0	2	0	61	0	22	361	2332
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	1	0	17	0	0	8	60
TOTAL UT(S)		0	0	0	3	0	83	0	28	396	2523
TOTAL (ALL INDIA)		5	5	0	77	0	1538	1	154	9483	31396

Col. 81 = Col. 82 + Col. 83

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Col. 90 = (Col. 3 to 7) + (Col. 14 to 15) + Col. 21 + (Col. 24 to 26) + Col 29 + (Col. 32 to 33)+ (Col. 44 to 47) + (Col. 56 to 57) + (Col. 61 to 62) + Col. 68 + (Col. 73 to 75) + Col 78 + Col. 81 + (Col. 84 to 89)

TABLE 10.3

Cases Registered against Juvenile In Conflict With Law under Different Crime Heads of SLL During 2015

S. No.	State/UT	Arms Act, 1959	Narcotic Drugs & Psychotropic Substances Act, 1985	Gambling Act, 1867	Excise Act, 1944	Prohibition Act	Explosives & Explosive Substances Act, 1884 & 1908	Immoral Traffic (Prevention) Act, 1956		
								Immoral Traffic (Prevention) Act (Total)	Under Section 5	Under Section 6
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
STATES:										
1	Andhra Pradesh	0	0	0	1	0	0	1	1	0
2	Arunachal Pradesh	0	3	0	0	0	0	0	0	0
3	Assam	6	3	1	0	0	1	0	0	0
4	Bihar	46	4	35	6	0	0	0	0	0
5	Chhattisgarh	4	3	41	25	0	0	0	0	0
6	Goa	0	1	0	0	0	0	0	0	0
7	Gujarat	1	1	19	0	54	0	0	0	0
8	Haryana	3	1	6	18	0	0	0	0	0
9	Himachal Pradesh	1	4	0	1	0	0	0	0	0
10	Jammu & Kashmir	0	4	0	0	0	0	0	0	0
11	Jharkhand	2	1	0	0	0	0	0	0	0
12	Karnataka	0	2	1	0	0	0	0	0	0
13	Kerala	2	39	0	0	0	3	0	0	0
14	Madhya Pradesh	46	1	79	53	0	3	1	1	0
15	Maharashtra	14	28	23	0	40	1	1	0	0
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	1	0	0	0	0	0	0	0
19	Nagaland	3	0	0	0	0	0	0	0	0
20	Odisha	2	4	0	7	0	0	0	0	0
21	Punjab	1	5	1	1	0	0	0	0	0
22	Rajasthan	20	3	0	19	0	0	2	1	1
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	1	7	9	0	28	1	0	0	0
25	Telangana	2	2	0	5	8	1	1	1	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	24	2	0	1	0	0	1	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	3	4	0	2	0	5	1	1	0
TOTAL STATE(S)		181	123	215	139	130	15	8	5	1
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	6	0	3	13	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		6	0	3	13	0	0	0	0	0
TOTAL (ALL INDIA)		187	123	218	152	130	15	8	5	1

TABLE 10.3 - Page: 1 of 9

Col. 9 = Col. 10 + Col. 11 + Col. 12 + Col. 13 + Col 14

SLL - Special and Local Laws

TABLE 10.3 (Continued)

S. No.	State/UT	Immoral Traffic (Prevention) Act, 1956			Indian Railways Act, 1989	Registration of Foreigners Act, 1939	Protection of Civil Rights Act, 1955			
		Under Section 7	Under Section 8	Others			Protection of Civil Rights Act (Total)	For Crimes Committed Against SCs	For Crimes Committed Against STs	For Crimes Committed Against Others
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
STATES:										
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	1	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	1	1	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	1	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	1	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0
TOTAL STATE(S)		1	0	1	3	0	0	0	0	0
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0	0	0
TOTAL (ALL INDIA)		1	0	1	3	0	0	0	0	0

TABLE 10.3 - Page: 2 of 9

Col. 17 = Col. 18 + Col. 19+ Col. 20

TABLE 10.3 (Continued)

S. No.	State/UT	Passport Act, 1967	Essential Commodities Act, 1955	Antiquities & Art Treasures Act, 1972	Dowry Prohibition Act, 1961	Indecent Representation of Women (Prohibition) Act, 1986	Copy Right Act, 1957	Protection of Children from Sexual Offences Act 1987
(1)	(2)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:								
1	Andhra Pradesh	0	0	0	0	0	0	10
2	Arunachal Pradesh	0	0	0	0	0	0	1
3	Assam	0	0	0	0	0	0	23
4	Bihar	0	0	0	0	0	0	0
5	Chhattisgarh	0	1	0	0	0	0	36
6	Goa	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	1	84
8	Haryana	0	0	0	0	0	0	42
9	Himachal Pradesh	0	0	0	0	0	0	1
10	Jammu & Kashmir	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	3	0	0	3
12	Karnataka	0	0	0	0	0	0	32
13	Kerala	0	0	0	0	0	2	32
14	Madhya Pradesh	0	0	0	0	0	0	65
15	Maharashtra	1	2	0	0	0	4	1
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	14
18	Mizoram	0	0	0	0	0	0	6
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0
22	Rajasthan	0	1	0	0	0	2	1
23	Sikkim	0	0	0	0	0	0	3
24	Tamil Nadu	0	0	0	0	0	4	46
25	Telangana	1	0	0	0	0	0	1
26	Tripura	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	2	0	0	8
28	Uttarakhand	0	0	0	0	0	0	1
29	West Bengal	0	1	0	0	0	1	46
TOTAL STATE(S)		2	5	0	5	0	14	456
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	2
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	1
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	1
TOTAL UT(S)		0	0	0	0	0	0	4
TOTAL (ALL INDIA)		2	5	0	5	0	14	460

TABLE 10.3 (Continued)

S. No.	State/UT	SC/ST (Prevention of Atrocities) Act, 1989			Forest Act, 1927	Prohibition of Child Marriage Act, 2006	Protection of Women From Domestic Violence Act, 2005	Information Technology Act, 2000	Official Secrets Act, 1923
		SC/ST (Prevention of Atrocities) Act, 1989	For Crimes Committed Against SCs	For Crimes Committed Against STs					
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)
STATES:									
1	Andhra Pradesh	1	0	1	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	1	0
4	Bihar	0	0	0	0	0	0	0	0
5	Chhattisgarh	1	1	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	4	4	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	1	0
9	Himachal Pradesh	1	1	0	1	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	1	0
11	Jharkhand	0	0	0	0	0	0	1	0
12	Karnataka	2	2	0	0	0	0	2	0
13	Kerala	0	0	0	0	2	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	3	0
15	Maharashtra	5	5	0	0	0	0	4	0
16	Manipur	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	2	2	0	0	0	0	0	0
21	Punjab	0	0	0	0	1	0	0	0
22	Rajasthan	1	1	0	0	0	0	2	0
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	14	14	0	0	0	0	1	0
25	Telangana	1	1	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0
27	Uttar Pradesh	1	1	0	0	0	0	1	0
28	Uttarakhand	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0
TOTAL STATE(S)		33	32	1	1	3	0	17	0
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0	0
TOTAL (ALL INDIA)		33	32	1	1	3	0	17	0

TABLE 10.3 (Continued)

S. No.	State/UT	Electricity Act, 2003	Wildlife Protection Act, 1972	Bonded Labour System (Abolition) Act, 1976				Environmental Protection Act, 1986	Air (Prevention & Control of Pollution) Act, 1981
				Bonded Labour System (Abolition) Act, 1976 (Total)	Against SC	Against ST	Against Others		
(1)	(2)	(36)	(37)	(38)	(39)	(40)	(41)	(42)	(43)
STATES:									
1	Andhra Pradesh	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0
8	Haryana	4	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0
12	Karnataka	0	2	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0
14	Madhya Pradesh	1	0	0	0	0	0	0	0
15	Maharashtra	3	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0
22	Rajasthan	10	2	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0
TOTAL STATE(S)		18	4	0	0	0	0	0	0
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0	0
TOTAL (ALL INDIA)		18	4	0	0	0	0	0	0

TABLE 10.3 - Page: 5 of 9

Col. 38 = Col. 39 + Col. 40+ Col. 41

TABLE 10.3 (Continued)

S. No.	State/UT	Water (Prevention & Control of Pollution) Act	National Security Act, 1980	Unlawful Activities (Prevention) Act, 1967	Young Persons (Harmful Publications) Act, 1956	Railway Property (Unlawful Possession) Act, 1966	Prevention of Damage To Public Property Act, 1984	Transplantation of Human Organs Act, 1994	Trade Marks Act, 1999	Prevention of Insults To National Honour Act, 1971	State Emblem of India (Prohibition of Improper Use) Act, 2005
(1)	(2)	(44)	(45)	(46)	(47)	(48)	(49)	(50)	(51)	(52)	(53)
STATES:											
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	1	0	0	1	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	2	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	4	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	18	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0
TOTAL STATE(S)		0	0	5	0	0	21	0	0	0	0
UNION TERRITORIES:											
30	A & N Islands	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0	0	0	0
TOTAL (ALL INDIA)		0	0	5	0	0	21	0	0	0	0

TABLE 10.3 - Page: 6 of 9

TABLE 10.3 (Continued)

S. No.	State/UT	Lotteries (Regulation) Act, 1998	Citizenship Act, 1955	Foreigners Act, 1946	Place of Worship (Special Provisions) Act, 1991	Religious Institution (Prevention of Misuse) Act, 1988	Representation of the People Act, 1951	Emigration Act, 1983	Juvenile Justice (Care And Protection of Children) Act, 2000
(1)	(2)	(54)	(55)	(56)	(57)	(58)	(59)	(60)	(61)
STATES:									
1	Andhra Pradesh	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	1	0	0	0	0	3
8	Haryana	0	0	3	0	0	0	0	2
9	Himachal Pradesh	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	1
12	Karnataka	0	0	0	0	0	0	0	6
13	Kerala	0	0	0	0	0	0	0	2
14	Madhya Pradesh	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	6
16	Manipur	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	1	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	86
25	Telangana	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	1
29	West Bengal	0	0	9	0	0	0	0	0
TOTAL STATE(S)		0	0	14	0	0	0	0	107
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0	0
TOTAL (ALL INDIA)		0	0	14	0	0	0	0	107

TABLE 10.3 (Continued)

S. No.	State/UT	Infant Milk Substitutes, Feeding Bottles And Infant Foods (Regulation of Production, Supply And Distribution) Amendment Act, 2003	Anti Hijacking Act, 1982	Atomic Energy Act, 1962	Weapons of Mass Destruction And Their Delivery Systems (Prohibition Of Unlawful Activities) Act, 2005	Suppression of Unlawful Acts Against Safety Of Civil Aviation Act, 1982	Safety of Maritime Navigation Act, 2002	The Employment of Manual Scavengers And Construction Of Dry Latrines (Prohibition) Act, 1993
(1)	(2)	(62)	(63)	(64)	(65)	(66)	(67)	(68)
STATES:								
1	Andhra Pradesh	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0
TOTAL STATE(S)		0	0	0	0	0	0	0
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0
TOTAL (ALL INDIA)		0	0	0	0	0	0	0

TABLE 10.3 (Concluded)

S. No.	State/UT	Pre-Natal Diagnostic Techniques (Regulation And Prevention of Misuse) Act, 1994	The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981	Other SLL Crimes	Total Cognizable SLL Crimes
(1)	(2)	(69)	(70)	(71)	(72)
STATES:					
1	Andhra Pradesh	0	0	0	13
2	Arunachal Pradesh	0	0	0	4
3	Assam	0	0	7	44
4	Bihar	0	0	5	96
5	Chhattisgarh	0	0	15	126
6	Goa	0	0	0	1
7	Gujarat	0	0	53	221
8	Haryana	0	0	6	86
9	Himachal Pradesh	0	0	0	9
10	Jammu & Kashmir	0	0	0	5
11	Jharkhand	0	0	1	12
12	Karnataka	0	0	1	48
13	Kerala	0	0	136	221
14	Madhya Pradesh	0	0	11	263
15	Maharashtra	0	0	77	211
16	Manipur	0	0	0	4
17	Meghalaya	0	0	0	15
18	Mizoram	0	0	0	7
19	Nagaland	0	0	0	3
20	Odisha	0	0	9	24
21	Punjab	0	0	0	9
22	Rajasthan	0	0	14	77
23	Sikkim	0	0	2	5
24	Tamil Nadu	0	0	115	331
25	Telangana	0	0	4	26
26	Tripura	0	0	0	0
27	Uttar Pradesh	0	0	8	48
28	Uttarakhand	0	0	0	2
29	West Bengal	0	0	17	89
TOTAL STATE(S)		0	0	481	2000
UNION TERRITORIES:					
30	A & N Islands	0	0	0	0
31	Chandigarh	0	0	0	0
32	D&N Haveli	0	0	0	2
33	Daman & Diu	0	0	0	0
34	Delhi UT	0	0	11	34
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	1
TOTAL UT(S)		0	0	11	37
TOTAL (ALL INDIA)		0	0	492	2037

TABLE 10.3 - Page: 9 of 9

Col. 72 = (Col. 3 to 9) + (Col. 15 to 17)+ (Col. 21 to 28) + (Col. 31 to 38) + (Col. 42 to 71)

TABLE 10.4

Juveniles Apprehended under IPC and SLL Crimes by Age Groups & Sex During 2015

S. No.	Crime Head	Below 12 Years			12 Years & Above – Below 16 Years		
		Boys	Girls	Total	Boys	Girls	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Murder	13	0	13	264	19	283
2	Attempt to commit Murder	9	1	10	337	5	342
3	Culpable Homicide not Amounting to Murder	1	0	1	15	0	15
4	Attempt to commit Culpable Homicide	0	0	0	24	0	24
5	Rape	14	0	14	489	1	490
	5.1 Custodial Rape	0	0	0	0	0	0
	5.1.1 Gang Rape	0	0	0	0	0	0
	5.1.2 Other Rape	0	0	0	0	0	0
	5.2 Rape other than Custodial	14	0	14	489	1	490
	5.2.1 Gang Rape	0	0	0	37	0	37
	5.2.2 Other Rape	14	0	14	452	1	453
6	Attempt to commit Rape	0	0	0	20	0	20
7	Kidnapping & Abduction	11	0	11	283	5	288
	7.1 Kidnapping & Abduction	7	0	7	99	4	103
	7.2 Kidnaping & Abduction in Order to Murder	0	0	0	1	0	1
	7.3 Kidnapping for Ransom	0	0	0	5	0	5
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	4	0	4	106	0	106
	7.5 Other Kidnapping	0	0	0	72	1	73
8	Dacoity	0	0	0	45	0	45
	8.1 Dacoity with Murder	0	0	0	0	0	0
	8.2 Other Dacoity	0	0	0	45	0	45
9	Making Preparation and Assembly for Committing Dacoity	0	0	0	6	0	6
10	Robbery	22	0	22	431	0	431
11	Criminal Trespass/Burglary	77	4	81	1267	21	1288
	11.1 Criminal Trespass/Burglary	60	3	63	901	19	920
	11.2 House Trespass & House Breaking	17	1	18	366	2	368
12	Theft	187	6	193	2719	53	2772
	12.1 Auto Theft	29	0	29	843	0	843
	12.2 Other Thefts	158	6	164	1876	53	1929
13	Unlawful Assembly	1	0	1	48	2	50
14	Riots	20	0	20	322	19	341
	14.1 Communal	0	0	0	6	0	6
	14.2 Industrial	1	0	1	1	0	1
	14.3 Political	1	0	1	2	0	2
	14.4 Caste Conflict	0	0	0	4	0	4
	14.4.1 SC/STs Vs. Non-SCs/STs	0	0	0	3	0	3
	14.4.2 Other Caste Riots	0	0	0	1	0	1
	14.5 Agrarian	0	0	0	4	0	4
	14.6 Students	0	0	0	0	0	0
	14.7 Sectarian	0	0	0	0	0	0
	14.8 Other Riots	18	0	18	305	19	324
15	Criminal Breach of Trust	0	0	0	10	0	10
16	Cheating	1	0	1	21	1	22
17	Forgery	0	0	0	4	0	4

TABLE 10.4

Juveniles Apprehended under IPC and SLL Crimes by Age Groups & Sex During 2015

S. No.	Crime Head	Below 12 Years			12 Years & Above – Below 16 Years		
		Boys	Girls	Total	Boys	Girls	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
18	Counterfeiting	0	0	0	1	0	1
18.1	Offences related to Counterfeit Coin	0	0	0	0	0	0
18.2	Counterfeiting Government Stamp	0	0	0	0	0	0
18.3	Counterfeit currency & Bank notes	0	0	0	1	0	1
18.3.1	Counterfeiting Currency Notes or Bank Notes	0	0	0	0	0	0
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	0	0	0	1	0	1
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	0	0	0	0	0	0
18.3.4	Make/Possess Materials for Forging or Counterfeiting Currency/Bank Notes	0	0	0	0	0	0
18.3.5	Make/Use Documents Resembling Currency Notes/Bank Notes	0	0	0	0	0	0
19	Arson	0	1	1	6	0	6
20	Grievous Hurt	13	2	15	310	21	331
20.1	Grievous Hurt	13	2	15	310	21	331
20.2	Acid attack	0	0	0	0	0	0
20.3	Attempt to Acid Attack	0	0	0	0	0	0
21	Dowry Deaths	4	0	4	37	8	45
22	Assault on Women with Intent to Outrage her Modesty	13	1	14	395	2	397
22.1	Sexual Harassment	1	0	1	139	0	139
22.2	Assault on Women with Intent to Disrobe	0	1	1	19	0	19
22.3	Voyeurism	0	0	0	4	0	4
22.4	Stalking	0	0	0	29	0	29
22.5	Others	12	0	12	204	2	206
23	Insult to the Modesty of Women	1	0	1	24	0	24
23.1	At Office Premises	0	0	0	0	0	0
23.2	Places related to work other than Office	0	0	0	1	0	1
23.3	In Public Transport System	0	0	0	0	0	0
23.4	in Other Places	1	0	1	23	0	23
24	Cruelty by Husband or his Relatives	0	1	1	12	1	13
25	Importation of Girls from Foreign Country	0	0	0	0	0	0
26	Causing Death by Negligence	2	0	2	60	2	62
26.1	Deaths due to Negligent Driving/Act	2	0	2	59	1	60
26.2	Deaths due to Other Causes	0	0	0	1	1	2
27	Offences against State	0	0	0	0	0	0
27.1	Sedition	0	0	0	0	0	0
27.2	Other Offences against State	0	0	0	0	0	0
28	Offences Promoting Enmity Between Different Groups	0	0	0	3	0	3
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	0	0	0	3	0	3
28.2	Imputation & Assertions Prejudicial to National Integration	0	0	0	0	0	0
29	Extortion	0	0	0	20	0	20
30	Disclosure of Identity of Victims	0	0	0	0	0	0
31	Causing Injuries under Rash Driving / Road Rage	6	2	8	233	5	238
32	Human Trafficking (Section 370 & 370A IPC)	0	0	0	0	0	0
33	Unnatural Offences	11	0	11	100	0	100
34	Other IPC crimes	107	20	127	2753	113	2866
	Total Cognizable IPC Crimes	513	38	551	10259	278	10537

TABLE 10.4

Juveniles Apprehended under IPC and SLL Crimes by Age Groups & Sex During 2015

S. No.	Crime Head	Below 12 Years			12 Years & Above – Below 16 Years		
		Boys	Girls	Total	Boys	Girls	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Arms Act, 1959	0	0	0	31	0	31
2	Narcotic Drugs & Psychotropic Substances Act, 1985	3	0	3	25	1	26
3	Gambling Act, 1867	0	0	0	25	0	25
4	Excise Act, 1944	1	0	1	28	0	28
5	Prohibition Act	1	4	5	10	14	24
6	Explosives and Explosive Substances Act	1	0	1	5	0	5
7	Immoral Traffic (Prevention) Act, 1956	0	0	0	0	0	0
	7.1 Under Section 5	0	0	0	0	0	0
	7.2 Under Section 6	0	0	0	0	0	0
	7.3 Under Section 7	0	0	0	0	0	0
	7.4 Under Section 8	0	0	0	0	0	0
	7.5 Other Sections under ITP Act	0	0	0	0	0	0
8	Indian Railways Act, 1989	0	0	0	0	0	0
9	Registration of Foreigners Act, 1939	0	0	0	0	0	0
10	Protection of Civil Rights Act, 1955	0	0	0	0	0	0
	10.1 PCR Act for Crimes Committed against SCs	0	0	0	0	0	0
	10.2 PCR Act For Crimes Committed Against Sts	0	0	0	0	0	0
	10.3 PCR Act for Crimes Committed against Others	0	0	0	0	0	0
11	Passport Act, 1967	0	0	0	1	1	2
12	Essential Commodities Act, 1955	0	0	0	4	0	4
13	Antiquities & Art Treasures Act, 1972	0	0	0	0	0	0
14	Dowry Prohibition Act, 1961	0	0	0	0	0	0
15	Indecent Representation of Women (Prohibition) Act, 1986	0	0	0	0	0	0
16	Copyright Act, 1957	0	0	0	2	0	2
17	Protection of Children from Sexual Offences Act	5	0	5	150	1	151
18	SC/ST (Prevention of Atrocities) Act, 1989)	0	0	0	10	1	11
	18.1 POA Act for crimes committed against SCs	0	0	0	9	1	10
	18.2 POA Act for crimes committed against STs	0	0	0	1	0	1
19	Forest Act, 1927	0	0	0	0	0	0
20	Prohibition of Child Marriage Act, 2006	0	0	0	0	0	0
21	Protection of Women from Domestic Violence Act, 2005	0	0	0	0	0	0
22	Information Technology Act, 2000	0	0	0	3	0	3
23	Official Secrets Act, 1923	0	0	0	0	0	0
24	Electricity Act, 2003	2	0	2	3	0	3
25	Wildlife Protection Act, 1972	0	0	0	1	0	1
26	Bonded Labour System (Abolition) Act, 1976	0	0	0	0	0	0
	26.1 Against SCs	0	0	0	0	0	0
	26.2 Against STs	0	0	0	0	0	0
	26.3 Against others	0	0	0	0	0	0
27	Environmental (Protection) Act, 1986	0	0	0	0	0	0
28	Air (Prevention & Control of Pollution) Act, 1981	0	0	0	0	0	0
29	Water (Prevention & Control of Pollution) Act, 1974(as amended in 1988)	0	0	0	0	0	0
30	National Security Act, 1980	0	0	0	0	0	0
31	Unlawful Activities (Prevention) Act, 1967	0	0	0	4	0	4
32	Young Persons (Harmful Publications) Act, 1956	0	0	0	0	0	0

TABLE 10.4

Juveniles Apprehended under IPC and SLL Crimes by Age Groups & Sex During 2015

S. No.	Crime Head	Below 12 Years			12 Years & Above – Below 16 Years		
		Boys	Girls	Total	Boys	Girls	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
33	Railway Property (Unlawful Possession) Act, 1966	0	0	0	0	0	0
34	Prevention of Damage to Public Property Act, 1984	0	0	0	15	0	15
35	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
36	Trade Marks Act, 1999	0	0	0	0	0	0
37	Prevention of Insults to National Honour Act, 1971	0	0	0	0	0	0
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0	0	0
39	Lotteries (Regulation) Act, 1998	0	0	0	0	0	0
40	Citizenship Act, 1955	0	0	0	0	0	0
41	Foreigners Act, 1946	2	0	2	9	0	9
42	Place of Worship (Special Provisions) Act, 1991	0	0	0	0	0	0
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	0	0	0	0
44	Representation of People Act, 1951	0	0	0	0	0	0
45	Emigration Act, 1983	0	0	0	0	0	0
46	Juvenile Justice (Care and Protection of Children) Act, 2000	20	3	23	78	9	87
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	0	0	0	0	0	0
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	0	0	0	0	0	0
56	Other SLL crimes	9	0	9	84	0	84
Total Cognizable SLL Crimes		44	7	51	488	27	515

TABLE 10.4 - Page: 4 of 8

TABLE 10.4 (Concluded)

S. No.	Crime Head	16 Years & Above – Below 18 Years			Overall age group		Grand Total (Boys+Girls)
		Boys	Girls	Total	Boys	Girls	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Murder	773	23	796	1050	42	1092
2	Attempt to commit Murder	993	15	1008	1339	21	1360
3	Culpable Homicide not Amounting to Murder	25	0	25	41	0	41
4	Attempt to commit Culpable Homicide	65	0	65	89	0	89
5	Rape	1334	3	1337	1837	4	1841
	5.1 Custodial Rape	0	0	0	0	0	0
	5.1.1 Gang Rape	0	0	0	0	0	0
	5.1.2 Other Rape	0	0	0	0	0	0
	5.2 Rape other than Custodial	1334	3	1337	1837	4	1841
	5.2.1 Gang Rape	96	0	96	133	0	133
	5.2.2 Other Rape	1238	3	1241	1704	4	1708
6	Attempt to commit Rape	58	0	58	78	0	78
7	Kidnapping & Abduction	1197	12	1209	1491	17	1508
	7.1 Kidnapping & Abduction	352	4	356	458	8	466
	7.2 Kidnaping & Abduction in Order to Murder	6	0	6	7	0	7
	7.3 Kidnapping for Ransom	17	1	18	22	1	23
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	617	5	622	727	5	732
	7.5 Other Kidnapping	205	2	207	277	3	280
8	Dacoity	255	1	256	300	1	301
	8.1 Dacoity with Murder	1	0	1	1	0	1
	8.2 Other Dacoity	254	1	255	299	1	300
9	Making Preparation and Assembly for Committing Dacoity	54	0	54	60	0	60
10	Robbery	1385	0	1385	1838	0	1838
11	Criminal Trespass/Burglary	2253	10	2263	3597	35	3632
	11.1 Criminal Trespass/Burglary	1710	8	1718	2671	30	2701
	11.2 House Trespass & House Breaking	543	2	545	926	5	931
12	Theft	4925	46	4971	7831	105	7936
	12.1 Auto Theft	1807	0	1807	2679	0	2679
	12.2 Other Thefts	3118	46	3164	5152	105	5257
13	Unlawful Assembly	144	5	149	193	7	200
14	Riots	1312	43	1355	1654	62	1716
	14.1 Communal	62	2	64	68	2	70
	14.2 Industrial	0	0	0	2	0	2
	14.3 Political	18	0	18	21	0	21
	14.4 Caste Conflict	28	0	28	32	0	32
	14.4.1 SC/STs Vs. Non-SCs/STs	14	0	14	17	0	17
	14.4.2 Other Caste Riots	14	0	14	15	0	15
	14.5 Agrarian	11	1	12	15	1	16
	14.6 Students	70	0	70	70	0	70
	14.7 Sectarian	4	0	4	4	0	4
	14.8 Other Riots	1119	40	1159	1442	59	1501
15	Criminal Breach of Trust	25	0	25	35	0	35
16	Cheating	84	2	86	106	3	109
17	Forgery	8	0	8	12	0	12

TABLE 10.4 (Concluded)

S. No.	Crime Head	16 Years & Above – Below 18 Years			Overall age group		Grand Total (Boys+Girls)
		Boys	Girls	Total	Boys	Girls	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
18	Counterfeiting	11	0	11	12	0	12
	18.1 Offences related to Counterfeit Coin	0	0	0	0	0	0
	18.2 Counterfeiting Government Stamp	0	0	0	0	0	0
	18.3 Counterfeit currency & Bank notes	11	0	11	12	0	12
	18.3.1 Counterfeiting Currency Notes or Bank Notes	5	0	5	5	0	5
	18.3.2 Using Forged or Counterfeit Currency/Bank Notes	5	0	5	6	0	6
	18.3.3 Possession of Forged or Counterfeiting Currency / Bank Notes	1	0	1	1	0	1
	18.3.4 Make/Possess Materials for Forging or Counterfeiting Currency/Bank Notes	0	0	0	0	0	0
	18.3.5 Make/Use Documents Resembling Currency Notes/Bank Notes	0	0	0	0	0	0
19	Arson	60	0	60	66	1	67
20	Grievous Hurt	902	21	923	1225	44	1269
	20.1 Grievous Hurt	901	21	922	1224	44	1268
	20.2 Acid attack	1	0	1	1	0	1
	20.3 Attempt to Acid Attack	0	0	0	0	0	0
21	Dowry Deaths	49	28	77	90	36	126
22	Assault on Women with Intent to Outrage her Modesty	1182	5	1187	1590	8	1598
	22.1 Sexual Harassment	391	0	391	531	0	531
	22.2 Assault on Women with Intent to Disrobe	72	2	74	91	3	94
	22.3 Voyeurism	18	0	18	22	0	22
	22.4 Stalking	135	0	135	164	0	164
	22.5 Others	566	3	569	782	5	787
23	Insult to the Modesty of Women	111	0	111	136	0	136
	23.1 At Office Premises	0	0	0	0	0	0
	23.2 Places related to work other than Office	6	0	6	7	0	7
	23.3 In Public Transport System	3	0	3	3	0	3
	23.4 in Other Places	102	0	102	126	0	126
24	Cruelty by Husband or his Relatives	91	8	99	103	10	113
25	Importation of Girls from Foreign Country	0	0	0	0	0	0
26	Causing Death by Negligence	269	3	272	331	5	336
	26.1 Deaths due to Negligent Driving/Act	249	3	252	310	4	314
	26.2 Deaths due to Other Causes	20	0	20	21	1	22
27	Offences against State	0	0	0	0	0	0
	27.1 Sedition	0	0	0	0	0	0
	27.2 Other Offences against State	0	0	0	0	0	0
28	Offences Promoting Enmity Between Different Groups	10	0	10	13	0	13
	28.1 Promoting Enmity on Ground of Religion Race and Place of Birth	10	0	10	13	0	13
	28.2 Imputation & Assertions Prejudicial to National Integration	0	0	0	0	0	0
29	Extortion	81	0	81	101	0	101
30	Disclosure of Identity of Victims	0	0	0	0	0	0
31	Causing Injuries under Rash Driving / Road Rage	1340	19	1359	1579	26	1605
32	Human Trafficking (Section 370 & 370A IPC)	3	0	3	3	0	3
33	Unnatural Offences	96	0	96	207	0	207
34	Other IPC crimes	8354	293	8647	11214	426	11640
	Total Cognizable IPC crimes	27449	537	27986	38221	853	39074

TABLE 10.4 - Page: 6 of 8

TABLE 10.4 (Concluded)

S. No.	Crime Head	16 Years & Above – Below 18 Years			Overall age group		Grand Total (Boys+Girls)
		Boys	Girls	Total	Boys	Girls	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
1	Arms Act, 1959	166	0	166	197	0	197
2	Narcotic Drugs & Psychotropic Substances Act, 1985	120	2	122	148	3	151
3	Gambling Act, 1867	237	0	237	262	0	262
4	Excise Act, 1944	134	0	134	163	0	163
5	Prohibition Act	99	3	102	110	21	131
6	Explosives and Explosive Substances Act	15	0	15	21	0	21
7	Immoral Traffic (Prevention) Act, 1956	4	5	9	4	5	9
	7.1 Under Section 5	3	3	6	3	3	6
	7.2 Under Section 6	1	0	1	1	0	1
	7.3 Under Section 7	0	1	1	0	1	1
	7.4 Under Section 8	0	0	0	0	0	0
	7.5 Other Sections under ITP Act	0	1	1	0	1	1
8	Indian Railways Act, 1989	5	0	5	5	0	5
9	Registration of Foreigners Act, 1939	0	0	0	0	0	0
10	Protection of Civil Rights Act, 1955	0	0	0	0	0	0
	10.1 PCR Act for crimes committed against SCs	0	0	0	0	0	0
	10.2 PCR Act for crimes committed against STs	0	0	0	0	0	0
	10.3 PCR Act for crimes committed against Others	0	0	0	0	0	0
11	Passport Act, 1967	1	4	5	2	5	7
12	Essential Commodities Act, 1955	2	0	2	6	0	6
13	Antiquities & Art Treasures Act, 1972	0	0	0	0	0	0
14	Dowry Prohibition Act, 1961	5	0	5	5	0	5
15	Indecent Representation of Women (Prohibition) Act, 1986	0	0	0	0	0	0
16	Copyright Act, 1957	13	0	13	15	0	15
17	Protection of Children from Sexual Offences Act	337	1	338	492	2	494
18	SC/ST (Prevention of Atrocities) Act, 1989)	29	1	30	39	2	41
	18.1 POA Act for crimes committed against SCs	29	1	30	38	2	40
	18.2 POA Act for crimes committed against STs	0	0	0	1	0	1
19	Forest Act, 1927	1	0	1	1	0	1
20	Prohibition of Child Marriage Act, 2006	1	0	1	1	0	1
21	Protection of Women from Domestic Violence Act, 2005	0	0	0	0	0	0
22	Information Technology Act, 2000	20	0	20	23	0	23
23	Official Secrets Act, 1923	0	0	0	0	0	0
24	Electricity Act, 2003	15	0	15	20	0	20
25	Wildlife Protection Act, 1972	3	0	3	4	0	4
26	Bonded Labour System (Abolition) Act, 1976	0	0	0	0	0	0
	26.1 Against SCs	0	0	0	0	0	0
	26.2 Against STs	0	0	0	0	0	0
	26.3 Against others	0	0	0	0	0	0
27	Environmental (Protection) Act, 1986	0	0	0	0	0	0
28	Air (Prevention & Control of Pollution) Act, 1981	0	0	0	0	0	0
29	Water (Prevention & Control of Pollution) Act, 1974	0	0	0	0	0	0
30	National Security Act, 1980	0	0	0	0	0	0
31	Unlawful Activities (Prevention) Act, 1967	1	0	1	5	0	5
32	Young Persons (Harmful Publications) Act, 1956	0	0	0	0	0	0

TABLE 10.4 (Concluded)

S. No.	Crime Head	16 Years & Above – Below 18 Years			Overall age group		Grand Total (Boys+Girls)
		Boys	Girls	Total	Boys	Girls	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
33	Railway Property (Unlawful Possession) Act, 1966	0	0	0	0	0	0
34	Prevention of Damage to Public Property Act, 1984	24	0	24	39	0	39
35	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
36	Trade Marks Act, 1999	0	0	0	0	0	0
37	Prevention of Insults to National Honour Act, 1971	0	0	0	0	0	0
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0	0	0
39	Lotteries (Regulation) Act, 1998	0	0	0	0	0	0
40	Citizenship Act, 1955	0	0	0	0	0	0
41	Foreigners Act, 1946	18	0	18	29	0	29
42	Place of Worship (Special Provisions) Act, 1991	0	0	0	0	0	0
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	0	0	0	0
44	Representation of People Act, 1951	0	0	0	0	0	0
45	Emigration Act, 1983	0	0	0	0	0	0
46	Juvenile Justice (Care and Protection of Children) Act, 2000	13	5	18	111	17	128
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	0	0	0	0	0	0
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	0	0	0	0	0	0
56	Other SLL crimes	452	9	461	545	9	554
Total Cognizable SLL Crimes		1715	30	1745	2247	64	2311

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Table 10.5

Final Order in the Matter of Juveniles Apprehended under Various Crime Heads of IPC and SLL Crimes During 2015

S. No.	State/UT	Number of Juveniles whose Cases pending disposal at the beginning of the year	Juveniles Apprehended During the Year	Total Number of Juveniles Apprehended (Col. 3+4)	Sent To Home After Advice Or Admonition	Released On Probation And Placed Under Care of		Sent To Special Homes	Dealt With Fine	Acquitted or Otherwise Disposed of	Pending Disposal
						Parents / Guardians	Fit Institution				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
STATES:											
1	Andhra Pradesh	731	1371	2102	102	340	15	142	24	311	1168
2	Arunachal Pradesh	2	156	158	35	0	0	0	0	0	123
3	Assam	55	734	789	119	528	0	33	10	21	78
4	Bihar	124	1674	1798	271	428	38	292	107	82	580
5	Chhattisgarh	456	2290	2746	67	188	30	491	349	277	1344
6	Goa	91	35	126	9	19	2	2	0	4	90
7	Gujarat	1006	1957	2963	167	341	67	594	12	364	1418
8	Haryana	701	1333	2034	115	159	86	95	111	256	1212
9	Himachal Pradesh	184	241	425	92	26	4	11	39	50	203
10	Jammu & Kashmir	98	249	347	103	28	0	4	8	82	122
11	Jharkhand	35	124	159	17	15	2	44	2	53	26
12	Karnataka	167	692	859	132	222	13	137	18	25	312
13	Kerala	401	1793	2194	400	920	62	173	18	61	560
14	Madhya Pradesh	2572	7870	10442	1870	1143	304	671	1245	1374	3835
15	Maharashtra	2388	7370	9758	1314	2631	566	1978	170	500	2599
16	Manipur	15	25	40	1	2	10	23	0	0	4
17	Meghalaya	11	141	152	1	18	4	66	24	14	25
18	Mizoram	2	51	53	7	8	1	34	0	0	3
19	Nagaland	0	33	33	3	4	1	9	13	3	0
20	Odisha	111	1095	1206	57	109	5	817	0	41	177
21	Punjab	214	148	362	3	16	1	113	29	56	144
22	Rajasthan	670	2819	3489	421	219	310	1486	70	157	826
23	Sikkim	0	41	41	5	0	0	9	0	1	26
24	Tamil Nadu	833	2421	3254	365	308	60	401	130	231	1759
25	Telangana	273	1448	1721	508	220	153	159	65	127	489
26	Tripura	49	43	92	4	1	0	0	0	33	54
27	Uttar Pradesh	1356	1120	2476	45	81	92	1313	90	101	754
28	Uttarakhand	32	161	193	32	21	22	92	11	6	9
29	West Bengal	1796	651	2447	120	121	0	17	5	70	2114
TOTAL STATE(S)		14373	38086	52459	6385	8116	1848	9206	2550	4300	20054
UNION TERRITORIES:											
30	A & N Islands	144	16	160	7	0	0	13	3	2	135
31	Chandigarh	65	147	212	14	0	7	7	15	103	66
32	D&N Haveli	0	20	20	0	0	0	1	0	0	19
33	Daman & Diu	0	3	3	0	3	0	0	0	0	0
34	Delhi UT	531	3039	3570	946	723	61	438	10	175	1217
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	3	74	77	2	0	2	0	0	2	71
TOTAL UT(S)		743	3299	4042	969	726	70	459	28	282	1508
TOTAL (ALL INDIA)		15116	41385	56501	7354	8842	1918	9665	2578	4582	21562

Table 10.5 - Page: 1 of 1

Table 10.6

Classification of Apprehended Juveniles (under IPC and SLL) by Attributes During 2015

S. No.	State/UT	Education					Family Background			
		Illiterate	Primary	Above Primary But Below Matric/Hr. Sec.	Matric / Hr. Sec. & Above	Total	Living With Parents	Living With Guardians	Homeless	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
STATES:										
1	Andhra Pradesh	286	520	497	68	1371	1018	186	167	1371
2	Arunachal Pradesh	5	42	109	0	156	149	7	0	156
3	Assam	110	364	260	0	734	585	143	6	734
4	Bihar	161	557	734	222	1674	1077	526	71	1674
5	Chhattisgarh	185	706	1222	177	2290	2040	184	66	2290
6	Goa	0	8	24	3	35	30	2	3	35
7	Gujarat	188	865	816	88	1957	1856	91	10	1957
8	Haryana	169	387	619	158	1333	1172	120	41	1333
9	Himachal Pradesh	13	43	157	28	241	237	4	0	241
10	Jammu & Kashmir	20	58	165	6	249	243	0	6	249
11	Jharkhand	32	26	52	14	124	87	25	12	124
12	Karnataka	28	142	411	111	692	650	36	6	692
13	Kerala	1	134	1216	442	1793	1707	77	9	1793
14	Madhya Pradesh	902	3088	3261	619	7870	6849	837	184	7870
15	Maharashtra	436	2559	3918	457	7370	6218	583	569	7370
16	Manipur	0	7	18	0	25	25	0	0	25
17	Meghalaya	46	61	30	4	141	84	27	30	141
18	Mizoram	0	9	39	3	51	43	8	0	51
19	Nagaland	0	20	13	0	33	13	20	0	33
20	Odisha	205	456	343	91	1095	920	169	6	1095
21	Punjab	21	43	74	10	148	146	2	0	148
22	Rajasthan	265	844	1458	252	2819	2539	173	107	2819
23	Sikkim	2	3	23	13	41	36	5	0	41
24	Tamil Nadu	178	873	1222	148	2421	2214	138	69	2421
25	Telangana	455	512	394	87	1448	1200	159	89	1448
26	Tripura	2	13	25	3	43	39	4	0	43
27	Uttar Pradesh	99	327	554	140	1120	874	215	31	1120
28	Uttarakhand	93	26	30	12	161	139	2	20	161
29	West Bengal	69	200	360	22	651	476	158	17	651
TOTAL STATE(S)		3971	12893	18044	3178	38086	32666	3901	1519	38086
UNION TERRITORIES:										
30	A & N Islands	1	2	11	2	16	16	0	0	16
31	Chandigarh	26	30	59	32	147	120	23	4	147
32	D&N Haveli	2	9	3	6	20	20	0	0	20
33	Daman & Diu	0	0	2	1	3	3	0	0	3
34	Delhi UT	756	1268	912	103	3039	2556	387	96	3039
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	1	27	25	21	74	67	4	3	74
TOTAL UT(S)		786	1336	1012	165	3299	2782	414	103	3299
TOTAL (ALL INDIA)		4757	14229	19056	3343	41385	35448	4315	1622	41385

Table 10.6 (Concluded)

S. No.	State/UT	Economic Status							Recidivism		
		Annual Income (Upto Rs. 25,000)	Annual Income (Rs. 25,001 To Rs. 50,000)	Middle Income (Rs. 50,001 To Rs. 1,00,000)	Middle Income (Rs. 1,00,001 To Rs. 2,00,000)	Upper Middle Income (Rs. 2,00,001 To Rs. 3,00,000)	Upper Income (Above Rs. 3,00,000)	Total	Juveniles Apprehended for First Time	Apprehended Juveniles Convicted in Past	Total Juveniles Apprehended
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)
STATES:											
1	Andhra Pradesh	715	391	202	48	9	6	1371	1309	62	1371
2	Arunachal Pradesh	74	42	25	15	0	0	156	156	0	156
3	Assam	557	152	25	0	0	0	734	695	39	734
4	Bihar	226	340	635	302	88	83	1674	1495	179	1674
5	Chhattisgarh	840	984	325	106	28	7	2290	2113	177	2290
6	Goa	16	7	5	3	4	0	35	34	1	35
7	Gujarat	1308	378	222	37	12	0	1957	1922	35	1957
8	Haryana	398	330	381	97	25	102	1333	1244	89	1333
9	Himachal Pradesh	138	52	34	17	0	0	241	240	1	241
10	Jammu & Kashmir	88	70	48	38	5	0	249	239	10	249
11	Jharkhand	50	37	25	11	1	0	124	106	18	124
12	Karnataka	268	194	154	58	17	1	692	672	20	692
13	Kerala	510	387	543	285	46	22	1793	1711	82	1793
14	Madhya Pradesh	3316	2452	1224	533	295	50	7870	6985	885	7870
15	Maharashtra	3097	1987	1646	394	174	72	7370	7088	282	7370
16	Manipur	15	2	3	2	0	3	25	25	0	25
17	Meghalaya	51	64	16	5	5	0	141	130	11	141
18	Mizoram	0	15	28	8	0	0	51	45	6	51
19	Nagaland	23	10	0	0	0	0	33	33	0	33
20	Odisha	632	320	137	6	0	0	1095	1091	4	1095
21	Punjab	52	37	23	27	7	2	148	148	0	148
22	Rajasthan	1155	813	515	215	69	52	2819	2662	157	2819
23	Sikkim	21	19	1	0	0	0	41	41	0	41
24	Tamil Nadu	755	868	658	127	13	0	2421	2382	39	2421
25	Telangana	799	180	239	96	85	49	1448	1400	48	1448
26	Tripura	26	5	12	0	0	0	43	43	0	43
27	Uttar Pradesh	307	378	276	121	34	4	1120	1092	28	1120
28	Uttarakhand	130	30	0	1	0	0	161	143	18	161
29	West Bengal	235	205	164	35	12	0	651	602	49	651
TOTAL STATE(S)		15802	10749	7566	2587	929	453	38086	35846	2240	38086
UNION TERRITORIES:											
30	A & N Islands	2	2	12	0	0	0	16	16	0	16
31	Chandigarh	42	31	52	19	3	0	147	138	9	147
32	D&N Haveli	4	7	7	2	0	0	20	20	0	20
33	Daman & Diu	0	0	2	0	0	1	3	1	2	3
34	Delhi UT	1625	905	342	149	17	1	3039	2796	243	3039
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	68	1	1	0	2	2	74	60	14	74
TOTAL UT(S)		1741	946	416	170	22	4	3299	3031	268	3299
TOTAL (ALL INDIA)		17543	11695	7982	2757	951	457	41385	38877	2508	41385

Tables
Chapter

11

Recidivism

TABLE 11.1

Recidivism Amongst Persons Arrested under Total IPC Crimes During 2015

S. No.	State/UT	Total No. of Persons Arrested	New offenders		Old offenders Convicted In The Past						
			No.	Percentage To Total	Once		Twice		Thrice Or More		Percentage of Recidivists {(7)+(9)+(11)}
					No.	Percentage To Total	No.	Percentage To Total	No.	Percentage To Total	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
STATES:											
1	Andhra Pradesh	147709	123577	83.7	23276	15.8	635	0.4	221	0.1	16.3
2	Arunachal Pradesh	3343	3016	90.2	284	8.5	43	1.3	0	0.0	9.8
3	Assam	114391	102465	89.6	9340	8.2	2460	2.2	126	0.1	10.4
4	Bihar	236546	201996	85.4	29019	12.3	4541	1.9	990	0.4	14.6
5	Chhattisgarh	79429	65943	83.0	12694	16.0	494	0.6	298	0.4	17.0
6	Goa	3525	3498	99.2	15	0.4	4	0.1	8	0.2	0.8
7	Gujarat	174512	164389	94.2	8952	5.1	1087	0.6	84	0.0	5.8
8	Haryana	74121	62938	84.9	9746	13.1	1085	1.5	352	0.5	15.1
9	Himachal Pradesh	18839	17826	94.6	796	4.2	152	0.8	65	0.3	5.4
10	Jammu & Kashmir	39632	38928	98.2	510	1.3	153	0.4	41	0.1	1.8
11	Jharkhand	36790	23712	64.5	7325	19.9	4113	11.2	1640	4.5	35.5
12	Karnataka	164785	163781	99.4	1001	0.6	3	0.0	0	0.0	0.6
13	Kerala	289780	282483	97.5	5911	2.0	1156	0.4	230	0.1	2.5
14	Madhya Pradesh	398757	351178	88.1	36699	9.2	6814	1.7	4066	1.0	11.9
15	Maharashtra	342519	338466	98.8	3163	0.9	596	0.2	294	0.1	1.2
16	Manipur	1219	1208	99.1	11	0.9	0	0.0	0	0.0	0.9
17	Meghalaya	3418	3305	96.7	89	2.6	15	0.4	9	0.3	3.3
18	Mizoram	2278	1689	74.1	435	19.1	106	4.7	48	2.1	25.9
19	Nagaland	1912	1682	88.0	184	9.6	31	1.6	15	0.8	12.0
20	Odisha	101639	101556	99.9	79	0.1	3	0.0	1	0.0	0.1
21	Punjab	44669	39867	89.2	4108	9.2	560	1.3	134	0.3	10.8
22	Rajasthan	185157	172473	93.1	8107	4.4	3318	1.8	1259	0.7	6.9
23	Sikkim	798	225	28.2	568	71.2	5	0.6	0	0.0	71.8
24	Tamil Nadu	269663	228678	84.8	40513	15.0	433	0.2	39	0.0	15.2
25	Telangana	117319	106023	90.4	9060	7.7	1540	1.3	696	0.6	9.6
26	Tripura	4544	3243	71.4	1280	28.2	18	0.4	3	0.1	28.6
27	Uttar Pradesh	500365	485791	97.1	11765	2.4	2261	0.5	548	0.1	2.9
28	Uttarakhand	8664	8213	94.8	327	3.8	118	1.4	6	0.1	5.2
29	West Bengal	190587	175911	92.3	9782	5.1	3076	1.6	1818	1.0	7.7
TOTAL STATE(S)		3556910	3274060	92.0	235039	6.6	34820	1.0	12991	0.4	8.0
UNION TERRITORIES:											
30	A & N Islands	814	794	97.5	20	2.5	0	0.0	0	0.0	2.5
31	Chandigarh	3817	2117	55.5	1378	36.1	230	6.0	92	2.4	44.5
32	D&N Haveli	400	396	99.0	4	1.0	0	0.0	0	0.0	1.0
33	Daman & Diu	383	381	99.5	0	0.0	1	0.3	1	0.3	0.5
34	Delhi UT	70023	58971	84.2	7570	10.8	2487	3.6	995	1.4	15.8
35	Lakshadweep	29	15	51.7	10	34.5	4	13.8	0	0.0	48.3
36	Puducherry	4220	3706	87.8	343	8.1	107	2.5	64	1.5	12.2
TOTAL UT(S)		79686	66380	83.3	9325	11.7	2829	3.6	1152	1.4	16.7
TOTAL (ALL INDIA)		3636596	3340440	91.9	244364	6.7	37649	1.0	14143	0.4	8.1

TABLE 11.1 - Page: 1 of 1

Tables
Chapter

12

Arrests and Trials

TABLE 12.1

Persons Arrested under IPC Crimes and Percentage Variation in 2015 Over 2014 (All India)

S. No.	Crime Head	2014	2015	Percentage Variation in 2015 Over 2014	Percentage Share of Arrestees under Each Crime During 2015
(1)	(2)	(3)	(4)	(5)	(6)
CRIME HEAD:					
1	Murder	69320	62159	-10.3	1.7
2	Attempt to Commit Murder	86153	93937	9.0	2.6
3	Culpable Homicide not Amounting to Murder	7135	6486	-9.1	0.2
4	Attempt to Commit Culpable Homicide	7226	9895	36.9	0.3
5	Rape	48193	42036	-12.8	1.2
	5.1 Custodial Rape \$	286	134	-53.1	0.0
	5.1.1 Gang Rape	13	10	-23.1	0.0
	5.1.2 Other Rape	273	124	-54.6	0.0
	5.2 Rape other than Custodial	47907	41902	-12.5	1.2
	5.2.1 Gang Rape	4972	4707	-5.3	0.1
	5.2.2 Other Rape	42935	37195	-13.4	1.0
6	Attempt to Commit Rape	4465	4338	-2.8	0.1
7	Kidnapping & Abduction	82487	73557	-10.8	2.0
	7.1 Kidnapping & Abduction	17790	16922	-4.9	0.5
	7.2 Kidnaping & Abduction in Order to Murder	2298	1910	-16.9	0.1
	7.3 Kidnapping for Ransom	1531	1667	8.9	0.0
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	42728	38487	-9.9	1.1
	7.5 Other Kidnapping	18140	14571	-19.7	0.4
8	Dacoity	18418	16487	-10.5	0.5
	8.1 Dacoity with Murder	335	307	-8.4	0.0
	8.2 Other Dacoity	18083	16180	-10.5	0.4
9	Making Preparation and Assembly for Committing Dacoity	12644	15185	20.1	0.4
10	Robbery	51312	46899	-8.6	1.3
11	Criminal Trespass/Burglary	90503	79379	-12.3	2.2
	11.1 Criminal Trespass/Burglary	64960	59427	-8.5	1.6
	11.2 House Trespass & House Breaking	25543	19952	-21.9	0.5
12	Theft	259441	222556	-14.2	6.1
	12.1 Auto Theft	79680	71730	-10.0	2.0
	12.2 Other Thefts	179761	150826	-16.1	4.1
13	Unlawful Assembly	46683	69475	48.8	1.9
14	Riots *	308544	294289	-4.6	8.1
	14.1 Communal	5705	5370	-5.9	0.1
	14.2 Industrial	688	1322	92.2	0.0
	14.3 Political	10318	11635	12.8	0.3
	14.4 Caste Conflict	7969	12568	57.7	0.3
	14.4.1 SC/STs Vs. Non-SCs/STs	1993	7047	253.6	0.2
	14.4.2 Other Caste Riots	5976	5521	-7.6	0.2
	14.5 Agrarian	3540	10353	192.5	0.3
	14.6 Students	1474	3600	144.2	0.1
	14.7 Sectarian	71	6642	9254.9	0.2
	14.8 Other Riots	278779	242799	-12.9	6.7
15	Criminal Breach of Trust	27360	24524	-10.4	0.7
16	Cheating	120788	112916	-6.5	3.1
17	Forgery	9196	14138	53.7	0.4

‘\$’ Custodial rapes in 2015 include all types of custodial rapes including rape in police custody whereas prior to 2014, only rapes in police custody were collected.

TABLE 12.1 - Page: 1 of 2

‘*’ Sections of Crime Head have been modified therefore no comparison can be made prior to 2014

TABLE 12.1

Persons Arrested under IPC Crimes and Percentage Variation in 2015 Over 2014 (All India)

S. No.	Crime Head	2014	2015	Percentage Variation in 2015 Over 2014	Percentage Share Of Arrestees Under Each Crime During 2015
(1)	(2)	(3)	(4)	(5)	(6)
18	Counterfeiting	2558	2089	-18.3	0.1
18.1	Offences related to Counterfeit Coin	318	26	-91.8	0.0
18.2	Counterfeiting Government Stamp	2	1	-50.0	0.0
18.3	Counterfeit Currency & Bank Notes	2238	2062	-7.9	0.1
18.3.1	Counterfeiting Currency Notes or Bank Notes	1072	753	-29.8	0.0
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	835	988	18.3	0.0
18.3.3	Possession of Forged or counterfeiting Currency / Bank Notes	271	291	7.4	0.0
18.3.4	Make/Possess Materials for Forging or Counterfeiting Currency/Bank Notes	33	27	-18.2	0.0
18.3.5	Make/Use Documents Resembling Currency Notes/Bank Notes	27	3	-88.9	0.0
19	Arson	14516	10661	-26.6	0.3
20	Grievous Hurt*	188916	146236	-22.6	4.0
20.1	Grievous Hurt	188618	145867	-22.7	4.0
20.2	Acid attack	241	305	26.6	0.0
20.3	Attempt to Acid Attack	57	64	12.3	0.0
21	Dowry Deaths	23587	19973	-15.3	0.5
22	Assault on Women with Intent to Outrage her Modesty	104243	101571	-2.6	2.8
22.1	Sexual Harassment	27964	31098	11.2	0.9
22.2	Assault on Women with Intent to Disrobe	8255	10163	23.1	0.3
22.3	Voyeurism	985	979	-0.6	0.0
22.4	Stalking	5439	6694	23.1	0.2
22.5	Others	61600	52637	-14.6	1.4
23	Insult to the Modesty of Women	11017	9870	-10.4	0.3
23.1	At Office Premises	55	92	67.3	0.0
23.2	Places related to Work Other than Office	645	847	31.3	0.0
23.3	In Public Transport system	139	392	182.0	0.0
23.4	in Other Places	10178	8539	-16.1	0.2
24	Cruelty by Husband or his Relatives	225648	187067	-17.1	5.1
25	Importation of Girls from Foreign Country	42	10	-76.2	0.0
26	Causing Death by Negligence	122011	116759	-4.3	3.2
26.1	Deaths due to Negligent Driving/Act	114118	111136	-2.6	3.1
26.2	Deaths due to Other Causes	7893	5623	-28.8	0.2
27	Offences against State	224	238	6.3	0.0
27.1	Sedition	58	73	25.9	0.0
27.2	Other offences against State	166	165	-0.6	0.0
28	Offences Promoting Enmity Between Different Groups	648	941	45.2	0.0
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	637	888	39.4	0.0
28.2	Imputation & Assertions Prejudicial to National Integration	11	53	381.8	0.0
29	Extortion	9772	13472	37.9	0.4
30	Disclosure of Identity of Victims	2	0	-100.0	0.0
31	Causing Injuries under Rash Driving Act	394004	426435	8.2	11.7
32	Human Trafficking (Section 370 & 370A)	1335	1746	30.8	0.0
33	Unnatural Offences	1279	1491	16.6	0.0
34	Other IPC crimes	1441142	1409781	-2.2	38.8
	Total Cognizable IPC crimes	3790812	3636596	-4.1	100.0

Table 12.2

Age Group and Gender - wise Persons Arrested under IPC and SLL Crimes During 2015

S. No.	Crime Head	Below 18 Years			18 Years & Above – Below 30 Years			30 Years & Above – Below 45 Years		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
I P C - CRIMES										
CRIME HEAD:										
1	Murder	1050	42	1092	25013	1367	26380	22975	1823	24798
2	Attempt to Commit Murder	1339	21	1360	38823	1288	40111	35242	1853	37095
3	Culpable Homicide not Amounting to Murder	41	0	41	2615	56	2671	2669	101	2770
4	Attempt to Commit Culpable Homicide	89	0	89	4145	88	4233	3934	128	4062
5	Rape	1837	4	1841	23998	373	24371	12189	526	12715
	5.1 Custodial Rape	0	0	0	89	0	89	43	0	43
	5.1.1 Gang Rape	0	0	0	6	0	6	4	0	4
	5.1.2 Other Rape	0	0	0	83	0	83	39	0	39
	5.2 Rape other than Custodial	1837	4	1841	23909	373	24282	12146	526	12672
	5.2.1 Gang Rape	133	0	133	3054	27	3081	1314	29	1343
	5.2.2 Other Rape	1704	4	1708	20855	346	21201	10832	497	11329
6	Attempt to Commit Rape	78	0	78	2390	3	2393	1526	1	1527
7	Kidnapping & Abduction	1491	17	1508	41653	1014	42667	22760	1141	23901
	7.1 Kidnapping & Abduction	458	8	466	9339	288	9627	5313	318	5631
	7.2 Kidnaping & Abduction in Order to Murder	7	0	7	1018	13	1031	736	15	751
	7.3 Kidnapping for Ransom	22	1	23	837	11	848	663	11	674
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	727	5	732	22956	507	23463	10953	576	11529
	7.5 Other Kidnapping	277	3	280	7503	195	7698	5095	221	5316
8	Dacoity	300	1	301	9230	72	9302	5591	69	5660
	8.1 Dacoity with Murder	1	0	1	188	1	189	107	0	107
	8.2 Other Dacoity	299	1	300	9042	71	9113	5484	69	5553
9	Making Preparation and Assembly for Committing Dacoity	60	0	60	9810	11	9821	4400	11	4411
10	Robbery	1838	0	1838	28395	194	28589	13653	233	13886
11	Criminal Trespass/Burglary	3597	35	3632	42668	524	43192	25351	562	25913
	11.1 Criminal Trespass/Burglary	2671	30	2701	32797	340	33137	18460	325	18785
	11.2 House Trespass & House Breaking	926	5	931	9871	184	10055	6891	237	7128
12	Theft	7831	105	7936	119726	1973	121699	70716	1995	72711
	12.1 Auto Theft	2679	0	2679	41900	27	41927	22138	28	22166
	12.2 Other Thefts	5152	105	5257	77826	1946	79772	48578	1967	50545
13	Unlawful Assembly	193	7	200	24129	1315	25444	29071	1654	30725
14	Riots	1654	62	1716	136628	5392	142020	102727	6400	109127
	14.1 Communal	68	2	70	2897	35	2932	1762	44	1806
	14.2 Industrial	2	0	2	527	39	566	433	44	477
	14.3 Political	21	0	21	5280	105	5385	4646	106	4752
	14.4 Caste Conflict	32	0	32	5963	207	6170	4460	186	4646
	14.4.1 SC/STs Vs. Non-SCs/STs	17	0	17	3680	85	3765	2466	41	2507
	14.4.2 Other Caste Riots	15	0	15	2283	122	2405	1994	145	2139
	14.5 Agrarian	15	1	16	4497	127	4624	3874	254	4128
	14.6 Students	70	0	70	3430	15	3445	83	0	83
	14.7 Sectarian	4	0	4	3831	117	3948	2066	87	2153
	14.8 Other Riots	1442	59	1501	110203	4747	114950	85403	5679	91082
15	Criminal Breach of Trust	35	0	35	8829	192	9021	10650	326	10976
16	Cheating	106	3	109	35762	1143	36905	47565	2541	50106
17	Forgery	12	0	12	4795	145	4940	6239	212	6451
18	Counterfeiting	12	0	12	883	24	907	965	31	996

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Table 12.2

Age Group and Gender - wise Persons Arrested under IPC and SLL Crimes During 2015

S. No.	Crime Head	Below 18 Years			18 Years & Above – Below 30 Years			30 Years & Above – Below 45 Years		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
18.1	Offences related to Counterfeit Coin	0	0	0	19	0	19	7	0	7
18.2	Counterfeiting Government Stamp	0	0	0	0	0	0	1	0	1
18.3	Counterfeit Currency & Bank Notes	12	0	12	864	24	888	957	31	988
18.3.1	Counterfeiting Currency Notes or Bank Notes	5	0	5	307	4	311	360	12	372
18.3.2	Using forged or Counterfeit Currency/Bank Notes	6	0	6	446	9	455	435	14	449
18.3.3	Possession of Forged or Counterfeiting C/ Bank Notes	1	0	1	101	11	112	147	5	152
18.3.4	Make/Possess materials for Forging or Counterfeiting Currency/Bank Notes	0	0	0	9	0	9	14	0	14
18.3.5	Make/Use Documents Resembling Currency Notes/Bank Notes	0	0	0	1	0	1	1	0	1
19	Arson	66	1	67	4628	62	4690	4457	133	4590
20	Grievous Hurt	1225	44	1269	65028	2561	67589	52997	3034	56031
20.1	Grievous Hurt	1224	44	1268	64798	2550	67348	52895	3023	55918
20.2	Acid attack	1	0	1	185	11	196	86	10	96
20.3	Attempt to Acid Attack	0	0	0	45	0	45	16	1	17
21	Dowry Deaths	90	36	126	6648	1232	7880	6215	1625	7840
22	Assault on Women with Intent to Outrage her Modesty	1590	8	1598	53474	1323	54797	34003	1541	35544
22.1	Sexual Harassment	531	0	531	17979	157	18136	9751	229	9980
22.2	Assault on Women with Intent to Disrobe	91	3	94	5666	99	5765	3387	180	3567
22.3	Voyeurism	22	0	22	598	5	603	314	4	318
22.4	Stalking	164	0	164	3896	24	3920	2051	42	2093
22.5	Others	782	5	787	25335	1038	26373	18500	1086	19586
23	Insult to the Modesty of Women	136	0	136	5029	88	5117	3325	102	3427
23.1	At Office premises	0	0	0	39	0	39	42	0	42
23.2	Places Related to Work other than Office	7	0	7	326	29	355	366	26	392
23.3	In Public Transport system	3	0	3	154	7	161	141	5	146
23.4	in Other Places	126	0	126	4510	52	4562	2776	71	2847
24	Cruelty by Husband or his Relatives	103	10	113	57288	9900	67188	63143	13275	76418
25	Importation of Girls from Foreign Country	0	0	0	0	0	0	7	1	8
26	Causing Death by Negligence	331	5	336	52595	114	52709	46474	114	46588
26.1	Deaths due to Negligent Driving/Act	310	4	314	50679	103	50782	43901	87	43988
26.2	Deaths due to Other Causes	21	1	22	1916	11	1927	2573	27	2600
27	Offences against State	0	0	0	109	0	109	111	1	112
27.1	Sedition	0	0	0	29	0	29	32	0	32
27.2	Other Offences Against State	0	0	0	80	0	80	79	1	80
28	Offences Promoting Enmity between Different Groups	13	0	13	335	2	337	399	4	403
28.1	Promoting Enmity on Ground of religion Race and Place of Birth	13	0	13	309	2	311	375	4	379
28.2	Imputation & Assertions Prejudicial to National integration	0	0	0	26	0	26	24	0	24
29	Extortion	101	0	101	6317	129	6446	5494	120	5614
30	Disclosure of Identity of Victims	0	0	0	0	0	0	0	0	0
31	Causing Injuries under Rash Driving Act	1579	26	1605	204745	1291	206036	155765	853	156618
32	Human Trafficking (Section 370 & 370A)	3	0	3	628	73	701	724	120	844
33	Unnatural Offences	207	0	207	739	4	743	430	10	440
34	Other IPC crimes	11214	426	11640	592809	30894	623703	493510	34631	528141
	Total Cognizable IPC Crimes	38221	853	39074	1609864	62847	1672711	1285277	75171	1360448

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Table 12.2

Age Group and Gender - wise Persons Arrested under IPC and SLL Crimes During 2015

S. No.	Crime Head	Below 18 Years			18 Years & Above – Below 30 Years			30 Years & Above – Below 45 Years		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
S L L - CRIMES										
1	Arms Act, 1959	197	0	197	33384	12	33396	19529	19	19548
2	Narcotic Drugs & Psychotropic Substances Act, 1985	148	3	151	31585	374	31959	20752	838	21590
3	Gambling Act, 1867	262	0	262	153954	214	154168	156596	548	157144
4	Excise Act, 1944	163	0	163	91729	1485	93214	85702	3013	88715
5	Prohibition Act	110	21	131	142791	28019	170810	179866	50626	230492
6	Explosives and Explosive Substances Act	21	0	21	2051	3	2054	2349	5	2354
7	Immoral Traffic (Prevention) Act, 1956	4	5	9	2507	1138	3645	2062	1024	3086
	7.1 Under Section 5	3	3	6	1170	434	1604	995	430	1425
	7.2 Under Section 6	1	0	1	101	54	155	70	29	99
	7.3 Under Section 7	0	1	1	154	53	207	149	45	194
	7.4 Under Section 8	0	0	0	106	160	266	93	147	240
	7.5 Other Sections under ITP Act	0	1	1	976	437	1413	755	373	1128
8	Indian Railways Act, 1989	5	0	5	266	20	286	430	58	488
9	Registration of Foreigners Act, 1939	0	0	0	20	4	24	65	2	67
10	Protection of Civil Rights Act, 1955	0	0	0	57	3	60	51	4	55
	10.1 PCR Act for Crimes Committed against SCs	0	0	0	56	2	58	49	3	52
	10.2 PCR Act for Crimes Committed against STs	0	0	0	0	0	0	0	0	0
	10.3 PCR Act for Crimes Committed against Others	0	0	0	1	1	2	2	1	3
11	Passport Act, 1967	2	5	7	319	41	360	411	41	452
12	Essential Commodities Act, 1955	6	0	6	1936	5	1941	3301	34	3335
13	Antiquities & Art Treasures Act, 1972	0	0	0	22	0	22	46	1	47
14	Dowry Prohibition Act, 1961	5	0	5	6972	1316	8288	7470	1946	9416
15	Indecent Representation of Women (Prohibition) Act, 1986	0	0	0	57	0	57	17	0	17
16	Copyright Act, 1957	15	0	15	2769	1	2770	2944	9	2953
17	Protection of Children from Sexual Offences Act	492	2	494	11768	71	11839	5044	113	5157
18	SC/ST (Prevention of Atrocities) Act, 1989)	39	2	41	5071	127	5198	5274	296	5570
	18.1 POA Act for Crimes Committed against SCs	38	2	40	4665	112	4777	4703	259	4962
	18.2 POA Act for Crimes Committed against STs	1	0	1	406	15	421	571	37	608
19	Forest Act, 1927	1	0	1	2065	3	2068	3133	4	3137
20	Prohibition of Child Marriage Act, 2006	1	0	1	201	23	224	246	87	333
21	Protection of Women from Domestic Violence Act, 2005	0	0	0	166	3	169	286	2	288
22	Information Technology Act, 2000	23	0	23	2956	81	3037	1733	50	1783
23	Official Secrets Act, 1923	0	0	0	2	0	2	8	0	8
24	Electricity Act, 2003	20	0	20	17052	64	17116	34806	120	34926
25	Wildlife Protection Act, 1972	4	0	4	510	0	510	611	10	621
26	Bonded Labour System (Abolition) Act, 1976	0	0	0	14	0	14	71	2	73
	26.1 Against SCs	0	0	0	5	0	5	12	0	12
	26.2 Against STs	0	0	0	1	0	1	2	0	2
	26.3 Against others	0	0	0	8	0	8	57	2	59
27	Environmental (Protection) Act, 1986	0	0	0	204	0	204	99	0	99
28	Air (Prevention & Control of Pollution) Act, 1981	0	0	0	45	0	45	39	0	39
29	Water (Prevention & Control of Pollution) Act, 1974	0	0	0	3	0	3	10	0	10
30	National Security Act, 1980	0	0	0	200	0	200	193	0	193
31	Unlawful Activities (Prevention) Act, 1967	5	0	5	451	19	470	528	9	537
32	Young Persons (Harmful Publications) Act, 1956	0	0	0	0	0	0	0	0	0
33	Railway Property (Unlawful Possession) Act, 1966	0	0	0	3	0	3	1	0	1
34	Prevention of Damage to Public Property Act, 1984	39	0	39	2733	40	2773	3363	62	3425
35	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0	10	1	11

Table 12.2

Age Group and Gender - wise Persons Arrested under IPC and SLL Crimes During 2015

S. No.	Crime Head	Below 18 Years			18 Years & Above – Below 30 Years			30 Years & Above – Below 45 Years		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
36	Trade Marks Act, 1999	0	0	0	77	0	77	98	1	99
37	Prevention of Insults to National Honour Act, 1971	0	0	0	13	2	15	38	2	40
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0	0	0	3	0	3
39	Lotteries (Regulation) Act, 1998	0	0	0	1187	2	1189	1910	4	1914
40	Citizenship Act, 1955	0	0	0	9	1	10	13	0	13
41	Foreigners Act, 1946	29	0	29	763	264	1027	560	208	768
42	Place of Worship (Special Provisions) Act, 1991	0	0	0	20	0	20	14	0	14
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	0	1	0	1	0	0	0
44	Representation of People Act, 1951	0	0	0	562	10	572	1141	3	1144
45	Emigration Act, 1983	0	0	0	20	0	20	27	0	27
46	Juvenile Justice (Care and Protection of Children) Act, 2000	111	17	128	453	43	496	697	109	806
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0	0	0	0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	0	0	0	21	4	25	31	7	38
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	0	0	0	9	0	9	15	0	15
56	Other SLL crimes	545	9	554	1846680	4684	1851364	1202572	5349	1207921
Total Cognizable SLL Crimes		2247	64	2311	2363678	38076	2401754	1744165	64607	1808772

Table 12.2 (Concluded)

S. No.	Crime Head	45 Years & Above – Below 60 Years			60 Years & Above			Total of Overall Age-Group		Grand Total of Male + Female Arrested (including Juveniles)
		Male	Female	Total	Male	Female	Total	Male	Female	
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
I P C - CRIMES										
CRIME HEAD:										
1	Murder	8410	665	9075	737	77	814	58185	3974	62159
2	Attempt to commit Murder	13708	661	14369	932	70	1002	90044	3893	93937
3	Culpable Homicide not Amounting to Murder	906	29	935	67	2	69	6298	188	6486
4	Attempt to Commit Culpable Homicide	1384	63	1447	62	2	64	9614	281	9895
5	Rape	2668	196	2864	223	22	245	40915	1121	42036
	5.1 Custodial Rape	2	0	2	0	0	0	134	0	134
	5.1.1 Gang Rape	0	0	0	0	0	0	10	0	10
	5.1.2 Other Rape	2	0	2	0	0	0	124	0	124
	5.2 Rape other than Custodial	2666	196	2862	223	22	245	40781	1121	41902
	5.2.1 Gang Rape	139	4	143	7	0	7	4647	60	4707
	5.2.2 Other Rape	2527	192	2719	216	22	238	36134	1061	37195
6	Attempt to Commit Rape	328	0	328	12	0	12	4334	4	4338
7	Kidnapping & Abduction	5007	303	5310	156	15	171	71067	2490	73557
	7.1 Kidnapping & Abduction	1070	85	1155	36	7	43	16216	706	16922
	7.2 Kidnaping & Abduction in Order to Murder	116	5	121	0	0	0	1877	33	1910
	7.3 Kidnapping for Ransom	117	2	119	3	0	3	1642	25	1667
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	2522	141	2663	93	7	100	37251	1236	38487
	7.5 Other Kidnapping	1182	70	1252	24	1	25	14081	490	14571
8	Dacoity	1134	26	1160	59	5	64	16314	173	16487
	8.1 Dacoity with Murder	10	0	10	0	0	0	306	1	307
	8.2 Other Dacoity	1124	26	1150	59	5	64	16008	172	16180
9	Making Preparation and Assembly for Committing Dacoity	841	1	842	51	0	51	15162	23	15185
10	Robbery	2431	53	2484	97	5	102	46414	485	46899
11	Criminal Trespass/Burglary	6136	102	6238	394	10	404	78146	1233	79379
	11.1 Criminal Trespass/Burglary	4509	68	4577	223	4	227	58660	767	59427
	11.2 House Trespass & House Breaking	1627	34	1661	171	6	177	19486	466	19952
12	Theft	18751	454	19205	970	35	1005	217994	4562	222556
	12.1 Auto Theft	4812	3	4815	143	0	143	71672	58	71730
	12.2 Other Thefts	13939	451	14390	827	35	862	146322	4504	150826
13	Unlawful Assembly	11766	656	12422	600	84	684	65759	3716	69475
14	Riots	35522	2430	37952	3160	314	3474	279691	14598	294289
	14.1 Communal	502	17	519	41	2	43	5270	100	5370
	14.2 Industrial	259	6	265	9	3	12	1230	92	1322
	14.3 Political	1321	66	1387	87	3	90	11355	280	11635
	14.4 Caste Conflict	1585	51	1636	78	6	84	12118	450	12568
	14.4.1 SC/STs Vs. Non-SCs/STs	695	14	709	48	1	49	6906	141	7047
	14.4.2 Other Caste Riots	890	37	927	30	5	35	5212	309	5521
	14.5 Agrarian	1434	92	1526	48	11	59	9868	485	10353
	14.6 Students	2	0	2	0	0	0	3585	15	3600
	14.7 Sectarian	478	44	522	15	0	15	6394	248	6642
	14.8 Other Riots	29941	2154	32095	2882	289	3171	229871	12928	242799
15	Criminal Breach of Trust	4071	100	4171	303	18	321	23888	636	24524
16	Cheating	22664	1084	23748	1910	138	2048	108007	4909	112916
17	Forgery	2382	96	2478	234	23	257	13662	476	14138
18	Counterfeiting	161	6	167	7	0	7	2028	61	2089

Table 12.2 (Concluded)

S. No.	Crime Head	45 Years & Above – Below 60 Years			60 Years & Above			Total of Overall Age-Group		Grand Total of Male + Female Arrested (including Juveniles)
		Male	Female	Total	Male	Female	Total	Male	Female	
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
18.1	Offences related to Counterfeit Coin	0	0	0	0	0	0	26	0	26
18.2	Counterfeiting Government Stamp	0	0	0	0	0	0	1	0	1
18.3	Counterfeit Currency & Bank Notes	161	6	167	7	0	7	2001	61	2062
18.3.1	Counterfeiting Currency notes or Bank Notes	58	4	62	3	0	3	733	20	753
18.3.2	Using forged or Counterfeit Currency/Bank Notes	76	1	77	1	0	1	964	24	988
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	22	1	23	3	0	3	274	17	291
18.3.4	Make/Possess materials for Forging or Counterfeiting Currency/Bank Notes	4	0	4	0	0	0	27	0	27
18.3.5	Make/Use Documents Resembling Currency Notes/Bank Notes	1	0	1	0	0	0	3	0	3
19	Arson	1183	40	1223	88	3	91	10422	239	10661
20	Grievous Hurt	18914	1045	19959	1277	111	1388	139441	6795	146236
20.1	Grievous Hurt	18902	1043	19945	1277	111	1388	139096	6771	145867
20.2	Acid attack	10	2	12	0	0	0	282	23	305
20.3	Attempt to Acid Attack	2	0	2	0	0	0	63	1	64
21	Dowry Deaths	2496	1163	3659	344	124	468	15793	4180	19973
22	Assault on Women with Intent to Outrage her Modesty	8461	453	8914	674	44	718	98202	3369	101571
22.1	Sexual Harassment	2190	70	2260	181	10	191	30632	466	31098
22.2	Assault on Women with Intent to Disrobe	630	55	685	48	4	52	9822	341	10163
22.3	Voyeurism	27	3	30	6	0	6	967	12	979
22.4	Stalking	469	12	481	36	0	36	6616	78	6694
22.5	Others	5145	313	5458	403	30	433	50165	2472	52637
23	Insult to the Modesty of Women	1056	36	1092	93	5	98	9639	231	9870
23.1	At Office premises	11	0	11	0	0	0	92	0	92
23.2	Places related to work other than Office	72	9	81	12	0	12	783	64	847
23.3	In Public Transport system	74	5	79	3	0	3	375	17	392
23.4	in Other Places	899	22	921	78	5	83	8389	150	8539
24	Cruelty by Husband or his Relatives	26946	10794	37740	3854	1754	5608	151334	35733	187067
25	Importation of Girls from Foreign Country	1	1	2	0	0	0	8	2	10
26	Causing Death by Negligence	16230	20	16250	870	6	876	116500	259	116759
26.1	Deaths due to Negligent Driving/Act	15225	15	15240	811	1	812	110926	210	111136
26.2	Deaths due to Other Causes	1005	5	1010	59	5	64	5574	49	5623
27	Offences against State	15	0	15	2	0	2	237	1	238
27.1	Sedition	11	0	11	1	0	1	73	0	73
27.2	Other offences against State	4	0	4	1	0	1	164	1	165
28	Offences Promoting Enmity between Different Groups	164	18	182	6	0	6	917	24	941
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	161	18	179	6	0	6	864	24	888
28.2	Imputation & Assertions Prejudicial to National integration	3	0	3	0	0	0	53	0	53
29	Extortion	1189	37	1226	83	2	85	13184	288	13472
30	Disclosure of Identity of Victims	0	0	0	0	0	0	0	0	0
31	Causing Injuries under Rash Driving Act	56658	124	56782	5387	7	5394	424134	2301	426435
32	Human Trafficking (Section 370 & 370A)	149	27	176	19	3	22	1523	223	1746
33	Unnatural Offences	89	2	91	10	0	10	1475	16	1491
34	Other IPC crimes	207166	14814	221980	22514	1803	24317	1327213	82568	1409781
	Total Cognizable IPC crimes	478987	35499	514486	45195	4682	49877	3457544	179052	3636596

Table 12.2 - Page: 6 of 8

Table 12.2 (Concluded)

S. No.	Crime Head	45 Years & Above – Below 60 Years			60 Years & Above			Total of Overall Age-Group		Grand Total of Male + Female Arrested (including Juveniles)
		Male	Female	Total	Male	Female	Total	Male	Female	
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
S L L - CRIMES										
1	Arms Act, 1959	4731	6	4737	102	0	102	57943	37	57980
2	Narcotic Drugs & Psychotropic Substances Act, 1985	5154	315	5469	426	30	456	58065	1560	59625
3	Gambling Act, 1867	62336	191	62527	6355	30	6385	379503	983	380486
4	Excise Act, 1944	32873	1201	34074	2657	122	2779	213124	5821	218945
5	Prohibition Act	82967	33165	116132	7509	2561	10070	413243	114392	527635
6	Explosives and Explosive Substances Act	629	4	633	69	0	69	5119	12	5131
7	Immoral Traffic (Prevention) Act, 1956	386	175	561	23	8	31	4982	2350	7332
	7.1 Under Section 5	192	69	261	11	5	16	2371	941	3312
	7.2 Under Section 6	15	3	18	2	0	2	189	86	275
	7.3 Under Section 7	25	13	38	4	1	5	332	113	445
	7.4 Under Section 8	28	40	68	0	0	0	227	347	574
	7.5 Other Sections under ITP Act	126	50	176	6	2	8	1863	863	2726
8	Indian Railways Act, 1989	225	9	234	0	0	0	926	87	1013
9	Registration of Foreigners Act, 1939	11	1	12	1	1	2	97	8	105
10	Protection of Civil Rights Act, 1955	14	4	18	0	0	0	122	11	133
	10.1 PCR Act for crimes committed against SCs	14	4	18	0	0	0	119	9	128
	10.2 PCR Act for crimes committed against STs	0	0	0	0	0	0	0	0	0
	10.3 PCR Act for crimes committed against Others	0	0	0	0	0	0	3	2	5
11	Passport Act, 1967	97	8	105	1	1	2	830	96	926
12	Essential Commodities Act, 1955	1045	11	1056	51	2	53	6339	52	6391
13	Antiquities & Art Treasures Act, 1972	9	0	9	0	0	0	77	1	78
14	Dowry Prohibition Act, 1961	2833	1185	4018	220	121	341	17500	4568	22068
15	Indecent Representation of Women (Prohibition) Act, 1986	2	0	2	0	0	0	76	0	76
16	Copyright Act, 1957	736	0	736	28	0	28	6492	10	6502
17	Protection of Children from Sexual Offences Act	1067	19	1086	72	3	75	18443	208	18651
18	SC/ST (Prevention of Atrocities) Act, 1989)	2137	74	2211	155	10	165	12676	509	13185
	18.1 POA Act for crimes committed against SCs	1951	71	2022	139	10	149	11496	454	11950
	18.2 POA Act for crimes committed against STs	186	3	189	16	0	16	1180	55	1235
19	Forest Act, 1927	1066	2	1068	70	0	70	6335	9	6344
20	Prohibition of Child Marriage Act, 2006	90	43	133	12	1	13	550	154	704
21	Protection of Women from Domestic Violence Act, 2005	78	1	79	2	2	4	532	8	540
22	Information Technology Act, 2000	238	3	241	18	0	18	4968	134	5102
23	Official Secrets Act, 1923	2	0	2	0	0	0	12	0	12
24	Electricity Act, 2003	23524	54	23578	968	13	981	76370	251	76621
25	Wildlife Protection Act, 1972	119	3	122	5	1	6	1249	14	1263
26	Bonded Labour System (Abolition) Act, 1976	21	1	22	0	0	0	106	3	109
	26.1 Against SCs	2	0	2	0	0	0	19	0	19
	26.2 Against STs	1	0	1	0	0	0	4	0	4
	26.3 Against others	18	1	19	0	0	0	83	3	86
27	Environmental (Protection) Act, 1986	26	0	26	0	0	0	329	0	329
28	Air (Prevention & Control of Pollution) Act, 1981	1	0	1	0	0	0	85	0	85
29	Water (Prevention & Control of Pollution) Act, 1974	0	0	0	0	0	0	13	0	13
30	National Security Act, 1980	15	0	15	0	0	0	408	0	408
31	Unlawful Activities (Prevention) Act, 1967	103	4	107	8	1	9	1095	33	1128
32	Young Persons (Harmful Publications) Act, 1956	0	0	0	0	0	0	0	0	0
33	Railway Property (Unlawful Possession) Act, 1966	0	0	0	0	0	0	4	0	4
34	Prevention of Damage to Public Property Act, 1984	1207	22	1229	49	0	49	7391	124	7515
35	Transplantation of Human Organs Act, 1994	3	0	3	0	0	0	13	1	14

Table 12.2 (Concluded)

S. No.	Crime Head	45 Years & Above – Below 60 Years			60 Years & Above			Total of Overall Age-Group		Grand Total of Male + Female Arrested (including Juveniles)
		Male	Female	Total	Male	Female	Total	Male	Female	
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
36	Trade Marks Act, 1999	34	0	34	2	0	2	211	1	212
37	Prevention of Insults to National Honour Act, 1971	9	1	10	0	0	0	60	5	65
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0	0	0	3	0	3
39	Lotteries (Regulation) Act, 1998	753	0	753	95	0	95	3945	6	3951
40	Citizenship Act, 1955	2	0	2	0	0	0	24	1	25
41	Foreigners Act, 1946	250	130	380	24	6	30	1626	608	2234
42	Place of Worship (Special Provisions) Act, 1991	4	0	4	0	0	0	38	0	38
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	0	0	0	0	1	0	1
44	Representation of People Act, 1951	399	0	399	13	0	13	2115	13	2128
45	Emigration Act, 1983	4	0	4	0	0	0	51	0	51
46	Juvenile Justice (Care and Protection of Children) Act, 2000	230	21	251	13	1	14	1504	191	1695
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act	0	0	0	1	0	1	1	0	1
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	9	0	9	0	0	0	61	11	72
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	4	0	4	0	0	0	28	0	28
56	Other SLL Crimes	341680	1713	343393	16941	100	17041	3408418	11855	3420273
	Total Cognizable SLL Crimes	567123	38366	605489	35890	3014	38904	4713103	144127	4857230

Table 12.3
Disposal of Persons Arrested under IPC by Police During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Murder	16852	674	21468	1048	38320	1722
2	Attempt to commit Murder	11946	351	25129	1133	37075	1484
3	Culpable Homicide not amounting to Murder	1355	26	1850	53	3205	79
4	Attempt to commit Culpable Homicide	629	23	2055	27	2684	50
5	Rape	6513	60	9374	243	15887	303
	5.1 Custodial Rape	21	0	27	0	48	0
	5.1.1 Gang Rape	0	0	0	0	0	0
	5.1.2 Other Rape	21	0	27	0	48	0
	5.2 Rape other than Custodial	6492	60	9347	243	15839	303
	5.2.1 Gang Rape	397	1	507	23	904	24
	5.2.2 Other Rape	6095	59	8840	220	14935	279
6	Attempt to commit Rape	594	2	849	3	1443	5
7	Kidnapping & Abduction	13928	286	28454	809	42382	1095
	7.1 Kidnapping & Abduction	1950	61	7271	262	9221	323
	7.2 Kidnaping & Abduction in order to Murder	1328	1	816	5	2144	6
	7.3 Kidnapping for Ransom	309	4	524	6	833	10
	7.4 Kidnapping & Abduction of Women to compel her for marriage	7694	124	13946	327	21640	451
	7.5 Other Kidnapping	2647	96	5897	209	8544	305
8	Dacoity	6225	9	6484	89	12709	98
	8.1 Dacoity with Murder	85	0	44	4	129	4
	8.2 Other Dacoity	6140	9	6440	85	12580	94
9	Making Preparation and Assembly for committing Dacoity	2732	3	3669	6	6401	9
10	Robbery	10144	39	14370	105	24514	144
11	Criminal Trespass/Burglary	13316	60	27541	355	40857	415
	11.1 Criminal Trespass/Burglary	10295	29	19533	230	29828	259
	11.2 House Trespass & House Breaking	3021	31	8008	125	11029	156
12	Theft	46439	465	94102	1649	140541	2114
	12.1 Auto Theft	14485	12	27485	50	41970	62
	12.2 Other Thefts	31954	453	66617	1599	98571	2052
13	Unlawful Assembly	1034	21	13139	933	14173	954
14	Riots	27561	424	79850	4768	107411	5192
	14.1 Communal	387	0	1941	5	2328	5
	14.2 Industrial	18	0	192	0	210	0
	14.3 Political	272	20	3098	66	3370	86
	14.4 Caste Conflict	366	12	1473	44	1839	56
	14.4.1 SC/STs Vs. Non-SCs/STs	24	0	338	8	362	8
	14.4.2 Other Caste Riots	342	12	1135	36	1477	48
	14.5 Agrarian	139	7	514	21	653	28
	14.6 Students	127	22	351	4	478	26
	14.7 Sectarian	0	0	45	0	45	0
	14.8 Other Riots	26252	363	72236	4628	98488	4991
15	Criminal Breach of Trust	4840	46	12669	268	17509	314
16	Cheating	16225	313	61693	1945	77918	2258
17	Forgery	1175	12	3545	137	4720	149

Table 12.3

Disposal of Persons Arrested under IPC by Police During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
18	Counterfeiting	816	11	1646	19	2462	30
18.1	Offences related to Counterfeit Coin	36	0	37	0	73	0
18.2	Counterfeiting Government Stamp	0	0	2	0	2	0
18.3	Counterfeit Currency & Bank Notes	780	11	1607	19	2387	30
18.3.1	Counterfeiting Currency Notes or Bank Notes	342	3	831	12	1173	15
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	329	4	588	7	917	11
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	84	1	150	0	234	1
18.3.4	Make/Possess materials for Forging or Counterfeiting Currency/Bank notes	5	3	18	0	23	3
18.3.5	Make/Use documents resembling Currency Notes/Bank Notes	20	0	20	0	40	0
19	Arson	1438	4	6421	89	7859	93
20	Grievous Hurt	19869	794	35836	1963	55705	2757
20.1	Grievous Hurt	19833	794	35798	1962	55631	2756
20.2	Acid attack	33	0	20	1	53	1
20.3	Attempt to Acid Attack	3	0	18	0	21	0
21	Dowry Deaths	4001	335	4677	860	8678	1195
22	Assault on Women with Intent to Outrage Her Modesty	4867	45	17659	479	22526	524
22.1	Sexual Harassment	1262	7	4215	68	5477	75
22.2	Assault on Women with Intent to Disrobe	368	3	1442	24	1810	27
22.3	Voyeurism	104	0	284	0	388	0
22.4	Stalking	203	0	1017	2	1220	2
22.5	Others	2930	35	10701	385	13631	420
23	Insult to the Modesty of Women	605	0	3532	63	4137	63
23.1	At Office Premises	4	0	26	0	30	0
23.2	Places related to Work other than Office	13	0	257	0	270	0
23.3	In Public Transport system	2	0	30	0	32	0
23.4	in Other Places	586	0	3219	63	3805	63
24	Cruelty by Husband or his Relatives	13652	1865	47149	9539	60801	11404
25	Importation of Girls from Foreign Country	14	0	10	0	24	0
26	Causing Death by Negligence	9143	39	26934	97	36077	136
26.1	Deaths due to Negligent Driving/Act	7498	36	23472	82	30970	118
26.2	Deaths due to Other Causes	1645	3	3462	15	5107	18
27	Offences against State	130	0	152	1	282	1
27.1	Sedition	39	0	12	0	51	0
27.2	Other Offences against State	91	0	140	1	231	1
28	Offences Promoting Enmity Between Different Groups	51	0	601	3	652	3
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	50	0	593	3	643	3
28.2	Imputation & Assertions Prejudicial to National Integration	1	0	8	0	9	0
29	Extortion	1050	13	2301	49	3351	62
30	Disclosure of Identity of Victims	1	0	1	0	2	0
31	Causing Injuries under Rash Driving Act	7716	23	54308	291	62024	314
32	Human Trafficking (Section 370 & 370A)	152	2	392	73	544	75
33	Unnatural Offences	84	3	264	7	348	10
34	Other IPC Crimes	66469	2630	247546	18803	314015	21433
Total Cognizable IPC Crimes		311566	8578	855670	45907	1167236	54485

Table 12.3 - Page: 2 of 6

Table 12.3 (Continued)

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Murder	58185	3974	5067	196	54361	3679
2	Attempt to commit Murder	90044	3893	3761	85	81267	3287
3	Culpable Homicide not amounting to Murder	6298	188	614	16	5332	163
4	Attempt to commit Culpable Homicide	9614	281	271	4	8010	266
5	Rape	40915	1121	2252	73	38529	965
	5.1 Custodial Rape	134	0	18	0	136	0
	5.1.1 Gang Rape	10	0	0	0	4	0
	5.1.2 Other Rape	124	0	18	0	132	0
	5.2 Rape other than Custodial	40781	1121	2234	73	38393	965
	5.2.1 Gang Rape	4647	60	514	9	3968	53
	5.2.2 Other Rape	36134	1061	1720	64	34425	912
6	Attempt to commit Rape	4334	4	220	0	3886	6
7	Kidnapping & Abduction	71067	2490	15391	429	52522	2092
	7.1 Kidnapping & Abduction	16216	706	2451	144	13432	530
	7.2 Kidnaping & Abduction in order to Murder	1877	33	469	6	1292	24
	7.3 Kidnapping for Ransom	1642	25	101	1	1528	24
	7.4 Kidnapping & Abduction of Women to Compel Her for Marriage	37251	1236	10737	236	24046	1053
	7.5 Other Kidnapping	14081	490	1633	42	12224	461
8	Dacoity	16314	173	952	2	15840	179
	8.1 Dacoity with Murder	306	1	4	0	313	5
	8.2 Other Dacoity	16008	172	948	2	15527	174
9	Making Preparation and Assembly for committing Dacoity	15162	23	61	0	14183	13
10	Robbery	46414	485	2203	13	42520	401
11	Criminal Trespass/Burglary	78146	1233	6592	37	69429	1202
	11.1 Criminal Trespass/Burglary	58660	767	5340	27	50455	748
	11.2 House Trespass & House Breaking	19486	466	1252	10	18974	454
12	Theft	217994	4562	21762	307	191883	4150
	12.1 Auto Theft	71672	58	5090	0	63340	93
	12.2 Other Thefts	146322	4504	16672	307	128543	4057
13	Unlawful Assembly	65759	3716	35139	492	35948	3683
14	Riots	279691	14598	14522	383	249286	13784
	14.1 Communal	5270	100	102	0	4336	61
	14.2 Industrial	1230	92	90	0	919	92
	14.3 Political	11355	280	56	2	10215	287
	14.4 Caste Conflict	12118	450	657	16	10164	403
	14.4.1 SC/STs Vs. Non-SCs/STs	6906	141	468	10	5536	127
	14.4.2 Other Caste Riots	5212	309	189	6	4628	276
	14.5 Agrarian	9868	485	604	4	7171	410
	14.6 Students	3585	15	177	0	2107	37
	14.7 Sectarian	6394	248	454	108	3417	138
	14.8 Other Riots	229871	12928	12382	253	210957	12356
15	Criminal Breach of Trust	23888	636	3200	56	18575	495
16	Cheating	108007	4909	14975	333	87251	3816
17	Forgery	13662	476	1212	2	9349	357

TABLE 12.3 - Page: 3 of 6

Table 12.3 (Continued)

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
18	Counterfeiting	2028	61	73	2	2152	66
18.1	Offences related to Counterfeit Coin	26	0	0	0	33	0
18.2	Counterfeiting Government Stamp	1	0	0	0	0	0
18.3	Counterfeit Currency & Bank Notes	2001	61	73	2	2119	66
18.3.1	Counterfeiting Currency Notes or Bank Notes	733	20	40	0	892	25
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	964	24	24	0	959	30
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	274	17	6	0	240	10
18.3.4	Make/Possess materials for Forging or Counterfeiting currency/Bank notes	27	0	1	2	22	1
18.3.5	Make/Use documents resembling Currency Notes/Bank Notes	3	0	2	0	6	0
19	Arson	10422	239	1060	7	9465	207
20	Grievous Hurt	139441	6795	7453	675	132570	6170
20.1	Grievous Hurt	139096	6771	7429	675	132298	6154
20.2	Acid attack	282	23	20	0	227	16
20.3	Attempt to Acid Attack	63	1	4	0	45	0
21	Dowry Deaths	15793	4180	2793	649	13595	3401
22	Assault on women with intent to outrage her Modesty	98202	3369	4443	65	88073	2824
22.1	Sexual Harassment	30632	466	1791	8	26527	384
22.2	Assault on women with intent to Disrobe	9822	341	731	26	8326	255
22.3	Voyeurism	967	12	42	0	887	9
22.4	Stalking	6616	78	171	0	5537	61
22.5	Others	50165	2472	1708	31	46796	2115
23	Insult to the Modesty of Women	9639	231	317	0	9069	191
23.1	At Office premises	92	0	2	0	71	0
23.2	Places related to work other than Office	783	64	10	0	591	46
23.3	In Public Transport system	375	17	12	0	326	12
23.4	in Other Places	8389	150	293	0	8081	133
24	Cruelty by Husband or his Relatives	151334	35733	14767	3554	140719	30886
25	Importation of Girls from Foreign Country	8	2	3	0	11	0
26	Causing Death by Negligence	116500	259	4169	3	112578	251
26.1	Deaths due to negligent driving/act	110926	210	3886	2	106965	208
26.2	Deaths due to Other Causes	5574	49	283	1	5613	43
27	Offences against State	237	1	8	0	81	1
27.1	Sedition	73	0	3	0	13	0
27.2	Other offences against State	164	1	5	0	68	1
28	Offences promoting enmity between different groups	917	24	34	0	868	24
28.1	Promoting enmity on ground of religion race and place of Birth	864	24	30	0	833	24
28.2	Imputation & assertions prejudicial to national integration	53	0	4	0	35	0
29	Extortion	13184	288	1006	7	9956	222
30	Disclosure of Identity of Victims	0	0	1	0	0	0
31	Causing Injuries under Rash Driving Act	424134	2301	6006	6	414706	2019
32	Human Trafficking (Section 370 & 370A)	1523	223	40	0	1331	166
33	Unnatural Offences	1475	16	44	0	1249	18
34	Other IPC crimes	1327213	82568	65164	2568	1224729	74854
	Total Cognizable IPC crimes	3457544	179052	235575	9964	3139323	159838

Table 12.3 (Concluded)

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
CRIME HEAD:					
1	Murder	16468	682	20609	1139
2	Attempt to commit Murder	12672	518	29419	1487
3	Culpable Homicide not amounting to Murder	1260	25	2297	63
4	Attempt to commit Culpable Homicide	830	9	3187	52
5	Rape	5586	82	10435	304
	5.1 Custodial Rape	9	0	19	0
	5.1.1 Gang Rape	2	0	4	0
	5.1.2 Other Rape	7	0	15	0
	5.2 Rape other than Custodial	5577	82	10416	304
	5.2.1 Gang Rape	436	1	633	21
	5.2.2 Other Rape	5141	81	9783	283
6	Attempt to commit Rape	597	0	1074	3
7	Kidnapping & Abduction	13423	247	32113	817
	7.1 Kidnapping & Abduction	2240	87	7314	268
	7.2 Kidnaping & Abduction in order to Murder	1389	3	871	6
	7.3 Kidnapping for Ransom	307	5	539	5
	7.4 Kidnapping & Abduction of Women to compel her for marriage	6940	76	17168	322
	7.5 Other Kidnapping	2547	76	6221	216
8	Dacoity	5422	26	6809	64
	8.1 Dacoity with Murder	75	0	43	0
	8.2 Other Dacoity	5347	26	6766	64
9	Making Preparation and Assembly for committing Dacoity	2886	0	4433	19
10	Robbery	9854	33	16351	182
11	Criminal Trespass/Burglary	12058	65	30924	344
	11.1 Criminal Trespass/Burglary	9410	43	23283	208
	11.2 House Trespass & House Breaking	2648	22	7641	136
12	Theft	40184	387	104706	1832
	12.1 Auto Theft	12598	2	32614	25
	12.2 Other Thefts	27586	385	72092	1807
13	Unlawful Assembly	932	21	7913	474
14	Riots	29257	683	94037	4940
	14.1 Communal	644	0	2516	44
	14.2 Industrial	168	0	263	0
	14.3 Political	512	21	3942	56
	14.4 Caste Conflict	815	15	2321	72
	14.4.1 SC/STs Vs. Non-SCs/STs	91	0	1173	12
	14.4.2 Other Caste Riots	724	15	1148	60
	14.5 Agrarian	607	8	2139	91
	14.6 Students	58	0	1721	4
	14.7 Sectarian	409	0	2159	2
	14.8 Other Riots	26044	639	78976	4671
15	Criminal Breach of Trust	3989	40	15633	359
16	Cheating	17701	389	65998	2629
17	Forgery	1579	28	6242	238

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Table 12.3 (Concluded)

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
18	Counterfeiting	504	4	1761	19
18.1	Offences related to Counterfeit Coin	10	0	56	0
18.2	Counterfeiting Government Stamp	0	0	3	0
18.3	Counterfeit Currency & Bank Notes	494	4	1702	19
18.3.1	Counterfeiting Currency Notes or Bank Notes	233	1	741	9
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	190	0	708	5
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	50	3	212	5
18.3.4	Make/Possess materials for Forging or Counterfeiting Currency/Bank Notes	4	0	23	0
18.3.5	Make/Use documents resembling Currency Notes/Bank Notes	17	0	18	0
19	Arson	1133	6	6623	112
20	Grievous Hurt	16554	516	38569	2191
20.1	Grievous Hurt	16513	515	38487	2183
20.2	Acid attack	27	0	61	8
20.3	Attempt to Acid Attack	14	1	21	0
21	Dowry Deaths	3769	346	4314	979
22	Assault on women with intent to outrage her Modesty	5045	109	23167	895
22.1	Sexual Harassment	1619	24	6172	125
22.2	Assault on women with intent to Disrobe	655	19	1920	68
22.3	Voyeurism	58	0	368	3
22.4	Stalking	400	0	1728	19
22.5	Others	2313	66	12979	680
23	Insult to the Modesty of Women	577	27	3813	76
23.1	At Office premises	5	0	44	0
23.2	Places related to work other than Office	56	16	396	2
23.3	In Public Transport system	11	0	58	5
23.4	in Other Places	505	11	3315	69
24	Cruelty by Husband or his Relatives	9543	1666	47106	11031
25	Importation of Girls from Foreign Country	11	1	7	1
26	Causing Death by Negligence	5997	11	29833	130
26.1	Deaths due to negligent driving/act	5150	9	25895	109
26.2	Deaths due to Other Causes	847	2	3938	21
27	Offences against State	290	0	140	1
27.1	Sedition	97	0	11	0
27.2	Other offences against State	193	0	129	1
28	Offences promoting enmity between different groups	99	0	568	3
28.1	Promoting enmity on ground of religion race and place of Birth	96	0	548	3
28.2	Imputation & assertions prejudicial to national integration	3	0	20	0
29	Extortion	1478	13	4095	108
30	Disclosure of Identity of Victims	0	0	1	0
31	Causing Injuries under Rash Driving Act	6582	27	58864	563
32	Human Trafficking (Section 370 & 370A)	131	4	565	128
33	Unnatural Offences	199	0	331	8
34	Other IPC Crimes	59202	3080	292133	23499
	Total Cognizable IPC Crimes	285812	9045	964070	54690

Table 12.3 - Page: 6 of 6

Table 12.4

Disposal of Persons Arrested under IPC Crimes by Courts During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Murder	138540	2566	255726	9774	448627	16019
2	Attempt to commit Murder	112552	1459	313235	9664	507054	14410
3	Culpable Homicide not amounting to Murder	8625	131	24532	445	38489	739
4	Attempt to commit Culpable Homicide	1754	24	14402	201	24166	491
5	Rape	49153	304	92364	1270	180046	2539
	5.1 Custodial Rape	187	0	28	0	351	0
	5.1.1 Gang Rape	12	0	0	0	16	0
	5.1.2 Other Rape	175	0	28	0	335	0
	5.2 Rape other than Custodial	48966	304	92336	1270	179695	2539
	5.2.1 Gang Rape	2690	27	3285	30	9943	110
	5.2.2 Other Rape	46276	277	89051	1240	169752	2429
6	Attempt to commit Rape	1796	7	3102	23	8784	36
7	Kidnapping & Abduction	65668	1177	161753	4867	279943	8136
	7.1 Kidnapping & Abduction	13009	142	34390	1175	60831	1847
	7.2 Kidnaping & Abduction in order to Murder	12491	18	8994	37	22777	79
	7.3 Kidnapping for Ransom	1285	7	2506	41	5319	72
	7.4 Kidnapping & Abduction of Women to compel her for marriage	27431	730	71823	2120	123300	3903
	7.5 Other Kidnapping	11452	280	44040	1494	67716	2235
8	Dacoity	46995	33	109325	705	172160	917
	8.1 Dacoity with Murder	640	0	825	2	1778	7
	8.2 Other Dacoity	46355	33	108500	703	170382	910
9	Making Preparation and Assembly for committing Dacoity	16644	3	56775	14	87602	30
10	Robbery	71437	137	166743	1056	280700	1594
11	Criminal Trespass/Burglary	105036	384	332958	3144	507423	4730
	11.1 Criminal Trespass/Burglary	76749	276	230415	2016	357619	3040
	11.2 House Trespass & House Breaking	28287	108	102543	1128	149804	1690
12	Theft	247873	1196	900798	14046	1340554	19392
	12.1 Auto Theft	57915	20	205268	76	326523	189
	12.2 Other Thefts	189958	1176	695530	13970	1014031	19203
13	Unlawful Assembly	10575	212	105151	7023	151674	10918
14	Riots	413906	3311	1938826	52503	2602018	69598
	14.1 Communal	1289	2	17370	495	22995	558
	14.2 Industrial	445	23	5288	86	6652	201
	14.3 Political	4202	10	42208	655	56625	952
	14.4 Caste Conflict	4739	84	41171	783	56074	1270
	14.4.1 SC/STs Vs. Non-SCs/STs	434	17	4494	226	10464	370
	14.4.2 Other Caste Riots	4305	67	36677	557	45610	900
	14.5 Agrarian	3289	183	6814	326	17274	919
	14.6 Students	268	3	4819	17	7194	57
	14.7 Sectarian	34	0	230	0	3681	138
	14.8 Other Riots	399640	3006	1820926	50141	2431523	65503
15	Criminal Breach of Trust	29804	233	110736	1828	159115	2556
16	Cheating	79656	1035	347307	8891	514214	13742
17	Forgery	2723	64	21051	508	33123	929

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Table 12.4

Disposal of Persons Arrested under IPC Crimes by Courts During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
18	Counterfeiting	5644	30	9635	53	17431	149
	18.1 Offences related to Counterfeit Coin	1020	0	660	0	1713	0
	18.2 Counterfeiting Government Stamp	5	0	9	0	14	0
	18.3 Counterfeit currency & Bank notes	4619	30	8966	53	15704	149
	18.3.1 Counterfeiting currency notes or Bank notes	2574	12	5045	25	8511	62
	18.3.2 Using forged or counterfeit currency/Bank notes	1718	8	2632	18	5309	56
	18.3.3 Possession of forged or counterfeiting currency / Bank notes	189	10	982	8	1411	28
	18.3.4 Make/Possess materials for forging or counterfeiting currency/Bank notes	14	0	56	0	92	1
	18.3.5 Make/Use documents resembling currency notes/Bank notes	124	0	251	2	381	2
19	Arson	11969	81	51889	737	73323	1025
20	Grievous Hurt	266108	4511	907004	20726	1305682	31407
	20.1 Grievous Hurt	265914	4506	906601	20711	1304813	31371
	20.2 Acid attack	169	5	377	15	773	36
	20.3 Attempt to Acid Attack	25	0	26	0	96	0
21	Dowry Deaths	23478	2601	55960	9814	93033	15816
22	Assault on women with Intent to Outrage her Modesty	47364	226	244628	3832	380065	6882
	22.1 Sexual Harassment	9073	33	46614	457	82214	874
	22.2 Assault on Women with Intent to Disrobe	1921	28	9235	151	19482	434
	22.3 Voyeurism	326	0	1943	10	3156	19
	22.4 Stalking	2171	0	5830	28	13538	89
	22.5 Others	33873	165	181006	3186	261675	5466
23	Insult to the Modesty of Women	5973	7	32460	329	47502	527
	23.1 At Office premises	8	0	197	0	276	0
	23.2 Places Related to Work Other than Office	217	0	1742	2	2550	48
	23.3 In Public Transport System	42	0	436	5	804	17
	23.4 in Other Places	5706	7	30085	322	43872	462
24	Cruelty by Husband or His Relatives	147266	14872	594797	110920	882782	156678
25	Importation of Girls from Foreign Country	411	3	69	1	491	4
26	Causing Death by Negligence	70133	134	387140	466	569851	851
	26.1 Deaths due to Negligent Driving/Act	64166	128	364707	370	535838	706
	26.2 Deaths due to Other Causes	5967	6	22433	96	34013	145
27	Offences against State	65	3	319	1	465	5
	27.1 Sedition	2	3	20	0	35	3
	27.2 Other Offences Against State	63	0	299	1	430	2
28	Offences Promoting Enmity Between Different Groups	59	0	1104	11	2031	35
	28.1 Promoting Enmity on Ground of Religion Race and Place of Birth	52	0	1096	11	1981	35
	28.2 Imputation & Assertions Prejudicial to National Integration	7	0	8	0	50	0
29	Extortion	2582	25	13766	206	26304	453
30	Disclosure of Identity of Victims	1	0	29	2	30	2
31	Causing Injuries under Rash Driving Act	70118	196	600672	2620	1085496	4835
32	Human Trafficking (Section 370 & 370A)	402	57	382	70	2115	293
33	Unnatural Offences	480	0	1488	14	3217	32
34	Other IPC Crimes	994399	23666	4024628	166613	6243756	265133
	Total Cognizable IPC Crimes	3049189	58688	11880754	432377	18069266	650903

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Table 12.4
Disposal of Persons Arrested under IPC Crimes by Courts During 2015 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts*		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Murder	956	11	171	20	39373	1977
2	Attempt to commit Murder	648	43	327	19	47146	1895
3	Culpable Homicide not Amounting to Murder	38	0	40	4	3874	76
4	Attempt to Commit Culpable Homicide	7	0	31	1	2730	69
5	Rape	246	2	144	1	24059	427
	5.1 Custodial Rape	0	0	0	0	33	0
	5.1.1 Gang Rape	0	0	0	0	2	0
	5.1.2 Other Rape	0	0	0	0	31	0
	5.2 Rape other than Custodial	246	2	144	1	24026	427
	5.2.1 Gang Rape	5	0	10	0	1332	19
	5.2.2 Other Rape	241	2	134	1	22694	408
6	Attempt to Commit Rape	13	0	10	0	1295	5
7	Kidnapping & Abduction	605	20	508	44	30024	946
	7.1 Kidnapping & Abduction	88	1	105	17	6829	246
	7.2 Kidnaping & Abduction in Order to Murder	17	0	9	0	1745	16
	7.3 Kidnapping for Ransom	13	0	4	0	454	8
	7.4 Kidnapping & Abduction of Women to Compel Her for Marriage	329	8	341	26	13435	412
	7.5 Other Kidnapping	158	11	49	1	7561	264
8	Dacoity	117	7	133	0	11468	44
	8.1 Dacoity with Murder	0	0	0	0	74	0
	8.2 Other Dacoity	117	7	133	0	11394	44
9	Making Preparation and Assembly for Committing Dacoity	24	0	35	0	6220	4
10	Robbery	193	2	379	0	23437	148
11	Criminal Trespass/Burglary	1636	32	942	15	46740	561
	11.1 Criminal Trespass/Burglary	866	19	105	2	33975	382
	11.2 House Trespass & House Breaking	770	13	837	13	12765	179
12	Theft	12394	355	3413	163	120826	2110
	12.1 Auto Theft	3162	0	196	0	31514	29
	12.2 Other Thefts	9232	355	3217	163	89312	2081
13	Unlawful Assembly	483	56	360	7	15011	1628
14	Riots	14083	741	5274	153	185759	8968
	14.1 Communal	80	0	1	0	1736	54
	14.2 Industrial	16	0	0	0	301	14
	14.3 Political	173	6	41	0	7707	208
	14.4 Caste Conflict	349	20	0	0	3415	128
	14.4.1 SC/STs Vs. Non-SCs/STs	0	0	0	0	621	31
	14.4.2 Other Caste Riots	349	20	0	0	2794	97
	14.5 Agrarian	42	8	14	0	1498	71
	14.6 Students	7	0	0	0	938	7
	14.7 Sectarian	0	0	0	0	80	0
	14.8 Other Riots	13416	707	5218	153	170084	8486
15	Criminal Breach of Trust	401	19	179	4	10760	189
16	Cheating	4195	352	408	17	41083	1704
17	Forgery	163	15	29	1	3910	96

Table 12.4 - Page: 3 of 8

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

Table 12.4
Disposal of Persons Arrested under IPC Crimes by Courts During 2015 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts*		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
18	Counterfeiting	6	0	7	0	1307	20
18.1	Offences Related to Counterfeit Coin	2	0	0	0	50	0
18.2	Counterfeiting Government Stamp	0	0	0	0	2	0
18.3	Counterfeit Currency & Bank Notes	4	0	7	0	1255	20
18.3.1	Counterfeiting Currency Notes or Bank Notes	0	0	7	0	675	15
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	4	0	0	0	422	2
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	0	0	0	0	123	3
18.3.4	Make/Possess Materials for Forging or Counterfeiting Currency/Bank Note	0	0	0	0	11	0
18.3.5	Make/Use Documents Resembling Currency Notes/Bank Notes	0	0	0	0	24	0
19	Arson	168	15	85	4	7100	158
20	Grievous Hurt	27253	509	4159	128	122844	4411
20.1	Grievous Hurt	27253	509	4159	128	122800	4411
20.2	Acid Attack	0	0	0	0	34	0
20.3	Attempt to Acid Attack	0	0	0	0	10	0
21	Dowry Deaths	291	22	267	118	11324	2251
22	Assault on Women with Intent to Outrage Her Modesty	5373	166	635	11	46633	998
22.1	Sexual Harassment	1877	15	245	2	11239	121
22.2	Assault on Women with Intent to Disrobe	297	25	0	0	2680	59
22.3	Voyeurism	27	1	0	0	288	3
22.4	Stalking	153	5	18	0	1683	12
22.5	Others	3019	120	372	9	30743	803
23	Insult to the Modesty of Women	1812	24	69	0	5333	111
23.1	At Office premises	2	0	0	0	41	0
23.2	Places Related to Work Other than Office	135	0	20	0	357	31
23.3	In Public Transport system	41	0	2	0	68	3
23.4	in Other Places	1634	24	47	0	4867	77
24	Cruelty by Husband or his Relatives	15457	2593	2752	670	87387	19737
25	Importation of Girls from Foreign Country	1	0	0	0	10	0
26	Causing Death by Negligence	2705	6	822	0	71800	171
26.1	Deaths due to negligent driving/act	2680	6	631	0	68397	155
26.2	Deaths due to Other Causes	25	0	191	0	3403	16
27	Offences against State	0	0	0	0	40	0
27.1	Sedition	0	0	0	0	11	0
27.2	Other Offences Against State	0	0	0	0	29	0
28	Offences Promoting Enmity Between Different Groups	2	0	1	0	108	1
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	2	0	1	0	107	1
28.2	Imputation & Assertions Prejudicial to National Integration	0	0	0	0	1	0
29	Extortion	159	8	23	1	3362	36
30	Disclosure of Identity of Victims	0	0	0	0	0	0
31	Causing Injuries under Rash Driving Act	9084	95	1341	0	307915	1184
32	Human Trafficking (Section 370 & 370A)	17	0	7	0	166	25
33	Unnatural Offences	2	0	6	0	445	1
34	Other IPC Crimes	98231	6928	14206	708	803341	44255
	Total Cognizable IPC Crimes	196763	12021	36763	2089	2082830	94206

Table 12.4 - Page: 4 of 8

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

Table 12.4
Disposal of Persons Arrested under IPC Crimes by Courts During 2015 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	Murder	15541	540	23132	1404	700	33
2	Attempt to Commit Murder	12293	316	33929	1560	924	19
3	Culpable Homicide not Amounting to Murder	1448	18	2366	58	60	0
4	Attempt to Commit Culpable Homicide	676	15	1988	52	66	2
5	Rape	7137	48	16471	378	451	1
	5.1 Custodial Rape	14	0	15	0	4	0
	5.1.1 Gang Rape	2	0	0	0	0	0
	5.1.2 Other Rape	12	0	15	0	4	0
	5.2 Rape other than Custodial	7123	48	16456	378	447	1
	5.2.1 Gang Rape	597	6	721	13	14	0
	5.2.2 Other Rape	6526	42	15735	365	433	1
6	Attempt to Commit Rape	247	0	1033	5	15	0
7	Kidnapping & Abduction	7092	193	22237	728	695	25
	7.1 Kidnapping & Abduction	1610	65	5084	181	135	0
	7.2 Kidnaping & Abduction in Order to Murder	453	4	1153	12	139	0
	7.3 Kidnapping for Ransom	156	0	293	5	5	3
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	3196	88	10076	313	163	11
	7.5 Other Kidnapping	1677	36	5631	217	253	11
8	Dacoity	2059	3	9313	39	96	2
	8.1 Dacoity with Murder	31	0	43	0	0	0
	8.2 Other Dacoity	2028	3	9270	39	96	2
9	Making Preparation and Assembly for Committing Dacoity	967	0	5203	4	50	0
10	Robbery	7283	34	15681	113	473	1
11	Criminal Trespass/Burglary	15322	139	30707	416	711	6
	11.1 Criminal Trespass/Burglary	11225	79	22248	299	502	4
	11.2 House Trespass & House Breaking	4097	60	8459	117	209	2
12	Theft	40291	625	77877	1459	2658	26
	12.1 Auto Theft	11794	7	19198	22	522	0
	12.2 Other Thefts	28497	618	58679	1437	2136	26
13	Unlawful Assembly	3118	323	11367	1265	526	40
14	Riots	33383	917	149994	7942	2382	109
	14.1 Communal	155	7	1551	47	30	0
	14.2 Industrial	36	0	265	14	0	0
	14.3 Political	513	0	7079	208	115	0
	14.4 Caste Conflict	308	8	3070	120	37	0
	14.4.1 SC/STs Vs. Non-SCs/STs	67	2	535	29	19	0
	14.4.2 Other Caste Riots	241	6	2535	91	18	0
	14.5 Agrarian	348	13	1085	50	65	8
	14.6 Students	35	0	903	7	0	0
	14.7 Sectarian	11	0	69	0	0	0
	14.8 Other Riots	31977	889	135972	7496	2135	101
15	Criminal Breach of Trust	2657	24	7905	164	198	1
16	Cheating	10699	276	29636	1402	748	26
17	Forgery	1340	15	2503	77	67	4

Table 12.4 - Page: 5 of 8

Table 12.4
Disposal of Persons Arrested under IPC Crimes by Courts During 2015 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
18	Counterfeiting	363	8	936	12	8	0
18.1	Offences Related to Counterfeit Coin	14	0	36	0	0	0
18.2	Counterfeiting Government Stamp	2	0	0	0	0	0
18.3	Counterfeit Currency & Bank notes	347	8	900	12	8	0
18.3.1	Counterfeiting Currency Notes or Bank Notes	139	5	533	10	3	0
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	143	0	277	2	2	0
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	46	3	74	0	3	0
18.3.4	Make/Possess Materials for Forging or Counterfeiting Currency/Bank Note	6	0	5	0	0	0
18.3.5	Make/Use Documents Resembling Currency Notes/Bank Notes	13	0	11	0	0	0
19	Arson	1169	7	5845	151	86	0
20	Grievous Hurt	38501	877	81446	3368	2897	166
20.1	Grievous Hurt	38480	877	81423	3368	2897	166
20.2	Acid Attack	18	0	16	0	0	0
20.3	Attempt to Acid Attack	3	0	7	0	0	0
21	Dowry Deaths	3829	795	7321	1433	174	23
22	Assault on Women with Intent to Outrage her Modesty	11269	73	34622	918	742	7
22.1	Sexual Harassment	3370	9	7632	112	237	0
22.2	Assault on Women with Intent to Disrobe	544	0	2099	59	37	0
22.3	Voyeurism	106	0	178	3	4	0
22.4	Stalking	473	0	1192	12	18	0
22.5	Others	6776	64	23521	732	446	7
23	Insult to the Modesty of Women	1105	3	4028	105	200	3
23.1	At Office Premises	5	0	34	0	2	0
23.2	Places Related to Work Other Than Office	110	0	242	31	5	0
23.3	In Public Transport system	13	0	55	3	0	0
23.4	in Other Places	977	3	3697	71	193	3
24	Cruelty by Husband or his Relatives	14019	2838	71638	16565	1730	334
25	Importation of Girls from Foreign Country	4	0	6	0	0	0
26	Causing Death by Negligence	19016	32	50228	128	2556	11
26.1	Deaths due to negligent driving/act	18309	30	47613	115	2475	10
26.2	Deaths due to Other Causes	707	2	2615	13	81	1
27	Offences against State	5	0	35	0	0	0
27.1	Sedition	0	0	11	0	0	0
27.2	Other Offences Against State	5	0	24	0	0	0
28	Offences Promoting Enmity Between Different Groups	11	0	97	1	0	0
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	11	0	96	1	0	0
28.2	Imputation & Assertions Prejudicial to National Integration	0	0	1	0	0	0
29	Extortion	753	7	2524	27	85	2
30	Disclosure of Identity of Victims	0	0	0	0	0	0
31	Causing Injuries under Rash Driving Act	245057	878	60307	296	2551	10
32	Human Trafficking (Section 370 & 370A)	59	10	106	15	1	0
33	Unnatural Offences	206	1	238	0	1	0
34	Other IPC Crimes	350423	12656	439480	30652	13438	947
Total Cognizable IPC Crimes		847342	21671	1200199	70737	35289	1798

Table 12.4 - Page: 6 of 8

Table 12.4
Disposal of Persons Arrested under IPC Crimes by Courts During 2015 (Concluded)

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	Murder	137787	2813	270340	11198
2	Attempt to Commit Murder	117889	1351	341044	11102
3	Culpable Homicide not Amounting to Murder	8676	86	25861	573
4	Attempt to Commit Culpable Homicide	2464	77	18934	344
5	Rape	47861	429	107736	1680
	5.1 Custodial Rape	206	0	112	0
	5.1.1 Gang Rape	13	0	1	0
	5.1.2 Other Rape	193	0	111	0
	5.2 Rape other than Custodial	47655	429	107624	1680
	5.2.1 Gang Rape	3615	27	4981	64
	5.2.2 Other Rape	44040	402	102643	1616
6	Attempt to Commit Rape	1939	5	5527	26
7	Kidnapping & Abduction	66636	822	182170	6304
	7.1 Kidnapping & Abduction	15195	281	38614	1302
	7.2 Kidnaping & Abduction in Order to Murder	11973	6	9033	57
	7.3 Kidnapping for Ransom	1491	11	3357	53
	7.4 Kidnapping & Abduction of Women to Compel her for Marriage	26919	291	82276	3166
	7.5 Other Kidnapping	11058	233	48890	1726
8	Dacoity	43439	61	117003	805
	8.1 Dacoity with Murder	649	0	1055	7
	8.2 Other Dacoity	42790	61	115948	798
9	Making Preparation and Assembly for Committing Dacoity	17825	5	63498	21
10	Robbery	81576	198	175115	1246
11	Criminal Trespass/Burglary	111189	433	346916	3689
	11.1 Criminal Trespass/Burglary	81371	263	241302	2374
	11.2 House Trespass & House Breaking	29818	170	105614	1315
12	Theft	267527	1743	936394	15021
	12.1 Auto Theft	69954	24	221697	136
	12.2 Other Thefts	197573	1719	714697	14885
13	Unlawful Assembly	15585	221	120235	9006
14	Riots	361959	2953	2034943	56783
	14.1 Communal	1338	9	19840	495
	14.2 Industrial	523	76	5812	111
	14.3 Political	3573	26	45131	712
	14.4 Caste Conflict	9206	46	43104	1076
	14.4.1 SC/STs Vs. Non-SCs/STs	988	11	8855	328
	14.4.2 Other Caste Riots	8218	35	34249	748
	14.5 Agrarian	3239	178	12481	662
	14.6 Students	230	0	6019	50
	14.7 Sectarian	379	0	3222	138
	14.8 Other Riots	343471	2618	1899334	53539
15	Criminal Breach of Trust	32411	218	115364	2126
16	Cheating	86049	1309	382479	10360
17	Forgery	4664	57	24357	760

Table 12.4
Disposal of Persons Arrested under IPC Crimes by Courts During 2015 (Concluded)

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
18	Counterfeiting	5076	26	11035	103
18.1	Offences Related to Counterfeit Coin	882	0	779	0
18.2	Counterfeiting Government Stamp	3	0	9	0
18.3	Counterfeit Currency & Bank notes	4191	26	10247	103
18.3.1	Counterfeiting Currency Notes or Bank Notes	2298	4	5531	43
18.3.2	Using Forged or Counterfeit Currency/Bank Notes	1544	12	3339	42
18.3.3	Possession of Forged or Counterfeiting Currency / Bank Notes	221	10	1067	15
18.3.4	Make/Possess Materials for Forging or Counterfeiting Currency/Bank Notes	13	0	68	1
18.3.5	Make/Use Documents Resembling Currency Notes/Bank Notes	115	0	242	2
19	Arson	11457	46	54513	802
20	Grievous Hurt	296728	4190	854698	22169
20.1	Grievous Hurt	296460	4185	854141	22138
20.2	Acid Attack	245	5	494	31
20.3	Attempt to Acid Attack	23	0	63	0
21	Dowry Deaths	23402	2302	57749	11123
22	Assault on Women with Intent to Outrage her Modesty	51356	315	276068	5392
22.1	Sexual Harassment	12805	68	56048	668
22.2	Assault on Women with Intent to Disrobe	3589	35	12916	315
22.3	Voyeurism	369	1	2472	14
22.4	Stalking	2261	7	9423	65
22.5	Others	32332	204	195209	4330
23	Insult to the Modesty of Women	5694	42	34594	350
23.1	At Office Premises	28	0	205	0
23.2	Places Related to Work Other Than Office	231	8	1807	9
23.3	In Public Transport system	163	0	530	14
23.4	in Other Places	5272	34	32052	327
24	Cruelty by Husband or his Relatives	131173	15444	646013	118234
25	Importation of Girls from Foreign Country	369	3	111	1
26	Causing Death by Negligence	73949	182	420575	492
26.1	Deaths due to negligent driving/act	68281	172	395849	373
26.2	Deaths due to Other Causes	5668	10	24726	119
27	Offences against State	60	4	365	1
27.1	Sedition	3	3	21	0
27.2	Other Offences Against State	57	1	344	1
28	Offences Promoting Enmity Between Different Groups	90	3	1830	31
28.1	Promoting Enmity on Ground of Religion Race and Place of Birth	76	3	1795	31
28.2	Imputation & Assertions Prejudicial to National Integration	14	0	35	0
29	Extortion	4516	57	18244	351
30	Disclosure of Identity of Victims	1	0	29	2
31	Causing Injuries under Rash Driving Act	75486	417	691670	3139
32	Human Trafficking (Section 370 & 370A)	552	106	1373	162
33	Unnatural Offences	627	2	2137	29
34	Other IPC Crimes	955217	23342	4372761	189900
Total Cognizable IPC crimes		3041229	59262	12711681	483325

Table 12.4 - Page: 8 of 8

Table 12.5

Disposal of Persons Arrested under Special & Local Laws by Police During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total col. 3+5=7 and Col. 4+6 = 8		Persons Arrested During the Year	
		Male	Female	Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
CRIME HEAD:									
1	Arms Act, 1959	5580	6	9333	15	14913	21	57943	37
2	Narcotic Drugs & Psychotropic Substances Act, 1985	12776	621	15738	608	28514	1229	58065	1560
3	Gambling Act, 1867	4630	8	34972	50	39602	58	379503	983
4	Excise Act, 1944	8343	162	16585	559	24928	721	213124	5821
5	Prohibition Act	7716	1467	56580	9186	64296	10653	413243	114392
6	Explosives and Explosive Substances Act	1179	0	2522	13	3701	13	5119	12
7	Immoral Traffic (Prevention) Act, 1956	449	196	3111	765	3560	961	4982	2350
	7.1 Under Section 5	163	57	832	208	995	265	2371	941
	7.2 Under Section 6	7	4	90	13	97	17	189	86
	7.3 Under Section 7	3	0	235	22	238	22	332	113
	7.4 Under Section 8	3	0	33	23	36	23	227	347
	7.5 Other Sections under ITP Act	273	135	1921	499	2194	634	1863	863
8	Indian Railways Act, 1989	10	0	38	0	48	0	926	87
9	Registration of Foreigners Act, 1939	443	21	293	21	736	42	97	8
10	Protection of Civil Rights Act, 1955	2	0	51	0	53	0	122	11
	10.1 PCR Act for crimes committed against SCs	2	0	40	0	42	0	119	9
	10.2 PCR Act for crimes committed against STs	0	0	0	0	0	0	0	0
	10.3 PCR Act for crimes committed against Others	0	0	11	0	11	0	3	2
11	Passport Act, 1967	322	19	1475	21	1797	40	830	96
12	Essential Commodities Act, 1955	1203	2	3615	20	4818	22	6339	52
13	Antiquities & Art Treasures Act, 1972	2	0	53	0	55	0	77	1
14	Dowry Prohibition Act, 1961	2879	208	4474	1147	7353	1355	17500	4568
15	Indecent Representation of Women (Prohibition) Act, 1986	7	1	16	0	23	1	76	0
16	Copyright Act, 1957	550	0	2780	8	3330	8	6492	10
17	Protection of Children from Sexual Offences Act	625	6	1818	18	2443	24	18443	208
18	SC/ST (Prevention of Atrocities) Act, 1989)	2716	10	6964	185	9680	195	12676	509
	18.1 POA Act for crimes committed against SCs	2448	8	6275	162	8723	170	11496	454
	18.2 POA Act for crimes committed against STs	268	2	689	23	957	25	1180	55
19	Forest Act, 1927	372	0	596	0	968	0	6335	9
20	Prohibition of Child Marriage Act, 2006	59	18	215	41	274	59	550	154
21	Protection of Women from Domestic Violence Act, 2005	49	0	42	2	91	2	532	8
22	Information Technology Act, 2000	406	8	2922	33	3328	41	4968	134
23	Official Secrets Act, 1923	7	0	8	0	15	0	12	0
24	Electricity Act, 2003	605	2	2615	55	3220	57	76370	251
25	Wildlife Protection Act, 1972	32	0	252	0	284	0	1249	14
26	Bonded Labour System (Abolition) Act, 1976	23	0	33	0	56	0	106	3
	26.1 Against SCs	1	0	4	0	5	0	19	0
	26.2 Against STs	0	0	0	0	0	0	4	0
	26.3 Against others	22	0	29	0	51	0	83	3
27	Environmental (Protection) Act, 1986	21	0	43	0	64	0	329	0
28	Air (Prevention & Control of Pollution) Act, 1981	9	0	26	0	35	0	85	0
29	Water (Prevention & Control of Pollution) Act, 1974	5	0	6	0	11	0	13	0
30	National Security Act, 1980	0	0	2	0	2	0	408	0
31	Unlawful Activities (Prevention) Act, 1967	585	57	625	32	1210	89	1095	33

Table 12.5

Disposal of Persons Arrested under Special & Local Laws by Police During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total col. 3+5=7 and Col. 4+6 = 8		Persons Arrested During the Year	
		Male	Female	Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
32	Young Persons (Harmful Publications) Act, 1956	6	0	0	0	6	0	0	0
33	Railway Property (Unlawful Possession) Act, 1966	1	0	0	0	1	0	4	0
34	Prevention of Damage to Public Property Act, 1984	441	1	1734	32	2175	33	7391	124
35	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0	13	1
36	Trade Marks Act, 1999	10	0	34	0	44	0	211	1
37	Prevention of Insults to National Honour Act, 1971	1	0	17	0	18	0	60	5
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0	0	0	3	0
39	Lotteries (Regulation) Act, 1998	52	0	413	5	465	5	3945	6
40	Citizenship Act, 1955	0	0	12	0	12	0	24	1
41	Foreigners Act, 1946	106	2	1890	2	1996	4	1626	608
42	Place of Worship (Special Provisions) Act, 1991	4	0	1	0	5	0	38	0
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	0	0	0	0	1	0
44	Representation of People Act, 1951	12	0	218	0	230	0	2115	13
45	Emigration Act, 1983	23	0	27	3	50	3	51	0
46	Juvenile Justice (Care and Protection of Children) Act, 2000	52	3	229	16	281	19	1504	191
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0	1	0
54	Pre-Natal Diagnostic Techniques (Reg. and Prev. of Misuse) Act, 1994	8	0	1	0	9	0	61	11
55	The Maritime Zones of India (Reg. of Fishing by Foreign Vessels) Act, 1981	0	0	7	0	7	0	28	0
56	Other SLL Crimes	13960	322	76579	3138	90539	3460	3408418	11855
Total Cognizable SLL Crimes		66281	3140	248965	15975	315246	19115	4713103	144127

TABLE 12.5 - Page: 2 of 4

Table 12.5
Disposal of Persons Arrested under Special & Local Laws by Police During 2015 (Concluded)

S. No.	Crime Head	Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year		Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female	Male	Female	Male	Female
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
CRIME HEAD:									
1	Arms Act, 1959	681	1	56635	23	5018	6	10522	28
2	Narcotic Drugs & Psychotropic Substances Act, 1985	561	17	59143	1507	11441	511	15434	754
3	Gambling Act, 1867	1007	0	364858	956	5879	25	47361	60
4	Excise Act, 1944	3138	208	204028	5575	8157	176	22729	583
5	Prohibition Act	5460	892	403005	111888	7561	1223	61513	11042
6	Explosives and Explosive Substances Act	155	0	5154	20	886	0	2625	5
7	Immoral Traffic (Prevention) Act, 1956	130	17	5380	2221	476	97	2556	976
	7.1 Under Section 5	95	7	2177	838	164	44	930	317
	7.2 Under Section 6	1	0	147	79	19	0	119	24
	7.3 Under Section 7	0	0	394	102	26	0	150	33
	7.4 Under Section 8	0	0	220	220	20	5	23	145
	7.5 Other Sections under ITP Act	34	10	2442	982	247	48	1334	457
8	Indian Railways Act, 1989	9	0	284	0	7	0	674	87
9	Registration of Foreigners Act, 1939	2	0	381	25	138	12	312	13
10	Protection of Civil Rights Act, 1955	1	0	118	3	8	2	48	6
	10.1 PCR Act for crimes committed against SCs	1	0	106	1	7	2	47	6
	10.2 PCR Act for crimes committed against STs	0	0	0	0	0	0	0	0
	10.3 PCR Act for crimes committed against Others	0	0	12	2	1	0	1	0
11	Passport Act, 1967	15	2	734	67	311	21	1567	46
12	Essential Commodities Act, 1955	141	0	6617	51	1163	3	3236	20
13	Antiquities & Art Treasures Act, 1972	2	0	75	1	6	0	49	0
14	Dowry Prohibition Act, 1961	2298	854	12353	3164	3558	207	6644	1698
15	Indecent Representation of Women (Prohibition) Act, 1986	0	0	62	0	5	0	32	1
16	Copyright Act, 1957	45	0	6392	14	523	0	2862	4
17	Protection of Children from Sexual Offences Act	821	0	16132	192	929	8	3004	32
18	SC/ST (Prevention of Atrocities) Act, 1989)	2097	41	12310	450	2332	7	5617	206
	18.1 POA Act for crimes committed against SCs	1939	35	11060	395	2075	6	5145	188
	18.2 POA Act for crimes committed against STs	158	6	1250	55	257	1	472	18
19	Forest Act, 1927	218	0	5200	3	397	1	1488	5
20	Prohibition of Child Marriage Act, 2006	46	13	538	118	28	14	212	68
21	Protection of Women from Domestic Violence Act, 2005	1	0	475	7	54	0	93	3
22	Information Technology Act, 2000	606	9	3402	100	830	2	3458	64
23	Official Secrets Act, 1923	0	0	15	0	8	0	4	0
24	Electricity Act, 2003	22265	81	48804	141	1638	47	6883	39
25	Wildlife Protection Act, 1972	65	0	1085	7	43	2	340	5
26	Bonded Labour System (Abolition) Act, 1976	7	0	93	0	17	0	45	3
	26.1 Against SCs	1	0	14	0	2	0	7	0
	26.2 Against STs	0	0	2	0	0	0	2	0
	26.3 Against others	6	0	77	0	15	0	36	3
27	Environmental (Protection) Act, 1986	17	0	309	0	26	0	41	0
28	Air (Prevention & Control of Pollution) Act, 1981	0	0	43	0	7	0	70	0
29	Water (Prevention & Control of Pollution) Act, 1974	1	0	12	0	6	0	5	0
30	National Security Act, 1980	0	0	406	0	2	0	2	0
31	Unlawful Activities (Prevention) Act, 1967	34	0	185	3	995	72	1091	47

Table 12.5
Disposal of Persons Arrested under Special & Local Laws by Police During 2015 (Concluded)

S. No.	Crime Head	Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year		Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female	Male	Female	Male	Female
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
32	Young Persons (Harmful Publications) Act, 1956	0	0	0	0	6	0	0	0
33	Railway Property (Unlawful Possession) Act, 1966	0	0	3	0	1	0	1	0
34	Prevention of Damage to Public Property Act, 1984	359	0	6093	73	300	0	2814	84
35	Transplantation of Human Organs Act, 1994	0	0	10	1	0	0	3	0
36	Trade Marks Act, 1999	5	0	198	0	8	0	44	1
37	Prevention of Insults to National Honour Act, 1971	2	0	56	5	1	0	19	0
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0	2	0	1	0
39	Lotteries (Regulation) Act, 1998	2	0	3550	6	30	0	828	5
40	Citizenship Act, 1955	0	0	12	1	1	0	23	0
41	Foreigners Act, 1946	2	0	2572	500	221	16	827	96
42	Place of Worship (Special Provisions) Act, 1991	0	0	37	0	5	0	1	0
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	1	0	0	0	0	0
44	Representation of People Act, 1951	32	0	2034	1	8	0	271	12
45	Emigration Act, 1983	2	0	25	0	7	0	67	3
46	Juvenile Justice (Care and Protection of Children) Act, 2000	3	0	1244	124	104	27	434	59
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	1	0	0	0	0	0
54	Pre-Natal Diagnostic Techniques (Reg. and Prev. of Misuse) Act, 1994	0	0	53	9	14	1	3	1
55	The Maritime Zones of India (Reg. of Fishing by Foreign Vessels) Act, 1981	16	0	19	0	0	0	0	0
56	Other SLL Crimes	25722	1538	3360363	9664	18137	365	94735	3748
Total Cognizable SLL Crimes		65968	3673	4590499	136920	71294	2845	300588	19804

Table 12.5 - Page: 4 of 4

Table 12.6

Disposal of Persons Arrested under Special & Local Laws Crimes by Courts During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Trial at the Beginning of the year		Persons on Bail During the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	Arms Act, 1959	70655	3	279909	43	407199	69
2	Narcotic Drugs & Psychotropic Substances Act, 1985	41577	692	115101	1325	215821	3524
3	Gambling Act, 1867	137420	114	789849	1336	1292127	2406
4	Excise Act, 1944	60571	833	354524	6042	619123	12450
5	Prohibition Act	354302	122435	1407121	215165	2164428	449488
6	Explosives and Explosive Substances Act	5375	3	25020	29	35549	52
7	Immoral Traffic (Prevention) Act, 1956	3496	646	30447	6702	39323	9569
	7.1 Under Section 5	1154	253	8296	2075	11627	3166
	7.2 Under Section 6	129	69	724	248	1000	396
	7.3 Under Section 7	59	10	2521	382	2974	494
	7.4 Under Section 8	1	0	1806	509	2027	729
	7.5 Other Sections under ITP Act	2153	314	17100	3488	21695	4784
8	Indian Railways Act, 1989	796	0	5564	20	6644	20
9	Registration of Foreigners Act, 1939	2263	69	6100	97	8744	191
10	Protection of Civil Rights Act, 1955	196	1	1477	17	1791	21
	10.1 PCR Act for crimes committed against SCs	189	1	1426	17	1721	19
	10.2 PCR Act for crimes committed against STs	4	0	35	0	39	0
	10.3 PCR Act for crimes committed against Others	3	0	16	0	31	2
11	Passport Act, 1967	1867	386	4653	148	7254	601
12	Essential Commodities Act, 1955	8231	5	60329	165	75177	221
13	Antiquities & Art Treasures Act, 1972	81	0	395	0	551	1
14	Dowry Prohibition Act, 1961	11488	664	40359	5141	64200	8969
15	Indecent Representation of Women (Prohibition) Act, 1986	71	0	1191	0	1324	0
16	Copyright Act, 1957	5551	0	31258	43	43201	57
17	Protection of Children from Sexual Offences Act	4849	29	5585	23	26566	244
18	SC/ST (Prevention of Atrocities) Act, 1989)	17878	122	73876	1132	104064	1704
	18.1 POA Act for crimes committed against SCs	16088	84	67490	981	94638	1460
	18.2 POA Act for crimes committed against STs	1790	38	6386	151	9426	244
19	Forest Act, 1927	2566	4	27412	76	35178	83
20	Prohibition of Child Marriage Act, 2006	303	26	1459	238	2300	382
21	Protection of Women from Domestic Violence Act, 2005	82	3	640	75	1197	85
22	Information Technology Act, 2000	292	4	2766	65	6460	169
23	Official Secrets Act, 1923	11	1	13	0	39	1
24	Electricity Act, 2003	3559	10	33144	225	85507	376
25	Wildlife Protection Act, 1972	355	1	1934	14	3374	22
26	Bonded Labour System (Abolition) Act, 1976	29	0	157	0	279	0
	26.1 Against SCs	4	0	8	0	26	0
	26.2 Against STs	17	0	0	0	19	0
	26.3 Against others	8	0	149	0	234	0
27	Environmental (Protection) Act, 1986	37	0	213	2	559	2
28	Air (Prevention & Control of Pollution) Act, 1981	10	0	85	0	138	0
29	Water (Prevention & Control of Pollution) Act, 1974	26	0	45	0	83	0
30	National Security Act, 1980	171	0	62	0	639	0
31	Unlawful Activities (Prevention) Act, 1967	1606	7	949	1	2740	11

Table 12.6

Disposal of Persons Arrested under Special & Local Laws Crimes by Courts During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Trial at the Beginning of the year		Persons on Bail During the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
32	Young Persons (Harmful Publications) Act, 1956	0	0	24	0	24	0
33	Railway Property (Unlawful Possession) Act, 1966	0	0	4	0	7	0
34	Prevention of Damage to Public Property Act, 1984	523	1	8000	39	14616	113
35	Transplantation of Human Organs Act, 1994	0	0	5	0	15	1
36	Trade Marks Act, 1999	8	0	252	4	458	4
37	Prevention of Insults to National Honour Act, 1971	6	0	126	4	188	9
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	1	0	1	0
39	Lotteries (Regulation) Act, 1998	81	0	686	0	4317	6
40	Citizenship Act, 1955	1	0	4	0	17	1
41	Foreigners Act, 1946	2498	108	2542	125	7612	733
42	Place of Worship (Special Provisions) Act, 1991	7	0	12	0	56	0
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	2	0	3	0
44	Representation of People Act, 1951	135	0	689	10	2858	11
45	Emigration Act, 1983	0	0	31	0	56	0
46	Juvenile Justice (Care and Protection of Children) Act, 2000	180	5	1280	81	2704	210
47	Infant Substitutes Regulation Act, 2003	0	0	2	0	2	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	1	0	1	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	1	0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	1	2	45	6	99	17
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	0	0	437	0	456	0
56	Other SLL Crimes	265212	5870	2770149	21802	6395724	37336
Total Cognizable SLL Crimes		1004366	132044	6085929	260195	11680794	529159

TABLE 12.6 - Page: 2 of 8

Table 12.6

Disposal of Persons Arrested under Special & Local Laws Crimes by Courts During 2015 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts*		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	Arms Act, 1959	224	0	32	0	45395	10
2	Narcotic Drugs & Psychotropic Substances Act, 1985	642	1	1645	6	39783	918
3	Gambling Act, 1867	819	0	4156	56	294498	585
4	Excise Act, 1944	684	3	149	1	158789	4547
5	Prohibition Act	675	11	4658	183	306601	57989
6	Explosives and Explosive Substances Act	62	0	2	0	4207	15
7	Immoral Traffic (Prevention) Act, 1956	13	4	6	0	3308	1341
	7.1 Under Section 5	3	0	0	0	1094	351
	7.2 Under Section 6	0	0	0	0	83	53
	7.3 Under Section 7	0	0	0	0	77	26
	7.4 Under Section 8	0	2	0	0	68	133
	7.5 Other Sections under ITP Act	10	2	6	0	1986	778
8	Indian Railways Act, 1989	66	0	34	2	328	3
9	Registration of Foreigners Act, 1939	3	0	0	0	415	19
10	Protection of Civil Rights Act, 1955	0	0	0	0	173	0
	10.1 PCR Act for crimes committed against SCs	0	0	0	0	172	0
	10.2 PCR Act for crimes committed against STs	0	0	0	0	0	0
	10.3 PCR Act for crimes committed against Others	0	0	0	0	1	0
11	Passport Act, 1967	1	0	0	0	453	20
12	Essential Commodities Act, 1955	34	0	49	0	5358	21
13	Antiquities & Art Treasures Act, 1972	2	0	0	0	30	1
14	Dowry Prohibition Act, 1961	844	158	203	114	7358	1323
15	Indecent Representation of Women (Prohibition) Act, 1986	1	0	0	0	184	0
16	Copyright Act, 1957	18	0	7	0	5485	5
17	Protection of Children from Sexual Offences Act	1	0	15	0	2470	31
18	SC/ST (Prevention of Atrocities) Act, 1989)	655	0	221	4	11647	230
	18.1 POA Act for crimes committed against SCs	501	0	217	4	10223	192
	18.2 POA Act for crimes committed against STs	154	0	4	0	1424	38
19	Forest Act, 1927	28	0	9	0	4722	6
20	Prohibition of Child Marriage Act, 2006	0	0	10	6	206	27
21	Protection of Women from Domestic Violence Act, 2005	0	0	1	0	60	4
22	Information Technology Act, 2000	58	0	6	0	619	15
23	Official Secrets Act, 1923	0	0	0	0	7	0
24	Electricity Act, 2003	83	0	21	3	23080	172
25	Wildlife Protection Act, 1972	0	0	8	0	359	2
26	Bonded Labour System (Abolition) Act, 1976	0	0	1	0	16	0
	26.1 Against SCs	0	0	1	0	6	0
	26.2 Against STs	0	0	0	0	0	0
	26.3 Against others	0	0	0	0	10	0
27	Environmental (Protection) Act, 1986	2	0	0	0	38	0
28	Air (Prevention & Control of Pollution) Act, 1981	0	0	0	0	8	0
29	Water (Prevention & Control of Pollution) Act, 1974	0	0	0	0	66	0
30	National Security Act, 1980	0	0	0	0	235	0
31	Unlawful Activities (Prevention) Act, 1967	0	0	1	0	107	0

TABLE 12.6 - Page: 3 of 8

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

Table 12.6

Disposal of Persons Arrested under Special & Local Laws Crimes by Courts During 2015 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts*		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
32	Young Persons (Harmful Publications) Act, 1956	0	0	0	0	4	0
33	Railway Property (Unlawful Possession) Act, 1966	0	0	0	0	0	0
34	Prevention of Damage to Public Property Act, 1984	8	0	6	0	2119	18
35	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
36	Trade Marks Act, 1999	4	0	0	0	14	0
37	Prevention of Insults to National Honour Act, 1971	0	0	0	0	17	0
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0	1	0
39	Lotteries (Regulation) Act, 1998	9	0	0	0	2645	5
40	Citizenship Act, 1955	0	0	0	0	0	0
41	Foreigners Act, 1946	0	0	0	0	1504	86
42	Place of Worship (Special Provisions) Act, 1991	0	0	0	0	0	0
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	0	0	1	0
44	Representation of People Act, 1951	2	0	0	0	130	0
45	Emigration Act, 1983	0	0	0	0	12	0
46	Juvenile Justice (Care and Protection of Children) Act, 2000	10	2	1	0	335	22
47	Infant Substitutes Regulation Act, 2003	1	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
54	Pre-Natal Diagnostic Techniques (Reg. and Prev. of Misuse) Act, 1994	0	0	0	0	7	2
55	The Maritime Zones of India (Reg. of Fishing by Foreign Vessels) Act, 1981	0	0	0	0	13	0
56	Other SLL Crimes	3117	15	1865	121	2895408	14339
Total Cognizable SLL Crimes		8066	194	13106	496	3818215	81756

TABLE 12.6 - Page: 4 of 8

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

Table 12.6

Disposal of Persons Arrested under Special & Local Laws Crimes by Courts During 2015 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	Arms Act, 1959	29970	5	15215	4	210	1
2	Narcotic Drugs & Psychotropic Substances Act, 1985	29081	598	9736	312	966	8
3	Gambling Act, 1867	248301	359	44861	225	1336	1
4	Excise Act, 1944	128135	3294	30043	1223	611	30
5	Prohibition Act	210315	23298	92255	33890	4031	801
6	Explosives and Explosive Substances Act	2507	10	1669	4	31	1
7	Immoral Traffic (Prevention) Act, 1956	1416	574	1876	765	16	2
	7.1 Under Section 5	446	127	636	222	12	2
	7.2 Under Section 6	59	30	24	23	0	0
	7.3 Under Section 7	30	8	47	18	0	0
	7.4 Under Section 8	56	94	12	39	0	0
	7.5 Other Sections under ITP Act	825	315	1157	463	4	0
8	Indian Railways Act, 1989	196	0	132	3	0	0
9	Registration of Foreigners Act, 1939	268	14	146	5	1	0
10	Protection of Civil Rights Act, 1955	3	0	152	0	18	0
	10.1 PCR Act for crimes committed against SCs	3	0	151	0	18	0
	10.2 PCR Act for crimes committed against STs	0	0	0	0	0	0
	10.3 PCR Act for crimes committed against Others	0	0	1	0	0	0
11	Passport Act, 1967	305	17	148	3	0	0
12	Essential Commodities Act, 1955	1355	4	3966	16	37	1
13	Antiquities & Art Treasures Act, 1972	10	0	20	1	0	0
14	Dowry Prohibition Act, 1961	1495	336	5807	973	56	14
15	Indecent Representation of Women (Prohibition) Act, 1986	57	0	126	0	1	0
16	Copyright Act, 1957	2785	1	2668	4	32	0
17	Protection of Children from Sexual Offences Act	1067	5	1392	26	11	0
18	SC/ST (Prevention of Atrocities) Act, 1989)	2023	16	9520	213	104	1
	18.1 POA Act for crimes committed against SCs	1870	13	8282	178	71	1
	18.2 POA Act for crimes committed against STs	153	3	1238	35	33	0
19	Forest Act, 1927	3226	1	1487	3	9	2
20	Prohibition of Child Marriage Act, 2006	46	7	159	20	1	0
21	Protection of Women from Domestic Violence Act, 2005	27	0	33	4	0	0
22	Information Technology Act, 2000	248	2	348	10	23	3
23	Official Secrets Act, 1923	4	0	3	0	0	0
24	Electricity Act, 2003	17831	166	4875	6	374	0
25	Wildlife Protection Act, 1972	203	0	145	2	11	0
26	Bonded Labour System (Abolition) Act, 1976	4	0	11	0	1	0
	26.1 Against SCs	0	0	6	0	0	0
	26.2 Against STs	0	0	0	0	0	0
	26.3 Against others	4	0	5	0	1	0
27	Environmental (Protection) Act, 1986	9	0	26	0	3	0
28	Air (Prevention & Control of Pollution) Act, 1981	3	0	5	0	0	0
29	Water (Prevention & Control of Pollution) Act, 1974	14	0	52	0	0	0
30	National Security Act, 1980	203	0	32	0	0	0
31	Unlawful Activities (Prevention) Act, 1967	23	0	84	0	0	0

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Table 12.6
Disposal of Persons Arrested under SLL Crimes by Courts During 2015 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
32	Young Persons (Harmful Publications) Act, 1956	1	0	3	0	0	0
33	Railway Property (Unlawful Possession) Act, 1966	0	0	0	0	0	0
34	Prevention of Damage to Public Property Act, 1984	671	3	1419	15	29	0
35	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0
36	Trade Marks Act, 1999	4	0	10	0	0	0
37	Prevention of Insults to National Honour Act, 1971	3	0	14	0	0	0
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	1	0	0	0
39	Lotteries (Regulation) Act, 1998	2513	5	127	0	5	0
40	Citizenship Act, 1955	0	0	0	0	0	0
41	Foreigners Act, 1946	1431	86	72	0	1	0
42	Place of Worship (Special Provisions) Act, 1991	0	0	0	0	0	0
43	Religious Institution (Prevention of Misuse) Act, 1988	0	0	1	0	0	0
44	Representation of People Act, 1951	25	0	92	0	13	0
45	Emigration Act, 1983	4	0	8	0	0	0
46	Juvenile Justice (Care and Protection of Children) Act, 2000	176	14	159	8	0	0
47	Infant Substitutes Regulation Act, 2003	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982	0	0	0	0	0	0
49	Atomic Energy Act, 1962	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	0	0	0	0
54	Pre-Natal Diagnostic Techniques (Reg. and Prev. of Misuse) Act, 1994	2	0	5	2	0	0
55	The Maritime Zones of India (Reg. of Fishing by Foreign Vessels) Act, 1981	12	0	1	0	0	0
56	Other SLL Crimes	2810049	11909	82256	2383	3103	47
Total Cognizable SLL Crimes		3496021	40724	311160	40120	11034	912

TABLE 12.6 - Page: 6 of 8

Table 12.6

Disposal of Persons Arrested under Special & Local Laws Crimes by Courts During 2015 (Concluded)

S. No.	Crime Head	Persons in Custody During the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	Arms Act, 1959	71771	5	289777	54
2	Narcotic Drugs & Psychotropic Substances Act, 1985	43751	865	130000	1734
3	Gambling Act, 1867	149064	343	843590	1422
4	Excise Act, 1944	64705	1014	394796	6885
5	Prohibition Act	324958	138097	1527536	253208
6	Explosives and Explosive Substances Act	5024	3	26254	34
7	Immoral Traffic (Prevention) Act, 1956	4292	757	31704	7467
	7.1 Under Section 5	1296	244	9234	2571
	7.2 Under Section 6	149	30	768	313
	7.3 Under Section 7	17	1	2880	467
	7.4 Under Section 8	13	43	1946	551
	7.5 Other Sections under ITP Act	2817	439	16876	3565
8	Indian Railways Act, 1989	841	0	5375	15
9	Registration of Foreigners Act, 1939	2759	120	5567	52
10	Protection of Civil Rights Act, 1955	99	0	1519	21
	10.1 PCR Act for crimes committed against SCs	93	0	1456	19
	10.2 PCR Act for crimes committed against STs	3	0	36	0
	10.3 PCR Act for crimes committed against Others	3	0	27	2
11	Passport Act, 1967	1326	75	5474	506
12	Essential Commodities Act, 1955	7204	9	62532	191
13	Antiquities & Art Treasures Act, 1972	57	0	462	0
14	Dowry Prohibition Act, 1961	11797	762	43998	6612
15	Indecent Representation of Women (Prohibition) Act, 1986	67	0	1072	0
16	Copyright Act, 1957	5957	2	31734	50
17	Protection of Children from Sexual Offences Act	7102	32	16978	181
18	SC/ST (Prevention of Atrocities) Act, 1989)	15271	93	76270	1377
	18.1 POA Act for crimes committed against SCs	13906	59	69791	1205
	18.2 POA Act for crimes committed against STs	1365	34	6479	172
19	Forest Act, 1927	1931	1	28488	76
20	Prohibition of Child Marriage Act, 2006	242	22	1842	327
21	Protection of Women from Domestic Violence Act, 2005	191	2	945	79
22	Information Technology Act, 2000	943	52	4834	102
23	Official Secrets Act, 1923	11	0	21	1
24	Electricity Act, 2003	5857	12	56466	189
25	Wildlife Protection Act, 1972	467	1	2540	19
26	Bonded Labour System (Abolition) Act, 1976	31	0	231	0
	26.1 Against SCs	3	0	16	0
	26.2 Against STs	17	0	2	0
	26.3 Against others	11	0	213	0
27	Environmental (Protection) Act, 1986	50	0	469	2
28	Air (Prevention & Control of Pollution) Act, 1981	2	0	128	0
29	Water (Prevention & Control of Pollution) Act, 1974	0	0	17	0
30	National Security Act, 1980	264	0	140	0
31	Unlawful Activities (Prevention) Act, 1967	836	3	1796	8

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Table 12.6

Disposal of Persons Arrested under Special & Local Laws Crimes by Courts During 2015 (Concluded)

S. No.	Crime Head	Persons in Custody During the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
32	Young Persons (Harmful Publications) Act, 1956	0	0	20	0
33	Railway Property (Unlawful Possession) Act, 1966	2	0	5	0
34	Prevention of Damage to Public Property Act, 1984	806	2	11677	93
35	Transplantation of Human Organs Act, 1994	9	1	6	0
36	Trade Marks Act, 1999	25	0	415	4
37	Prevention of Insults to National Honour Act, 1971	4	0	167	9
38	State Emblem (Prohibition of Improper Use) Act, 2005	0	0	0	0
39	Lotteries (Regulation) Act, 1998	96	0	1567	1
40	Citizenship Act, 1955	2	0	15	1
41	Foreigners Act, 1946	2874	335	3234	312
42	Place of Worship (Special Provisions) Act, 1991	51	0	5	0
43	Religious Institution (Prevention of Misuse) Act, 1988	1	0	1	0
44	Representation of People Act, 1951	128	0	2598	11
45	Emigration Act, 1983	0	0	44	0
46	Juvenile Justice (Care and Protection of Children) Act, 2000	226	23	2132	163
47	Infant Substitutes Regulation Act, 2003	0	0	1	0
48	Anti-Hijacking Act, 1982	0	0	0	0
49	Atomic Energy Act, 1962	1	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982	0	0	0	0
52	Safety of Maritime Navigation Act, 2002	0	0	0	0
53	Employment of Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0	0	1	0
54	Pre-Natal Diagnostic Techniques (Reg. and Prev. of Misuse) Act, 1994	19	8	73	7
55	The Maritime Zones of India (Reg. of Fishing by Foreign Vessels) Act, 1981	7	0	436	0
56	Other SLL Crimes	255314	3342	3240020	19519
Total Cognizable SLL Crimes		986435	145981	6854972	300732

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Table 12.7

Process Received and Warrants Executed/Summons Served In Connection With Arrest of Persons During 2015

S. No.	State/UT	Processes received (Type Wise)					Processes Served	Processes Pending / Un-served
		Total Processes received	Bailable Warrant	Non-Bailable Warrant	Summons	Other Processes		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	384973	3475	25750	353922	1826	315372	69601
2	Arunachal Pradesh	10473	849	586	6642	2396	7568	2905
3	Assam	348276	33778	44024	219579	50895	264998	83278
4	Bihar	217636	66795	62758	74838	13245	166965	50671
5	Chhattisgarh	711812	148339	88216	441208	34049	634110	77702
6	Goa	97402	8873	10940	68063	9526	73854	23548
7	Gujarat	2685735	392755	510801	1578145	204034	1960470	725265
8	Haryana	2364174	528235	130555	1473316	232068	1886859	477315
9	Himachal Pradesh	329292	44350	14547	254430	15965	308529	20763
10	Jammu & Kashmir	228325	25675	58124	22264	122262	192094	36231
11	Jharkhand	181658	41807	44863	90814	4174	124933	56725
12	Karnataka	2020705	332961	446543	1078299	162902	1629293	391412
13	Kerala	1568009	279570	261586	996310	30543	1480744	87265
14	Madhya Pradesh	2722082	918004	346895	1383333	73850	2508848	213234
15	Maharashtra	2577042	313449	378725	1818512	66356	2155127	421915
16	Manipur	7740	1741	711	3459	1829	4793	2947
17	Meghalaya	27533	3024	1022	14365	9122	20755	6778
18	Mizoram	11770	1093	720	9155	802	9405	2365
19	Nagaland	5164	216	199	3747	1002	2100	3064
20	Odisha	118463	2524	48611	53775	13553	82913	35550
21	Punjab	1671670	201372	104534	1331224	34540	1246497	425173
22	Rajasthan	3121378	1570591	416656	1100650	33481	2770869	350509
23	Sikkim	246	189	12	30	15	189	57
24	Tamil Nadu	742831	13982	61999	663278	3572	713906	28925
25	Telangana	378734	1748	40743	336204	39	344399	34335
26	Tripura	85242	4301	1683	58731	20527	83427	1815
27	Uttar Pradesh	897298	163836	146068	514995	72399	881607	15691
28	Uttarakhand	42193	4139	4359	28855	4840	34338	7855
29	West Bengal	647871	47858	122736	427071	50206	592865	55006
TOTAL STATE(S)		24205727	5155529	3374966	14405214	1270018	20497827	3707900
UNION TERRITORIES:								
30	A & N Islands	19777	63	5011	14089	614	17072	2705
31	Chandigarh	102806	9319	7469	79379	6639	100095	2711
32	D&N Haveli	1232	62	135	788	247	862	370
33	Daman & Diu	1552	43	452	1046	11	1095	457
34	Delhi UT	857620	62347	39449	629165	126659	675048	182572
35	Lakshadweep	2134	29	148	1843	114	2107	27
36	Puducherry	2604	48	197	2359	0	2297	307
TOTAL UT(S)		987725	71911	52861	728669	134284	798576	189149
TOTAL (ALL INDIA)		25193452	5227440	3427827	15133883	1404302	21296403	3897049

Col.3=Col.4+ Col.5+ Col.6+ Col.7

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Tables
Chapter

13

Custodial Crimes

TABLE 13.1

Deaths in Police Custody/Lockup (of Persons Remanded To Police Custody by Court) During 2015

S. No.	State/UT	Number of						
		Death or Disappearance Reported	Autopsy Conducted	Judicial Enquiry Ordered	Judicial Enquiry Conducted	Cases Registered against Police Personnel in Connection With Deaths	Policemen Charge-Sheeted	Policemen Convicted
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	3	1	1	2	0	0	0
2	Arunachal Pradesh	1	0	0	0	0	0	0
3	Assam	6	2	0	1	4	2	0
4	Bihar	1	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0
6	Goa	1	1	0	0	0	0	0
7	Gujarat	2	2	2	2	0	0	0
8	Haryana	1	0	1	1	0	0	0
9	Himachal Pradesh	1	0	1	1	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0
14	Madhya Pradesh	3	3	3	1	0	0	0
15	Maharashtra	5	5	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	1	1	1	1	0	0	0
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0
22	Rajasthan	2	1	2	2	1	0	0
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0
27	Uttar Pradesh	1	1	0	0	1	2	0
28	Uttarakhand	0	0	0	0	0	0	0
29	West Bengal	2	1	1	1	3	0	0
TOTAL STATE(S)		30	18	12	12	9	4	0
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0
TOTAL ALL INDIA		30	18	12	12	9	4	0

TABLE 13.2

Deaths In Police Custody / Lockup (of Persons Not Remanded To Police Custody by Court) During 2015

S. No.	State/UT	Number of						
		Death or Disappearance Reported	Autopsy Conducted	Magisterial Enquiry Ordered	Judicial Enquiry Conducted	Cases Registered against Police Personnel in Connection With Deaths	Policemen Charge-Sheeted	Policemen Convicted
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	5	0	1	0	1	0	0
2	Arunachal Pradesh	0	0	1	0	0	0	0
3	Assam	1	2	1	1	1	1	0
4	Bihar	1	1	1	0	1	4	0
5	Chhattisgarh	4	3	2	2	0	0	0
6	Goa	0	0	0	0	0	0	0
7	Gujarat	7	7	1	5	2	0	0
8	Haryana	2	1	1	0	1	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0
11	Jharkhand	2	0	0	0	0	0	0
12	Karnataka	2	2	1	0	1	0	0
13	Kerala	0	0	0	0	0	0	0
14	Madhya Pradesh	4	4	3	2	0	0	0
15	Maharashtra	14	14	12	0	1	6	0
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	3	3	1	3	3	10	0
21	Punjab	3	1	2	1	1	0	0
22	Rajasthan	1	0	0	0	1	0	0
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	3	3	0	3	3	3	0
25	Telangana	4	2	2	0	0	0	0
26	Tripura	1	1	1	1	0	0	0
27	Uttar Pradesh	8	8	7	1	8	0	0
28	Uttarakhand	0	0	0	0	0	0	0
29	West Bengal	1	0	0	0	0	0	0
TOTAL STATE(S)		66	52	37	19	24	24	0
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	1	1	1	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		1	1	1	0	0	0	0
TOTAL ALL INDIA		67	53	38	19	24	24	0

TABLE 13.3
Reasons of Custodial Deaths During 2015

S. No.	State/UT	Injuries Sustained during the Police Custody due to Physical Assault by Police	Injuries sustained prior to Police Custody	Mob Attack/Riots	Assault by Other Criminals	Suicide	While Escaping from Police Custody
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	0	1	0	0	1	0
2	Arunachal Pradesh	0	0	0	0	1	0
3	Assam	1	0	0	0	3	1
4	Bihar	0	1	0	0	0	0
5	Chhattisgarh	0	0	0	0	3	0
6	Goa	0	0	0	0	1	0
7	Gujarat	1	2	0	0	3	0
8	Haryana	0	1	0	0	0	1
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	1	0
12	Karnataka	1	0	0	0	1	0
13	Kerala	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	1	4	0
15	Maharashtra	1	0	0	1	6	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	1	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	1	0	0	0	1	0
21	Punjab	1	0	0	0	1	0
22	Rajasthan	0	0	0	0	1	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	1	0	0	0	1
25	Telangana	0	0	0	0	0	1
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	0	0	1	1	5	1
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0
TOTAL STATE(S)		6	6	1	3	33	5
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	1	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	1	0
TOTAL (ALL INDIA)		6	6	1	3	34	5

TABLE 13.3
Reasons of Custodial Deaths During 2015 (Concluded)

S. No.	State/UT	Illness	Natural Deaths	Road Accident/ Journey Connected to Investigation	Hospitalization	Others	Total Deaths in Police Custody
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
STATES:							
1	Andhra Pradesh	5	1	0	0	0	8
2	Arunachal Pradesh	0	0	0	0	0	1
3	Assam	1	0	0	1	0	7
4	Bihar	0	0	0	0	1	2
5	Chhattisgarh	0	0	0	0	1	4
6	Goa	0	0	0	0	0	1
7	Gujarat	1	2	0	0	0	9
8	Haryana	0	0	0	0	1	3
9	Himachal Pradesh	0	1	0	0	0	1
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	0	0	0	1	0	2
12	Karnataka	0	0	0	0	0	2
13	Kerala	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	1	1	7
15	Maharashtra	2	2	1	6	0	19
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	1
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	1	3
21	Punjab	0	0	0	0	1	3
22	Rajasthan	0	1	0	1	0	3
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	1	0	0	0	3
25	Telangana	1	0	0	2	0	4
26	Tripura	1	0	0	0	0	1
27	Uttar Pradesh	0	1	0	0	0	9
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	0	0	0	0	3	3
TOTAL STATE(S)		11	9	1	12	9	96
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	1
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	1
TOTAL (ALL INDIA)		11	9	1	12	9	97

Col.14= Col.3+ Col.4+ Col.5+ Col.6+ Col.7+ Col.8+ Col.9+ Col.10+ Col.11+ Col.12+ Col.13

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TABLE 13.4
Escapes From Police Custody During 2015

S. No.	State/UT	No. of Cases Registered (U/S 224, 225B)	Total No of Persons Escaped In Above Cases	Persons Escaped From Lockup	Persons Escaped Outside The Lockup	Escapes from lockup Re-Arrested	Other Escapees Re-Arrested	No. of Persons Charged Sheeted For Offence of Escape
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	39	44	5	39	5	20	21
2	Arunachal Pradesh	10	14	10	4	2	4	7
3	Assam	26	26	3	23	2	7	11
4	Bihar	43	50	13	37	6	24	38
5	Chhattisgarh	37	42	8	34	5	15	25
6	Goa	10	11	1	10	1	6	7
7	Gujarat	30	36	9	27	7	17	46
8	Haryana	31	39	0	39	0	20	33
9	Himachal Pradesh	17	17	0	17	5	10	13
10	Jammu & Kashmir	24	33	19	14	16	7	15
11	Jharkhand	11	13	4	9	2	2	11
12	Karnataka	47	50	4	46	4	15	18
13	Kerala	56	67	1	66	4	57	44
14	Madhya Pradesh	105	118	6	112	14	77	93
15	Maharashtra	106	127	28	99	24	74	65
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	5	6	2	4	2	2	5
18	Mizoram	7	8	1	7	1	6	7
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	50	54	4	50	0	25	33
21	Punjab	60	79	14	65	13	38	36
22	Rajasthan	65	81	12	69	5	55	65
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	26	30	4	26	4	24	24
25	Telangana	32	39	5	34	5	19	16
26	Tripura	10	10	0	10	0	6	6
27	Uttar Pradesh	164	258	14	244	11	143	152
28	Uttarakhand	3	3	0	3	0	2	2
29	West Bengal	40	48	12	36	2	25	41
TOTAL STATE(S)		1054	1303	179	1124	140	700	834
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	8	10	4	6	2	8	9
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	1	1
34	Delhi UT	25	25	1	24	1	18	15
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		33	35	5	30	3	27	25
TOTAL (ALL INDIA)		1087	1338	184	1154	143	727	859

TABLE 13.4 - Page: 1 of 2

TABLE 13.4 (Concluded)

S. No.	State/UT	Disposal By Courts								No. of Persons Awarded Imprisonment on Charges of Escape	
		No. Tried		No. Convicted		No. Acquitted		No. Pending For Trial			
		Cases Involved	No of Persons	Cases Involved	No of Persons	Cases Involved	No of Persons	Cases Involved	No of Persons	Upto 3 Years	More than 3 Years
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)
STATES:											
1	Andhra Pradesh	5	4	4	3	1	1	14	17	8	1
2	Arunachal Pradesh	0	0	0	0	0	0	4	11	0	0
3	Assam	3	3	2	2	1	1	6	9	2	3
4	Bihar	0	0	0	0	0	0	30	31	0	0
5	Chhattisgarh	2	1	2	1	0	0	19	20	1	0
6	Goa	55	63	7	13	48	50	6	7	0	0
7	Gujarat	0	0	0	0	0	0	19	40	0	0
8	Haryana	2	5	1	2	1	3	25	42	2	0
9	Himachal Pradesh	4	4	3	3	1	1	49	60	3	0
10	Jammu & Kashmir	0	0	0	0	0	0	8	10	0	0
11	Jharkhand	2	762	2	81	0	681	12	9316	3	0
12	Karnataka	1	1	1	1	0	0	12	14	1	1
13	Kerala	6	6	6	6	0	0	36	30	6	0
14	Madhya Pradesh	1	1	1	1	0	0	72	83	2	5
15	Maharashtra	2	2	0	0	2	2	46	54	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	3	0	0	0
18	Mizoram	5	5	5	5	0	0	1	2	2	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	16	18	0	3
21	Punjab	17	18	11	12	6	6	25	34	9	1
22	Rajasthan	5	5	5	5	0	0	43	55	4	3
23	Sikkim	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	1	1	1	1	0	0	17	21	2	0
25	Telangana	0	0	0	0	0	0	11	9	0	0
26	Tripura	0	1	0	1	0	0	4	4	1	0
27	Uttar Pradesh	13	20	6	8	7	12	102	136	4	12
28	Uttarakhand	1	1	1	1	0	0	0	0	0	0
29	West Bengal	1	1	1	1	0	0	11	12	3	1
TOTAL STATE(S)		126	904	59	147	67	757	591	10035	53	30
UNION TERRITORIES:											
30	A & N Islands	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	8	8	4	4	4	4	14	18	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	1	1	0	0
34	Delhi UT	1	2	1	2	0	0	12	12	1	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		9	10	5	6	4	4	27	31	1	0
TOTAL (ALL INDIA)		135	914	64	153	71	761	618	10066	54	30

Tables
Chapter

14

Police Firing & Lathi-charge

TABLE 14.1

Persons Killed or Injured in Police Firing and Lathi-charge (event-wise) During 2015

S. No.	Events	Number of Occasions Firing was Resorted to by the Police	Cases Registered	Civilians		Policemen	
				Killed	Injured	Killed	Injured
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
POLICE FIRING							
1	RIOTS	21	20	11	25	0	72
2	SELF DEFENCE	19	19	10	4	1	5
3	TO EFFECT ARREST	30	30	5	5	0	17
4	AGAINST OTHERS	86	76	16	5	7	83
TOTAL		156	145	42	39	8	177
POLICE LATHI-CHARGE							
1	RIOTS	145	140	2	82	0	375
2	SELF DEFENCE	2	2	0	0	0	6
3	TO EFFECT ARREST	28	28	0	50	0	36
4	AGAINST OTHERS	152	152	5	166	0	279
TOTAL		327	322	7	298	0	696

TABLE 14.1 - Page: 1 of 1

TABLE 14.2

Persons Killed or Injured in Police Firing During 2015

S. No.	State/UT	Number of Occasions Firing was Resorted to by the Police	Cases Registered	Civilians		Policemen	
				Killed	Injured	Killed	Injured
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	7	7	7	2	1	2
4	Bihar	2	2	3	1	0	0
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	3	3	4	0	0	2
8	Haryana	7	7	2	3	1	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	7	7	1	0	0	8
11	Jharkhand	1	1	1	0	0	0
12	Karnataka	8	8	1	3	0	7
13	Kerala	0	0	0	0	0	0
14	Madhya Pradesh	4	4	0	10	0	7
15	Maharashtra	33	30	3	6	2	92
16	Manipur	3	3	4	9	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	2	2	0	0	0	1
21	Punjab	0	0	0	0	0	0
22	Rajasthan	35	27	1	2	0	18
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	2	2	1	1	0	5
25	Telangana	8	8	3	0	3	2
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	29	29	9	2	1	12
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	3	3	0	0	0	4
TOTAL STATE(S)		154	143	40	39	8	160
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	2	2	2	0	0	17
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		2	2	2	0	0	17
TOTAL (ALL INDIA)		156	145	42	39	8	177

TABLE 14.2 - Page: 1 of 1

TABLE 14.3

Persons Killed or Injured in Police Lathi-Charge During 2015

S. No.	State/UT	Number of Occasions of Lathi-Charges by the Police	Cases Registered	Civilians		Policemen	
				Killed	Injured	Killed	Injured
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	4	4	5	0	0	0
4	Bihar	2	2	0	0	0	7
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	2	2	0	0	0	6
8	Haryana	4	4	0	4	0	5
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	207	207	1	24	0	411
11	Jharkhand	3	3	0	10	0	12
12	Karnataka	2	2	0	2	0	2
13	Kerala	1	1	0	0	0	7
14	Madhya Pradesh	12	7	0	0	0	18
15	Maharashtra	8	8	0	21	0	52
16	Manipur	1	1	0	0	0	1
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	4	4	0	18	0	21
20	Odisha	0	0	0	0	0	0
21	Punjab	1	1	0	0	0	11
22	Rajasthan	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	1	1	0	10	0	13
25	Telangana	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	62	62	1	197	0	90
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	10	10	0	4	0	34
TOTAL STATE(S)		324	319	7	290	0	690
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	2	2	0	6	0	5
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	1	1	0	2	0	1
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		3	3	0	8	0	6
TOTAL (ALL INDIA)		327	322	7	298	0	696

TABLE 14.3 - Page: 1 of 1

Tables
Chapter

15

Injuries & Casualties of Police & Civilians

TABLE 15.1
Police Personnel Killed or Injured on Duty During 2015

S. No.	State/UT	Police Personnel Killed							
		In Terrorist/Extremists Operations	Anti LWE Operations	Anti Dacoity & Other Raids	By Riotous Mobs	By Other Criminals	On Border Duties	In Accidents	Total Police Personnel Killed
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	0	0	0	0	0	0	15	15
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	1	0	1	2
4	Bihar	0	0	2	1	1	0	18	22
5	Chhattisgarh	9	35	0	0	1	0	10	55
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	1	2	0	59	62
8	Haryana	0	0	0	0	4	0	53	57
9	Himachal Pradesh	0	0	0	0	0	0	1	1
10	Jammu & Kashmir	8	0	0	0	4	0	8	20
11	Jharkhand	8	1	0	0	0	0	16	25
12	Karnataka	0	0	0	0	1	0	26	27
13	Kerala	0	0	0	0	3	0	4	7
14	Madhya Pradesh	0	0	0	0	2	0	18	20
15	Maharashtra	2	0	0	0	3	0	59	64
16	Manipur	0	0	0	0	1	0	0	1
17	Meghalaya	4	0	0	0	0	0	1	5
18	Mizoram	0	0	0	0	0	3	0	3
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	2	2
21	Punjab	4	0	0	0	0	0	36	40
22	Rajasthan	0	0	0	0	4	0	33	37
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	49	49
25	Telangana	3	0	0	0	0	0	25	28
26	Tripura	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	6	0	146	152
28	Uttarakhand	0	0	0	0	0	0	5	5
29	West Bengal	0	0	1	0	3	0	18	22
TOTAL STATE(S)		38	36	3	2	36	3	603	721
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	2	2
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	3	0	11	14
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	3	0	13	16
TOTAL (ALL INDIA)		38	36	3	2	39	3	616	737

Col.10 = Col.3+ Col.4+ Col.5+ Col.6+ Col.7+ Col.8+ Col.9

TABLE 15.1 - Page: 1 of 2

LWE – Left Wing Extremists

TABLE 15.1
Police Personnel Killed or Injured on Duty During 2015 (Concluded)

S. No.	State/UT	Police Personnel Injured							
		In Terrorist/Extremists Operations	Anti LWE Operations	Anti Dacoity & Other Raids	By Riotous Mobs	By Other Criminals	On Border Duties	In Accidents	Total Police Personnel Injured
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
STATES:									
1	Andhra Pradesh	0	0	0	16	15	0	53	84
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	1	3	1	0	0	5
4	Bihar	0	0	0	18	9	0	6	33
5	Chhattisgarh	31	42	0	26	19	0	3	121
6	Goa	0	0	0	0	0	0	2	2
7	Gujarat	0	0	10	110	21	0	7	148
8	Haryana	0	0	0	5	1	0	4	10
9	Himachal Pradesh	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	16	0	0	200	240	0	0	456
11	Jharkhand	0	2	0	22	0	0	10	34
12	Karnataka	0	0	2	83	66	0	40	191
13	Kerala	0	1	0	284	286	2	2	575
14	Madhya Pradesh	0	0	2	60	46	0	14	122
15	Maharashtra	66	0	5	163	34	0	102	370
16	Manipur	3	0	0	1	0	0	0	4
17	Meghalaya	6	0	0	0	0	0	10	16
18	Mizoram	0	0	0	0	0	4	0	4
19	Nagaland	0	0	0	21	0	0	0	21
20	Odisha	2	0	1	1	34	0	3	41
21	Punjab	10	0	1	3	1	0	10	25
22	Rajasthan	0	0	0	55	186	0	12	253
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	54	32	0	190	276
25	Telangana	2	0	0	1	8	0	9	20
26	Tripura	0	0	0	0	5	0	0	5
27	Uttar Pradesh	0	0	17	137	31	0	33	218
28	Uttarakhand	0	0	0	0	0	0	0	0
29	West Bengal	0	0	3	151	5	0	29	188
TOTAL STATE(S)		136	45	42	1414	1040	6	539	3222
UNION TERRITORIES:									
30	A & N Islands	0	0	0	19	6	0	0	25
31	Chandigarh	0	0	0	8	18	0	9	35
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	2	60	81	2	59	204
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	2	87	105	2	68	264
TOTAL (ALL INDIA)		136	45	44	1501	1145	8	607	3486

Col.18 = Col.11+ Col.12+ Col.13+ Col.14+ Col.15+ Col.16+ Col.17

TABLE 15.1 - Page: 2 of 2

LWE – Left Wing Extremists

TABLE 15.2
Police Personnel Killed or Injured on Duty During 2015

S. No.	State/UT	Police Personnel Killed or Injured							
		In Terrorist/Extremists Operations	Anti LWE Operations	Anti Dacoity & Other Raids	By Riotous Mobs	By Other Criminals	On Border Duties	In Accidents	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
KILLED									
1	Constables	32	29	1	1	19	2	338	422
2	Head-Constables	3	5	0	0	6	0	170	184
3	Assistant Sub-Inspectors	0	0	0	0	8	0	65	73
4	Sub-Inspectors	2	2	2	1	4	1	38	50
5	Inspectors	0	0	0	0	1	0	2	3
6	Other Gazetted Officers	1	0	0	0	1	0	3	5
7	Total (All Ranks)	38	36	3	2	39	3	616	737
INJURED									
1	Constables	102	39	27	906	724	3	321	2122
2	Head-Constables	9	3	7	199	179	1	153	551
3	Assistant Sub-Inspectors	5	2	1	89	55	2	44	198
4	Sub-Inspectors	13	0	6	190	140	0	79	428
5	Inspectors	3	1	2	67	25	1	8	107
6	Other Gazetted Officers	4	0	1	50	22	1	2	80
7	Total (All Ranks)	136	45	44	1501	1145	8	607	3486

Col.10 = Cols. 3+ Cols.4+ Cols.5+ Cols.6+ Cols.7+ Cols.8+ Cols.9

TABLE 15.2 - Page: 1 of 1

LWE – Left Wing Extremists

TABLE 15.3

Age-group-wise Natural Deaths of Police Personnel and Suicides Committed by Them During 2015

S. No.	Event/Category of Police Personnel	Age Group				
		18 Years & Above – Below 30 Years	30 Years & Above – Below 45 Years	45 Years & Above – Below 60 Years	60 Years & Above	Total (Sum of Col.3 to 6)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Natural Deaths						
1	No. of Civil Police Personnel died due to Natural Death While In Service	100	535	1422	10	2067
2	No. of Armed Police Personnel died due to Natural Death While In Service	16	72	173	0	261
3	No. of Other Police Personnel (CID, Intelligence, Radio Wing, Computer, EOW) died due to Natural Death While In Service	3	8	17	0	28
	No. of Total police personnel died due to Natural Death While In Service	119	615	1612	10	2356
Suicides						
4	No. of Civil Police Personnel Committed Suicides While In Service	33	49	42	1	125
5	No. of Armed Police Personnel died Committed Suicides While In Service	16	15	6	0	37
6	No. of Other Police Personnel (CID, Intelligence, Radio Wing, Computer, EOW) Committed Suicides While In Service	2	1	2	0	5
	No. of Total police personnel Committed Suicides While In Service	51	65	50	1	167

TABLE 15.3 - Page: 1 of 1

TABLE 15.4
Civilians Killed or Injured During 2015

S. No.	State/UT	Civilians Killed							
		By Terrorist / Militants	By Naxalite /LWE	By Bomb Explosion	During Riot	During Commission of Crime like Dacoity/ Robbery etc.	During Border Cross Fires	Accidentally in Cross Fire during Police Operations	Total (Col.3+4+5+6+7+8+9)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	5	0	0	0	0	0	5
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	2	0	0	0	2
8	Haryana	0	0	0	0	0	0	1	1
9	Himachal Pradesh	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	18	0	1	0	0	0	0	19
11	Jharkhand	0	2	0	0	0	0	0	2
12	Karnataka	0	0	0	0	0	0	1	1
13	Kerala	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	1	1	0	0	2
16	Manipur	1	0	3	0	0	0	0	4
17	Meghalaya	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	1	0	0	1
21	Punjab	0	3	0	0	0	0	0	3
22	Rajasthan	0	0	0	1	0	0	0	1
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0
25	Telangana	0	1	0	0	0	0	0	1
26	Tripura	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	2	0	0	0	2
28	Uttarakhand	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	3	0	0	3
TOTAL STATE(S)		19	11	4	6	5	0	2	47
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	1	0	0	1
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	1	0	0	1
TOTAL (ALL INDIA)		19	11	4	6	6	0	2	48

TABLE 15.4
Civilians Killed or Injured During 2015 (Concluded)

S. No.	State/UT	Civilians Injured							
		By Terrorist / Militants	By Naxalite /LWE	By Bomb Explosion	During Riot	During Commission of Crime like Dacoity/ Robbery etc.	During Border Cross Fires	Accidentally in Cross Fire during Police Operations	Total (Col 11+12+13+14+15+16+17)
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
STATES:									
1	Andhra Pradesh	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	23	0	0	0	0	0	23
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	5	0	0	0	5
8	Haryana	0	0	0	4	0	0	0	4
9	Himachal Pradesh	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	49	0	0	1	0	0	0	50
11	Jharkhand	0	0	0	1	0	0	0	1
12	Karnataka	0	0	0	21	2	0	0	23
13	Kerala	0	0	0	0	0	0	1	1
14	Madhya Pradesh	0	0	0	3	3	0	0	6
15	Maharashtra	0	0	0	60	26	0	0	86
16	Manipur	4	0	36	0	0	0	0	40
17	Meghalaya	2	0	0	0	0	0	0	2
18	Mizoram	2	0	0	0	0	0	0	2
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0
21	Punjab	10	0	0	0	0	0	0	10
22	Rajasthan	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	10	0	0	0	10
25	Telangana	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	125	0	0	0	125
28	Uttarakhand	0	0	0	0	0	0	0	0
29	West Bengal	0	0	3	0	5	0	0	8
TOTAL STATE(S)		67	23	39	230	36	0	1	396
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	32	0	0	0	32
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	30	0	0	0	30
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	62	0	0	0	62
TOTAL (ALL INDIA)		67	23	39	292	36	0	1	458

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Tables
Chapter

16

Complaints Against Police Personnel and Human Rights Violation by Them

TABLE 16.1

Complaints/Cases Registered Against Police Personnel During 2015

S. No.	State/UT	Number of Complaints Received During the Year	Number of Inquiry Instituted			Number of Criminal Cases Registered During the Year
			Departmental	Magisterial	Judicial	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
STATES:						
1	Andhra Pradesh	175	73	0	9	143
2	Arunachal Pradesh	21	14	0	1	22
3	Assam	79	78	0	1	62
4	Bihar	97	92	0	0	4
5	Chhattisgarh	2806	718	5	2	35
6	Goa	28	3	0	1	28
7	Gujarat	1025	271	2	31	144
8	Haryana	1900	1276	0	0	44
9	Himachal Pradesh	419	42	0	29	12
10	Jammu & Kashmir	821	448	1	0	36
11	Jharkhand	40	32	0	0	6
12	Karnataka	100	55	1	13	84
13	Kerala	4634	2903	7	55	3080
14	Madhya Pradesh	10089	2473	0	2	84
15	Maharashtra	8004	934	9	22	536
16	Manipur	21	0	0	21	0
17	Meghalaya	2	0	0	0	2
18	Mizoram	13	6	0	0	7
19	Nagaland	6	0	0	6	6
20	Odisha	96	57	34	6	95
21	Punjab	3107	457	22	2	100
22	Rajasthan	2947	414	2	11	118
23	Sikkim	1	0	0	0	1
24	Tamil Nadu	139	73	4	63	127
25	Telangana	95	73	0	5	33
26	Tripura	10	1	0	4	10
27	Uttar Pradesh	4659	4649	4	3	214
28	Uttarakhand	29	29	0	0	3
29	West Bengal	61	27	3	7	24
TOTAL STATE(S)		41424	15198	94	294	5060
UNION TERRITORIES:						
30	A & N Islands	21	0	0	21	21
31	Chandigarh	273	273	0	0	15
32	D&N Haveli	0	0	0	0	0
33	Daman & Diu	1	0	0	0	1
34	Delhi UT	12913	837	0	0	145
35	Lakshadweep	1	0	0	0	1
36	Puducherry	283	0	0	4	283
TOTAL UT(S)		13492	1110	0	25	466
TOTAL (ALL INDIA)		54916	16308	94	319	5526

TABLE 16.1 - Page: 1 of 5

Note- Complaints against police personnel exclude human rights violation by police, these crime may be of domestic, family etc.

TABLE 16.1
Complaints/Cases Registered Against Police Personnel During 2015 (Continued)

S. No.	State/UT	Complaints/Cases Declared False/Unsubstantiated after Enquiry/Investigation During the Year	Number of Cases Charge-sheeted During the Year	Number of Police Personnel Charge-sheeted	Number of Police Personnel Arrested During the Year
(1)	(2)	(8)	(9)	(10)	(11)
STATES:					
1	Andhra Pradesh	16	31	37	72
2	Arunachal Pradesh	2	14	16	36
3	Assam	4	8	6	8
4	Bihar	4	4	7	6
5	Chhattisgarh	1999	34	39	28
6	Goa	0	13	15	17
7	Gujarat	73	764	119	128
8	Haryana	1144	23	24	27
9	Himachal Pradesh	277	7	7	12
10	Jammu & Kashmir	304	16	17	29
11	Jharkhand	0	1	1	3
12	Karnataka	21	31	33	36
13	Kerala	599	2624	58	50
14	Madhya Pradesh	6189	108	127	88
15	Maharashtra	3962	191	217	454
16	Manipur	0	0	0	0
17	Meghalaya	0	1	1	2
18	Mizoram	0	6	7	8
19	Nagaland	0	3	3	11
20	Odisha	15	39	47	55
21	Punjab	1319	24	51	93
22	Rajasthan	1831	20	22	18
23	Sikkim	0	0	0	6
24	Tamil Nadu	20	58	68	82
25	Telangana	9	29	25	18
26	Tripura	1	6	6	5
27	Uttar Pradesh	2257	62	117	102
28	Uttarakhand	0	1	1	1
29	West Bengal	9	12	13	15
TOTAL STATE(S)		20055	4130	1084	1410
UNION TERRITORIES:					
30	A & N Islands	2	16	17	11
31	Chandigarh	0	8	12	18
32	D&N Haveli	0	0	0	0
33	Daman & Diu	0	1	0	1
34	Delhi UT	346	7	7	0
35	Lakshadweep	0	1	1	0
36	Puducherry	2	204	1	72
TOTAL UT(S)		350	237	38	102
TOTAL (ALL INDIA)		20405	4367	1122	1512

TABLE 16.1 - Page: 2 of 5

TABLE 16.1
Complaints/Cases Registered Against Police Personnel During 2015 (Continued)

S. No.	State/UT	Number of Police Personnel Sent Up for Trial During the Year	Number of Police Personnel whose Cases were withdrawn or otherwise Disposed Off	No. of Police personnel in whose Cases the Trials were Completed During the Year	Number of Police Personnel	
					Convicted	Acquitted
(1)	(2)	(12)	(13)	(14)	(15)	(16)
STATES:						
1	Andhra Pradesh	37	2	4	2	2
2	Arunachal Pradesh	16	0	1	1	0
3	Assam	6	0	1	0	1
4	Bihar	7	0	0	0	0
5	Chhattisgarh	39	3	5	4	1
6	Goa	15	0	0	0	0
7	Gujarat	119	6	1	0	1
8	Haryana	24	11	3	1	2
9	Himachal Pradesh	7	0	0	0	0
10	Jammu & Kashmir	17	0	0	0	0
11	Jharkhand	1	0	0	0	0
12	Karnataka	33	0	0	0	0
13	Kerala	58	17	5	3	2
14	Madhya Pradesh	127	2	10	0	10
15	Maharashtra	217	1	18	5	13
16	Manipur	0	0	0	0	0
17	Meghalaya	1	0	0	0	0
18	Mizoram	7	1	0	0	0
19	Nagaland	3	0	0	0	0
20	Odisha	47	0	2	0	2
21	Punjab	51	8	20	8	12
22	Rajasthan	22	8	0	0	0
23	Sikkim	0	0	0	0	0
24	Tamil Nadu	68	0	1	0	1
25	Telangana	25	2	7	0	7
26	Tripura	6	0	2	0	2
27	Uttar Pradesh	117	0	0	0	0
28	Uttarakhand	1	53	1	0	1
29	West Bengal	13	0	2	0	2
TOTAL STATE(S)		1084	114	83	24	59
UNION TERRITORIES:						
30	A & N Islands	17	0	0	0	0
31	Chandigarh	12	1	9	1	8
32	D&N Haveli	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0
34	Delhi UT	7	0	0	0	0
35	Lakshadweep	1	0	0	0	0
36	Puducherry	1	0	0	0	0
TOTAL UT(S)		38	1	9	1	8
TOTAL (ALL INDIA)		1122	115	92	25	67

TABLE 16.1 - Page: 3 of 5

TABLE 16.1
Complaints/Cases Registered Against Police Personnel During 2015 (Continued)

S. No.	State/UT	Number of Police Personnel Against whom Disciplinary Action initiated During the Year	Number of Police Personnel Awarded Minor Punishments Summarily	Number of Police Personnel whose Cases were Withdrawn or Otherwise Disposed of	Number of Police Personnel in whose Cases Enquiries were Conducted During the Year
(1)	(2)	(17)	(18)	(19)	(20)
STATES:					
1	Andhra Pradesh	678	843	418	609
2	Arunachal Pradesh	33	1	0	27
3	Assam	6	0	0	1
4	Bihar	1100	1017	22	596
5	Chhattisgarh	557	252	528	1003
6	Goa	448	321	39	62
7	Gujarat	577	797	81	276
8	Haryana	766	122	8	320
9	Himachal Pradesh	104	15	15	51
10	Jammu & Kashmir	2415	104	197	1579
11	Jharkhand	582	26	92	393
12	Karnataka	1204	734	105	69
13	Kerala	465	25	5	342
14	Madhya Pradesh	488	117	9	285
15	Maharashtra	1673	822	104	930
16	Manipur	4	0	0	0
17	Meghalaya	24	1	13	19
18	Mizoram	10	3	0	4
19	Nagaland	11	11	0	11
20	Odisha	53	16	1	53
21	Punjab	2190	615	349	1641
22	Rajasthan	1649	501	184	645
23	Sikkim	0	0	0	0
24	Tamil Nadu	113	2	2	64
25	Telangana	785	311	299	214
26	Tripura	17	0	3	19
27	Uttar Pradesh	17268	5141	2086	9142
28	Uttarakhand	262	69	72	186
29	West Bengal	569	1517	108	324
TOTAL STATE(S)		34051	13383	4740	18865
UNION TERRITORIES:					
30	A & N Islands	18	11	4	11
31	Chandigarh	114	0	127	0
32	D&N Haveli	0	0	0	0
33	Daman & Diu	0	0	0	0
34	Delhi UT	1057	0	652	0
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	0
TOTAL UT(S)		1189	11	783	11
TOTAL (ALL INDIA)		35240	13394	5523	18876

TABLE 16.1 - Page: 4 of 5

TABLE 16.1
Complaints/Cases Registered Against Police Personnel During 2015 (Concluded)

S. No.	State/UT	Number of Police Personnel			Number of Departmental Enquiries in which Charges were not Proved and Filed	Number of Departmental Enquiries Pending at the End of the Year
		Dismissal/Removal from Service	Major Punishment	Minor Punishment		
(1)	(2)	(21)	(22)	(23)	(24)	(25)
STATES:						
1	Andhra Pradesh	17	169	644	52	334
2	Arunachal Pradesh	0	0	5	0	7
3	Assam	0	0	2	0	76
4	Bihar	9	390	344	35	478
5	Chhattisgarh	35	84	264	8	145
6	Goa	3	3	145	4	67
7	Gujarat	14	19	829	74	200
8	Haryana	23	101	247	89	330
9	Himachal Pradesh	1	19	22	8	32
10	Jammu & Kashmir	28	399	651	183	1046
11	Jharkhand	7	233	143	13	326
12	Karnataka	10	46	848	14	148
13	Kerala	6	124	141	44	301
14	Madhya Pradesh	22	99	86	226	256
15	Maharashtra	32	69	1485	45	532
16	Manipur	0	0	0	0	4
17	Meghalaya	1	25	19	5	24
18	Mizoram	0	5	0	0	2
19	Nagaland	0	0	0	0	11
20	Odisha	1	4	18	0	41
21	Punjab	63	366	966	509	938
22	Rajasthan	4	59	436	430	588
23	Sikkim	0	0	0	0	0
24	Tamil Nadu	2	10	5	0	93
25	Telangana	34	212	384	20	308
26	Tripura	1	20	48	1	10
27	Uttar Pradesh	49	566	5483	2611	2025
28	Uttarakhand	4	15	134	48	25
29	West Bengal	8	361	754	46	321
TOTAL STATE(S)		374	3398	14103	4465	8668
UNION TERRITORIES:						
30	A & N Islands	0	1	9	2	10
31	Chandigarh	4	63	13	47	186
32	D&N Haveli	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0
34	Delhi UT	69	292	124	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
TOTAL UT(S)		73	356	146	49	196
TOTAL (ALL INDIA)		447	3754	14249	4514	8864

TABLE 16.1 - Page: 5 of 5

TABLE 16.2

Incidence of Human Rights Violation by Police and Their Disposal During 2015

S. No.	Incidence of	No. of Cases Registered		No. of Cases Found to be False		No. of Police Personnel			
		State Police	Central Paramilitary Forces	State Police	Central Paramilitary Forces	Charge-sheeted		Convicted	
						State Police	Central Paramilitary Forces	State Police	Central Paramilitary Forces
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Disappearance of Persons	2	0	0	0	0	0	0	0
2	Illegal Detention or Arrests	2	0	0	0	0	0	0	0
2.1	Illegal Detention or Arrests of SCs	1	0	0	0	0	0	0	0
2.2	Illegal Detention or Arrests of STs	0	0	0	0	0	0	0	0
2.3	Illegal Detention or Arrests - Others	1	0	0	0	0	0	0	0
4	Fake Encounter Killings	0	0	0	0	0	0	0	0
5	Human Rights violation against Terrorists or Extremists	0	0	0	0	0	0	0	0
6	Extortion	13	0	0	0	8	0	0	0
7	Hurt/Injury	14	0	2	0	5	0	0	0
8	Failure in Taking Action	1	0	0	0	0	0	0	0
9	Assault on Women with Intent to Outrage her Modesty	7	0	1	0	3	0	0	0
10	Insult to the Modesty of Women	2	0	0	0	0	0	0	0
11	Atrocities on SCs	6	0	2	0	0	0	0	0
12	Atrocities on STs	3	0	0	0	1	0	0	0
13	Torture	3	0	0	0	2	0	0	0
13.1	Torture of SCs	1	0	0	0	0	0	0	0
13.2	Torture of STs	0	0	0	0	0	0	0	0
13.3	Torture of Others	2	0	0	0	2	0	0	0
14	Failure in Registering FIR	0	0	0	0	0	0	0	0
15	Section 4 of the SC/ST (POA) Act, 1989	0	0	0	0	0	0	0	0
16	Sec. 23(4) of the Protection of Children from Sexual Offence Act, 2012	3	0	0	0	4	0	0	0
17	Others Human Rights Violations	38	0	7	0	11	0	0	0
	Total Human Rights Violation Cases	94	0	12	0	34	0	0	0

TABLE 16.2 - Page: 1 of 1

Incidence refers to cases reported.

Tables
Chapter

17

Crime Committed by Foreigners

TABLE 17.1

No. of Foreigners Arrested under Cognizable Crimes (IPC & SLL) During 2015

S. No.	State/UT	Murder (Section 302 IPC)	Rape (Section 376 IPC)	Unnatural Offences (Section 377 IPC)	Cheating (Section 420 IPC)	Forgery (Section 467, 468 and 471 IPC)	Narcotic Drugs & Psychotropic Substances Act, 1985
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	0	1	0	1	0	28
7	Gujarat	1	0	0	0	1	0
8	Haryana	0	6	0	1	0	8
9	Himachal Pradesh	0	0	0	0	0	6
10	Jammu & Kashmir	1	0	0	0	0	0
11	Jharkhand	0	0	0	0	4	0
12	Karnataka	1	1	0	20	4	9
13	Kerala	0	0	0	0	1	0
14	Madhya Pradesh	0	0	0	0	0	0
15	Maharashtra	0	0	3	15	8	23
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	34
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	0	0	0	3	0	1
22	Rajasthan	0	0	0	1	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	3
28	Uttarakhand	0	0	0	1	0	0
29	West Bengal	0	0	0	0	1	0
TOTAL STATE(S)		3	8	3	42	19	112
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	5
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	3	6	0	7	54	11
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		3	6	0	7	54	16
TOTAL ALL INDIA		6	14	3	49	73	128

TABLE 17.1 - Page: 1 of 3

TABLE 17.1 (Continued)

S. No.	State/UT	Passport Act, 1967	Registration of Foreigners Act, 1939	Foreigner Act, 1946	Arms Act, 1959	Explosives and Explosive Substances Act, 1884 & 1908	Copy Right Act, 1957
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
STATES:							
1	Andhra Pradesh	0	2	1	0	0	0
2	Arunachal Pradesh	0	8	0	0	0	0
3	Assam	0	11	1	0	0	0
4	Bihar	3	1	1	0	0	0
5	Chhattisgarh	0	0	1	0	0	0
6	Goa	0	0	14	1	0	0
7	Gujarat	0	0	3	0	0	0
8	Haryana	0	0	12	0	0	0
9	Himachal Pradesh	0	0	3	0	0	0
10	Jammu & Kashmir	0	12	5	0	0	0
11	Jharkhand	0	0	0	0	0	0
12	Karnataka	14	1	30	4	0	0
13	Kerala	0	6	2	0	0	0
14	Madhya Pradesh	1	0	0	0	0	0
15	Maharashtra	87	0	6	8	0	0
16	Manipur	0	1	0	0	0	0
17	Meghalaya	0	0	46	0	0	0
18	Mizoram	0	0	11	1	1	0
19	Nagaland	0	0	1	0	0	0
20	Odisha	0	0	1	0	0	0
21	Punjab	3	0	6	0	0	0
22	Rajasthan	0	1	0	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	24	14	0	0	0	0
25	Telangana	0	0	5	0	0	0
26	Tripura	11	0	0	0	0	0
27	Uttar Pradesh	0	0	6	0	0	0
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	0	0	1180	0	0	0
TOTAL STATE(S)		143	57	1335	14	1	0
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	2	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	0	0	32	10	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		0	2	32	10	0	0
TOTAL ALL INDIA		143	59	1367	24	1	0

TABLE 17.1 (Concluded)

S. No.	State/UT	Information Technology Act, 2000	Unlawful Activities (Prevention) Act, 1967	Counterfeiting currency notes or Bank notes (Section 489A, 489B, 489C & 489D IPC)	Foreigners Arrested under Other Crimes	Total Foreigners Arrested
(1)	(2)	(15)	(16)	(17)	(18)	(19)
STATES:						
1	Andhra Pradesh	0	0	0	1	4
2	Arunachal Pradesh	0	0	0	0	8
3	Assam	0	0	0	0	12
4	Bihar	0	0	0	1	6
5	Chhattisgarh	1	0	0	0	2
6	Goa	0	0	0	24	69
7	Gujarat	1	0	0	0	6
8	Haryana	2	0	0	8	37
9	Himachal Pradesh	0	0	0	2	11
10	Jammu & Kashmir	0	0	0	0	18
11	Jharkhand	0	0	0	0	4
12	Karnataka	0	0	0	18	102
13	Kerala	0	0	0	0	9
14	Madhya Pradesh	0	0	0	1	2
15	Maharashtra	0	0	0	26	176
16	Manipur	0	0	0	0	1
17	Meghalaya	0	0	0	0	46
18	Mizoram	0	0	0	5	52
19	Nagaland	0	0	0	0	1
20	Odisha	0	0	0	2	3
21	Punjab	0	0	0	9	22
22	Rajasthan	0	0	0	1	3
23	Sikkim	0	0	0	0	0
24	Tamil Nadu	0	0	0	31	69
25	Telangana	0	0	0	1	6
26	Tripura	0	0	0	0	11
27	Uttar Pradesh	0	0	0	0	9
28	Uttarakhand	0	0	0	4	5
29	West Bengal	0	0	1	3	1185
TOTAL STATE(S)		4	0	1	137	1879
UNION TERRITORIES:						
30	A & N Islands	0	0	0	0	0
31	Chandigarh	0	0	0	3	10
32	D&N Haveli	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0
34	Delhi UT	0	0	0	45	168
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
TOTAL UT(S)		0	0	0	48	178
TOTAL ALL INDIA		4	0	1	185	2057

TABLE 17.2

Disposal of Cases under Crime Committed by Foreigners (IPC and SLL) During 2015

S. No.	Crime Head	INVESTIGATION STAGE									
		Cases Pending Investigation from Previous Year	Cases Reported During the Year	Total Cases for Investigation During the Year	No. of Victims in the Registered Cases	Cases in Which Charge-sheets were Submitted	Cases in which Charge-sheets were not laid but Final Report as True or Otherwise Final Report Submitted During the Year	Total Cases Investigated During the Year	Cases Pending Investigation at the End of the Year	Charge-Sheeting Rate {Col.7/ (Col.7+Col.8)} x 100	Cases Pendency Percentage (Col.10/ Col.3+Col.4) x 100
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
CRIME HEAD:											
1	Murder	1	4	5	5	4	0	4	1	100.0	20.0
2	Rape	3	7	10	8	4	0	4	6	100.0	60.0
3	Unnatural Offences	0	1	1	1	1	0	1	0	100.0	0.0
4	Cheating	35	48	83	51	32	5	37	46	86.5	55.4
5	Forgery	22	66	88	73	41	0	41	47	100.0	53.4
6	Narcotic Drugs & Psychotropic Substances Act, 1985	47	111	158	0	97	0	97	61	100.0	38.6
7	Passport Act, 1967	44	68	112	0	49	1	50	62	98.0	55.4
8	Registration of Foreigners Act, 1939	114	42	156	12	59	0	59	97	100.0	62.2
9	Foreigners Act, 1946	101	752	853	812	685	6	691	162	99.1	19.0
10	Arms Act, 1959	5	33	38	0	2	1	3	35	66.7	92.1
11	Explosives and Explosive Substances Act	0	1	1	0	1	0	1	0	100.0	0.0
12	Copyright Act, 1957	1	0	1	0	0	0	0	1	-	100.0
13	Information Technology Act, 2000	5	6	11	6	3	0	3	8	100.0	72.7
14	Unlawful Activities (Prevention) Act, 1967	0	0	0	0	0	0	0	0	-	-
15	Counterfeiting currency Notes or Bank Notes	2	5	7	4	2	1	3	4	66.7	57.1
16	Other Crimes	60	134	194	151	95	9	104	90	91.3	46.4
Total Crimes Committed by Foreign Accused		440	1278	1718	1123	1075	23	1098	620	97.9	36.1

S. No.	Crime Head	TRIAL STAGE								
		Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	Total Number of Cases for Trials	Cases Convicted	Cases Acquitted or Discharged	Cases in Which Trials were Completed	Cases Pending Trial at the End of the Year	Conviction Rate (Col.16/ Col.18) x 100	Cases Pendency Percentage {Col.19/ (Col.13+Col.14)} x 100
(1)	(2)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)
CRIME HEAD:										
1	Murder	8	4	12	2	0	2	10	100.0	83.3
2	Rape	15	4	19	0	0	0	19	-	100.0
3	Unnatural Offences	0	1	1	0	1	1	0	0.0	0.0
4	Cheating	98	32	130	1	1	2	128	50.0	98.5
5	Forgery	64	41	105	3	0	3	102	100.0	97.1
6	Narcotic Drugs & Psychotropic Substances Act, 1985	227	97	324	16	23	39	285	41.0	88.0
7	Passport Act, 1967	313	49	362	26	5	31	331	83.9	91.4
8	Registration of Foreigners Act, 1939	2146	59	2205	25	25	50	2155	50.0	97.7
9	Foreigners Act, 1946	476	685	1161	324	41	365	796	88.8	68.6
10	Arms Act, 1959	9	2	11	1	0	1	10	100.0	90.9
11	Explosives and Explosive Substances Act	2	1	3	0	1	1	2	0.0	66.7
12	Copyright Act, 1957	1	0	1	0	0	0	1	-	100.0
13	Information Technology Act, 2000	6	3	9	0	0	0	9	-	100.0
14	Unlawful Activities (Prevention) Act, 1967	2	0	2	1	0	1	1	100.0	50.0
15	Counterfeiting Currency Notes or Bank Notes	3	2	5	0	0	0	5	-	100.0
16	Other Crimes	155	95	250	25	12	37	213	67.6	85.2
Total Crimes Committed by Foreign Accused		3525	1075	4600	424	109	533	4067	79.5	88.4

TABLE 17.2 - Page: 1 of 1

TABLE 17.3

Disposal of Foreigners Arrested Under Cognizable Crimes (IPC & SLL) During 2015

S. No.	Crime Head	Persons in Custody or on Bail during the stage of Investigation at the Beginning of the Year	Persons Arrested During the Year	Total Number of Persons for Investigation	Persons Charge-Sheeted	Persons Disposed of otherwise
(1)	(2)	(3)	(4)	(5)	(6)	(7)
CRIME HEAD:						
1	Murder	2	6	8	6	1
2	Rape	0	14	14	9	0
3	Unnatural Offences	0	3	3	3	0
4	Cheating	25	49	74	33	1
5	Forgery	27	73	100	45	0
6	Narcotic Drugs & Psychotropic Substances Act, 1985	51	128	179	119	0
7	Passport Act, 1967	157	143	300	171	0
8	Registration of Foreigners Act, 1939	159	59	218	102	0
9	Foreigners Act, 1946	87	1367	1454	1302	1
10	Arms Act, 1959	4	24	28	2	1
11	Explosives and Explosive Substances Act	0	1	1	1	0
12	Copyright Act, 1957	0	0	0	0	0
13	Information Technology Act, 2000	5	4	9	4	0
14	Unlawful Activities (Prevention) Act, 1967	0	0	0	0	0
15	Counterfeiting Currency Notes or Bank Notes	1	1	2	0	0
16	Other Crimes	169	185	354	139	1
Total Crimes committed by Foreign Accused		687	2057	2744	1936	5

S. No.	Crime Head	Total Number of Persons Investigated During the Year	Persons in Custody or on Bail during the Stage of Investigation at the End of the Year	Persons on Bail or in Custody during the Stage of Trial at the Beginning of the year	Total Number of Persons for Trial During the Year	Persons Convicted
(1)	(2)	(8)	(9)	(10)	(11)	(12)
CRIME HEAD:						
1	Murder	7	1	12	18	3
2	Rape	9	5	17	26	0
3	Unnatural Offences	3	0	0	3	0
4	Cheating	34	40	134	167	1
5	Forgery	45	55	67	112	4
6	Narcotic Drugs & Psychotropic Substances Act, 1985	119	60	254	373	20
7	Passport Act, 1967	171	129	2325	2496	63
8	Registration of Foreigners Act, 1939	102	116	1782	1884	126
9	Foreigners Act, 1946	1303	151	2013	3315	627
10	Arms Act, 1959	3	25	7	9	1
11	Explosives and Explosive Substances Act	1	0	1	2	0
12	Copyright Act, 1957	0	0	1	1	0
13	Information Technology Act, 2000	4	5	6	10	0
14	Unlawful Activities (Prevention) Act, 1967	0	0	2	2	1
15	Counterfeiting Currency Notes or Bank Notes	0	2	8	8	0
16	Other Crimes	140	214	189	328	26
Total Crimes committed by Foreign Accused		1941	803	6818	8754	872

TABLE 17.3 - Page: 1 of 2

TABLE 17.3 (Concluded)

S. No.	Crime Head	Persons Acquitted	Persons Discharged or Disposed Off Otherwise by Court	Total Number of Persons in which Trials were Completed	Persons on Bail or in Custody during the stage of Trial at the End of the Year
(1)	(2)	(13)	(14)	(15)	(16)
CRIME HEAD:					
1	Murder	0	0	3	15
2	Rape	0	0	0	26
3	Unnatural Offences	3	0	3	0
4	Cheating	1	0	2	165
5	Forgery	0	0	4	108
6	Narcotic Drugs & Psychotropic Substances Act, 1985	24	1	45	328
7	Passport Act, 1967	26	0	89	2407
8	Registration of Foreigners Act, 1939	69	0	195	1689
9	Foreigners Act, 1946	56	1	684	2631
10	Arms Act, 1959	0	0	1	8
11	Explosives and Explosive Substances Act	1	0	1	1
12	Copyright Act, 1957	0	0	0	1
13	Information Technology Act, 2000	0	0	0	10
14	Unlawful Activities (Prevention) Act, 1967	0	0	1	1
15	Counterfeiting Currency Notes or Bank Notes	0	0	0	8
16	Other Crimes	14	0	40	288
Total Crimes committed by Foreign Accused		194	2	1068	7686

TABLE 17.3 - Page: 2 of 2

Tables
Chapter

18

Cyber Crimes

TABLE 18.1

Cases Reported and Persons Arrested under Cyber Crime and Their Percentage Variation in 2015 Over 2014

S. No.	State/UT	Cases Reported under Total Cyber Crimes			Persons Arrested under Total Cyber Crimes			Percentage Share of Cases Reported under Cyber Crimes during 2015
		2014	2015	% Variation	2014	2015	% Variation	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	282	536	90.1	236	522	121.2	4.6
2	Arunachal Pradesh	18	6	-66.7	2	4	100.0	0.1
3	Assam	379	483	27.4	351	457	30.2	4.2
4	Bihar	114	242	112.3	111	1567	1311.7	2.1
5	Chhattisgarh	123	103	-16.3	105	99	-5.7	0.9
6	Goa	62	17	-72.6	14	5	-64.3	0.1
7	Gujarat	227	242	6.6	174	272	56.3	2.1
8	Haryana	151	224	48.3	121	205	69.4	1.9
9	Himachal Pradesh	38	50	31.6	16	38	137.5	0.4
10	Jammu & Kashmir	37	34	-8.1	4	12	200.0	0.3
11	Jharkhand	93	180	93.5	57	172	201.8	1.6
12	Karnataka	1020	1447	41.9	372	293	-21.2	12.5
13	Kerala	450	290	-35.6	283	191	-32.5	2.5
14	Madhya Pradesh	289	231	-20.1	386	230	-40.4	2.0
15	Maharashtra	1879	2195	16.8	942	825	-12.4	18.9
16	Manipur	13	6	-53.8	3	0	-100.0	0.1
17	Meghalaya	60	56	-6.7	12	20	66.7	0.5
18	Mizoram	22	8	-63.6	4	18	350.0	0.1
19	Nagaland	0	0	-	0	0	-	0.0
20	Odisha	124	386	211.3	17	110	547.1	3.3
21	Punjab	226	149	-34.1	159	136	-14.5	1.3
22	Rajasthan	697	949	36.2	248	295	19.0	8.2
23	Sikkim	4	1	-75.0	2	1	-50.0	0.0
24	Tamil Nadu	172	142	-17.4	120	125	4.2	1.2
25	Telangana	703	687	-2.3	429	430	0.2	5.9
26	Tripura	5	13	160.0	1	8	700.0	0.1
27	Uttar Pradesh	1737	2208	27.1	1223	1699	38.9	19.0
28	Uttarakhand	42	48	14.3	39	23	-41.0	0.4
29	West Bengal	355	398	12.1	212	287	35.4	3.4
TOTAL STATE(S)		9322	11331	21.6	5643	8044	42.5	97.7
UNION TERRITORIES:								
30	A & N Islands	13	6	-53.8	5	2	-60.0	0.1
31	Chandigarh	55	77	40.0	45	22	-51.1	0.7
32	D&N Haveli	3	0	-100.0	1	0	-100.0	0.0
33	Daman & Diu	1	1	0.0	2	0	-100.0	0.0
34	Delhi UT	226	177	-21.7	56	53	-5.4	1.5
35	Lakshadweep	1	0	-100.0	0	0	-	0.0
36	Puducherry	1	0	-100.0	0	0	-	0.0
TOTAL UT(S)		300	261	-13.0	109	77	-29.4	2.3
TOTAL ALL INDIA		9622	11592	20.5	5752	8121	41.2	100.0

TABLE 18.1 - Page: 1 of 1

TABLE 18.2

Disposal of Cyber Crimes Cases (IT Act, IPC & SLL) by Police During 2015

S. No.	Crime Head	Cases Pending Investigation from Previous Year	Cases Reported During the Year	No. of Cases Withdrawn by the Govt. During Investigation	Cases Transferred to other Police Station/ Magistrate	Cases Not Investigated U/S 157(1)(b) of Cr.PC	Total Cases for Investigation (Col. 3+4-5-6-7)	Cases Ended as Final Report False
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
CRIME HEAD:								
1	IT - Tampering Computer Source Documents	77	88	0	2	0	163	3
2	IT - Computer Related Offences	4891	6567	1	171	0	11286	219
	2.1 Computer Related Offences-Under Section 66A*	3525	4154	1	106	0	7572	155
	2.2 Computer related Offences-Under Section 66B	70	132	0	8	0	194	6
	2.3 Computer related Offences-Under Section 66C	753	1081	0	37	0	1797	36
	2.4 Computer related Offences-Under Section 66D	484	1083	0	19	0	1548	19
	2.5 Computer related Offences-Under Section 66E	59	117	0	1	0	175	3
3	IT - Cyber terrorism	2	13	0	0	0	15	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	605	816	1	5	0	1415	22
	4.1 Under section 67A#	594	792	1	5	0	1380	20
	4.2 Under section 67B	6	8	0	0	0	14	1
	4.3 Under Section 67C	5	16	0	0	0	21	1
5	IT - Intentionally not Complying with the Order of Controller	3	2	0	0	0	5	0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	2	0	0	0	0	2	0
7	IT - Failure to Block Access any Information Hosted etc	1	0	0	0	0	1	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	3	0	0	0	3	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	8	0	0	0	8	0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	4	4	0	0	0	8	0
11	IT - Breach of Confidentiality/Privacy	14	20	0	0	0	34	1
12	IT - Disclosure of Information in Breach of Lawful Contract	1	4	0	1	0	4	0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	3	0	0	0	3	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	2	3	0	0	0	5	0
15	IT - Others	666	514	0	10	1	1169	31
	Total Offences under IT Act	6268	8045	2	189	1	14121	276
1	IPC - Offences by Public Servant	0	0	0	0	0	0	0
2	IPC - Fabrication/Destruction of Electronic Records for Evidence	2	4	0	0	0	6	0
3	IPC - Cheating	874	2255	1	7	0	3121	14
4	IPC - Forgery	81	45	0	0	0	126	0
5	IPC - Data theft	48	84	0	0	0	132	1
6	IPC - Criminal Breach of Trust/Fraud	32	42	0	0	0	74	0
	6.1 IPC - Credit / Debit Card	8	18	0	0	0	26	0
	6.2 IPC - Others	24	24	0	0	0	48	0
7	IPC - Counterfeiting	8	12	0	0	0	20	0
	7.1 IPC - Currency	8	12	0	0	0	20	0
	7.2 IPC - Stamps	0	0	0	0	0	0	0
8	IPC - Others	636	980	1	0	0	1615	44
	Total Offences under IPC	1681	3422	2	7	0	5094	59
1	Copyright Act, 1957	65	113	0	0	0	178	1
	1.1 Under Section 63	49	55	0	0	0	104	1
	1.2 Under Section 68A	0	18	0	0	0	18	0
	1.3 Others	16	40	0	0	0	56	0
2	Trade Marks Act, 1999	0	0	0	0	0	0	0
	2.1 Under Section 102	0	0	0	0	0	0	0
	2.2 Under Section 103	0	0	0	0	0	0	0
	2.3 Under Section 104	0	0	0	0	0	0	0
	2.4 Others	0	0	0	0	0	0	0
3	Other SLL Offences	18	12	0	0	0	30	0
	Total SLL Offences	83	125	0	0	0	208	1
	Total Cyber Crimes (IT Act+IPC+SLL)	8032	11592	4	196	1	19423	336

TABLE 18.5 - Page: 1 of 2

Corrigendum : * It include the cases under Section 66 of IT Act also
 # It include the cases under Section 67 of IT Act also

TABLE 18.2 (Concluded)

S. No.	Crime Head	Cases Ended as Mistake of Fact or of Law	Cases in Ended as Final Report as Non Cognizable Submitted During the Year	Cases in Which Charge-sheets were Submitted	Cases in Which Chargesheets were not laid but Final Report as True submitted	Total Cases Disposed of by Police (Col. 9+10+11+12+13)	Cases Pending Investigation at the End of the Year (col. 8 - col. 14)	Charge-Sheeting Rate {Col.12/(Col.12+Col.13)} X 100	Cases Pendency Percentage {Col.15/(Col.3+Col.4)} x 100
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
CRIME HEAD:									
1	IT - Tampering Computer Source Documents	5	0	36	36	80	83	50.0	50.3
2	IT - Computer Related Offences	193	67	1841	2355	4675	6611	43.9	57.7
	2.1 Computer Related Offences-Under Section 66A*	133	40	1510	1676	3514	4058	47.4	52.8
	2.2 Computer related Offences-Under Section 66B	5	0	38	31	80	114	55.1	56.4
	2.3 Computer related Offences-Under Section 66C	25	14	160	376	611	1186	29.9	64.7
	2.4 Computer related Offences-Under Section 66D	28	13	100	247	407	1141	28.8	72.8
	2.5 Computer related Offences-Under Section 66E	2	0	33	25	63	112	56.9	63.6
3	IT - Cyber terrorism	0	0	1	3	4	11	25.0	73.3
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	27	3	335	341	728	687	49.6	48.3
	4.1 Under section 67A#	27	3	329	335	714	666	49.5	48.1
	4.2 Under section 67B	0	0	5	2	8	6	71.4	42.9
	4.3 Under Section 67C	0	0	1	4	6	15	20.0	71.4
5	IT - Intentionally not Complying with the Order of Controller	0	0	3	0	3	2	100.0	40.0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	2	2	0	0.0	0.0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	0	1	-	100.0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	1	1	2	0.0	66.7
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	0	3	2	5	3	60.0	37.5
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	0	0	5	1	6	2	83.3	25.0
11	IT - Breach of Confidentiality/Privacy	2	0	5	4	12	22	55.6	64.7
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	1	3	4	0	25.0	0.0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	2	2	1	0.0	33.3
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	0	0	2	0	2	3	100.0	60.0
15	IT - Others	48	10	164	256	509	660	39.0	55.9
	Total Offences under IT Act	275	80	2396	3006	6033	8088	44.4	56.5
1	IPC - Offences by Public Servant	0	0	0	0	0	0	-	-
2	IPC - Fabrication/Destruction of electronic records for evidence	0	0	2	0	2	4	100.0	66.7
3	IPC - Cheating	19	26	259	430	748	2373	37.6	75.8
4	IPC - Forgery	0	0	13	11	24	102	54.2	81.0
5	IPC - Data theft	1	0	19	10	31	101	65.5	76.5
6	IPC - Criminal Breach of Trust/Fraud	0	0	21	7	28	46	75.0	62.2
	6.1 IPC - Credit / Debit Card	0	0	10	4	14	12	71.4	46.2
	6.2 IPC - Others	0	0	11	3	14	34	78.6	70.8
7	IPC - Counterfeiting	0	0	10	1	11	9	90.9	45.0
	7.1 IPC - Currency	0	0	10	1	11	9	90.9	45.0
	7.2 IPC - Stamps	0	0	0	0	0	0	-	-
8	IPC - Others	33	8	386	174	645	970	68.9	60.0
	Total Offences under IPC	53	34	710	633	1489	3605	52.9	70.6
1	Copyright Act, 1957	2	0	90	3	96	82	96.8	46.1
	1.1 Under Section 63	1	0	54	1	57	47	98.2	45.2
	1.2 Under Section 68A	0	0	12	0	12	6	100.0	33.3
	1.3 Others	1	0	24	2	27	29	92.3	51.8
2	Trade Marks Act, 1999	0	0	0	0	0	0	-	-
	2.1 Under Section 102	0	0	0	0	0	0	-	-
	2.2 Under Section 103	0	0	0	0	0	0	-	-
	2.3 Under Section 104	0	0	0	0	0	0	-	-
	2.4 Others	0	0	0	0	0	0	-	-
3	Other SLL Offences	2	0	10	4	16	14	71.4	46.7
	Total SLL Offences	4	0	100	7	112	96	93.5	46.2
	Total Cyber Crimes (IT Act+IPC+SLL)	332	114	3206	3646	7634	11789	46.8	60.1

TABLE 18.5 - Page: 2 of 2

Corrigendum : * It include the cases under Section 66 of IT Act also
It include the cases under Section 67 of IT Act also

TABLE 18.3

Disposal of Cyber Crime Cases (IT Act, IPC & SLL Cognizable Crime) by Courts During 2015

S. No.	Crime Head	Cases Pending Trial from the Previous Year	Cases Sent for Trial During the Year	No. of Cases Withdrawn by the Govt.	No. of Cases Disposed by Plea Bargaining	Total no. of Cases for Trial During the Year (Col.3+4 - Col.5 - Col.6)	Cases Compounded or Withdrawn
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	IT - Tampering Computer Source Documents	38	36	0	0	74	0
2	IT - Computer Related Offences	1689	1841	0	0	3530	34
	2.1 Computer Related Offences-Under Section 66A*	1361	1510	0	0	2871	21
	2.2 Computer related Offences-Under Section 66B	44	38	0	0	82	1
	2.3 Computer related Offences-Under Section 66C	143	160	0	0	303	8
	2.4 Computer related Offences-Under Section 66D	110	100	0	0	210	3
	2.5 Computer related Offences-Under Section 66E	31	33	0	0	64	1
3	IT - Cyber terrorism	0	1	0	0	1	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	312	335	0	0	647	1
	4.1 Under section 67A#	301	329	0	0	630	1
	4.2 Under section 67B	8	5	0	0	13	0
	4.3 Under Section 67C	3	1	0	0	4	0
5	IT - Intentionally not Complying with the Order of Controller	1	3	0	0	4	0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	3	0	0	3	0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	2	5	0	0	7	0
11	IT - Breach of Confidentiality/Privacy	6	5	0	0	11	0
12	IT - Disclosure of Information in Breach of Lawful Contract	1	1	0	0	2	0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	3	2	0	0	5	0
15	IT - Others	266	164	0	0	430	2
	Total Offences under IT Act	2318	2396	0	0	4714	37
1	IPC - Offences by Public Servant	0	0	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	0	2	0	0	2	0
3	IPC - Cheating	306	259	0	0	565	5
4	IPC - Forgery	29	13	0	0	42	0
5	IPC - Data theft	8	19	0	0	27	0
6	IPC - Criminal Breach of Trust/Fraud	25	21	0	0	46	0
	6.1 IPC - Credit / Debit Card	2	10	0	0	12	0
	6.2 IPC - Others	23	11	0	0	34	0
7	IPC - Counterfeiting	20	10	0	0	30	0
	7.1 IPC - Currency	20	10	0	0	30	0
	7.2 IPC - Stamps	0	0	0	0	0	0
8	IPC - Others	574	386	0	0	960	6
	Total Offences under IPC	962	710	0	0	1672	11
1	Copyright Act, 1957	622	90	0	0	712	0
	1.1 Under Section 63	298	54	0	0	352	0
	1.2 Under Section 68A	2	12	0	0	14	0
	1.3 Others	322	24	0	0	346	0
2	Trade Marks Act, 1999	0	0	0	0	0	0
	2.1 Under Section 102	0	0	0	0	0	0
	2.2 Under Section 103	0	0	0	0	0	0
	2.3 Under Section 104	0	0	0	0	0	0
	2.4 Others	0	0	0	0	0	0
3	Other SLL Offences	15	10	0	0	25	0
	Total SLL Offences	637	100	0	0	737	0
	Total Cyber Crimes (IT Act+IPC+SLL)	3917	3206	0	0	7123	48

TABLE 18.3 - Page: 1 of 2

Corrigendum : * It include the cases under Section 66 of IT Act also
It include the cases under Section 67 of IT Act also

TABLE 18.3 (Concluded)

S. No.	Crime Head	Cases in Which Trials were Completed (Col. 10+Col.11)	Cases Convicted	Cases Acquitted or Discharged	Cases Pending Trial at the End of the Year {Col.12 = Col.7 - (Col.8+col.9)}	Conviction Rate (Col.10/Col.9) x 100	Cases Pendency Percentage {Col.12/(Col.3+Col.4)} x 100
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	IT - Tampering Computer Source Documents	4	2	2	70	50.0	94.6
2	IT - Computer Related Offences	386	159	227	3110	41.2	88.1
	2.1 Computer Related Offences-Under Section 66A*	328	143	185	2522	43.6	87.8
	2.2 Computer related Offences-Under Section 66B	9	3	6	72	33.3	87.8
	2.3 Computer related Offences-Under Section 66C	22	8	14	273	36.4	90.1
	2.4 Computer related Offences-Under Section 66D	19	2	17	188	10.5	89.5
	2.5 Computer related Offences-Under Section 66E	8	3	5	55	37.5	85.9
3	IT - Cyber terrorism	0	0	0	1	-	100.0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	43	15	28	603	34.9	93.2
	4.1 Under section 67A#	41	13	28	588	31.7	93.3
	4.2 Under section 67B	2	2	0	11	100.0	84.6
	4.3 Under Section 67C	0	0	0	4	-	100.0
5	IT - Intentionally not Complying with the Order of Controller	0	0	0	4	-	100.0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0	-	-
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	-	-
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0	-	-
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	0	0	3	-	100.0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	0	0	0	7	-	100.0
11	IT - Breach of Confidentiality/Privacy	3	2	1	8	66.7	72.7
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	0	2	-	100.0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0	-	-
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	0	0	0	5	-	100.0
15	IT - Others	50	15	35	378	30.0	87.9
	Total Offences under IT Act	486	193	293	4191	39.7	88.9
1	IPC - Offences by Public Servant	0	0	0	0	-	-
2	IPC - Fabrication/Destruction of electronic records for evidence	1	1	0	1	100.0	50.0
3	IPC - Cheating	20	10	10	540	50.0	95.6
4	IPC - Forgery	0	0	0	42	-	100.0
5	IPC - Data theft	1	0	1	26	0.0	96.3
6	IPC - Criminal Breach of Trust/Fraud	2	0	2	44	0.0	95.7
	6.1 IPC - Credit / Debit Card	0	0	0	12	-	100.0
	6.2 IPC - Others	2	0	2	32	0.0	94.1
7	IPC - Counterfeiting	2	0	2	28	0.0	93.3
	7.1 IPC - Currency	2	0	2	28	0.0	93.3
	7.2 IPC - Stamps	0	0	0	0	-	-
8	IPC - Others	27	4	23	927	14.8	96.6
	Total Offences under IPC	53	15	38	1608	28.3	96.2
1	Copyright Act, 1957	101	26	75	611	25.7	85.8
	1.1 Under Section 63	53	17	36	299	32.1	84.9
	1.2 Under Section 68A	12	0	12	2	0.0	14.3
	1.3 Others	36	9	27	310	25.0	89.6
2	Trade Marks Act, 1999	0	0	0	0	-	-
	2.1 Under Section 102	0	0	0	0	-	-
	2.2 Under Section 103	0	0	0	0	-	-
	2.3 Under Section 104	0	0	0	0	-	-
	2.4 Others	0	0	0	0	-	-
3	Other SLL Offences	0	0	0	25	-	100.0
	Total SLL Offences	101	26	75	636	25.7	86.3
	Total Cyber Crimes (IT Act+IPC+SLL)	640	234	406	6435	36.6	90.3

TABLE 18.3 - Page: 2 of 2

Corrigendum : * It include the cases under Section 66 of IT Act also
It include the cases under Section 67 of IT Act also

TABLE 18.4

Persons Arrested under Cyber Crimes (IT Act, IPC Crimes, SLL Crimes)by Age Groups & Sex During 2015

S. No.	Crime Head	Below 18 Years (Juveniles)			18 Years & Above – Below 30 Years			30 Years & Above – Below 45 Years		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
CRIME HEAD:										
1	IT - Tampering Computer Source Documents	0	0	0	28	0	28	34	0	34
2	IT - Computer Related Offences	70	3	73	2576	91	2667	1257	26	1283
	2.1 Computer Related Offences-Under Section 66A*	63	1	64	2007	68	2075	897	13	910
	2.2 Computer related Offences-Under Section 66B	0	0	0	49	1	50	28	1	29
	2.3 Computer related Offences-Under Section 66C	6	2	8	252	17	269	201	11	212
	2.4 Computer related Offences-Under Section 66D	0	0	0	207	2	209	98	1	99
	2.5 Computer related Offences-Under Section 66E	1	0	1	61	3	64	33	0	33
3	IT - Cyber terrorism	0	0	0	3	0	3	0	0	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	10	0	10	346	6	352	165	1	166
	4.1 Under section 67A#	7	0	7	345	6	351	159	1	160
	4.2 Under section 67B	3	0	3	1	0	1	3	0	3
	4.3 Under Section 67C	0	0	0	0	0	0	3	0	3
5	IT - Intentionally not Complying with the Order of Controller	0	0	0	2	0	2	1	0	1
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0	0	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	0	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0	0	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	0	0	3	0	3	1	0	1
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	0	0	0	2	0	2	0	0	0
11	IT - Breach of Confidentiality/Privacy	0	0	0	3	0	3	2	0	2
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	0	0	0	0	2	0	2
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0	0	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	0	0	0	1	0	1	0	0	0
15	IT - Others	15	0	15	125	2	127	84	0	84
	Total Offences under IT Act	95	3	98	3089	99	3188	1546	27	1573
1	IPC - Offences by Public Servant	0	0	0	0	0	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	0	0	0	0	0	0	2	0	2
3	IPC - Cheating	12	0	12	312	6	318	358	7	365
4	IPC - Forgery	1	0	1	37	4	41	28	0	28
5	IPC - Data theft	1	1	2	84	2	86	47	0	47
6	IPC - Criminal Breach of Trust/Fraud	2	0	2	808	0	808	376	0	376
	6.1 IPC - Credit / Debit Card	0	0	0	11	0	11	7	0	7
	6.2 IPC - Others	2	0	2	797	0	797	369	0	369
7	IPC - Counterfeiting	0	0	0	9	0	9	4	0	4
	7.1 IPC - Currency	0	0	0	9	0	9	4	0	4
	7.2 IPC - Stamps	0	0	0	0	0	0	0	0	0
8	IPC - Others	35	0	35	315	6	321	208	5	213
	Total Offences under IPC	51	1	52	1565	18	1583	1023	12	1035
1	Copyright Act, 1957	2	0	2	40	0	40	80	2	82
	1.1 Under Section 63	2	0	2	18	0	18	41	0	41
	1.2 Under Section 68A	0	0	0	8	0	8	7	0	7
	1.3 Others	0	0	0	14	0	14	32	2	34
2	Trade Marks Act, 1999	0	0	0	0	0	0	0	0	0
	2.1 Under Section 102	0	0	0	0	0	0	0	0	0
	2.2 Under Section 103	0	0	0	0	0	0	0	0	0
	2.3 Under Section 104	0	0	0	0	0	0	0	0	0
	2.4 Others	0	0	0	0	0	0	0	0	0
3	Other SLL Offences	0	0	0	3	0	3	13	0	13
	Total SLL Offences	2	0	2	43	0	43	93	2	95

TABLE 18.7 - Page: 1 of 2

Corrigendum : * It include the cases under Section 66 of IT Act also
It include the cases under Section 67 of IT Act also

TABLE 18.4 (Concluded)

S. No.	Crime Head	45 Years & Above – Below 60 Years			60 Years & Above			Total of Overall Age-Group		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:										
1	IT - Tampering Computer Source Documents	0	0	0	0	0	0	62	0	62
2	IT - Computer Related Offences	153	4	157	37	0	37	4093	124	4217
	2.1 Computer Related Offences-Under Section 66A*	78	4	82	6	0	6	3051	86	3137
	2.2 Computer related Offences-Under Section 66B	6	0	6	6	0	6	89	2	91
	2.3 Computer related Offences-Under Section 66C	52	0	52	21	0	21	532	30	562
	2.4 Computer related Offences-Under Section 66D	15	0	15	4	0	4	324	3	327
	2.5 Computer related Offences-Under Section 66E	2	0	2	0	0	0	97	3	100
3	IT - Cyber terrorism	0	0	0	0	0	0	3	0	3
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	22	1	23	4	0	4	547	8	555
	4.1 Under section 67A#	22	1	23	4	0	4	537	8	545
	4.2 Under section 67B	0	0	0	0	0	0	7	0	7
	4.3 Under Section 67C	0	0	0	0	0	0	3	0	3
5	IT - Intentionally not Complying with the Order of Controller	0	0	0	0	0	0	3	0	3
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0	0	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	0	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0	0	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	0	0	0	0	0	4	0	4
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	0	0	0	0	0	0	2	0	2
11	IT - Breach of Confidentiality/Privacy	1	0	1	0	0	0	6	0	6
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	0	0	0	0	2	0	2
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0	0	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	2	0	2	0	0	0	3	0	3
15	IT - Others	13	0	13	6	0	6	243	2	245
	Total Offences under IT Act	191	5	196	47	0	47	4968	134	5102
1	IPC - Offences by Public Servant	0	0	0	0	0	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	0	0	0	0	0	0	2	0	2
3	IPC - Cheating	54	4	58	1	0	1	737	17	754
4	IPC - Forgery	2	0	2	0	0	0	68	4	72
5	IPC - Data theft	0	0	0	0	0	0	132	3	135
6	IPC - Criminal Breach of Trust/Fraud	106	0	106	0	0	0	1292	0	1292
	6.1 IPC - Credit / Debit Card	0	0	0	0	0	0	18	0	18
	6.2 IPC - Others	106	0	106	0	0	0	1274	0	1274
7	IPC - Counterfeiting	1	0	1	0	0	0	14	0	14
	7.1 IPC - Currency	1	0	1	0	0	0	14	0	14
	7.2 IPC - Stamps	0	0	0	0	0	0	0	0	0
8	IPC - Others	28	0	28	1	0	1	587	11	598
	Total Offences under IPC	191	4	195	2	0	2	2832	35	2867
1	Copyright Act, 1957	10	0	10	1	0	1	133	2	135
	1.1 Under Section 63	4	0	4	1	0	1	66	0	66
	1.2 Under Section 68A	3	0	3	0	0	0	18	0	18
	1.3 Others	3	0	3	0	0	0	49	2	51
2	Trade Marks Act, 1999	0	0	0	0	0	0	0	0	0
	2.1 Under Section 102	0	0	0	0	0	0	0	0	0
	2.2 Under Section 103	0	0	0	0	0	0	0	0	0
	2.3 Under Section 104	0	0	0	0	0	0	0	0	0
	2.4 Others	0	0	0	0	0	0	0	0	0
3	Other SLL Offences	1	0	1	0	0	0	17	0	17
	Total SLL Offences	11	0	11	1	0	1	150	2	152

TABLE 18.4 - Page: 2 of 2

Corrigendum : * It include the cases under Section 66 of IT Act also

It include the cases under Section 67 of IT Act also

TABLE 18.5

Disposal of Persons Arrested under Cyber Crime (IT Act, IPC Crimes, SLL Crimes) by Police During 2015

S. No.	Crime Head	Persons in Custody During the Stage of Investigation at the Beginning of the Year		Persons on Bail During the Stage of Investigation at the Beginning of the Year		Total (col. 3+5=7 and Col. 4+6 = 8)	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	IT - Tampering Computer Source Documents	8	0	32	0	40	0
2	IT - Computer Related Offences	299	5	2300	24	2599	29
	2.1 Computer Related Offences-Under Section 66A*	257	5	1671	14	1928	19
	2.2 Computer related Offences-Under Section 66B	7	0	23	0	30	0
	2.3 Computer related Offences-Under Section 66C	14	0	444	6	458	6
	2.4 Computer related Offences-Under Section 66D	19	0	138	2	157	2
	2.5 Computer related Offences-Under Section 66E	2	0	24	2	26	2
3	IT - Cyber terrorism	0	0	0	0	0	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	43	3	247	5	290	8
	4.1 Under section 67A#	42	3	246	5	288	8
	4.2 Under section 67B	1	0	1	0	2	0
	4.3 Under Section 67C	0	0	0	0	0	0
5	IT - Intentionally not Complying with the Order of Controller	0	0	4	0	4	0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	0	0	0	0	0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	1	0	10	0	11	0
11	IT - Breach of Confidentiality/Privacy	0	0	13	0	13	0
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	0	0	0	0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	1	0	0	0	1	0
15	IT - Others	54	0	316	4	370	4
	Total Offences under IT Act	406	8	2922	33	3328	41
1	IPC - Offences by Public Servant	0	0	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	0	0	2	0	2	0
3	IPC - Cheating	26	1	241	14	267	15
4	IPC - Forgery	2	0	29	1	31	1
5	IPC - Data theft	3	0	6	0	9	0
6	IPC - Criminal Breach of Trust/Fraud	1	0	19	0	20	0
	6.1 IPC - Credit / Debit Card	1	0	3	0	4	0
	6.2 IPC - Others	0	0	16	0	16	0
7	IPC - Counterfeiting	0	0	1	0	1	0
	7.1 IPC - Currency	0	0	1	0	1	0
	7.2 IPC - Stamps	0	0	0	0	0	0
8	IPC - Others	24	1	323	18	347	19
	Total Offences under IPC	56	2	621	33	677	35
1	Copyright Act, 1957	8	0	59	0	67	0
	1.1 Under Section 63	6	0	44	0	50	0
	1.2 Under Section 68A	0	0	0	0	0	0
	1.3 Others	2	0	15	0	17	0
2	Trade Marks Act, 1999	0	0	0	0	0	0
	2.1 Under Section 102	0	0	0	0	0	0
	2.2 Under Section 103	0	0	0	0	0	0
	2.3 Under Section 104	0	0	0	0	0	0
	2.4 Others	0	0	0	0	0	0
3	Other SLL Offences	2	0	27	0	29	0
	Total SLL Offences	10	0	86	0	96	0
	Total Cyber Crimes (IT Act+IPC+SLL)	472	10	3629	66	4101	76

TABLE 18.5 - Page: 1 of 3

Corrigendum : * It include the cases under Section 66 of IT Act also
It include the cases under Section 67 of IT Act also

TABLE 18.5 (Continued)

S. No.	Crime Head	Persons Arrested During the Year		Persons Released or Freed by Police or Magistrate before Trial for Want of Evidence or Any Other Reason		Number of Persons Charge Sheeted During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1	IT - Tampering Computer Source Documents	62	0	5	0	54	0
2	IT - Computer Related Offences	4093	124	536	9	2466	92
	2.1 Computer Related Offences-Under Section 66A*	3051	86	384	7	2023	81
	2.2 Computer related Offences-Under Section 66B	89	2	22	1	48	1
	2.3 Computer related Offences-Under Section 66C	532	30	91	0	203	7
	2.4 Computer related Offences-Under Section 66D	324	3	32	1	154	2
	2.5 Computer related Offences-Under Section 66E	97	3	7	0	38	1
3	IT - Cyber terrorism	3	0	0	0	1	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	547	8	32	0	500	6
	4.1 Under section 67A#	537	8	31	0	494	6
	4.2 Under section 67B	7	0	1	0	6	0
	4.3 Under Section 67C	3	0	0	0	0	0
5	IT - Intentionally not Complying with the Order of Controller	3	0	0	0	5	0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	4	0	0	0	4	0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	2	0	1	0	12	0
11	IT - Breach of Confidentiality/Privacy	6	0	0	0	6	0
12	IT - Disclosure of Information in Breach of Lawful Contract	2	0	0	0	2	0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	3	0	0	0	2	0
15	IT - Others	243	2	32	0	350	2
	Total Offences under IT Act	4968	134	606	9	3402	100
1	IPC - Offences by Public Servant	0	0	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	2	0	0	0	2	0
3	IPC - Cheating	737	17	11	0	430	11
4	IPC - Forgery	68	4	0	0	59	4
5	IPC - Data theft	132	3	0	0	125	3
6	IPC - Criminal Breach of Trust/Fraud	1292	0	0	0	34	0
	6.1 IPC - Credit / Debit Card	18	0	0	0	15	0
	6.2 IPC - Others	1274	0	0	0	19	0
7	IPC - Counterfeiting	14	0	0	0	10	0
	7.1 IPC - Currency	14	0	0	0	10	0
	7.2 IPC - Stamps	0	0	0	0	0	0
8	IPC - Others	587	11	5	0	578	6
	Total Offences under IPC	2832	35	16	0	1238	24
1	Copyright Act, 1957	133	2	2	0	137	2
	1.1 Under Section 63	66	0	2	0	80	0
	1.2 Under Section 68A	18	0	0	0	16	0
	1.3 Others	49	2	0	0	41	2
2	Trade Marks Act, 1999	0	0	0	0	0	0
	2.1 Under Section 102	0	0	0	0	0	0
	2.2 Under Section 103	0	0	0	0	0	0
	2.3 Under Section 104	0	0	0	0	0	0
	2.4 Others	0	0	0	0	0	0
3	Other SLL Offences	17	0	0	0	25	0
	Total SLL Offences	150	2	2	0	162	2
Total Cyber Crimes (IT Act+IPC+SLL)		7950	171	624	9	4802	126

TABLE 18.5 - Page: 2 of 3

Corrigendum : * It include the cases under Section 66 of IT Act also
It include the cases under Section 67 of IT Act also

TABLE 18.5 (Concluded)

S. No.	Crime Head	Persons in Custody during the Stage of Investigation at the End of the Year		Persons on Bail during the Stage of Investigation at the End of the Year	
		Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)
CRIME HEAD:					
1	IT - Tampering Computer Source Documents	9	0	34	0
2	IT - Computer Related Offences	726	2	2964	50
	2.1 Computer Related Offences-Under Section 66A*	573	2	1999	15
	2.2 Computer related Offences-Under Section 66B	6	0	43	0
	2.3 Computer related Offences-Under Section 66C	90	0	606	29
	2.4 Computer related Offences-Under Section 66D	37	0	258	2
	2.5 Computer related Offences-Under Section 66E	20	0	58	4
3	IT - Cyber terrorism	2	0	0	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	53	0	252	10
	4.1 Under section 67A#	53	0	247	10
	4.2 Under section 67B	0	0	2	0
	4.3 Under Section 67C	0	0	3	0
5	IT - Intentionally not Complying with the Order of Controller	1	0	1	0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	0	0	0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	0	0	0	0
11	IT - Breach of Confidentiality/Privacy	0	0	13	0
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	0	0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	0	0	2	0
15	IT - Others	39	0	192	4
	Total Offences under IT Act	830	2	3458	64
1	IPC - Offences by Public Servant	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	0	0	2	0
3	IPC - Cheating	40	2	523	19
4	IPC - Forgery	12	0	28	1
5	IPC - Data theft	1	0	15	0
6	IPC - Criminal Breach of Trust/Fraud	6	0	1272	0
	6.1 IPC - Credit / Debit Card	4	0	3	0
	6.2 IPC - Others	2	0	1269	0
7	IPC - Counterfeiting	0	0	5	0
	7.1 IPC - Currency	0	0	5	0
	7.2 IPC - Stamps	0	0	0	0
8	IPC - Others	40	0	311	24
	Total Offences under IPC	99	2	2156	44
1	Copyright Act, 1957	3	0	58	0
	1.1 Under Section 63	0	0	34	0
	1.2 Under Section 68A	0	0	2	0
	1.3 Others	3	0	22	0
2	Trade Marks Act, 1999	0	0	0	0
	2.1 Under Section 102	0	0	0	0
	2.2 Under Section 103	0	0	0	0
	2.3 Under Section 104	0	0	0	0
	2.4 Others	0	0	0	0
3	Other SLL Offences	1	0	20	0
	Total SLL Offences	4	0	78	0
	Total Cyber Crimes (IT Act+IPC+SLL)	933	4	5692	108

TABLE 18.5 - Page: 3 of 3

Corrigendum : * It include the cases under Section 66 of IT Act also

It include the cases under Section 67 of IT Act also

TABLE 18.6

Disposal of Persons Arrested under Cyber Crimes (IT Act, IPC Crimes, SLL Crimes) by Courts During 2015

S. No.	Crime Head	Persons in Custody during the Stage of Trial at the Beginning of the year		Persons on Bail during the Stage of Trial at the Beginning of the year		Total Number of Persons under Trial During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
CRIME HEAD:							
1	IT - Tampering Computer Source Documents	3	0	37	0	94	0
2	IT - Computer Related Offences	221	1	1995	50	4682	143
	2.1 Computer Related Offences-Under Section 66 and 66A	175	0	1650	31	3848	112
	2.2 Computer related Offences-Under Section 66B	9	0	40	0	97	1
	2.3 Computer related Offences-Under Section 66C	17	1	154	13	374	21
	2.4 Computer related Offences-Under Section 66D	17	0	110	6	281	8
	2.5 Computer related Offences-Under Section 66E	3	0	41	0	82	1
3	IT - Cyber terrorism	0	0	0	0	1	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	31	1	422	8	953	15
	4.1 Under section 67 and 67A	31	1	405	8	930	15
	4.2 Under section 67B	0	0	12	0	18	0
	4.3 Under Section 67C	0	0	5	0	5	0
5	IT - Intentionally not Complying with the Order of Controller	0	0	2	0	7	0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	0	0	0	4	0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	0	0	3	0	15	0
11	IT - Breach of Confidentiality/Privacy	0	0	7	0	13	0
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	5	0	7	0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	0	0	3	1	5	1
15	IT - Others	37	2	292	6	679	10
	Total Offences under IT Act	292	4	2766	65	6460	169
1	IPC - Offences by Public Servant	0	0	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	0	0	0	0	2	0
3	IPC - Cheating	30	1	530	17	990	29
4	IPC - Forgery	12	0	90	0	161	4
5	IPC - Data theft	2	0	8	1	135	4
6	IPC - Criminal Breach of Trust/Fraud	6	0	21	0	61	0
	6.1 IPC - Credit / Debit Card	0	0	2	0	17	0
	6.2 IPC - Others	6	0	19	0	44	0
7	IPC - Counterfeiting	1	0	24	0	35	0
	7.1 IPC - Currency	1	0	24	0	35	0
	7.2 IPC - Stamps	0	0	0	0	0	0
8	IPC - Others	75	1	795	23	1448	30
	Total Offences under IPC	126	2	1468	41	2832	67
1	Copyright Act, 1957	25	0	724	1	886	3
	1.1 Under Section 63	23	0	326	0	429	0
	1.2 Under Section 68A	2	0	0	0	18	0
	1.3 Others	0	0	398	1	439	3
2	Trade Marks Act, 1999	0	0	0	0	0	0
	2.1 Under Section 102	0	0	0	0	0	0
	2.2 Under Section 103	0	0	0	0	0	0
	2.3 Under Section 104	0	0	0	0	0	0
	2.4 Others	0	0	0	0	0	0
3	Other SLL Offences	2	0	90	0	117	0
	Total SLL Offences	27	0	814	1	1003	3
	Total Cyber Crimes(IT Act + IPC +SLL)	445	6	5048	107	10295	239

TABLE 18.6 - Page: 1 of 4

TABLE 18.6 (Continued)

S. No.	Crime Head	Persons Against whom Cases were Compounded by Courts *		Persons Against whom Cases were Withdrawn		Persons in whose Cases Trials were Completed During the Year	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)
CRIME HEAD:							
1 IT - Tampering Computer Source Documents		0	0	0	0	4	0
2 IT - Computer Related Offences		52	0	3	0	497	9
2.1 Computer Related Offences-Under Section 66 and 66A		47	0	3	0	394	6
2.2 Computer related Offences-Under Section 66B		1	0	0	0	17	0
2.3 Computer related Offences-Under Section 66C		0	0	0	0	56	0
2.4 Computer related Offences-Under Section 66D		3	0	0	0	20	2
2.5 Computer related Offences-Under Section 66E		1	0	0	0	10	1
3 IT - Cyber terrorism		0	0	0	0	0	0
4 IT - Publication/Transmission of Obscene/Sexually Explicit Content		1	0	0	0	60	4
4.1 Under section 67 and 67A		1	0	0	0	58	4
4.2 Under section 67B		0	0	0	0	2	0
4.3 Under Section 67C		0	0	0	0	0	0
5 IT - Intentionally not Complying with the Order of Controller		0	0	0	0	0	0
6 IT - Failure to Provide or Monitor or Intercept or Decrypt Information		0	0	0	0	0	0
7 IT - Failure to Block Access any Information Hosted etc		0	0	0	0	0	0
8 IT - Not Providing Technical Assistance to Govt. to Enable Online Access		0	0	0	0	0	0
9 IT - Un-authorized Access/Attempt to Access to Protected Computer System		0	0	0	0	0	0
10 IT - Misrepresentation/suppression of Fact for Obtaining License etc		0	0	0	0	0	0
11 IT - Breach of Confidentiality/Privacy		0	0	0	0	3	0
12 IT - Disclosure of Information in Breach of Lawful Contract		0	0	0	0	0	0
13 IT - Publishing /Making Available False Elect. Signature Certificate		0	0	0	0	0	0
14 IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose		0	0	0	0	0	0
15 IT - Others		5	0	3	0	55	2
Total Offences under IT Act		58	0	6	0	619	15
1 IPC - Offences by Public Servant		0	0	0	0	0	0
2 IPC - Fabrication/Destruction of electronic records for evidence		0	0	0	0	1	0
3 IPC - Cheating		5	0	0	0	26	0
4 IPC - Forgery		0	0	0	0	0	0
5 IPC - Data theft		0	0	0	0	1	0
6 IPC - Criminal Breach of Trust/Fraud		0	0	0	0	3	0
6.1 IPC - Credit / Debit Card		0	0	0	0	0	0
6.2 IPC - Others		0	0	0	0	3	0
7 IPC - Counterfeiting		0	0	0	0	7	0
7.1 IPC - Currency		0	0	0	0	7	0
7.2 IPC - Stamps		0	0	0	0	0	0
8 IPC - Others		4	0	4	0	39	1
Total Offences under IPC		9	0	4	0	77	1
1 Copyright Act, 1957		0	0	0	0	136	0
1.1 Under Section 63		0	0	0	0	73	0
1.2 Under Section 68A		0	0	0	0	14	0
1.3 Others		0	0	0	0	49	0
2 Trade Marks Act, 1999		0	0	0	0	0	0
2.1 Under Section 102		0	0	0	0	0	0
2.2 Under Section 103		0	0	0	0	0	0
2.3 Under Section 104		0	0	0	0	0	0
2.4 Others		0	0	0	0	0	0
3 Other SLL Offences		0	0	0	0	0	0
Total SLL Offences		0	0	0	0	136	0
Total Cyber Crimes(IT Act + IPC +SLL)		67	0	10	0	832	16

TABLE 18.6 - Page: 2 of 4

* Figures of col. 9&10 also include figures of cases abated as furnished by some States/UTs.

TABLE 18.6 (Continued)

S. No.	Crime Head	Persons Convicted		Persons Acquitted		Persons Discharged by Court	
		Male	Female	Male	Female	Male	Female
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)
CRIME HEAD:							
1	IT - Tampering Computer Source Documents	2	0	2	0	0	0
2	IT - Computer Related Offences	206	1	274	8	17	0
	2.1 Computer Related Offences-Under Section 66 and 66A	179	0	200	6	15	0
	2.2 Computer related Offences-Under Section 66B	3	0	14	0	0	0
	2.3 Computer related Offences-Under Section 66C	18	0	38	0	0	0
	2.4 Computer related Offences-Under Section 66D	2	0	17	2	1	0
	2.5 Computer related Offences-Under Section 66E	4	1	5	0	1	0
3	IT - Cyber terrorism	0	0	0	0	0	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	21	0	33	1	6	3
	4.1 Under section 67 and 67A	19	0	33	1	6	3
	4.2 Under section 67B	2	0	0	0	0	0
	4.3 Under Section 67C	0	0	0	0	0	0
5	IT - Intentionally not Complying with the Order of Controller	0	0	0	0	0	0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	0	0	0	0	0	0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	0	0	0	0	0	0
11	IT - Breach of Confidentiality/Privacy	2	0	1	0	0	0
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	0	0	0	0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	0	0	0	0	0	0
15	IT - Others	17	1	38	1	0	0
	Total Offences under IT Act	248	2	348	10	23	3
1	IPC - Offences by Public Servant	0	0	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	1	0	0	0	0	0
3	IPC - Cheating	14	0	12	0	0	0
4	IPC - Forgery	0	0	0	0	0	0
5	IPC - Data theft	0	0	1	0	0	0
6	IPC - Criminal Breach of Trust/Fraud	0	0	3	0	0	0
	6.1 IPC - Credit / Debit Card	0	0	0	0	0	0
	6.2 IPC - Others	0	0	3	0	0	0
7	IPC - Counterfeiting	0	0	7	0	0	0
	7.1 IPC - Currency	0	0	7	0	0	0
	7.2 IPC - Stamps	0	0	0	0	0	0
8	IPC - Others	5	0	33	1	1	0
	Total Offences under IPC	20	0	56	1	1	0
1	Copyright Act, 1957	32	0	104	0	0	0
	1.1 Under Section 63	19	0	54	0	0	0
	1.2 Under Section 68A	0	0	14	0	0	0
	1.3 Others	13	0	36	0	0	0
2	Trade Marks Act, 1999	0	0	0	0	0	0
	2.1 Under Section 102	0	0	0	0	0	0
	2.2 Under Section 103	0	0	0	0	0	0
	2.3 Under Section 104	0	0	0	0	0	0
	2.4 Others	0	0	0	0	0	0
3	Other SLL Offences	0	0	0	0	0	0
	Total SLL Offences	32	0	104	0	0	0
Total Cyber Crimes(IT Act + IPC +SLL)		300	2	508	11	24	3

TABLE 18.6 (Concluded)

S. No.	Crime Head	Persons in Custody during the stage of Trial at the end of the year		Persons on Bail During the stage of Trial at the end of the year	
		Male	Female	Male	Female
(1)	(2)	(21)	(22)	(23)	(24)
CRIME HEAD:					
1	IT - Tampering Computer Source Documents	13	0	77	0
2	IT - Computer Related Offences	737	50	3393	84
	2.1 Computer Related Offences-Under Section 66 and 66A	605	48	2799	58
	2.2 Computer related Offences-Under Section 66B	20	0	59	1
	2.3 Computer related Offences-Under Section 66C	46	2	272	19
	2.4 Computer related Offences-Under Section 66D	62	0	196	6
	2.5 Computer related Offences-Under Section 66E	4	0	67	0
3	IT - Cyber terrorism	0	0	1	0
4	IT - Publication/Transmission of Obscene/Sexually Explicit Content	139	1	753	10
	4.1 Under section 67 and 67A	135	1	736	10
	4.2 Under section 67B	4	0	12	0
	4.3 Under Section 67C	0	0	5	0
5	IT - Intentionally not Complying with the Order of Controller	4	0	3	0
6	IT - Failure to Provide or Monitor or Intercept or Decrypt Information	0	0	0	0
7	IT - Failure to Block Access any Information Hosted etc	0	0	0	0
8	IT - Not Providing Technical Assistance to Govt. to Enable Online Access	0	0	0	0
9	IT - Un-authorized Access/Attempt to Access to Protected Computer System	1	0	3	0
10	IT - Misrepresentation/suppression of Fact for Obtaining License etc	1	0	14	0
11	IT - Breach of Confidentiality/Privacy	1	0	9	0
12	IT - Disclosure of Information in Breach of Lawful Contract	0	0	7	0
13	IT - Publishing /Making Available False Elect. Signature Certificate	0	0	0	0
14	IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	0	0	5	1
15	IT - Others	47	1	569	7
	Total Offences under IT Act	943	52	4834	102
1	IPC - Offences by Public Servant	0	0	0	0
2	IPC - Fabrication/Destruction of electronic records for evidence	1	0	0	0
3	IPC - Cheating	112	1	847	28
4	IPC - Forgery	26	0	135	4
5	IPC - Data theft	122	0	12	4
6	IPC - Criminal Breach of Trust/Fraud	16	0	42	0
	6.1 IPC - Credit / Debit Card	12	0	5	0
	6.2 IPC - Others	4	0	37	0
7	IPC - Counterfeiting	1	0	27	0
	7.1 IPC - Currency	1	0	27	0
	7.2 IPC - Stamps	0	0	0	0
8	IPC - Others	115	3	1286	26
	Total Offences under IPC	393	4	2349	62
1	Copyright Act, 1957	224	2	526	1
	1.1 Under Section 63	38	0	318	0
	1.2 Under Section 68A	2	0	2	0
	1.3 Others	184	2	206	1
2	Trade Marks Act, 1999	0	0	0	0
	2.1 Under Section 102	0	0	0	0
	2.2 Under Section 103	0	0	0	0
	2.3 Under Section 104	0	0	0	0
	2.4 Others	0	0	0	0
3	Other SLL Offences	14	0	103	0
	Total SLL Offences	238	2	629	1
Total Cyber Crimes(IT Act + IPC +SLL)		1574	58	7812	165

TABLE 18.6 - Page: 4 of 4

TABLE 18.7

Motive-wise Cases Reported under Cyber Crimes During 2015

S. No.	State/UT	Personal Revenge / Settling Scores	Emotional Motives like Anger, Revenge, etc.	Greed / Financial Gain	Extortion	Causing Disrepute	Prank / Satisfaction of Gaining Control	Fraud/Illegal Gain	Insult to Modesty of Women
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	17	11	66	1	3	1	98	38
2	Arunachal Pradesh	0	0	0	0	2	0	0	0
3	Assam	34	31	18	18	0	2	155	66
4	Bihar	44	36	123	0	0	0	14	0
5	Chhattisgarh	7	2	10	0	23	0	1	25
6	Goa	0	2	4	0	2	2	1	1
7	Gujarat	1	0	163	0	31	3	6	3
8	Haryana	2	0	20	1	0	0	35	5
9	Himachal Pradesh	0	13	0	0	1	0	3	4
10	Jammu & Kashmir	0	0	10	0	0	0	0	3
11	Jharkhand	2	0	76	4	0	5	34	0
12	Karnataka	19	21	894	16	74	0	74	39
13	Kerala	34	5	46	3	22	0	31	33
14	Madhya Pradesh	6	3	16	5	17	4	15	42
15	Maharashtra	21	18	682	17	35	1	354	234
16	Manipur	0	0	0	0	0	0	2	0
17	Meghalaya	1	4	4	1	4	0	9	12
18	Mizoram	0	0	1	0	3	0	0	1
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	11	8	63	10	0	0	2	6
21	Punjab	6	6	17	1	6	3	11	14
22	Rajasthan	15	23	287	36	34	7	31	1
23	Sikkim	0	0	0	0	0	0	1	0
24	Tamil Nadu	14	1	16	2	3	0	22	2
25	Telangana	0	0	148	0	5	0	15	13
26	Tripura	0	0	0	0	0	0	5	2
27	Uttar Pradesh	29	34	1154	171	112	186	95	2
28	Uttarakhand	0	0	1	0	1	0	15	1
29	West Bengal	25	3	17	7	2	0	68	42
TOTAL STATE(S)		288	221	3836	293	380	214	1097	589
UNION TERRITORIES:									
30	A & N Islands	0	0	4	0	0	0	2	0
31	Chandigarh	16	0	8	2	4	0	7	0
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	2	7	0	3	0	13	17
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		16	2	19	2	7	0	22	17
TOTAL ALL INDIA		304	223	3855	295	387	214	1119	606

TABLE 18.7 - Page: 1 of 3

TABLE 18.7 (Continued)
Motive-wise Cases Reported under Cyber Crimes During 2015

S. No.	State/UT	Sexual Exploitation	Political Motives	Inciting Hate Crimes Against Community	Inciting Hate Crimes Against Country	Disrupt Public Services	Sale/ Purchase of Illegal Drugs/Items	For developing own Business/Interest
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
STATES:								
1	Andhra Pradesh	14	6	1	0	9	0	9
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	61	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0
5	Chhattisgarh	10	0	0	0	0	0	0
6	Goa	0	0	0	0	1	0	0
7	Gujarat	8	1	8	0	1	0	6
8	Haryana	17	0	0	0	1	1	0
9	Himachal Pradesh	0	0	0	0	0	0	5
10	Jammu & Kashmir	3	0	1	4	0	0	0
11	Jharkhand	3	0	0	0	1	0	34
12	Karnataka	34	8	14	3	7	3	21
13	Kerala	32	12	0	0	0	0	1
14	Madhya Pradesh	3	1	2	0	0	0	2
15	Maharashtra	113	5	39	0	2	4	17
16	Manipur	0	0	1	0	0	0	0
17	Meghalaya	5	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	4	0	0	0	0	0	0
21	Punjab	10	0	5	1	0	0	2
22	Rajasthan	33	0	13	0	0	5	2
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	24	1	2	2	2	1	11
25	Telangana	11	0	0	0	2	0	3
26	Tripura	1	0	0	0	0	0	0
27	Uttar Pradesh	139	9	115	2	2	0	30
28	Uttarakhand	12	0	1	0	0	0	0
29	West Bengal	21	1	1	0	0	0	13
TOTAL STATE(S)		558	44	203	12	28	14	156
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	9	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	1	0	0	0	0	0
34	Delhi UT	21	2	2	0	5	0	14
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		30	3	2	0	5	0	14
TOTAL ALL INDIA		588	47	205	12	33	14	170

TABLE 18.7 - Page: 2 of 3

TABLE 18.7
Motive-wise Cases Reported under Cyber Crimes During 2015 (Concluded)

S. No.	State/UT	For spreading Piracy	Serious Psychiatric Illness viz. perversion, etc.	Steal Information for Espionage	Motives of Blackmailing	Others	Total (Items 3 to 22)
(1)	(2)	(18)	(19)	(20)	(21)	(22)	(23)
STATES:							
1	Andhra Pradesh	98	0	0	68	96	536
2	Arunachal Pradesh	0	0	0	0	4	6
3	Assam	0	0	0	16	82	483
4	Bihar	0	0	0	10	15	242
5	Chhattisgarh	0	0	0	0	25	103
6	Goa	0	0	0	0	4	17
7	Gujarat	0	0	0	1	10	242
8	Haryana	1	1	1	8	131	224
9	Himachal Pradesh	1	0	0	0	23	50
10	Jammu & Kashmir	0	0	0	1	12	34
11	Jharkhand	0	4	0	9	8	180
12	Karnataka	6	0	7	34	173	1447
13	Kerala	3	0	0	11	57	290
14	Madhya Pradesh	0	0	0	1	114	231
15	Maharashtra	1	6	5	16	625	2195
16	Manipur	0	0	0	0	3	6
17	Meghalaya	0	0	0	4	12	56
18	Mizoram	0	0	0	0	3	8
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	2	9	271	386
21	Punjab	8	0	0	12	47	149
22	Rajasthan	2	0	0	9	451	949
23	Sikkim	0	0	0	0	0	1
24	Tamil Nadu	0	1	3	9	26	142
25	Telangana	0	0	0	16	474	687
26	Tripura	1	0	0	0	4	13
27	Uttar Pradesh	59	0	1	41	27	2208
28	Uttarakhand	0	0	0	0	17	48
29	West Bengal	5	0	0	14	179	398
TOTAL STATE(S)		185	12	19	289	2893	11331
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	6
31	Chandigarh	0	0	0	0	31	77
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	1
34	Delhi UT	0	0	3	4	84	177
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		0	0	3	4	115	261
TOTAL ALL INDIA		185	12	22	293	3008	11592

TABLE 18.7 - Page: 3 of 3

TABLE 18.8

Profile of Persons Arrested or Accused in Connection with Cyber Crime During 2015

S. No.	State/UT	Foreign National					Indian National		
		Foreign National (Total)	Sexual Freak	Cracker / Hacker	Cyber Terrorist	Others	Indian National (Total)	Employee/ Disgruntled Employee	Business Competitor
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
STATES:									
1	Andhra Pradesh	0	0	0	0	0	522	9	9
2	Arunachal Pradesh	0	0	0	0	0	4	0	0
3	Assam	0	0	0	0	0	457	6	24
4	Bihar	0	0	0	0	0	1567	35	1278
5	Chhattisgarh	1	0	1	0	0	98	0	1
6	Goa	0	0	0	0	0	5	1	0
7	Gujarat	1	0	0	0	1	271	1	41
8	Haryana	2	0	0	0	2	203	13	16
9	Himachal Pradesh	0	0	0	0	0	38	0	4
10	Jammu & Kashmir	0	0	0	0	0	12	0	0
11	Jharkhand	0	0	0	0	0	172	0	0
12	Karnataka	0	0	0	0	0	293	20	33
13	Kerala	0	0	0	0	0	191	26	28
14	Madhya Pradesh	0	0	0	0	0	230	1	2
15	Maharashtra	0	0	0	0	0	825	19	14
16	Manipur	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	20	0	0
18	Mizoram	0	0	0	0	0	18	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	110	5	9
21	Punjab	0	0	0	0	0	136	0	0
22	Rajasthan	0	0	0	0	0	295	2	6
23	Sikkim	0	0	0	0	0	1	0	0
24	Tamil Nadu	0	0	0	0	0	125	26	20
25	Telangana	0	0	0	0	0	430	60	17
26	Tripura	0	0	0	0	0	8	0	1
27	Uttar Pradesh	0	0	0	0	0	1699	21	85
28	Uttarakhand	0	0	0	0	0	23	0	0
29	West Bengal	0	0	0	0	0	287	1	2
TOTAL STATE(S)		4	0	1	0	3	8040	246	1590
UNION TERRITORIES:									
30	A & N Islands	0	0	0	0	0	2	0	0
31	Chandigarh	0	0	0	0	0	22	0	4
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	53	3	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	77	3	4
TOTAL ALL INDIA		4	0	1	0	3	8117	249	1594

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Col. 3 = Col. 4+ Col. 5+ Col. 6 + Col. 7;

Col. 8 = Col. 9+ Col. 10 + Col. 11 + Col. 12 + Col. 13 + Col. 14 + Col. 15 + Col. 16 + Col. 17 + Col. 18 + Col. 19

TABLE 18.8 (Concluded)

S. No.	State/UT	Indian National									Total Persons Arrested
		Neighbours/ Friends & Relatives	Sexual Freak	Student	Persons with Psychological Disorder	Cyber Terrorist	Professional Computer geek/ Hacker /Cracker	Political Person	Religious Person	Others	
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
STATES:											
1	Andhra Pradesh	99	9	156	0	0	65	0	3	172	522
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	4	4
3	Assam	173	78	48	0	9	17	0	0	102	457
4	Bihar	95	1	42	0	0	50	0	0	66	1567
5	Chhattisgarh	13	9	3	5	0	0	0	0	67	99
6	Goa	3	0	0	0	0	0	0	0	1	5
7	Gujarat	49	21	12	3	0	18	0	1	125	272
8	Haryana	10	5	26	1	1	7	1	3	120	205
9	Himachal Pradesh	2	0	1	0	0	0	0	1	30	38
10	Jammu & Kashmir	2	0	0	0	0	0	0	0	10	12
11	Jharkhand	8	36	47	25	0	46	0	0	10	172
12	Karnataka	33	11	9	1	0	2	0	4	180	293
13	Kerala	41	6	10	0	0	14	2	0	64	191
14	Madhya Pradesh	49	11	23	0	8	0	1	5	130	230
15	Maharashtra	169	103	40	0	0	34	7	42	397	825
16	Manipur	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	3	0	7	0	0	7	0	0	3	20
18	Mizoram	7	0	0	0	0	0	0	0	11	18
19	Nagaland	0	0	0	0	0	0	0	0	0	0
20	Odisha	4	0	0	0	0	7	0	0	85	110
21	Punjab	27	34	24	0	0	1	0	0	50	136
22	Rajasthan	31	3	16	1	0	14	0	3	219	295
23	Sikkim	0	0	0	0	0	0	0	0	1	1
24	Tamil Nadu	30	6	2	1	0	8	2	1	29	125
25	Telangana	43	14	20	1	21	15	0	1	238	430
26	Tripura	1	0	4	0	0	0	0	0	2	8
27	Uttar Pradesh	289	48	318	30	12	755	5	79	57	1699
28	Uttarakhand	0	6	0	0	0	7	0	0	10	23
29	West Bengal	7	12	4	0	0	16	0	0	245	287
TOTAL STATE(S)		1188	413	812	68	51	1083	18	143	2428	8044
UNION TERRITORIES:											
30	A & N Islands	1	0	0	0	0	1	0	0	0	2
31	Chandigarh	6	0	2	0	0	7	0	0	3	22
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	2	0	1	0	4	0	0	43	53
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		7	2	2	1	0	12	0	0	46	77
TOTAL ALL INDIA		1195	415	814	69	51	1095	18	143	2474	8121

TABLE 18.8 - Page: 2 of 2

Col. 20 = Col. 3+ Col. 8

Tables
Chapter

19

Crime in Railways

TABLE 19.1

Cases of IPC Crimes Reported by General Railway Police (GRP) During 2015

S. No.	State/UT	Murder (Section 302 IPC)	Attempt To Commit Murder (Section 307 IPC)	C. H. not Amounting to Murder (Section 304 IPC)	Rape (Section 376 IPC)	Kidnapping & Abduction (Sections 363, 364, 364A, 366A IPC)	Dacoity (Sections 395, 396 & 398 IPC)	Making Preparation & Assembly for Committing Dacoity (Section 399 & 402 IPC)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	15	1	0	3	0	5	0
2	Assam	10	1	0	0	10	2	0
3	Bihar	28	6	0	5	36	12	3
4	Chhattisgarh	3	1	0	0	8	0	0
5	Gujarat	17	2	0	1	8	3	1
6	Haryana	25	11	1	1	3	6	12
7	Himachal Pradesh	0	0	0	0	0	0	0
8	Jammu & Kashmir	0	3	0	0	0	0	0
9	Jharkhand	10	0	0	1	10	3	0
10	Karnataka	9	7	0	1	3	7	7
11	Kerala	1	0	0	1	0	0	0
12	Madhya Pradesh	14	16	0	11	24	3	3
13	Maharashtra	18	11	1	15	47	19	3
14	Odisha	7	6	0	4	13	9	2
15	Punjab	1	0	2	1	2	0	13
16	Rajasthan	8	1	2	2	2	2	2
17	Tamil Nadu	4	9	1	0	1	3	0
18	Telangana	11	3	0	2	1	0	0
19	Tripura	1	0	0	0	0	0	0
20	Uttar Pradesh	23	7	5	6	36	7	0
21	West Bengal	32	24	4	4	26	1	165
22	Delhi UT	10	7	0	15	40	3	0
TOTAL ALL INDIA		247	116	16	73	270	85	211

TABLE 19.1 - Page: 1 of 2

TABLE 19.1
Cases of IPC Crimes Reported by General Railway Police (GRP) During 2015 (Concluded)

S. No.	State/UT	Robbery (Sec 392-394, 397, 398 IPC)	Criminal Trespass/Burglary (Sec 457 to 460 IPC)	Theft (Section 379 To 380 IPC)	Riots (Sec 147 to 151 IPC)	Arson (Section 435, 436, 438 IPC)	Grievous Hurt (Sec 325, 326, 326A & 326B IPC)	Causing Death by Negligence (Sec 304A IPC)	Other IPC Crimes	Total IPC Crimes (Sum of Col. 3 to 17)
(1)	(2)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
STATES:										
1	Andhra Pradesh	9	1	1501	0	0	3	0	182	1720
2	Assam	2	3	334	0	0	22	4	88	476
3	Bihar	20	14	1364	23	0	1	4	666	2182
4	Chhattisgarh	9	4	388	0	0	6	3	90	512
5	Gujarat	15	6	1318	9	0	17	5	138	1540
6	Haryana	18	1	414	7	0	4	13	910	1426
7	Himachal Pradesh	0	2	5	0	0	0	0	3	10
8	Jammu & Kashmir	0	1	19	3	0	0	1	14	41
9	Jharkhand	11	12	535	0	0	0	2	112	696
10	Karnataka	79	9	744	1	2	6	7	103	985
11	Kerala	11	1	228	2	1	2	0	145	392
12	Madhya Pradesh	144	21	3685	7	0	1	3	529	4461
13	Maharashtra	688	6	5882	12	0	43	7	525	7277
14	Odisha	30	36	922	3	3	1	4	170	1210
15	Punjab	1	1	298	0	0	1	10	280	610
16	Rajasthan	5	0	1162	1	0	0	3	213	1403
17	Tamil Nadu	55	2	598	20	0	1	6	398	1098
18	Telangana	5	1	938	1	0	4	1	122	1089
19	Tripura	0	2	5	0	0	0	1	1	10
20	Uttar Pradesh	264	0	5712	21	0	4	15	1068	7168
21	West Bengal	11	0	866	7	1	38	7	391	1577
22	Delhi UT	102	0	2768	2	2	4	2	401	3356
TOTAL ALL INDIA		1479	123	29686	119	9	158	98	6549	39239

TABLE 19.1 - Page: 2 of 2

TABLE 19.2

Cases Reported under the Railways Act During 2015 and Percentage Variation Over 2015 to 2014

S. No.	State/UT	2013	2014	2015	Percentage Variation In	
					2014 Over 2013	2015 Over 2014
(1)	(2)	(3)	(4)	(5)	(6)	(7)
STATES:						
1	Andhra Pradesh	26	5	2	-80.8	-60.0
2	Arunachal Pradesh	0	0	0	-	-
3	Assam	0	35	0	-	-100.0
4	Bihar	1	0	0	-100.0	-
5	Chhattisgarh	17	8	18	-52.9	125.0
6	Goa	0	1	0	-	-100.0
7	Gujarat	2	4	1	100.0	-75.0
8	Haryana	8	3	12	-62.5	300.0
9	Himachal Pradesh	0	0	0	-	-
10	Jammu & Kashmir	1	1	0	0.0	-100.0
11	Jharkhand	0	0	1	-	-
12	Karnataka	6	2	2	-66.7	0.0
13	Kerala	6	9	22	50.0	144.4
14	Madhya Pradesh	6	8	0	33.3	-100.0
15	Maharashtra	30	33	30	10.0	-9.1
16	Manipur	0	0	0	-	-
17	Meghalaya	0	0	0	-	-
18	Mizoram	0	0	0	-	-
19	Nagaland	0	0	0	-	-
20	Odisha	1	0	0	-100.0	-
21	Punjab	8	4	14	-50.0	250.0
22	Rajasthan	4	10	8	150.0	-20.0
23	Sikkim	0	0	0	-	-
24	Tamil Nadu	33	16	8	-51.5	-50.0
25	Telangana	-	3	3	-	0.0
26	Tripura	0	0	0	-	-
27	Uttar Pradesh	9	141	222	1466.7	57.4
28	Uttarakhand	1	0	0	-100.0	-
29	West Bengal	7	4	3	-42.9	-25.0
TOTAL STATE(S)		166	287	346	72.9	20.6
UNION TERRITORIES:						
30	A & N Islands	0	0	0	-	-
31	Chandigarh	0	0	0	-	-
32	D&N Haveli	0	0	0	-	-
33	Daman & Diu	0	0	0	-	-
34	Delhi UT	0	0	0	-	-
35	Lakshadweep	0	0	0	-	-
36	Puducherry	0	0	0	-	-
TOTAL UT(S)		0	0	0		
TOTAL ALL INDIA		166	287	346	72.9	20.6

TABLE 19.2 - Page: 1 of 1

TABLE 19.3

Persons Arrested under the Railways Act and the Railway Property (Unlawful Possession) Act During 2015

S. No.	State/UT	Railways Act 1989			Railway Property (Unlawful Possession) Act 1966		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0
4	Bihar	0	0	0	1	0	1
5	Chhattisgarh	19	0	19	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0
8	Haryana	3	0	3	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	0	0	0	1	0	1
12	Karnataka	0	0	0	0	0	0
13	Kerala	14	0	14	0	0	0
14	Madhya Pradesh	12	0	12	0	0	0
15	Maharashtra	6	0	6	0	0	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	4	0	4	0	0	0
22	Rajasthan	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	649	85	734	0	0	0
25	Telangana	1	2	3	0	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	215	0	215	2	0	2
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	3	0	3	0	0	0
TOTAL STATE(S)		926	87	1013	4	0	4
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0
TOTAL ALL INDIA		926	87	1013	4	0	4

TABLE 19.3 - Page: 1 of 1

Tables
Chapter

20

Crime Against Senior Citizens

TABLE 20.1

Cases Reported (I), No. of Victims (V) and Rate (R) of Crimes Committed Against Senior Citizens During 2015

S. No.	State/UT	Population of Senior Citizen#	Murder (Section 302 IPC)			Attempt To Commit Murder (Section 307 IPC)			Culpable Homicide Not Amounting To Murder (Section 304 IPC)			Attempt to Commit Culpable Homicide (Section 308 IPC)		
			I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
STATES:														
1	Andhra Pradesh	48.3	56	60	1.2	57	57	1.2	6	6	0.1	0	0	0.0
2	Arunachal Pradesh	0.6	2	2	3.1	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	20.8	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	77.1	16	16	0.2	94	96	1.2	1	1	0.0	29	29	0.4
5	Chhattisgarh	20.0	63	63	3.1	12	12	0.6	4	5	0.2	0	0	0.0
6	Goa	1.6	2	3	1.2	1	1	0.6	1	1	0.6	0	0	0.0
7	Gujarat	47.9	28	31	0.6	1	1	0.0	0	0	0.0	0	0	0.0
8	Haryana	21.9	32	32	1.5	7	7	0.3	1	1	0.0	0	0	0.0
9	Himachal Pradesh	7.0	8	8	1.1	2	2	0.3	2	2	0.3	0	0	0.0
10	Jammu & Kashmir	9.2	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	23.6	5	5	0.2	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	57.9	41	44	0.7	27	32	0.5	0	0	0.0	0	0	0.0
13	Kerala	41.9	29	33	0.7	19	19	0.5	9	11	0.2	16	16	0.4
14	Madhya Pradesh	57.1	106	107	1.9	44	45	0.8	2	2	0.0	1	1	0.0
15	Maharashtra	111.1	167	173	1.5	62	63	0.6	11	11	0.1	0	0	0.0
16	Manipur	2.0	2	2	1.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	1.4	2	2	1.4	1	1	0.7	0	0	0.0	0	0	0.0
18	Mizoram	0.7	2	2	2.9	1	1	1.5	0	0	0.0	0	0	0.0
19	Nagaland	1.0	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	39.8	19	20	0.5	18	18	0.5	0	0	0.0	0	0	0.0
21	Punjab	28.7	40	42	1.4	4	4	0.1	4	4	0.1	0	0	0.0
22	Rajasthan	51.1	29	30	0.6	2	2	0.0	1	1	0.0	2	2	0.0
23	Sikkim	0.4	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	75.1	162	168	2.2	71	72	0.9	0	0	0.0	0	0	0.0
25	Telangana	34.4	53	54	1.5	6	6	0.2	2	2	0.1	0	0	0.0
26	Tripura	2.9	3	3	1.0	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	154.4	151	154	1.0	15	15	0.1	29	29	0.2	0	0	0.0
28	Uttarakhand	9.0	2	2	0.2	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	77.4	15	15	0.2	9	11	0.1	4	4	0.1	0	0	0.0
TOTAL STATE(S)		1024.6	1035	1071	1.0	453	465	0.4	77	80	0.1	48	48	0.0
UNION TERRITORIES:														
30	A & N Islands	0.3	3	3	11.8	1	1	3.9	0	0	0.0	0	0	0.0
31	Chandigarh	0.7	1	1	1.5	0	0	0.0	1	1	1.5	0	0	0.0
32	D&N Haveli	0.1	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0.1	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	11.5	14	17	1.2	2	2	0.2	0	0	0.0	2	3	0.2
35	Lakshadweep	0.1	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	1.2	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		13.9	18	21	1.3	3	3	0.2	1	1	0.1	2	3	0.1
TOTAL ALL INDIA		1024.6	1053	1092	1.0	456	468	0.4	78	81	0.1	50	51	0.0

#Actual Population of Senior Citizen as per the Population Census 2011

TABLE 20.1 - Page: 1 of 5

Source: RGI/Census Commissioner, MHA

I = Incidence referred to Cases Reported; V = Referred to No. of Victims in Reported Cases; R = Referred to Rate of Crime;

TABLE 20.1 (Continued)

S. No.	State/UT	Rape (Section 376 IPC)			Dacoity (Section 395,396 & 398 IPC)								
					Dacoity (Section 395,396 & 398 IPC)(Total)			Dacoity With Murder (Section 396 IPC)			Others		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:													
1	Andhra Pradesh	2	2	0.0	1	1	0.0	0	0	0.0	1	1	0.0
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
3	Assam	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
4	Bihar	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
5	Chhattisgarh	5	5	0.2	0	0	0.0	0	0	0.0	0	0	0.0
6	Goa	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
7	Gujarat	2	2	0.0	2	2	0.0	0	0	0.0	2	2	0.0
8	Haryana	3	3	0.1	0	0	0.0	0	0	0.0	0	0	0.0
9	Himachal Pradesh	2	2	0.3	0	0	0.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
12	Karnataka	1	1	0.0	2	2	0.0	0	0	0.0	2	2	0.0
13	Kerala	5	5	0.1	1	1	0.0	0	0	0.0	1	1	0.0
14	Madhya Pradesh	3	3	0.1	3	3	0.1	1	1	0.0	2	2	0.0
15	Maharashtra	9	9	0.1	27	27	0.2	0	0	0.0	27	27	0.2
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	1	1	1.5	0	0	0.0	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	1	1	0.0	0	0	0.0	0	0	0.0	0	0	0.0
21	Punjab	1	1	0.0	0	0	0.0	0	0	0.0	0	0	0.0
22	Rajasthan	2	2	0.0	0	0	0.0	0	0	0.0	0	0	0.0
23	Sikkim	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
24	Tamil Nadu	3	3	0.0	4	4	0.1	0	0	0.0	4	4	0.1
25	Telangana	4	4	0.1	2	2	0.1	0	0	0.0	2	2	0.1
26	Tripura	4	4	1.4	0	0	0.0	0	0	0.0	0	0	0.0
27	Uttar Pradesh	4	4	0.0	3	3	0.0	1	1	0.0	2	2	0.0
28	Uttarakhand	1	1	0.1	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	2	2	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL STATE(S)		55	55	0.1	45	45	0.0	2	2	0.0	43	43	0.0
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
31	Chandigarh	2	2	3.0	0	0	0.0	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	1	1	0.1	2	2	0.2	0	0	0.0	2	2	0.2
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
TOTAL UT(S)		3	3	0.2	2	2	0.1	0	0	0.0	2	2	0.1
TOTAL ALL INDIA		58	58	0.1	47	47	0.0	2	2	0.0	45	45	0.0

TABLE 20.1 - Page: 2 of 5

Col. 19 = Col. 22 + Col. 25

Col. 20 = Col. 23 + Col. 26

I = Incidence referred to Cases Reported; V = Referred to No.of Victims in Reported Cases; R = Referred to Rate of Crime;

TABLE 20.1 (Continued)

S. No.	State/UT	Making Preparation and Assembly for committing Dacoity (Section 399 & 420 IPC)			Robbery (Section 392 to 394, 397 and 398 IPC)			Grievous Hurt (325,326,326A & 326 B IPC)		
								Grievous Hurt (Total)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)
STATES:										
1	Andhra Pradesh	0	0	0.0	32	33	0.7	45	45	0.9
2	Arunachal Pradesh	0	0	0.0	0	0	0.0	3	3	4.7
3	Assam	0	0	0.0	0	0	0.0	5	5	0.2
4	Bihar	0	0	0.0	7	7	0.1	68	69	0.9
5	Chhattisgarh	0	0	0.0	9	11	0.4	27	28	1.3
6	Goa	0	0	0.0	1	1	0.6	6	6	3.7
7	Gujarat	0	0	0.0	16	16	0.3	10	10	0.2
8	Haryana	0	0	0.0	0	0	0.0	16	16	0.7
9	Himachal Pradesh	0	0	0.0	1	1	0.1	7	7	1.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	1	1	0.0
12	Karnataka	0	0	0.0	118	118	2.0	30	32	0.5
13	Kerala	0	0	0.0	19	19	0.5	42	42	1.0
14	Madhya Pradesh	0	0	0.0	85	88	1.5	150	156	2.6
15	Maharashtra	0	0	0.0	718	720	6.5	369	371	3.3
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	0	0	0.0	0	0	0.0	1	1	1.5
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	0	0	0.0	1	1	0.0	35	37	0.9
21	Punjab	0	0	0.0	0	0	0.0	5	5	0.2
22	Rajasthan	0	0	0.0	12	13	0.2	11	11	0.2
23	Sikkim	0	0	0.0	0	0	0.0	2	3	4.9
24	Tamil Nadu	0	0	0.0	88	88	1.2	11	12	0.1
25	Telangana	0	0	0.0	21	21	0.6	7	7	0.2
26	Tripura	0	0	0.0	0	0	0.0	1	1	0.3
27	Uttar Pradesh	0	0	0.0	18	18	0.1	50	52	0.3
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	0	0	0.0	2	2	0.0	34	42	0.4
TOTAL STATE(S)		0	0	0.0	1148	1157	1.1	936	962	0.9
UNION TERRITORIES:										
30	A & N Islands	0	0	0.0	0	0	0.0	2	2	7.9
31	Chandigarh	0	0	0.0	1	1	1.5	1	1	1.5
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	0	0	0.0	145	145	12.6	9	9	0.8
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	0	0	0.0	1	1	0.8
TOTAL UT(S)		0	0	0.0	146	146	10.5	13	13	0.9
TOTAL ALL INDIA		0	0	0.0	1294	1303	1.3	949	975	0.9

TABLE 20.1 - Page: 3 of 5

Col. 34 = Col. 37 + Col. 40 + Col. 43

Col. 35 = Col. 38 + Col. 41 + Col. 44

I = Incidence referred to Cases Reported; V = Referred to No.of Victims in Reported Cases; R = Referred to Rate of Crime;

TABLE 20.1 (Continued)

S. No.	State/UT	Grievous Hurt (325,326,326A & 326 B IPC)								
		Grievous Hurt (325-326 IPC)			Acid attack (Section 326A IPC)			Attempt to Acid Attack (Section 326B IPC)		
		I	V	R	I	V	R	I	V	R
(1)	(2)	(37)	(38)	(39)	(40)	(41)	(42)	(43)	(44)	(45)
STATES:										
1	Andhra Pradesh	44	44	0.9	1	1	0.0	0	0	0.0
2	Arunachal Pradesh	3	3	4.7	0	0	0.0	0	0	0.0
3	Assam	5	5	0.2	0	0	0.0	0	0	0.0
4	Bihar	68	69	0.9	0	0	0.0	0	0	0.0
5	Chhattisgarh	27	28	1.3	0	0	0.0	0	0	0.0
6	Goa	6	6	3.7	0	0	0.0	0	0	0.0
7	Gujarat	10	10	0.2	0	0	0.0	0	0	0.0
8	Haryana	16	16	0.7	0	0	0.0	0	0	0.0
9	Himachal Pradesh	7	7	1.0	0	0	0.0	0	0	0.0
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	1	1	0.0	0	0	0.0	0	0	0.0
12	Karnataka	30	32	0.5	0	0	0.0	0	0	0.0
13	Kerala	42	42	1.0	0	0	0.0	0	0	0.0
14	Madhya Pradesh	150	156	2.6	0	0	0.0	0	0	0.0
15	Maharashtra	369	371	3.3	0	0	0.0	0	0	0.0
16	Manipur	0	0	0.0	0	0	0.0	0	0	0.0
17	Meghalaya	0	0	0.0	0	0	0.0	0	0	0.0
18	Mizoram	1	1	1.5	0	0	0.0	0	0	0.0
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	35	37	0.9	0	0	0.0	0	0	0.0
21	Punjab	5	5	0.2	0	0	0.0	0	0	0.0
22	Rajasthan	11	11	0.2	0	0	0.0	0	0	0.0
23	Sikkim	2	3	4.9	0	0	0.0	0	0	0.0
24	Tamil Nadu	11	12	0.1	0	0	0.0	0	0	0.0
25	Telangana	7	7	0.2	0	0	0.0	0	0	0.0
26	Tripura	1	1	0.3	0	0	0.0	0	0	0.0
27	Uttar Pradesh	50	52	0.3	0	0	0.0	0	0	0.0
28	Uttarakhand	0	0	0.0	0	0	0.0	0	0	0.0
29	West Bengal	34	42	0.4	0	0	0.0	0	0	0.0
TOTAL STATE(S)		935	961	0.9	1	1	0.0	0	0	0.0
UNION TERRITORIES:										
30	A & N Islands	2	2	7.9	0	0	0.0	0	0	0.0
31	Chandigarh	1	1	1.5	0	0	0.0	0	0	0.0
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	9	9	0.8	0	0	0.0	0	0	0.0
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	1	1	0.8	0	0	0.0	0	0	0.0
TOTAL UT(S)		13	13	0.9	0	0	0.0	0	0	0.0
TOTAL ALL INDIA		948	974	0.9	1	1	0.0	0	0	0.0

TABLE 20.1 - Page: 4 of 5

I = Incidence referred to Cases Reported; V = Referred to No.of Victims in Reported Cases; R = Referred to Rate of Crime;

TABLE 20.1 (Concluded)

S. No.	State/UT	Extortion (Section 384-389 IPC)			Cheating (Section 420 IPC)			Other IPC Crimes			Total cognizable IPC Crimes against Senior Citizens (All "I" columns excluding sub heads)		
		I	V	R	I	V	R	I	V	R	I	V	R
(1)	(2)	(46)	(47)	(48)	(49)	(50)	(51)	(52)	(53)	(54)	(55)	(56)	(57)
STATES:													
1	Andhra Pradesh	28	28	0.6	197	197	4.1	2071	2096	42.8	2495	2525	51.6
2	Arunachal Pradesh	1	1	1.6	0	0	0.0	1	2	1.6	7	8	11.0
3	Assam	1	1	0.0	2	2	0.1	9	9	0.4	17	17	0.8
4	Bihar	0	0	0.0	11	11	0.1	178	178	2.3	404	407	5.2
5	Chhattisgarh	1	1	0.0	46	46	2.3	910	914	45.4	1077	1085	53.7
6	Goa	0	0	0.0	5	5	3.1	43	45	26.3	59	62	36.1
7	Gujarat	2	2	0.0	14	14	0.3	120	121	2.5	195	199	4.1
8	Haryana	1	1	0.0	19	19	0.9	227	232	10.3	306	311	13.9
9	Himachal Pradesh	0	0	0.0	5	5	0.7	132	132	18.8	159	159	22.6
10	Jammu & Kashmir	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
11	Jharkhand	0	0	0.0	0	0	0.0	0	0	0.0	6	6	0.3
12	Karnataka	1	1	0.0	96	103	1.7	426	507	7.4	742	840	12.8
13	Kerala	0	0	0.0	42	43	1.0	369	370	8.8	551	559	13.1
14	Madhya Pradesh	4	4	0.1	59	59	1.0	2999	3058	52.5	3456	3526	60.5
15	Maharashtra	19	19	0.2	627	627	5.6	2552	2561	23.0	4561	4581	41.1
16	Manipur	0	0	0.0	1	1	0.5	13	13	6.5	16	16	8.0
17	Meghalaya	0	0	0.0	1	1	0.7	2	2	1.4	6	6	4.3
18	Mizoram	0	0	0.0	0	0	0.0	1	1	1.5	6	6	8.7
19	Nagaland	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
20	Odisha	3	3	0.1	14	14	0.4	332	337	8.3	423	431	10.6
21	Punjab	0	0	0.0	8	8	0.3	25	25	0.9	87	89	3.0
22	Rajasthan	6	6	0.1	112	112	2.2	508	508	9.9	685	687	13.4
23	Sikkim	0	0	0.0	0	0	0.0	1	1	2.5	3	4	7.4
24	Tamil Nadu	7	10	0.1	192	192	2.6	1409	1420	18.8	1947	1969	25.9
25	Telangana	12	12	0.3	240	240	7.0	1172	1172	34.0	1519	1520	44.1
26	Tripura	0	0	0.0	0	0	0.0	4	4	1.4	12	12	4.1
27	Uttar Pradesh	3	3	0.0	33	33	0.2	64	64	0.4	370	375	2.4
28	Uttarakhand	0	0	0.0	0	0	0.0	2	2	0.2	5	5	0.6
29	West Bengal	2	2	0.0	12	12	0.2	45	67	0.6	125	157	1.6
TOTAL STATE(S)		91	94	0.1	1736	1744	1.7	13615	13841	13.3	19239	19562	18.8
UNION TERRITORIES:													
30	A & N Islands	0	0	0.0	0	0	0.0	6	6	23.6	12	12	47.2
31	Chandigarh	0	0	0.0	7	7	10.4	13	13	19.4	26	26	38.8
32	D&N Haveli	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
33	Daman & Diu	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
34	Delhi UT	3	3	0.3	123	124	10.7	947	948	82.5	1248	1254	108.8
35	Lakshadweep	0	0	0.0	0	0	0.0	0	0	0.0	0	0	0.0
36	Puducherry	0	0	0.0	1	1	0.8	5	5	4.2	7	7	5.8
TOTAL UT(S)		3	3	0.2	131	132	9.4	971	972	69.8	1293	1299	93.0
TOTAL ALL INDIA		94	97	0.1	1867	1876	1.8	14586	14813	14.2	20532	20861	20.0

TABLE 20.1 - Page: 5 of 5

Col. 55 = Col. 4 + Col. 7 + Col. 10 + Col. 13 + Col. 16 + Col. 19 + Col. 28+ Col. 31 + Col. 34 + Col. 46 + Col. 49 + Col.52

Col. 56 = Col. 5 + Col. 8 + Col. 11 + Col. 14 + Col. 17 + Col. 20 + Col. 29+ Col. 32 + Col. 35 + Col. 47 + Col. 50 + Col.53

I = Incidence referred to Cases Reported; V = Referred to No.of Victims in Reported Cases; R = Referred to Rate of Crime;

TABLE 20.2

Sex-wise Persons Arrested for Various IPC and SLL Crimes Committed Against Senior Citizens During 2015

S. No.	State/UT	Murder (Section 302 IPC)			Attempt To Commit Murder (Section 307 IPC)			Culpable Homicide Not Amounting To Murder (Section 304 IPC)			Attempt to Commit Culpable Homicide (Section 308 IPC)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
STATES:													
1	Andhra Pradesh	103	6	109	59	6	65	9	0	9	0	0	0
2	Arunachal Pradesh	1	1	2	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	35	0	35	102	8	110	1	0	1	39	11	50
5	Chhattisgarh	85	5	90	14	0	14	4	0	4	0	0	0
6	Goa	4	0	4	1	0	1	3	0	3	0	0	0
7	Gujarat	56	3	59	7	0	7	0	0	0	0	0	0
8	Haryana	35	1	36	7	0	7	0	0	0	0	0	0
9	Himachal Pradesh	11	2	13	4	0	4	3	0	3	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	6	0	6	0	0	0	0	0	0	0	0	0
12	Karnataka	64	1	65	53	15	68	0	0	0	0	0	0
13	Kerala	23	0	23	21	0	21	10	0	10	16	0	16
14	Madhya Pradesh	207	7	214	93	1	94	9	0	9	1	0	1
15	Maharashtra	240	18	258	140	6	146	10	0	10	0	0	0
16	Manipur	3	0	3	1	0	1	0	0	0	0	0	0
17	Meghalaya	0	0	0	2	0	2	0	0	0	0	0	0
18	Mizoram	2	0	2	3	0	3	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	34	2	36	22	0	22	0	0	0	0	0	0
21	Punjab	63	3	66	11	0	11	2	0	2	0	0	0
22	Rajasthan	33	4	37	5	0	5	0	0	0	2	0	2
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	241	5	246	96	4	100	0	0	0	0	0	0
25	Telangana	67	6	73	6	0	6	2	0	2	0	0	0
26	Tripura	4	0	4	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	440	9	449	35	0	35	60	0	60	0	0	0
28	Uttarakhand	1	0	1	0	0	0	0	0	0	0	0	0
29	West Bengal	16	0	16	10	0	10	4	0	4	0	0	0
TOTAL STATE(S)		1774	73	1847	692	40	732	117	0	117	58	11	69
UNION TERRITORIES:													
30	A & N Islands	3	0	3	1	0	1	0	0	0	0	0	0
31	Chandigarh	1	0	1	0	0	0	2	0	2	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	20	0	20	3	0	3	0	0	0	8	0	8
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		24	0	24	4	0	4	2	0	2	8	0	8
TOTAL ALL INDIA		1798	73	1871	696	40	736	119	0	119	66	11	77

TABLE 20.2 (Continued)

S. No.	State/UT	Rape (Section 376 IPC)			Dacoity (Section 395,396 & 398 IPC)								
					Dacoity (Section 395,396 & 398 IPC)(Total)			Dacoity With Murder (Section 396 IPC)			Others		
		Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)	(27)
STATES:													
1	Andhra Pradesh	2	0	2	8	0	8	0	0	0	8	0	8
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	6	0	6	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	2	0	2	9	0	9	0	0	0	9	0	9
8	Haryana	1	0	1	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	2	0	2	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	1	0	1	2	0	2	0	0	0	2	0	2
13	Kerala	4	0	4	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	4	0	4	8	0	8	2	0	2	6	0	6
15	Maharashtra	9	0	9	98	0	98	0	0	0	98	0	98
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	1	0	1	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	5	0	5	0	0	0	0	0	0	0	0	0
21	Punjab	1	0	1	0	0	0	0	0	0	0	0	0
22	Rajasthan	2	0	2	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	3	0	3	17	0	17	0	0	0	17	0	17
25	Telangana	4	0	4	10	0	10	0	0	0	10	0	10
26	Tripura	3	0	3	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	4	0	4	24	0	24	8	0	8	16	0	16
28	Uttarakhand	1	0	1	0	0	0	0	0	0	0	0	0
29	West Bengal	2	0	2	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	57	0	57	176	0	176	10	0	10	166	0	166
UNION TERRITORIES:													
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL ALL INDIA	57	0	57	176	0	176	10	0	10	166	0	166

TABLE 20.2 - Page: 2 of 5

Col. 19 = Col. 22+ Col. 25;

Col. 20 = Col. 23+ Col. 26;

Col. 21 = Col. 24+ Col. 27;

S. No.	State/UT	Making Preparation and Assembly for committing Dacoity (Section 399 & 420 IPC)			Robbery (Section 392 to 394, 397 and 398 IPC)			Grievous Hurt (Sections 325,326,326A & 326 B IPC)		
								Grievous Hurt (Total)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)
STATES:										
1	Andhra Pradesh	0	0	0	42	1	43	46	3	49
2	Arunachal Pradesh	0	0	0	0	0	0	4	0	4
3	Assam	0	0	0	0	0	0	2	0	2
4	Bihar	0	0	0	7	0	7	80	9	89
5	Chhattisgarh	0	0	0	6	0	6	46	4	50
6	Goa	0	0	0	0	0	0	8	0	8
7	Gujarat	0	0	0	14	0	14	20	0	20
8	Haryana	0	0	0	0	0	0	17	1	18
9	Himachal Pradesh	0	0	0	1	0	1	7	2	9
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	1	0	1
12	Karnataka	0	0	0	102	0	102	37	2	39
13	Kerala	0	0	0	5	0	5	37	2	39
14	Madhya Pradesh	0	0	0	90	0	90	278	6	284
15	Maharashtra	0	0	0	597	7	604	533	61	594
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	1	0	1
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	3	0	3	49	0	49
21	Punjab	0	0	0	0	0	0	10	0	10
22	Rajasthan	0	0	0	6	0	6	27	9	36
23	Sikkim	0	0	0	0	0	0	2	0	2
24	Tamil Nadu	0	0	0	92	6	98	12	2	14
25	Telangana	0	0	0	16	0	16	5	0	5
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	56	0	56	136	0	136
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	5	0	5	38	0	38
TOTAL STATE(S)		0	0	0	1042	14	1056	1396	101	1497
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	2	0	2
31	Chandigarh	0	0	0	2	0	2	1	0	1
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	78	0	78	8	0	8
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	1	0	1
TOTAL UT(S)		0	0	0	80	0	80	12	0	12
TOTAL ALL INDIA		0	0	0	1122	14	1136	1408	101	1509

S. No.	State/UT	Grievous Hurt (325,326,326A & 326 B IPC)								
		Grievous Hurt (Section 325 & 326 IPC)			Acid Attack (Section 326A IPC)			Attempt to Acid Attack (Section 326B IPC)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(37)	(38)	(39)	(40)	(41)	(42)	(43)	(44)	(45)
STATES:										
1	Andhra Pradesh	45	3	48	1	0	1	0	0	0
2	Arunachal Pradesh	4	0	4	0	0	0	0	0	0
3	Assam	2	0	2	0	0	0	0	0	0
4	Bihar	80	9	89	0	0	0	0	0	0
5	Chhattisgarh	46	4	50	0	0	0	0	0	0
6	Goa	8	0	8	0	0	0	0	0	0
7	Gujarat	20	0	20	0	0	0	0	0	0
8	Haryana	17	1	18	0	0	0	0	0	0
9	Himachal Pradesh	7	2	9	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	1	0	1	0	0	0	0	0	0
12	Karnataka	37	2	39	0	0	0	0	0	0
13	Kerala	37	2	39	0	0	0	0	0	0
14	Madhya Pradesh	278	6	284	0	0	0	0	0	0
15	Maharashtra	533	61	594	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	1	0	1	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	49	0	49	0	0	0	0	0	0
21	Punjab	10	0	10	0	0	0	0	0	0
22	Rajasthan	27	9	36	0	0	0	0	0	0
23	Sikkim	2	0	2	0	0	0	0	0	0
24	Tamil Nadu	12	2	14	0	0	0	0	0	0
25	Telangana	5	0	5	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	136	0	136	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	38	0	38	0	0	0	0	0	0
TOTAL STATE(S)		1395	101	1496	1	0	1	0	0	0
UNION TERRITORIES:										
30	A & N Islands	2	0	2	0	0	0	0	0	0
31	Chandigarh	1	0	1	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	8	0	8	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	1	0	1	0	0	0	0	0	0
TOTAL UT(S)		12	0	12	0	0	0	0	0	0
TOTAL ALL INDIA		1407	101	1508	1	0	1	0	0	0

TABLE 20.2 - Page: 4 of 5

Col. 34 = Col. 37+ Col. 40 + Col.43;
Col. 35 = Col. 38+ Col. 41 + Col.44;
Col. 36 = Col. 39+ Col. 42 + Col.45;

TABLE 20.2 (Concluded)

S. No.	State/UT	Extortion (Section 384-389 IPC)			Cheating (Section 420 IPC)			Other IPC Crimes			Total Cognizable IPC Crimes against Senior Citizens		
		Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(46)	(47)	(48)	(49)	(50)	(51)	(52)	(53)	(54)	(55)	(56)	(57)
STATES:													
1	Andhra Pradesh	23	0	23	120	5	125	1648	202	1850	2060	223	2283
2	Arunachal Pradesh	1	0	1	0	0	0	1	0	1	7	1	8
3	Assam	1	1	2	0	0	0	13	1	14	16	2	18
4	Bihar	0	0	0	6	0	6	210	0	210	480	28	508
5	Chhattisgarh	0	0	0	46	0	46	1130	51	1181	1337	60	1397
6	Goa	0	0	0	1	0	1	31	4	35	48	4	52
7	Gujarat	2	0	2	12	2	14	151	12	163	273	17	290
8	Haryana	0	0	0	12	0	12	165	13	178	237	15	252
9	Himachal Pradesh	0	0	0	2	0	2	223	30	253	253	34	287
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	7	0	7
12	Karnataka	0	0	0	71	6	77	445	57	502	775	81	856
13	Kerala	0	0	0	37	0	37	440	18	458	593	20	613
14	Madhya Pradesh	6	0	6	68	0	68	4777	184	4961	5541	198	5739
15	Maharashtra	20	0	20	344	23	367	2737	219	2956	4728	334	5062
16	Manipur	0	0	0	0	0	0	2	0	2	6	0	6
17	Meghalaya	0	0	0	2	0	2	1	0	1	5	0	5
18	Mizoram	0	0	0	0	0	0	1	0	1	8	0	8
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	3	0	3	21	0	21	356	5	361	493	7	500
21	Punjab	0	0	0	8	0	8	33	4	37	128	7	135
22	Rajasthan	4	0	4	28	1	29	434	23	457	541	37	578
23	Sikkim	0	0	0	0	0	0	1	0	1	3	0	3
24	Tamil Nadu	9	0	9	162	6	168	1643	194	1837	2275	217	2492
25	Telangana	4	0	4	97	9	106	682	52	734	893	67	960
26	Tripura	0	0	0	0	0	0	2	0	2	9	0	9
27	Uttar Pradesh	11	0	11	89	2	91	100	0	100	955	11	966
28	Uttarakhand	0	0	0	0	0	0	1	0	1	3	0	3
29	West Bengal	2	0	2	16	0	16	56	0	56	149	0	149
TOTAL STATE(S)		86	1	87	1142	54	1196	15283	1069	16352	21823	1363	23186
UNION TERRITORIES:													
30	A & N Islands	0	0	0	0	0	0	5	0	5	11	0	11
31	Chandigarh	0	0	0	4	0	4	15	0	15	25	0	25
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	1	0	1	85	0	85	182	0	182	385	0	385
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	3	0	3	4	0	4	8	0	8
TOTAL UT(S)		1	0	1	92	0	92	206	0	206	429	0	429
TOTAL ALL INDIA		87	1	88	1234	54	1288	15489	1069	16558	22252	1363	23615

TABLE 20.2 - Page: 5 of 5

Col. 55 = Col. 4+ Col. 7+ Col. 10 + Col. 13+ Col. 16+ Col. 19 + Col. 28+ Col. 31+ Col. 34 + Col. 46+ Col.49+Col. 52;

Col. 56 = Col. 5+ Col. 8+ Col. 11 + Col. 14+ Col. 17+ Col. 20 + Col. 29+ Col. 32+ Col. 35 + Col. 47+Col.50+ Col. 53

Col. 57 = Col. 6+ Col. 9+ Col. 12 + Col. 15+ Col. 18+ Col. 21 + Col. 30+ Col. 33+ Col. 36 + Col. 48+ Col.51+Col. 54

Tables
Chapter

21

Offences Against the State

TABLE 21.1

Incidences of Offences Against the State(IPC) During 2015

S. No.	State/UT	Offences Against State (Section 121, 121A, 122, 123, 124-A IPC)			Offences Promoting Enmity Between Different Groups (Sections 153A & 153B IPC)			Total Offences Against the State
		Offences Against State (Total)	Sedition (Section 124A IPC)	Others (Section 121, 121A, 122 & 123 IPC)	Offences Promoting Enmity Between Different Groups (Total)	Promoting Enmity Between Different Groups on Ground of Religion, Race, Place of Birth, etc. (Section 153A IPC)*	Imputation, Assertions Prejudicial To National Integration (Section 153B IPC)	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	1	0	1	49	26	23	50
2	Arunachal Pradesh	1	0	1	2	2	0	3
3	Assam	22	0	22	1	1	0	23
4	Bihar	17	9	8	1	1	0	18
5	Chhattisgarh	8	0	8	0	0	0	8
6	Goa	0	0	0	0	0	0	0
7	Gujarat	3	2	1	14	13	1	17
8	Haryana	3	3	0	7	6	1	10
9	Himachal Pradesh	0	0	0	2	1	1	2
10	Jammu & Kashmir	16	1	15	0	0	0	16
11	Jharkhand	0	0	0	9	9	0	9
12	Karnataka	3	3	0	46	46	0	49
13	Kerala	9	3	6	36	33	3	45
14	Madhya Pradesh	1	0	1	11	9	2	12
15	Maharashtra	1	1	0	35	34	1	36
16	Manipur	4	1	3	0	0	0	4
17	Meghalaya	20	0	20	0	0	0	20
18	Mizoram	7	0	7	0	0	0	7
19	Nagaland	8	0	8	0	0	0	8
20	Odisha	14	0	14	2	2	0	16
21	Punjab	1	1	0	2	1	1	3
22	Rajasthan	1	1	0	23	23	0	24
23	Sikkim	0	0	0	1	1	0	1
24	Tamil Nadu	0	0	0	41	41	0	41
25	Telangana	1	1	0	53	52	1	54
26	Tripura	1	0	1	0	0	0	1
27	Uttar Pradesh	0	0	0	60	51	9	60
28	Uttarakhand	0	0	0	6	6	0	6
29	West Bengal	5	4	1	18	15	3	23
TOTAL STATE(S)		147	30	117	419	373	46	566
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	5	5	0	5
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	5	5	0	5
TOTAL ALL INDIA		147	30	117	424	378	46	571

Note: Crime Rate is incidence of Crime per 1,00,000 of Population

TABLE 21.1 - Page: 1 of 1

*Other than riots related cases;
Incidence refer to Cases reported

Col. 6 = Col. 7 + Col. 8; Col. 3 = Col. 4 + Col.5; Col. 9 = Col. 3 + Col. 6

TABLE 21.2

Sex-wise Persons Arrested Under Offences Against the State(IPC) During 2015

S. No.	State/UT	Offences Against State (Section 121, 121A, 122, 123, 124-A IPC)								
		Offences Against State (Total)			Sedition (Section 124A IPC)			Others (Section 121, 121A, 122 & 123 IPC)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
STATES:										
1	Andhra Pradesh	1	0	1	0	0	0	1	0	1
2	Arunachal Pradesh	1	0	1	0	0	0	1	0	1
3	Assam	27	0	27	0	0	0	27	0	27
4	Bihar	50	0	50	40	0	40	10	0	10
5	Chhattisgarh	8	0	8	0	0	0	8	0	8
6	Goa	0	0	0	0	0	0	0	0	0
7	Gujarat	5	0	5	1	0	1	4	0	4
8	Haryana	3	0	3	3	0	3	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0
12	Karnataka	4	0	4	4	0	4	0	0	0
13	Kerala	5	0	5	3	0	3	2	0	2
14	Madhya Pradesh	6	0	6	0	0	0	6	0	6
15	Maharashtra	0	0	0	0	0	0	0	0	0
16	Manipur	6	0	6	0	0	0	6	0	6
17	Meghalaya	27	0	27	0	0	0	27	0	27
18	Mizoram	6	0	6	0	0	0	6	0	6
19	Nagaland	16	0	16	0	0	0	16	0	16
20	Odisha	0	0	0	0	0	0	0	0	0
21	Punjab	10	0	10	10	0	10	0	0	0
22	Rajasthan	9	0	9	9	0	9	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0
26	Tripura	1	0	1	0	0	0	1	0	1
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	52	1	53	3	0	3	49	1	50
TOTAL STATE(S)		237	1	238	73	0	73	164	1	165
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0	0	0
TOTAL ALL INDIA		237	1	238	73	0	73	164	1	165

TABLE 21.2 - Page: 1 of 3

Col. 4 = Col. 7 + Col. 10

Col. 5 = Col. 8 + Col. 11

Col. 6 = Col. 9 + Col. 12

TABLE 21.2 (Continued)

S. No.	State/UT	Offences Promoting Enmity Between Different Groups (Section 153A & 153B IPC)*								
		Offences Promoting Enmity Between Different Groups (Section 153A & 153B IPC)			Promoting Enmity Between Different Groups on Ground of Religion, Race, Place of Birth, etc. (Section 153A IPC)			Imputation, Assertions Prejudicial to National Integration (Section 153B IPC)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)
STATES:										
1	Andhra Pradesh	79	1	80	67	1	68	12	0	12
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0
4	Bihar	12	0	12	12	0	12	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0
7	Gujarat	16	0	16	16	0	16	0	0	0
8	Haryana	19	3	22	17	3	20	2	0	2
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	10	0	10	10	0	10	0	0	0
12	Karnataka	124	0	124	124	0	124	0	0	0
13	Kerala	66	0	66	61	0	61	5	0	5
14	Madhya Pradesh	23	0	23	8	0	8	15	0	15
15	Maharashtra	212	20	232	209	20	229	3	0	3
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	10	0	10	10	0	10	0	0	0
21	Punjab	6	0	6	5	0	5	1	0	1
22	Rajasthan	56	0	56	56	0	56	0	0	0
23	Sikkim	8	0	8	8	0	8	0	0	0
24	Tamil Nadu	53	0	53	53	0	53	0	0	0
25	Telangana	45	0	45	45	0	45	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	155	0	155	143	0	143	12	0	12
28	Uttarakhand	7	0	7	7	0	7	0	0	0
29	West Bengal	15	0	15	12	0	12	3	0	3
TOTAL STATE(S)		916	24	940	863	24	887	53	0	53
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	1	0	1	1	0	1	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		1	0	1	1	0	1	0	0	0
TOTAL ALL INDIA		917	24	941	864	24	888	53	0	53

** Other than Riots related cases

TABLE 21.2 - Page: 2 of 3

Col. 13 = Col. 16 + Col. 19

Col. 14 = Col. 17 + Col. 20

Col. 15 = Col. 18 + Col. 21

TABLE 21.2 (Concluded)

S. No.	State/UT	Total Offences Against the State		
		Male	Female	Total
(1)	(2)	(22)	(23)	(24)
STATES:				
1	Andhra Pradesh	80	1	81
2	Arunachal Pradesh	1	0	1
3	Assam	27	0	27
4	Bihar	62	0	62
5	Chhattisgarh	8	0	8
6	Goa	0	0	0
7	Gujarat	21	0	21
8	Haryana	22	3	25
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir	0	0	0
11	Jharkhand	10	0	10
12	Karnataka	128	0	128
13	Kerala	71	0	71
14	Madhya Pradesh	29	0	29
15	Maharashtra	212	20	232
16	Manipur	6	0	6
17	Meghalaya	27	0	27
18	Mizoram	6	0	6
19	Nagaland	16	0	16
20	Odisha	10	0	10
21	Punjab	16	0	16
22	Rajasthan	65	0	65
23	Sikkim	8	0	8
24	Tamil Nadu	53	0	53
25	Telangana	45	0	45
26	Tripura	1	0	1
27	Uttar Pradesh	155	0	155
28	Uttarakhand	7	0	7
29	West Bengal	67	1	68
TOTAL STATE(S)		1153	25	1178
UNION TERRITORIES:				
30	A & N Islands	0	0	0
31	Chandigarh	0	0	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	1	0	1
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
TOTAL UT(S)		1	0	1
TOTAL ALL INDIA		1154	25	1179

TABLE 21.2 - Page: 3 of 3

Col. 22 = Col. 4 + Col. 13

Col. 23 = Col. 5 + Col. 14

Col. 24 = Col. 6 + Col. 15

Tables
Chapter

22

Environment Related Offences

TABLE 22.1
Incidents of Environment Related Offences During 2015

S. No.	State/UT	Forest Act, 1927	Wildlife Protection Act, 1972	Environmental (Protection) Act, 1986	Air (Prevention & Control of Pollution) Act, 1981	Water (Prevention & Control of Pollution) Act, 1974	Total Environment Related Offences
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STATES:							
1	Andhra Pradesh	177	2	1	0	1	181
2	Arunachal Pradesh	0	3	0	0	0	3
3	Assam	31	74	0	0	0	105
4	Bihar	4	0	0	0	0	4
5	Chhattisgarh	0	12	0	0	0	12
6	Goa	0	0	6	0	0	6
7	Gujarat	7	20	1	0	3	31
8	Haryana	9	10	1	0	0	20
9	Himachal Pradesh	101	12	0	0	0	113
10	Jammu & Kashmir	5	4	0	0	0	9
11	Jharkhand	198	34	0	1	0	233
12	Karnataka	135	74	1	1	0	211
13	Kerala	12	2	1	0	0	15
14	Madhya Pradesh	16	3	1	0	0	20
15	Maharashtra	18	20	46	42	1	127
16	Manipur	4	0	0	0	0	4
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	1	0	0	0	1
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	4	1	0	0	0	5
22	Rajasthan	1828	239	3	3	1	2074
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	14	2	1	0	0	20
25	Telangana	6	9	0	0	1	16
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	1311	234	234	0	0	1779
28	Uttarakhand	41	14	0	0	0	55
29	West Bengal	6	50	1	3	3	63
TOTAL STATE(S)		3927	820	297	50	10	5104
UNION TERRITORIES:							
30	A & N Islands	0	0	0	0	0	1
31	Chandigarh	0	0	2	0	0	2
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	41	8	0	0	0	49
35	Lakshadweep	0	1	0	0	0	1
36	Puducherry	0	0	0	0	0	0
TOTAL UT(S)		41	9	2	0	0	52
TOTAL ALL INDIA		3968	829	299	50	10	5156

TABLE 22.1 - Page: 1 of 1

Incidence refer to Cases reported

TABLE 22.2

Sex-wise Persons Arrested for under Environment Related Offences During 2015

S. No.	State/UT	Forest Act, 1927			Wildlife Protection Act, 1972			Environmental (Protection) Act, 1986		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
STATES:										
1	Andhra Pradesh	1088	0	1088	5	0	5	1	0	1
2	Arunachal Pradesh	2	0	2	2	3	5	0	0	0
3	Assam	50	0	50	117	3	120	0	0	0
4	Bihar	5	0	5	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	29	0	29	0	0	0
6	Goa	0	0	0	0	0	0	5	0	5
7	Gujarat	7	0	7	22	0	22	1	0	1
8	Haryana	16	0	16	21	2	23	0	0	0
9	Himachal Pradesh	205	1	206	18	0	18	0	0	0
10	Jammu & Kashmir	9	0	9	2	0	2	0	0	0
11	Jharkhand	185	0	185	0	0	0	0	0	0
12	Karnataka	187	3	190	126	3	129	1	0	1
13	Kerala	2	0	2	0	0	0	0	0	0
14	Madhya Pradesh	31	0	31	4	0	4	3	0	3
15	Maharashtra	19	0	19	65	0	65	79	0	79
16	Manipur	4	0	4	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	1	0	1	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0
21	Punjab	8	0	8	1	0	1	0	0	0
22	Rajasthan	2027	0	2027	326	2	328	3	0	3
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	28	0	28	6	0	6	0	0	0
25	Telangana	6	0	6	14	0	14	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	2345	0	2345	386	0	386	235	0	235
28	Uttarakhand	48	0	48	21	0	21	0	0	0
29	West Bengal	8	0	8	60	0	60	0	0	0
TOTAL STATE(S)		6280	4	6284	1226	13	1239	328	0	328
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	1	0	1
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	55	5	60	21	1	22	0	0	0
35	Lakshadweep	0	0	0	2	0	2	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		55	5	60	23	1	24	1	0	1
TOTAL ALL INDIA		6335	9	6344	1249	14	1263	329	0	329

TABLE 22.2 - Page: 1 of 2

TABLE 22.2 (Continued)

S. No.	State/UT	Air (Prevention & Control of Pollution) Act, 1981			Water (Prevention & Control of Pollution) Act, 1974			Total Environment Related Offences		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)
STATES:										
1	Andhra Pradesh	0	0	0	1	0	1	1095	0	1095
2	Arunachal Pradesh	0	0	0	0	0	0	4	3	7
3	Assam	0	0	0	0	0	0	167	3	170
4	Bihar	0	0	0	0	0	0	5	0	5
5	Chhattisgarh	0	0	0	0	0	0	29	0	29
6	Goa	0	0	0	0	0	0	5	0	5
7	Gujarat	0	0	0	9	0	9	39	0	39
8	Haryana	0	0	0	0	0	0	37	2	39
9	Himachal Pradesh	0	0	0	0	0	0	223	1	224
10	Jammu & Kashmir	0	0	0	0	0	0	11	0	11
11	Jharkhand	1	0	1	0	0	0	186	0	186
12	Karnataka	1	0	1	0	0	0	315	6	321
13	Kerala	0	0	0	0	0	0	2	0	2
14	Madhya Pradesh	0	0	0	0	0	0	38	0	38
15	Maharashtra	80	0	80	1	0	1	244	0	244
16	Manipur	0	0	0	0	0	0	4	0	4
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	1	0	1
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	9	0	9
22	Rajasthan	3	0	3	0	0	0	2359	2	2361
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	34	0	34
25	Telangana	0	0	0	1	0	1	21	0	21
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	2966	0	2966
28	Uttarakhand	0	0	0	0	0	0	69	0	69
29	West Bengal	0	0	0	1	0	1	69	0	69
TOTAL STATE(S)		85	0	85	13	0	13	7932	17	7949
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	1	0	1
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	76	6	82
35	Lakshadweep	0	0	0	0	0	0	2	0	2
36	Puducherry	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	79	6	85
TOTAL ALL INDIA		85	0	85	13	0	13	8011	23	8034

Tables
Chapter

23

Kidnapping & Abduction

TABLE 23.1

Incidence & Rate of Overall Kidnapping & Abduction During 2015

S. No.	State/UT	Incidence of Total Cognizable Crimes	Percentage Contribution To All-India Total	Estimated Mid-Year Population (In Lakhs)+	Rate of Total Cognizable Crimes
(1)	(2)	(3)	(4)	(5)	(6)
STATES:					
1	Andhra Pradesh	917	1.1	513.4*	1.8
2	Arunachal Pradesh	175	0.2	13.0	13.4
3	Assam	5831	7.0	322.0	18.1
4	Bihar	7128	8.6	1031.4	6.9
5	Chhattisgarh	2083	2.5	256.6	8.1
6	Goa	112	0.1	19.7	5.7
7	Gujarat	2108	2.5	623.3	3.4
8	Haryana	3520	4.2	272.2	12.9
9	Himachal Pradesh	327	0.4	70.6	4.6
10	Jammu & Kashmir	1153	1.4	123.4	9.3
11	Jharkhand	1402	1.7	333.5	4.2
12	Karnataka	2354	2.8	619.9	3.8
13	Kerala	271	0.3	355.5	0.8
14	Madhya Pradesh	6778	8.2	771.3	8.8
15	Maharashtra	8255	9.9	1191.4	6.9
16	Manipur	179	0.2	25.7	7.0
17	Meghalaya	212	0.3	27.5	7.7
18	Mizoram	15	0.0	10.6	1.4
19	Nagaland	85	0.1	23.6	3.6
20	Odisha	3236	3.9	422.5	7.7
21	Punjab	1694	2.0	289.4	5.9
22	Rajasthan	5426	6.5	723.1	7.5
23	Sikkim	21	0.0	6.4	3.3
24	Tamil Nadu	1603	1.9	691.6	2.3
25	Telangana	1044	1.3	365.6*	2.9
26	Tripura	152	0.2	38.0	4.0
27	Uttar Pradesh	11999	14.5	2158.4	5.6
28	Uttarakhand	757	0.9	105.4	7.2
29	West Bengal	6115	7.4	930.0	6.6
TOTAL STATE(S)		74952	90.3	12334.8	6.1
UNION TERRITORIES:					
30	A & N Islands	28	0.0	5.5	5.1
31	Chandigarh	230	0.3	17.4	13.2
32	D&N Haveli	14	0.0	4.2	3.3
33	Daman & Diu	27	0.0	3.2	8.4
34	Delhi UT	7730	9.3	208.8	37.0
35	Lakshadweep	0	0.0	0.8	0.0
36	Puducherry	18	0.0	16.5	1.1
TOTAL UT(S)		8047	9.7	256.3	31.4
TOTAL (ALL INDIA)		82999	100.0	12591.1	6.6

** Adjusted Mid-year Projected population for the year 2014, due to absence of population figures of newly created States namely

TABLE 23.1 - Page: 1 of 1

‘+’ Population Source: Registrar General/Population Commissioner, RGI, MHA

Incidence refer to Cases reported

TABLE 23.2

Age Group & Sex-wise Victims of Kidnapping & Abduction (Total) During 2015

S. No.	State/UT	Total No. of Cases Reported	Sex-Wise / Age Group-Wise							
			Below 6 Years		6 Years & Above - Below 12 Years		12 Years & Above – Below 16 Years		16 Years & Above – Below 18 Years	
			M	F	M	F	M	F	M	F
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
STATES:										
1	Andhra Pradesh	917	20	32	21	32	20	142	32	227
2	Arunachal Pradesh	175	29	24	6	9	3	39	0	30
3	Assam	5831	0	0	3	2	19	77	32	250
4	Bihar	7128	17	5	43	5	91	272	72	726
5	Chhattisgarh	2083	31	37	102	96	364	515	166	579
6	Goa	112	4	1	5	4	21	43	9	21
7	Gujarat	2108	37	29	75	58	189	509	70	659
8	Haryana	3520	26	13	88	77	139	370	150	418
9	Himachal Pradesh	327	4	1	8	4	47	66	27	92
10	Jammu & Kashmir	1153	1	4	17	11	31	22	9	152
11	Jharkhand	1402	1	2	1	1	9	26	38	35
12	Karnataka	2354	33	46	58	64	179	542	98	644
13	Kerala	271	8	9	3	3	6	37	5	100
14	Madhya Pradesh	6778	258	275	236	181	719	1148	503	1986
15	Maharashtra	8255	173	194	488	330	1319	1788	599	2259
16	Manipur	179	0	0	2	17	5	11	0	23
17	Meghalaya	212	0	0	4	3	12	12	6	11
18	Mizoram	15	1	0	3	1	2	4	0	0
19	Nagaland	85	0	0	2	5	12	15	3	4
20	Odisha	3236	19	7	71	62	53	303	59	421
21	Punjab	1694	15	7	35	72	65	274	60	431
22	Rajasthan	5426	25	44	64	109	165	505	133	666
23	Sikkim	21	0	0	0	0	0	1	0	3
24	Tamil Nadu	1603	9	15	4	7	7	68	10	283
25	Telangana	1044	52	87	51	26	109	110	17	177
26	Tripura	152	1	0	0	0	15	59	3	18
27	Uttar Pradesh	11999	36	13	100	268	152	1959	217	3188
28	Uttarakhand	757	10	17	81	59	99	69	82	55
29	West Bengal	6115	22	47	74	147	220	590	227	640
TOTAL STATE(S)		74952	832	909	1645	1653	4072	9576	2627	14098
UNION TERRITORIES:										
30	A & N Islands	28	1	1	2	1	6	14	0	5
31	Chandigarh	230	5	3	13	13	37	54	5	54
32	D&N Haveli	14	0	0	0	0	5	7	0	2
33	Daman & Diu	27	0	1	7	0	8	3	1	5
34	Delhi UT	7730	223	188	839	385	1545	1715	800	1627
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	18	0	0	0	0	1	4	0	1
TOTAL UT(S)		8047	229	193	861	399	1602	1797	806	1694
TOTAL ALL INDIA		82999	1061	1102	2506	2052	5674	11373	3433	15792

TABLE 23.2 - Page: 1 of 3

TABLE 23.2 (Continued)

S. No.	State/UT	Sex-Wise / Age Group-Wise					
		18 Years & Above – Below 30 Years		30 Years & Above – Below 45 Years		45 Years & Above – Below 60 Years	
		M	F	M	F	M	F
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)
STATES:							
1	Andhra Pradesh	62	197	44	55	30	13
2	Arunachal Pradesh	18	27	13	7	0	0
3	Assam	280	3093	408	1608	50	9
4	Bihar	1096	3699	522	516	32	35
5	Chhattisgarh	63	124	10	25	2	5
6	Goa	5	3	0	2	1	0
7	Gujarat	107	306	56	46	11	5
8	Haryana	473	1166	210	287	74	60
9	Himachal Pradesh	8	70	8	12	1	0
10	Jammu & Kashmir	17	686	11	178	8	22
11	Jharkhand	329	834	83	38	7	0
12	Karnataka	146	370	83	104	22	26
13	Kerala	23	43	31	4	2	2
14	Madhya Pradesh	300	933	114	154	33	6
15	Maharashtra	328	689	174	136	64	23
16	Manipur	42	38	28	10	9	7
17	Meghalaya	71	25	66	8	10	0
18	Mizoram	1	1	3	2	0	0
19	Nagaland	17	7	17	1	5	0
20	Odisha	318	1556	88	226	22	40
21	Punjab	150	462	81	51	35	13
22	Rajasthan	502	2241	241	559	109	73
23	Sikkim	3	13	2	6	0	0
24	Tamil Nadu	107	843	112	107	19	21
25	Telangana	58	240	63	33	23	5
26	Tripura	15	34	7	9	1	0
27	Uttar Pradesh	954	4009	333	611	75	104
28	Uttarakhand	68	89	43	35	26	38
29	West Bengal	972	1809	617	654	43	53
TOTAL STATE(S)		6533	23607	3468	5484	714	560
UNION TERRITORIES:							
30	A & N Islands	0	1	0	0	0	0
31	Chandigarh	11	41	2	6	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	3	2	1	0	0
34	Delhi UT	218	498	88	87	16	19
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	2	9	1	0	0	0
TOTAL UT(S)		231	552	93	94	16	19
TOTAL ALL INDIA		6764	24159	3561	5578	730	579

TABLE 23.2 - Page: 2 of 3

TABLE 23.2 (Concluded)

S. No.	State/UT	Sex-Wise & Age Group-Wise				
		60 Years & Above		Total		Grand Total
		M	F	M	F	
(1)	(2)	(18)	(19)	(20)	(21)	(22)
STATES:						
1	Andhra Pradesh	1	2	230	700	930
2	Arunachal Pradesh	0	0	69	136	205
3	Assam	0	0	792	5039	5831
4	Bihar	0	0	1873	5258	7131
5	Chhattisgarh	0	0	738	1381	2119
6	Goa	0	0	45	74	119
7	Gujarat	0	0	545	1612	2157
8	Haryana	16	3	1176	2394	3570
9	Himachal Pradesh	0	0	103	245	348
10	Jammu & Kashmir	0	0	94	1075	1169
11	Jharkhand	0	0	468	936	1404
12	Karnataka	5	2	624	1798	2422
13	Kerala	0	1	78	199	277
14	Madhya Pradesh	10	0	2173	4683	6856
15	Maharashtra	10	2	3155	5421	8576
16	Manipur	0	0	86	106	192
17	Meghalaya	0	0	169	59	228
18	Mizoram	0	0	10	8	18
19	Nagaland	0	0	56	32	88
20	Odisha	3	0	633	2615	3248
21	Punjab	1	0	442	1310	1752
22	Rajasthan	18	2	1257	4199	5456
23	Sikkim	0	0	5	23	28
24	Tamil Nadu	0	0	268	1344	1612
25	Telangana	7	1	380	679	1059
26	Tripura	0	0	42	120	162
27	Uttar Pradesh	11	4	1878	10156	12034
28	Uttarakhand	5	0	414	362	776
29	West Bengal	4	0	2179	3940	6119
TOTAL STATE(S)		91	17	19982	55904	75886
UNION TERRITORIES:						
30	A & N Islands	0	0	9	22	31
31	Chandigarh	1	0	74	171	245
32	D&N Haveli	0	0	5	9	14
33	Daman & Diu	0	0	18	13	31
34	Delhi UT	7	2	3736	4521	8257
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	1	4	15	19
TOTAL UT(S)		8	3	3846	4751	8597
TOTAL ALL INDIA		99	20	23828	60655	84483

TABLE 23.2 - Page: 3 of 3

TABLE 23.3

Purpose-wise and Sex-wise Details of Kidnapping & Abduction (All India) During 2015

S. No.	Purpose	Total No. of Cases Reported	Sex-Wise / Age Group-Wise							
			Below 6 Years		6 Years & Above - Below 12 Years		12 Years & Above - Below 16 Years		16 Years & Above - Below 18 Years	
			M	F	M	F	M	F	M	F
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	For Adoption	668	17	20	31	8	39	94	100	104
2	For Begging	37	10	10	15	11	2	0	3	1
3	For Camel Racing	0	0	0	0	0	0	0	0	0
4	For Illicit Intercourse	3338	2	5	17	87	19	734	3	1048
5	For Marriage	31829	3	346	3	390	4	4209	2	7639
6	For Prostitution	129	1	4	2	20	4	19	6	15
7	For Ransom	774	21	12	44	8	35	5	12	10
8	For Revenge	433	5	2	23	9	34	28	45	9
9	For Sale	30	7	6	3	4	2	4	1	3
10	For Selling Body Parts	2	0	0	0	0	0	0	0	0
11	For Slavery	11	0	0	0	0	0	1	0	0
12	For Unlawful Activity	1203	6	2	31	35	186	157	228	118
13	For Murder	1183	15	2	24	3	66	12	58	29
14	Others purposes	43362	974	693	2313	1477	5283	6110	2975	6816
15	Total Kidnapped & abducted	82999	1061	1102	2506	2052	5674	11373	3433	15792

S. No.	Purpose	Sex-Wise / Age Group-Wise					
		18 Years & Above – Below 30 Years		30 Years & Above – Below 45 Years		45 Years & Above – Below 60 Years	
		M	F	M	F	M	F
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)
1	For Adoption	118	116	7	14	11	6
2	For Begging	0	0	0	0	0	0
3	For Camel Racing	0	0	0	0	0	0
4	For Illicit Intercourse	2	1173	2	239	6	17
5	For Marriage	38	16310	5	2842	3	144
6	For Prostitution	1	36	5	0	14	0
7	For Ransom	310	49	221	14	59	1
8	For Revenge	149	29	73	18	16	4
9	For Sale	0	0	0	1	0	0
10	For Selling Body Parts	2	0	0	0	0	0
11	For Slavery	10	0	0	0	0	0
12	For Unlawful Activity	281	59	61	40	6	0
13	For Murder	586	43	255	24	50	10
14	Others purposes	5267	6344	2932	2386	565	397
15	Total Kidnapped & abducted	6764	24159	3561	5578	730	579

TABLE 23.3 - Page: 1 of 2

TABLE 23.3 (Concluded)

S. No.	Purpose	Sex-Wise & Age Group-Wise				
		60 Years & Above		Total		Grand Total
		M	F	M	F	
(1)	(2)	(18)	(19)	(20)	(21)	(22)
1	For Adoption	0	0	323	362	685
2	For Begging	0	0	30	22	52
3	For Camel Racing	0	0	0	0	0
4	For Illicit Intercourse	1	0	52	3303	3355
5	For Marriage	0	4	58	31884	31942
6	For Prostitution	4	0	37	94	131
7	For Ransom	4	1	706	100	806
8	For Revenge	0	0	345	99	444
9	For Sale	0	0	13	18	31
10	For Selling Body Parts	0	0	2	0	2
11	For Slavery	0	0	10	1	11
12	For Unlawful Activity	0	0	799	411	1210
13	For Murder	7	0	1061	123	1184
14	Others purposes	83	15	20392	24238	44630
15	Total Kidnapped & abducted	99	20	23828	60655	84483

TABLE 23.3 - Page: 2 of 2

TABLE 23.4

Sex and Age -Wise Details on Recovery of Kidnapped and Abducted Persons and Total Unrecovered Persons During 2015

S. No.	Recovery	Total No. of Cases Reported	Sex-Wise / Age Group-Wise							
			Below 6 Years		6 Years & Above - Below 12 Years		12 Years & Above - Below 16 Years		16 Years & Above - Below 18 Years	
			M	F	M	F	M	F	M	F
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	Recovered alive	58233	627	720	1755	1434	4171	8728	2660	12330
2	Recovered dead	386	16	13	29	22	37	45	23	41
3	Total Recovered	58619	643	733	1784	1456	4208	8773	2683	12371
4	Unrecovered kidnapped & abducted persons	75453	987	1034	1953	1718	3744	8223	3161	13402

S. No.	Recovery	Sex-Wise / Age Group-Wise					
		18 Years & Above - Below 30 Years		30 Years & Above - Below 45 Years		45 Years & Above - Below 60 Years	
		M	F	M	F	M	F
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)
1	Recovered alive	4048	17370	1901	3480	483	351
2	Recovered dead	25	96	27	7	7	2
3	Total Recovered	4073	17466	1928	3487	490	353
4	Unrecovered kidnapped & abducted persons	7066	23046	3722	7618	915	813

S. No.	Purpose	Sex-Wise & Age Group-Wise				
		60 Years & Above		Total		Grand Total
		M	F	M	F	
(1)	(2)	(18)	(19)	(20)	(21)	(22)
1	Recovered alive	99	27	15744	44440	60184
2	Recovered dead	3	0	167	226	393
3	Total Recovered	102	27	15911	44666	60577
4	Unrecovered kidnapped & abducted persons	73	21	21621	55875	77496

Tables
Chapter

24

Seizures by Law Enforcement Agencies

(Arms Act, Excise Act,
Explosive & Explosive
Substance Act, Unlawful
Activity (P) Act & NDPS Act)

TABLE 24.1

Number of Cases of Seizures under the Arms Act, Explosives & Explosive Substances Act and NDPS Act and Quantity Seized During 2015

S. No.	Data Head	Number/Quantity (in KGs)	Quantity (in Litre)
(1)	(2)	(3)	(4)
	<u>Arms Act</u>		
1	Cases of Seizures under the Arms Act	51158	
2	Quantity of Arms Seized (Number)	53272	
	2.1 Un-licensed/Improvised/Crude/Country Made Arms	32564	-
	2.2 Licensed/Factory Made Arms	1241	-
	2.3 Others	19467	-
3	Amount of Ammunition Seized (Number)	342478	-
4	Amount of Ammunition Seized (Quantity)	4696.344	-
	<u>Explosives & Explosive Substances Act</u>		
1	Cases of Seizures under Explosives & Explosive Substances Act	3571	
2	Seizures of Explosives under Explosives & Explosive Substances Act		
2.1	Factory Made		
	2.1.1 Detonators	224400.3	836.62
	2.1.2 RDX	2606.482	4144.21
	2.1.3 TNT	484.35	100
	2.1.4 Gelatin Sticks	92776	1293.43
	2.1.5 Grenades/Landmines	6181.5	1
	2.1.6 Other plastic explosives	5941.95	3134.395
	2.1.7 Others	120941	220480.6
2.2	Country Made Bombs	24652	731.8
2.3	IEDs or Landmines	23195	228.269
2.4	Other Explosives or substances	74964.809	46855.55
	<u>NDPS Act</u>		
	Cases of Seizures under the NDPS Act	30155	
	Seizure of Drugs under the NDPS Act		
1	Opium	151059.662	1762.98
2	Morphine	63.163	0
3	Heroin	2505.548	17.498
4	Ganja	308939.587	4753.23
5	Hashish	1282.98	0.002
6	Cocaine	26.537	2
7	Methaqualone	2866.949	0
8	Ephedrine	219.021	0
9	L.S.D.(Sq Paper)	73117.264	0
10	Acetic Anhydride (Ltrs)	5.64	0
11	Amphetamine	12000.33	0
12	Charas(Kgs)	14544.016	155341.69
13	Phensidyl	38505.965	2458341.16
14	Others	464720.851	419791.51
	Total (item 1 to 14)	1069857.512	3040010.07

NDPS = Narcotic Drugs & Psychotropic Substances Act, 1985

TABLE 24.1 - Page: 1 of 1

TABLE 24.2

Number of Cases of Seizures under the Arms Act and Quantity of Arms Seized During 2015

S. No.	State/UT	No. of Cases of Seizures under Arms Act	Total Amount of Arms Seized (Col.5+6+7)	No. of Un-licensed/ Improvised/ Crude/ Country Made Arms Seized	No. of Licensed/ Factory Made Arms Seized	Others Arms Seized	Ammunition seized (in Number)	Ammunition seized (in Quantity)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	96	123	103	5	15	26	0.0
2	Arunachal Pradesh	7	9	1	7	1	45	62.0
3	Assam	470	526	360	152	14	4263	1.3
4	Bihar	1700	2158	2006	83	69	158934	164.4
5	Chhattisgarh	543	568	216	0	352	350	0.0
6	Goa	3	4	4	0	0	6	0.0
7	Gujarat	514	591	507	84	0	548	0.0
8	Haryana	1741	1821	1711	11	99	2092	42.8
9	Himachal Pradesh	16	16	5	11	0	29	0.0
10	Jammu & Kashmir	122	470	325	2	143	16948	10.5
11	Jharkhand	332	469	455	7	7	2149	46.5
12	Karnataka	116	103	83	19	1	719	0.7
13	Kerala	170	269	155	9	105	80823	0.0
14	Madhya Pradesh	8946	8676	1933	174	6569	2936	342.0
15	Maharashtra	1192	1260	628	12	620	1144	0.0
16	Manipur	16	46	23	23	0	260	0.0
17	Meghalaya	38	41	38	3	0	482	0.0
18	Mizoram	30	40	31	7	2	2533	0.0
19	Nagaland	145	200	200	0	0	16874	46.5
20	Odisha	335	215	192	4	19	746	2.5
21	Punjab	442	635	536	60	39	1972	0.0
22	Rajasthan	5894	6030	3345	17	2668	2164	122.5
23	Sikkim	1	1	1	0	0	0	0.0
24	Tamil Nadu	219	218	154	5	59	235	0.6
25	Telangana	77	69	61	2	6	375	0.0
26	Tripura	4	4	3	0	1	86	0.0
27	Uttar Pradesh	24609	24498	15833	416	8249	35263	1800.0
28	Uttarakhand	317	246	105	75	66	304	0.0
29	West Bengal	2365	3206	3129	0	77	5072	1893.6
TOTAL STATE(S)		50460	52512	32143	1188	19181	337378	4535.8
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0.0
31	Chandigarh	11	12	6	0	6	51	0.0
32	D&N Haveli	0	0	0	0	0	0	0.0
33	Daman & Diu	1	1	1	0	0	2	0.0
34	Delhi UT	685	746	413	53	280	5047	159.5
35	Lakshadweep	0	0	0	0	0	0	0.0
36	Puducherry	1	1	1	0	0	0	1.0
TOTAL UT(S)		698	760	421	53	286	5100	160.5
TOTAL (ALL INDIA)		51158	53272	32564	1241	19467	342478	4696.3

TABLE 24.2 - Page: 1 of 1

TABLE 24.3

Quantity of Currency Seized/Recovered (in Rs.) under the Unlawful Activities (Prevention) Act During 2015

S.No	State/UT	Denomination of currency						
		Rs.1000	Rs.500	Rs.100	Rs.50	Others (Indian Currency)	Foreign Currency (In Rs.)	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
STATES:								
1	Andhra Pradesh	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	22000	23500	0	0	0	0	45500
4	Bihar	450000	399500	0	0	0	0	849500
5	Chhattisgarh	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0
10	Jammu & Kashmir	514000	1223000	13000	0	0	0	1750000
11	Jharkhand	0	1500	0	0	0	0	1500
12	Karnataka	0	7000	0	0	0	0	7000
13	Kerala	0	0	0	0	0	0	0
14	Madhya Pradesh	1000	3000	0	0	0	0	4000
15	Maharashtra	0	0	0	0	0	0	0
16	Manipur	14000	500	1100	50	0	0	15650
17	Meghalaya	1000	0	0	0	0	0	1000
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0
27	Uttar Pradesh	108000	78000	23400	0	0	0	209400
28	Uttarakhand	0	0	0	0	0	0	0
29	West Bengal	3916000	2261000	0	0	0	0	6177000
TOTAL STATE(S)		5026000	3997000	37500	50	0	0	9060550
UNION TERRITORIES:								
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0	0	0
TOTAL ALL INDIA		5026000	3997000	37500	50	0	0	9060550

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TABLE 24.4

Number of Cases of Seizures and Liquor Seized under the Excise Act During 2015

S.No	State/UT	Cases Reported	Quantity of Liquor Seized (in Litre)			
			Total Liquor	Deshi/ Country made liquor	Factory made illegal liquor	Other liquor
(1)	(2)	(3)	(4)	(5)	(6)	(7)
STATES:						
1	Andhra Pradesh	1988	46327.71	18252.92	19995.79	8079.00
2	Arunachal Pradesh	0	0.00	0.00	0.00	0.00
3	Assam	1	40.00	0.00	40.00	0.00
4	Bihar	4641	272312.91	192031.27	27986.64	52295.00
5	Chhattisgarh	14172	58065.75	35767.55	17290.19	5008.02
6	Goa	0	0.00	0.00	0.00	0.00
7	Gujarat	0	0.00	0.00	0.00	0.00
8	Haryana	14718	1075300.05	169139.25	676579.50	229581.30
9	Himachal Pradesh	1738	96396.48	67612.41	19114.25	9669.82
10	Jammu & Kashmir	459	12410.40	1754.20	2796.70	7859.50
11	Jharkhand	207	17760.90	10834.00	6788.90	138.00
12	Karnataka	3029	271066.41	121305.53	141788.14	7972.74
13	Kerala	0	0.00	0.00	0.00	0.00
14	Madhya Pradesh	49790	768259.04	501298.06	155577.14	111383.84
15	Maharashtra	0	0.00	0.00	0.00	0.00
16	Manipur	0	0.00	0.00	0.00	0.00
17	Meghalaya	2	192.00	0.00	192.00	0.00
18	Mizoram	0	0.00	0.00	0.00	0.00
19	Nagaland	0	0.00	0.00	0.00	0.00
20	Odisha	14984	1682649.56	1268597.84	328656.32	85395.41
21	Punjab	7320	400415.48	88085.41	261931.19	50398.88
22	Rajasthan	14617	2702820.36	1487724.17	1040825.33	174270.86
23	Sikkim	0	0.00	0.00	0.00	0.00
24	Tamil Nadu	0	0.00	0.00	0.00	0.00
25	Telangana	4770	49311.50	29176.50	16307.00	3828.00
26	Tripura	0	0.00	0.00	0.00	0.00
27	Uttar Pradesh	51454	4412323.16	2784279.96	1623393.20	4650.00
28	Uttarakhand	1176	352808.33	325671.75	27032.58	104.00
29	West Bengal	6049	2325655.68	1502101.30	735470.40	88083.98
TOTAL STATE(S)		191115	14544115.72	8603632.12	5101765.27	838718.34
UNION TERRITORIES:						
30	A & N Islands	2094	6139.13	387.38	5751.75	0.00
31	Chandigarh	1097	11720.00	7435.00	3205.00	1080.00
32	D&N Haveli	10	2627.00	0.00	897.00	1730.00
33	Daman & Diu	0	0.00	0.00	0.00	0.00
34	Delhi UT	1933	256415.00	209478.00	41741.00	5196.00
35	Lakshadweep	0	0.00	0.00	0.00	0.00
36	Puducherry	0	0.00	0.00	0.00	0.00
TOTAL UT(S)		5134	276901.13	217300.38	51594.75	8006.00
TOTAL (ALL INDIA)		196249	14821016.85	8820932.49	5153360.02	846724.34

Col.4= Col.5+Col.6+Col.7

TABLE A24.6 - Page: 1 of 1

Tables
Chapter

25

Crime Against Foreigners

TABLE 25.1

Cases Reported under Crime Committed Against Foreigners During 2015

S. No.	State/UT	Cases Reported under Crimes Committed against		
		Foreign Tourists	Other than Foreign Tourists	Total Foreigners (Col.3 + Col.4)
(1)	(2)	(3)	(4)	(5)
STATES:				
1	Andhra Pradesh	1	0	1
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	0
4	Bihar	0	0	0
5	Chhattisgarh	0	0	0
6	Goa	26	4	30
7	Gujarat	1	1	2
8	Haryana	1	14	15
9	Himachal Pradesh	1	0	1
10	Jammu & Kashmir	0	0	0
11	Jharkhand	0	0	0
12	Karnataka	12	10	22
13	Kerala	7	2	9
14	Madhya Pradesh	1	0	1
15	Maharashtra	36	17	53
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	2	0	2
19	Nagaland	0	0	0
20	Odisha	2	0	2
21	Punjab	13	0	13
22	Rajasthan	20	4	24
23	Sikkim	0	0	0
24	Tamil Nadu	2	5	7
25	Telangana	1	0	1
26	Tripura	0	0	0
27	Uttar Pradesh	32	1	33
28	Uttarakhand	0	0	0
29	West Bengal	0	2	2
TOTAL STATE(S)		158	60	218
UNION TERRITORIES:				
30	A & N Islands	0	0	0
31	Chandigarh	0	0	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	113	34	147
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
TOTAL UT(S)		113	34	147
TOTAL ALL INDIA		271	94	365

TABLE 25.1 - Page: 1 of 1

TABLE 25.2

Cases of Cognizable Crimes under Crime against Foreigners(Crime Head Wise) During 2015

S. No	Crime Head	Cases of Crimes Committed against		
		Foreign Tourists	Other than Foreign Tourists	Total Foreigners (Col.3 + Col.4)
(1)	(2)	(3)	(4)	(5)
Crime Head				
1	Murder(Sec. 302 IPC)	4	0	4
2	Attempt To Commit Murder (Sec. 307 IPC)	0	0	0
3	C.H. Not Amounting To Murder (Sec. 304 IPC)	0	0	0
4	Attempt to Commit Culpable Homicide (Sec. 308 IPC)	2	0	2
5	Rape	7	5	12
6	Attempt To Commit Rape (Section 376/511 IPC)	0	0	0
7	Assault on Women with Intent to Outrage her Modesty (Section 354 IPC)	15	8	23
8	Insult to the Modesty of Women (Section 509 IPC)	1	5	6
9	Kidnapping & Abduction (Section 363,364,364A, 366, 367, 368 & 369 IPC)	4	0	4
10	Dacoity (Section 395,396, 397 & 398 IPC)	0	0	0
11	Robbery (Section 392 to 394, 397 & 398 IPC)	9	1	10
12	Grievous Hurt (325,326,326A & 326 B IPC)	4	0	4
13	Extortion (Section 384 & 385 - 389 IPC)	0	0	0
14	Cheating (Section 420 IPC)	4	5	9
15	Theft (Section 379 to 380, 381 & 382 IPC)	181	42	223
16	Forgery (Section 465, 468 & 471 IPC)	15	0	15
17	Importation of Girls from Foreign Country	0	0	0
18	Disclosure of Identity of Victims (Section 228 A IPC)	0	0	0
19	Human Trafficking (U/S 370 & 370A IPC)	0	1	1
20	Other IPC	24	17	41
21	Immoral Traffic (Prevention) Act, 1956	1	1	2
22	Indecent Representation of Women (Prohibition) Act, 1986	0	0	0
23	Other SLL	0	9	9
24 Total		94*	271#	365

TABLE 25.2 - Page: 1 of 1

Corrigendum : ‘ * ‘Figures ‘94’ be read as ‘271’ and ‘#’ figure ‘271’ be read as ‘94’

ANNEXURES

ANNEXURE-I
STATEMENT- I

NAME OF ORGANISATION: **CENTRAL BUREAU OF INVESTIGATION,
POLICY & CO-ORDINATION DIVISION,
NORTH BLOCK, NEW DELHI.**

**ANNUAL STATEMENT OF COGNIZABLE CRIME (CASES) REGISTERED UNDER THE PREVENTION OF CORRUPTION
ACT AND RELATED SECTIONS OF IPC DURING 2015**

1(a)	No. of cases pending investigation from previous year.	584
(b)	No. of cases registered during the year.	617
(c)	Total No. of cases for investigation during the year.	1201
2.	No. of cases investigated during the year.	633
3.	No. of cases not investigated/or in which investigation was dropped due to any reason during the year.	NA
4.	No. of cases transferred to local police during the year.	NA
5.	No. of cases declared false, mistake of fact or of law or non-cognizable or civil in nature	NA
6.	No. of cases recommended for trial during the year.	309
7.	No. of cases pending departmental sanction for prosecution during the year.	102
8.	No. of cases sent up for trial and also reported for departmental action during the year.	237
9.	No. of cases reported for regular departmental action during the year.	35
10.	No. of cases reported for suitable action during the year.	3
11.	No. of cases closed/Otherwise disposed off during the year	49
12.	No. of cases in which charge sheets were not laid but final report submitted during the year.	NA
13.	No. of cases pending investigation at the end of the year.	571
14.	No. of cases resulted in recoveries or seizures during the year.	NA
15.	Value of property recovered/seized during the year. (in Indian Rupees)	NA
16.	Percentage of cases charge-sheeted to total cases investigated	86.26%
17.	No. of cases pending trial from the previous year.	6557
18.	No. of cases sent up for trial during the year.	546
19.	No. of charge-sheets filed during the year	759
19.	Total No. of cases for trial during the year.	7316
20.	No. of cases compounded/withdrawn or otherwise disposed off during the year.	51
21(a)	No. of cases in which trials were completed during the year.	722
(b)	No. of cases convicted during the year.	434
(c)	No. of cases acquitted or discharged during the year.	237
22.	No. of cases pending trial at the end of the year.	6663
23.	Percentage of cases convicted to cases in which trials were completed during the year.	64.68%
24.	Total amount of fine imposed during the year.	163903790

Note : N.A. STANDS FOR NOT AVAILABLE

ANNEXURE -I
STATEMENT- II

NAME OF ORGANISATION: **CENTRAL BUREAU OF INVESTIGATION,
POLICY & ORGANISATION DIVISION,
NORTH BLOCK, NEW DELHI.**

**ANNUAL STATEMENT OF PERSONS ARRESTED IN COGNIZABLE CRIME CASES REGISTERED UNDER PREVENTION
OF CORRUPTION ACT AND RELATED SECTIONS OF IPC DURING 2015**

1.	No. of persons in custody or on bail during the stage of investigation at the beginning of the year.	NA
2.	No. of persons arrested during the year.	434
3.	No. of persons released by police or courts before trial during the year.	NA
4.	No. of persons in custody or on bail during the stage of investigation at the end of the year.	NA
5.	No. of persons in whose cases charge-sheets were laid during the year.	3836
6.	No. of persons under trial at the beginning of the year.	33727
7.	Total No. of persons under trial during the year.	35572
8.	No. of persons whose cases were withdrawn or otherwise disposed off during the year.	188
9.	No. of persons in custody or on bail during the stage of trial at the end of the year.	NA
10.	No. of persons in whose cases trials were completed during the year.	1991
(a)	No. of persons convicted during the year.	878
(b)	No. of persons acquitted during the year.	821
(c)	No. of person discharges during the year	104
11.	Percentage of persons convicted to total persons in whose cases trials were completed during the year.	48.7%
12.	No. of persons involved in the cases reported for Regular Departmental Action during the year.	272
13.	No. of persons involved in the cases reported for suitable action during the year.	17
14.	No. of persons punished departmentally during the year.	NA
(a)	No. of persons dismissed from service during the year.	NA
(b)	No. of persons removed from service during the year.	NA
(c)	No. of persons awarded other major punishments during the year.	NA
(d)	No. of persons awarded minor punishments during the year.	NA
15.	No. of Gazetted officers and other public servants of equivalent status working in Govt. Departments and public undertakings involved during the year.	1376
(a)	No. of Group `A' officers out of above	235
(b)	No. of Group `B' officers out of above	89
16.	No. of Non-gazetted officers and other public servants of equivalent status working in Govt. Departments and public undertakings involved during the year.	1239
17.	No. of private persons involved during the year.	3195

Note : N.A. STANDS FOR NOT AVAILABLE

ANNEXURE-II

NAME OF ORGANISATION : **DIRECTORATE OF ENFORCEMENT ,
FOREIGN EXCHANGE MANAGEMENT ACT,
LOK NAYAK BHAWAN, KHAN MARKET,
NEW DELHI.**

RETURN OF OFFENCES REGARDING FOREIGN EXCHANGE MANAGEMENT ACT -- FOR THE YEAR -- 2015

INVESTIGATION AND ADJUDICATION STAGE

1.	No. of searches/inspections/raids conducted during the year.	90
2.	No. of searches/inspections/raids resulted in recoveries or seizures.	69
3.	Value of property seized or recovered other than the currency. (Rs. In Lakhs)	75.05
4.	Indian currency seized and taken over for investigation.(Rs. in Lakhs)	3609.53
5.	Value of Foreign Currency seized (in Indian Rupee) and taken over for investigation. (Rs. in Lakhs)	562.29
6(a)	No. of cases pending investigation from the previous year(i.e. 2012)	5222
(b)	No. of cases registered for investigation during the year	1406
(c)	Total cases for investigation during the year.	1528
7(a)	No. of cases closed being false etc.	959
(b)	No. of cases which resulted in initiation of adjudication proceedings.	569
(c)	No. of cases which resulted in initiation of prosecution proceedings (FEMA is a civil law and no prosecutions can be filed for FEMA contraventions)	Nil
8.	No. of cases pending investigation at the end of the year.	5100
9.	No. of cases pending adjudication from the previous year. i.e 2012	1338
10.	No. of cases adjudicated	643
11.	No. of cases pending adjudication at the end of the year.	1264
12.	Total amount of penalty imposed by adjudication (Rs. In lakhs)	10283.90
13.	Indian currency confiscated by adjudication (Rs. in Lakhs)	610.75
14.	Foreign currency confiscated by adjudication. (Rs. in Lakhs)	125.78
15.	Value of goods confiscated by adjudication. (Rs. in Lakhs)	182.43
16.	Amount of penalty or fine realised. (Rs. in Lakhs)	4289.61

ANNEXURE- III

NAME OF ORGANISATION : CENTRAL BOARD OF DIRECT TAXES,
MINISTRY OF FINANCE,
DEPARTMENT OF REVENUE,
NORTH BLOCK , NEW DELHI.

**STATEMENT SHOWING DETAILS OF PROSECUTIONS UNDER THE DIRECT TAXES ENACTMENTS
DURING THE FINANCIAL YEAR 2013-2014, 2014-2015**

STATEMENT- I

RESULT OF SEARCHES

Financial Year	Number of warrants	Value of assets Seized (Rs. in Crores)
2013-14	4503	807.84
2014-15	3524	761.70

STATEMENT- II

STATISTICS FOR PROSECUTION

Financial Year	Number of prosecution proceedings launched	Number of proceedings decided	Number of proceedings where convictions obtained	Number of proceedings compounded	Number of proceedings acquitted
2012-13	267	164	15	96	53
2013-14	641	664	41	561	62
2014-15	669	976	34	900	42

ANNEXURE-IV

NAME OF ORGANISATION : DIRECTORATE OF REVENUE INTELLIGENCE,
 'D' BLOCK, INDRAPRASTHA BHAWAN,
 INDRAPRASTHA ESTATE,
 NEW DELHI.

STATEMENT- I

**VALUE OF SEIZURES UNDER THE CUSTOMS ACT, 1962
 (FOR THE YEAR – 2015)**

Total No. of seizures	Total value of seizures (Rs.in crores)
274	1439.83

STATEMENT- II

**STATEMENT SHOWING THE VALUE OF MAJOR COMMODITIES SEIZED
 UNDER THE CUSTOMS ACT, 1962
 (FOR THE YEAR – 2015)
 OUTRIGHT SMUGGLING**

Sl. No.	Commodities	Value (in Crores)
1	Gold	254.70
2.	Narcotics	95.17
3.	Foreign Currency	10.99
4.	Fabrics/Yarn/Silk yarn etc.	0.17
5.	Ball Bearings	0.00
6.	Machinery & Machinery Parts	787.15
7.	Chemicals/Pharmaceuticals Chemicals	5.24
8.	Electronic Goods including computers	3.06
9.	Vehicles and vessels	68.15
10.	Misc./ Others	215.2
	Total	1439.83

STATEMENT- III

**STATEMENT SHOWING NUMBER OF PERSONS ARRESTED, PROSECUTED, CONVICTED AND DETAINED
UNDER CUSTOMS ACT, COFEPOSA/PIT NDPS ACT DURING – 2015**

Action taken under CUSTOMS ACT, 1962		
Arrested*	Prosecuted	Convicted
390	40	11

*including foreign nationals

Action taken under COFEPOSA ACT, 1974	
Detention Orders Issued	Persons actually detained
Data not readily available	18

Action taken under PIT/ NDPS ACT, 1988	
Detention Orders Issued	Persons actually detained
NA	NA

Note : NA stands For Data Not Available.

STATEMENT –IV

COMMERCIAL FRAUDS

(Value Rs. in Crores)

ITEMS	VALUE
Electronic & Computer parts	*
Fabrics/Yarn/Silk	*
Chemicals/Medicine	*
Machinery & Machinery parts	*
Others and Misc	*
Total	*

NA stands for Not Available

*Values are includes in Statement II.

ANNEXURE-V

NAME OF ORGANISATION : DIRECTORATE GENERAL OF INSPECTION
CUSTOMS AND CENTRAL EXCISE,
D BLOCK, I.P. BHAWAN, I.P. ESTATE.
NEW DELHI

RETURN OF CUSTOMS ACT 1962 FOR THE YEAR 2015

	OPENING BALANCE*	RECEIPT*	DISPOSAL*	CLOSING BALANCE*
Investigation	Nil	Nil	Nil	Nil
Adjudication	Nil	Nil	Nil	Nil
Prosecution	Nil	Nil	Nil	Nil

NAME OF ORGANISATION: DIRECTORATE GENERAL,
NARCOTICS CONTROL BUREAU,
NEW DELHI.

NARCOTIC DRUGS STATISTICS FOR THE YEAR 2015

Sl. No.	Quantity of various Drugs	Drugs seized (rounded to nearest Kg.)	No. of cases
1.	Opium	1521	858
2.	Morphine	61	92
3.	Heroin	1422	3900
4.	Ganja	89307	7880
5.	Hashish	3350	2285
6.	Cocaine	62	90
7.	Methaqualone	89	20
8.	Ephedrine	826	19
9.	L.S.D. (in grams)	NA	NA
10.	Acetic Anhydride (Ltrs)	4	1
11.	ATS	166	22

2. Persons Arrested

i.	No. of persons arrested including foreigners	32069
ii.	No. of foreigners arrested	203

3. Destruction of narcotic drug yielding plants

a.	Poppy plants area (in Acres)	3461
b.	Poppy plants potential yield (in Kgs.)	NA
c.	Cannabis plants area (in Acres)	818
d.	Cannabis plants potential yield (in Kgs.)	NA

4. Destruction of manufacturing facilities

(i)	Facilities detected and quantity of finished drugs seized (in Kgs)	
	Heroin	0
	Facilities detected	0
	ATS	0
	Facilities detected	0
	Methaqualone	0
	Facilities detected	0
	Ketamine	0
	Facilities detected	0
	Multi Drug Facilities	0
	Facilities detected	0
(ii)	No. of persons arrested	0
(iii)	Incriminating materials seized in Kgs.	NA
	Acetic Anhydride	NA
	Acetyle Anthranillic Acid(Ltrs)	NA
	Acetyle Anthranillic Powder	NA
	Acetyle Chloride	NA
	Ammonium Chloride	NA
	Diethyl Ether	NA
	Opium	NA
	Opium Solution(Ltrs)	NA
	Sodium Carbonate	NA

NA stands for Not Available

5. **Action taken against persons involved in Drug Trafficking**

a.	No.of persons prosecuted	45050
b.	No.of persons convicted	31195
c.	No.of persons acquitted	5931

6. **Action taken under PIT/(NDPS) Act,1988**

a.	No.of detention order (PIT/(NDPS) Act, 1988)	0
b.	No.of persons detained	0

7. **Disposal of Seized Narcotic Drugs & Psychotropic Substances By Destruction (In Kgs.)**

Opium	461
Morphine	0
Heroin	513
Ganja	5591
Hashish	0
Cocaine	0
Methaqualone	0
Ephedrine	0
L.S.D. (in grams)	0
Acetic Anhydride (Ltrs.)	0
Amphetamine	0

8. **Forfeiture of property**

a.	Value of property forfeited (in Rs.)	0
b.	No. of cases	0
c.	Value of the frozen property of drug traffickers (in Rs.)	25,729,886
d.	No. of cases	5

9. **AGENCY-WISE NUMBER OF SEIZURES**

1.	All India	26827
2.	Narcotic Control Bureau	242
3.	Directorate of Revenue Intelligence	26
4.	Customs and Central Excise	4
5.	Central Bureau of Narcotics organisation	13
6.	C.B.I.	NA
7.	State Agencies(Total)	
	i. Police	26121
	ii. Excise	412
8.	Others	0

NA stands for Not Available

ANNEXURE – VI (Concluded)

10. AGENCY-WISE QUANTITY SEIZED (IN KGS.)

Sl. No.	Drugs	NCB	DRI	CCE	C.B.N	C.B.I.	STATE POLICE	STATE EXCISE	OTHERS
1.	Opium	76	0	0	17	NA	1428	0	0
2.	Morphine	51	0	0	0	NA	10	0	0
3.	Heroin	198	55	0	2	NA	1155	4	0
4.	Ganja	5612	1562	0	100	NA	81664	368	0
5.	Hashish	204	302	0	0	NA	2837	2	0
6.	Cocaine	49	0	0	0	NA	12	0	0
7.	Methaqualone	62	24	2	0	NA	1	0	0
8.	Ephedrine	134	375	2	0	NA	316	0	0
9.	L.S.D	0	0	0	0	NA	0	0	0
10.	Acetic Anhydride	0	0	0	0	NA	4	0	0
11.	ATS	35	116	0	0	NA	15	0	0

NA stands for Not Available

NCB	NARCOTICS CONTROL BUREAU
DRI	DIRECTORATE OF REVENUE INTELLIGENCE
CCE	CUSTOMS & CENTRAL EXCISE
C.B.N	CENTRAL BUREAU OF NARCOTICS (C.B.N.)
C.B.I.	CENTRAL BUREAU OF INVESTIGATION (C.B.I.)

Glossary

❖ Crime Head with sections under which data have been collected		
SL	Crime Head	Sections under which data collected
1	Murder	Under Section 302 IPC
2	Attempt to Commit Murder	Under Section 307 IPC
3	Culpable Homicide not Amounting to Murder	Under Section 304 IPC
4	Attempt to Commit Culpable Homicide	Under Section 308 IPC
5	Rape	Under Section 376 IPC
6	Attempt to Commit Rape	Under Section 376/511 IPC
7	Kidnapping & Abduction	Under Section 363,364,364A,365,366-369 IPC
8	Kidnapping & Abduction in Order to Murder	Under Section 364 IPC
9	Kidnapping For Ransom	Under Section 364A IPC
10	Kidnapping & Abduction of Women to Compel her for Marriage	Under Section 366 IPC
11	Dacoity	Under Section 395,396-398 IPC
12	Dacoity with Murder	Under Section 396 IPC
13	Making Preparation and Assembly for Committing Dacoity	Under Section 399 & 402 IPC
14	Robbery	Under Section 392 to 394, 397 & 398 IPC
15	Criminal Trespass/Burglary	Under Section 453 to 460 IPC
16	Theft	Under Section 379 to 382 IPC
17	Unlawful Assembly	Under Section 143,144 & 145 IPC
18	Riots	Under Section 147-151 & 153A IPC
19	Criminal Breach of Trust	Under Section 406 to 409 IPC
20	Cheating	Under Section 420 IPC
21	Forgery	Under Section 465, 468 & 471 IPC
22	Counterfeiting	(Section 231-235,237-240, 242-243, 255 and 489-A to 489-E IPC)
23	Offences Related to Counterfeit Coin	Under Section 231-235,237, 238-240 & 242-243 IPC
24	Counterfeiting Government Stamp	Under Section 255 IPC
25	Counterfeit Currency & Bank Notes	Under Section 489-A to 489-E IPC
26	Counterfeiting Currency Notes or Bank Notes	Under Section 489A IPC
27	Using Forged or Counterfeit Currency/Bank Notes	Under Section 489B IPC
28	Possession of Forged or Counterfeiting Currency / Bank Notes	Under Section 489C IPC
29	Make/Possess Materials for Forging or Counterfeiting Currency/Bank Notes	Under Section 489D IPC
30	Make/Use Documents Resembling Currency Notes/Bank Notes	Under Section 489 E IPC
31	Arson	Under Section 435-436 & 438 IPC
32	Grievous Hurt	Under Section 325,326,326A & 326 B IPC
33	Acid Attack	Under Section 326A IPC
34	Attempt to Acid Attack	Under Section 326B IPC
35	Dowry Deaths	Under Section 304-B IPC
36	Assault on Women with Intent to Outrage her Modesty	Under Section 354 IPC
37	Sexual Harassment	Under Section 354A IPC
38	Assault on Women with Intent to Disrobe	Under Section 354B IPC
39	Voyeurism	Under Section 354C IPC
40	Stalking	Under Section 354D IPC
41	Insult to the Modesty of Women	Under Section 509 IPC
42	Cruelty by Husband or His Relatives	Under Section 498-A IPC
43	Importation of Girls from Foreign Country	Under Section 366-B IPC
44	Causing Death by Negligence	Under Section 304-A IPC
45	Offences Against the State	Under Section 121, 121A, 122, 123, 124-A IPC
46	Sedition	Under Section 124A IPC
47	Offences Promoting Enmity Between Different Groups	Under Section 153A & 153B IPC)
48	Promoting Enmity on Ground of Religion Race and Place Of Birth	Under Section 153A IPC)

❖ Crime Head with sections under which data have been collected		
49	Imputation & Assertions Prejudicial to National Integration	Under Section 153B IPC
50	Extortion	Under Section 384 - 389 IPC
51	Disclosure of Identity of Victims	Under Section 228 A IPC
52	Incidence of Rash Driving	Under Section 279 IPC Read with 337 & 338
53	Human Trafficking	Under Section 370 & 370A IPC
54	Unnatural Offences	Under Section 377 IPC
55	Foeticide	Under Section 315 and 316 IPC
56	Abetment of Suicide of Child	Under Section 305 IPC
57	Exposure and Abandonment	Under Section 317 IPC
58	Procuration of Minor Girls	Under Section 366-A IPC
59	Buying of Minors for Prostitution	Under Section 373 IPC
60	Selling of Minors for Prostitution	Under (Section 372 IPC
61	Deaths Caused by Act Done with Intent to Cause Miscarriage	Under Section 314 IPC
62	Causing Miscarriage without Women Consent	Under Section 313 IPC
63	Abetment of Suicides of Women	Under Section 306 IPC
64	Tampering Computer Source Documents	Under Section 65 of IT Act
65	Computer Related Offences	Under Section 66 and Section 66 A to E of IT Act
66	Cyber Terrorism	Under Section 66 F of IT Act
67	Publication/Transmission of Obscene/Sexually Explicit Content	Under Section 67 and Section 67 A to C of IT Act
68	Intentionally not Complying with the Order of Controller	Under Section 68 of IT Act
69	Failure to Provide or Monitor or Intercept or Decrypt Information	Under Section 69 of IT Act
70	Failure to Block Access Any Information Hosted etc.	Under Section 69 A of IT Act
71	Not Providing Technical Assistance to Govt. to Enable Online Access	Under Section 69 B of IT Act
72	Un-Authorized Access/Attempt to Access to Protected Computer System	Under Section 70 of IT Act
73	Misrepresentation/Suppression of Fact for Obtaining License etc.	Under Section 71 of IT Act
74	Breach Of Confidentiality/Privacy	Under Section 72 of IT Act
75	Disclosure Of Information in Breach of Lawful Contract	Under Section 72 A of IT Act
76	Publishing /Making Available False Elect. Signature Certificate	Under Section 73 of IT Act
77	Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose	Under Section 74 of IT Act
78	Offences by Public Servant	Under Section 167 IPC
79	Fabrication/Destruction of Electronic Records for Evidence	Under Section 193 & 204 IPC
80	Data Theft	(Under Section 379 to 381 IPC
CH not Amounting to Murder means-----		Culpable Homicide not Amounting to Murder

❖ Percentage Variation	=	$\left\{ \frac{(\text{Current Year Value}-\text{Previous Year Value})}{\text{Previous Year Value}} \right\} \times 100$
❖ Cases Charge-sheet Rate	=	$\left\{ \frac{\text{Cases Charge-sheeted}}{(\text{Cases Charge-sheeted} + \text{Cases in Which Charge-sheet not laid but Final Report submitted as True})} \right\} \times 100$
❖ Cases Pendency Rate	=	$\left\{ \frac{\text{Cases Pending at the end of the Year}}{(\text{Cases at the beginning of the year} + \text{Cases reported during the year})} \right\} \times 100$
❖ Cases Conviction Rate	=	$\left\{ \frac{\text{Cases Convicted}}{(\text{Cases Convicted} + \text{Cases Acquitted/Discharged})} \right\} \times 100$

FEEDBACK FORM (Crime in India – 2015)

Sender(s) Name & Full Address (Optional)

For improvement in the Report we solicit your views.

PLEASE TICK (✓) IN THE APPROPRIATE BOX

Quantity of Information	Very Large	☐	Large	☐	Limited	☐	Scanty	☐
Quality of Data	Very High	☐	High	☐	Good	☐	Poor	☐
Usefulness of Data	Very relevant	☐	Relevant	☐	Little use	☐	No use	☐
Quality of Publication	Impressive	☐	Good	☐	Ordinary	☐	Poor	☐
Obtainability of Book	Timely	☐	Late	☐	Very Late	☐		

Suggestion(s), if any, for further improvement(s) in :

(i) Quality of Data (usefulness of statistics to police in controlling law and order):

(ii) Additional information needed to be added/incorporated:

(iii) Quality of Publication:

Any other comment(s) / suggestion(s):

Date :

Place :

**Signature in Full
(Optional)**

Reply to : The Director General, National Crime Records Bureau, East Block – 7, R.K. Puram,
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